

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
Original Application No.273 OF 2025**

In the matter of:

The Citizen Foundation

Applicant

Versus

Central Pollution Control Board & Ors.

Respondents

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Filed by Adv. Soni Singh
(On behalf of Central Pollution Control Board)

Dated: 25.09.2025

Place: Delhi

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PRINCIPAL BENCH, NEW DELHI**

Original Application No. 273 of 2025

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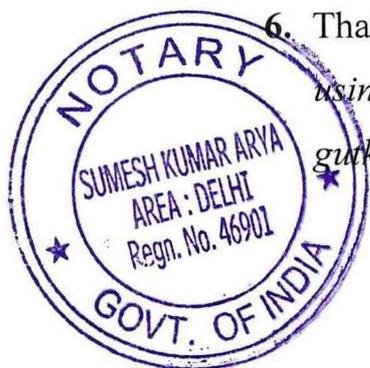
**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1,
CENTRAL POLLUTION CONTROL BOARD (CPCB)**

I, **Divya Sinha**, Scientist 'F' in Central Pollution Control Board, Delhi-110032. do hereby solemnly affirm and declare as under:

1. That I am fully conversant with the facts and circumstances of the present case, being currently responsible for the subject matter in my working capacity with CPCB, aware of the official records in this regard and thus competent to affirm and swear this affidavit on behalf of the Central Pollution Control Board, Delhi (hereinafter referred to as CPCB).
2. That the answering Respondent, Central Pollution Control Board (hereinafter referred to as "CPCB"), is constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "Water Act"). It performs its functions under the provisions of the Water Act, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "Air Act"), and the Environment (Protection) Act, 1986 (hereinafter referred to as "E(P) Act").



3. That the present reply is being submitted pursuant to the directions issued by the Hon'ble National Green Tribunal vide order dated 30.05.2025, wherein the answering respondent has been directed to submit its response regarding the compliance of Environmental norms under Plastic Waste Management Rules, 2016 (PWM Rules, 2016) related to continued use of banned plastic packaging by manufacturers of gutkha, pan masala, and tobacco products. The copy of order dated 30.05.25 is annexed herewith as **Annexure I**.
4. That the Applicant has filed the present Application raising environmental concerns regarding the violation of Plastic Waste Management Rules, 2016 (as amended) by manufacturers of Gutkha Pan Masala and tobacco products. It is further alleged that entities such as M/s Pan Bahar Products Pvt. Ltd., M/s Trimurti Fragrances Pvt. Ltd., M/s Vishnu & company Trademarks Pvt. Ltd., M/s Som Silver Supari Pvt. Ltd., M/s Som Silver Supari Pvt. Ltd and M/s J.B. Industries continued to use prohibited plastic for packaging Gutkha/ Pan masala.
5. That, Ministry of Environment, Forest and Climate Change (MOEF&CC) had notified the Plastic Waste Management Rules (**Annexure II**) on 18th March 2016 (as amended from time to time), to mitigate plastic pollution and enhance recycling infrastructure in the country.
6. That as per rule 4 (1(f)) of the PWM Rules, 2016, (as amended) "*sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala*".



7. That as per rule 4(1)(i) of the PWM Rules, 2016, (as amended) "*plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms*".
8. That as per Rule 12(1) of PWM Rules, The Central Pollution Control Board, State Pollution Control Board and Pollution Control Committee in respect of a Union territory shall be the authority for enforcement of the provisions of these rules.
9. That, following action has been taken by CPCB to restrict plastic packaging of Gutkha/Pan Masala Products:
 - i. CPCB had issued Directions in October 2020 (Copy of Directions placed at Annexure II A). under Section 5 of EPA to all SPCBs/PCCs to identify gutkha/pan masala manufacturers in their jurisdiction and take necessary action including levying of Environmental compensation and closure of their operations, if found to be using plastic in packaging of their products. Only three states (Odisha, Meghalaya & Puducherry) provided information on the subject wherein Meghalaya and Puducherry confirmed that there were no tobacco product manufacturers in their States/UT. Odisha SPCB informed that they had six such units in their State and they had taken necessary action to ensure that the units comply with the provision of PWM Rules 2016.



- ii. CPCB through its Regional Directorates, conducted market survey and collected samples of plastic packaging used by manufacturers for packing gutkha/pan masala of Gutkha/ Pan masala manufacturers from across the country. Based on the sample test reports, Show Cause Notice dated 05.02.2021 was issued to 43 industries (**ANNEXURE-III**) The fact that the samples were collected from the market was contested by most of the units.
- iii. Subsequently, CPCB conducted surprise inspections of these 43 units on 06.07.2021 across the country. During the inspections, only 27 units could be located and inspected, 2 units denied entry to CPCB officials, and 14 units were either not in operation or could not be located by the inspecting team. Additionally, 4 new units were inspected during this exercise.
- iv. Out of inspected units, only 2 units were found complying with the norms. Accordingly, Closure directions, and directions for levying Environmental Compensation (EC) were issued to 27 units (25 operational and non-complying units & 2 Units which had denied entry). Show Cause Notice was issued to the 4 additional units which were inspected during this exercise vide letter dated 22.10.2021 (**Annexure IV**). A copy of the Directions issued was also forwarded to the concerned SPCB/PCC to ensure compliance of CPCB's Directions.



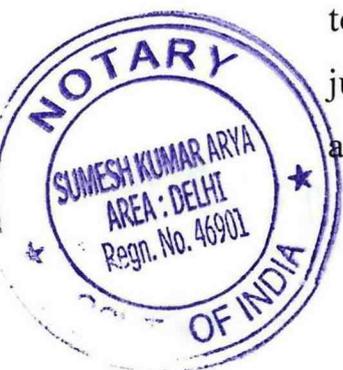
Of the 14 remaining Units, which were either not in operation or could not be located by the inspecting team, CPCB issued directions dated 22.10.2021 to concerned SPCBs/PCCs to locate such industries and revoke Consent to

Establish/Operate, if any, issued to these 14 units and ensure their closure (**Annexure V**).

- vi. Out of 31 units to whom show cause notice/confirmed directions for closure and levying EC was issued, 18 units submitted the EC and required documents (**Annexure VI**) in compliance of the direction. Revocation was recommended after it was ascertained through the Central Institute of Petrochemicals Engineering & Technology (CIPET) test reports that the units were using non-plastic packaging material. Revocation orders issued to 18 units is placed at **Annexure VII**. Reminder dated 22.2.22 was issued by CPCB to the concerned SPCB/PCCs and reminder letter dated June 30, 2023 to the concerned industries, as a follow-up to the aforementioned Directions issued by CPCB.

10. That the Consent to Establish/Operate under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 is issued or renewed by the concerned State Pollution Control Board (SPCB) or Pollution Control Committee (PCC).

11. That, the respective SPCBs/PCCs are required to ensure compliance of provisions compliance of aforementioned CPCB Directions by the concerned industries. They are further required to take necessary action to ensure that all Gutkha & manufacturing units operational in their jurisdiction comply with the relevant provisions of PWM Rules 2016 (as amended).



12. That, the answering respondent craves leave of the Hon'ble Tribunal to file additional replies in the future, if required.
13. That, in light of the above submissions, it is respectfully submitted that this answering respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in this Original Application.

Divya

DEPONENT

दिव्या सिन्हा / Divya Sinha
 वैज्ञानिक 'एफ' / Scientist 'F'
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
 (Mo Environment, Forest & Climate Change, Govt. of India)
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

Verified at Delhi on this 25/09/day 2025 that the content of this Affidavit which is based on official record and information available in the office are true and correct. Nothing has been concealed therefrom or mis-stated.

Divya

DEPONENT

दिव्या सिन्हा / Divya Sinha
 वैज्ञानिक 'एफ' / Scientist 'F'
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
 (Mo Environment, Forest & Climate Change, Govt. of India)
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032



ATTESTED

NOTARY PUBLIC, DELHI
 GOVT. OF INDIA

25 SEP 2025

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 273/2025

The Citizens Foundation

Applicant

Versus

Central Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 30.05.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Anuj Aggarwal, Mr. Vikrant Chawla & Mr. Mayank Chauhan,
Advocates

Respondent: Mr. Pramod Gupta & Mr. Umang Dixit, Advs. for DPCC (R – 4)

ORDER

1. In this Original Application, the applicant has made a prayer for strict enforcement of the Plastic Waste Management Rules, 2016 *qua* manufacturers of gutkha, pan masala and tobacco products.

2. Learned counsel for the applicant has referred to the directions issued by the Central Pollution Control Board (CPCB) on 22.10.2021 under section 5 of Environment (Protection) Act, 1986 against 25 such manufacturers directing as under: -

1. *The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.*
2. *The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.*
3. *The industry shall deposit EC of Rs,.... with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @ 12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction till the date of EC deposited by the unit). The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.*

3. Learned counsel submits that though the above directions was issued by the CPCB but it has not been complied with till now. In this regard he has referred to the newspaper report on Page 62. He has also submitted that Rule 4 (f) and 4 (i) of the Plastic Waste Management Rules, 2016 have not been complied with which provide as under: -

“4 (f) sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala;

4 (i) plastic material, in any form including Vinyl Acetate – Maleic Acid – Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms;”

4. He has also submitted that the CPCB in its report dated 05.01.2021 filed in E.A. No. 13/2019 in OA No. 247/2017 *Central Pollution Control Board Vs. State of Andaman & Nicobar & Ors.* (noted in the proceedings dated 08.01.2021 of the E.A. No. 13/2019) had given the EPR Regime which provide for the following action for non-compliance of the Rule 4 (f) and 4 (i) of the Plastic Waste Management Rules, 2016 as under: -

<p>4(f) & 4(i)</p>	<p><i>(f) Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala;</i></p> <p><i>(i) Plastic material, in any form including Vinyl Acetate-Maleic Acid-Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms.</i></p>	<p><i>Producer</i></p>	<p><i>Using plastic material for packaging</i></p>	<p><i>(i) Seizure of manufactured products & Closure of Unit</i> <i>(ii) EC to be levied @Rs.5000/- per ton of plastic bags manufactured from the date of inception of the unit or date of notification of PWM Rules (March 18, 2016) whichever is later</i> <i>(iii) Penalty as per Section 15(1) of EPA 1986 (EC to be levied @Rs. 10000/- per ton for 2nd violation and @ Rs. 20000/- per ton for 3rd violation)</i></p>
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5. He has also submitted that the following timeline was disclosed for recovery of environmental compensation and consequence thereof :-

Sl. No.	Amount Deposition time period	Environmental Compensation and Financial Penalty Amount
1.	<u>Within one month from the stipulated time period as directed by CPCB/SPCB/PCC</u>	<u>Original amount with interest @ 12% per annum for number of days delayed after the stipulated date of amount deposition</u>
2.	<u>After one month but within 03 months after the stipulated time period as directed by CPCB/SPCB/PCC</u>	<u>Original amount with interest @ 24% per annum for number of days delayed after one month of the stipulated date of amount deposition</u>
3.	<u>After 03 months</u>	<ul style="list-style-type: none"> a) <u>Closure of unit/facility</u> b) <u>Seizure of trade documents</u> c) <u>Action as per Section 15 (1) of EPA</u> <u>Action, as applicable, to be taken by Local bodies for Clause 8(1)(a), 8(1)(b) and 14(1) and for the remaining clauses action has to be taken by the concerned SPCB/PCC/ CPCB</u>

6. He has also submitted that though these manufacturers are under the EPR regime, but they are not complying with the same.

7. OA raises substantial issue relating to compliance of environmental norms.

8. Issue notice to the respondents. Mr. Pramod Gupta, Advocate accepts notice on behalf of Respondent No. 4 – DPCC and seeks four weeks' time to file the reply. Applicant is directed to serve the remaining respondents and file affidavit of service at least one week before the next date of hearing.

9. List on 26.09.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

May 30, 2025
Original Application No. 273/2025
AS



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-अ.-15032024-253031
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असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

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नई दिल्ली, बृहस्पतिवार, मार्च 14, 2024/फाल्गुन 24, 1945
NEW DELHI, THURSDAY, MARCH 14, 2024/PHALGUNA 24, 1945

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 14 मार्च, 2024

सा.का.नि. 201(अ).—प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए प्रारूप नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उप-खंड (i) में अधिसूचना संख्या सा.का.नि.744 (अ) तारीख 16 अक्टूबर, 2023, द्वारा प्रकाशित किए गए थे, और सभी लोगों से जिनके इनसे प्रभावित होने की संभावना है उक्त प्रारूप नियमों वाले राजपत्र की प्रतियां उस तारीख से जिसको वे जनता को उपलब्ध करा दी गई थीं साठ दिन की अवधि के भीतर आपत्तियां और सुझाव आमंत्रित किए गए थे;

और उक्त प्रारूप नियम वाले राजपत्र की प्रतियां 16 अक्टूबर, 2023 को जनता के लिए उपलब्ध करा दी गई थीं;

और इस अवधि के भीतर प्राप्त आपत्तियों और सुझावों पर केंद्रीय सरकार द्वारा सम्यकतः विचार कर लिया गया है;

अतः अब, केंद्रीय सरकार पर्यावरण (संरक्षण) अधिनियम 1986, (1986 का 29) की धारा 3, धारा 6, और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात्:-

- (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (संशोधन) नियम, 2024 है।
- (2) ये राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।
- प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 (जिन्हें इसके पश्चात नियम 3 के उक्त नियम कहा गया है, -

(i) खंड (कग) स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

'(क ग) "जैवनिम्नकरणीय प्लास्टिक" से, कंपोस्टेबल प्लास्टिक के अलावा अन्य प्लास्टिक अभिप्रेत है, जो मृदा, भूमि भराव, नालों के कीचड़, ताजे पानी, समुद्री जैसे विनिर्दिष्ट वातावरण में जैविक प्रक्रियाओं द्वारा किसी सूक्ष्म प्लास्टिक या दृश्यमान या अलग-अलग छोड़े बिना नष्ट हो जाता है या विषाक्त अवशेष, जो पर्यावरण पर प्रतिकूल प्रभाव डालता है;";

(ii) खंड (ट) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

'(त) "आयातक" से ऐसा व्यक्ति अभिप्रेत है जो वाणिज्यिक उपयोग के लिए किसी प्लास्टिक पैकेजिंग या प्लास्टिक पैकेजिंग वाली किसी वस्तु या थैली या प्लास्टिक चादर या वैसी ही सामग्री या प्लास्टिक की कच्ची सामग्री का आयात करता है, जो रेजिन या दानों या मध्यवर्ती सामग्री के रूप में शामिल है जिसे फिल्म या प्रीफॉर्म जैसी विनिर्माणकारी प्लास्टिक पैकेजिंग के लिए उपयोग किया जा सकता है ;";

(iii) खंड (ड) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

'(द) "विनिर्माता" ऐसा व्यक्ति अभिप्रेत है जो प्लास्टिक कच्ची सामग्री का उत्पादन करने में लगा हुआ है, जिसमें कंपोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक भी सम्मिलित है;";

(iv) खंड (ढ) में, "धातुकृत परतें या" शब्द का लोप किया जाएगा;

(v) खंड (ध) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

'(ध) "उत्पादक" ऐसा व्यक्ति अभिप्रेत है जो प्लास्टिक पैकेजिंग के विनिर्माण में लगा हुआ है; और, इसके अंतर्गत प्लास्टिक पैकेजिंग के विनिर्माण के लिए उपयोग की जाने वाली मध्यवर्ती सामग्री के विनिर्माण में लगा व्यक्ति भी सम्मिलित है, और प्लास्टिक पैकेजिंग का उपयोग करके या ब्रांड स्वामियों की अन्य वैसी ही व्यवस्थाओं के माध्यम से उत्पादों के संविदा विनिर्माण में लगा व्यक्ति भी सम्मिलित है;";

(vi) खंड (प क) के पश्चात, निम्नलिखित खंड अंतः स्थापित किया जाएगा -

'(प क) "विक्रेता" ऐसा व्यक्ति अभिप्रेत है जो प्लास्टिक की कच्ची सामग्री जैसे रेजिन या दानों या प्लास्टिक पैकेजिंग के उत्पादन के लिए उपयोग की गई मध्यवर्ती सामग्री का विक्रय करता है;';

3. उक्त नियम के नियम 4 में,-

(क) उपनियम (1) में, -

(i) खंड (ङ) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

"(ङ) विनिर्माता किसी उत्पादक या इन नियमों के अधीन रजिस्ट्रीकृत नहीं किए गए विक्रेता को कच्ची सामग्री के रूप में प्रयोग की जाने वाली प्लास्टिक का विक्रय या उपलब्ध या व्यवस्था नहीं कराएगा;";

(ii) खंड (ज) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

"(ज) खंड (ग) के अधीन मोटाई का उपबंध कंपोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी थैली या वस्तुओं को लागू नहीं होगा। कंपोस्टेबल प्लास्टिक से बनी थैलियां और वस्तुएं विनिर्देश नामक कंपोस्टेबल प्लास्टिक के लिए भारतीय मानक: आईएस/आईएसओ 17088:2021 के अनुरूप होंगी,;";

(iii) खंड (ज) के पश्चात, निम्नलिखित खंड रखा जाएगा, अर्थात्: -

"(जक) विनिर्माता थैलियों या सिर्फ वो वस्तुएँ जो की उप नियम (3) में शामिल हैं वो वस्तुएँ कम्पोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक का प्रयोग करके बन सकती हैं करने वाली का विनिर्माण इन नियमों और खाद्य संपर्क अनुप्रयोगों के लिए भारतीय खाद्य सुरक्षा और मानक प्राधिकरण के विनियमों के अधीन अधिकथित अनिवार्य चिन्हांकन और लेबलिंग का उपयोग करेगा; कंपोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक थैलियां या नियमों के अधीन अनुज्ञात वस्तुओं के विनिर्माताओं को विपणन या विक्रय से पहले केंद्रीय प्रदूषण नियंत्रण बोर्ड से एक प्रमाण पत्र प्राप्त करेंगे ;";

(ख) उप-नियम (3) के पश्चात, निम्नलिखित उप-नियम अंतःस्थापित किया जाएगा, अर्थात्: -

"(3क) कंपोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं का विनिर्माता बाजार में प्रस्तुत की गई ऐसी वस्तुओं की मात्रा और उत्पन्न पूर्व-उपभोक्ता अपशिष्ट की रिपोर्ट, केंद्रीय प्रदूषण नियंत्रण बोर्ड को देगा।";

(ग) उप-नियम (4) के पश्चात, निम्नलिखित उप-नियम रखा जाएगा, अर्थात्: -

"(5) प्लास्टिक या उसके हिस्से से बनी वस्तुओं का प्रत्येक विनिर्माता विनिर्माण के प्रक्रम पर अस्वीकृत या परित्यक्त की गई सामग्री के रूप में उत्पन्न पूर्व-उपभोक्ता प्लास्टिक अपशिष्ट का प्रसंस्करण सुनिश्चित करेगा और ऐसा विनिर्माण राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति को रिपोर्ट करेगा।"

4. उक्त नियम के नियम 6 में,-

(i) उप-नियम (1) में, "या उत्पादक" शब्दों का लोप किया जाएगा;

(ii) उप-नियम (1) के पश्चात, निम्नलिखित उप-नियम अंतःस्थापित किया जाएगा, अर्थात्: -

"(1क) प्रत्येक विनिर्माता, उत्पादक, आयातक, ब्रांड स्वामी, कम्पोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माता, उनके और स्थानीय निकायों द्वारा पारस्परिक रूप से तय पाए गए निबंधनों और शर्तों के अनुसार, स्वैच्छिक आधार पर स्थानीय निकाय के साथ संबद्ध हो सकते हैं।"

(iii) उप-नियम (4) के पश्चात, निम्नलिखित उप-नियम अंतःस्थापित किया जाएगा, अर्थात्: -

"(5) स्थानीय निकाय प्रत्येक वर्ष 30 जून तक डंप साइटों में विद्यमान प्लास्टिक अपशिष्ट सहित उत्पन्न प्लास्टिक अपशिष्ट का मूल्यांकन करेगा और अगले पांच वर्ष की अवधि में उत्पन्न होने वाले प्लास्टिक सामग्री की मात्रा का भी अनुमान लगाएगा।

(6) स्थानीय निकाय संग्रहण, पृथक्करण और प्रसंस्करण के लिए उपलब्ध प्लास्टिक अपशिष्ट प्रबंधन अवसंरचना ढांचे का मूल्यांकन करेगा और प्रत्येक वर्ष 30 जून तक संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति को एक रिपोर्ट भेजेगा।

(7) स्थानीय निकाय अपने अधिकार क्षेत्र में प्रतिषिद्ध एकल उपयोग प्लास्टिक वस्तुओं के भंडारण, उनके वितरण, विक्रय और उपयोग को रोकने के लिए आवश्यक उपाय करेगा।

(8) स्थानीय निकाय वार्षिक रिपोर्ट में निम्नलिखित ब्यौरे शामिल करेगा, और उन्हें प्लास्टिक अपशिष्ट प्रबंधन पर वार्षिक रिपोर्ट प्रस्तुत करेगा, अर्थात्: -

(i) एक वर्ष में उत्पन्न प्लास्टिक अपशिष्ट, जिसमें पुराना प्लास्टिक अपशिष्ट भी शामिल है;

(ii) संग्रहण, पृथक्करण, प्रसंस्करण के लिए उपलब्ध प्लास्टिक अपशिष्ट प्रबंधन अवसंरचना;

(iii) उत्पन्न होने वाले प्लास्टिक अपशिष्ट का अनुमान;

(iv) उपविधियां बनाने और उनके कार्यान्वयन की प्रास्थिति;

(v) प्रतिषिद्ध एकल उपयोग वाली प्लास्टिक वस्तुओं के भंडारण, उनके वितरण, विक्रय और उपयोग को रोकने के लिए की गई कार्रवाई।

5. उक्त नियम के नियम 7 में,-

(i) उपनियम (1) में,-

(क) "ग्राम पंचायत" शब्दों के पश्चात "या जिला स्तर पर पंचायत" शब्द अंतःस्थापित किए जाने चाहिए;

(ख) खंड (ग) के पश्चात, निम्नलिखित खंड अंतःस्थापित किया जाएगा, अर्थात्: -

(घ) अपशिष्ट चुगने वालों के साथ काम करने वाले नागरिक समाजों या समूहों को लगाना;

(ङ) यह सुनिश्चित करना कि प्लास्टिक अपशिष्ट को खुले में न जलाया जाए;

(च) अपने अधिकार क्षेत्र में प्रतिषिद्ध एकल उपयोग प्लास्टिक वस्तुओं के भंडारण, उनके वितरण, विक्रय और उपयोग को रोकने के लिए आवश्यक उपाय करना।";

(ii) उप-नियम (1) के पश्चात, निम्नलिखित उप-नियम अंतःस्थापित किया जाएगा, अर्थात्: -

"(2) प्रत्येक उत्पादक, आयातक और ब्रांड स्वामी, विनिर्माता और कम्पोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माता, जिला और ग्राम स्तर पर उनके और पंचायत द्वारा प्रवेश किया गया

पारस्परिक रूप से तय पाए गए निबंधनों और शर्तों के अनुसार, स्वैच्छिक आधार पर जिला और ग्राम स्तर पर पंचायत के साथ संबद्ध हो सकते हैं।”

6. उक्त नियमों के नियम 7 के पश्चात, निम्नलिखित नियम अंतःस्थापित किया जाएगा, अर्थात्: -

“7क. जिला स्तर पर पंचायतों की जिम्मेदारी.-

(1) जिला स्तर पर पंचायत प्रत्येक वर्ष के 30 जून तक जिले के ग्रामीण क्षेत्रों के लिए पाटन स्थलों पर विद्यमान प्लास्टिक अपशिष्ट सहित उत्पन्न प्लास्टिक अपशिष्ट का मूल्यांकन करेगी और अगली पांच वर्ष की अवधि में उत्पन्न होने वाले प्लास्टिक अपशिष्ट की मात्रा का भी अनुमान लगाएगी।

(2) जिला स्तर पर पंचायत संग्रहण, पृथक्करण और प्रसंस्करण के लिए उपलब्ध प्लास्टिक अपशिष्ट प्रबंधन अवसंरचना का मूल्यांकन करेगी और प्रत्येक वर्ष 30 जून तक संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति को रिपोर्ट करेगी।

(4) जिला स्तर पर पंचायत वार्षिक रिपोर्ट में प्लास्टिक अपशिष्ट प्रबंधन पर निम्नलिखित ब्यौरे शामिल होंगे:

(i) एक वर्ष में उत्पन्न प्लास्टिक अपशिष्ट, जिसमें पुराना प्लास्टिक अपशिष्ट भी शामिल है;

(ii) संग्रहण, पृथक्करण, प्रसंस्करण के लिए उपलब्ध प्लास्टिक अपशिष्ट प्रबंधन अवसंरचना;

(iii) उत्पन्न होने वाले प्लास्टिक अपशिष्ट का अनुमान;

(iv) उपविधियों की विरचना और कार्यान्वयन की प्रास्थिति;

(v) प्रतिषिद्ध एकल उपयोग वाली प्लास्टिक वस्तुओं के भंडारण, उनका वितरण, विक्रय और उपयोग को रोकने के लिए की गई कार्रवाई।

7. उक्त नियम के नियम 9 में,-

(i) उप-नियम (1) और उपनियम (2) के स्थान पर, निम्नलिखित उप-नियम रखे जाएंगे, अर्थात्:-

“(1) उत्पादक, आयातक और ब्रांड स्वामी जो बाजार में किसी भी प्लास्टिक पैकेजिंग को प्रस्तुत करते हैं, ऐसी प्लास्टिक पैकेजिंग के संग्रहण के लिए जिम्मेदार होंगे।

(2) जहां कोई भी उत्पादक, आयातक या ब्रांड स्वामी अपनी विस्तारित उत्पादक जिम्मेदारी को पूरा करता है, उसे उप-नियम (1) के अधीन अपनी जिम्मेदारी का अनुपालन किया गया माना जाएगा।

“(2क) उत्पादक, आयातक, ब्रांड स्वामी, विनिर्माता, और कंपोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं के विनिर्माता, अनुसूची-2 में विनिर्दिष्ट दिशानिर्देशों के अनुसार प्लास्टिक पैकेजिंग के लिए विस्तारित उत्पादक जिम्मेदारी को पूरा करेंगे।”

8. उक्त नियम के नियम 10 में,-

(क) उप-नियम (6) में, निम्नलिखित परंतुक अंतःस्थापित किया जाएगा, अर्थात्: -

“परंतु यह जहां जैवनिम्नकरणीय प्लास्टिक का परीक्षण प्रयोगशाला के रजिस्ट्रीकरण से पहले आरंभ हो गया हो, और रिपोर्ट आईएस 17899 टी:2022 के अनुरूप हो, वहां ऐसे जैवनिम्नकरणीय प्लास्टिक की, नियम 18 के अधीन उदग्रहणीय पर्यावरण प्रतिकर की रकम के बराबर बैंक गारंटी प्रस्तुत करने के अधीन रहते हुए विधिवत मान्यता प्राप्त प्रयोगशाला से परीक्षण रिपोर्ट प्राप्त होने की अवधि तक, केंद्रीय प्रदूषण नियंत्रण बोर्ड आवेदक से पुनः परीक्षण के लिए पूछेगा और उत्पादन या उपयोग की अनुमति देगा:

परंतु यह और कि ऐसे परीक्षण का परिणाम आईएस 17899 टी:2022 के अनुरूप नहीं होता है तो बैंक गारंटी जब्त कर ली जाएगी।

(ख) उप-नियम (6) के पश्चात, निम्नलिखित उप-नियम अंतःस्थापित किया जाएगा, अर्थात्: -

“(7) बीआईएस प्लास्टिक पैकेजिंग और कम्पोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं के लिए अलग रंग या चिन्हांकन विनिर्दिष्ट करेगा।”

9. उक्त नियम के नियम 11 में,-

(i) उप-नियम (2) के स्थान पर, निम्नलिखित उप-नियम रखा जाएगा, अर्थात्:-

"(2) प्रत्येक पुनःचक्रित प्लास्टिक पैकेजिंग या वस्तु पर एक लेबल होगा "पुनःचक्रित में ---- पुनर्चक्रित प्लास्टिक का प्रतिशत" और नीचे दर्शाए गए अनुसार एक चिह्न होगा और भारतीय मानक आईएस 14534: 2023 के अनुरूप होगा: जिसका शीर्षक समय-समय पर संशोधित "प्लास्टिक - प्लास्टिक अपशिष्ट का पुनःप्राप्ति और पुनर्चक्रण" - दिशानिर्देश" है।"



टिप्पण : पेट-पोलीथाइलिन टैरीफैथेलेट, एचडीपी-उच्च डेंसिटी पोलीथाइलिन, वी-विनाइल (पीवीसी), एलडीपीई - निम्न डेंसिटी पोलीथाइलिन, पीपी-पोलीप्रोपिलिन, पीएस पोलीस्टायरिन और अन्य से अभिप्रेत सभी अन्य राल और बहुसामग्रियां हैं जैसे एबीएस (एक्रीलोनिट्राइल बूटाडिन स्टायरिन), पीपीओ (पोलीफेननाइलिन आक्साइड), पीपी (पोलीकार्बोनेट), पीवीटी (पोलीबूटीलेन पेरिफेलेट) आदि।

(ii) उप-नियम (2) के पश्चात निम्नलिखित उप-नियम अंतःस्थापित किए जाएंगे, अर्थात्: -

"(3) कंपोस्टेबल प्लास्टिक से बनी प्रत्येक प्लास्टिक पैकेजिंग या वस्तु पर "केवल औद्योगिक कंपोस्टिंग के अधीन कंपोस्टेबल" लेबल होगा और यह भारतीय मानक: आईएस/आईएसओ 17088: 2021 के अनुरूप होगा , जिसका शीर्षक कंपोस्टेबल प्लास्टिक के लिए विनिर्देश होगा।"

जैवनिम्नकरणीय प्लास्टिक से बनी प्रत्येक प्लास्टिक पैकेजिंग या वस्तु पर "जैवनिम्नकरणीय [---दिनों की संख्या ---] केवल [---प्राप्तकर्ता वातावरण जैसे मृदा, लैंडफिल, पानी आदि] लेबल लगा होगा। ---]".

10. उक्त नियम के नियम 13 में,-

(i) उप-नियम (4) के स्थान पर, निम्नलिखित उप-नियम रखा जाएगा, अर्थात्:-

"(4) प्लास्टिक कचची सामग्री का प्रत्येक विनिर्माता और आयातक निम्नलिखित शर्तों के अधीन रहते हुए प्ररूप-3 में रजिस्ट्रीकरण के लिए राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति के समक्ष आवेदन करेगा:

(4 क) इन नियमों के प्रयोजन के लिए, प्लास्टिक कचची सामग्री का विनिर्माता और आयातक,-

(i) केवल इन नियमों के अधीन रजिस्ट्रीकृत निर्माता या विक्रेता को प्लास्टिक कचची सामग्री विक्रय करेगा और ऐसे उत्पादक या विक्रेता की रजिस्ट्रीकरण संख्या प्लास्टिक कचची सामग्री की विक्रय के लिए विक्रय चालान पर उल्लिखित है;

(ii) प्रतिषिद्ध एकल उपयोग वाली प्लास्टिक वस्तुओं के विनिर्माण में लगी किसी भी संस्था या इकाइयों को प्लास्टिक की कचची सामग्री विक्रय नहीं करेगा;

(iii) प्लास्टिक कचची सामग्री के सभी पैकेजिंग थैलों पर निम्नलिखित मुद्रित किया जाएगा:

"प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्रतिषिद्ध एकल उपयोग वाली प्लास्टिक वस्तुओं के विनिर्माण में उपयोग नहीं किया जाए, जिसमें प्लास्टिक शीट <50 माइक्रोन मोटाई, गैर-बुनी हुई थैलियां<60 जीएसएम, थैलियां <120 माइक्रोन मोटाई" शामिल हैं;

(iv) केंद्रीय प्रदूषण बोर्ड और राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति को त्रैमासिक रिपोर्ट प्रस्तुत करेगा;

"(4ख) प्लास्टिक की कचची सामग्री या प्लास्टिक पैकेजिंग के विनिर्माण के लिए उपयोग की गई मध्यवर्ती सामग्री की विक्रय में लगा प्रत्येक व्यक्ति को रजिस्ट्रीकरण के लिए राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति को आवेदन करेगा।";

(iii) उप-नियम (8) के स्थान पर, निम्नलिखित उप-नियम रखा जाएगा, अर्थात्: -

"(8) जहां सभी प्रकार से पूर्ण आवेदन की प्राप्ति के बाद तीस दिन की अवधि के भीतर रजिस्ट्रीकरण नहीं किया जाता है, वहां आवेदक को ऐसी अवधि की समाप्ति पर इन नियमों के अधीन रजिस्ट्रीकृत माना जाएगा।"

11. नियम 17 के स्थान पर निम्नलिखित नियम रखा जाएगा:

"17. वार्षिक रिपोर्ट.- (1) प्लास्टिक अपशिष्ट के पुनर्चक्रण या प्रसंस्करण में लगा प्रत्येक व्यक्ति प्ररूप-4 में एक वार्षिक रिपोर्ट तैयार करेगा और संबंधित स्थानीय निकाय और राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति को प्रत्येक वर्ष 30 अप्रैल तक ऑनलाइन प्रस्तुत करेगा।

(2) प्लास्टिक की कच्ची सामग्री का प्रत्येक विनिर्माता और आयातक संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के लिए प्ररूप-4 में एक त्रैमासिक रिपोर्ट तैयार करेगा और उसे तिमाही के पश्चात आने वाले मास के अंतिम दिवस तक और वार्षिक रिपोर्ट प्रत्येक वर्ष 30 जून तक ऑनलाइन प्रस्तुत करेगा।

(3) प्लास्टिक की कच्ची सामग्री या प्लास्टिक पैकेजिंग के विनिर्माण के लिए उपयोग की गई मध्यवर्ती सामग्री की विक्रय में लगा प्रत्येक व्यक्ति राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति को संव्यवहार के ब्यौरों का उल्लेख करते हुए एक वार्षिक रिपोर्ट तैयार करेगा और प्रत्येक वर्ष 30 जून ऑनलाइन रूप में प्रस्तुत करेगा।

(4) जिला स्तर पर प्रत्येक शहरी स्थानीय निकाय और पंचायतें प्ररूप-5 में क्रमशः शहरी विकास विभाग और ग्रामीण विकास विभाग को और संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के लिए एक वार्षिक रिपोर्ट तैयार और उसे प्रत्येक वर्ष 30 जून ऑनलाइन प्रस्तुत करेगा।

(5) संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति जिला स्तर पर शहरी स्थानीय निकाय और पंचायत द्वारा प्रस्तुत रिपोर्ट का स्वयं या किसी पदामिहित अभिकरण के माध्यम से लेखापरीक्षा कराएगी और ऐसी लेखापरीक्षा की रिपोर्ट की प्रति और वार्षिक रिपोर्ट राज्य प्रदूषण नियंत्रण बोर्ड या संबंधित प्रदूषण नियंत्रण समिति की वेबसाइट पर उपलब्ध करायी जाएगी।

(6) राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति प्रति वर्ष 31 जुलाई तक इन नियमों के कार्यान्वयन पर केंद्रीय प्रदूषण नियंत्रण बोर्ड के लिए प्ररूप-6 में एक वार्षिक रिपोर्ट तैयार करेगी और इसे ऑनलाइन प्रस्तुत करेगी।

(7) केन्द्रीय प्रदूषण नियंत्रण बोर्ड प्रत्येक वर्ष 31 अगस्त को या उससे पहले इन नियमों के कार्यान्वयन पर एक समेकित वार्षिक रिपोर्ट तैयार करेगा और अपनी अनुशंसाओं के साथ केंद्रीय सरकार को प्रस्तुत करेगा।

12. उक्त नियमों की अनुसूची 2 में,

(i) शीर्षक में "प्लास्टिक पैकेजिंग के लिए विस्तारित उत्पादक जिम्मेदारी संबंधी दिशानिर्देश" शब्दों के पश्चात "और कम्पोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुएं" शब्द अंतःस्थापित किए जाएंगे;

(ii) पैरा 4 के स्थान पर, निम्नलिखित पैरा रखा जाएगा

4 "बाध्य अस्तित्व:

विस्तारित उत्पादक जिम्मेदारी बाध्यताओं के अंतर्गत इकाइयां आएंगी, अर्थात्: -

(क) सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) के अधीन यथा परिभाषित सूक्ष्म और लघु उद्यमों से भिन्न, प्लास्टिक पैकेजिंग के उत्पादक;

(ख) सभी आयातित प्लास्टिक पैकेजिंग का आयातक, जिसमें प्लास्टिक पैकेजिंग जैसे फिल्म और प्रीफॉर्म और आयातित उत्पादों की प्लास्टिक पैकेजिंग के विनिर्माण के लिए उपयोग की गई मध्यवर्ती सामग्री भी शामिल है;

(ग) सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) के अधीन यथा परिभाषित सूक्ष्म और लघु उद्यमों से भिन्न ऑनलाइन प्लेटफॉर्म/बाजार स्थल और सुपरमार्केट/खुदरा श्रृंखला सहित ब्रांड स्वामी;

(घ) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता;

(ङ) प्लास्टिक कच्ची सामग्री के विनिर्माता और आयातक;

(च) कम्पोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं के विनिर्माता।

(iii) पैरा 5 में, के उप पैरा 5.1 में,

(क) मद (iv) में, "थैले" शब्द के पश्चात, "और वस्तुएं" शब्द अंतःस्थापित किए जाएंगे;

(ख) मद (iv) के पश्चात, निम्नलिखित मद अंतःस्थापित की जाएगी, अर्थात्: -

“(v) प्रवर्ग 5

पैकेजिंग के लिए उपयोग की गई प्लास्टिक शीट या वैसी ही प्लास्टिक शीट, जैवनिम्नकरणीय प्लास्टिक से निर्मित थैले और वस्तुएं।”

(iv) पैरा 6 के उप-पैरा (6.1) में, निम्नलिखित मदें रखी जाएंगी, अर्थात्: -

“(क) निम्नलिखित अस्तित्व केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर रजिस्ट्रीकृत होंगी, अर्थात्:-

(i) सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) के अधीन यथा परिभाषित सूक्ष्म और लघु उद्यमों सहित उत्पादक (पी)

(ii) आयातक (आई);

(iii) ब्रांड स्वामी (बीओ);

(iv) (क) पुनर्चक्रण, (ख) अपशिष्ट से ऊर्जा, (ग) अपशिष्ट से तेल, और (iv) औद्योगिक खाद बनाने में लगे प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता;

(v) प्लास्टिक कचची सामग्री के विनिर्माता और आयातक;

(vi) कम्पोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से निर्मित मदों के विनिर्माता।

(v) पैरा 7 में,-

(क) उप-पैरा (7.8) का लोप किया जाएगा;

(ख) उप-पैरा (7.8) के पश्चात, निम्नलिखित उप-पैरा अंतःस्थापित किया जाएगा, अर्थात्: -

“(7.9) प्लास्टिक कचची सामग्री के विनिर्माता या आयातक - विस्तारित निर्माता जिम्मेदारी लक्ष्य:

(i) उत्पादकों की विस्तारित उत्पादक जिम्मेदारी जो सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) के अधीन यथा परिभाषित सूक्ष्म और लघु उद्यम हैं जिन्हें इसमें इसके पश्चात सूक्ष्म और लघु उत्पादक कहा गया है, प्लास्टिक कचची सामग्री के विनिर्माताओं या आयातकों द्वारा पूरी की जाएगी जिन्होंने ऐसे सूक्ष्म और लघु उत्पादकों को प्लास्टिक कचची सामग्री की आपूर्ति की है;

परंतु ऐसे उत्पादकों द्वारा पुनर्चक्रित प्लास्टिक अंतर्वस्तु के उपयोग का लक्ष्य पूरा किया जाएगा।

(ii) प्लास्टिक की कचची सामग्री के विनिर्माता या आयातक के लिए प्रवर्ग वार विस्तारित उत्पादक जिम्मेदारी लक्ष्य सूक्ष्म और लघु उत्पादकों को बेची गई प्लास्टिक कचची सामग्री की मात्रा होगी, जहां विक्रय बीजक को प्लास्टिक की कचची सामग्री के विनिर्माता या आयातक द्वारा केंद्रीकृत ऑनलाइन पोर्टल पर अधिप्रमाणित किया जाता है, ऐसे सूक्ष्म और लघु उत्पादकों द्वारा ब्रांड स्वामियों और उत्पादकों को की गई विक्रय को छोड़कर, जिन्हें सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) के अधीन यथा परिभाषित सूक्ष्म और लघु उद्यमों के रूप में प्रवर्गोक्त नहीं किया गया है।

(iii) उत्पादक जो सूक्ष्म या लघु उद्यम है इसके द्वारा विनिर्मित प्लास्टिक पैकेजिंग के प्रवर्ग केंद्रीकृत ऑनलाइन पोर्टल पर घोषित करेगा।

(iv) विस्तारित उत्पादक जिम्मेदारी लक्ष्य को पूरा करते समय प्लास्टिक की कचची सामग्री के विनिर्माता या आयातक को विस्तारित उत्पादक उत्तरदायित्व लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण के न्यूनतम स्तर (उपयोगिता काल समाप्ति पर निपटान को छोड़कर) को श्रेणी-वार सुनिश्चित करेगा, जैसा कि नीचे सारणी में दिया गया है। अर्थात् :-

तालिका

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (उपयोगिता काल समाप्ति पर निपटान को छोड़कर)।

(विस्तारित उत्पादक जिम्मेदारी लक्ष्य का प्रतिशत)

प्लास्टिक पैकेजिंग का प्रवर्ग	2024-25	2025-26	2026-27	2027-28 और आगे
प्रवर्ग I	50	60	70	80
प्रवर्ग II	30	40	50	60
प्रवर्ग III	30	40	50	60

(vi) पैरा 8 में, उप- पैरा (8.4) के पश्चात, निम्नलिखित उप-पैरा अंतःस्थापित किए जाएंगे, अर्थात्: -

“(8.5) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, बाध्य अस्तित्वों के बीच विस्तारित उत्पादक जिम्मेदारी प्रमाणपत्रों की अदला-बदली के लिए इलेक्ट्रॉनिक प्लेटफॉर्म/प्लेटफॉर्मों की स्थापना के लिए अभिकरणों के प्राधिकृत किए जाने संबंधी दिशानिर्देश जारी करेगा।

(8.6) विस्तारित उत्पादक जिम्मेदारी प्रमाणपत्रों की अदला-बदली की मात्रा को ध्यान में रखते हुए इलेक्ट्रॉनिक प्लेटफॉर्म/प्लेटफॉर्मों की संख्या को प्रतिषिद्ध किया जा सकता है।

(8.7) इलेक्ट्रॉनिक प्लेटफॉर्म का प्रचालन केंद्रीय सरकार के अनुमोदन के पश्चात केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी दिशानिर्देशों के अनुसार होगा।

(8.9) इन नियमों के नियम 18 के अधीन केंद्रीय प्रदूषण नियंत्रण बोर्ड, विस्तारित उत्पादक जिम्मेदारी प्रमाणपत्रों के लिए उच्चतम और न्यूनतम कीमत तय करेगा, जो विस्तारित उत्पादक जिम्मेदारी बाध्यताओं उत्तरदायित्वों को पूरा न करने के लिए बाध्य अस्तित्व पर उदग्रहणीय पर्यावरण प्रतिकर के क्रमशः 100 प्रतिशत और 30 प्रतिशत के बराबर होगा।

(8.10) इस पोर्टल के माध्यम से रजिस्ट्रीकृत संस्थाओं के बीच विस्तारित उत्पादक जिम्मेदारी प्रमाणपत्र का विनिमय मूल्य जैसा ऊपर निर्धारित है उसके अनुसार उच्चतम और निम्नतम कीमतों के बीच होगा।”

(vii). पैरा 10 में,-

(क) शीर्षक में "उत्पादकों, आयातकों और ब्रांड स्वामियों की भूमिका" शब्दों के स्थान पर "उत्पादकों, आयातकों और ब्रांड-स्वामियों और विनिर्माताओं और कंपोस्टेबल प्लास्टिक या जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माताओं और उत्पादकों की भूमिका" शब्द रखे जाएंगे;

(ख) उप-पैरा (10.1) के स्थान पर, निम्नलिखित उप-पैरा रखा जाएगा, अर्थात्: -

“(10.1) उत्पादकों, आयातकों और ब्रांड-स्वामियों और निर्माताओं और कंपोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माताओं को ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से रजिस्ट्रीकृत करना होगा।

(ग) उप-पैरा (10.5) के स्थान पर, निम्नलिखित उप-पैरा को रखा जाएगा, अर्थात्: -

“(10.5) विस्तारित उत्पादक उत्तरदायित्व दायित्वों को सीधे पूरा करने के लिए प्लास्टिक पैकेजिंग अपशिष्ट के संग्रह के लिए एक अलग अपशिष्ट धारा विकसित करने के लिए, उत्पादक, आयातक और ब्रांड-स्वामी और प्लास्टिक कच्ची सामग्री के विनिर्माता और आयातक और कंपोस्टेबल प्लास्टिक और जैवनिम्नकरणीय प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माता जमा वापसी प्रणाली या पुनः क्रय या किसी अन्य मॉडल जैसी स्कीमें चला सकते हैं। जिससे ठोस अपशिष्ट के साथ प्लास्टिक पैकेजिंग अपशिष्ट के मिश्रण को रोकने के लिए विस्तारित उत्पादक जिम्मेदारी बाध्यता को प्रत्यक्षतः पूरा करने के लिए प्लास्टिक पैकेजिंग के संग्रहण हेतु पृथक अपशिष्ट स्ट्रीम को विकसित किया जा सके।

(घ) उप-पैरा (10.6) में ,

(अ) "उत्पादक, आयातक और ब्रांड स्वामी" शब्दों के पश्चात "प्लास्टिक कच्ची सामग्री के विनिर्माता और आयातक" शब्द रखे जाएंगे।

(आ) निम्नलिखित परंतुक अंतः स्थापित किया जाएगा, अर्थात्: -

"परंतु वित्तीय वर्ष 2022-2023 के संबंध में इस पैरा के अधीन वार्षिक विवरणी 31 मार्च को या उससे पहले फाइल की जा सकेगी।

(viii) पैरा 11 में, उप-पैरा (11.2) में, निम्नलिखित परंतुक अंतःस्थापित किया जाएगा, अर्थात्:-

"परंतु वित्तीय वर्ष 2022-2023 के संबंध में इस उप-पैरा के अधीन वार्षिक विवरणी 31 मार्च 2024 को या उससे पहले फाइल की जा सकेगी; "।

(ix) पैरा 15 में, उप-पैरा (15.1) के स्थान पर, निम्नलिखित उप-पैरा को रखा जाएगा, अर्थात्: -

"(15.1) उत्पादकों, आयातकों और ब्रांड-स्वामियों और कंपोस्टेबल प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माताओं को ऑनलाइन पोर्टल पर वार्षिक रिटर्न फाइल करते समय अगले वित्तीय वर्ष के 30 जून तक पुनःचर्चित प्लास्टिक अपशिष्ट हेतु और उपयोगिता काल समाप्ति पर निपटान के लिए भेजे गए प्रमाणपत्रों का विवरण प्रदान करेंगे।

(15.2) उत्पादकों, आयातकों और ब्रांड-स्वामियों और विनिर्माताओं और कंपोस्टेबल प्लास्टिक से बनी वस्तुओं और प्लास्टिक पैकेजिंग के विनिर्माताओं द्वारा प्रदान किए गए विवरणों को सत्यापन किया जाएगा और अंतर होने के मामले में, इन नियमों के अधीन निचले आंकड़े को उत्पादक, विस्तारित जिम्मेदारी बाध्यता को पूरा करने के लिए माना जाएगा।

(15.3) प्रमाण पत्र केंद्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति, जैसा भी मामला हो, द्वारा सत्यापन के अधीन होगा।

(15.4) जैवनिम्नकरणीय प्लास्टिक के विनिर्माता परस्पर सहमत तौर-तरीकों के आधार पर स्थानीय प्राधिकरणों द्वारा सृजित विस्तारित उत्पादक जिम्मेदारी प्रमाणपत्र प्राप्त करके अपने विस्तारित उत्पादक जिम्मेदारी बाध्यता को पूरा करेगा।

(15.5) स्थानीय प्राधिकरण भारतीय मानक ब्यूरो के अनुसार संबंधित प्राप्तकर्ता पर्यावरण में जीवन के अंत तक जैवनिम्नीकरण के लिए उनके द्वारा एकत्र किए गए जैवनिम्नीकरण प्लास्टिक के बराबर विस्तारित उत्पादक जिम्मेदारी प्रमाण पत्र तैयार करेंगे, इस तरह के लेनदेन को विस्तारित निर्माता उत्तरदायित्व ढांचे के अधीन वार्षिक विवरणी दाखिल करते समय निर्माताओं द्वारा केंद्रीकृत ऑनलाइन पोर्टल पर रिकॉर्ड और जमा किया जाएगा। केंद्रीय प्रदूषण नियंत्रण बोर्ड केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

13. उक्त नियमों में, 'प्ररूप-1' के लिए, निम्नलिखित को रखा जाएगा, अर्थात्: -

"प्रपत्र-1"

[नियम 13(2) देखें]

उत्पादकों या ब्रांड स्वामियों के रजिस्ट्रीकरण के लिए आवेदन

प्रेषक

.....

.....(अधिष्ठाता का नाम और पूरा पता)

सेवा में,

सदस्य सचिव,

.....प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति

.....

.....

महोदय,

मैं/हम प्लास्टिक अपशिष्ट (प्रबंधन) नियम, 2016 के नियम 9 के अधीन रजिस्ट्री के लिए आवेदन करता हूँ/करते हैं।

1. उत्पादक

(क) बड़े और मध्यम उत्पादक (सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार)

भाग- क	
सामान्य	
1.(क)	इकाई का नाम और स्थान
(ख)	इकाई का पता
(ग)	निम्नलिखित के निर्माण के लिए रजिस्ट्री आवश्यक है: i. कैरी बैग; (क) पेट्रो- आधारित, (ख) वनस्पति खाद-योग्य ii. बहुस्तरीय प्लास्टिक
(घ)	विनिर्माण क्षमता
(ङ)	नवीनीकरण के मामले में, पिछला रजिस्ट्रीकरण नंबर और रजिस्ट्री की तारीख
2.	क्या इकाई, राज्य सरकार या संघ राज्य क्षेत्र के जिला उद्योग केंद्र के साथ पंजीकृत है? यदि हाँ, तो एक प्रति संलग्न करें।
3.(क)	परियोजना पर निवेश की गई कुल पूंजी
(ख)	उत्पादन प्रारंभ होने का वर्ष
4. (क)	उत्पादों और उप-उत्पादों की सूची और मात्रा
(ख)	प्रयुक्त कच्चे माल की सूची और मात्रा
5.	विनिर्माण प्रक्रिया का एक प्रवाह आरेख प्रस्तुत करें जिसमें उत्पादों और कैप्टिव बिजली उत्पादन और पानी सहित उत्पन्न अपशिष्ट के संदर्भ में इनपुट और आउटपुट दर्शाया गया हो।
6.	इन नियमों के अनुपालन की स्थिति- मोटाई - पचास माइक्रोन (हां/नहीं)
भाग - ख	
तरल प्रवाह और गैसीय उत्सर्जन से संबंधित	
7.	क. क्या इस इकाई के पास जल (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1974 (1974 का 6) के अधीन वैध सहमति है? यदि हाँ, तो एक प्रति संलग्न करें
	ख. क्या इस इकाई के पास वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 (1981 का 14) के अधीन वैध सहमति है? यदि हाँ, तो एक प्रति संलग्न करें

भाग- ग

अपशिष्ट से संबंधित

8. ठोस अपशिष्ट या बेकार वस्तु:
- क. उत्पन्न अपशिष्ट की कुल मात्रा
- ख. संयंत्र के भीतर भंडारण का तरीका
- ग. कचरे के निपटान के लिए बनाया गया उपबंध
9. कैरी बैग या प्लास्टिक शीट के निर्माण के लिए कच्चे माल के रूप में उपयोग किए जाने वाले प्लास्टिक की आपूर्ति करने वाले व्यक्ति की सूची संलग्न या प्रदान करें
10. कर्मियों या ब्रांड मालिकों की सूची संलग्न करें या प्रदान करें जिन्हें उत्पादों की आपूर्ति की जाएगी
11. विस्तारित उत्पादक उत्तरदायित्व के लिए अधिसूचित विनियम के अनुसार कार्य योजना

नाम एवं हस्ताक्षर

पदनाम

तारीख:

स्थान:

(ख) सूक्ष्म और लघु उत्पादक (सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार)

भाग – क सामान्य

1. सूक्ष्म या लघु उत्पादक
2. विवरण :
- क. नाम और स्थान
- ख. रजिस्ट्रीकृत पता
- ग. डाक का पता
- घ. जीएसटी सं.
- ङ. पैन सं.
- च. सीआईएन सं. (कंपनियों के लिए लागू)
- छ. उद्यम रजिस्ट्रीकरण सं.
3. अधिकृत व्यक्ति विवरण:
- क. नाम
- ख. पदनाम
- ग. मोबाइल नं.
- घ. आधार सं. (स्वैच्छिक आधार पर आधार

4.	प्रमाणीकरण) ड. पैन सं. च. ई मेलआईडी निर्मित प्लास्टिक पैकेजिंग: श्रेणी - I / श्रेणी - II / श्रेणी - III / श्रेणी - IV / श्रेणी - V)	
5.	कारबार प्रारंभ होने का वर्ष	
6.	इकाई का स्थान: क्र.सं. विनिर्माण इकाई का स्थान विनिर्माण क्षमता (प्लास्टिक-पैकेजिंग श्रेणी वार)	

7.	परियोजना में निवेश की गई कुल पूंजी	
भाग ख : प्लास्टिक पैकेजिंग का विवरण		
8.	विनिर्माण विवरण वर्ष 1, वर्ष 2 मात्रा (एमटी) 1. उपाप्त किया गया कच्चा माल की खरीद 2. उपाप्त की गई प्लास्टिक पैकेजिंग का श्रेणीवार विवरण 3. बेची गई कुल प्लास्टिक पैकेजिंग का श्रेणी-वार विवरण (एमटी) क. ब्रांड मालिक को बेची गई प्लास्टिक पैकेजिंग ख. उत्पादक (बड़े और मध्यम) को बेची गई प्लास्टिक पैकेजिंग ग. उत्पादक (लघु और सूक्ष्म) को बेची गई प्लास्टिक पैकेजिंग घ. विक्रेता को बेची गई प्लास्टिक पैकेजिंग 4. पूर्व-उपभोक्ता का प्लास्टिक पैकेजिंग अपशिष्ट (एमटी)	
9.	यथा संशोधित प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 4 की अनुपालना की स्थिति	हां/नहीं
10.	मुख पृष्ठ (संलग्नकों सहित)	
11.	सूक्ष्म और लघु उत्पादकों द्वारा स्व-घोषणा	
12.	प्राधिकृत हस्ताक्षरकर्ता	
13.	स्व-घोषणा : क. नाम : ख. डिजिटल हस्ताक्षर ग. तारीख : स्थान :	

टिप्पणी :

(i) रजिस्ट्रीकरण स्व-घोषणा पर आधारित होगा और प्लास्टिक पैकेजिंग पर केंद्रीकृत ऑनलाइन पोर्टल के माध्यम से किया जाएगा।

(ii) केंद्रीय सरकार या राज्य सरकार के किसी भी अधिनियम या नियमों के अधीन मालिकाना हक रखने वाली अरजिस्ट्रीकृत कंपनी के मामले में, कंपनी मालिक उद्यम के रजिस्ट्रीकरण के लिए अपने पैसों का उपयोग कर सकता है।

II ब्रांड मालिक :

भाग-क सामान्य		
1.	नाम, पता और संपर्क संख्या	
2.	नवीकरण के मामले में, पिछली रजिस्ट्री संख्या और रजिस्ट्रीकरण की तारीख	
3.	क्या इकाई, राज्य सरकार या संघ राज्य क्षेत्र के जिला उद्योग केंद्र में रजिस्ट्रीकृत है? यदि हां, तो प्रति संलग्न करें।	
4.(क)	परियोजना में निवेश की गई कुल पूंजी	
(ख)	उत्पादन प्रारंभ करने का वर्ष	
5.(क)	उत्पादों और उप-उत्पादों की सूची और मात्रा	
(ख)	प्रयुक्त कच्ची सामग्री की सूची और मात्रा	
भाग-ख तरल बहिःस्राव और गैसीय उत्सर्जनों से संबंधित		
5.	क्या इकाई के पास, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का 6) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
6.	क्या इकाई के पास, वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 (1981 का 14) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
भाग-ग अपशिष्ट से संबंधित		
7.	ठोस अपशिष्ट या अवशिष्ट : क. उत्पन्न अपशिष्ट की कुल मात्रा ख. संयंत्र के भीतर भंडारण का तरीका ग. अपशिष्टों के निपटान के लिए की गई व्यवस्था	
8.	प्लास्टिक अपशिष्ट की आपूर्ति करने वाले व्यक्ति की सूची संलग्न करें या उपलब्ध कराएं	
9.	प्लास्टिक अपशिष्ट को पुनः एकत्रित करने पर कार्य योजना	
		नाम और हस्ताक्षर पदनाम तारीख : स्थान :

III. आयातक :

भाग क और भाग ख की मद 3, 4, 5, तथा भाग ग की मद 7 और 8 को प्रयोज्यता के अनुसार भरा जाना है।

भाग-क		
सामान्य		
1.	नाम, पता और संपर्क संख्या	
2.	नवीकरण के मामले में, पूर्व रजिस्ट्रीकरण संख्या और रजिस्ट्री की तारीख	
3.	क्या इकाई, राज्य सरकार या संघ राज्य क्षेत्र के जिला उद्योग केंद्र में रजिस्ट्रीकृत है? यदि हां, तो प्रति संलग्न करें।	
4.(क)	परियोजना में निवेश की गई कुल पूंजी	
(ख)	उत्पादन प्रारंभ करने का वर्ष	
5.(क)	उत्पादों और सह-उत्पादों की सूची और मात्रा	
(ख)	प्रयुक्त कच्ची सामग्री की सूची और मात्रा	
6.(क)	आयातित या आयात किए जाने वाले उत्पादों की पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या वैसे ही प्लास्टिक शीट की मात्रा	
(ख)	आगे और आपूर्ति या स्व उपयोग के लिए पैकेजिंग हेतु प्रयुक्त प्लास्टिक शीट या वैसे ही प्लास्टिक की मात्रा	
(ग)	आगे और आपूर्ति या स्व उपयोग के लिए बहु-परतीय पैकेजिंग आयातित की मात्रा या आयात की जाने वाली मात्रा	
भाग-ख		
तरल बहिःस्राव और गैसीय उत्सर्जनों से संबंधित		
5.	क्या इकाई के पास, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का 6) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
6.	क्या इकाई के पास, वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 (1981 का 14) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
भाग-ग		
अपशिष्ट से संबंधित		
7.	ठोस अपशिष्ट या अवशिष्ट : क. उत्पन्न अपशिष्ट की कुल मात्रा ख. संयंत्र के भीतर भंडारण का तरीका ग. अपशिष्टों के निपटान के लिए की गई व्यवस्था	
8.(क)	(i) पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या वैसे ही प्लास्टिक शीट (ii) बहुपरतीय पैकेजिंग की आयातित आपूर्ति कराने वाले व्यक्ति की सूची संलग्न करें या उपलब्ध कराएं	

(ख)	(i) प्लास्टिक शीट या पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या वैसे ही प्लास्टिक शीट, (ii) स्व-उपयोग के लिए बहुस्तरीय पैकेजिंग की आयातित मात्रा	
9.	विस्तारित उत्पादक उत्तरदायित्व के लिए अधिसूचित विनियमों के अनुसार कार्य योजना	
नाम और हस्ताक्षर		
पदनाम		
तारीख :		
स्थान :		

14. उक्त नियमों में, प्ररूप V के स्थान पर निम्नलिखित प्ररूप रखा जाएगा, अर्थात्:-

प्ररूप V

[नियम 17 (4) देखें]

(क) शहरी स्थानीय निकाय द्वारा प्रस्तुत की जाने वाली प्लास्टिक अपशिष्ट प्रबंधन पर वार्षिक रिपोर्ट का प्ररूप रिपोर्ट प्रस्तुत करने की अवधि : (वर्ष)

क	सामान्य जानकारी	
1	शहर या नगर और राज्य का नाम :	
2	स्थानीय निकाय का नाम और पता	
3	ई-मेल :	
4	दूरभाष संख्या :	
5	जनसंख्या	
6	वर्ग किलोमीटर में क्षेत्र	
7	क्या अलग से प्लास्टिक अपशिष्ट प्रबंधन प्रकोष्ठ कार्य कर रहा है (हां/नहीं)	
8	प्लास्टिक अपशिष्ट प्रबंधन प्रकोष्ठ में कार्यरत कर्मचारियों की संख्या	
9	क्षेत्राधिकार के अधीन आने वाले क्षेत्र में वार्डों की कुल संख्या	
9	क्षेत्राधिकार के अंतर्गत क्षेत्र में परिवारों की कुल संख्या- वार्ड-वार	
10	घर-घर जाकर एकत्र अधीन करने वाले परिवारों की संख्या- वार्ड-वार	
11	क्षेत्राधिकार के अंतर्गत आने वाले क्षेत्र में स्थित और घर-घर जाकर कचरा एकत्र करने में शामिल वाणिज्यिक स्थापनों और संस्थानों की कुल संख्या	
क	वाणिज्यिक स्थापन	
ख	संस्थान	
12	(i) अनौपचारिक क्षेत्र (रियायतग्राही या स्वयं द्वारा प्रसंस्कृत) में अपशिष्ट बीनने वालों सहित मानव संसाधन का ब्यौरा	
	क. एकत्रण	
	ख. सड़क की सफाई	

	ग. परिवहन घ. पृथक्करण ड. प्रसंस्करण च. निपटान (ii) प्लास्टिक अपशिष्ट प्रबंधन (वार्ड वार) में लगे कचरा बीनने वालों का ब्यौरा क. कचरा बीनने वालों की संख्या	
ख	प्लास्टिक अपशिष्ट प्रबंधन	
1.	सीपीसीबी द्वारा तैयार पद्धति के अनुसार उत्पन्न प्लास्टिक अपशिष्ट की मात्रा (टन में)	
2.	सीपीसीबी द्वारा तैयार पद्धति के अनुसार प्लास्टिक अपशिष्ट की संरचनात्मक विशिष्टता • प्लास्टिक पैकेजिंग (श्रेणी I/श्रेणी II/ श्रेणी III/श्रेणी IV/श्रेणी V) • अन्य प्रकार के प्लास्टिक अपशिष्ट (i) पुनर्चक्रण योग्य और (ii) गैर-पुनर्चक्रण योग्य)	
3.	पृथक अपशिष्ट (परिवारों की संख्या % या संख्या में) का घर-घर जाकर किया गया संग्रहण – वार्ड-वार	
4.	एमआरएफ की कुल सं. और क्षमता (क) यांत्रिक एमआरएफ सुविधाओं की संख्या और क्षमता पृथक किए गए अपशिष्ट (एमटी) की मात्रा और क्षमता (एमटी) (ख) हस्तचालित एमआरएफ सुविधाओं की संख्या और पृथक किए गए अपशिष्ट की मात्रा (एमटी) और क्षमता (एमटी)	
5.	प्लास्टिक पुनर्चक्रण सुविधाओं की संख्या - श्रेणीवार विवरण ईपीआर रजिस्ट्रीकरण संख्या क्षमता (एमटी) सहित नाम और पता पुनर्चक्रित कुल प्लास्टिक अपशिष्ट की क्षमता (एमटी) पुनर्चक्रित प्लास्टिक पैकेजिंग अपशिष्ट श्रेणी-वार (एमटी) अन्य पुनर्चक्रित प्लास्टिक अपशिष्ट (एमटी) जारी किए गए ईपीआर प्रमाणपत्र श्रेणी-वार (एमटी)	
6.	खाद योग्य प्लास्टिक के लिए औद्योगिक खाद इकाई की संख्या और क्षमता ईपीआर रजिस्ट्रीकरण संख्या और क्षमता (एमटी) सहित नाम और पता अपशिष्ट से बनाई गई खाद (एमटी) प्रसंस्कृत खाद योग्य प्लास्टिक (एमटी)	
7.	परिचालन अपशिष्ट से ऊर्जा संयंत्रों की संख्या और क्षमता ईपीआर रजिस्ट्रीकरण संख्या और क्षमता (एमटी) सहित नाम और पता प्रसंस्कृत प्लास्टिक अपशिष्ट (एमटी) उत्पादित ऊर्जा	
8.	तेल इकाइयों के लिए परिचालन अपशिष्टों की संख्या और क्षमता	

	ईपीआर रजिस्ट्री संख्या और क्षमता (एमटी) सहित नाम और पता प्रसंस्कृत अपशिष्ट (एमटी) उत्पादित तेल	
9.	सड़क निर्माण में उपयोग किए जाने वाले प्लास्टिक अपशिष्ट की मात्रा और क्षमता किलोमीटर सहित प्रयुक्त प्लास्टिक अपशिष्ट (एमटी) सड़क की लंबाई (कि.मी.)	
10.	दिशा-निर्देशों के अनुसार थर्मोसेट प्लास्टिक का निपटान सुरक्षित लैंडफिल में भेजा गया थर्मोसेट प्लास्टिक अपशिष्ट (एमटी) सह-प्रसंस्कृत थर्मोसेट प्लास्टिक अपशिष्ट (एमटी)	
11.	प्लास्टिक अपशिष्ट के प्रसंस्करण हेतु सीमेंट संयंत्र	
क.	ईपीआर रजिस्ट्रीकरण संख्या के साथ नाम और पता प्राप्त कुल अपृथक्कृत अपशिष्ट (एमटी) सह-प्रसंस्कृत किए गए अपृथक्कृत और प्लास्टिक अपशिष्ट में प्लास्टिक अपशिष्ट का प्रतिशत (एमटी)	
ख.	ईपीआर रजिस्ट्रीकरण संख्या के साथ नाम और पता प्राप्त कुल पृथक्कृत अपशिष्ट (एमटी) श्रेणी-वार सह-प्रसंस्कृत प्लास्टिक अपशिष्ट (एमटी)	
12.	पुनर्चक्रणकर्ताओं और अन्य अपशिष्ट प्रसंस्करणकर्ताओं द्वारा सैनिटरी लैंडफिल में निपटाई गई निष्क्रिय सामग्री (एमटी) की मात्रा	
13.	वैज्ञानिक लैंडफिल स्थल (संख्या और क्षमता) की संख्या क्षमता (एमटी) प्राप्त अपशिष्ट (एमटी)	
14.	पुराने अपशिष्ट स्थल (पुराने अपशिष्ट की संख्या और मात्रा) मौजूद अपशिष्ट (एमटी) उपलब्ध नहीं है। आरडीएफ में प्रसंस्कृत अपशिष्ट (एमटी) आरडीएफ में प्लास्टिक अपशिष्ट (%) शेष अपशिष्ट (एमटी)	
15.	रजिस्ट्रीकृत यूएलबी की ईपीआर रजिस्ट्रीकरण संख्या	
16.	प्लास्टिक अपशिष्ट प्रबंधन के लिए तैयार किए गए ईपीआर दिशानिर्देश (हां/नहीं) विवरण संलग्न किए जाएं	
ग.	प्लास्टिक अपशिष्ट प्रबंधन नियमों का प्रवर्तन	
1.	कृपया पुष्टि करें कि क्या उप-नियम बनाए गए हैं (हां/नहीं)	

2.	प्रतिबंधित सिंगल यूज़ प्लास्टिक और प्लास्टिक कैरी बैग को छोड़कर प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के उल्लंघनों की संख्या और अनुपालन न होने पर की गई कार्रवाई (नियम 12)			
i.	उल्लंघनों (उदाहरणार्थ प्लास्टिक अपशिष्ट को जलाना/इधर-उधर फेंकना) की कुल संख्या			
ii.	की गई कार्रवाइयां (लगाया गया जुर्माना/दण्ड - रूपए)			
3.	120 माइक्रोन से कम मोटाई वाले अभिज्ञात सिंगल यूज़ प्लास्टिक की वस्तुओं और प्लास्टिक कैरी बैग सहित नियम 4 के अधीन अधिरोपित गए प्रतिबंध का कार्यान्वयन करना (वार्ड-वार) (तिमाही संसूचना)			
(i)	सीपीसीबी एसयूपी अनुपालन ऐप पर रजिस्ट्रीकरण संख्या			
(ii)	अधिकारिता के अधीन क्षेत्र में स्थित वाणिज्यिक स्थापन/संस्थाओं और महत्वपूर्ण स्थलों की कुल संख्या			
क.	- वाणिज्यिक प्रतिष्ठान : मॉल, सिनेमा हॉल, विमानपत्तन, रेलवे स्टेशन, मेट्रो स्टेशन, अन्य			
ख.	- संस्था- विद्यालय, महाविद्यालय, कार्यालय परिसर आदि			
ग.	- हॉटस्पॉट – पर्यटन स्थल, सब्जी मंडी, थोक बाजार, मछली बाजार, फूल बाजार, धार्मिक स्थल आदि			
(iii)	किए गए निरीक्षणों की कुल संख्या			
(iv)	अधिरोपित किया गया कुल जुर्माना (₹)			
(v)	अभिग्रहीत किए गए प्रतिबंधित एसयूपी की मात्रा (टन)			
(vi)	अभिग्रहीत किए गए एसयूपी के निपटान के ढंग के ब्यौरे			
	अभिग्रहीत की गई एसयूपी की मात्रा (टन)	निपटान का तरीका (पुनर्चक्रण/ डब्ल्यूटीई/ डब्ल्यूटीओ/सह-प्रसंस्करण/ सड़क निर्माण)		प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता का नाम और पता
(vii)	अनुकल्पिक सामग्री का उत्पादन करने वाली इकाइयों का ब्यौरा			
	क्र.सं.	इकाई का नाम	अनुकल्पिक उत्पादित एसयूपी	उत्पादन क्षमता (टीपीए)
				पता
(x)	खाद योग्य प्लास्टिक और जैव-अवक्रमणीय प्लास्टिक का उत्पादन करने वाली इकाइयों का ब्यौरा			
(xi)	प्रतिबंधित सिंगल यूज़ प्लास्टिक की वस्तुओं के पारि अनुकल्पों के लिए दुकानें			
घ.	फेंके गए प्लास्टिक अपशिष्ट के जलाशयों में प्रवेश करने संबंधी डाटा			
1.	नालों और अन्य जलाशयों में प्लास्टिक अपशिष्ट के लिए प्रवेश बिंदु प्रवेश बिंदुओं की संख्या			
	प्लास्टिक अपशिष्ट के प्रवेश को रोकने के लिए किए गए उपाय			

2.	नदी खण्डों सहित सतही जलाशय सतही जलाशयों की संख्या एकत्र किए गए प्लास्टिक अपशिष्ट की मात्रा	
3.	नालों, जिनसे प्लास्टिक अपशिष्ट हटाया गया, की संख्या नालों की कुल लंबाई नालों, जिनसे अपशिष्ट हटाया गया, की कुल लंबाई एकत्र किया गया प्लास्टिक अपशिष्ट (एमटी) एकत्र की गई गाद	

(ख) पंचायती राज संस्था द्वारा जिला स्तर पर प्रस्तुत किए जाने के लिए प्लास्टिक अपशिष्ट प्रबंधन संबंधी वार्षिक रिपोर्ट का रूपविधान

संसूचना की अवधि : (वर्ष)

क.	सामान्य	
1.	जिला और राज्य का नाम :	
2.	जिला स्तर पर पंचायती राज संस्था का नाम और पता :	
3.	संपर्क हेतु ई-मेल :	
4.	संपर्क हेतु दूरभाष सं.	
5.	सम्मिलित किए गए ग्राम पंचायतों की संख्या	
6.	सम्मिलित किए गए ग्रामों की संख्या	
7.	कुल जनसंख्या	
8.	कुल क्षेत्र	
9.	घरों की कुल संख्या	
ख.	प्लास्टिक अपशिष्ट प्रबंधन	
1.	शामिल अभिकरणों के ब्यौरे के साथ अधिकारिता के अधीन क्षेत्र में प्लास्टिक अपशिष्ट के प्रबंधन हेतु स्थापित कार्यतंत्रों का संक्षिप्त-विवरण (कृपया ब्यौरा संलग्न करें)	
2.	कृपया अधिकारिता के अधीन क्षेत्र में उत्सर्जित प्लास्टिक अपशिष्ट के प्रबंधन के लिए स्थापित अवसंरचना का ब्यौरा संलग्न करें	
3.	स्थापित प्लास्टिक अपशिष्ट प्रबंधन इकाइयों की क्षमता सहित कुल संख्या	
4.	सीपीसीबी की कार्यपद्धति के अनुसार उत्सर्जित प्लास्टिक अपशिष्ट की मात्रा (टन)	
5.	सीपीसीबी की कार्यपद्धति के अनुसार प्लास्टिक अपशिष्ट का विशेषीकरण (प्लास्टिक पैकेजिंग अपशिष्ट : श्रेणी II/ श्रेणी III/ श्रेणी IIII/ श्रेणी IV/ श्रेणी V और अन्य ((i) पुनर्चक्रण-योग्य और (ii) पुनर्चक्रण-अयोग्य))	
6.	एकत्रित प्लास्टिक अपशिष्ट की मात्रा (टन)	
7.	पृथक्कृत प्लास्टिक अपशिष्ट (टन)	
8.	प्रसंस्करण और पुनर्चक्रण के लिए पहुंचाया गया प्लास्टिक अपशिष्ट (प्लास्टिक अपशिष्ट की मात्रा और प्रसंस्करण के प्रकार का ब्यौरा)	

	<ul style="list-style-type: none"> • पुनर्चक्रणकर्ताओं को प्लास्टिक अपशिष्ट • सीमेंट भट्टों में सह-प्रसंस्करण के लिए प्लास्टिक अपशिष्ट • अपशिष्ट से ऊर्जा/अपशिष्ट से तेल बनाने वाले संयंत्रों को प्लास्टिक अपशिष्ट • सड़क निर्माण के लिए प्लास्टिक अपशिष्ट 	
9.	<p>(i) निम्नलिखित के लिए अनौपचारिक क्षेत्र (रियायतग्राही या स्वयं द्वारा प्रसंस्करण) में कूड़ा बीनने वालों सहित कुल कार्मिकों का ब्यौरा</p> <p>क. एकत्रण</p> <p>ख. गलियों की सफाई</p> <p>ग. परिवहन</p> <p>घ. पृथक्करण</p> <p>ङ. प्रसंस्करण</p> <p>च. निपटान</p> <p>(ii) प्लास्टिक अपशिष्ट प्रबंधन में लगे कूड़ा बीनने वालों का ब्यौरा (वार्ड वार)</p> <p>क. कूड़ा बीनने वालों की संख्या</p>	
10.	प्लास्टिक अपशिष्ट प्रबंधन के संबंध में निर्धारित ईपीआर मार्गदर्शक सिद्धांत (हां/नहीं)	
	ब्यौरा संलग्न किया जाए	
ग.	प्लास्टिक अपशिष्ट प्रबंधन नियमों का प्रवर्तन	
1.	कृपया पुष्टि करें कि क्या उपविधियां बनाई गई हैं (हां/नहीं)	
2.	प्रतिबंधित सिंगल यूज प्लास्टिक और प्लास्टिक कैरी बैग को छोड़कर प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के उल्लंघनों की संख्या और अनुपालन होने पर की गई कार्रवाई (नियम 12)	
i.	उल्लंघनों (उदाहरणार्थ प्लास्टिक अपशिष्ट को जलाना/इधर-उधर फेंकना) की कुल संख्या	
ii.	की गई कार्रवाइयां (अधिरोपित किया गया जुर्माना/शास्ति रूपए)	
3.	120 माइक्रोन से कम मोटाई वाले अभिज्ञात सिंगल यूज प्लास्टिक की वस्तुओं और प्लास्टिक कैरी बैग सहित नियम 4 के अधीन अधिरोपित किए गए प्रतिबंध को लागू करना (वार्ड-वार) (त्रैमासिक संसूचना)	
i.	अधिकारिता के अधीन क्षेत्र में स्थित संस्थाओं और महत्वपूर्ण स्थल की कुल संख्या	
(क)	- संस्था - विद्यालय, महाविद्यालय, आदि	
(ख)	- महत्वपूर्ण स्थल - सब्जी मंडी, थोक बाजार, मछली बाजार, फूल बाजार, धार्मिक स्थल आदि	
ii.	किए गए निरीक्षणों की कुल संख्या	
iii.	अधिरोपित किया गया कुल जुर्माना (रु)	
iv.	प्रतिग्रहीत किए गए प्रतिबंधित एसयूपी की मात्रा (टन)	
घ.	फेंके गए प्लास्टिक अपशिष्ट के जलाशयों में प्रवेश करने संबंधी डाटा	
1.	नालों और जलाशयों में प्लास्टिक अपशिष्ट के लिए प्रवेश बिंदु प्रवेश बिंदुओं की संख्या प्लास्टिक अपशिष्ट के प्रवेश को रोकने के लिए किए गए उपाय	

2.	नदी खण्डों सहित सतही जलाशय सतही जलाशयों की संख्या एकत्र किए गए प्लास्टिक अपशिष्ट की मात्रा	
3.	नालों, जिनसे प्लास्टिक अपशिष्ट हटाया गया, की संख्या नालों की कुल लंबाई नालों, जिनसे अपशिष्ट हटाया गया, की कुल लंबाई एकत्र किया गया प्लास्टिक अपशिष्ट (एमटी) एकत्र की गई गाद	

15. उक्त नियमों में, प्ररूप VI के स्थान पर निम्नलिखित रखा जाएगा, अर्थात् :-

प्रारूप VI

[नियम 17 (6) देखें]

प्लास्टिक अपशिष्ट प्रबंधन के संबंध में राज्य प्रदूषण नियंत्रण बोर्डों/प्रदूषण नियंत्रण समितियों द्वारा प्रस्तुत की जाने वाली वार्षिक रिपोर्ट का प्रपत्र

संसूचना की अवधि :

क.	सामान्य	
1.	राज्य/संघ राज्य क्षेत्र का नाम :	
2.	राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति का नाम और पता :	
3.	संपर्क हेतु ई-मेल :	
4.	संपर्क हेतु दूरभाष सं. :	
5.	प्लास्टिक अपशिष्ट प्रबंधन का ब्यौरा (राज्य स्तर)	
	• एकत्रण (मीट्रिक टन)	
	• पृथक्करण (मीट्रिक टन)	
	• प्रसंस्करण सहित पुनर्चक्रण (मीट्रिक टन)	
	• निपटान (मीट्रिक टन)	
ख	प्लास्टिक अपशिष्ट प्रबंधन संबंधी कार्यतंत्र	
1.	अपने राज्य/संघ राज्य क्षेत्र में प्लास्टिक अपशिष्ट के प्रबंधन में सम्मिलित अभिकरणों के ब्यौरे के साथ इसके लिए स्थापित कार्यतंत्र का संक्षिप्त विवरण दिया जाए (कृपया ब्यौरा संलग्न करें)	
2.	कृपया अपने राज्य/संघ राज्य क्षेत्र में उत्सर्जित प्लास्टिक अपशिष्ट के प्रबंधन के लिए स्थापित अवसंरचना का ब्यौरा संलग्न करें	
3.	एमआरएफ सुविधाओं की कुल संख्या	
क	क्षमता के साथ यांत्रिक एमआरएफ सुविधाओं की संख्या	
ख	क्षमता के साथ मैनुअल एमआरएफ सुविधाओं की संख्या	
ग	प्लास्टिक अपशिष्ट उत्सर्जन, एकत्रण, पृथक्करण और वर्गीकरण	
1.	अधिकारिता के अधीन क्षेत्र में स्थित शहरी स्थानीय निकायों (यूएलबी) की कुल संख्या	
2.	वार्षिक रिपोर्ट प्रस्तुत करने वाले शहरी स्थानीय निकायों की संख्या	
3.	अधिकारिता के अधीन क्षेत्र में स्थित ग्राम पंचायतों (जीपी) की कुल संख्या	

4क	जिला स्तर पर पंचायती राज संस्थाओं की कुल संख्या								
4ख	जिला स्तर पर वार्षिक रिपोर्ट प्रस्तुत करने वाले पंचायती राज संस्थाओं की संख्या								
5.	कृपया पुष्टि करें कि सभी ग्राम पंचायतों/शहरी स्थानीय निकायों ने सीपीसीबी द्वारा नियत प्रारूप के अनुसार नियत समय-सीमा में पूरी जानकारी प्रदान की है (हां/नहीं)								
6.	निर्धारित समय-सीमा के भीतर पूरी सूचना प्रस्तुत न करने वाले शहरी स्थानीय निकायों/ग्राम पंचायतों की कुल संख्या बताएं								
7.	नियमों के अधीन निर्धारित समय-सीमा के अनुसार वार्षिक रिपोर्ट प्रस्तुत न करने वाले जिला स्तर/शहरी स्थानीय निकायों/पंचायती राज संस्था (पीआरआई) पर लगाई गई पर्यावरणीय क्षतिपूर्ति की कुल रकम का ब्यौरा दें								
8.	सीपीसीबी की कार्य पद्धति के अनुसार उत्सर्जित प्लास्टिक अपशिष्ट की मात्रा (टन) (श्रेणी I/ श्रेणी II/श्रेणी III/श्रेणी IV/श्रेणी V/अन्य)								
9.	एकत्रित प्लास्टिक अपशिष्ट की मात्रा (टन)								
10.	पृथक्कृत प्लास्टिक अपशिष्ट (टन)								
11.	कृपया पुष्टि करें कि सीपीसीबी द्वारा विनिर्दिष्ट कार्य पद्धति के अनुसार सभी स्थानीय निकायों/ग्राम पंचायतों ने प्लास्टिक अपशिष्ट उत्सर्जन और वर्गीकरण का आकलन किया है (हां/नहीं)								
12.	कृपया सीपीसीबी द्वारा विनिर्दिष्ट कार्य पद्धति के अनुसार प्लास्टिक अपशिष्ट वर्गीकरण रिपोर्ट अपलोड करें								
13.	कृपया पुष्टि करें कि सीपीसीबी द्वारा विनिर्दिष्ट कार्य पद्धति के अनुसार जिला स्तर पर यूएलबी और पीआरआई के लिए डाटा सत्यापन और मिलान किया गया है (हां/नहीं)								
घ	ईपीआर कार्यान्वयन								
1.	ईपीआर पर रजिस्ट्रीकृत यूएलबी की कुल संख्या (ईपीआर पोर्टल से स्वतः प्राप्त की जानी है)								
2.	प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं का ब्यौरा (ईपीआर पोर्टल से स्वतः प्राप्त किया जाना है)								
	नाम	प्रकार पुनर्चक्रणकर्ता/ सह- प्रसंस्करणकर्ता/अपशिष्ट से ऊर्जा/ अपशिष्ट से तेल/ सड़क निर्माण)	रजिस्ट्रीकरण संख्यांक	प्रसंस्करण क्षमता (टीपीए)					
				प्लास्टिक अपशिष्ट (श्रेणी-I)	प्लास्टिक अपशिष्ट (श्रेणी-II)	प्लास्टिक अपशिष्ट (श्रेणी-III)	प्लास्टिक अपशिष्ट (श्रेणी-IV)	प्लास्टिक अपशिष्ट (श्रेणी-V)	अन्य
3.	पीडब्ल्यूपी (टीपीए) के माध्यम से प्रसंस्कृत प्लास्टिक अपशिष्ट								
		प्रकार (पुनर्चक्रणकर्ता/सह-प्रसंस्करणकर्ता/ अपशिष्ट से ऊर्जा/अपशिष्ट से तेल/सड़क निर्माण)		प्लास्टिक अपशिष्ट (श्रेणी-I)	प्लास्टिक अपशिष्ट (श्रेणी-II)	प्लास्टिक अपशिष्ट (श्रेणी-III)	प्लास्टिक अपशिष्ट (श्रेणी-IV)	प्लास्टिक अपशिष्ट (श्रेणी-V)	अन्य
4.	पर्यावरणीय प्रतिकर (ईसी) की संपरीक्षा और उदहण (ईपीआर पोर्टल से डाटा स्वतः प्राप्त किया जाए)								
क	संपरीक्षित इकाईयों (पीआईबीओ/पीडब्ल्यूपी) की संख्या								
ख	उल्लंघन करती पाई गई इकाईयों (पीआईबीओ/पीडब्ल्यूपी) की संख्या								
ग	उल्लंघन करने वाली संस्थाओं (पीआईबीओ/पीडब्ल्यूपी) पर उद्गृहीत करना लगाया गया								

ड	नियम 4 के अधीन अभिज्ञात सिंगल यूज़ प्लास्टिक वस्तुएं, 120 माइक्रोन से कम मोटाई वाले प्लास्टिक कैरी बैग सहित पर अधिरोपित किए गए प्रतिबंध का कार्यान्वयन करना			
1.	अधिकारिता के अधीन क्षेत्र में स्थित वाणिज्यिक स्थापनों/संगठनों और महत्वपूर्ण स्थलों (हॉटस्पॉट) की कुल संख्या			
क	- वाणिज्यिक स्थापन : मॉल, सिनेमा हॉल, विमानपत्तन, रेलवे स्टेशन, मेट्रो स्टेशन			
ख	- संस्था: विद्यालय, महाविद्यालय, कार्यालय परिसर आदि			
ग	- महत्वपूर्ण स्थल: पर्यटन स्थल, सब्जी मंडी, थोक बाजार, मछली बाजार, फूल बाजार, धार्मिक स्थल आदि।			
2.	निरीक्षणों की कुल संख्या (एसयूपी अनुपालन निगरानी पोर्टल से डाटा स्वतः प्राप्त किया गया)			
3.	एसयूपी प्रतिबंध उल्लंघन के लिए बंद किए गए वाणिज्यिक स्थापन और महत्वपूर्ण स्थल की कुल संख्या			
4.	निरीक्षित उद्योगों की कुल संख्या (एसयूपी अनुपालन निगरानी पोर्टल से डेटा स्वतः प्राप्त किया गया)			
5.	प्रतिबंधित एसयूपी वस्तुओं के विनिर्माण के लिए बंद किए गए उद्योगों की कुल संख्या			
6.	अधिरोपित किया लगाया गया कुल जुर्माना (रुपए) (एसयूपी अनुपालन निगरानी पोर्टल से डाटा स्वतः प्राप्त किया गया)			
7.	अभिग्रहीत किए गए प्रतिबंधित एसयूपी की मात्रा (टन) (एसयूपी अनुपालन निगरानी पोर्टल से डेटा स्वतः प्राप्त किया गया)			
8.	एसयूपी मुक्त किए गए वाणिज्यिक स्थापन और महत्वपूर्ण स्थल की कुल संख्या			
9.	अभिग्रहीत एसयूपी के निपटान करने के ढंग का ब्यौरा			
	अभिग्रहीत एसयूपी की मात्रा (टन)	निपटान करने का ढंग (पुनर्चक्रण/ अपशिष्ट से ऊर्जा/अपशिष्ट से तेल/सह-प्रसंस्करणकर्ता/सड़क निर्माण)	प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता का नाम और पता	
10.	खाद योग्य प्लास्टिक सहित आनुकल्पित उत्पादन करने वाली इकाइयों का ब्यौरा			
	क्र. सं.	इकाई का नाम	एसयूपी का अनुकल्प	प्रसंस्करण क्षमता (टीपीए)
				पता
11.	एसयूपी शिकायत ऐप पर प्राप्त शिकायतों की संख्या (एसयूपी शिकायत निवारण ऐप से डाटा स्वतः प्राप्त किया गया)			
12.	निपटाई गई शिकायतों की संख्या (एसयूपी शिकायत निवारण ऐप से डाटा स्वतः प्राप्त किया गया)			
च	प्लास्टिक अपशिष्ट प्रबंधन नियमों का प्रवर्तन			
1.	रजिस्ट्रीकृत प्लास्टिक कच्चे माल की विनिर्माण यूनिटों का ब्यौरा			
	कुल संख्या :	क्षमता :	विनिर्मित उत्पाद	

2.	रजिस्ट्रीकृत पीडब्ल्यूपी (गैर-पैकेजिंग) प्रसंस्करण सुविधाओं का ब्यौरा		
	कुल संख्या :	क्षमता :	विनिर्मित उत्पाद
3.	अरजिस्ट्रीकृत विनिर्माण या पुनर्चक्रण यूनिटों का ब्यौरा (आवासीय या गैर-अनुमोदित क्षेत्रों में)		
	कुल संख्या :	क्षमता :	विनिर्मित उत्पाद
4.	उपविधियां बनाने वाली यूएलबी की संख्या		
5.	उल्लंघनों की संख्या और प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016, यथा संशोधित, 2018 (नियम 12) के उपबंधों का अनुपालन करने पर की गई कार्रवाई		
6.	उल्लंघनों की कुल संख्या (कूड़ा जलाना/फैलाना/अरजिस्ट्रीकरण और अन्य अनुपालन)		
7.	की गई कार्रवाई (अधिरोपित जुर्माना/बंद करने का आदेश जारी किया गया)		

16. उक्त नियमों में प्रारूप VII के पश्चात निम्नलिखित प्रारूप अंतस्थापित किया जाएगा, अर्थात्: -

प्रारूप VII

[नियम 17 (2) देखें]

प्लास्टिक कच्चे माल की तिमाही रिपोर्ट के लिए रूपविधान

प्लास्टिक कच्चे माल के विनिर्माता/आयातक

वर्ष : तिमाही : तिमाही 1/ तिमाही 2/ तिमाही 3/ तिमाही 4

क्र.सं.	क्रेता का नाम	क्रेता का पता	ई-मेल आईडी	दूरभाष सं.	क्रेता की श्रेणी	क्रेता का जीएसटी नं.	प्लास्टिक पैकेजिंग की श्रेणी	आपूर्ति प्लास्टिक कच्चे माल की मात्रा (टन)	आपूर्ति प्लास्टिक कच्चे माल का प्रकार

नोट :

- तिमाही रिपोर्ट सीपीसीबी द्वारा विहित इलेक्ट्रॉनिक रूपविधान में दिए गए निदर्शन पत्र के अनुसार प्रस्तुत की जाएगी।
- तिमाही रिपोर्ट के प्रयोजनों के लिए संव्यवहार के पृथक-पृथक बीजक अपेक्षित नहीं है।

क्रेता की श्रेणी

- बड़े और मध्यम उत्पादक (सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार)
- सूक्ष्म और लघु उत्पादक (सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार)
- ब्रांड स्वामी
- विक्रेता
- अन्य (गैर-प्लास्टिक पैकेजिंग अनुप्रयोग)

आपूर्ति प्लास्टिक कच्चे माल का प्रकार

1. पीईटी
2. एचडीपीई
3. पीवीसी
4. एलडीपीई
5. पीपी
6. पीएस
7. अन्य
8. विनिर्दिष्ट वातावरण में जैव अपघटनीय प्लास्टिक
9. खाद योग्य प्लास्टिक

[फा. सं. 17/6/2023-एचएसएम]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र में संख्याक 320 (अ), तारीख 18 मार्च, 2016 द्वारा प्रकाशित किए गए थे और तत्पश्चात् अधिसूचना संख्यांक सा.का.नि. 285 (ङ), तारीख 27 मार्च, 2018 अधिसूचना संख्यांक सा.का.नि. 571 (ङ), तारीख 12 अगस्त, 2021 अधिसूचना संख्यांक सा.का.नि. 647 (ङ), तारीख 17 अगस्त, 2021 अधिसूचना संख्यांक सा.का.नि. 133(ङ), तारीख 16 फरवरी 2022 अधिसूचना संख्यांक सा.का.नि. 522(ङ) तारीख 06 जुलाई 2022 अधिसूचना संख्यांक सा.का.नि. 318(ङ), तारीख 27 अप्रैल 2023 द्वारा संशोधित किए गए थे और अधिसूचना संख्यांक सा.का.नि. 807(ङ) तारीख 30 अक्टूबर 2023 द्वारा अंतिम बार संशोधित किए गए थे

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 14th March, 2024

G.S.R.. 201(E).—WHEREAS, the draft rules further to amend the Plastics Waste Management Rules, 2016, were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide notification number G.S.R. 744 (E) dated the 16th October, 2023, for inviting objections and suggestions from all persons likely to be affected thereby within a period of sixty days from the date copies of the Gazette containing the said draft rules were made available to the public;

AND WHEREAS, copies of the Gazette containing the said draft rules were made available to the public on the 16th October, 2023;

AND WHEREAS, objections and suggestions received within the period have been duly considered by the Central Government;

NOW, THEREFORE, in exercise of the powers conferred by sections 3, 6, and 25 of the Environment (Protection) Act 1986, (29 of 1986), the Central Government hereby makes the following rules further to amend the Plastic Waste Management Rules, 2016, namely :-

1. (1) These rules may be called Plastic Waste Management (Amendment) Rules, 2024.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules, 2016 (hereinafter referred to as the said rules), in rule 3, -

(i) for clause (ac), the following clause shall be substituted, namely:-

‘(ac) “Biodegradable plastics”, means plastics, other than compostable plastics, which undergoes degradation by biological processes in specific environment such as soil, landfill, sewage sludge, fresh water, marine, without leaving any micro plastics or visible or distinguishable or toxic residue, which has adverse environment impact;”;

(ii) for clause (k), the following clause shall be substituted, namely: -

‘(k) “Importer” means a person who imports for commercial use, any plastic packaging or any commodity with plastic packaging or carry bags or plastic sheets or like material, or plastic raw material including in the form of resin or pellets, or intermediate material to be used for manufacturing plastic packaging such as films or preforms;”;

(iii) for clause (m), the following clause shall be substituted, namely:-

“(m) “manufacturer” means and includes a person engaged in production of plastic raw material, including compostable plastics and biodegradable plastics;”;

(iv) in clause (n), the words “metallised layers or” shall be omitted;

(v) for clause (s), the following clause shall be substituted, namely:-

“(s) “producer” means a person engaged in manufacturing of plastic packaging; and, includes a person engaged in manufacture of intermediate material to be used for manufacturing plastic packaging, and also the person engaged in contract manufacturing of products using plastic packaging or through other similar arrangements for a brand owners;”;

(vi) after clause (u), the following clause shall be inserted,-

“(ua) “seller” means a person who sells plastic raw material such as resins or pellets or intermediate material used for producing plastic packaging;”.

3. In the rule 4 of the said rules,-

(A) in sub-rule (1), -

(i) for clause (e), the following clause shall be substituted, namely:-

“(e) the manufacturer shall not sell or provide or arrange plastic to be used as raw material to a producer or to a seller not registered under these rules;”;

(ii) for clause (h), the following clause shall be substituted, namely:-

“(h) the provision of thickness under clause (c) shall not apply to carry bags or commodities made from compostable plastic or biodegradable plastics. Carry bags and commodities made from compostable plastics shall conform to the Indian Standard: IS/ISO 17088:2021 titled as Specifications for Compostable Plastics.”;

(iii) after clause (h), the following clause shall be inserted, namely :-

“(ha) the manufacture of carry bags and commodities covered under sub rule (3) shall be permitted to be made from compostable plastics or biodegradable plastics subject to mandatory marking and labelling laid down under these rules and the regulations of the Food Safety and Standards Authority of India for food contact applications. The manufacturers of compostable plastic or biodegradable plastic carry bags or commodities permitted under the rules, shall obtain a certificate from the Central Pollution Control Board before marketing or selling;”;

(B) after sub-rule (3), the following sub-rule shall be inserted, namely :-

“(3A) The manufacturer of commodities made from compostable plastics or biodegradable plastics shall report the quantity of such commodities introduced in the market and pre-consumer waste generated to the Central Pollution Control Board.”;

(C) after sub-rule (4), the following sub-rule shall be inserted, namely :-

“(5) Every manufacturer of commodities made from plastic or part thereof shall ensure processing of the pre-consumer plastic waste generated in the form of reject or discard material at the stage of manufacturing and such manufacturer shall report to the State Pollution Control Board or Pollution Control Committee concerned.”;

4. In rule 6 of the said rules,-

(i) in sub-rule (1), the words “or producers” shall be omitted;

(ii) after sub-rule (1), the following sub-rule shall be inserted, namely:-

“(1A) Every manufacturer, producer, importer, brand owner, manufacturer of commodities made from compostable plastics or biodegradable plastics may engage with local body on voluntary basis, as per mutually agreed terms and conditions entered into by them and the local body”

(iii) after sub-rule (4), the following sub-rules shall be inserted, namely:-

“(5) The local body shall undertake assessment of plastic waste generated, including plastic waste existing in dump sites, by the 30th June of every year and also estimate the quantity of plastic waste to be generated in following five year period.

(6) The local body shall assess the plastic waste management infrastructure available for collection, segregation and processing and send a report to the State Pollution Control Board or Pollution Control Committee concerned by 30th June of each year.

(7) The local body shall take necessary measures to prevent stocking, distribution, sale and usage of prohibited single use plastic items in their jurisdiction.

(8) The local body shall include in the annual report the following details on plastic waste management, namely:-

- (i) **plastic waste generated, including plastic waste existing in dump sites, in a year;**
- (ii) plastic waste management infrastructure available for collection, segregation, processing;
- (iii) projection of plastic waste to be generated;
- (iv) status on framing and implementation on byelaws;
- (v) actions taken action to prevent stocking, distribution, sale and usage of prohibited Single Use Plastic items.”.

5. In rule 7 of the said rules,-

(i) in sub-rule (1),-

(A) after the words “gram panchayat” the words “or panchayat at district level” should be inserted;

(B) after clause (c), the following clauses shall be inserted, namely:-

- (d) engaging civil societies or groups working with waste pickers;
- (e) ensuring that open burning of plastic waste does not take place;
- (f) taking necessary measures to prevent stocking, distribution, sale and usage of prohibited Single Use Plastic items in their jurisdiction.”;

(ii) after sub-rule (1), the following sub-rule shall be inserted, namely:-

“(2) Every Producer, Importer and Brand owner, manufacturer and manufacturer of commodities made from compostable plastics or biodegradable plastics may engage with Panchayat at District and Village levels, on a voluntary basis, as per mutually agreed, terms and conditions entered into by them and the Panchayat at District and Village levels.”

6. After rule 7 of said rules, the following rule shall be inserted, namely:-

“7A. Responsibility of Panchayat at District level.-

(1) The Panchayat at District level shall undertake assessment of plastic waste generated, including plastic waste existing at dump sites, by the 30th June of every year for rural areas of the district and also estimate the quantity of plastic waste to be generated in following five year period.

(2) The Panchayat at District level shall assess the plastic waste management infrastructure available for collection, segregation and processing and report to the State Pollution Control Board or Pollution Control Committee concerned by 30th June each year.

(3) The Panchayat at District Level shall include in the annual report the following details on plastic waste management, namely:-

- (i) **plastic waste generated, including plastic waste existing at dump sites, in a year;**
- (ii) plastic waste management infrastructure available for collection, segregation, processing;
- (iii) projection of plastic waste to be generated;
- (iv) status on framing and implementation on byelaws;
- (v) actions taken action to prevent stocking, distribution, sale and usage of banned Single Use Plastic items.”.

7. In rule 9 of the said rules,-

(i) for sub-rules (1) and (2), the following sub-rules shall be substituted, namely:-

“(1) The Producers, Importers and Brand Owners who introduce any plastic packaging in the market shall be responsible for collection of such plastic packaging.

(2) Where any Producer, Importer or Brand owner fulfils his extended producer responsibility, he is deemed to have complied with his responsibility under sub-rule (1).

(2A) The Producers, Importers, Brand Owners, manufacturers, and manufacturers of commodities made from compostable plastics or biodegradable plastics, shall fulfil Extended Producer Responsibility as per guidelines specified in Schedule- II.”.

8. In rule 10 of the said rule,-

(a) in sub-rule (6), the following proviso shall be inserted, namely: -

“ Provided that where testing of biodegradable plastic had commenced prior to the registration of a laboratory, and the report is in conformity with IS 17899 T:2022, the Central Pollution Control Board shall ask the applicant for re-testing and permit the production or usage of such biodegradable plastic, till the period the test report is received from duly recognized laboratory subject to furnishing of bank guarantee equal to the amount of Environment Compensation leviable under rule 18:

Provided further that the bank guarantee shall be forfeited if the result of such test does not conform to IS 17899 T: 2022.

(b) after sub-rule (6), the following sub-rule shall be inserted, namely:-

“(7) BIS shall specify separate colour or marking for plastic packaging and commodities made from compostable plastics or biodegradable plastics.”.

9. In rule 11 of the said rule,-

(i) for sub-rule (2), the following sub-rule shall be substituted, namely:-

“(2) Each recycled plastic packaging or commodity shall bear a label “recycled having [----specify percentage----] of recycled plastic” and a mark as shown below and shall conform to the Indian Standard: IS 14534: 2023 titled as “Plastics — Recovery and Recycling of Plastics Waste — Guidelines”, as amended from time to time.”



NOTE: PET-Polyethylene terephthalate, HDPE-High density polyethylene, V-Vinyl (PVC), LDPE- Low density polyethylene, PP-Polypropylene, PS-Polystyrene and Other means all other resins and multi-materials like ABS (Acrylonitrile butadiene styrene), PPO (Polyphenylene oxide), PC (Polycarbonate), PBT (Polybutylene terephthalate) etc.

(ii) after sub-rule (2) the following sub-rules shall be inserted, namely: -

“(3) Each plastic packaging or commodity made from compostable plastics shall bear a label “compostable only under industrial composting” and shall conform to the Indian Standard: IS/ISO 17088:2021 titled as Specifications for Compostable Plastics.”;

“(4) Each plastic packaging or commodity made from biodegradable plastic shall bear the label “Biodegradable in [--- specify number of days ---] only in the [---specify recipient environment such as soil, landfill, water etc.---]”.’.

10. In rule 13 of the said rules,-

(i) for sub-rule (4), the following sub-rule shall be substituted, namely:-

“(4) Every manufacturer and importer of plastic raw material shall make an application to the State Pollution Control Board or the Pollution Control Committee concerned, for registration, in the Form III:

(4A) For the purpose of these rules, the manufacturer and importer of plastic raw material shall,-

(i) sell plastic raw material only to Producer or Seller registered under these rules and the Registration number of such Producer or Seller is mentioned on sale invoice for sale of plastic raw material;

(ii) not sell plastic raw material to any entity or units engaged in manufacturing of prohibited single use plastic items;

(iii) print the following on all packaging bags of plastic raw material:

“Not to be used in the manufacture of single use plastic items prohibited under the Plastic Waste Management Rules, 2016 including plastic sheets < 50 micron thickness, non-woven carry bags < 60 GSM, Carry bags < 120 micron thickness”;

(iv) submit Quarterly Report to the Central Pollution Board and State Pollution Control Board or Pollution Control Committee concerned;

“(4B) Every person engaged in sale of plastic raw material or an intermediate material used for manufacture of plastic packaging to producer shall make an application to the State Pollution Control Board or the Pollution Control Committee concerned, for registration.”;

(ii) for sub-rule (8), the following sub-rule shall be substituted, namely:-

“(8) Where the registration is not granted within a period of thirty days after the receipt of application complete in all respect, the applicant shall be deemed to be registered under these rules on the expiry of such period.”

11. for rule 17, the following rule shall be substituted:

“17. Annual reports.- (1) Every person engaged in recycling or processing of plastic waste shall prepare and submit online an annual report in Form-IV to the local body concerned and also to the State Pollution Control Board or Pollution Control Committee concerned by the 30th April of every year.

(2) Every manufacturer and importer of plastic raw material shall prepare and submit online a quarterly report in Form VII to the State Pollution Control Board or Pollution Control Committee concerned by the last day of month following the quarter and an annual report by 30th June of every year.

(3) Every person engaged in the sale of plastic raw material or an intermediate material used for manufacture of plastic packaging shall prepare and submit online an annual report mentioning therein the detail of transactions to the State Pollution Control Board or Pollution Control Committee concerned by the 30th June of every year.

(4) Every urban local body and Panchayat at District Level shall prepare and submit online an annual report in Form -V to the Urban Development Department and to Rural Development Department, respectively, and also to the State Pollution Control Board or Pollution Control Committee concerned by the 30th June every year.

(5) The State Pollution Control Board or Pollution Control Committee concerned shall cause the report submitted by the urban local body and Panchayat at District level to be audited by itself or through a designated agency and copy of the report of such audit and the annual report shall be made available on website of State Pollution Control Board or Pollution Control Committee concerned.

(6) The State Pollution Control Board or Pollution Control Committee shall prepare and submit online an annual report in Form VI to the Central Pollution Control Board on the implementation of these rules by the 31st July of every year.

(7) The Central Pollution Control Board shall prepare a consolidated annual report on the implementation of these rules and submit to the Central Government along with its recommendations on or before the 31st August of every year.”.

12. In schedule II to the said rules,-

(i) in the heading after the words “Guidelines on Extended Producer Responsibility for Plastic Packaging”, the words “and commodities made from compostable plastics or biodegradable plastics” shall be inserted.

(ii) for paragraph 4, the following paragraph shall be substituted, -

“4. Obligated Entities:

The following entities shall be covered under the Extended Producer Responsibility obligations, namely: -

(a) Producer of plastic packaging, other than micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006);

(b) Importer of plastic packaging including intermediate material used for manufacturing plastic packaging such as films and preforms and plastic packaging of imported products;

(c) Brand Owners including online platforms/marketplaces and supermarkets/retail chains other than micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006);

(d) Plastic Waste Processors;

(e) Manufacturers and importers of plastic raw material;

(f) Manufacturers of items made from compostable plastics or biodegradable plastics.”.

(iii) in paragraph 5, in sub-paragraph (5.1),

(a) in item (iv), after the words “carry bags”, the words “and commodities” shall be inserted;

(b) after item (iv), the following item shall be inserted, namely:-

“(v) Category V

Plastic sheet or like used for packaging as well as carry bags and commodities made of biodegradable plastics.”.

(iv) in paragraph 6, in sub-paragraph (6.1), for the following items shall be substituted, namely:-

“(a) The following entities shall register on the centralized portal developed by Central Pollution Control Board, namely: -

(i) Producer (P) including micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006)

(ii) Importer (I);

(iii) Brand owner (BO);

(iv) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, and (iv) industrial composting;

(v) Manufacturers and importers of plastic raw material;

(vi) Manufacturers of items made from compostable plastics or biodegradable plastics.”.

(v) in paragraph 7,-

(a) sub-paragraph (7.8) shall be omitted;

(b) after sub-paragraph (7.7), the following new sub-paragraph (7.8) shall be inserted, namely:-

“(7.8) Manufacturer or importer of plastic raw material - Extended Producer Responsibility Target:

(i) The extended producer responsibility of producers, which are micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), hereinafter referred to as micro and small producers, shall be fulfilled by manufacturer or importer of plastic raw material who has supplied the plastic raw material to such micro and small producers:

Provided that the target for use of recycled plastic content shall be fulfilled by such producers.

(ii) The Extended Producer Responsibility target category-wise for manufacturer or importer of plastic raw material shall be the quantity of plastic raw material sold to micro and small producers where the sale invoice is authenticated by the manufacturer or importer of plastic raw material, on the centralized online portal, excluding the sale made by such micro and small producers to Brand Owners and Producers, which are not categorized as micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006).

(iii) The producer, which is a micro or small enterprise, shall declare category of plastic packaging manufactured by it on the centralized online portal.

(iv) While fulfilling the Extended Producer Responsibility target the manufacturer or importer of plastic raw material shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under the Extended Producer Responsibility Target, category-wise, as given in the Table below, namely: -

TABLE

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of Extended Producer Responsibility Target)

Plastic packaging category	2024-25	2025-26	2026-27	2027-28 and onwards
(1)	(2)	(3)	(4)	(5)
Category I	50	60	70	80
Category II	30	40	50	60
Category III	30	40	50	60

(vi) in paragraph 8, after sub-paragraph (8.4), the following sub-paragraph shall be inserted, namely :-

“(8.5) The Central Pollution Control Board shall issue guidelines for authorisation of agencies for establishment of electronic platform for trade of Extended Producer Responsibility certificates between obligated entities.

(8.6) The number of electronic platform may be restricted keeping in view volume of trade of Extended Producer Responsibility certificates.

(8.7) The operation of electronic platform shall be as per guidelines issued by Central Pollution Control Board after approval of the Central Government.

(8.8) The Central Pollution Control Board shall fix the highest and the lowest price for extended producer responsibility certificates which shall be equal to 100 % and 30 % ,respectively, of the Environment Compensation leviable on the obligated entities for non-fulfilment of Extended Producer Responsibility obligations, under rule 18 of these rules.

(8.9) The exchange price of Extended Producer Responsibility certificate between registered entities through the portal shall be between the highest and the lowest prices as fixed above.”;

(vii) in paragraph 10,-

(a) in the heading, for the words “ Role of Producers, Importers & Brand-Owners”, the words “Role of Producers, Importers, Brand-Owners and manufacturers, and manufacturers of commodities made from compostable plastic or biodegradable plastic” shall be substituted;

(b) for sub-paragraph (10.1), the following sub-paragraph shall be substituted, namely:-

“(10.1) The Producers, Importers, Brand-Owners and manufacturers, and manufacturers of commodities made from compostable plastic or biodegradable plastic shall have to register through the online centralized portal.”

(c) for sub-paragraph (10.5), the following sub-paragraph shall be substituted, namely:-

“(10.5) Producers, Importers, Brand-Owners and manufacturers, and manufacturers of commodities made from compostable plastic or biodegradable plastic may operate schemes such as deposit refund system or buy back or any other model in order to develop a separate waste stream for collection of plastic packaging waste for directly fulfilling Extended Producer Responsibility obligations to prevent mixing of plastic packaging waste with solid waste.”;

(d) in sub-paragraph (10.6),

(A) after the words “Producers, Importers & Brand Owners”, the following words shall be inserted “manufacturers, and manufacturers of commodities made from compostable or biodegradable plastics”.

(B) the following proviso shall be inserted, namely:-

“Provided that the annual return under this sub-paragraph in respect of the financial year 2022-2023 may be filed on or before 31st March 2024.”;

(viii) in paragraph 11, in sub-paragraph (11.2), the following proviso shall be inserted, namely:-

“Provided that the annual returns under this sub-paragraph in respect of the financial year 2022-2023 may be filed on or before the 31st March 2024.”;

(ix) in paragraph 15, for sub-paragraph(15.1), the following sub-paragraphs shall be substituted, namely:-

“(15.1) The Producers, Importers, Brand-Owners and manufacturers, and manufacturers of commodities made from compostable plastics or biodegradable plastics shall provide the details of certificates for plastic waste recycled and sent for end of life disposal, by 30th June of next financial year while filing annual returns on the online portal.

(15.2) The details of certificates provided by Producers, Importers, Brand-Owners and manufacturers, and manufacturers of commodities made from compostable plastic or biodegradable plastics and registered plastic waste processors shall be verified and in case of difference, the lower figure shall be considered towards fulfilment of Extended Producer Responsibility obligation under these rules.

(15.3) The certificates shall be subject to verification by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee concerned, as the case may be.

(15.4) The Manufacturer of biodegradable plastics shall fulfil their Extended Producer Responsibility obligations by obtaining Extended Producer Responsibility certificates generated by local authorities, as per agreed modalities.

(15.5) The local authorities shall generate Extended Producer Responsibility certificates equal to the biodegradable plastic collected by them and put to end of life biodegradation in the respective recipient environment as per standard notified by Bureau of Indian Standards, which shall be recorded, and details of such certificates obtained by the manufacturers of commodities of biodegradable plastics shall be submitted on the centralised online portal while filing annual returns under these rules. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.”

13. for ‘Form -I’ of the said rules, the following shall be substituted as follows, namely:-

FORM - I

[See rules 13 (2)]

APPLICATION FOR REGISTRATION FOR PRODUCERS or Brand Owners

From:

.....

.....(Name and full address of the occupier)

To

The Member Secretary,

..... Pollution Control Board or Pollution Control Committee

.....

.....

Sir,

I /We hereby apply for registration under rule 9 of the Plastic Waste Management Rules, 2016

1. Producers

(A) other than micro and small enterprises (as per criteria of Ministry of Micro, Small and Medium Enterprises, Government of India)

PART – A GENERAL		
1.(a)	Name and location of the unit	
(b)	Address of the unit	
(c)	Registration required for manufacturing of: i. Carry bags; (a) petro- based, (b) Compostable ii. Multilayered plastics	
(d)	Manufacturing capacity	
(e)	In case of renewal, previous registration number and date of registration	
2.	Is the unit registered with the District Industries Centre of the State Government or Union territory? If yes, attach a copy.	
3.(a)	Total capital invested on the project	
(b)	Year of commencement of production	
4.(a)	List and quantum of products and by-products	
(b)	List and quantum of raw materials used	
5.	Furnish a flow diagram of manufacturing process showing input and output in terms of products and waste generated including for captive power generation and water.	
6.	Status of compliance with these rules- Thickness – fifty micron (Yes/No)	
PART – B PERTAINING TO LIQUID EFFLUENT AND GASEOUS EMISSIONS		
7.	a. Does the unit have a valid consent under the Water (Prevention and control of Pollution) Act, 1974 (6 of	

	1974)? If yes, attach a copy	
	b. Does the unit have a valid consent under the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)? If yes, attach a copy	
PART – C PERTAINING TO WASTE		
8.	Solid Wastes or rejects: a. Total quantum of waste generated b. Mode of storage within the plant c. Provision made for disposal of wastes	
9.	Attach or Provide list of person supplying plastic to be used as raw material to manufacture carry bags or plastic sheet of like or multilayered packaging	
10.	Attach or provide list of personnel or brand Owners to whom the products will be supplied	
11.	Action plan as per Regulation notified for Extended Producer Responsibility	
Name and Signature Designation Date : Place :		

(B) Producers; Micro and Small Enterprises (as per criteria of Ministry of Micro, Small and Medium Enterprises, Government of India)

PART-A General		
1.	Micro or Small Producer	
2.	Details: (a) Name and location (b) Registered Address (c) Postal Address (d) GST No. (e) PAN No. (f) CIN No (Applicable for companies) (g) Udyam Registration No.	
3.	Authorized Person Details: (a) Name (b) Designation (c) Mobile No. (d) Aadhaar No. (Aadhaar authentication on voluntary basis) (e) PAN No. (f) Email ID	

4.	Plastic packaging manufactured: Category - I /Category - II/ Category - III/ Category - IV/Category – V)	
5.	Year of commencement of business	
6.	Unit Location: S.No. Place of Manufacturing unit Manufacturing capacity (plastic-packaging category wise)	
7.	Total Capital invested in project	
Part B: Details on plastic packaging		
8.	Manufacturing details	Year 1 Year 2 Quantity (MT)
	1. Raw material procured	
	2. Plastic packaging produced category-wise	
	3. Total Plastic packaging sold category-wise (MT)	
	a. Plastic packaging sold to Brand owner	
	b. Plastic packaging sold to Producer (Large and Medium)	
	c. Plastic packaging sold to Producer (Small and micro)	
	c. Plastic packaging sold to seller	
	4. Pre-consumer plastic packaging waste (MT)	
9.	Status of Compliance with Rule 4 of Plastic Waste Management Rules, 2016 as amended	Yes/No
10.	Cover Letter (with attachment)	
11.	Self-Declaration by Micro and Small Producers	
12.	Authorized Signatory	
13.	Self-Declaration: Name: Digital Signature Date: Place:	

Note:

(i) The registration shall be based upon self-declaration and done through centralized online portal on plastic packaging.

(ii) In case of proprietorship firm not registered under any Act or rules of the Central Government or the State Government, the proprietor may use his or her Permanent Account Number (PAN) issued by Income Tax Department for registration of the enterprise.

2. Brand Owners:

PART – A		
GENERAL		
1.	Name, address and Contact number	
2	In case of renewal, previous registration number and date of registration	
3	Is the unit registered with the District Industries Centre of the State Government or Union territory? If yes, attach a copy.	
4.(a)	Total capital invested on the project	
(b)	Year of commencement of production	
5. (a)	List and quantum of products and by-products	
(b)	List and quantum of raw materials used	
PART – B		
PERTAINING TO LIQUID EFFLUENT AND GASEOUS EMISSIONS		
5	Does the unit have a valid consent under the Water (Prevention and control of Pollution) Act, 1974 (6 of 1974)? If yes, attach a copy	
6	Does the unit have a valid consent under the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)? If yes, attach a copy	
PART – C		
PERTAINING TO WASTE		
7.	Solid Wastes or rejects: (a) Total quantum of waste generated (b) Mode of storage within the plant (c) Provision made for disposal of wastes	
8.	Attach or Provide list of person supplying plastic material	
9	Action plan on collecting back the plastic wastes	
Name and Signature		
Designation		
Date :		
Place :		

3. Importers:

Item 3, 4, 5 of Part A, Part B, and item 7 and 8 of Part C, to be filled as per applicability.

PART – A		
GENERAL		
1.	Name, Address and Contact number	

2	In case of renewal, previous registration number and date of registration	
3	Is the unit registered with the District Industries Centre of the State Government or Union Territory? If yes, attach a copy.	
4.(a)	Total capital invested on the project	
(b)	Year of commencement of production	
5. (a)	List and quantum of products and by-products	
(b)	List and quantum of raw materials used	
6 (a)	Quantity of plastic sheet or like used for packaging of imported or to be imported products	
(b)	Quantity of imported or to be imported plastic sheet or like used for packaging for further supply or self-use	
(c)	Quantity of imported or to be imported multilayered packaging for further supply or self-use	
PART – B		
PERTAINING TO LIQUID EFFLUENT AND GASEOUS EMISSIONS		
5	Does the unit have a valid consent under the Water (Prevention and control of Pollution) Act, 1974 (6 of 1974)? If yes, attach a copy	
6	Does the unit have a valid consent under the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)? If yes, attach a copy	
PART – C		
PERTAINING TO WASTE		
7.	Solid Wastes or rejects: (a) Total quantum of waste generated (b) Mode of storage within the plant (c) Provision made for disposal of wastes	
8. (a)	Attach or Provide list of person supplying imported (i) plastic sheet or like used for packaging, (ii) multilayered packaging	
(b)	Quantity of imported (i) plastic sheet or like used for packaging, (ii) multilayered packaging used for self use	
9	Action plan as per Regulation notified for Extended Producer Responsibility	
Name and Signature		
Designation		
Date :		

Place :

14. For Form V in the said rules, the following Form shall be substituted, namely:-

FORM V

[See rules 17 (4)]

(A) FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE SUBMITTED BY THE URBAN LOCAL BODY

Period of Reporting: (Year)

A	General Information	
1	Name of the City or Town and State:	
2	Name & Address of Local body	
3	Contact E-mail:	
4	Contact Phone No.	
5	Population	
6	Area in sq. Kilometers	
7	Whether separate Plastic Waste Management Cell is operational (Y/N)	
8	Staff deployed in Plastic Waste Management Cell	
9	Total numbers of the wards in the area under jurisdiction	
10	Total numbers of households in the area under jurisdiction ward –wise	
11	Number of households covered by door-to-door collection – ward-wise	
12	Total number of commercial establishments and Institutions in the area under jurisdiction and those covered by door to door collection	
a	Commercial establishments	
b	Institutions	
13	(i) Details of human resource including waste pickers in informal sector (concessionaire or own resource) deployed for (a) Collection (b) Street sweeping (c) Transportation (d) Segregation (e) Processing (f) disposal (ii) Details of waste pickers engaged in plastic waste management (ward wise) No. of waste pickers	
B	Plastic Waste Management	
1	Quantity of Plastic Waste generated (Tonnes) as per CPCB methodology	
2	Compositional characterization of plastic waste as per CPCB methodology • Plastic packaging (Cat I/Cat II/Cat III/Cat IV/Cat V) • Others type of plastic waste (i) recyclable and (ii) non-recyclable	
3	Door to Door collection of segregated waste (coverage in % or number of households) – ward-wise	

4	Total no. and capacity of MRF	
	(a) No. and capacity of Mechanical MRF Facilities No. Capacity (MT) Waste segregated (MT)	
	b) No. and capacity of Manual MRF Facilities No. Capacity (MT) Waste segregated (MT)	
5	Number of plastic recycling facilities with details of category- wise Name and address with EPR registration number Capacity (MT) Total Plastic Waste recycled (MT) Plastic packaging waste recycled category –wise (MT) Other plastic waste recycled (MT) EPR certificates generated category-wise (MT)	
6	Number and capacity of industrial composting unit for compostable plastics Name and address with EPR registration number Capacity (MT) Waste composted (MT) Compostable plastics processed (MT)	
7	Number and capacity of Operational Waste to energy Plants Name and address with EPR registration number Capacity (MT) Plastic Waste processed (MT) Energy produced	
8	Number and capacity of operational wastes to Oil units Name and address with EPR registration number Capacity (MT) Waste processed (MT) Oil generated	
9	Quantity and capacity of Plastic waste used in road construction along with KM Plastic Waste used (MT) Road Length (Km)	
10	Disposal of thermoset plastic as per guidelines Thermoset plastic Waste sent to secured landfill (MT) Thermoset plastic Waste co-processed (MT)	
11	Cement plants for plastic waste for coprocessing	
a	Name and address with EPR registration number Total unsegregated waste received (MT) Percentage of plastic waste in unsegregated waste Plastic waste co-processed (MT)	
b	Name and address with EPR registration number Total segregated plastic waste received (MT) Plastic waste co-processed category-wise (MT)	
12	Quantity of inert material disposed (MT) from recyclers and other waste processor in sanitary landfill	
13	Scientific Landfill site (number and capacity) No. Capacity (MT) Waste received (MT)	
14	Legacy waste site (number and amount of legacy waste) Waste present (MT) Waste processed to RDF (MT) Plastic waste in RDF (%) Waste remaining (MT)	
15.	EPR Registration No. of ULB in case registered	
16	EPR Guidelines leveraged for PWM (Y/N) Details to be attached	
C.	Enforcement of Plastic Waste Management Rules	
1	Please confirm if Bye- laws have been framed (Yes/No)	
2	No. of violations & action taken on non-compliance of provisions of PWM Rules, 2016, except for banned Single Use Plastics and plastic carry bags (Rule 12)	

(i)	Total no of Violations (eg. Burning/ Littering of plastic waste)			
(ii)	Actions Taken (Fines/penalties Imposed Rs.)			
3 Implementation of ban imposed under Rule 4 including on identified single use plastic items, plastic carry bags having thickness less than 120 microns (ward-wise) (quarterly reporting)				
(i)	Registration number CPCB SUP compliance App			
(ii)	Total number of commercial establishments/Institutions and Hotspots in the area under jurisdiction			
(a)	-Commercial establishments : Malls, Cinema Halls, Airports, Railway Stations, Metro Stations, others			
(b)	- Institutions- Schools, Colleges, Office Complex etc			
(c)	-Hotspots – Tourist spots, sabzi Mandi, Wholesale market, Fish Market, Flower market, Religious Places etc.			
(iii)	Total No of Inspections carried out			
(iv)	Total Fine imposed (Rs.)			
(v)	Quantity of Banned SUP seized(Tons)			
(vi)	Details of mode of disposal of seized SUP			
	Qty of SUP Seized (T)	Mode of Disposal (Recycling/ WtE/ WtO/ Co-processing/Road making)	Name & Address of the Plastic Waste Processor	
(vii)	Details of Entities producing Alternatives			
	S.No	Name of Entity	SUP Alternative produced	Production Capacity (TPA)
				Address
(ix)	Details of Entities producing compostable plastics and biodegradable plastics			
(xi)	Shops for Eco alternatives for banned Single Use Plastic items			
D.	Data on ingress of littered plastic waste in water bodies			
1	Ingress points for plastic waste in Drain and Water Body Number of ingress points Measures taken to stop ingress of plastic waste			
2.	Surface water bodies including river stretches Number of surfaces water bodies Quantity of plastic waste collected			
3.	Number of drains cleaned from Plastic waste Total length of drains Total length of drains cleaned from plastic waste Plastic waste collected (MT) Silt collected			

(B) FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE SUBMITTED BY THE PANCHAYAT AT THE DISTRICT LEVEL

Period of Reporting: (Year)

A	General	
1	Name of the District and State:	
2	Name & Address of Panchayati Raj Institution At The District Level	
3	Contact E-mail:	
4	Contact Phone No.	
5	Number of Gram Panchayats covered	
6	Number of villages covered	
7	Total Population	
8	Total Area	
9	Total number of households	
B	Plastic Waste Management	
1.	Summary of the mechanisms put in place for management of plastic waste in the area under jurisdiction along with the details of agencies involved (Please attach the details)	
2.	Please attach details of infrastructure put in place for management of plastic waste generated in the area under jurisdiction	
3.	Total no. of Plastic Waste Management Units set up with capacity	
4.	Quantity of Plastic Waste generated (Tonnes) as per CPCB methodology	
5	Plastic Waste Characterization as per CPCB methodology (Plastic packaging waste: Cat I/Cat II/ Cat III/Cat IV/Cat V and Others ((i) recyclable and (ii) non-recyclable)	
6.	Quantity of Plastic Waste collected (Tonnes)	
7.	Plastic Waste Segregated (Tonnes)	
8.	Plastic waste channelized for processing and recycling (details quantum of plastic waste, type of processing) (a) Plastic waste to recyclers (b) Plastic waste to co-processing in cement kilns (c) Plastic waste to waste to energy/waste to oil plants (d) Plastic waste for road construction	
9	(i) Details of human resource including waste pickers in informal sector (concessionaire or own resource) deployed for (a) Collection (b) Street sweeping (c) Transportation (d) Segregation (e) Processing (f) disposal (ii) Details of waste pickers engaged in plastic waste management (ward wise) No. of waste pickers	
10	EPR Guidelines leveraged for PWM (Y/N)	
	Details to be attached	
C	Enforcement of Plastic Waste Management Rules	
1	Please confirm if Bye- laws have been framed (Yes/No)	
2	No. of violations & action taken on non-compliance of provisions of PWM Rules, 2016, except for banned Single Use Plastics and plastic carry bags (Rule 12)	

I	Total no of Violations (eg. Burning/ Littering of plastic waste)	
ii	Actions Taken (Fines/penalties Imposed Rs.)	
3	Implementation of ban imposed under Rule 4 including on identified single use plastic items, plastic carry bags having thickness less than 120 microns (ward-wise) (quarterly reporting)	
I	Total number of Institutions & Hotspots in the area under jurisdiction	
(a)	- Institutions- Schools, Colleges, etc	
(b)	Hotspots – Subzi Mandi, Wholesale market, Fish Market, Flower market, Religious Places etc.	
II	Total No of Inspections carried out	
III	Total Fine imposed (Rs.)	
IV	Quantity of Banned SUP seized(Tons)	
D.	Data on ingress of littered plastic waste in water bodies	
1	Ingress points for plastic waste in Drain and Water Body Number of ingress points Measures taken to stop ingress of plastic waste	
2.	Surface water bodies including river stretches Number of surfaces water bodies cleaned Quantity of plastic waste collected	
3.	Number of drains cleaned from Plastic waste Total length of drains Total length of drains cleaned from plastic waste Plastic waste collected (MT) Silt collected	

15. for Form VI in the said rules, the following shall be substituted, namely:-

FORM VI

[See rule 17(6)]

FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE SUBMITTED BY SPCB/PCC

Period of Reporting:

A	General	
1	Name of the State/UT:	
2	Name & Address of SPCB/PCC:	
3	Contact E-mail:	
4	Contact Phone No.	
5	Details of Plastic Waste Management (State Level)	
	• Collection (MT)	
	• Segregation (MT)	
	• Processing including recycling (MT)	
	• Disposal (MT)	
B	Mechanism of Plastic Waste Management	
1	Summary of the mechanisms put in place for management of plastic waste in your State/UT along with the details of agencies involved (Please attach the details)	
2	Please attach details of infrastructure put in place for management of	

	plastic waste generated in your State/UT								
3	Total no. of MRF Facilities								
(a)	No. of Mechanical MRF Facilities with capacity								
(b)	No. of Manual MRF Facilities with capacity								
C	Plastic Waste Generation, Collection, Segregation & Characterization								
1	Total Numbers of the Urban Local Bodies (ULBs) in the area under jurisdiction								
2	No. of ULBs who have submitted Annual Report								
3	Total Numbers of the Gram Panchayat (GPs) in the area under jurisdiction								
4a	Total number of Panchayati Raj institution at District Level								
4b	No. of Panchayati Raj institution at District Level who have submitted annual report								
5	Please confirm that all GPs/ULBs have provided complete information in stipulated time as per format prescribed by CPCB (Yes/No)								
6.	Please provide no. of ULBs/GPs which have not submitted complete information within the stipulated time frame								
7.	Please provide total amount of EC levied on PRI at District Level / ULBs who have not submitted annual report as per prescribed timelines under the rules								
8.	Quantity of Plastic Waste generated (Tonnes) as per CPCB methodology (Cat I/Cat II/ Cat III/Cat IV/Cat V/ Others)								
9.	Quantity of Plastic Waste collected (Tonnes)								
10.	Plastic Waste Segregated (Tonnes)								
11.	Please confirm that all Local Bodies/ GPs have carried out Assessment of Plastic Waste Generation & Characterization as per methodology specified by CPCB (Yes/No)								
12.	Please upload Plastic Waste Characterization Report as per methodology specified by CPCB								
13.	Please confirm that data validation and reconciliation for ULB and PRI at District Level has been done as per methodology specified by CPCB (Yes /No)								
D	Extended Producer Responsibility Implementation								
1.	Total Number of ULBs registered on EPR (To be auto fetched from EPR portal)								
2.	Details of Plastic Waste Processors (To be auto fetched from EPR Portal)								
	Name	Type (Recycler/Coprocessors/Waste to Energy/Waste to Oil/Road Making)	Registration No	Processing Capacity (TPA)					
				PW (Cat-I)	PW (Cat-II)	PW (Cat-III)	PW (Cat-IV)	PW-(Cat-V)	Other
3.	Plastic Waste Processed through PWP (TPA)								
	Type (Recycler/Coprocessors/Waste to Oil/Road Making)		PW (Cat-I)	PW (Cat- II)	PW (Cat- III)	PW (Cat- IV)	PW (Cat- V)	Others	
4.	Audit & Levying of Environmental Compensation (EC) (To be auto fetched from the EPR Portal)								
(a)	No. of Entities (PIBOs/PWPs) audited								
(b)	No. of Entities (PIBOs/PWPs) found in violation								
(c)	EC levied on violating Entities (PIBOs/PWPs)								
E.	Implementation of ban imposed under Rule 4 including on identified single use plastic items, plastic carry bags having thickness less than 120 microns								
1	Total number of commercial establishments/ Institutions &								

	Hotspots in the area under jurisdiction				
(a)	-Commercial establishments :Malls, Cinema Halls, Airports, Railway Stations, Metro Stations				
(b)	- Institutions: Schools, Colleges, Office Complex etc				
c	-Hotspots :Tourist spots, sabzi Mandi, Wholesale market, Fish Market, Flower market, Religious Places etc.				
2	Total No of Inspections (Data Auto fetched from SUP Compliance Monitoring Portal)				
3	Total No of Commercial Establishment and hotspots closed for SUP Ban Violation				
4	Total No. of Industries inspected(Data Auto fetched from SUP Compliance Monitoring Portal)				
5	Total no. of industries closed for manufacturing banned SUP items				
6	Total Fine imposed (Rs.) (Data Auto-fetched from SUP Compliance Monitoring Portal)				
7	Quantity of Banned SUP seized(Tons) (Data Auto-fetched from SUP Compliance Monitoring Portal)				
8	Total No of Commercial establishment and hotspot made SUP free				
9	Details of mode of disposal of seized SUP				
	Qty of SUP Seized (T)		Mode of Disposal (Recycling/ WtE/WtO/ Co-processing/ roadmaking)	Name & Address of the Plastic Waste Processor	
10.	Details of Entities producing Alternatives including compostable plastics				
	Sl.No.	Name of Entity	SUP Alternative	Processing Capacity (TPA)	Address
11.	No of Complaints received on SUP grievance App (Data Autofetched from SUP Grievance redressal app)				
12.	No of Complaints resolved (Data Autofetched from SUP Grievance redressal app)				
F	Enforcement of Plastic Waste Management Rules				
1.	Details of Registered Plastic Raw Material Manufacturing Units				
	Total No:		Capacity:	Product Manufactured	
2.	Details of Registered PWP (Non- packaging) Processing Facilities				
	Total No:		Capacity:	Product Manufactured	
3.	Details of Unregistered Manufacturing or Recycling Units (in residential or unapproved areas).				
	Total No:		Capacity:	Product Manufactured	
4.	No. of ULBs which have framed bye-laws				
5.	No. of violations & action taken on non-compliance of provisions of PWM				

	Rules, 2016, as amended, 2018 (Rule 12)	
6.	Total no. of violations (Burning/ Littering/non-registration and other non-compliance)	
7.	Action Taken (Fine Imposed / Closures issued)	

16. After Form VI in the said rules, the following Form shall be inserted, namely:-

FORM VII

[See rule 17(2)]

Format for Quarterly report of Plastic Raw Material

Manufacturer/Importer of plastic raw material

Year : Quarter : Q1/Q2/Q3/Q4

S. No.	Name of Buyer	Address of Buyer	Email ID	Phone No.	Buyer Category	GST no. of Buyer	Category of plastic packaging	Qty of plastic raw material supplied (T)	Type of plastic raw material supplied

Note:

- Quarterly report shall be submitted as per pro forma in electronic format prescribed by CPCB.
- Individual invoices for transactions are not required for the purposes of quarterly report.

Buyer Category

- Large and Medium Producers (as per criteria of Ministry of Micro, Small and Medium Enterprises, Government of India)
- Micro and Small Producers (as per criteria of Ministry of Micro, Small and Medium Enterprises, Government of India)
- Brand Owners
- Seller
- Others (Non-plastic packaging applications)

Type of plastic raw material supplied

- PET
- HDPE
- PVC
- LDPE
- PP
- PS
- Others
- Biodegradable plastic in specified environment
- Compostable plastic

[F. No- 17/6/2023 HSM]

NARESH PAL GANGWAR, Addl. Secy.

Note- The principal rules were published in the Gazette of India, vide number G.S.R. 320(E), dated the 18th March, 2016 and subsequently amended vide notification number G.S.R. 285(E), dated the 27th March, 2018, vide notification number G.S.R. 571(E), dated the 12th August, 2021, vide notification number G.S.R. 647(E), dated the 17th August, 2021, vide notification number G.S.R. 133(E) , dated the 16th February 2022, vide notification number G.S.R. 522(E) dated the 6th July 2022, vide notification number G.S.R. 318(E) , dated the 27th April 2023 and last amended vide notification number G.S.R. 807(E) dated the 30th October 2023.

Annexure II (A)

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

October, 2020



F-No. B-11011/UPC II/PWM/ 2020-21

9216-9251

To,

The Chairman (All SPCBs/PCC)

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling cigarette, gutkha, tobacco and pan masala in all forms

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016;

WHEREAS Under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms;

WHEREAS Under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms;

WHEREAS cigarettes are tobacco products and therefore cigarette manufacturers are prohibited from usage of plastics in any form in packaging of their products in accordance with 4(i) of Plastic Waste Management Rules;

WHEREAS Under Rule 9 (1) of PWM Rules 2016 - The producers, within a period of six months from the date of publication of these rules, shall work out modalities for waste collection system based on Extended Producers Responsibility and involving State Urban Development Departments, either individually or collectively, through their own distribution channel or through the local body concerned;

WHEREAS Under Rule 9 (2) of PWM Rules 2016 - Primary responsibility for collection of used multi-layered plastic sachet or pouches or packaging is of Producers, Importers and Brand Owners who introduce the products in the market. They need to establish a system for collecting back the plastic waste generated due to their products. This plan of collection to be submitted to the State Pollution Control Boards while applying for Consent to Establish or Operate or Renewal of the consent. The Brand Owners whose consent has been renewed before the notification of these rules shall submit such plan within one year from the date of notification of these rules and implement within two years thereafter;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS Under Rule 12 (1) of PWM Rules 2016 specifies the Authority for enforcement that - The State Pollution Control Board and Pollution Control Committee in respect of a Union territory shall be the authority for enforcement of the provisions of these rules relating to registration, manufacture of plastic products and multi-layered packaging, processing and disposal of plastic wastes;

WHEREAS it is observed that although the PWM Rules were notified in 2016, usage of plastic material for storing, packing or selling cigarettes, gutkha, tobacco and pan masala in all forms by producers/ brand owners still continues in several states/UTs across the country;

WHEREAS collection & channelization of such plastic packaging for recycling is difficult owing to the small size of the packaging and the same are found littered on streets, dumped in water bodies etc. posing a grave threat to the environment; and

WHEREAS strict enforcement by SPCBs/PCCs of above cited provisions of PWM Rules is required to check this menace;

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, following directions are being issued to your office

- (a) To provide list of gutkha, tobacco, cigarette and pan masala manufacturers in the states/UTs along with the details regarding usage of plastic for packaging of these products.
- (b) To take necessary action, including levying Environmental compensation and/or closure of unit operations related to manufacture of the said products, to control usage of plastic material for storing, packing or selling cigarette , gutkha, tobacco and pan masala in all forms by these manufacturers.

You are required to confirm receipt of this direction and submit the action taken report along with the list of aforementioned manufacturers by November 10, 2020 to this office

(Shiv Das Meena)
Chairman

Copy to:

1. The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan,
Jor Bagh Road,
New Delhi -110003
2. Incharge , IT Division

(Prashant Gargava)
Member Secretary

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F-No. B-11011/UPC II/PWM/ 2020-21 15598 -15638 05 February, 2021

To,

Gutkha/Pan Masala Manufacturers (As per list)

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification No. G.S.R 320(E) dated March 18, 2016;

WHEREAS Under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms;

WHEREAS Under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms;

WHEREAS In view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products;

WHEREAS Under Rule 9 (1) of PWM Rules 2016 - The producers, within a period of six months from the date of publication of these rules, shall work out modalities for waste collection system based on Extended Producers Responsibility and involving State Urban Development Departments, either individually or collectively, through their own distribution channel or through the local body concerned;

WHEREAS Under Rule 9 (2) of PWM Rules 2016 - Primary responsibility for collection of used multi-layered plastic sachet or pouches or packaging is of Producers, Importers and Brand Owners who introduce the products in the market. They need to establish a system for collecting back the plastic waste generated due to their products. This plan of collection to be submitted to the State Pollution Control Boards while applying for Consent to Establish or Operate or Renewal of the consent. The Brand Owners whose consent has been renewed before the notification of these rules shall submit such plan within one year from the date of notification of these rules and implement within two years thereafter;

WHEREAS Plastic waste management rules were notified in 2016, wherein the use of plastics is prohibited for packaging of tobacco products in all forms, however, plastic is still being used by your industry in packaging of gutkha/pan masala;

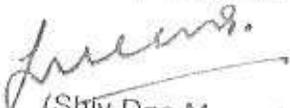
WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016;

WHEREAS collection & channelization of such plastic packaging for recycling is difficult owing to the small size of the packaging and the same are found littered on streets, dumped in water bodies etc. posing a grave threat to the environment; and

WHEREAS, in compliance of NGT Directions dated Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation for violation of PWM Rules; and

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, Unit is hereby directed to Show cause as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules

Unit is hereby given an opportunity to submit its reply with 15 days from issuance of these directions, failing which appropriate action will be taken against it under the provision of Environmental (Protection) Act, 1986.


(Shriv Das Meena)

Chairman 

Copy to:

1. The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan,
Jor Bagh Road,
New Delhi -110003

 Incharge, IT Division


(Prashant Gargava)
Member Secretary 

List of Gutkha/Pan masala samples

S. No.	Name of Unit	Manufacturer
1.	Raj Samrat Pan Masala	M/s. Raj Darbar Group Pvt. Ltd. KHASRA NO. 31/22 VILLAGE -ZINDPUR, G.T. KARNAL ROAD DELHI North West DL 110036 IN
2.	Dilbagh	M/s. Som Global Pan Masala Pvt. Ltd. PLOT NO.-123,BLOCK-C NARAINA IND.AREA PH-1 NEW DELHI New Delhi DL 110028 IN
3.	Shikhar	M/s. Trimurti Fragrance Pvt. Ltd. 133/231-A,TRANSPORT NAGAR KANPUR KANPUR Kanpur UP 208023 IN
4.	Vimal Pan Masala	M/s. Vishnu Aromatics Ltd. 5/1 TO 4/2/1/1/1 LIWASPUR, BAHALGARH RAI Sonepat HR 131021 IN
5.	Madhu	M/s. Maa Vindhyaivasini Tobacco Pvt Ltd. 133/134, TRANSPORT NAGAR KANPUR UP 208023 IN
6.	Pan Bahar	M/s. Pan Bahar Products Pvt. Ltd. Plot No. 20, FF, Industrial Najafgarh Road, Shivaji Marg, DELHI West Delhi DL 110015 IN
7.	Chaini	M/s. Harsh Infinity Flavour Pvt. Ltd. KH.NO.37/23 1ST FLOOR GALI NO-4 AND SAFIABAD ROAD SANJAY COLONY NARELA LANDMARK NEAR NANDIMAL SCHOOL DELHI North Delhi DL 110040 IN
8.	Double Black	Kay tobacco works pvt. Ltd, 5-A, DDA FLATS MANSAROVER PARK, NEAR GOVT. SCHOOL DELHI North East DL 110032 IN
9.	Kamal Kishore Tobacco	M/s. Kamal Kishore Jards Bhandar, Agresen Chowk, Harda, MP -461331
10.	Kaka	M/s. Mahalakshmi Devi Flavours Pvt Ltd 108/49 GANDHI NAGAR KANPUR UP 208012
11.	Guru	M/s. A.K.Pan products Govindpura Industrial area, Bhopal MP, PIN 462023
12.	Kishore	M/s. P.K.Pan products Unit 02 Bhoomi no. 304 gram Nagheta, Bahar Nagar Palika Hardoi UP-241001
13.	V-1	M/s. Vishnu Tobacco Plot No. 24 and 25A, Udyog Kendra 2, Ecotech III, Greater Noida, Uttar Pradesh 201306

S. No.	Name of Unit	Manufacturer
14.	XP Chewing Tobacco	M/s. Ruchi flavours LLP, unit II At & PO Dashrath District Vadodara-390011
15.	M-1 Scented Tobacco	M/s. Rishab Tobacco Pvt. Ltd. Changodar, Sanand, Ahmedabad, Gujarat-382210
16.	V-1 Tobacco	M/s. VCT Products Survey Mumber427 Plot No 12 Moraiya Ahmedabad- 382213
17.	Pan Vilas Premium Pan Masala	Godfrey Phillips India Ltd (G) B-19 UPSIDC Industrial Area Site III Meerut Road Ghaziabad UP 201001
18.	Mirage Swadeshi Tobacco	Mirage Products Pvt Ltd, Mirage Campus Nathdwara, 313301 Rajsthan India
19.	Mahak Pan Masala	M/s. Madhu Fragrances Pvt. Ltd. WZ-98, FIRST FLOOR, OFFICE NO 4 LAMBA COMPLEX, JWALAHERI MKT PASCHIM VIHAR West Delhi DL 110063
20.	Super jem	Siddhu packaging Pvt ltd. Khatha No. 2 Megala Halli Road, Bammenahalli Panchayath, Chitradurga Karnataka - 575520
21.	Star 555	Ghodawat freshner LLP Dharwad, Karnataka 580028
22.	Shanti Strong	SSR Flavours Pvt Ltd. A-63 Second Floor G T Karnal Road, Industrial Area Delhi North West DL 110033
23.	Silver Line,	M/s. Kaipai Pouches Pvt. Ltd., B1/1, Amausi Industrial Area, Nadarganj, Lucknow Lucknow UP 226008
24.	ZX Heritage	AFT Tobacco (P) Ltd, Rama Road, Delhi - 110015
25.	Black label	Kaipan Pan products Pvt. Ltd. 12/1 sector D Industrial area, Govindpura Bhopal MP- 462023
26.	Shudh Plus, Pan Masala	K.G. PAN Products Pvt. Ltd, AL – 11, SEC – 13, GIDA, Sahjanwa, Gorakhpur - 273209
27.	SNK, Chewing Tobacco	M/s. A. J. Sugandhi Pvt. Ltd. Panki Site- 1, Kanpur- 208022

S. No.	Name of Unit	Manufacturer
28.	Shikhar Kesar, Chewing Tobacco	M/s. Shikhar Kesar Plot NO ½, 15 A, Transport Nagar, Kanpur,, Uttar Pradesh-208023
29.	S Zarda, Chewing Tobacco	M/s. Style Enterprises, Pvt. Ltd Premises No. 20, First Floor, SGM Plaza, 8/226, Arya Nagar, Kanpur UP 208002
30.	S Plus, Chewing Tobacco	WAST Industries, GIDA, Sahjanwa, Gorakhpur - 273209
31.	Dabang 2, Pan Masala	M/s. AMP Pan Products Pvt. Ltd., Ramnagar, Alambah, Lucknow - 226005
32.	Kayam, Pan Masala	M/s. Simla Deluxe Pan Flavour NivaskheraAishbagh, Lucknow-226004, Uttar Pradesh
33.	R.K. Royal, Pan Masala	M/s. R.K. Products CO. (Unit-II), Plot No. 35 & 36 Industrial Estate, Naubad, Bidar – 585402, Karnataka
34.	Sir Royal, Pan Masala (Sir Gold)	M/s. PrabhuAastha Enterprises(P), Ltd Unit – B, 123/779, Fazalganj, Kanpur-208012, Uttar Pradesh
35.	Kesar Silver, Pan Masala	M/s. Kesar Silver, Pan Masala DAY & CO. TP Nagar, Kanpur – 208023, Uttar Pradesh
36.	Musafir, M4	M/s Rajat Food Products, Near Navgyat College, Delhi – 110081,
37.	Noor KaGul	M/s. Noor KaGul 167/3 BKP-Kalyani Exp. Way, Madral, Kankinara, North 24 Pgs, Kolkata, WB-743126
38.	Tarang	M/s. Tarang Pharma 14-A, 14-B, 15 Biswakarma Nagar, Indore, Madhya Pradesh-452009
39.	DRB, BHR	AFT Tobacco (P) Ltd, Rama Road, Delhi - 110015
40.	SNT – 1	M/s. S A Aromatics (P) Ltd. Lane no Right 6, Gate No. 1, Jalan Industrial Complex, Mouja- Banihara, Jangalpur, Howrah – 711 411
41.	Karam Chand Premium Pan Masala	M/s Ashish Enterprises Krishna Colony near Kalari ward number 51, Sikandar kampoo lashkar Gwalior, Madhya Pradesh - 474001

Annexure-IV



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F-No. B-11011/UPC II/PWM/ 2020-21

22 October , 2021

To,

Gutkha/Pan Masala Manufacturers (As per list)

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS Under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS Under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS In view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS vide letter dated..... (the unit's response)

WHEREAS your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Gutkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS the test reports confirmed that plastic material was being used for packaging of Gutkha/ pan masala in your industry; and

WHEREAS Plastic waste management rules were notified in 2016, wherein the use of plastics is prohibited for packaging of tobacco products in all forms, however, plastic is still being used by your industry in packaging of gutkha/pan masala; and

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WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016; and

WHEREAS in compliance of NGT Directions dated Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation(EC) for violation of PWM Rules; and

WHEREAS Hon'ble NGT directions vide order dated 08.01.2021 on the matter , directed that EC and penal action regime proposed by the CPCB may be duly implemented by the CPCB, State PCBs/PCCs, State Level Monitoring Committees and all other concerned authorities; and

WHEREAS as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS as per the information collected by the inspecting officials, approx.tonnes/year of plastic has been used for packaging of plastic since 2016, (year of inception)

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs,.... with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit).The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

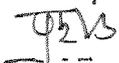
You are required comply with above Directions and submit compliance report within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA


 22/10
 (Tanmay Kumar)
 Chairman

Copy to:

1. The Joint Secretary (CP Division)
 Ministry of Environment, Forests & Climate Change
 Indira Paryavaran Bhawan,
 Jor Bagh Road,
 New Delhi -110003

2. The Member Secretary (concerned SPCB): To ensure compliance of Directions
3. Incharge, IT Division


(Prashant Gargava)
Member Secretary

o/c

List of Gutkha/Pan Masala Manufacturers

S.No.	Name of industry
1	M/s. Trimurti Fragrances Pvt.Ltd. 133/231-A, Transport Nagar, Kanpur U.P. 208023
2	M/s. MaaVindhyavasini Tobacco Pvt Ltd. 133/173, Transport Nagar Kanpur UP 208023
3	M/s. Vishnu Tobacco Plot No. 24 and 25A, Udyog Kendra 2, Ecotech III, Greater Noida, Uttar Pradesh 201306 Unit inspected (current address): M/s. Raj Tobacco Works Udyog Kendra 2, Plot No. 19, Ecotech-3, Greater Noida, Gautam Buddha Nagar, UP- 201308
4	Pan Parag India Ltd. (Kothari Products) Factory Nos. 6 & 7 Industrial Estate Fazalganj, Kapil Road, Kanpur
5	Kaipai Pouches Pvt. Ltd., B1/1 Amuasi, Industrial Area, Nadarganj, Lucknow, U.P.– 226008
6	M/s Kay Flavours Pvt. Ltd.(kamlapasand) B-2, Amausi Industrial Area Nadarganj, Lucknow, Uttar Pradesh-226008
7	M/s. Pan Bahar Products Pvt. Ltd. Plot No. 20, FF, Industrial Najafgarh Road, ShivajiMarg, DELHI West Delhi DL 110015
8	M/s. Trimurti Fragrances Pvt.Ltd. 133/233, 234 & 235, Transport Nagar Kanpur U.P. 208023
9	AMP Pan Products Pvt. Ltd. 1679/80, Jabrauli, Mohanlalaganj, Lucknow, U.P - 221716
10	M/s. Simla Deluxe Pan Flavour, NivasKheraAishbagh, Lucknow-226004, Uttar Pradesh

S.No.	Name of industry
11	M/S. Som Global Pan Masala Pvt. Ltd. Plot No.-123,Block-C NarainaInd.Area Ph-1 New Delhi New Delhi 110028 In
12	M/s. Vishnu Aromatics Ltd. 5/1 To 4/2/1/1/1 Liwaspur, BahalgarhRaiSonapatHr 131021 In Unit inspected (current address) M/s. VSG pan industries private ltd. Khasra No. 52/6/2, /2,8,9/1,13,14,15/2,16/1,17,18/1,26 Village Jhundpur, Tehsil rai, Sonipat -131029
13	P.K.Pan products Unit 02 Bhoomi no. 304 gram Nagheta, Bahar Nagar PalikamHardoi UP-241001
14	K.G. PAN Products Pvt. Ltd, AL – 11, SEC – 13, GIDA, Sahjanwa, Gorakhpur - 273209
15	WAST Industries, GIDA, Sahjanwa, Gorakhpur 273209
16	Kaipan Pan products Pvt. Ltd. 12/1 sector D Industrial area, Govindpura Bhopal MP- 46202
17	M/s. Kamal Kishore JardsBhandar, AgresenChowk, Harda, MP -461331
18	M/s. S A Aromatics (P) Ltd. Lane no Right 6, Gate No. 1, Jalan Industrial Complex, Mouja- Banihara, Jangalpur, Howrah – 711 411,
19	M/s. Noor KaGul 167/3 BKP-Kalyani Exp. Way, Madral, Kankinara, North 24 Pgs, Kolkata, WB-743126
20	M/s. Rishab Tobacco Pvt. Ltd. Changodar, Sanand, Ahmedabad, Gujarat- 382210
21	M/s VCT Products Survey No. 269/P, 212 P/P2, Xcelon Industrial Park-2, Village ChacharvadiVasna, Sanand, Ahmedabad- 382213

S.No.	Name of industry
22	M/s Madhu Fragrance Pvt. Ltd., S.No.487, Tajpur Road, Changodar Taluk Sanand, Dist. Ahmedabad, Gujarat
23	M/s. R.K. Products CO. (Unit-II), Plot No. 35 & 36 Industrial Estate, Naubad, Bidar – 585402, Karnataka
24	Siddhu Packaging Pvt. Ltd. Khatha No. 2 Megala Halli Road, Bammenahalli Panchayath, Chitradurga Karnataka - 575520
25	Ghodawat Freshner LLP Dharwad, Karnataka 580028



F-No. B-11011/UPC II/PWM/ 2020-21

22 October , 2021

To,

Gutkha/Pan Masala Manufacturers (As per list)

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS vide letter dated ... (as per unit's response).

WHEREAS inspection of your unit was to be conducted on July 06, 2021. However inspecting CPCB officials were not allowed to enter the unit's premises by the unit representatives; and

WHEREAS Plastic Waste Management Rules were notified in 2016, wherein the use of plastics is prohibited for packaging of tobacco products in all forms, however, plastic is still being used by your industry in packaging of gutkha/pan masala; and

WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016; and

Contd..

-2-

WHEREAS in compliance of Hon'ble NGT Directions, dated, Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation(EC) for violation of PWM Rules; and

WHEREAS Hon'ble NGT directions vide order dated 08.01.2021 on the matter, directed that EC and penal action regime proposed by the CPCB may be duly implemented by the CPCB, State PCBs/PCCs, State Level Monitoring Committees and all other concerned authorities; and

WHEREAS as per the EC Regime prepared by CPCB, Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products.

NOW, THEREFORE, in view of the above and in exercise of the powers vested under Section 5 of EPA, 1986, the following directions are issued to (name of the unit).

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives
3. The unit shall pay **Rs. 25,00,000/-** (Twenty Five lakhs only) as interim Environmental Compensation charge for violation of Plastic Waste Management Rules, 2016 to CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikashmarg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit).
4. The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

You are required comply with above Directions and submit compliance report within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA

13/11/20
(Tanmay Kumar) 
Chairman

Copy to:

1. The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary : To ensure compliance of Directions

Contd..

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3. Incharge , IT Division



(PrashantGargava)
Member Secretary

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o/c

List of Gutkha/Pan Masala Manufacturers

S.No.	Name of industry
1.	M/s. PrabhuAastha Enterprises(P), Ltd, Unit – B, 123/779, Fazalganj, Kanpur-208012, Uttar Pradesh
2.	Mirage Products Pvt Ltd, Mirage Campus Nathdwara, 313301 Rajsthan India



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F-No. B-11011/UPC II/PWM/ 2020-21

22 October , 2021

To,

Gutkha/Pan Masala Manufacturers (As per list)

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, In view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Gutkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Gutkha/ pan masala in your industry; and

WHEREAS, Plastic waste management rules were notified in 2016, wherein the use of plastics is prohibited for packaging of tobacco products in all forms, however, plastic is still being used by your industry in packaging of gutkha/pan masala; and

WHEREAS, usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016; and

WHEREAS, in compliance of NGT Directions dated Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation(EC) for violation of PWM Rules; and

WHEREAS, Hon'ble NGT directions vide order dated 08.01.2021 on the matter , directed that EC and penal action regime proposed by the CPCB may be duly

Contd..

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

implemented by the CPCB, State PCBs/PCCs, State Level Monitoring Committees and all other concerned authorities; and

WHEREAS, as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS, as per the information collected by the inspecting officials, approx. 115.2 tonnes/year of plastic has been used for packaging of plastic since 2016.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA,1986, the firm is hereby directed to Show cause as to why following action should not be taken against it for complying PWM rules,2018 :

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives
3. The industry shall deposit EC of Rs.28.8 Lacs (Twenty Eight Lacs and Eighty Thousand) with CPCB.

You are required comply with above Directions and submit compliance report within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.


(Tanmay Kumar)
Chairman 

Copy to:

1. The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira ParyavaranBhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary : To ensure compliance of above Directions
(concerned State/UT)
3. Incharge , IT Division


(PrashantGargava)
Member Secretary

o/c

List of Gutkha/Pan Masala Manufacturers

S.No.	Name of industry
1.	M/s Dhariwal Industries Ltd. S.No. 67,68,69/P,70-71,78-82 At: Fajalpur, NH-8, (PO) Rayka, Distt. Vadodara - 391340
2.	M/S UNICORN PACKAGING LLP 19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213
3.	M/S BAGHBAN PACKAGING LLP 19 B, Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213
4.	M/s. Ghodawat Packers Kotagondhuni Village, Adargunchi Post Hubli Taluk, Dharwad District, Karnataka - 580028



F.No. B-11011/UPC II/PWM/ 2020-21

October 22, 2021

To,

The Member Secretary
(As per list)

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS Under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS Under Rule 4 (i) of PWM Rules 2016– Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS In view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS samples of gutkha/pan masala were collected during market survey having manufacturing units in States/UTs (List enclosed) and it was observed that plastic was used in packaging of gutkha/pan masala; and

WHEREAS Show cause notice dated February 05, 2021 was issued concerned industries vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS the fact that the samples were collected from the field was contested by most of the units citing legal procedural requirements for sample collection.

WHEREAS CPCB visited the site on July 06, 2021 and these industries could not be inspected as it was non-operational/had discontinued operations/ address could not be located (details enclosed)

WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016; and

Contd...

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your office:

- (i) To revoke consents, if any, issued to these units
- (ii) To locate these units and ensure their closure

You are required comply with above Directions and submit action taken report by October 25, 2021 to this office.

TB 24/10
(Tanmay Kumar)
Chairman

01

Copy to:

1. **The Joint Secretary (CP Division)**
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan,
Jor Bagh Road,
New Delhi – 110003
2. **Incharge, IT Division**

PG
(Prashant Gargava)
Member Secretary

e/c

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List of units

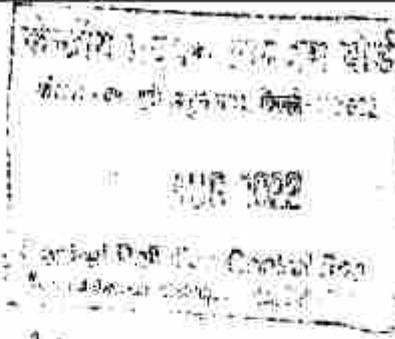
S.No.	Name of Industry allotted	Industry inspected	Name of state
1.	M/s. Raj Darbar Group Pvt. Ltd. Khasra No. 31/22 Village -Zindpur, G.T. Karnal Road North West Delhi 110036	Unit discontinued	Delhi
2.	M/s Rajat Food Products, Near Navgyat College, Delhi – 110081,	Unit discontinued	Delhi
3.	M/s. AFT Tobacco (P) Ltd, Rama Road, Delhi - 110015	unit closed during inspection	Delhi
4.	M/s. Harsh Infinity Flavour Pvt. Ltd.: Behind RT export Piyahri, Maniyari, Narela road, Kundali, Sonapat, Haryana	Unit discontinued	Haryana
5.	M/s Ashish Enterprises Krishna Colony near Kalari ward number 51, Sikandarkampoolashkar, Gwalior, Madhya Pradesh - 474001	unit closed during inspection	Madhya Pradesh
6.	M/s. Day & Company Kesar Silver, Pan Masala DAY & CO., 133/157, Rattu Purwa TP Nagar, Kanpur – 208023, Uttar Pradesh	unit closed during inspection	Uttar Pradesh
7.	M/s. Ruchiflavours LLP, unit II At & PO M/s Ruchi Flavours LLP, Unit-I (Formerly Pan Parag India Limited) Plot No. 958 , B, and 602 At+PO: Dasrath, Tal. Vad, Dist: Vadodara391740	unit closed during inspection	Gujrat
8.	A. J. Sugandhi Pvt. Ltd., Panki Site- 1, Kanpur-208022	unit closed during inspection	Uttar Pradesh
9.	SSR FlavoursPvt Ltd. A-63, Second Floor, GT Karnal Road Industrial Area Delhi, North West -110033	wrong address	Delhi
10.	M/s. Mahalakshmi Devi Flavours Pvt Ltd 108/49 Gandhi Nagar Kanpur Up 208012 (ii) M/s.	wrong address	Uttar Pradesh
11.	STYLE Enterprises, Pvt. Ltd., Premises No.20 Flisrt floor, SGM Plaza, 8/226, Arya Nagar, Kanpur U.P. 208002	wrong address	Uttar Pradesh
12.	Kay tabacco works pvt. Ltd. 5-A, Dda Flats Mansarover Park, Near Govt. School Delhi North East DI 110032 In	wrong address	Delhi
13.	Pan Parag, Pan Masala & Gutkha Division: A-111 Sector IV Noida	wrong address	Uttar Pradesh
14.	M/s. A.K.Pan products Govindpura Industrial area, Bhopal MP, PIN 462023	wrong address	Madhya Pradesh

S. No.	State/UT
1.	The Member Secretary Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A Gandhinagar – 382 043
2.	The Member Secretary Haryana State Pollution Control Board C-11, Sector-6. Panchkula, Haryana - 134109,
3.	The Member Secretary Madhya Pradesh Pollution Control Board Parayavaran Parisar, E-5, Arera Colony Bhopal – 462 016, Madhya Pradesh
4.	The Member Secretary Uttar Pradesh Pollution Control Board Building.No. TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226 010
5.	The Member Secretary Delhi Pollution Control Committee 4 th floor, ISBT Building, Kashmiri Gate, Delhi – 110006

AM.P. Pan Products Private Limited

Regd. Office : 1680, Jabrauli, Mohan Lal Ganj, Lucknow-227305

Ref. No. :



Date :

To,
Sri Yogesh Chandra,
 Scientist-D
 Central Pollution Control Board,
 Parivesh Bhawan, East Arjun Nagar,
 Ministry of Environment, Forest & Climate Change,
 Government of India,
 Delhi-110032

By Hand
 Date: 04-08-2022

Sub: Directions under section-5 of Environment (Protection) Act, 1986 for enforcement of Plastic Waste Management (PWM) Rules for storing, packing or selling Pan Masala and Tobacco Products in all forms.

Res. Sir,

With reference to the subject mentioned above please refer your letter reference No. CP-20/137/2021-UPC-11-HO-CPCB-HO 1495, dated 25 May, 2022 in concerned with the sample of the packaging material analysis report from CIPET and the affidavit required. In this respect it will be again noteworthy to mention that in applicant's company Pan Masala and chewing tobacco is manufactured and as for as the packing in sachets is concerned it is to be very categorically stated that no plastic material in sachets is used for packing in products by the applicant company. The material in sachets used for packing 'Silver Line' is only paper and layer of aluminium which a compostable and completely environment friendly, AND fully conform to the provisions of the PWM Rules, 2016

2. That it is humbly stated that in compliance of your directions the operation in applicant unit has also been closed accordingly. Further, as

Page 1 of 4

earlier informed to your goodself that to insure the strict compliance of your direction dated 22.10.2021 the UP Pollution Control Board also issued the directions Under Section-5 of the Environment (Protection) Act-1986 and in compliance thereof Adhishasi Abhiyanta, Viddyut Vitaran Khand, Mohanlalganj, Lucknow disconnected the electricity supply of the applicant unit. In this reference it is necessary to acknowledge your goodself that applicant unit has only one electricity supply connection for entire applicant unit including for irrigation of agricultural land within the compound of applicant unit and hence due to the disconnection of electricity the irrigation activities in ready crops being not possible major financial loss has also been took place: Apart from this another essential activities not linked with the operation process of applicant unit have also been stopped due to the disconnection of single electricity supply connection in the unit.

3. That the applicant Industrial company has been under operation by complying the provisions under Rule 4 (f) and (1) of the Plastic Management Rules, 2016 and therefore, neither sachets using plastic material is used for storing, packing or selling Pan Masala and chewing tobacco nor plastic material including Vinyl Acetate-maleic, Acid Vinyl Chloride copolymer has been used in any package for packaging Pan Masala and chewing tobacco in all forms, and in support of these versions the analysis reports' relevant certificates of packaging material used in applicant's company product i.e. Pan Masala and chewing tobacco of CIPET: Central Institute of Petrochemicals Engineering and Technology (CIPET:IPT) (Formerly Central Institute of Plastic Engineering & Technology, Deptt. of Chemicals & Petrochemicals, Ministry of Chemicals & Fertilizers, Government of India are being enclosed herewith, for your kind perusal vide its letters reference nos. (i) सिपेट / लखनऊ / परामर्श / 2022-23/945 दिनांक 14.07.2022 alongwith Certificate no. CON-017 date:

06.07.2022- Annexure No. 1 & 1A, (ii) Certificate No.: CON-018 dated 06.07.2022 Annexure No.-2 & 2A, (iii) Certificate No.: CON-019 dated 06.07.2022 Annexure No. 3 & 3A, (iv) Certificate No.: CON-020 dated 06.07.2022- Annexure No.-4 & 4A, (v) Certificate No.: CON-021 dated 06.07.2022- Annexure No.-5 & 5A (vi) Certificate No.: CON-022 dated 06.07.2022- Annexure No.-6 & 6A (vii) Certificate No.: CON-023 dated 06.07.2022- Annexure No.-7 & 7A.

4. That further in compliance of your direction under letter dated 25-05-2022 the affidavit Annexure No-8 regarding sample of packaging material to be used for packaging the complete range of Pan Masala and chewing tobacco is being enclosed herewith as Annexure No-9 for your kind perusal.

5. That it is pertinent to bring for your kind attention that the lamination structure of the pouches is based on a sandwich structure between aluminum foil and paper. To seal the aluminum foil to itself in the pouch condition, the applicant unit use commercial heat-seal adhesives, which is based on the co-polymer of Ethylene Acrylic acid (EAA). EAA, is an approved food-contact material as per IS 11704.

6. However, to laminate foil and paper the unit use eco-friendly water base adhesives based on water soluble acrylic chemistry. During, analytical testing such as FTIR, if the testing is done properly by delaminating the heat-seal layer, then EAA will be identified. But if the delamination is done wrongly on removing other layer such as paper and foil, then there is chance of getting chemicals used in adhesive and papers. Therefore, it is requested you to kindly consider the same as non-plastic segment based on scientific-research-findings in favour of the applicant unit product.

7. That in the light of above versions including earlier submissions submitted it is crystal clear that the applicant company is not covered under the provision of Rule 9 of the Plastic Waste Management Rules,

2016, hence no need to establish a system for collecting back the plastic waste generated due to its products and therefore, not bound as well as responsible for any plan of collection to be submitted to the State Pollution Control Board while applying for consent to operate or renewal of the consent or during accorded consent period and consequently the applicant company should be exempted for such type responsibility to submit the extended producers responsibility (EPR) before the U.P. Pollution Control Board. The applicant company is not in operation for usage of plastic for packaging of Pan Masala and chewing tobacco in violation of the provisions under the Plastic Waste Management Rules, 2016 and therefore, not causing any threat to the environment.

Under the facts and circumstances stated above it is kindly requested that your goodself may kindly be pleased to consign the directions under closure order dated 22-10-2021 against the applicant unit and in case the submissions made above do not satisfy then your goodself may kindly be pleased to afford an opportunity of hearing to the applicant to avoid the miscarriage of justice.

Encls: As above.

With regards,

Yours sincerely,
For AM.PAN PRODUCTS PVT. LTD.


For M/s Am Pan Products Pvt. Ltd.
(Authorised Signatory)

Copy for information and necessary action please, to Hon'ble Chairman,
Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar,
Ministry of Environment, Forest & Climate Change, Government of India,
Delhi-110032.

केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
प्रायोगिकी संस्थान (सिपेट: आई.पी.टी.)



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B-27, Amausi Industrial Area, Lucknow-226 008

Phone : 7607194014

E-mail : lucknow@cipet.gov.in

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पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

संयोजक एवं पेट्रोसायन विभाग,

सायन एवं उर्वरक मंत्रालय, भारत सरकार

ब्लॉक-27, अमौसी इण्डस्ट्रियल एरिया, लखनऊ-226 008

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सिपेट / लखनऊ / परामर्श / 2022-23/ 945

दिनांक: 14/7/2022

सेवा में,

To
M/s AM.P. Pan Products Private Ltd.,
1680, Jabrauli, Mohan Lal Ganj,
Lucknow – 227 305

Subject :- Analysis of sample- reg.

महोदय,

कृपया आपके पत्रांक Nil दिनांक 13.06.2022 के संदर्भ में संलग्न Consultancy
No. 044-050, Certificate No. -017-023, dated : 06.07.2022 प्राप्त करें।

सहयोग के लिए धन्यवाद

भवदीय

संलग्नक: उपरोक्तानुसार

(Signature)

(Signature)
प्रधान निदेशक एवं प्रमुख

Head Office : Guindy, Chennai - 600 032

मुख्यालय : गिन्दी, चेन्नई - 600 032
केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अमरतला, बड़ी, बालासोर, बैंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, ग्वालियर,
हैदराबाद, हाजीपुर, हल्दिवा, इम्फाल, जयपुर, कोयंब, कोयंब, गदुरे, मुम्बई, भैसूर, रायपुर, राँची, बलसाड, वाशिंगटन एवं विजयवाड़ा
Centers : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balesora, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Delhi,
Gwalior, Gwalior, Hyderabad, Jaipur, Kolkata, Imphal, Jaipur, Kochi, Korba, Madurai, Murthal, Mysuru, Raipur, Ranchi, Raichur, Varanasi & Vijaywada

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केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
पौद्योगिकी संस्थान (सिपेट: आई.पी.टी.)



CIPET सिपेट
proba - normum - practice - PIGMENT

Central Institute of Petrochemicals
Engineering & Technology (CIPET: IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

B-27, Amausi Industrial Area, Lucknow-226 008

Phone : 7607194014

E-mail : lucknow@cipet.gov.in

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संशोधन एवं पेट्रोसायन विभाग,

पेट्रोसायन एवं उर्वरक मंत्रालय, भारत सरकार

वी-२७, अमौसी इण्डस्ट्रियल एरिया, लखनऊ-२२६ ००८

फोन : ७६०७१९४०१४

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Certificate No.CON -- 017

Date: 06.07.2022

Issued to:

M/s AM.P. Pan Products Private Ltd.,
1680, jabrauli, Mohan Lal Ganj,
Lucknow - 227 305

CERTIFICATE

PART-A

PARTICULARS OF SAMPLE SUBMITTED

Sample details	: Stated by party as Paper Pouch roll sample of Mig-21 Chewing Tobacco" MRP Rs. 0.50/- Your Ref. No. : Nil Date : 13.06.2022
Size/Class	---
Quantity of samples	01 Roll
Code No.	---
Date of Manufacturing	---
Condition of receipt of sample	---
Sealed or not	Not sealed
Date of sample received	14.06.2022
Any other details	Payment received on 15.06.2022

- Note:
- This Test Report/ Certificate is issued only for the samples submitted to CIPET.
 - The results stated above related only to the items tested.
 - The quality of the subsequent production lot has to ensured by the purchaser.
 - The test certificate shall not be reproduced in full except without the written approval of the laboratory.
 - Statement of conformity of a specification or standard is provided by laboratory taking into account the level of risk associated/borderline cases with the decision rule employed

PART-B

SUPPLEMENTRY INFORMATIONS

a)	Reference to sampling procedure wherever applicable	: Supplied by the party
b)	Supporting documents for the measurements taken and Results derived like graphs, tables, sketches and/or Photographs as appropriate to test report, if any (to be attached).	: Nil
c)	Deviation from the test methods as prescribed in Relevant work instruction, if any	: Nil

Contd....2/-

मुख्यालय : गिन्दी, चेन्नई - ६०० ०३२

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, मदी, थालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, ग्वालियर, हैदराबाद, हाजीपुर, हल्दिया, इमचाल, जयपुर, कोच्चि, कोरवा, मडुरै, मुखल, मैसूरु, रायपुर, राँची, बलसाड, बाराणसी एवं विजयवाड़ा

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केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
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(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

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रसायन एवं उर्वरक मंत्रालय, भारत सरकार

ब्लॉक-२७, अमौसी इण्डस्ट्रियल एरिया, लखनऊ-२२६ ००८

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Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

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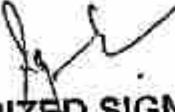
Certificate No.Con - 017

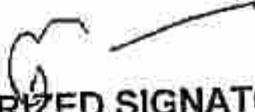
Date: 06.07.2022

Page No 2 of 2

CERTIFICATE

This is to certify that on analysis of packaging material sample, it is observed that the sample is a multilayered laminate with one layer each of aluminium and paper. There is a Polymer layer of adhesive found in multilayered laminated sample.


AUTHORIZED SIGNATORY
Dr. V. H. Sangeetha
Technical Manager


AUTHORIZED SIGNATORY
Vivek Kumar
Quality Manager

मुख्यालय : गिण्डी, चेन्नई - ६०० ०३२

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बदी, बालासोर, बैंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, गुवालिपर, हैदराबाद, हाजीपुर, इन्दौर, इन्फाल, जयपुर, कोच्चि, कोरबा, मदुरै, मुरथल, मैसूर, रायपुर, राँची, वलसाड, वासणसी एवं विजयवाड़ा

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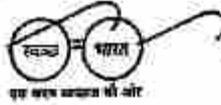
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plastic - polymer - chemical - Petrochemical



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Department of Chemicals & Petrochemicals

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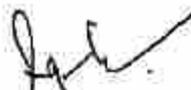
Certificate No.Con - 018

Date: 06.07.2022

Page No 2 of 2

CERTIFICATE

This is to certify that on analysis of packaging material sample, it is observed that the sample is a multilayered laminate with one layer each of aluminium and paper. There is a Polymer layer of adhesive found in multilayered laminated sample.


AUTHORIZED SIGNATORY
Dr. V. H. Sangeetha
Technical Manager


AUTHORIZED SIGNATORY
Vivek Kumar
Quality Manager

मुख्यालय : गिन्डी, चेन्नई - 600 032

केंद्रे : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, बही, बालासोर, बंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, ग्वालियर, इंदौर, इवरावाड, हाजीपुर, इन्दिया, इम्फाल, जयपुर, कोच्चि, कोरवा, मदुरै, मुम्बई, मेरठ, रायपुर, राँची, रायचूर, वाराणसी एवं विजयवाड़ा

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(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

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बी-२७, अमौसी इण्डस्ट्रियल एरिया, हासन-२२६ ००८

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Certificate No.CON - 019

Date: 06.07.2022

Issued to:

M/s AM.P. Pan Products Private Ltd.,
1680, jabrauli, Mohan Lal Ganj,
Lucknow - 227 305

CERTIFICATE

PART-A

PARTICULARS OF SAMPLE SUBMITTED

Sample details	:	Stated by party as Paper Pouch roll sample of "Dabangg-2 Pan Masala" MRP Rs. 2.00/- Your Ref. No. : Nil Date : 13.06.2022
Size/Class	---	---
Quantity of samples	---	01 Roll
Code No.	---	---
Date of Manufacturing	---	---
Condition of receipt of sample	---	Not sealed
Sealed or not	---	14.06.2022
Date of sample received	---	Payment received on 15.06.2022
Any other details	---	---

Note: (i) This Test Report/ Certificate is issued only for the samples submitted to CIPET.

(ii) The results stated above related only to the items tested.

(iii) The quality of the subsequent production lot has to be ensured by the purchaser.

(iv) The test certificate shall not be reproduced in full except without the written approval of the laboratory.

(v) Statement of conformity of a specification or standard is provided by laboratory taking into account the level of risk associated/borderline cases with the decision rule employed

PART-B

SUPPLEMENTRY INFORMATIONS

a)	Reference to sampling procedure wherever applicable	:	Supplied by the party
b)	Supporting documents for the measurements taken and Results derived like graphs, tables, sketches and/or Photographs as appropriate to test report, if any (to be attached).	:	Nil
c)	Deviation from the test methods as prescribed in Relevant work instruction, if any	:	Nil

Contd... 2/-

Head Office : Guindy, Chennai - 600 032

मुख्यालय : गिन्डी, चेन्नई - ६०० ०३२
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केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
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(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

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रसायन एवं उर्वरक मंत्रालय, भारत सरकार

बी-२७, जमीनी इन्डस्ट्रियल एरिया, लखनऊ-२२६ ००८

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Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

B-27, Amausi Industrial Area, Lucknow-226 008

Phone : 7607194014

E-mail : lucknow@cipet.gov.in

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Certificate No.CON – 020

Date: 06.07.2022

Issued to:

M/s AM.P. Pan Products Private Ltd.,
1680, jabrauli, Mohan Lal Ganj,
Lucknow – 227 305

CERTIFICATE

PART-A

PARTICULARS OF SAMPLE SUBMITTED

Sample details	:	Stated by party as Paper Pouch roll sample of "Rafale Premium Pan Masala" MRP Rs. 2.00/- Your Ref. No. : Nil Date : 13.06.2022
Size/Class	:-	01 Roll
Quantity of samples	:-	---
Code No.	:-	---
Date of Manufacturing	:-	---
Condition of receipt of sample	:-	Not sealed
Sealed or not	:-	14.06.2022
Date of sample received	:-	Payment received on 15.06.2022
Any other details	:-	---

- Note: (i) This Test Report/ Certificate is issued only for the samples submitted to CIPET.
(ii) The results stated above related only to the items tested.
(iii) The quality of the subsequent production lot has to be ensured by the purchaser.
(iv) The test certificate shall not be reproduced in full except without the written approval of the laboratory.
(v) Statement of conformity of a specification or standard is provided by laboratory taking into account the level of risk associated/borderline cases with the decision rule employed

PART-B

SUPPLEMENTRY INFORMATIONS

a)	Reference to sampling procedure wherever applicable	Supplied by the party
b)	Supporting documents for the measurements taken and Results derived like graphs, tables, sketches and/or Photographs as appropriate to test report, if any (to be attached).	Nil
c)	Deviation from the test methods as prescribed in Relevant work instruction, if any	Nil

Contd....2/-

मुख्यालय : गिन्डी, चेन्नई - ६०० ०३२
 केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बही, पालासोर, बंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहशदून, दिल्ली, गुवाहाटी, ग्वालियर,
 हैदराबाद, झांसीपुर, इन्दौर, इम्फाल, जयपुर, कोच्चि, कोरगा, मयूर, मुम्बई, मैसूर, रायपुर, रांची, बलसोर, चाराणसी एवं विजयवाड़ा
 Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Bardi, Balesore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dohradun, Delhi,
 Guwahati, Gwalior, Hyderabad, Hapur, Haldia, Imphal, Jaipur, Kochi, Korba, Madurai, Murthal, Mysuru, Raipur, Ranchi, Valsad, Varanasi & Vijaywada

217

केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
प्रौद्योगिकी संस्थान (सिपेट: आई.पी.टी.)

(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

रसायन एवं पेट्रोसायन विभाग,

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

बी-२७, अमासी इण्डस्ट्रियल एरिया, लखनऊ-२२६ ००८

फोन : ७६०७१६४०१४

E-mail : lucknow@cipet.gov.in

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produce • perform • practice • Persist



Central Institute of Petrochemicals
Engineering & Technology (CIPET: IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

B-27, Amausi Industrial Area, Lucknow-226 008

Phone : 7607194014

E-mail : lucknow@cipet.gov.in

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Certificate No.Con - 020

Date: 06.07.2022

Page No 2 of 2

CERTIFICATE

This is to certify that on analysis of packaging material sample, it is observed that the sample is a multilayered laminate with one layer each of aluminium and paper. There is a Polymer layer of adhesive found in multilayered laminated sample.

AUTHORIZED SIGNATORY
Dr. V. H. Sangeetha
Technical Manager

AUTHORIZED SIGNATORY
Vivek Kumar
Quality Manager

मुख्यालय : गिण्डी, चेन्नई - ६०० ०३२

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, यही, बालासोर, बैंगलूर, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहशदूप, दिल्ली, गुवाहाटी, ग्वालियर, हैदराबाद, हाजीपुर, हल्दिया, इम्फाल, जयपुर, कोल्लि, कोरवा, कटुंर, मुस्यल, नैसूर, शयपुर, राँची, बलसाड, चाराणसी एवं विजयवाड़ा

Centers : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Bolazora, Bengalore, Billopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Delhi, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Madurai, Murthal, Mysuru, Raipur, Ranchi, Valsod, Varanasi & Vijaywada

Head Office : Guindy, Chennai - 600 032

केंद्रीय पेट्रोसायन अभियांत्रिकी एवं
प्रौद्योगिकी संस्थान (सिपेट: आई.पी.टी.)

(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

रसायन एवं पेट्रोसायन विभाग,

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

बी-२७, अमासी इण्डस्ट्रियल एरिया, लखनऊ-२२६ ००८

फोन : ७६०७१९४०१४

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आज़ादी का
अमृत महोत्सव

Central Institute of Petrochemicals
Engineering & Technology (CIPET: IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

B-27, Amausi Industrial Area, Lucknow-226 008

Phone : 7607194014

E-mail : lucknow@cipet.gov.in

www.cipet.gov.in

Certificate No.CON – 021

Date: 06.07.2022

Issued to:

M/s AM.P. Pan Products Private Ltd.,

1680, jabrauli, Mohan Lal Ganj,

Lucknow – 227 305

CERTIFICATE

PART-A

PARTICULARS OF SAMPLE SUBMITTED

Sample details	: Stated by party as Paper Pouch roll sample of "Dabangg Pan Masala" MRP Rs. 4.00/- Your Ref. No. : Nil Date : 13.06.2022
Size/Class	---
Quantity of samples	01 Roll
Code No.	---
Date of Manufacturing	---
Condition of receipt of sample	---
Sealed or not	Not sealed
Date of sample received	14.06.2022
Any other details	Payment received on 15.06.2022

Note: (i) This Test Report/ Certificate is issued only for the samples submitted to CIPET.

(ii) The results stated above related only to the items tested.

(iii) The quality of the subsequent production lot has to be ensured by the purchaser.

(iv) The test certificate shall not be reproduced in full except without the written approval of the laboratory.

(v) Statement of conformity of a specification or standard is provided by laboratory taking into account the level

of risk associated/borderline cases with the decision rule employed

PART-B

SUPPLEMENTRY INFORMATIONS

a)	Reference to sampling procedure wherever applicable	: Supplied by the party
b)	Supporting documents for the measurements taken and Results derived like graphs, tables, sketches and/or Photographs as appropriate to test report, if any (to be attached).	: Nil
c)	Deviation from the test methods as prescribed in Relevant work instruction, if any	: Nil

Contd....2/-

मुख्यालय : गिन्डी, चेन्नई - ६०० ०३२

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बही, बालासोर, बंगलुरु, नोपाल, दुबनेश्वर, बन्दूरपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, म्वालियर,
हैदराबाद, हाजीपुर, हल्दिया, इम्फाल, जयपुर, कोच्चि, कोरबा, मद्रुरे, मुम्बई, मैसूर, रायपुर, राँची, रालसाड, वाराणसी एवं विजयवाड़ा

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Guwahati, Gwalior, Hyderabad, Jaipur, Haldia, Imphal, Jaipur, Kochi, Korba, Madurai, Murthal, Mysuru, Raipur, Ranchi, Raizada, Varanasi & Vijaywada

Head Office : Guindy, Chennai - 600 032

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(पूर्व में केंद्रीय प्लास्टिक इंजीनियरिंग एवं तकनीकी संस्थान)

रसायन एवं पेट्रोसायन विभाग,

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

ब्लॉक-27, अमौसी इण्डस्ट्रियल एरिया, लखनऊ-226 008

फोन : 760794014

E-mail : lucknow@cipet.gov.in

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Central Institute of Petrochemicals
Engineering & Technology (CIPET: IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

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B-27, Amausi Industrial Area, Lucknow-226 008

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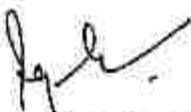
Certificate No.Con - 021

Date: 06.07.2022

Page No 2 of 2

CERTIFICATE

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AUTHORIZED SIGNATORY
Dr. V. H. Sangeetha
Technical Manager


AUTHORIZED SIGNATORY
Vivek Kumar
Quality Manager

मुख्यालय : गिण्डी, चेन्नई - 600 032

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अमरतला, बड़ी, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नई, देहरादून, दिल्ली, गुवाहाटी, म्वालयर, हैदराबाद, हाजीपुर, हल्द्वी, इम्फल, जयपुर, कोच्चि, कोरवा, मधुर, मुखल, मेसूर, रायपुर, राँची, चतराज, वासणसी एवं विजयवाड़ा

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Head Office : Guindy, Chennai - 600 032



उत्तर प्रदेश UTTAR PRADESH

13AE 664587

Before The Competent Authority, Central Pollution Control Board, Delhi

AFFIDAVIT

Affidavit of Shri Raghavendra Kumar Srivastava S/o Abhaynandan Lal Srivastava aged about 41 years, R/o H/No-Khinni Khara, Devpur Para Thana, Lucknow-226017.

I, deponent Raghavendra Kumar Srivastava do hereby solemnly affirm and declare as under:

1. That I am, the Accounts Manager / authorized signatory of M/s AM P Pan Products Pvt. Ltd., 1679/80, Jabrauli, Mohanlalganj, Lucknow, UP-221716 fully conversant with the facts of the directions U/s 5 of Environment (Protection) Act, 1986 against M/s AM P Pau Products Pvt. Ltd., 1679/80, Jabrauli, Mohanlalganj, Lucknow, UP-221716, for enforcement of provisions of Plastic Waste Management Rules for storing, packing or selling pan masala and tobacco products in all forms.


C.P. MISHRA
 ADV & NOTARY
 H/2 LUCKNOW U.P. INDIA
 REGN. NO. 70914
 EXPIRY DATE: 15-3-2025

For AM P PAN PRODUCTS PVT. LTD.


 Authorized Signatory

- 2. That the deponent is annexing herewith the sample of packaging material used at the plant for packaging of the pan masala and chewing tobacco manufactured in the plant.
- 3. That in compliance of the directions of the Central Pollution Control Board vide its letter dated 22-10-2021 was duly communicated to the UP Pollution Control Board by the deponent.

Lucknow

Date: -04-08-2022

[Signature]
Deponent

Verification

I, the above named deponent do hereby verify that the above contents under paras 1 to 3 of the affidavit, are true to my personal knowledge and know part of it is false. So help me God.

Verified on this 4th day of August month 2022 at civil court compound at

Lucknow.

Lucknow

Date: 04-08-2022

Sr. ... PRODUCTS ...

[Signature]
Deponent



Sworn and Verified
Before Me
[Signature]
4/8/2022
C.P. MISRA
ADV. & NOTARY
HQ LUCKNOW U.P. INDIA
REGN. NO. 20914
EXPIRY DATE-15-3-2025

[Signature]
Identify the deponent/Executant/Suraty
who has signed/Put T.I. before me.

SAMPLE

List of Samples**Brand Name**

Mig-21 Chewing Tobacco
Dabangg-2 Premium Pan Masala
Dabangg-2 Pan Masala
Rafale Premium Pan Masala
Dabangg Pan Masala
Sanchar Royal Pan Masala
Sanchar Pan Masala

MAA VINDHYAVASINI TOBACCO PVT. LTD. UNIT-III

133/P-1/173, TRANSPORT NAGAR, KANPUR - 208023

Ref. No. 133/P-1/173

Date 17 APR 2023

Regd. Office :
133/134, TRANSPORT NAGAR,
KANPUR - 208 023**THROUGH SPEED POST**

Dt. 10/04/2023

DH-UPC-II

F
2023S.K. FCYU
20/4

To,
Shri Tanmay Kumar,
Chairman CPCB,
Parivesh Bhawan,
East Arjun Nagar,
Delhi - 110032

Subject: Letter regarding closure direction issued to the unit running in the name & style of M/s Maa Vindhyavasini Tobacco Pvt. Ltd. Duly situated at property bearing no. 133/P-1/173, Transport Nagar, Kanpur in regard to the directions issued under section 5 of environment (protection) act, 1986 by the addressee w.r.t the enforcement of provisions of Plastic Waste Management (PWM) rules for storing, packing or selling gutkha/pan masala and tobacco products (perishable in nature) in all forms-

Respected Sir,

Kindly refer to your office G-mail yogesh.cpcb@gov.in dt. 2nd Jan 2023 on the subject cited above

1. The Environmental Compensation of Rs. 46.54 Lacs imposed vide letter F.No. B-11011/UPC-11/PWM/2020-21/8268 dt. 22.10.2021 of Central Pollution Control Board, Ministry of Environment Forest & Climate Change, Govt. of India, Parivesh Bhawan, East Arjun Nagar, New Delhi has been deposited in two part i.e. E.C of Rs. 14,00,000/- (Rs. Fourteen Lacs) deposited vide RTGS bearing UTR No. IBKLR92022122300059412 dt. 23.12.2022 in favour of CPCB and Rs. 32.54 Lacs (Rs. Thirty Two Lac Fifty Four Thousand only) deposited vide RTGS bearing UTR No. IBKLR92023041000050553 dt.10.04.2023 in favour of CPCB. Photocopy of both the UTRs dt. 23.12.2022 & 10.04.2023 are enclosed herewith.
2. The sample of packaging material to be used for packaging of Pan Masala Product manufactured in our unit alongwith analysis report of this packaging material from CIPET report dt. 31.03.2023 is also enclosed.
3. We also confirm that the sample of packaging material submitted to CPCB is being used at the plant for packaging of Pan Masala manufactured in our plant situated at 133/P-1/173, Transport Nagar, Kanpur.



Ref. No.

Regd. Office :

133/134, TRANSPORT NAGAR,
KANPUR - 208 023

Date

4. We also confirm that our plant situated at 133/P-1/173, Transport Nagar, Kanpur is closed since 29.09.2022 in compliance with directions issued by CPCB vide letter 22.10.2022. Accordingly the plant is not operational w.e.f. 29.09.2022. The certificate/letter No. T/08/12-13/17757 of KESCO, Kidwai Nagar, Kanpur is also enclosed. In this regard an affidavit is also enclosed herewith.

5. In an identical issue, Central Pollution Control Board, Delhi vide Order F.No: B-11011 / UPC-II / PWM / 2022-23 dt. 12th Dec 2022 has already issued directions to revoke the closure of M/s Trimurti Fragrances Pvt. Ltd. 133/233 234 & 235 T.P. Nagar, Kanpur hence applicant may also be given benefit of parity in this case.

Since the complete amount of Environmental Compensation of Rs. 46.54 Lacs levied vide letter dt. 22.10.2021 as referred above has been deposited, it is therefore requested that the closure direction be revoked and the Kanpur Electricity Supply Administration may also be directed to resume the electric power immediately to run the unit which is closed since 29.09.2022.

Encls: As above Five pages alongwith sample
of packaging material

For MAA VINDHYAVASINI TOBACCO PVT. LTD.

Yours faithfully

Rajesh Chand Shukla
(Director)

RECEIVED

CREATE DATE : 21 DEC 2022
 MESSAGE TYPE : 298
 MESSAGE PRIORITY : 20
 ORG : FIKL89282212210005051
 RECEIVER : BUSINESS1271
 ORG CLON : OUTGOING
 STATUS : PROCESSED # 21: 112

CREATOR BY : HOST
 SUB MESSAGE TYPE : R41
 POSSIBLE DUPLICATE MSG : NO
 RETURN PAYMENT : NO
 SENIOR : FIKL8888888

(454) Transaction Reference Number
 ✓ Transaction Reference Number 590281199221221

(455) Value Date, Currency, Amount
 Value Date 21 DEC 2022
 Currency INR
 Amount 50,00,000.00

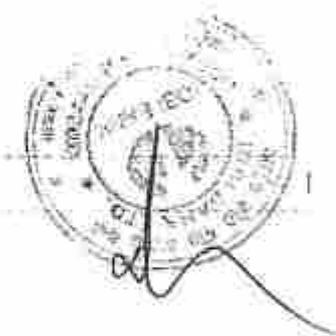
(456) Ordering Customer:
 Account Number 8890107000016546
 Name MAA VINODIYA VASINI TOBACCO PVT LTD
 Address 133/134 TRANSPORT NAGAR NEAR POPULA
 DIARMKATA, KANPUR, UTTAR PRADESH, IND

(457) Ordering Institution
 Bank Identifier Code

(458) Beneficiary Customer:
 Account Number 532702050000164
 Name and Address CENTRAL POLLUTION CONTROL BOARD
 DELHI

(459) Sender to Receiver Information
 Code FIKRIGS/
 Additional Information I/R
 I/R
 I/R
 I/R
 I/R

End of Report



IDBI BANK LTD.

DATE: 10-04-2023

TIME: 13:52:05

RBI RTGS SETTLEMENT REPORT

```

-----
CREATE DATE      :10-APR-2023          CREATOR BY      :HOST
MESSAGE TYPE    :298                   SUB MESSAGE TYPE :R41
MESSAGE PRIORITY:20                    POSSIBLE DUPLICATE MSG :NO
UTR             :IBKLR92023041000050553 RETURN PAYMENT  :NO
RECEIVER        :UBIN0553271          SENDER          :IBKL0000090
DIRECTION       :OUTGOING
STATUS          :TRANSMITTED @ 10:-0:4-
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:2020: Transaction Reference Number
      Transaction Reference Number      S51073381230410
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:4488: Value Date,Currency,Amount
      Value Date                       10-APR-2023
      Currency                          INR
      Amount                            32,54,000.00
-----

```

```

:5500: Ordering Customer
      Account Number                   0090102000036546
      Name                             MAA VINDHYA VASINI TOBACCO PVT LTD
      Address                          133/134 TRANSPORT NAGAR NEAR POPULA
                                          DHARMKATA, KANPUR, UTTAR PRADESH, IND
-----

```

```

:5517: Ordering Institution
      Bank Identifier Code
-----

```

```

:5561: Beneficiary Customer
      Account Number                   532702050000164
      Name and Address                 CENTRAL POLLUTION CONTROL BOAR
                                          DELHI
-----

```

```

:7495: Sender to Receiver Information
      Code                             /FINRTGS/
      Additional Information           //R
                                          //R
                                          //R
                                          //R
                                          //R
-----

```





कानपुर विद्युत आपूर्ति कम्पनी लि०

नगरीय विद्युत वितरण खण्ड - दि० १०/११/२०२२

उपखण्ड कानपुर

No. T/08/12-13/

17757

विद्युत लाइन संयोजन विक्रेत पत्र

11/11/2022 के लिए No 20/1/2022 दि० १०/११/२०२२

नाम उपभोक्ता अनन्द

पता 133/1/173

कनेक्शन संख्या गुण

मीटर नम्बर

मीटर रीडिंग

/संयोजन 9999921/9628/

वकाया रु०

मान्य नोटिस
केवल 3 माह के लिए
3 माह पश्चात ग्रह
3 मी.डी. के लिए मान्य नहीं होंगी

उपभोक्ता का कनेक्शन आज दिनांक 25/9/22 को उपरोक्त मीटर रीडिंग पर केंबिल उत्तरकर/पोल से केंबिल खोलकर/मीटर केंबिल उखाड़कर काट दी गई है। कृपया 15 दिन के अन्दर कार्यालय में वकाया जमा करके तथा विक्रेत शुल्क रु. जमा करके ही कनेक्शन जुड़वाये अन्यथा कनेक्शन चलता पायेजाने पर/मीटर में उपरोक्त रीडिंग से ज्यादा पाये जाने पर भारतीय विद्युत अधिनियम की धारा-135 में कार्यवाही की जायेगी तथा मुकदमा दर्ज कराया जा सकता है।

हस्ताक्षर उपभोक्ता / प्रतिनिधि

हस्ताक्षर जुई / लाइनमैन / परीक्षक प्रतिनिधि

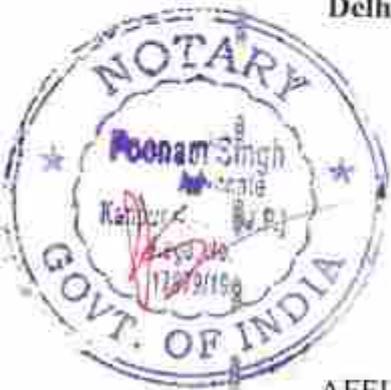
233



उत्तर प्रदेश UTTAR PRADESH

86AE 900599

To,
Respected Tanmay Kumar,
Chairman CPCB
Parivesh Bhawan
East ArjunNagar,
Delhi-110032



AFFIDAVIT

AFFIDAVIT BY MAA VINDHYAVASINI TOBACCO PVT LTD
THROUGH ITS DIRECTOR RAJESH CHANDRA SHUKLA FACTORY &
OPERATIONAL OFFICE SITUATED AT 133/P-1/173 ,TRANSPORT
NAGAR , KANPUR-208023.

That the Deponent above named, hereby solemnly affirm and declares as

under:—

(Signature)

- 1.) That the affidavit has been drafted under my instructions. For the sake of brevity, the contents as demanded are being reproduced hereunder in this Affidavit.
- 2.) I affirm that the sample of the packaging material submitted to CPCB is being used at the plant for packaging of the Pan masala manufactured in the plant situated at 133/P-1/173 ,Transport Nagar , Kanpur-208023.
- 3.) I affirm the CIPET report asserting that the sample is a printed paper with one side white and one side printed and hence free from aluminium and polymers is the identical sample referenced in paragraph 2 of this affidavit.
- 4.) I further affirm that closure of plant in compliance to the directions as issued by CPCB vide letter dated 22.10.2022 is still in force.
- 5.) That I further solemnly affirm and declare that the contents of this Affidavit of mine are correct and true and no part of it is false and nothing material has been concealed therein.

Affirmed here at Kanpur on 3/07/23



[Signature]

DEPONENT

Verification

I, Deponent, hereby solemnly verify that all the above mentioned facts/ points/ paras from 1, 2, 3,4 & 5 are true to the best of my knowledge and belief. Nothing has been concealed in this.

This verification has been verified on Date _____ at Court Compound, Kanpur Nagar.

Certified that this documents is presented before me today by Shri who is identified by Sri verified per identification.

Hence Attested

Poornam Singh (Notary Public)
Notary Govt. of India

Rakesh Chandra Shukla
self

[Signature]
3/11/2023



UNICORN PACKAGING LLP

(Regd. with Limited Liability)

236

Regd. Office : "Umin House", Ground Floor, Sindhu Bhawan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, INDIA.
LLP Registration No. AAG-0046 • Email : office@urmingroup.com • Web : www.urmingroup.com • Tel. : +91 79 29706912 • M. : +91 98791 05030

By Speed Post.

Date: 06-06-2022

To,
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
NEW DELHI- 110032

Ref: F No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) 14782.

Sub: Letter dated 25.03.2022 received for Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of Provisions of Plastic Waste Management (PWM) Rules for storing, packaging or selling of chewing tobacco products in all forms.

Respected Madam,

This is in reference to the personal hearing held at CPCB on March 04, 2022 Regarding above mentioned subject. As Per Directions received therein and followed by letter dated 25-03-2022, we submit the following in compliance with the aforesaid directions:

1. Samples of packaging materials used for packaging the complete Range of chewing tobacco products being manufactured in our unit and sent to CIPET : SARP - APDDRL, Bengaluru.

For your ready reference and record set of samples sent for testing has been enclosed herewith as **Annexure-1.**

The samples of packaging materials are tabulated as follows:

S No.	Description of Packaging Sample	Annexure
1.	Baghban 138 (Paper & foil Laminate)	1.1
2.	Baghban 47 (Paper & foil Laminate)	1.2
3.	Baghban BG (Paper & foil Laminate)	1.3

2. Affidavit confirming the samples of packaging materials being submitted to CPCB and being used at the plant for packaging of the chewing tobacco products manufactured at our unit Situated at 19 - A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

For your ready reference and record the said affidavit has been enclosed herewith as **Annexure-2.**

(Signature)

1



3. The test reports dated 01 June, 2022 being received from CIPET : SARP – APDDRL, Bengaluru.

For your ready reference and record the said reports has been enclosed herewith as **Annexure-3**.

We therefore request your good office to acknowledge and take the above information and data on records and thereby revoke the aforesaid Show Cause Notice being issued under section 5 of Environment (Protection) Act, 1986.

We shall be obliged to get the revocation order at your earliest.

Thanking you,

Yours Truly,
For Unicorn Packaging LLP

Ashish Darak

(Legal Head & Authorised Signatory)

Enclosed: A/a

1.1 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.
Baghban 138 (Paper & foil Laminated)
DES. : Small pouch Orange Stripes.



1.2 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.

Baghban 47 (Paper & foil Laminate)

DES. : Small green pouch Orange Stripes.



1.3 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.

Baghban BG (Paper & foil Laminate)

DES. : Small grey pouch Orange Stripes.



IN THE MATTER OF SHOW CAUSE NOTICE ISSUED UNDER SECTION 5 OF ENVIRONMENT PROTECTION ACT 1986

BEFORE THE CENTRAL POLLUTION CONTROL BOARD, DELHI 110032

04 JUN 2022

IN THE MATTER OF SHOW CAUSE NOTICE



Affidavit of Kaushik N. Majithia, aged about 58 years, son of Nanubhai V. Majithia, resident of Urmi Kunj Near Sataya Greens Society, Behind Rajpath Club Bodakdev Thaltej, Thaltej.

I, the deponent above-named, do hereby solemnly declare as under: -

1. That the show cause notice no. B-11011/UPC II/PWM/2020-21/8264 dated 22/10/2021 has been issued to Unicorn Packaging LLP, 19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.
2. That the letter dated 25-3-22 in furtherance of the said notice was received from Central Pollution Control Board for the submission of the samples of the packaging material to CIPET for their analysis report.
3. That the samples of the packaging material submitted to CIPET are being used for the packaging of the chewing tobacco at the plant situated at 19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.

K.S.R. [Signature]
DESIGNATED PARTNER
DEPONENT

I, the above-named deponent, declare and verify that the contents of paras 1 to 3 are true to my official knowledge and nothing has been concealed and no part of it is false.

Serial No. 118 /2022

MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

Date: 04-06-2022
Place: Ahmedabad

K.S.R. [Signature]
DEPONENT

SOLEMNLY AFFIRMED
BEFORE ME
[Signature]
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA





UNION OF INDIA Driving Licence (GJ) (NT)
GUJARAT STATE
GJ01-20090188366

Date of First Issue 13-08-2009 **Validity** 23-10-2024
CDCE 18/10/2019 **State of Birth** 24-10-1964 **Blood Group** O+ VE

Name
KAUSHIK M MAJITHIA
 Son/Daughter/Wife of
MANUBHAI

To CPCB Submission

GJ01 20090188366 **Radhiar No.** **GJ07D0004788807**

LMV 13-08-2009 **MCWG** 13-08-2009

Present Address
 URMKUNJ NR. SATATYA GREEN BODANDEV
 AHMEDABAD CITY, AHMEDABAD 380059, GJ

Holder's Signature **Emergency Contact No.**

CPD (Category)
 Licensing Authority
 AHMEDABAD RTO

For CPCB Submission



THIS DOCUMENT IS BEING SUBMITTED TO, *CPCB*
 FOR, *Sample Submission Affidavit*
 THIS DOCUMENT SHOULD NOT BE USED FOR ANY OTHER PURPOSE

Z. R. Nigam

243

सिपेट : स्कूल फॉर एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिजाइन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए. पी. डी. डी. आर. एल)
रसायन एवं पेट्रोकेमिकल विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हाई टेक रक्षा और एयरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलुरु - 582149
ई-मेल : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
मुख्यालय : सिपेट, गिन्दी, चेन्नै- 600032



CIPET सिपेट
Advanced Petrochemicals Park



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot NO. 7P, HI Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 582149
E-mail : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
Head Office : CIPET, Guindy, Chennai - 600032

CIPET:SARP-APDDRL/BLR/CP/UP/2022-23/ 1691

1st June, 2022

M/s. Unicom Packaging LLP
19-A, Swastik Industrial Estate
Opp Aarvee Denim
Sari, Sanand
Ahmedabad - 382213

Sub.: Revised Report on Analysis of construction of Material in Paper Foil Laminate -Reg.

Sample ID (As stated by party) : • Sample 1: Baghban 138 (Paper & Foil Laminate)
• Sample 2: Baghban 47 (Paper & Foil Laminate)
• Sample 3: Baghban BG (Paper & Foil Laminate)

Sample Submitted on : 20.04.2022

Date of completion : 30.05.2022

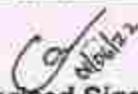
CERTIFICATE OF ANALYSIS

Test results Obtained:

Sample Details	Test details	Remarks / Comments
Baghban 138 (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 47 (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban BG (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.

Detailed Analysis report is enclosed as Annexure - I


Authorized Signatory


Authorized Signatory

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, बदी, बिलासपुर, बंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहादून, गुन्नाम, गुवाहाटी, जबलपुर,
इंदौर, इलाहाबाद, इन्दौर, इम्फाल, जयपुर, कोयंबटूर, कोरबा, लखनऊ, मद्रास, मुंबई, रायपुर, राँची, बलसाड एवं विजयवाड़ा.
Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Badi, Bilsa, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Guwahati,
Gwalior, Gwalior, Hyderabad, Jaipur, Koba, Koriya, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Raichur & Vijayawada

Report on Analysis of construction of Material in Laminated structure

1. Introduction:

The submitted laminates were subjected to Analysis and Characterization in order to confirm the construction of Materials of the laminated structure. The laminates were subjected to delamination and Identification of each layers using Fourier transformed Infrared (FTIR) Spectroscopy and Differential Scanning Calorimetry (DSC). Further, the number of layers and its thickness were estimated using optical microscopy. Fig. 1 shows the photographs of submitted sample.



Fig.1: Photographs of submitted samples of Laminates

2. Delamination / Separation of Layers:

The laminates were immersed in water for separating the layers and even after prolonged time the complete separation was not possible; traces of paper were still seen on the aluminium foil. Two different layers were separated and the photographs of the separated layers are shown in Fig. 2.



26/06/2012

4/50

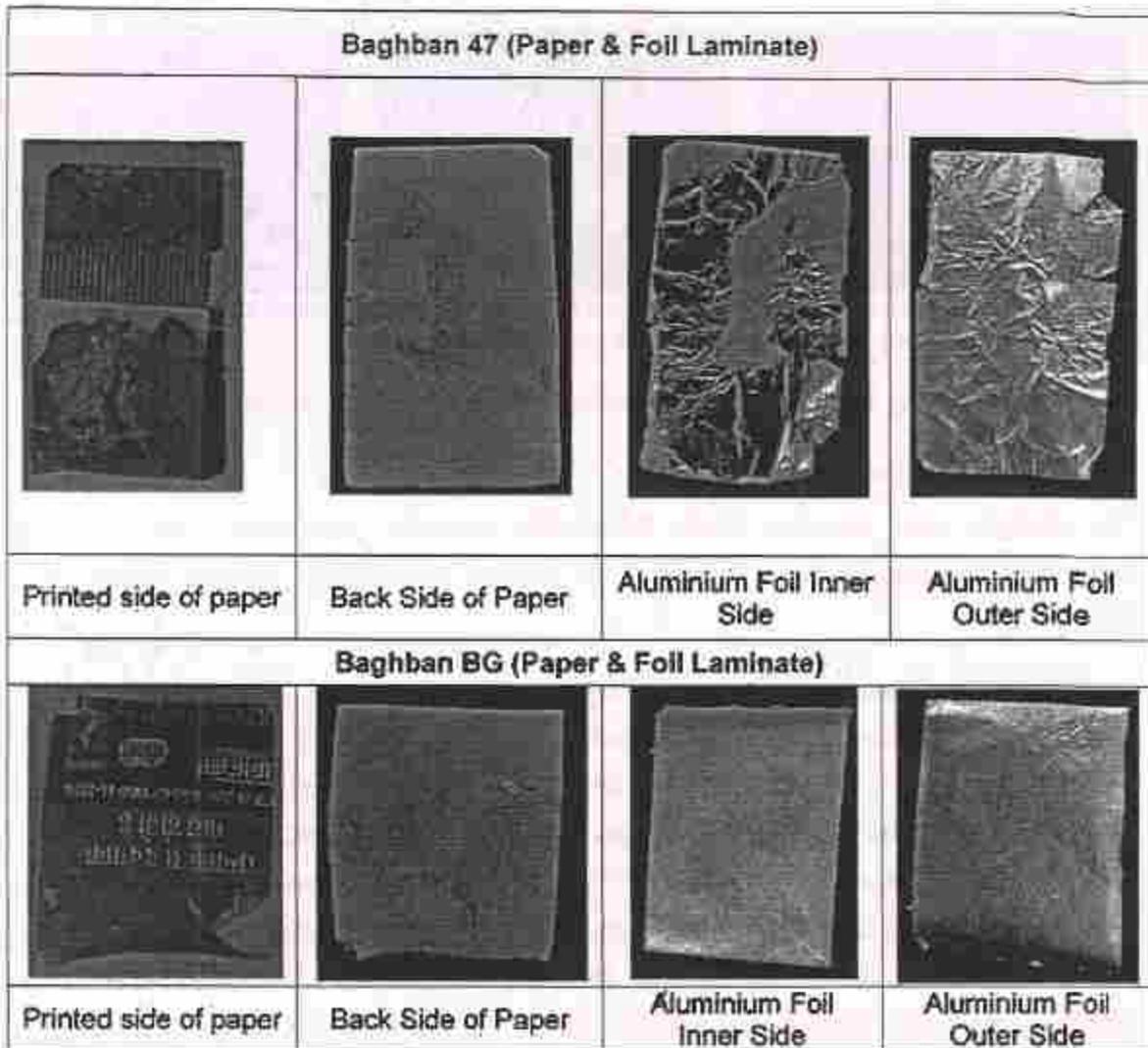


Fig. 2: Photographs of separated layers from the laminates

3. Thickness Measurement

As mentioned in the previous section, the complete and intact separation of the paper layer was not possible and hence the thickness of the layers was determined through thickness gauge and optical microscopy. The cross-sectional view of the paper and foil laminates, observed using optical microscope are shown in Fig. 3. The results are tabulated as follows.

S.No.	Layer	Thickness (microns)		
		Baghban 138 (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)
1.	Layer 1: Printed Paper	85.42	54.84	77.21
2.	Layer 2: Aluminium foil with coating	7.23	7.51	10.3

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04/04/2022



Handwritten signature:
01/04/22



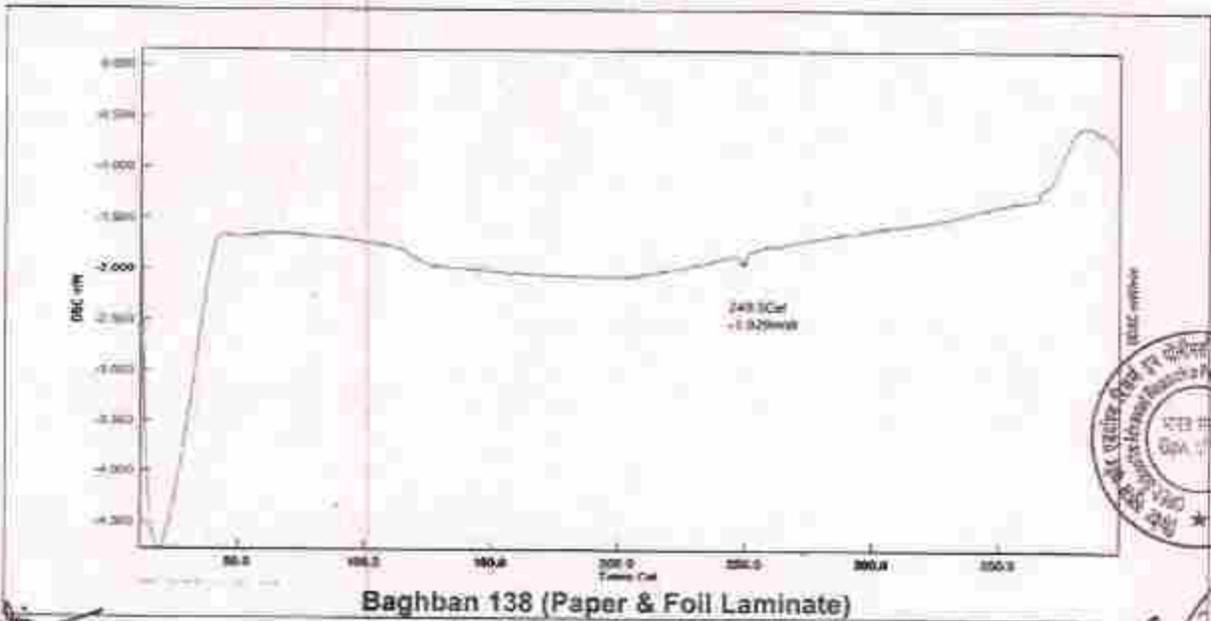
Fig.3: Cross-sectional view of the paper & foil laminates

4. Material Identification

The material was identified using Differential Scanning Calorimetry (DSC) and the delaminated structures were subjected to Fourier Transformed Infrared Spectroscopy (FTIR).

4.1 Differential Scanning Calorimetry (DSC) Analysis:

The complete structure of laminate was subjected to DSC analysis. Fig. 4 depicts the DSC thermograms (Heat flow versus Temperature) of the laminates measured in the temperature range of 30°C to 400°C at the heating rate of 10°C / min. The DSC thermograms shows a significant transition at 352°C and 346.5°C for Baghban 47 (Paper & Foil Laminate) and Baghban BG (Paper & Foil Laminate), respectively. The transition might be corresponding to the Electron Beam (EB) cured printing ink. Also, the peaks at 247 to 249°C in all the laminates may correspond to the melting transition of polyvinyl alcohol which is commonly used in adhesives. No other peaks correspond to melt / glass transition temperature of thermoplastics are observed. From the above analysis, it is confirmed that the laminate *does not contain any thermoplastic layers such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC)* which are commonly used in multilayer packaging formats.



Baghban 138 (Paper & Foil Laminate)

Handwritten signature and date: 01/05/2022

Handwritten signature and date: 03/50

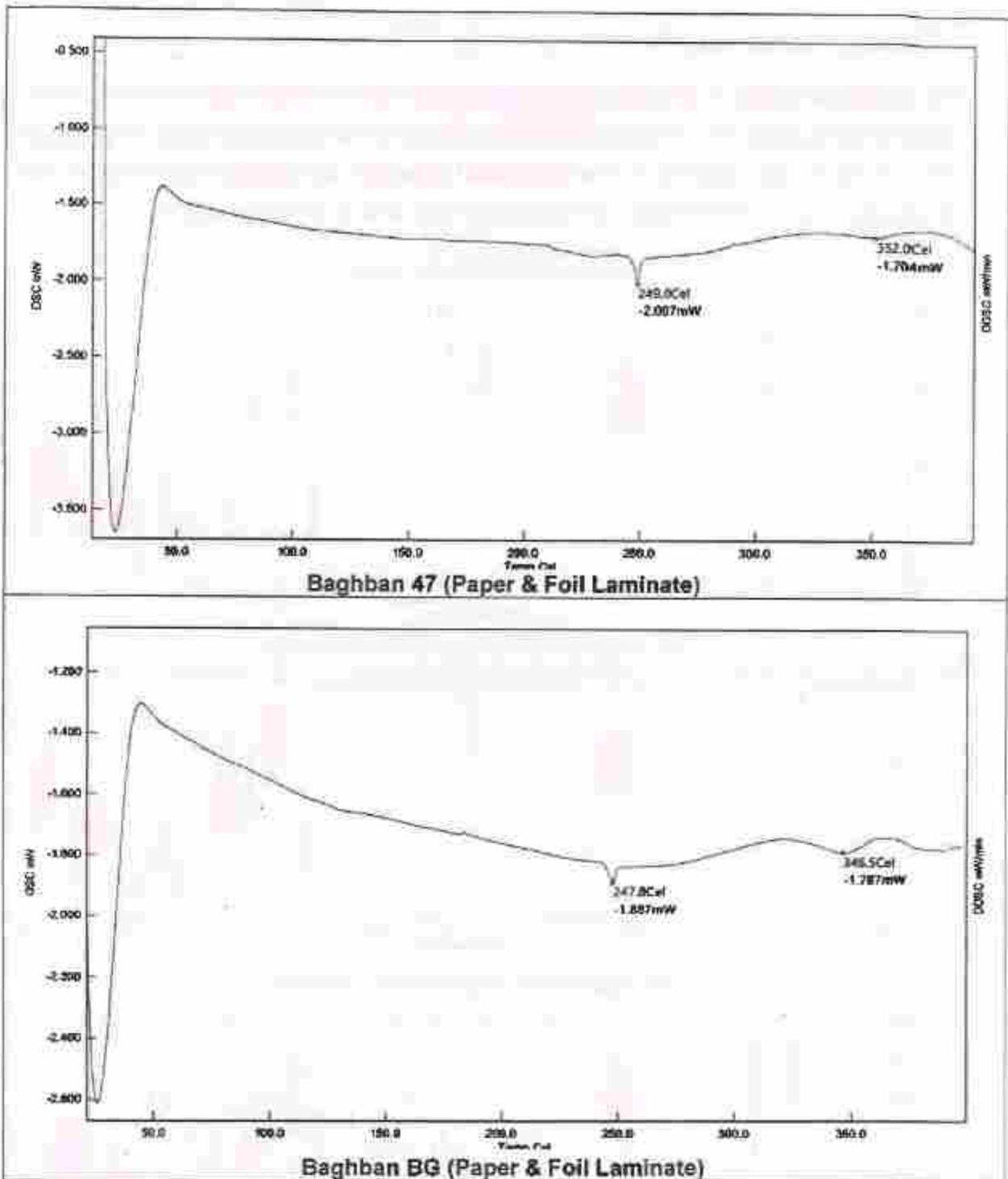


Fig. 4: DSC Thermograms of the paper & foil laminates

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21/02/2022

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01/02/22



4/20

4.2 Fourier Transformed Infrared Spectroscopy (FTIR) Analysis:

The separated layers of laminate were subjected to FTIR measurement in the frequency range of 650 to 4000 cm^{-1} . FTIR spectrum of both sides of the separated layers are depicted in Fig. 5, Fig. 6, Fig. 7 and Fig. 8. The vibrational frequencies are assigned for the respective functional groups for identification of materials on each side of separated layers.

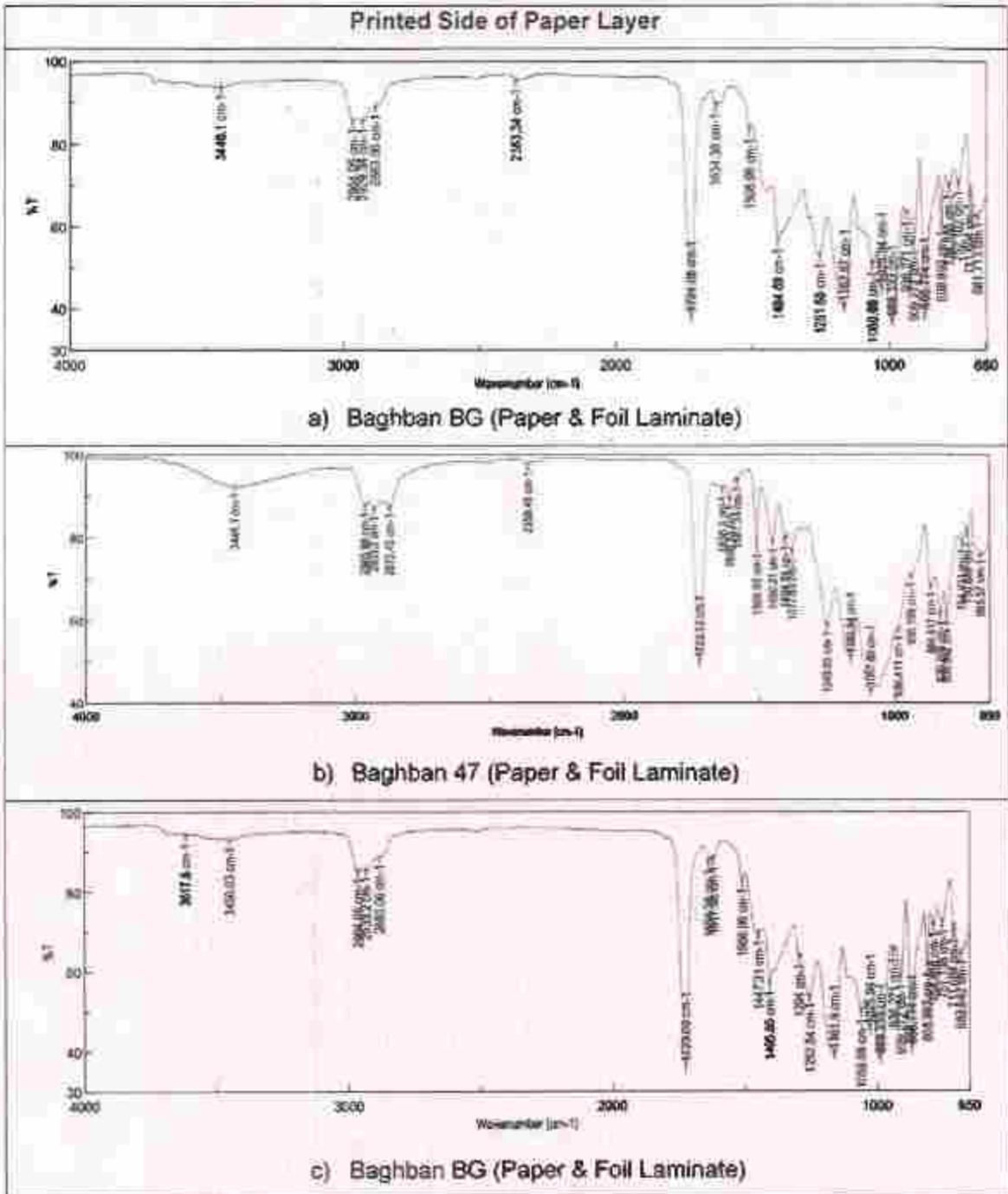


Fig. 5: FTIR spectra of printed side of paper layer of the laminates

Samin
01/08/2022

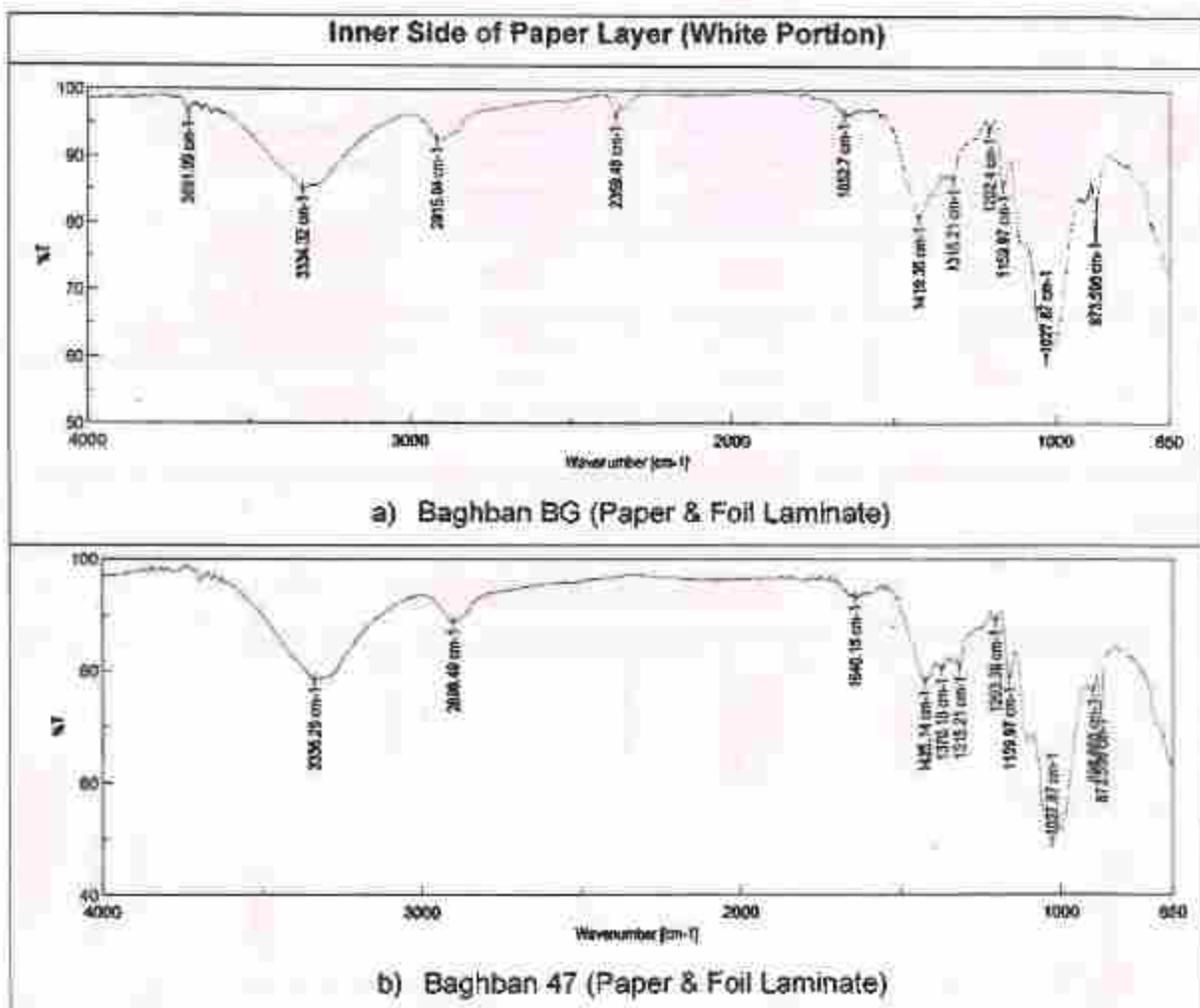


Samin
01/08/2022

From the above spectra, it is observed that printed portion of all three laminates is identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	2929	2933	2933	CH_2 (asymmetrical stretching)
2	1724	1724	1723	C=O stretching
3	1405	1405	1405	CH and CO stretching
4	1251	1252	1252	CO stretching
5	1162	1162	1161	CO stretching
6	988	988	988	C=C stretching (non-substituted)
7	909	909	909	C-H bending

From the above analysis, the **acrylate based unsaturated EB coated ink** is evident on the printed surface of Paper Layer.



Handwritten signature: Asmita
01/06/2012



Handwritten signature: Asmita
01/06/2012

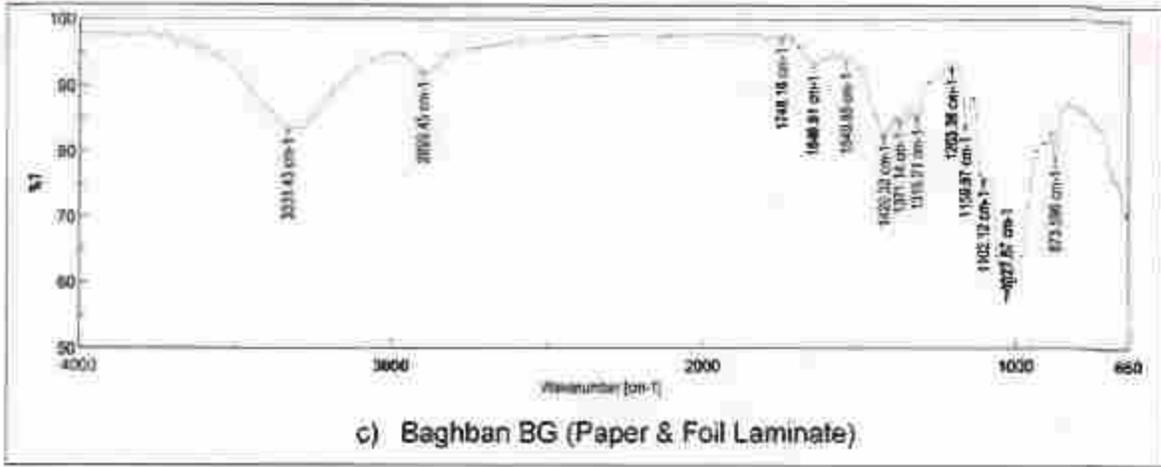
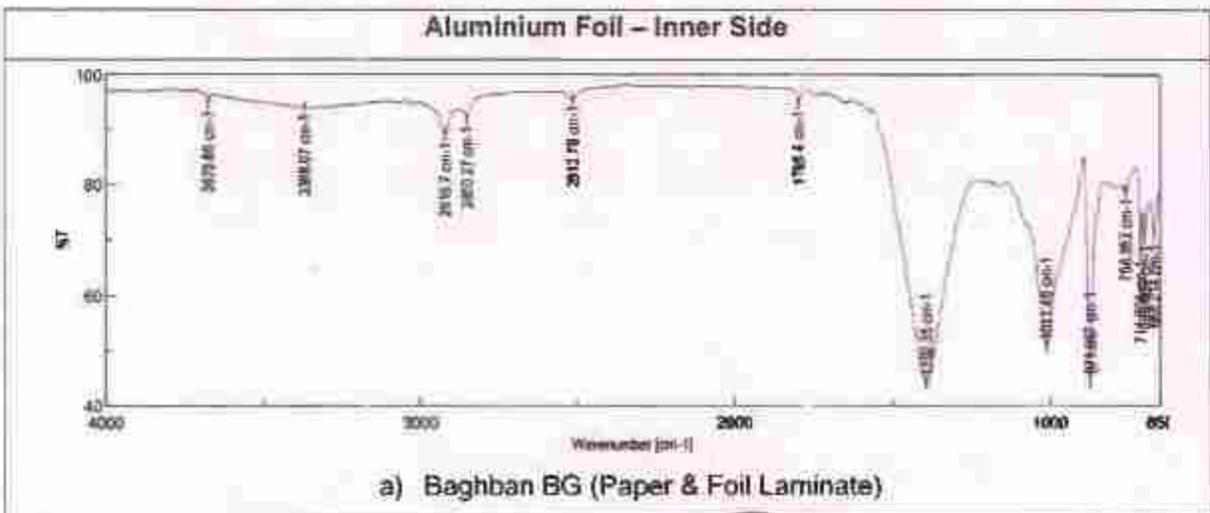


Fig. 6: FTIR spectra of inner side of paper layer of the laminates

From the above spectra, it is observed that the inner portion of paper layer of all three laminates is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm ⁻¹)			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	3334	3336	3331	OH stretching
2	2915	2998	2899	CH ₂ stretching (asymmetrical)
3	1370	1370	1371	CH and CO vibration
4	1027	1027	1027	C-O-C puranose ring skeletal vibration

From the above analysis, the *Cellulose (Paper)* is evident on the inner surface of Paper Layer.



Signature
01/06/2022



Signature
01/06/22

7/30

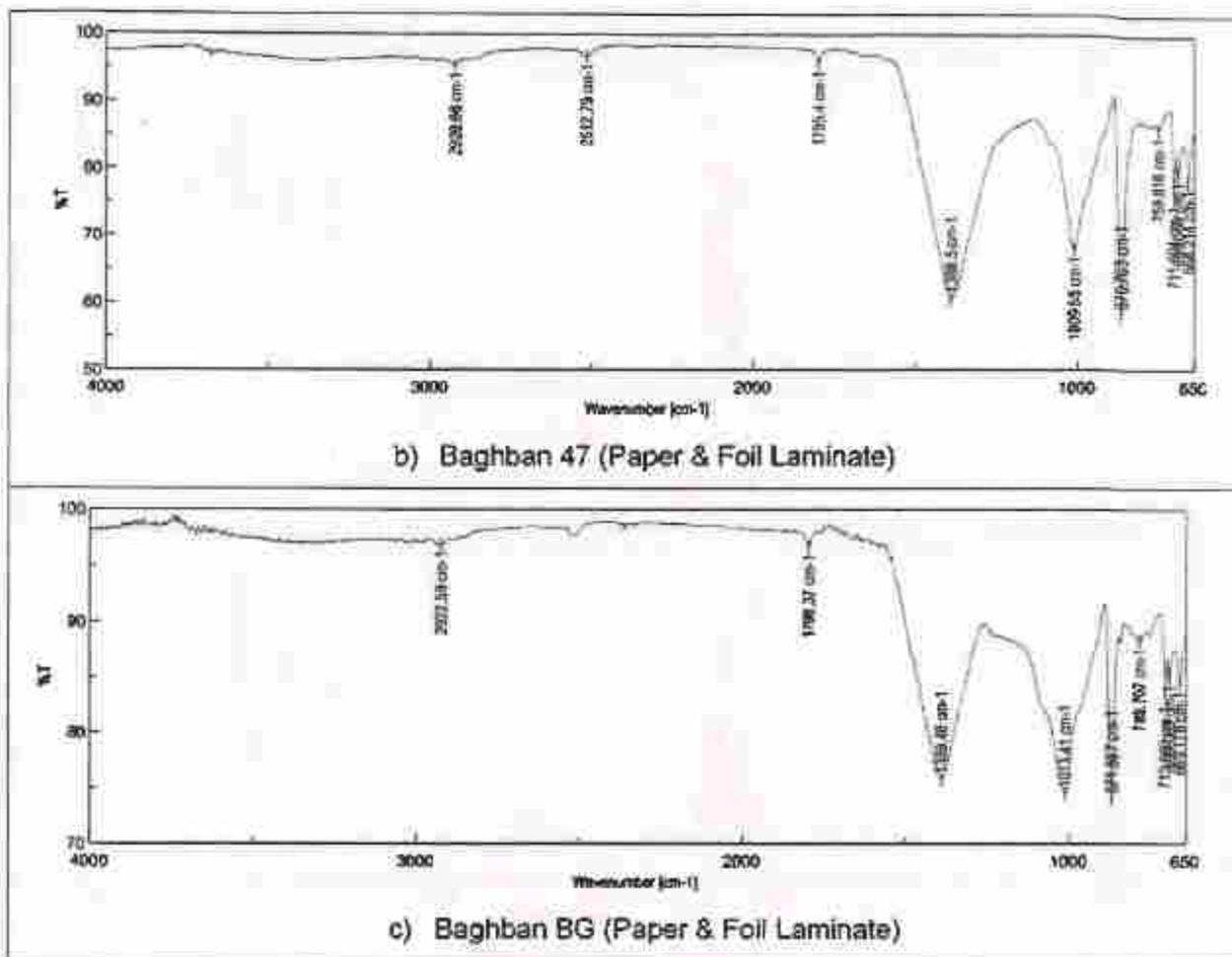
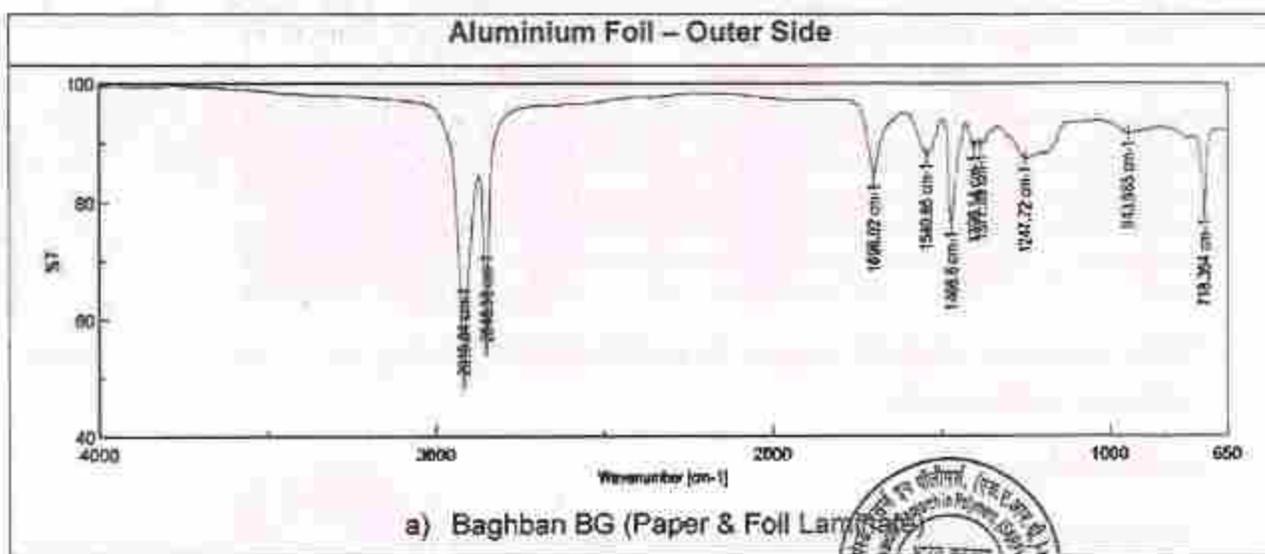


Fig. 7: FTIR spectra of inner side of Aluminium Foil of the laminates

From the above spectra, it is observed that inner side of aluminium foil of all three laminates is almost identical. The peaks observed do not correspond to materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC).



Samir
21/04/2022



01/05/22
R/SO

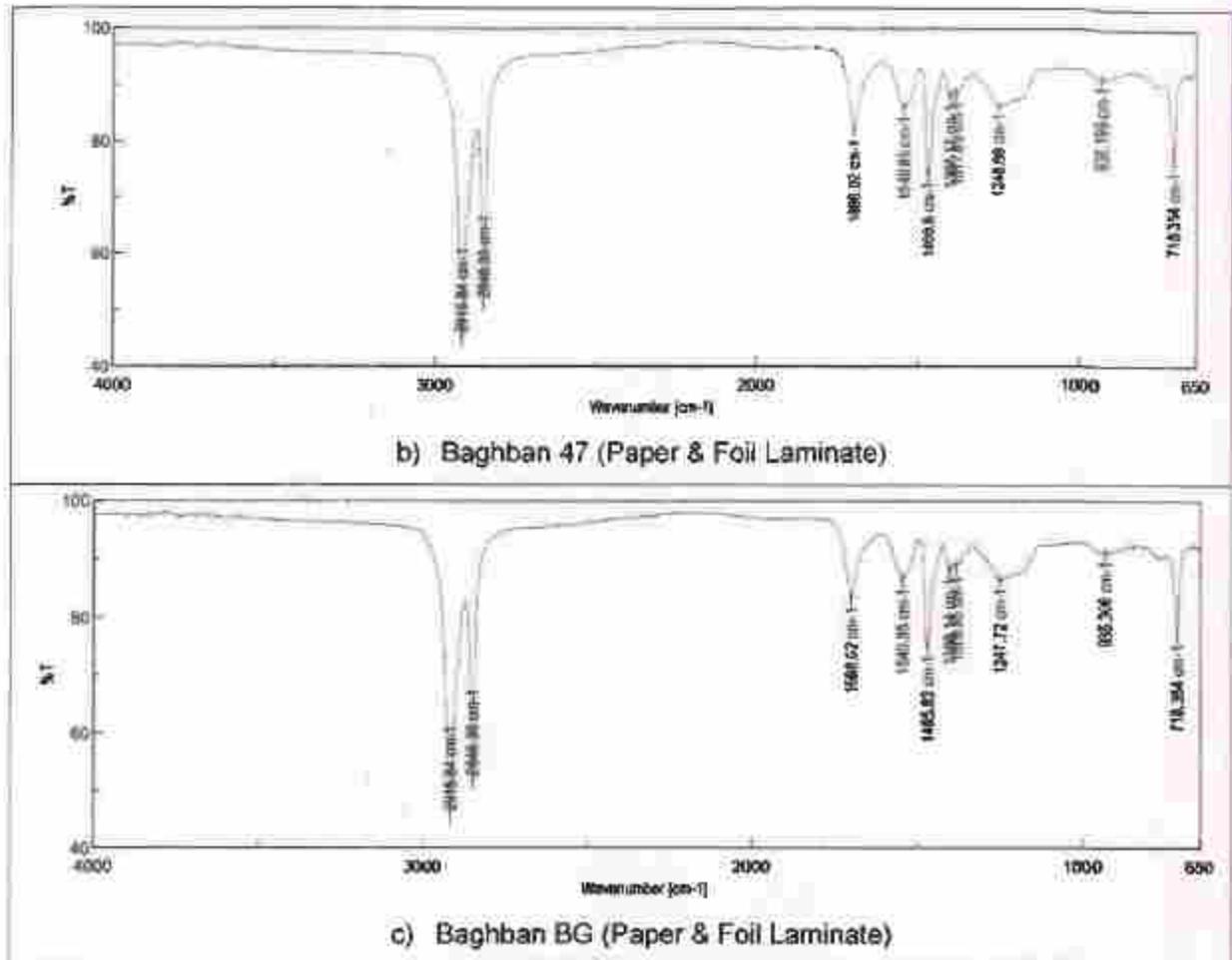


Fig. 8: FTIR spectra of outer side of Aluminium Foil of the laminates

From the above spectra, it is observed that outer side of aluminium foil of all three laminates is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	2915	2915	2915	CH_2 (asymmetrical stretching)
2	2848	2848	2848	CH_2 (symmetrical stretching)
3	1698	1698	1698	C=O stretching
4	1466	1466	1465	C-H bending
5	1247	1248	1247	C-O stretching
6	718	718	718	C-Cl stretching

From the above analysis, **traces of acrylate-based coating** are evident on the outer surface of aluminium foil.

5. Conclusion:

From the above analysis of DSC and FTIR, the submitted sample of laminate confirms the following structure.

Aswini
01/02/2022



Chaitanya
9/10

1. **Baghban BG (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
2. **Baghban 47 (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
3. **Baghban BG (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.

[Signature]
01/02/2019
Authorized Signatory

[Signature]
01/02/2019
Authorized Signatory

***** End of the Report *****



20/20



BAGHBAN PACKAGING LLP

(Regd. with Limited Liability)

254

Regd. Office : "Urmin House", Ground Floor, Sindhu Bhavan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, (India)
LLP Registration No. AAG - 0085 • E-mail : office@umingroup.com • Web : www.umingroup.com • Tel. : +91 79 29706912 • M. : +91 98791 05030

By Speed Post

Date: 06-06-2022

To,
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
NEW DELHI- 110032

Ref: F No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) 14784.

Sub: Letter dated 25.03.2022 received for Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of Provisions of Plastic Waste Management (PWM) Rules for storing, packaging or selling of chewing tobacco products in all forms.

Respected Madam,

This is in reference to the personal hearing held at CPCB on March 04, 2022 Regarding above mentioned subject. As Per Directions received therein and followed by letter dated 25-03-2022, we submit the following in compliance with the aforesaid directions:

1. Samples of packaging materials used for packaging the complete Range of chewing tobacco products being manufactured in our unit and sent to CIPET : SARP – APDDRI, Bengaluru.

For your ready reference and record set of samples sent for testing has been enclosed herewith as **Annexure-1**.

The samples of packaging materials are detailed as follows:

S No.	Description of Packaging Sample	Annexure
1.	Baghban 138 ANYTIME (Paper & foil Laminate)	I.1
2.	Baghban 47 BIG POUCH (Paper & foil Laminate)	I.2
3.	Baghban 138 WS (Paper & foil Laminate)	I.3
4.	Baghban 138 WOS (Paper & foil Laminate)	I.4

2. Affidavit confirming the samples of packaging materials being submitted to CPCB and being used at the plant for packaging of the chewing tobacco products manufactured at our unit Situated at 19 - B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

For your ready reference and record the said affidavit has been enclosed herewith as **Annexure-2**.

@

1

SARI PLANT : Plot No. 19B, Swastik Industrial Estate, Sarkhej - Bavla Highway, Village Sari, Ta-Sanand, Dist. Ahmedabad - 382 213. Gujarat, INDIA.



BAGHBAN PACKAGING LLP

(Regd. with Limited Liability)

255

Regd. Office : "Urmin House", Ground Floor, Sindhu Bhavan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, (India)
LLP Registration No. AAG - 0065 • E-mail : office@urmingroup.com • Web : www.urmingroup.com • Tel. : +91 79 29706912 • M. : +91 98791 05030

3. The test reports dated 01 June, 2022 being received from CIPET : SARP – APDDRL, Bengaluru.

For your ready reference and record the said reports has been enclosed herewith as **Annexure-3**.

We therefore request your good office to acknowledge and take the above information and data on records and thereby revoke the aforesaid Show Cause Notice being issued under section 5 of Environment (Protection) Act, 1986.

We shall be obliged to get the revocation order at your earliest.

Thanking you,

Yours Truly,
For Baghban Packaging LLP

Ashish Darak

(Legal Head & Authorised Signatory)

Enclosed: A/a

1.2 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sarl, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 47 BIG POUCH (Paper & foil Laminate)

DES. : BIG Green Pouch.

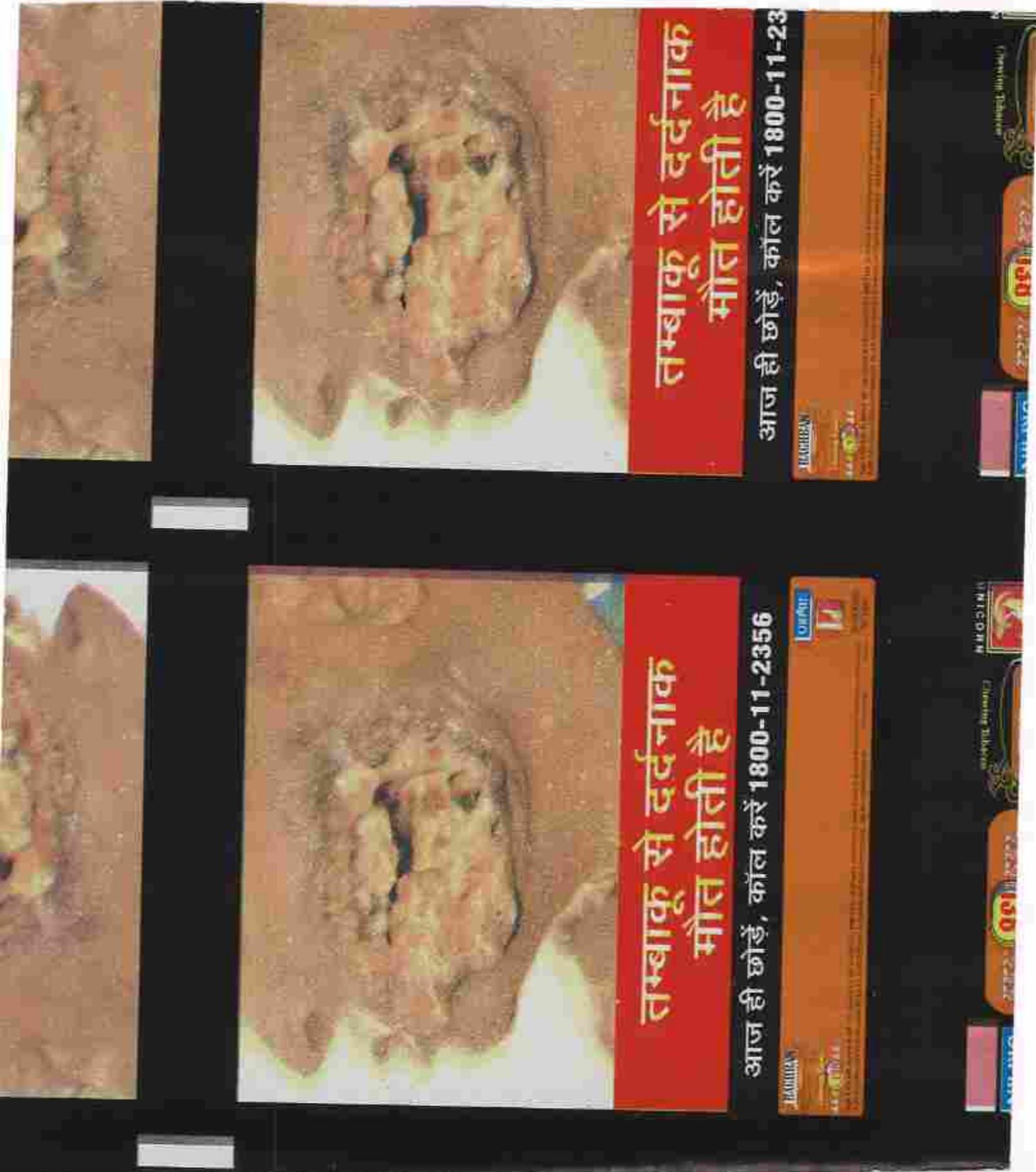


1.3 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 138 WS (Paper & foil Laminate)

DES. : Big black pouch with silver.



1.4 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 138 WOS (Paper & foil Laminate)

DES. : Big black pouch without silver.



TOBACCO CAUSES PAINFUL DEATH

QUIT TODAY CALL 1800-11-2356

TOBACCO PAINFUL

QUIT TODAY CALL

URMIN

BAGHBAN 138

UNICORN

Chewing Tobacco

URMIN

URMIN

260

IN THE MATTER OF SHOW CAUSE NOTICE ISSUED UNDER SECTION 5 OF
ENVIRONMENT PROTECTION ACT 1986

BEFORE THE CENTRAL POLLUTION CONTROL BOARD, DELHI 110032

04 JUN 2022

IN THE MATTER OF SHOW CAUSE NOTICE



Affidavit of TEJAS N. MAJITHIA, aged about 49 years, son of Nanubhai V. Majithia, resident of Urmi Kunj Near Sataya Greens Society, Behind Rajpath Club Bodakdev Thaltej, Thaltej.

I, the deponent above-named, do hereby solemnly declare as under: -

1. That the show cause notice no. B-11011/UPC11/PWM/2020-21/8266 dated 22/10/2021 has been issued to Baghban Packaging LLP, 19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.
2. That the letter dated 25-3-22 in furtherance of the said Show Cause Notice was received from Central Pollution Control Board for the submission of the samples of the packaging material to CIPET for their analysis report.
3. That the samples of the packaging material submitted to CIPET are being used for the packaging of chewing tobacco at the plant situated at 19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.

Serial No. 119 /2022

AS
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

FOR. BAGHBAN PACKAGING LLP

Tejas N. Majithia
DEPONENT PARTNER

I, the above-named deponent, declare and verify that the contents of paras 1 to 3 are true to my knowledge and nothing has been concealed and no part of it is false.

Date: 04-06-2022
Place: Ahmedabad

Tejas N. Majithia
DEPONENT



SOLEMNLY AFFIRMED
BEFORE ME
AS
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

for CPCB Submission.

NOTARY
M. SAVALI
GUJARAT STATE
1972

UNION OF INDIA Driving Licence (GJ) (NT)
GUJARAT STATE
GJ01-20060043735

Date of First Issue: 27-02-2006
Validity: 05-08-2023
CDL: 09/03/2017
Date of Birth: 06-08-1973
Blood Group: B+ve

Name: **TEJAS N MAJITHIA**
Son/Daughter/Wife of
NANUBHAI



FORM 7 Rule 10(2)



GJ01 20060043735

LMV
27-02-2006

Permanent Address
URMIKUNJ,
NR. SATYAGREEN BH
RAJPATH CLUB, BODAKDEV
AHMEDABAD 380059

Holder's Signature

Emergency Contact No.
9825307138

Licencing Authority
AHMEDABAD

Form 7 Rule 10(2)

THIS DOCUMENT IS BEING SUBMIT
TO, CPCB
FOR, Sample Submission Affidavit
THIS DOCUMENT SHOULD NOT BE
USED FOR ANY OTHER PURPOSE.

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सिपेट : स्कूल फॉर एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिज़ीन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए. पी. डी. डी. आर. एल)
स्वायन एवं पेट्रोस्वायन विभाग
स्वायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हाई टेक रक्षा और एरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in / apddrbengaluru@gmail.com
मुख्यालय : सिपेट, गुन्डी, चेन्नै- 600032



CIPET सिपेट
petro-polymer research-India



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)
Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot NO. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562149.
E-mail : apddrl@cipet.gov.in / apddrbengaluru@gmail.com
Head Office : CIPET, Guindy, Chennai - 600032

CIPET:SARP-APDDRL/BLR/CP/UP/2022-23/ 1692-

1st June, 2022

M/s. Baghban Packaging LLP
19-B, Swastik Industrial Estate
Opp Aarves Denim
Sari, Sanand
Ahmedabad - 382213

Sub.: Revised Report on Analysis of construction of Material in Paper Foil Laminate -Reg.

Sample ID (As stated by party) : • Sample 1: Baghban 138 ANYTIME (Paper & Foil Laminate)
• Sample 2: Baghban 47 BIG POUCH (Paper & Foil Laminate)
• Sample 3: Baghban 138 WS (Paper & Foil Laminate)
• Sample 4: Baghban 138 WOS (Paper & Foil Laminate)

Sample Submitted on : 20.04.2022
Date of completion : 30.05.2022

CERTIFICATE OF ANALYSIS

Test results Obtained:

Sample Details	Test details	Remarks / Comments
Baghban 138 ANYTIME (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 47 BIG POUCH (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 138 WS (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 138 WOS (Paper and Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.

Detailed Analysis report is enclosed as Annexure - I

Authorised Signatory
51/04/2022

Authorised Signatory
01/06/22

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, बही, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर, इंदौराबाद, हाजीपुर, हल्द्विग, इम्फाल, जयपुर, कोयंब, कोरबा, लखनऊ, मद्रा, मुम्बई, मैसूर, रायपुर, राँची, बलसाड एवं विक्रमगढा.

Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balesore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murhal, Mysuru, Raipur, Ranchi, Valsad & Vijayawada.

2. Delamination / Separation of Layers:

The laminates were immersed in water for separating the layers and even after prolonged time the complete separation was not possible; traces of paper were still seen on the aluminium foil. The photographs of the separated layers are shown in Fig. 2.

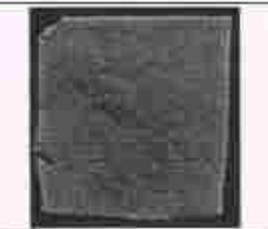
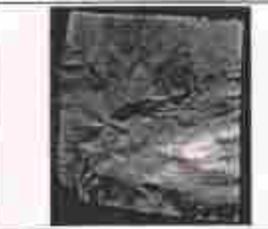
Baghban 138 ANYTIME (Paper & Foil Laminate)			
			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 47 BIG POUCH (Paper & Foil Laminate)			
			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 138 WS (Paper & Foil Laminate)			
			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 138 WOS (Paper & Foil Laminate)			
			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side

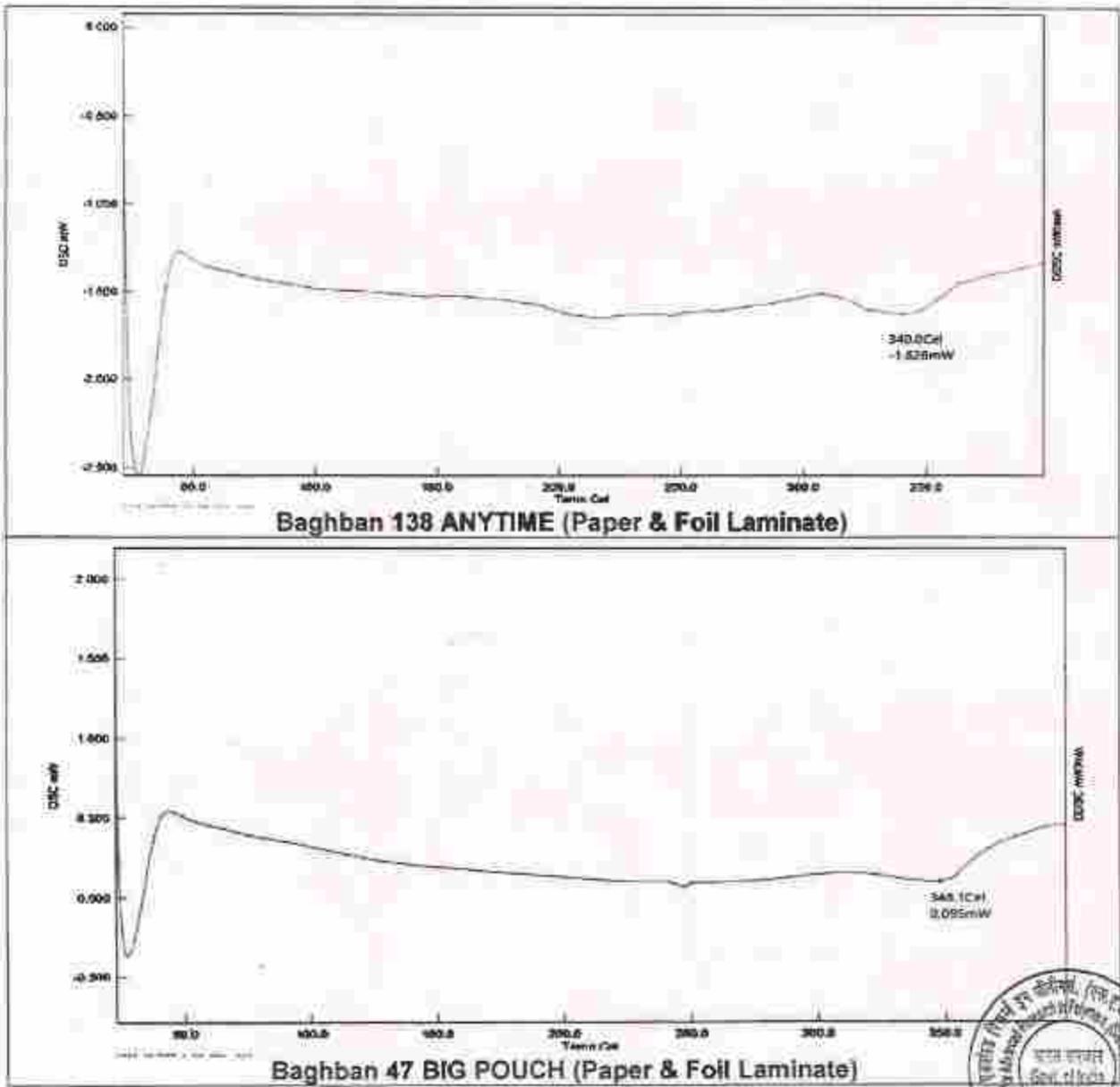
Fig. 2: Photographs of separated layers from the laminates

Samir
21/06/2022



4.1 Differential Scanning Calorimetry (DSC) Analysis:

The complete structure of laminate was subjected to DSC analysis. Fig. 4 depicts the DSC thermogram (Heat flow versus Temperature) of the laminates measured in the temperature range of 30°C to 400°C at the heating rate of 10°C / min. DSC thermogram reveals a broad transition at around 90°C in all three laminates, which corresponds to cellulose (Paper). Also, the thermogram shows a significant transition at 340°C, 348.1°C, 339.7°C and 332.1°C in the laminates of Baghban 138 ANYTIME, Baghban 47 BIG POUCH, Baghban 138 WS and Baghban 138 WOS, respectively. The transition might be corresponding to the Electron Beam (EB) cured printing ink. No other peaks correspond to melt / glass transition temperature of thermoplastics are observed. From the above analysis, it is confirmed that the laminate **does not contain any thermoplastic layers such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC)** which are commonly used in multilayer packaging formats.



Sasmita
04/06/2022



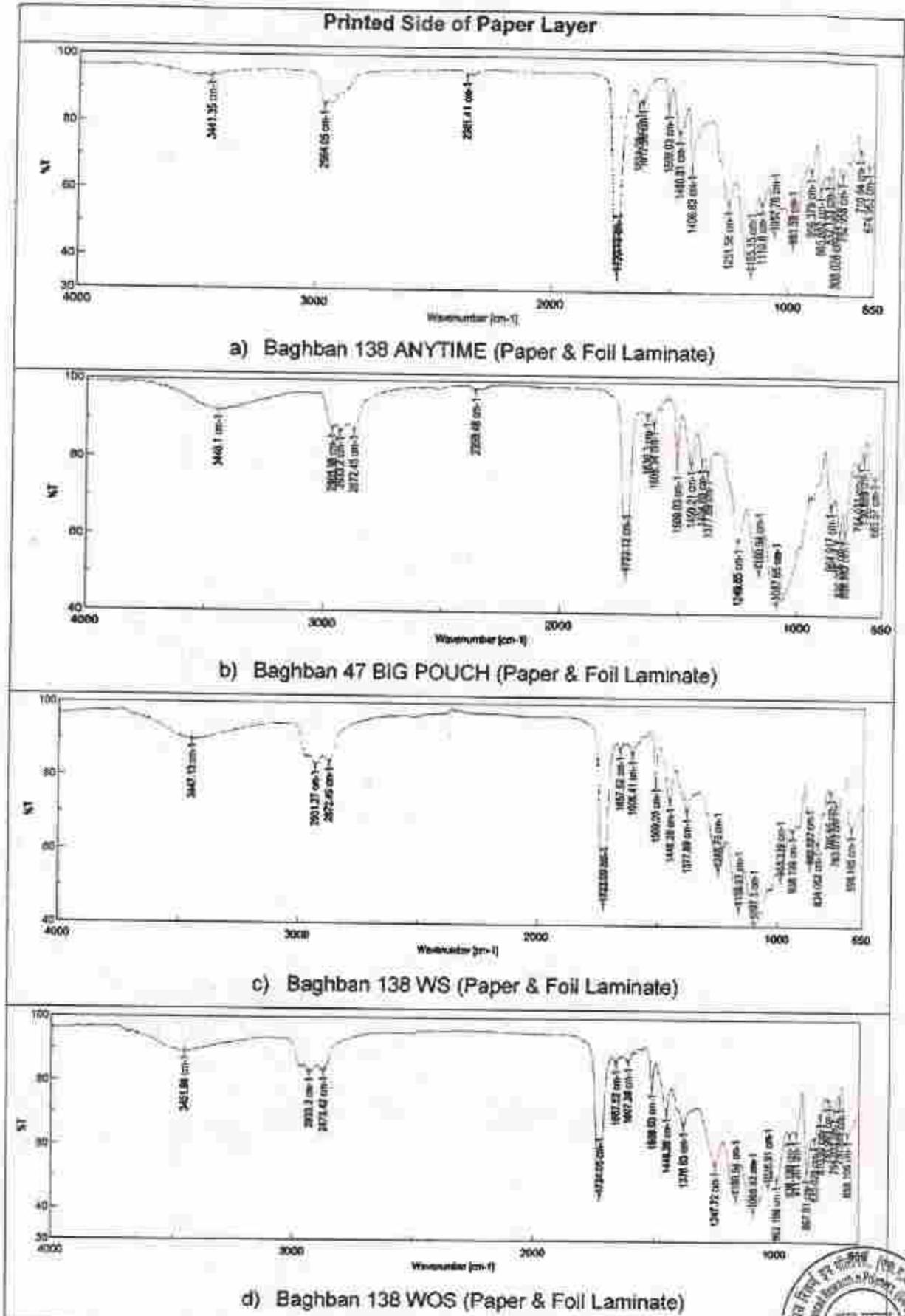


Fig. 5: FTIR spectra of printed side of paper layer of the laminates

Signature
01/06/2022

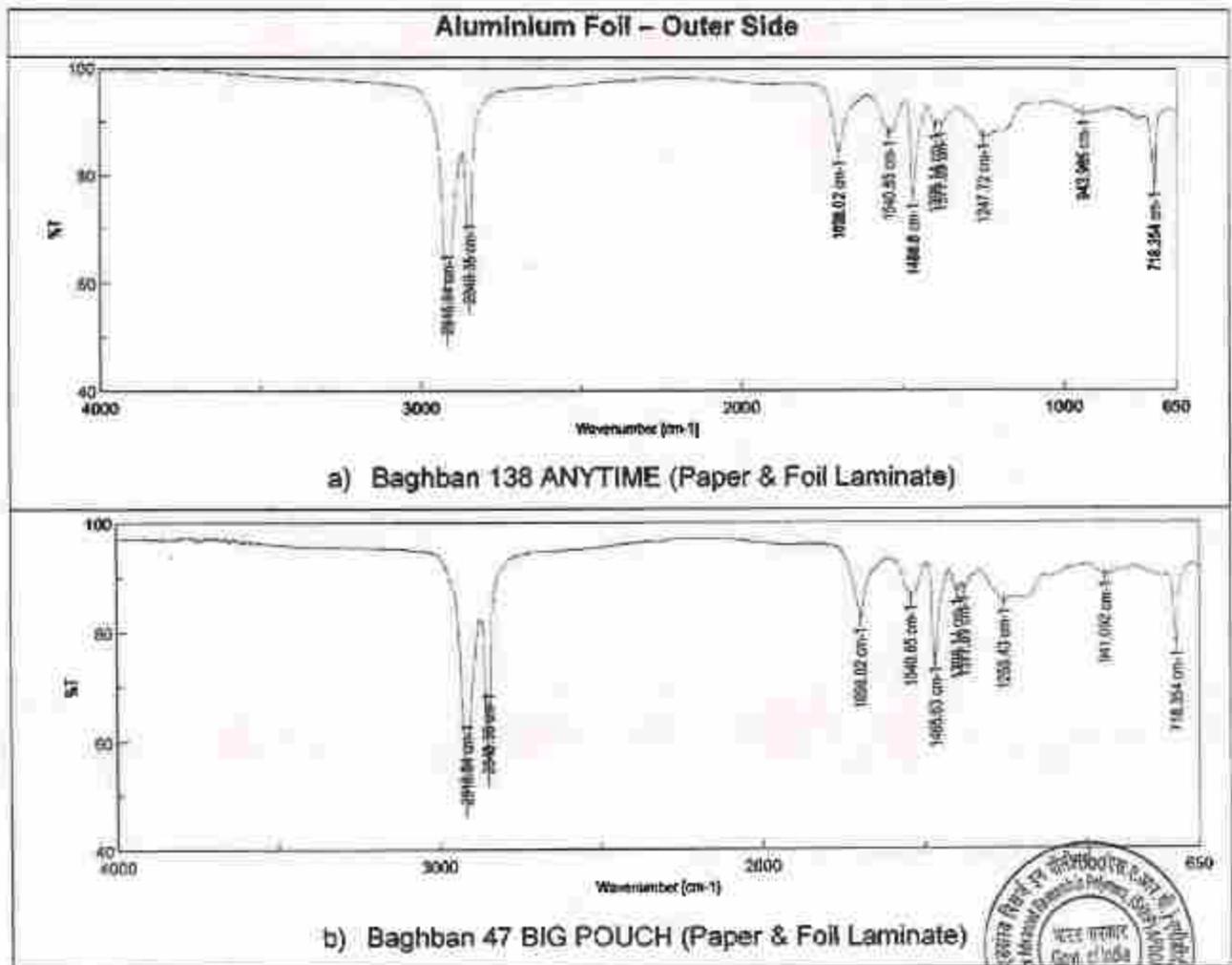


6/12

The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm ⁻¹)				Functional group assignment
	Baghban 138 ANYTIME (Paper & Foil Laminate)	Baghban 47 BIG POUCH (Paper & Foil Laminate)	Baghban 138 WS (Paper & Foil Laminate)	Baghban 138 WOS (Paper & Foil Laminate)	
1	2923	2922	2922	2925	CH ₂ (asymmetrical stretching)
2	2853	2853	-	2850	CH ₂ (symmetrical stretching)
3	1000-1100	1000-1100	1000-1100	1000-1100	C-O-C ring skeletal vibration
4	1415	1413	-	1416	CH and CO stretching
5	871	876	871	875	β-glycosidic linkage linkage between glucose units in cellulose

From the above analysis, *traces of cellulose* is evident on the inner surface of aluminium foil. This may be because of incomplete separation of paper from the aluminium foil.



Shashi
01/06/2022



10/12

2. **Baghban 47 BIG POUCH (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
3. **Baghban 138 WS (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
4. **Baghban 138 WOS (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.

dasuki
01/06/2022
Authorized Signatory

01/06/22
Authorized Signatory

***** End of the Report *****

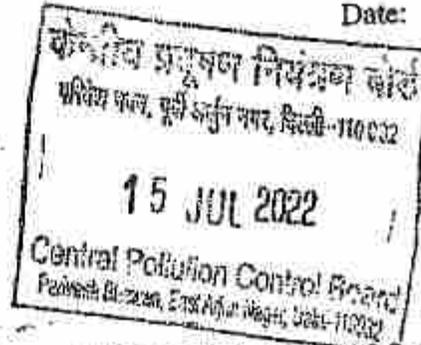


12/22

Ghodawat Packers LLP

Date: 15.07.2022

To,
 Shri Tanmay Kumar Ji
 Chairman, Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar,
 New Delhi - 110032



Subject: Compliance of Sec 5 of Environment (Protection) Act, 1986 for enforcement of the provision of Plastic Waste Management (PWM) Rules for storing, packing, or selling gutka/pan masala and tobacco products in all forms.

Respected Sir,

With reference to the above subject this is to inform you that today we have deposited EC Amount Rs.45,000/- and interest amount Rs.2101/- Total Rs.47,101/- in favor of The CPCB, Delhi vide reference No. YESOB21950015023 dtd. 14/07/2022.

We are enclosing herewith an Affidavit that as per direction of CPCB, Delhi the firm has developed an Environmentally sound alternative for packaging of products which does not have any plastic contents. The firm is using the same developed environmentally sound material from 22/10/2021 to till the receipt of letter No.KSPCB/RO (DWR) withdrawal/2022-23/453 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad received by us on 30/06/2022.

We are also enclosing a sample of packing material which was sent to CIPET and which will be used for all our future packaging. Also, attached is a copy of our letter dated 01/04/2022 along with the CIPET Test Report No. 00469 dated 28.03.2022 for your kind reference.

You are kindly requested to give suitable direction to revoke the withdrawal of Consent Order and oblige us.

Thanking You,
 Yours faithfully,

For Ghodawat Packers LLP


 Partner/Manager



Encl. 1) Affidavit 2) Sample of packing material 3) Copy of letter dated 01/04/2022
 4) CIPET Report

Kotegondahunshi Village, Adargunchi Post, Pin - 580028, Tal.: Hubli, Dist.: Dharwad, Karnataka
 E-mail: info@ghodawat.com Website: www.ghodawat.com


**SANJAY
 GHODAWAT
 GROUP**



सत्यमेव जयते

270

INDIA NON JUDICIAL

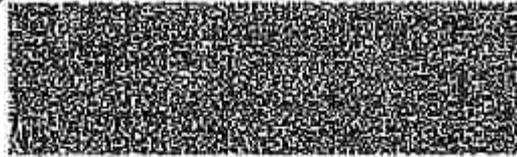
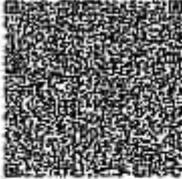
Government of Karnataka

e-Stamp

Certificate No. : IN-KA75488921661412U
 Certificate Issued Date : 14-Jul-2022 03:38 PM
 Account Reference : NONACC (FI)/ kaksfcl08/ HUBLI7/ KA-DW
 Unique Doc. Reference : SUBIN-KAKAKSFCL0870455345603712U
 Purchased by : GHODAWAT PACKERS LLP
 Description of Document : Article 4 Affidavit
 Description : AFFIDAVIT
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : GHODAWAT PACKERS LLP
 Second Party : THE CHAIRMAN CPCB DELHI
 Stamp Duty Paid By : GHODAWAT PACKERS LLP
 Stamp Duty Amount(Rs.) : 500
 (Five Hundred only)

for MAHABHARATI VIVIDHANUDESHA
DHWARDA SARAKARI CIVAMITA, HUBLI

AUTHORITY SIGNATURE



Please write or type below this line

// AFFIDAVIT //

I Suhas Appaso Suryawanshi, Partner of Ghodawat Packers LLP, Kotagondahunshi Village, Kundgol Cross, Post - Adaragunchi 580028, Tal. Hubli, Dist: - Dharwad do here by state on solemn affirmation;

1. That I am Partner of Ghodawat Packers LLP, having office at 105/1A & B Kotagondahunshi Village, Post-Adaragunchi, Tal. Hubli, Dist:- Dharwad, Karnataka and I am looking after the business and I know all the facts relating to the business.



Contd---

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.stampsstamp.com/ or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and its availability on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.

2. That the firm is duly registered with Registrar of Companies having CIN- AAO-5552
3. The Firm engaged in manufacturing/packing/storing/selling the Scented Zarda falling under HSN 24039930 at the premises located at Kotagondahunshi Village of Hubli Taluka, Dist. Dharwad , Karnataka.
4. As per direction of CPCB, Delhi the firm has developed an environmentally sound alternative for packaging of products which does not have any plastic. The firm is using the same developed environmentally sound material from 22/10/2021 to till the receipt of letter No. KSPCB/RO (DWR) withdrawal/2022-23/456 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad.
5. The Firm has sent the samples to CIPET for their analysis and verified the same. The firm is using the same material which was sent to CIPET for packing of products at present and in future also.
6. The Firm has stopped the manufacturing activity w.e.f.30/06/2022 i.e. after receipt of Letter No. KSPCB/RO (DWR) withdrawal/2022-23/453 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad.

Place: Hubli

Date: - 15/07/2022




DEPONENT



Ghodawat Packers LLP

To,
Shri Tanmay Kumar Ji
Chairman, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
New Delhi - 110032

Date: 01.04.2022

Subject: Compliance of Sec 5 of Environment (Protection) Act, 1986 for enforcement of the provision of Plastic Waste Management (PWM) Rules for storing, packing, or selling gutka/pan masala and tobacco products in all forms.

Reference: a. CPCB Letter No. B-11011/UPC II/PWM/2020-21/14103 dated 22.02.2022
b. Our Letter Dated 14.03.2022

Respected Sir,

This is in reference to your above stated letter and vide our letter dated 14.03.2022 (Copy Enclosed) we had informed your good self that we have sent packing material for Scented Zarda/Tobacco to CIPET, Bhubaneshwar to confirm that the packing material doesn't contain any PE/PET Plastic contents.

We are pleased to inform you that CIPET vide Work Order No. LARPM/BBS/Testing/2021-22/201 dated 14.03.2022 and Test Report No. 00469 dated 28.03.2022 has informed that quote "It may be concluded that the base material of the supplied sample i.e., "PAN MASALA/GUTKA/TOBACCO PACKING" is paper material with one side printed and other side polyester (maybe PBAT/PLA) based laminate coating." unquote.

We are to further inform you that the laminate coating of PBAT/PLA is Compostable Plastic which conform to the Indian Standard: IS 17088:2008 titled as Specifications for Compostable Plastics. The same was procured by CPCB Certified Manufactured M/s Ramdas GreenPlas Private Limited (Certificate No. - CPCB/RGPL/HR/74 dated 20.01.2022).

We undertake that henceforth we will be using this type of packing material only, which has no plastic content for the packing of our products.

We are also enclosing a sample of packing material which was sent to CIPET and which will be used for all our future packings. Also, attached is a copy of the CIPET Test Report No. 00469 dated 28.03.2022 for your kind reference.

Further, we are to inform you that we are a small-scale industry registered under MSME Act and request your good self for waiver of EC amount of Rs. 45,000 (Forty-Five Thousand) for which we shall be grateful and highly obliged.

This letter may kindly be treated as compliance w.r.t. your Letter No. B-11011/UPC II/PWM/2020-21/14103 dated 22.02.2022

Sincerely,
For Ghodawat Packers LLP

Partner



Enclosure: 1) Original CPCB Notice 2) Reply dated 14.03.2022 3) A4 Size of Sample

4) CIPET Report
Kotegondshunahi Village, Alingunchi Post, Pin - 580028, Tal: Hubli, Dist.: Dharwad, Karnataka
E-mail: info@ghodawat.com Website: www.ghodawat.com



सिपेट : प्रो. ए. आर. पि. - पॉलीमैरीक, मटेरियल येँ अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रोरसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई.कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



CIPET IN २२

Dept of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, GovL of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larprincipet@larpm.in, Web : www.larpm.gov.in

LARPM/CIPET/Testing/2021-22/

Date: 28.03.2022

To,

M/s. Ghodawat Packers LLP
Kotagondahunsi Village, Adargunchi Post,
Dharwad, Karnataka-580028
Mob: 8875008222

Sub -Test Report-Reg.

Dear Sir,

Ref No: 1) Your email & SSF dated 14.03.2022
2) Our Work Order No.: LARPM/BBS/2021-22/201 dated 14.03.2022.

With reference to the above cited subject, please find enclosed here with Test Report No. 00469
dated 28.03.2022.

Kindly acknowledge the receipt of the same.

Thanks & Regards,

Anite Mohanty
28.3.2022

Director & Head
(Principal Scientist)

Encl: As above

सिपेट : एस. ए. आर. पि.-पॉलीमैरीक, मटेरियल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
 रसायन एवं पेट्रो रसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
 बी/२५, सि.एन.आई. कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS

Depl. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in



ULR-TC569322000000050F



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00469

Date : 28.03.2022

Issued to

M/s. Ghodawat Packers LLP
 Kotagondabunsi Village, Adargunchi Post,
 Dharwad, Karnataka-580028

Customer Ref. No. & Date : Your email & SSF dated 14.03.2022
 Work Order Ref. No. & Date : LARPM/BBS./2021-22/201 dated 14.03.2022.
 As per Standard : As per part C

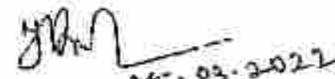
PART A: PARTICULARS OF SAMPLE SUBMITTED

- a) Name of the Sample : PAN MASALA/GUTKA/TOBACCO PACKING - as stated by party.
- b) Grade/Variety/Type/Size/Class etc. : Nil.
- c) Code No. : RGPL_04 - as stated by party.
- d) Quantity (pcs./mtr/gm/tps) : 200 gm.
- e) Mode of packing : Packed in Envelop.
 (Sealed carton/potypouch/container or not)
- f) Date of receipt of sample : 14.03.2022.
- g) Date of Performance of test : 14.03.2022-25.03.2022
- h) Any other information : Nil

PART B: SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Drawn & supplied by the party
- b) Supporting documents for Measurements taken and results derived like graphs, tables, sketches and/or photographs as appropriate to test report If any (to be attached) : As per part -C
- c) Deviation from the test methods as prescribed in relevant ASTM/ISO/BIS/ Work Instructions, If any- : Nil


 Mr. Pinali Chatterjee
 AUTHORIZED SIGNATORY


 28.03.2022
 Dr. Manoranjan Biswal
 AUTHORIZED SIGNATORY

सिपेट : एच. ए. आर. पि.-पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
 रसायन एवं पेट्रोकेमिकल विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
 बी/२५, सि.एन.आई. कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS

Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patta, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in

CIPET B&B



ULR-TC569322000000050F



Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00469

Date : 28.03.2022

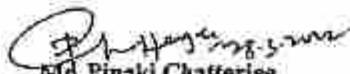
Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
1.	Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING Sample ID: RGPL_04 -as stated by Party				
a.	FTIR	ASTM E 1252	—	(As per Annexure -I attached)	—
b.	DSC (RT→300°C →RT→300°C) Scan rate:10°C/min	ASTM D 3418	---	(As per Annexure -I attached)	---
c.	TGA (RT→800°C) Scan rate:10°C/min	ASTM E 1868	—	Max. Degradation temp: 377.50 °C with final residue of 23.55 % upto 800 °C. (As per Annexure -I attached)	—

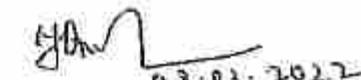
Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, it may be concluded that the base material of the supplied sample i.e. "PAN MASALA/GUTKA/TOBACCO PACKING" is paper material with one side primed & other side polyester(may be PBAT/PLA) based laminate coating.

PART D:- REMARKS:

- Note:
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory.
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any): Nil.

** End of the Report **

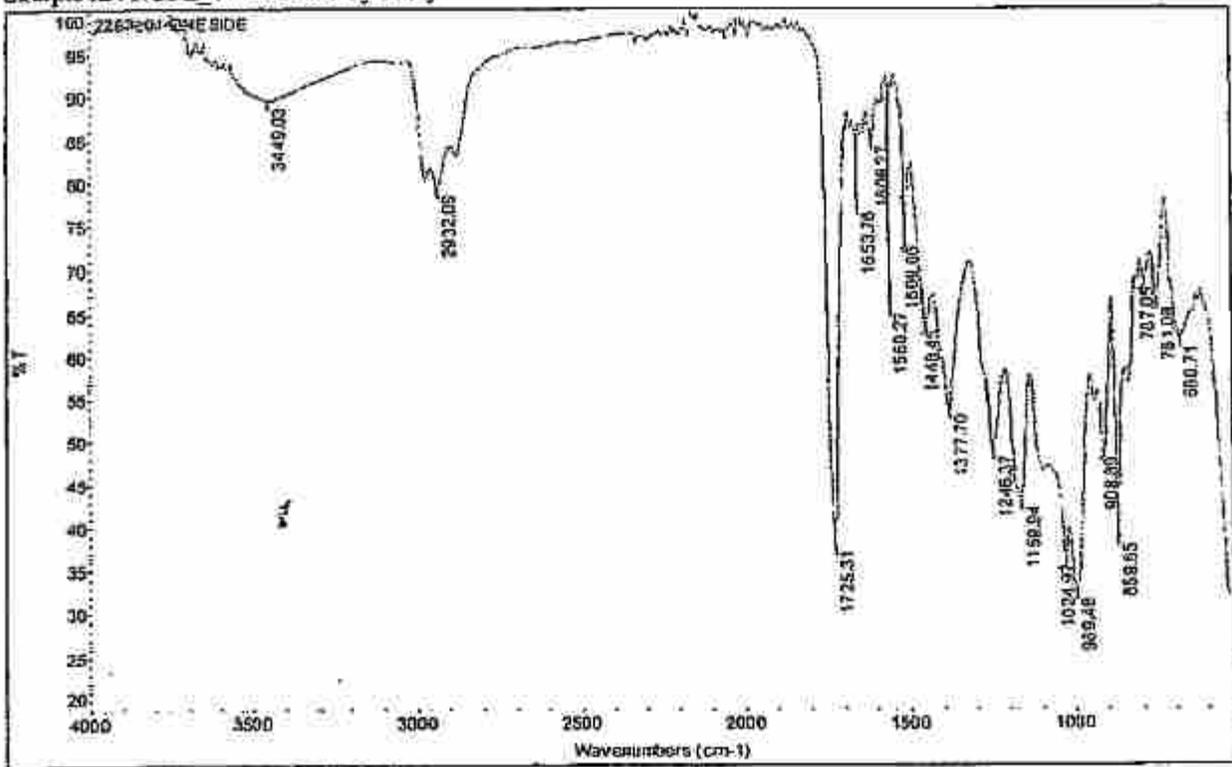

 Md. Pinaki Chatterjee
 AUTHORISED SIGNATORY


 28.03.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

ANALYSIS SHEET

TEST REPORT NO. -00469

FTIR Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING,
Sample ID: RGPL_04 -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2923.09	CH Stretch
1725.31	C=O Stretch

Mr. Pinaki Chatterjee
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

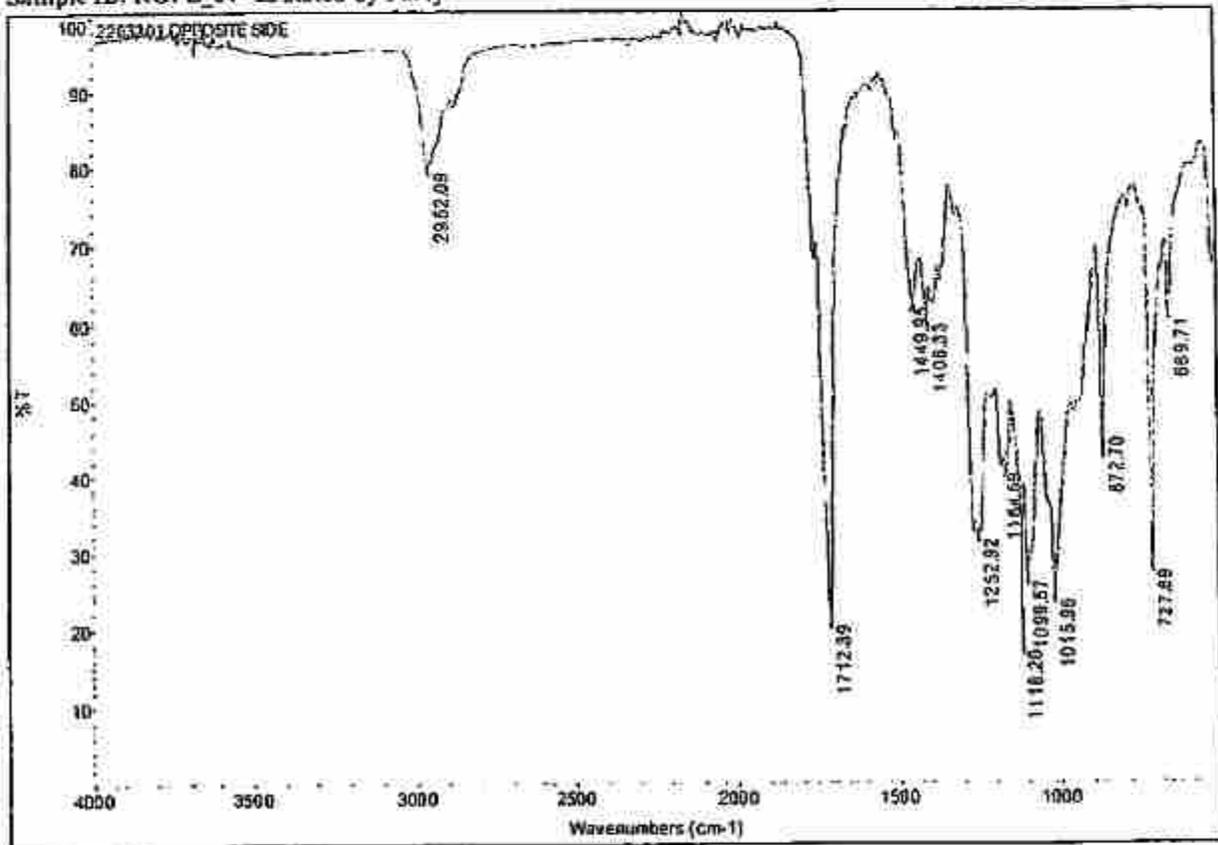
Dr. Manoranjan Biswal
28.03.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

ANALYSIS SHEET

TEST REPORT NO. -00469

DATE- 28.03.2022

FTIR Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING ,
Sample ID: RGPL_04 -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2952.09	CH Stretch
1712.39	C=O Stretch
1408.33	CH Bend
1252.92 & 1099.57	C-O Stretch
727.89	Bending vibration of CH plane of benzene ring

Pinaki Chatterjee
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Manoranjan Biswal
28.03.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

Annexure-I

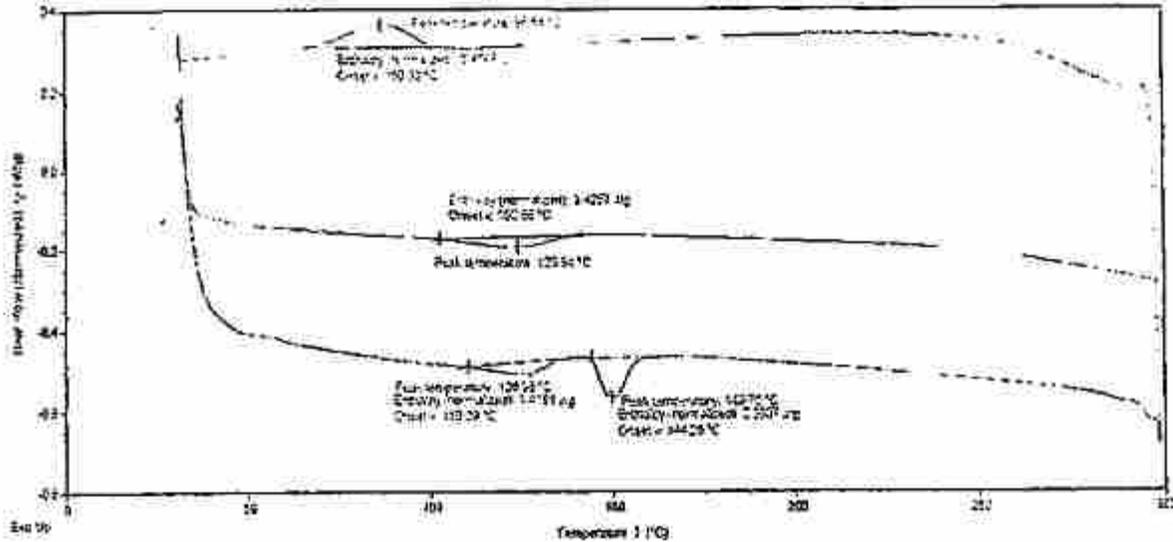
ANALYSIS SHEET

Page: 03 of 04

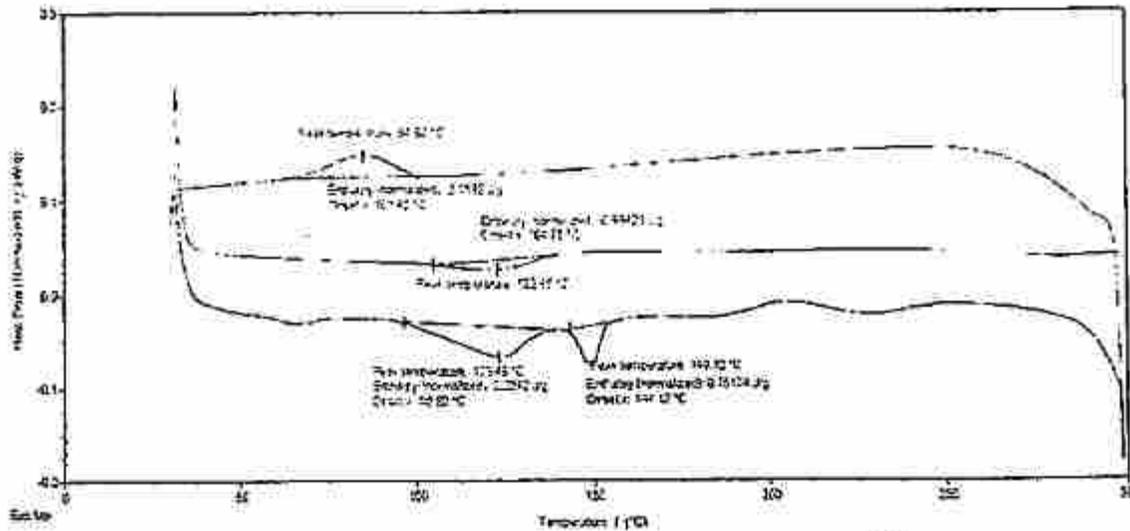
DATE- 28.03.2022

TEST REPORT NO. -00469

DSC Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING,
Sample ID: RGPL_04 -as stated by Party



Sample Details: De-laminate Sample



Mr. Pinaki Chatterjee
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
28-03-2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

Annexure-J

ANALYSIS SHEET

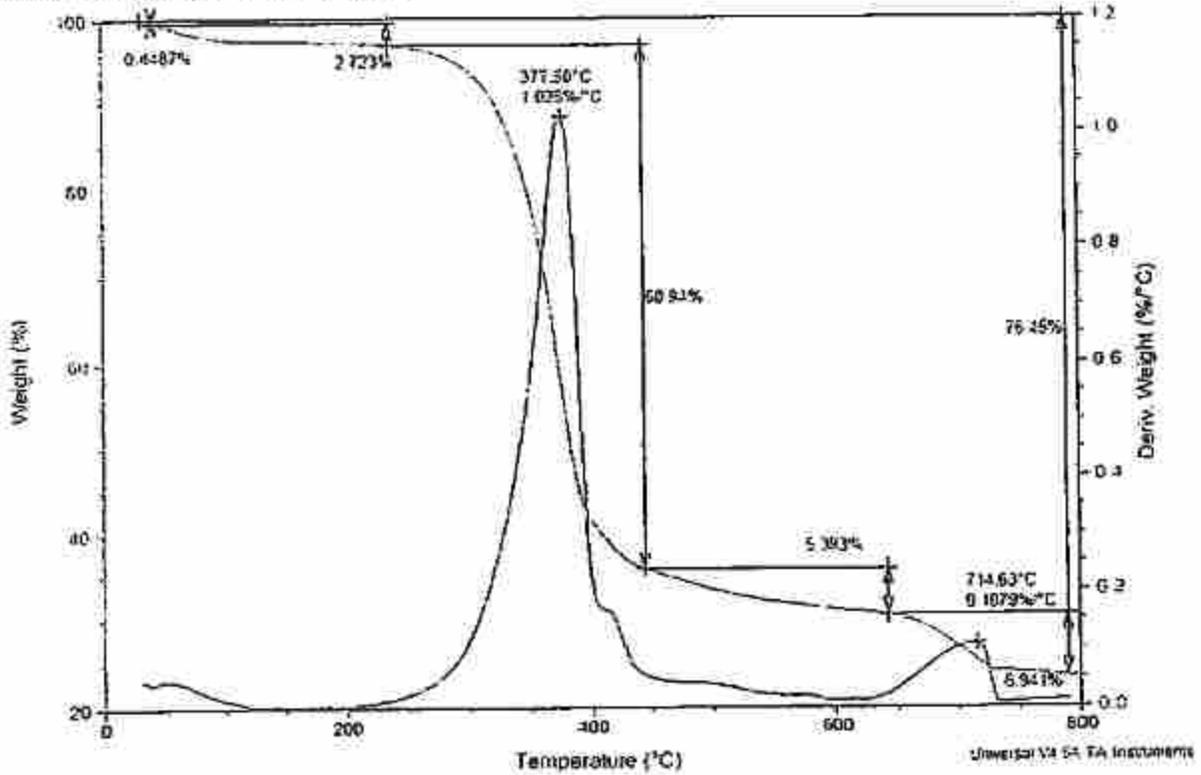
Page: 04 of 04

TEST REPORT NO. -00469

DATE- 28.03.2022

TGA Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING ,

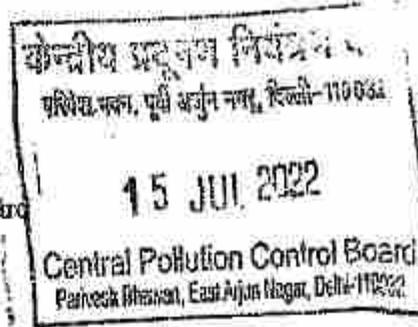
Sample ID: RGPL_04 -as stated by Party



Mr. Pinaki Chatterjee
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
28-03-2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

To,
Shri Tanmay Kumar Ji
Chairman, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
New Delhi - 110032



Date: 15.07.2022

Subject: Compliance of Sec 5 of Environment (Protection) Act, 1986 for enforcement of the provision of Plastic Waste Management (PWM) Rules for storing, packing, or selling gutka/pan masala and tobacco products in all forms.

Respected Sir,

With reference to the above subject this is to inform you that, today we have deposited EC Amount Rs.8,30,000/- and interest amount Rs.72,312/- Total Rs.9,02,312/- in favor of The CPCB, Delhi vide reference No.YESBR52022071494133649 dtd.14/07/2022.

We are enclosing herewith an Affidavit that as per direction of CPCB, Delhi the firm has developed an environmentally sound alternative for packaging of products which does not have any plastic contents. The firm is using the same developed environmentally sound material from 22/10/2021 to till the receipt of letter No. KSPCB/RO (DWR) withdrawal/2022-23/456 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad received by us on 30/06/2022.

We are also enclosing a sample of packing material which was sent to CIPET and which will be used for all our future packaging. Also, attached is a copy of our letter dated 01.04.2022 along with the CIPET Test Report No. 00468 dated 28.03.2022 for your kind reference.

You are kindly requested to give suitable direction to revoke the withdrawal of Consent Order and oblige us.

Thanking You,

Yours faithfully,

For Ghodawat Fresheners LLP

Partner/Manager



Encl.1) Affidavit 2) Sample of packing material 3) Copy of letter dated 01/04/2022
4) CIPET Report



सत्यमेव जयते

281

INDIA NON JUDICIAL

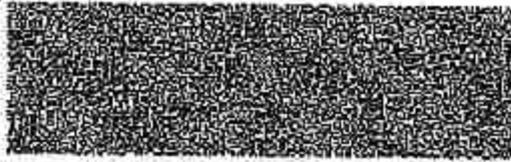
Government of Karnataka

e-Stamp

Certificate No. : IN-KA75492721983086U
 Certificate Issued Date : 14-Jul-2022 03:39 PM
 Account Reference : NONACC (FI)/ kaksfci08/ HUBLI7/ KA-DW
 Unique Doc. Reference : SUBIN-KAKAKSFCL0870462034888396U
 Purchased by : GHODAWAT FRESHENERS LLP
 Description of Document : Article 4 Affidavit
 Description : AFFIDAVIT
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : GHODAWAT FRESHENERS LLP
 Second Party : THE CHAIRMAN CPCB DELHI
 Stamp Duty Paid By : GHODAWAT FRESHENERS LLP
 Stamp Duty Amount(Rs.) : 500
 (Five Hundred only)

... MAHARAJARAJA VIVIDHODESHA
DIPHARDA SAHAKARI NIYAMITA, HUBLI

AUTHORITY SIGNATURE



Please write or type below this line

// AFFIDAVIT //

I Subas Appaso Suryawanshi, Manager of Ghodawat Fresheners LLP, Kotagondahunshi Village, Kundgol Cross, Post – Adaragunchi 580028, Tal. Hubli, Dist: - Dharwad do here by state on solemn affirmation;

1. That I am Manager of Ghodawat Fresheners LLP, having office at 105/1A & B Kotagondahunshi Village, Post-Adaragunchi 580028, Tal:-Hubli, Dist:-Dharwad, Karnataka State and I am looking after the business and I know all the facts relating to the business.



Contd--

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shree-stamp.com' or using e-Stamp Mobile App of Bank Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

2. That the firm is duly registered with Registrar of Companies having CIN-AAO-3574.
3. The Firm engaged in manufacturing/packing/storing/selling the Pan Masala (Not Containing Tobacco) falling under HSN 21069020 at the premises located at Kotagondahunshi Village of Hubli Taluka, Dist. Dharwad, Karnataka.
4. As per direction of CPCB, Delhi the firm has developed an environmentally sound alternative for packaging of products which does not have any plastic. The firm is using the same developed environmentally sound material from 22/10/2021 to till the receipt of letter No. KSPCB/RO (DWR) withdrawal/2022-23/456 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad.
5. The Firm has sent the samples to CIPET for their analysis and verified the same. The firm is using the same material which was sent to CIPET for packing of products at present and in future also.
6. The Firm has stopped the manufacturing activity w.e.f.30/06/2022 i.e. after receipt of Letter No. KSPCB/RO (DWR) withdrawal/2022-23/456 dated 27th June 2022 from The Environmental Officer Karnataka State Pollution Control Board, Dharwad.

Place: Hubli

Date: - 15/07/2022




DEPONENT

Ghodawat Fresheners LLP.

To,
Shri Tanmay Kumar Ji
Chairman, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
New Delhi - 110032

Date: 01.04.2022

Subject: Compliance of Sec 5 of Environment (Protection) Act, 1986 for enforcement of the provision of Plastic Waste Management (PWM) Rules for storing, packing, or selling gutka/pan masala and tobacco products in all forms.

Reference: a. CPCB Letter No. B-11011/UPC II/PWM/2020-21/8291 dated 22.10.2021
b. Our Letter Dated 14.03.2022

Respected Sir,

This is in reference to your above stated letter and vide our letter dated 14.03.2022 (Copy Enclosed) we had informed your good self that we have sent packing material for Pan Masala to CIPET, Bhubaneswar to confirm that the packing material doesn't contain any PE/PET Plastic contents.

We are pleased to inform you that CIPET vide Work Order No. LARPM/BBS/Testing/2021-22/200 dated 14.03.2022 and Test Report No. 00468 dated 28.03.2022 has informed that quote "it may be concluded that the base material of the supplied sample i.e., "PAN MASALA /GUTKA/TOBACCO PACKING" is paper material with one side printed and other side polyester (maybe PBAT/PLA) based laminate coating." unquote.

We are to further inform you that the laminate coating of PBAT/PLA is Compostable Plastic which conform to the Indian Standard: IS 17088:2008 titled as Specifications for Compostable Plastics. The same was procured by CPCB Certified Manufactured M/s Ramdas GreenPlas Private Limited (Certificate No. - CPCB/RGPL/HR/74 dated 20.01.2022).

We undertake that henceforth we will be using this type of packing material only, which has no plastic content for the packing of our products.

We are also enclosing a sample of packing material which was sent to CIPET and which will be used for all our future packings. Also, attached is a copy of the CIPET Test Report No. 00468 dated 28.03.2022 for your kind reference.

Further, we are to inform you that we are a small-scale Industry registered under MSME Act and request your good self for waiver of EC amount of Rs. 8.3 Lacs (Eight Lacs & Thirty Thousand) for which we shall be grateful and highly obliged.

This letter may kindly be treated as compliance w.r.t. your Letter No. B-11011/UPC II/PWM/2020-21/8291 dated 22.10.2021.

Sincerely,
For Ghodawat Fresheners LLP

Abhinav S
Partner



Enclosure: 1) Original CPCB Notice 2) Reply dated 14.03.2022 3) A4 Size of Sample
4) CIPET Report

सिपेट ए. ए. आर. पि.-पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रोसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई.कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET - SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in

LARPM/CIPET/Testing/2021-22/

Date: 28.03.2022

To,

M/s. Ghodawat Fresheners LLP
Kotagondahansi Village, Adargunchi Post,
Dharwad, Karnataka-580028
Mob: 8875008222

Sub -Test Report-Reg.

Dear Sir,

Ref No: 1) Your email dated 14.03.2022 & SSF
2) Our Work Order No.: LARPM/BBS./2021-22/200 dated 14.03.2022.

With reference to the above cited subject, please find enclosed here with Test Report No. 00468 dated 28.03.2022.

Kindly acknowledge the receipt of the same.

Thanks & Regards.

Smita Mohanty
28.3.2022
Director & Head
(Principal Scientist)

Encl: As above

सिपेट : एस. ए. आर. पि.-पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रोरसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई. कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



CIPET FOR E

Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in



TC-5683

ULR-TC569322000000049F



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00468

Date : 28.03.2022

Issued to

M/s. Ghodawat Fresheners LLP
Kotagondakunsi Village, Adargunchi Post,
Dharwad, Karnataka-580028

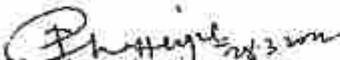
Customer Ref. No. & Date : Your email dated 14.03.2022 & SSF
Work Order Ref. No. & Date : LARPM/BBS./2021-22/200 dated 14.03.2022.
As per Standard : As per part C

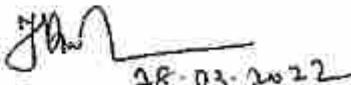
PART A: PARTICULARS OF SAMPLE SUBMITTED

- | | | |
|--|------------------------------------|-----------------------|
| a) Name of the Sample | : PAN MASALA/GUTKA/TOBACCO PACKING | - as stated by party. |
| b) Grade/Variety/Type/Size/Class etc. | : Nil | |
| c) Code No. | : RGPL_04 - as stated by party. | |
| d) Quantity (pcs./mt/gm/nos) | : 200 gm. | |
| e) Mode of packing | : Packed in Envelop. | |
| (Sealed carton/polypouch/container or not) | | |
| f) Date of receipt of sample | : 14.03.2022 | |
| g) Date of Performance of test | : 14.03.2022-25.03.2022 | |
| h) Any other information | : Nil | |

PART B: SUPPLEMENTARY INFORMATION

- | | |
|---|---------------------------------|
| a) Reference to sampling procedure | : Drawn & supplied by the party |
| b) Supporting documents for
Measurements taken and results derived
like graphs, tables, sketches and/or
photographs as appropriate to test report
If any (to be attached) | : As per part -C |
| c) Deviation from the test methods as
prescribed in relevant ASTM/ISO/BIS/
Work Instructions, If any- | : Nil |


Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY


28-03-2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

रिपोर्ट : एस. ए. आर. पि.-पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रोरसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई.कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



CIPET IN 42

Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740483

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in



TC-5693

ULR-TC569322000000049F



Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00468

Date : 28.03.2022

Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
i.	Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING Sample ID: RGPL_04 –as stated by Party				
a.	FTIR	ASTM E 1252	—	(As per Annexure –I attached)	—
b.	DSC (RT→300°C →RT→300°C) Scan rate: 10°C/min	ASTM D 3418	—	(As per Annexure –I attached)	—
c.	TGA (RT→800°C) Scan rate: 10°C/min	ASTM E 1868	—	Max. Degradation temp: 378.16 °C with final residue of 21.49 % upto 800 °C. (As per Annexure –I attached)	—
<p>Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, it may be concluded that the base material of the supplied sample i.e. "PAN MASALA/GUTKA/TOBACCO PACKING" is paper material with one side printed & other side polyester(may be PBAT/PLA) based laminate coating.</p>					

PART D:- REMARKS:

- Note:
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory.
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any): Nil.

** End of the Report **

Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

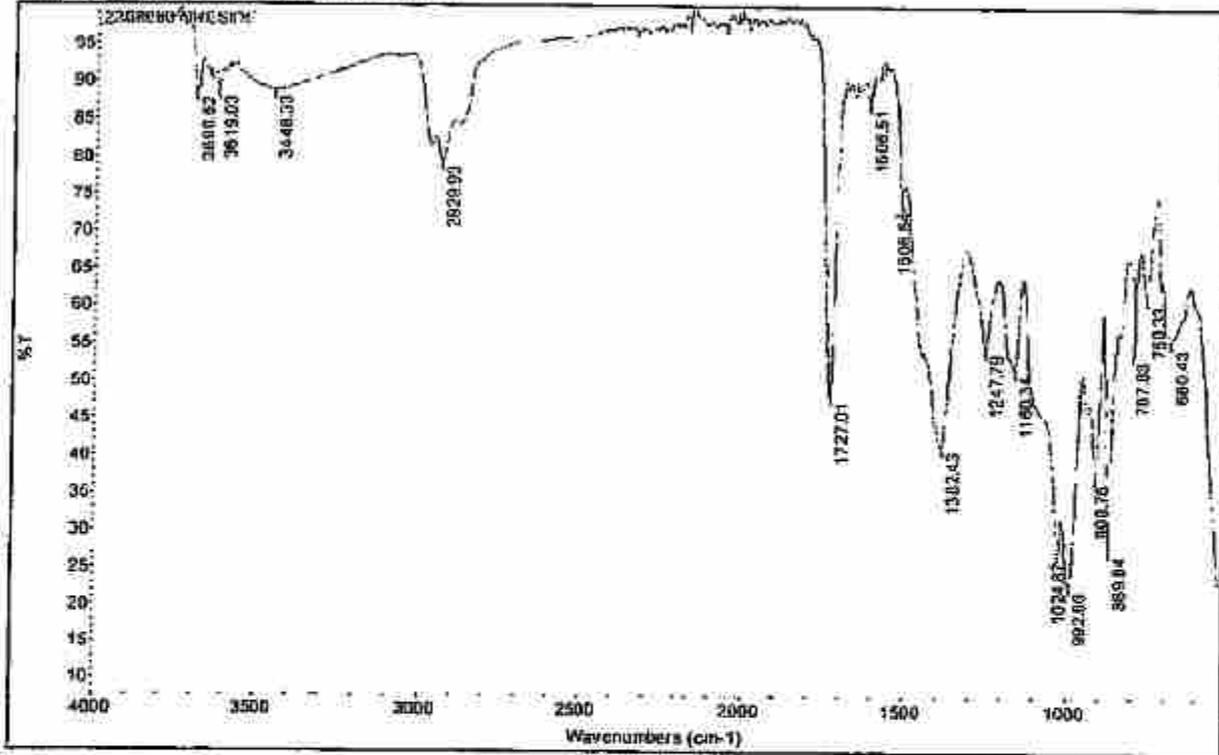
28.03.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

ANALYSIS SHEET

Page: 01 of 04
DATE- 28.03.2022

TEST REPORT NO. -00468

FTIR Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING,
Sample ID: RGPL_04 -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2929.93	CH Stretch
1727.01	C=O Stretch

Mr. Pinal Chatterjee
Mr. Pinal Chatterjee
AUTHORISED SIGNATORY

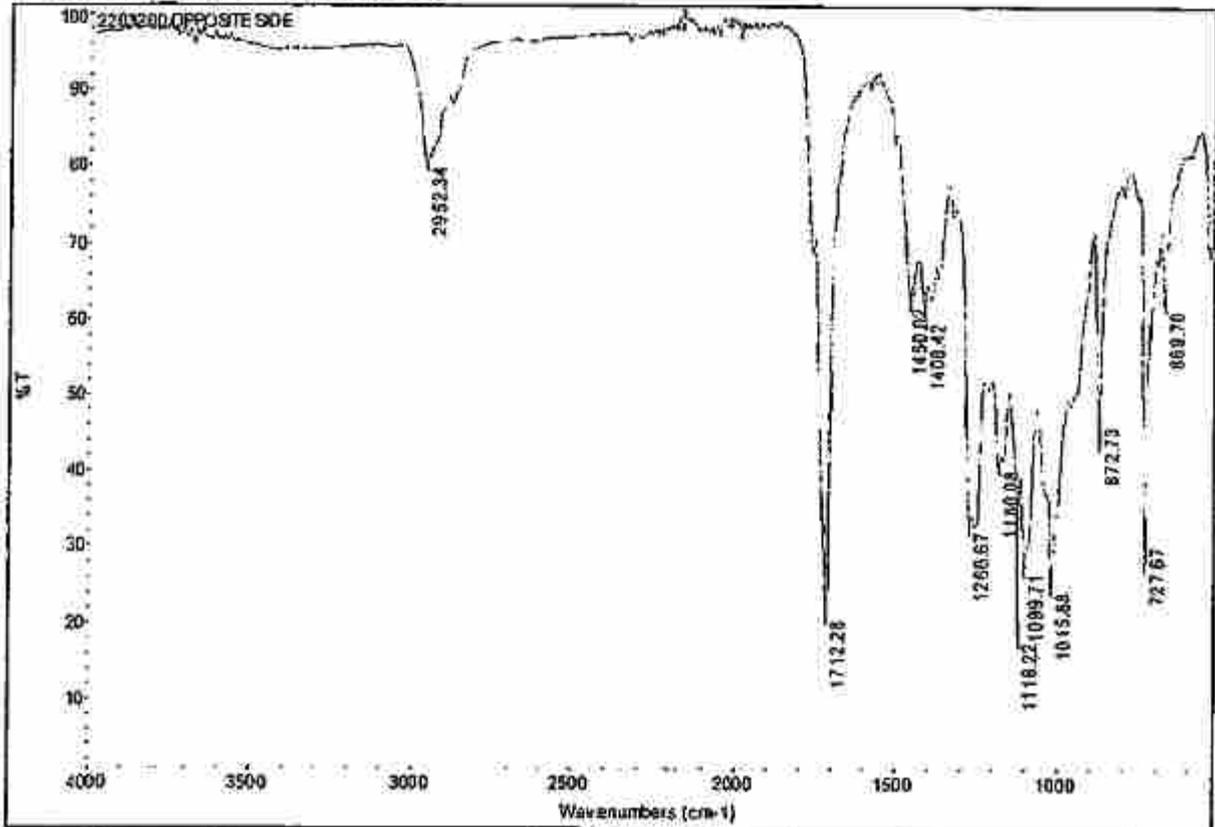
Dr. Manoranjan Biswal
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

ANALYSIS SHEET

TEST REPORT NO. -00468

FTIR Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING,

Sample ID: RGPL_04 -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2952.34	CH Stretch
1712.28	C=O Stretch
1408.42	CH Bend
1266.67 & 1099.71	C-O Stretch
727.67	Bending vibration of CH plane of benzene ring

Phylogee 28.3.22
 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Manoranjan Biswal
 28.03.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

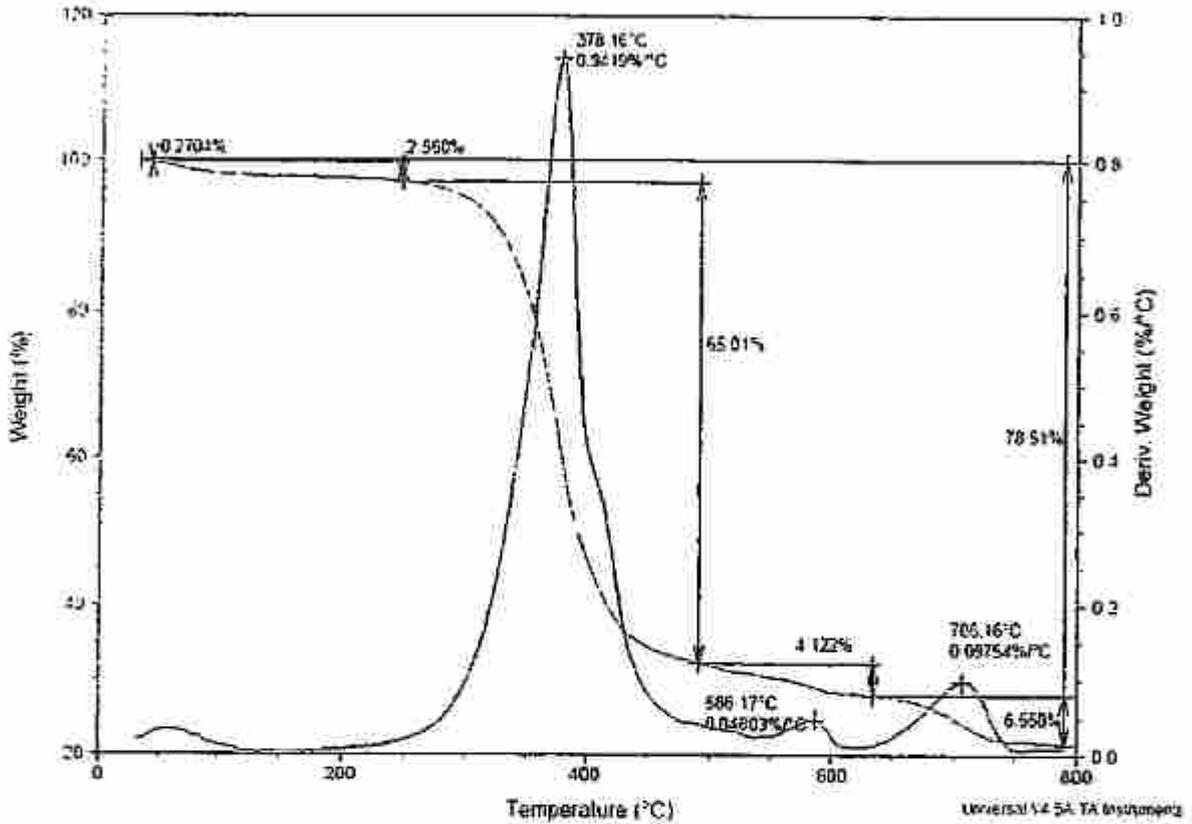
ANALYSIS SHEET

TEST REPORT NO. -00468

DATE- 28.03.2022

TGA Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING,

Sample ID: RGPL_04 -as stated by Party



Mr. Pinali Chatterjee
Mr. Pinali Chatterjee
AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
28-03-2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

ANALYSIS SHEET

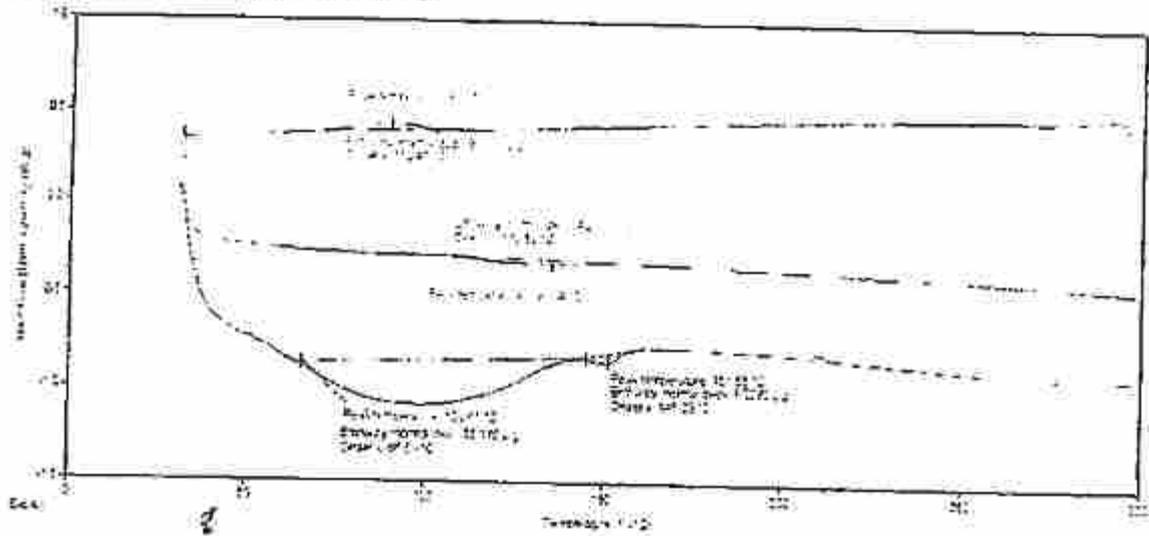
Annexure-1

TEST REPORT NO. -00468

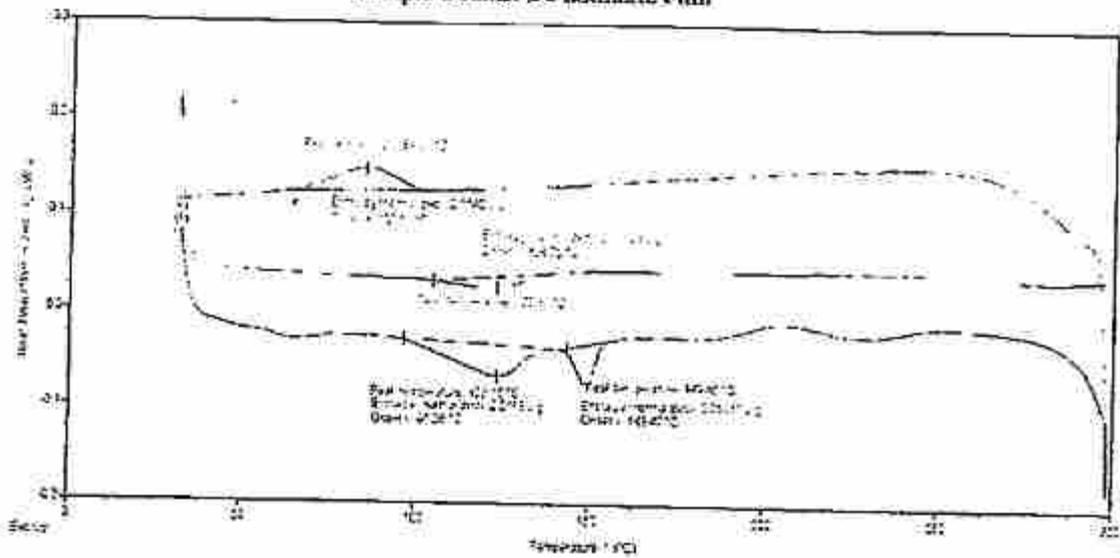
Page: 03 of 04

DATE- 28.03.2022

DSC Analysis: Sample Details: PAN MASALA/GUTKA/TOBACCO PACKING ,
Sample ID: RGPL_04-as stated by Party



Sample Details: De-laminato Film



P. Chatterjee
Mr. Pinali Chatterjee
AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
28.03.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

सिपेट : एस. ए. आर. पि. - पॉलिमरोक, मटेरियल मे अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रोसायन विभाग, रक्षा एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई.कॉम्प्लेक्स, पाटिया, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in

CIPET & SARP
FOR POLYMER TESTING

LARPM/CIPET/Testing/2022-23/

Date: 08.04.2022

To,

M/s. Miraj Products Pvt Ltd
Uper Ki Oden, Nathdwara,
Rajsamand, Rajasthan-313301, India

Sub -Test Report-Reg.

Dear Sir,

Ref No: 1) Your letter & SSF dated 29.03.2022
2) Our Work Order No.: LARPM/BBS./2022-23/001(A-D) dated 01.04.2022.

With reference to the above cited subject, please find enclosed here with Test Report No. 00484,
00485, 00486 & 00487 dated 08.04.2022.

Kindly acknowledge the receipt of the same.

Thanks & Regards,

Director & Head
(Principal Scientist)

Encl: As above

For Miraj Products Pvt. Ltd.

Director

For Miraj Products Pvt. Ltd.

AGM (P & A)



ULR-TC569322000000061F



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00484

Date : 08.04.2022

Issued to

M/s. Miraj Products Pvt Ltd
Uper Ki Oden, Nathdwara,
Rajsamand, Rajasthan-313301, India

Customer Ref. No. & Date : Your letter & SSF dated 29.03.2022

Work Order Ref. No. & Date : LARPM/BBS./2022-23/001(A) dated 01.04.2022.

As per Standard : As per part C

PART A: PARTICULARS OF SAMPLE SUBMITTED

a) Name of the Sample	: Miraj Tobacco Rs.5/- (Net Wt.5 gm) - as stated by party.
b) Grade/Variety/Type/Size/Class etc.	: Nil.
c) Code No.	: Nil.
d) Quantity (pes./mtr/gm/nos)	: 1 mtr.
e) Mode of packing (Sealed carton/polypouch/container or not)	: Packed in Envelop.
f) Date of receipt of sample	: 31.03.2022.
g) Date of Performance of test	: 01.04.2022-08.04.2022
h) Any other information	: Nil

PART B: SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure	: Drawn & supplied by the party
b) Supporting documents for Measurements taken and results derived like graphs, tables, sketches and/or photographs as appropriate to test report if any (to be attached)	: As per part -C
c) Deviation from the test methods as prescribed in relevant ASTM/ISO/BIS/ Work Instructions, if any--	: Nil

Mr. Pinaki Chatterjee

AUTHORISED SIGNATORY

08.04.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

AGM (P & A)

For Miraj Products Pvt. Ltd.

AGM (P & A)

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in



TC-5893

ULR-TC569322000000061F



Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00484

Date : 08.04.2022

Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
1.	Sample Details: Miraj Tobacco Rs.5/- (Net Wt.5 gm) –as stated by Party				
a.	FTIR	ASTM E 1252	---	(As per Annexure -I attached)	---
b.	DSC (RT→300°C →RT→300°C) Scan rate:10°C/min	ASTM D 3418	---	(As per Annexure -I attached)	---
c.	TGA (RT→800°C) Scan rate:10°C/min	ASTM E 1868	---	Max. Degradation temp: 370.33 °C with final residue of 36.61 % upto 800 °C. (As per Annexure -I attached)	---

Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, it may be concluded that the base material of the supplied sample i.e. "Miraj Tobacco Rs.5/- (Net Wt.5 gm) " is paper material one side coated with acrylic based dispersion coating and other side ethylene based dispersion coating. There is no plastic film found in the supplied sample.

PART D:- REMARKS:

- Note:
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any): Nil.

** End of the Report **

Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

08.04.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

 Director

For Miraj Products Pvt. Ltd.

 AGM. (P & A)

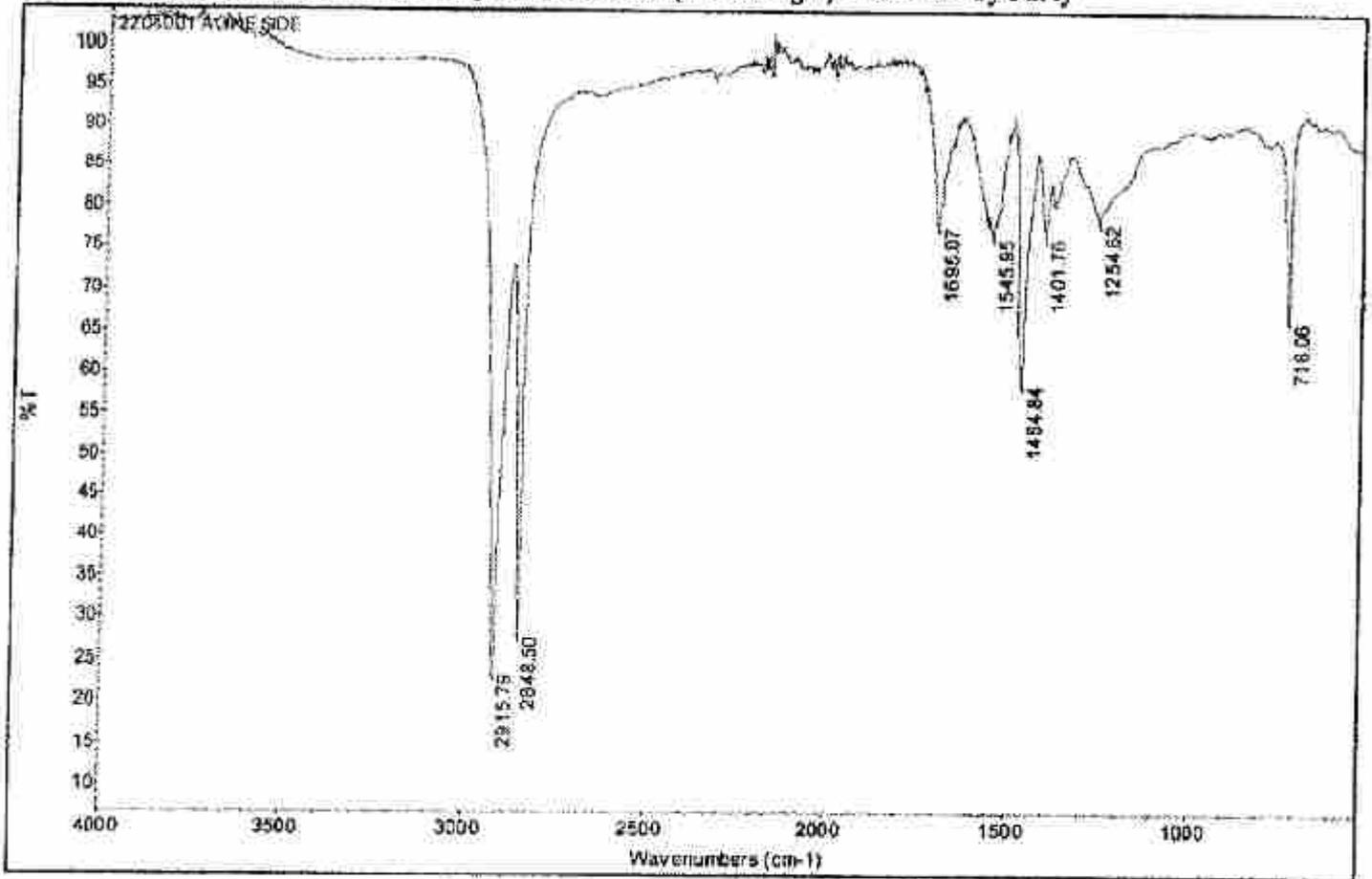
ANALYSIS SHEET

Page: 01 of 04

DATE- 08.04.2022

TEST REPORT NO. -00484

FTIR Analysis: Sample Details: Miraj Tobacco Rs.5/- (Net Wt.5 gm) --as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2915.79 & 2848.50	CH Stretch
1464.84	CH ₂ Bend
718.06	CH ₂ Rock

Mr. Pranku Chatterjee
 Mr. Pranku Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoj Anjan Biswal
 08.04.2022
 Dr. Manoj Anjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.
[Signature]
 A.G.M. (P & A)

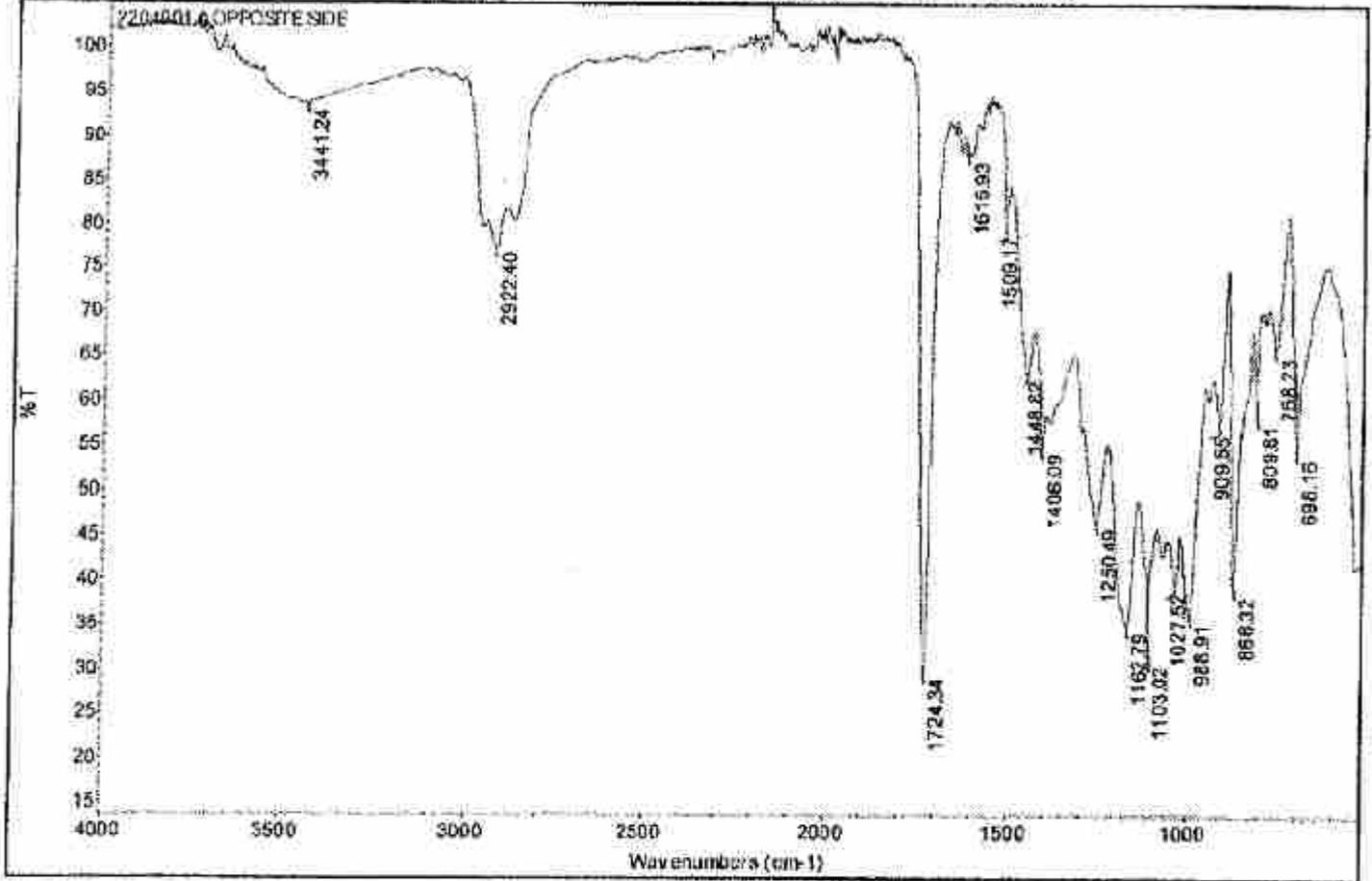
ANALYSIS SHEET

Page: 02 of 04

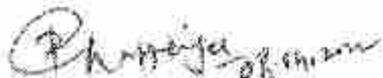
DATE- 08.04.2022

TEST REPORT NO. -00484

FTIR Analysis: Sample Details: Miraj Tobacco Rs.5/- (Net WL5 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2922.40	CH Stretch
1724.34	C=O Stretch
1448.82	CH ₂ Bend
1162.79	C-O Stretch


 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY


 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.


 Director

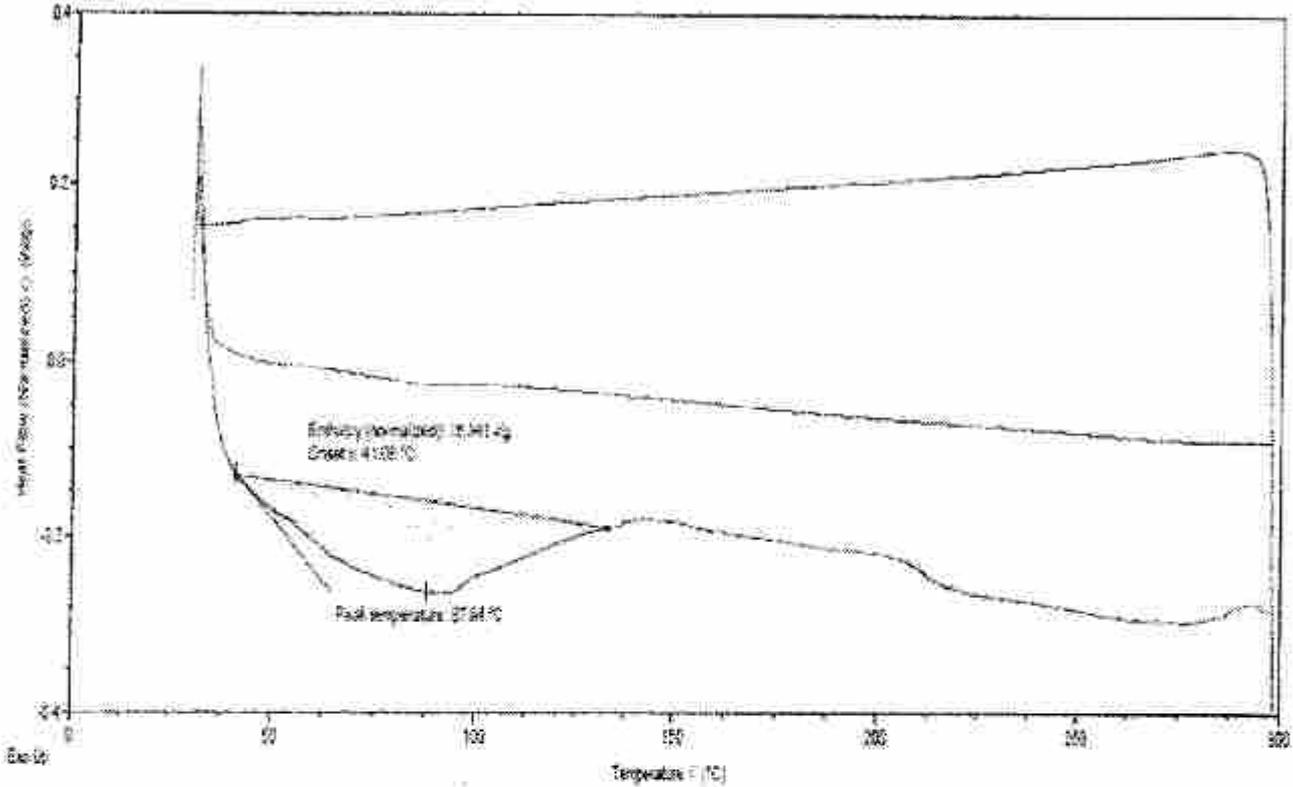
ANALYSIS SHEET

Page: 03 of 04

TEST REPORT NO. -00484

DATE- 08.04.2022

DSC Analysis: Sample Details: Miraj Tobacco Rs.5/- (Net Wt.5 gm) -as stated by Party



Pinaki Chatterjee
Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.

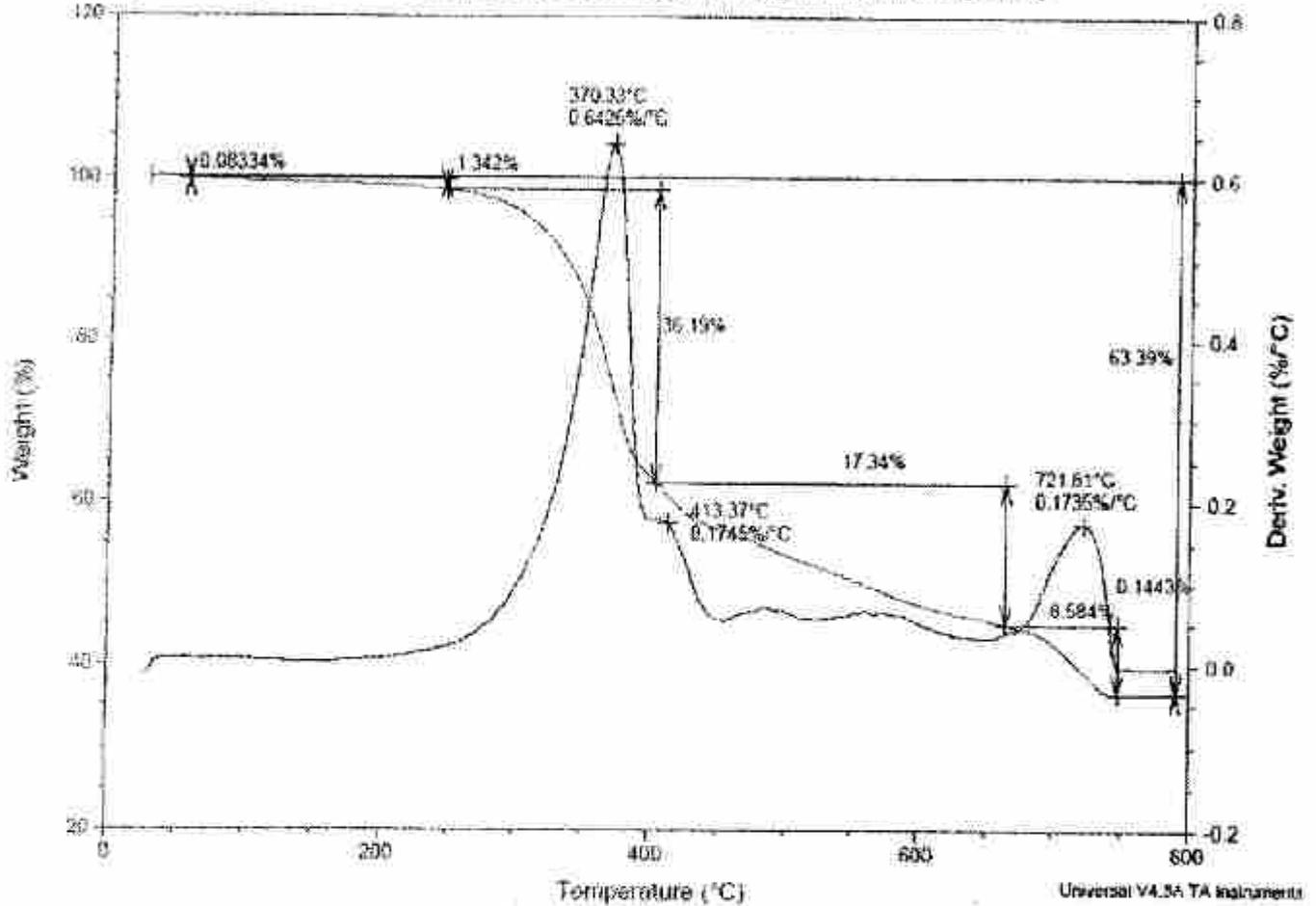
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 A.G.M. (P&S)

ANALYSIS SHEET

TEST REPORT NO. -00484

DATE- 08.04.2022

TGA Analysis: Sample Details: Miraj Tobacco Rs.5/- (Net Wt.5 gm) -as stated by Party



Mr. Pinaki Chatterjee
 08.04.2022
Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

[Signature]



ULR-TC569322000000062F



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00485

Date : 08.04.2022

Issued to

M/s. Miraj Products Pvt Ltd
Uper Ki Oden, Nathdwara,
Rajsamand, Rajasthan-313301, India

Customer Ref. No. & Date : Your letter & SSF dated 29.03.2022

Work Order Ref. No. & Date : LARPM/BBS./2022-23/001(B) dated 01.04.2022.

As per Standard : As per part C

PART A: PARTICULARS OF SAMPLE SUBMITTED

a) Name of the Sample	: Miraj Tobacco Rs.10/- (Net wt.12 gm) - as stated by party.
b) Grade/Variety/Type/Size/Class etc.	: Nil.
c) Code No.	: Nil
d) Quantity (pcs./mtr/gm/nos)	: 1 mtr.
e) Mode of packing (Sealed carton/polypouch/container or not)	: Packed in Envelop.
f) Date of receipt of sample	: 31.03.2022.
g) Date of Performance of test	: 01.04.2022-08.04.2022
h) Any other information	: Nil

PART B: SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure	: Drawn & supplied by the party
b) Supporting documents for Measurements taken and results derived like graphs, tables, sketches and/or photographs as appropriate to test report If any (to be attached)	: As per part -C
c) Deviation from the test methods as prescribed in relevant ASTM/ISO/BIS/ Work Instructions, if any--	: Nil

Mr. Pinaki Chatterjee

AUTHORISED SIGNATORY

08.04.2022

Dr. Manoranjan Biswal

AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

AGM (HBA)



ULR-TC569322000000062F

Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00485

Date : 08.04.2022

Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
1.	Sample Details: Miraj Tobacco Rs.10/- (Net wt.12 gm) —as stated by Party				
a.	FTIR	ASTM E 1252	---	(As per Annexure -I attached)	---
b.	DSC (RT→300°C →RT→300°C) Scan rate: 10 °C/min	ASTM D 3418	---	(As per Annexure - I attached)	---
c.	TGA (RT→800°C) Scan rate: 10 °C/min	ASTM E 1868	---	Max. Degradation temp: 372.29 °C with final residue of 38.56 % upto 800 °C. (As per Annexure -I attached)	---

Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, (t may be concluded that the base material of the supplied sample i.e. "Miraj Tobacco Rs.10/- (Net wt.12 gm)" is paper material one side coated with acrylic based dispersion coating and other side ethylene based dispersion coating. There is no plastic film found in the supplied sample.

PART D:- REMARKS:

- Note:**
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory.
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any): Nil.

** End of the Report **

Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

08.04.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

 A.G.M. (P & A)

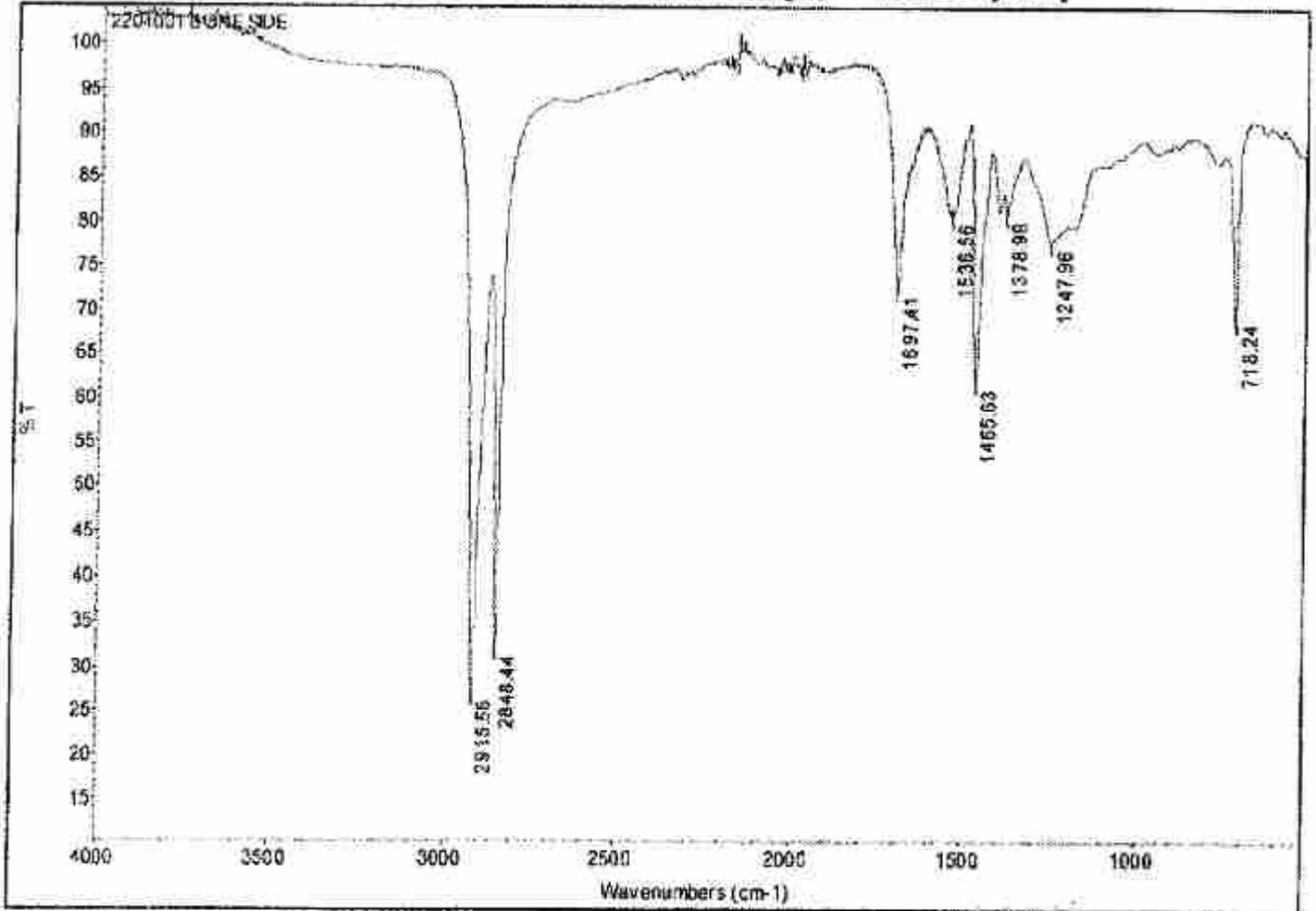
ANALYSIS SHEET

Page: 01 of 04

DATE- 08.04.2022

TEST REPORT NO. -00485

FTIR Analysis: Sample Details: Miraj Tobacco Rs.10/- (Net wt.12 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2915.56 & 2848.44	CH Stretch
1465.63	CH ₂ Bend
718.24	CH ₂ Rock


Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY


 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.


 Director

For Miraj Products Pvt. Ltd.


 A.G.M. (P & A)

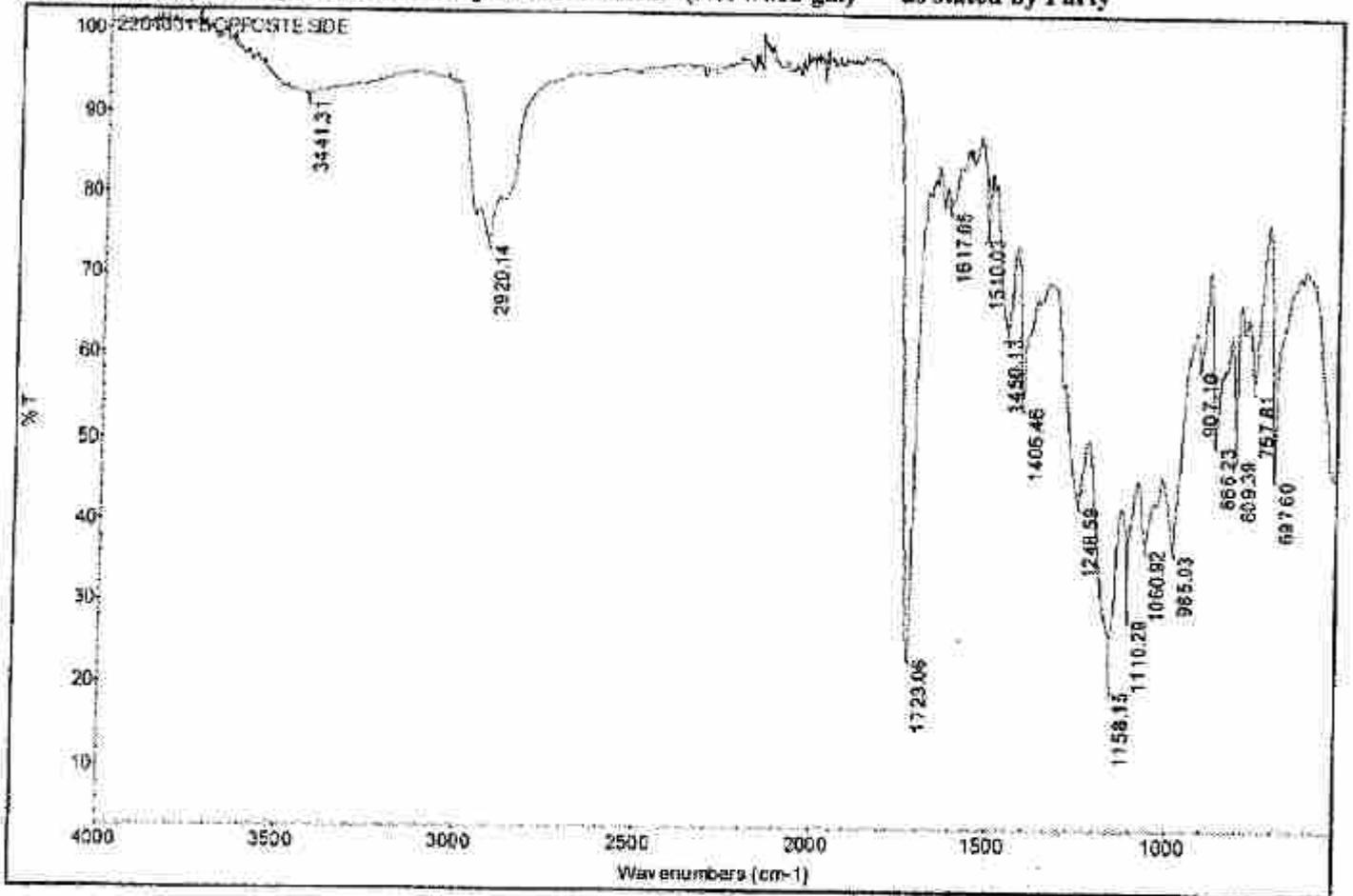
ANALYSIS SHEET

TEST REPORT NO. -00485

Page: 02 of 04

DATE- 08.04.2022

FTIR Analysis: Sample Details: Miraj Tobacco Rs.10/- (Net wt.12 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2920.14	CH Stretch
1723.06	C=O Stretch
1450.13	CH ₂ Bend
1158.15	C-O Stretch

[Signature]
 08.04.2022
Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

[Signature]
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.
[Signature]
 A.G.M. (P.B.A.)

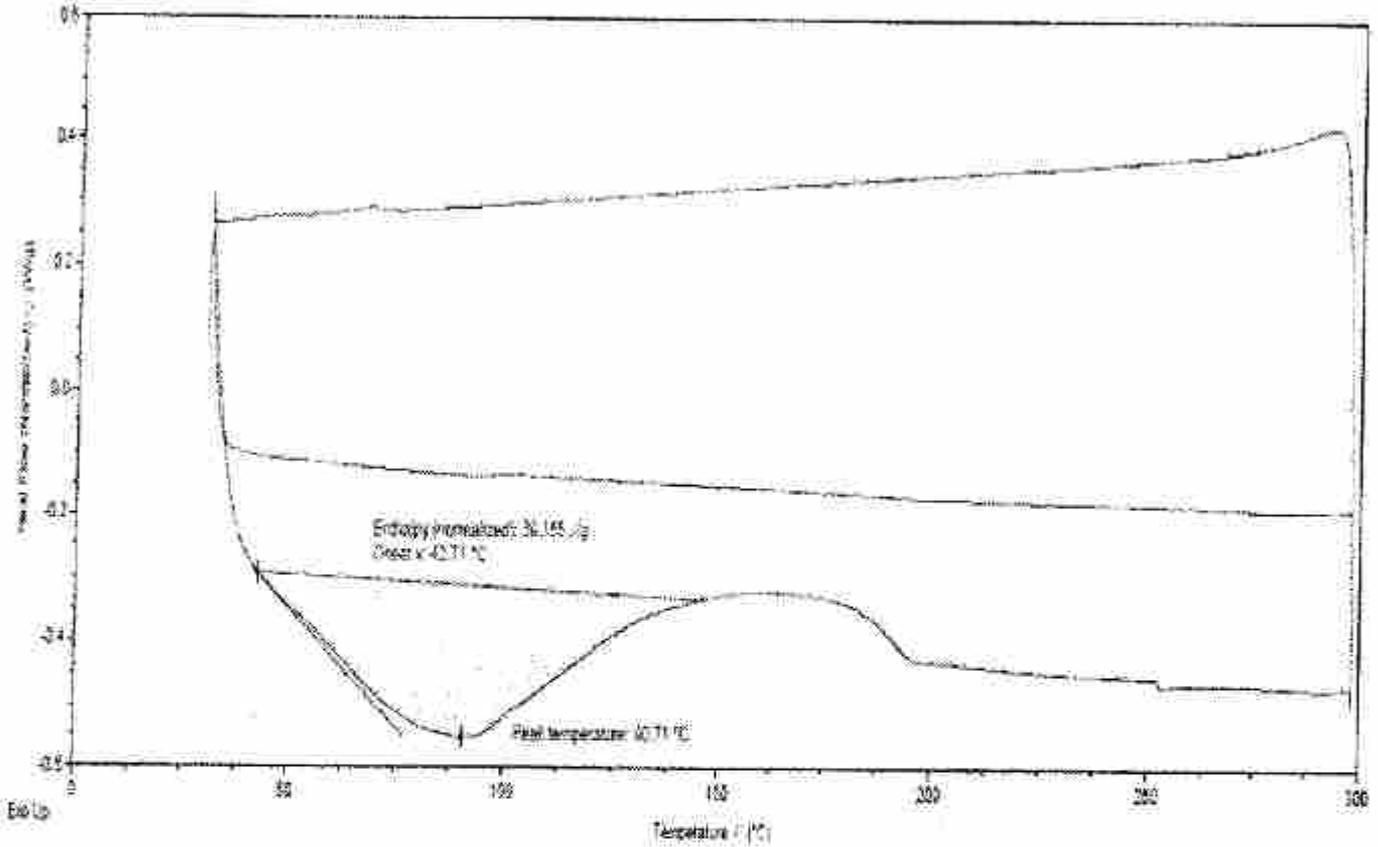
ANALYSIS SHEET

Page: 03 of 04

DATE- 08.04.2022

TEST REPORT NO. -00485

DSC Analysis: Sample Details: Miraj Tobacco Rs.10/- (Net wt.12 gm) -as stated by Party



Mr. Pinaki Chatterjee
08.04.2022
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
08.04.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.
[Signature]
Director

For Miraj Products Pvt. Ltd.
[Signature]
AGM (P & A)

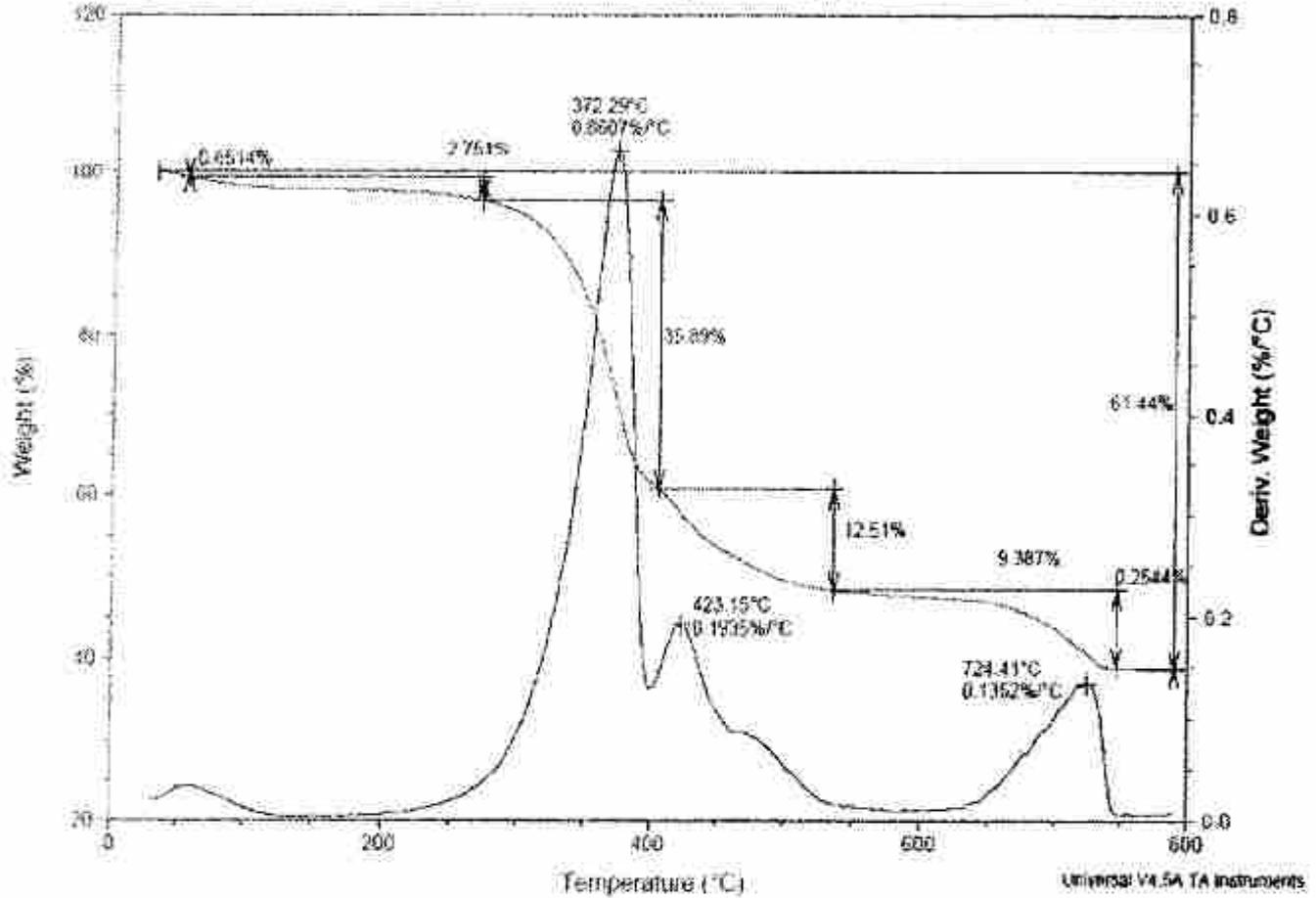
ANALYSIS SHEET

Page: 04 of 04

TEST REPORT NO. -00485

DATE- 08.04.2022

TGA Analysis: Sample Details: Miraj Tobacco Rs.10/- (Net wt.12 gm) -as stated by Party



Mr. Pinaki Chatterjee
 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08-04-2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.
[Signature]
 A.G.P. (P & A)



UER-TC56932200000064E



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00487

Date : 08.04.2022

Issued to

M/s. Miraj Products Pvt Ltd
Uper Ki Oden, Nathdwara,
Rajsamand, Rajasthan-313301, India

Customer Ref. No. & Date : Your letter & SSF dated 29.03.2022

Work Order Ref. No. & Date : LARPM/BBS./2022-23/001(D) dated 01.04.2022.

As per Standard : As per part C

PART A: PARTICULARS OF SAMPLE SUBMITTED

a) Name of the Sample	: Miraj Tobacco Rs.20/- (Net wt. 24 gm) - as stated by party.
b) Grade/Variety/Type/Size/Class etc.	: Nil.
c) Code No.	: Nil.
d) Quantity (pcs./mtr/gm/nos)	: 1 mtr.
e) Mode of packing (Sealed carton/polypouch/container or not)	: Packed in Envelop.
f) Date of receipt of sample	: 31.03.2022.
g) Date of Performance of test	: 01.04.2022-08.04.2022
h) Any other information	: Nil

PART B: SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure	: Drawn & supplied by the party
b) Supporting documents for Measurements taken and results derived like graphs, tables, sketches and/or photographs as appropriate to test report If any (to be attached)	: As per part -C
c) Deviation from the test methods as prescribed in relevant ASTM/ISO/BIS/ Work Instructions, If any-	: Nil

Mr. Pinaki Chatterjee

AUTHORISED SIGNATORY

08.04.2022

Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

305

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@iarpm.in, Web : www.larpm.gov.in



TC-5693

ULR-TC569322000000064F



Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00487

Date : 08.04.2022

Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
1.	Sample Details: Miraj Tobacco Rs.20/- (Net wt. 24 gm) -as stated by Party				
a.	FTIR	ASTM E 1252	---	(As per Annexure -I attached)	---
b.	DSC (RT→300°C →RT→300°C) Scan rate:10°C/min	ASTM D 3418	---	(As per Annexure -I attached)	---
c.	TGA (RT→800°C) Scan rate:10°C/min	ASTM E 1868	---	Max. Degradation temp: 372.29 °C with final residue of 37.94 % upto 800 °C. (As per Annexure -I attached)	---

Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, it may be concluded that the base material of the supplied sample i.e. "Miraj Tobacco Rs.20/- (Net wt. 24 gm)" is paper material one side coated with acrylic based dispersion coating and other side ethylene based dispersion coating. There is no plastic film found in the supplied sample.

PART D:- REMARKS:

- Note:
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory.
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any): Nil.

**** End of the Report ****

Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

Miraj Products Pvt. Ltd.

Director

Miraj Products Pvt. Ltd.

 08.04.2022

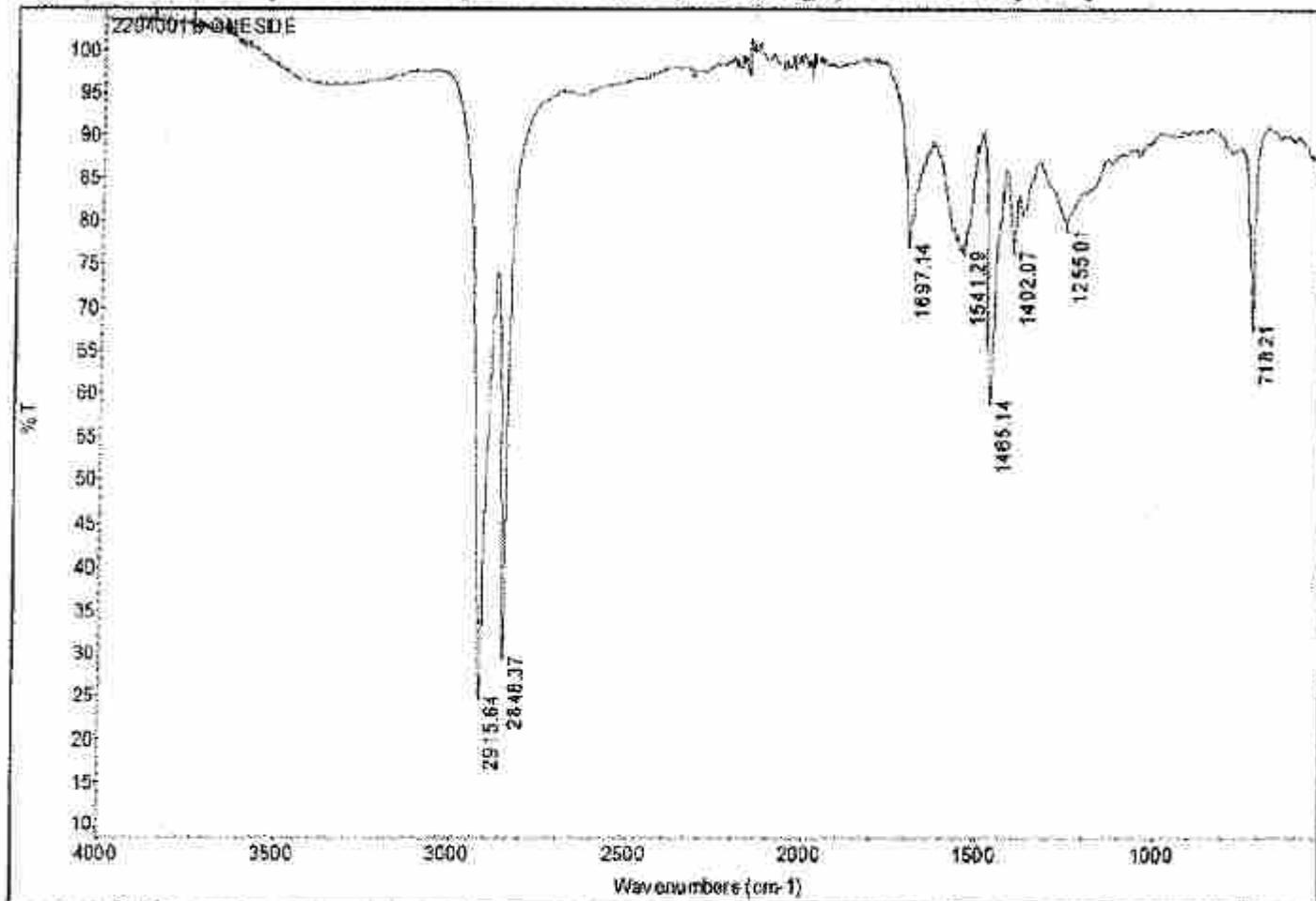
ANALYSIS SHEET

Page: 01 of 04

DATE- 08.04.2022

TEST REPORT NO. -00487

FTIR Analysis: Sample Details: Miraj Tobacco Rs.20/- (Net wt. 24 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2915.64 & 2848.37	CH Stretch
1465.14	CH ₂ Bend
718.21	CH ₂ Rock

Phattiyar
 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Manoranjan Biswal
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

AGM. (P & A)

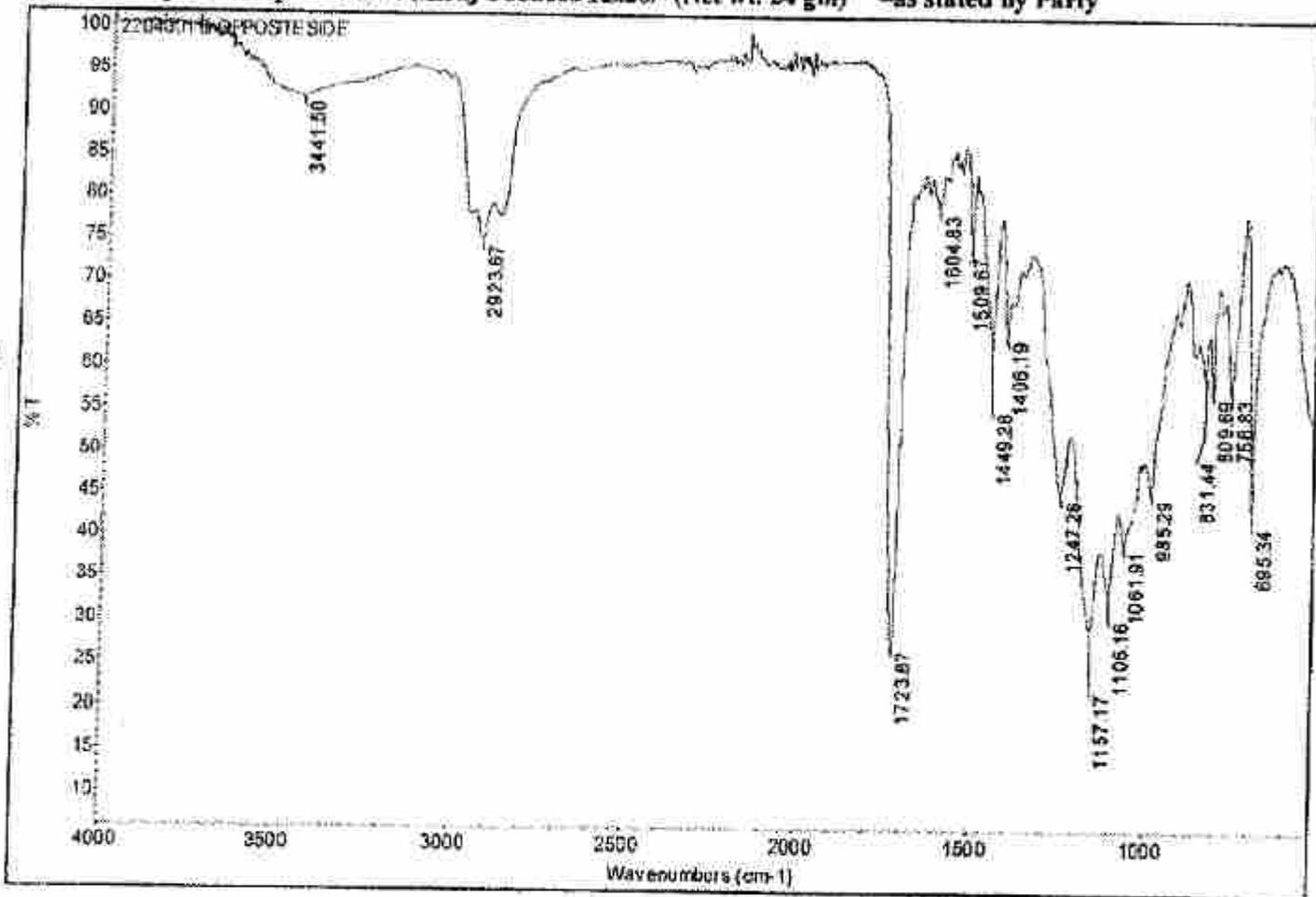
ANALYSIS SHEET

Page: 02 of 04

DATE- 08.04.2022

TEST REPORT NO. -00487

FTIR Analysis: Sample Details: Miraj Tobacco Rs.20/- (Net wt. 24 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2923.67	CH Stretch
1723.87	C=O Stretch
1449.26	CH ₂ Bend
1157.17	C-O Stretch

Pinaki Chatterjee
08.04.2022
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Manoranjan Biswal
08.04.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.
[Signature]
Director

For Miraj Products Pvt. Ltd.
[Signature]
A.G.M. (P & A)

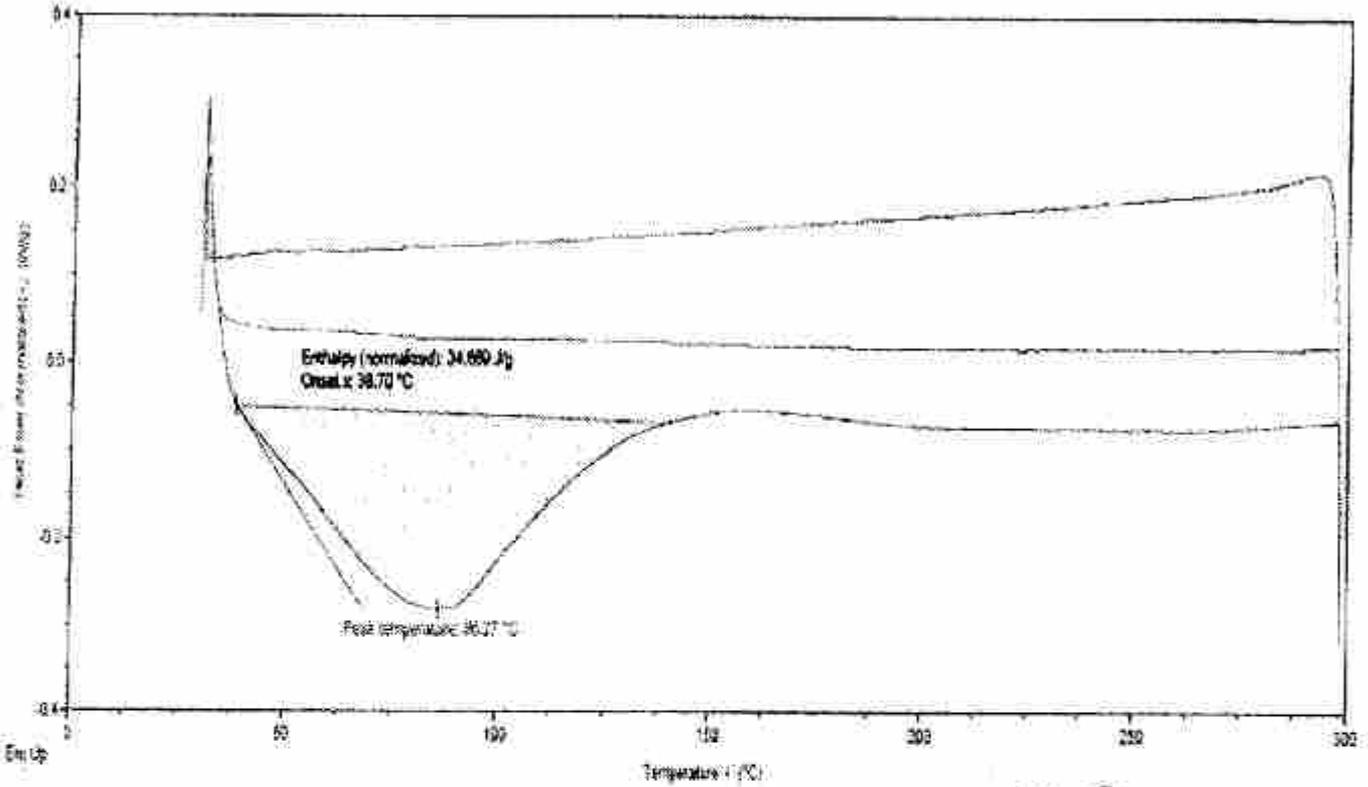
ANALYSIS SHEET

Page: 03 of 04

DATE- 08.04.2022

TEST REPORT NO. -00487

DSC Analysis: Sample Details: Miraj Tobacco Rs.20/- (Net wt. 24 gm) -as stated by Party



Pinaki Chatterjee
Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd

[Signature]
 Director

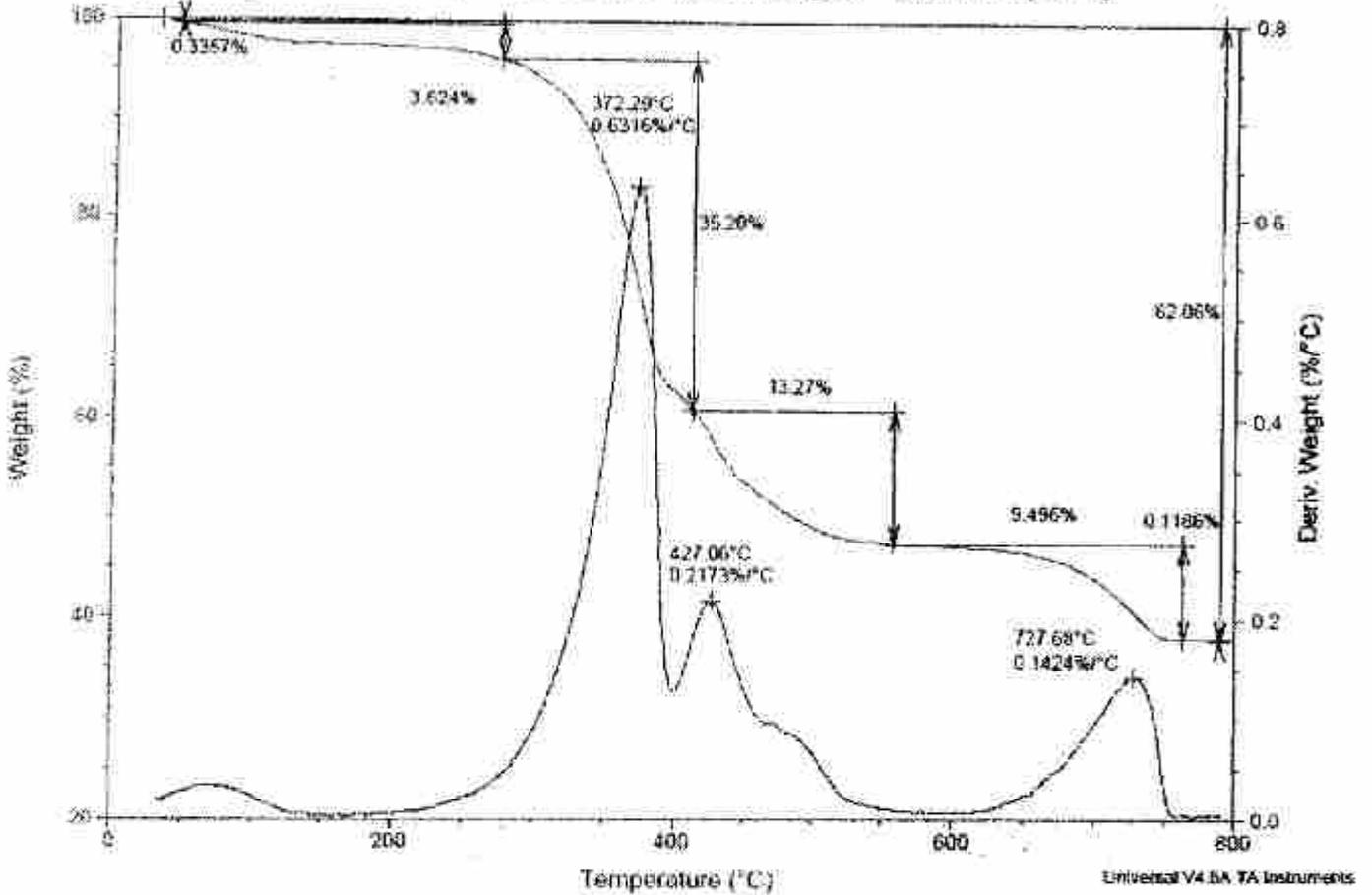
For Miraj Products Pvt. Ltd
[Signature]
 Director

ANALYSIS SHEET

TEST REPORT NO. -00487

DATE- 08.04.2022

TGA Analysis: Sample Details: Miraj Tobacco Rs.20/- (Net wt. 24 gm) -as stated by Party



Mr. Pinski Chatterjee
 08.04.2022
Mr. Pinski Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.

[Signature]
 A.G.M. (P & A)

सिपेट : एस. ए. आर. पि.-पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला
रसायन एवं पेट्रो रसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार
बी/२५, सि.एन.आई.कॉम्प्लेक्स, पटिआ, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS



Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

B/25, C.N.I. Complex, Patia, Bhubaneswar-751 024, Odisha

Ph : 0674 - 2742852, 2740173, Fax : 0674 - 2740463

E-mail : larpmcipet@larpm.in, Web : www.larpm.gov.in



TC-5693

ULR-TC569322000000063F



Page : 01 of 02

ANALYSIS REPORT

Report No.: 00486

Date : 08.04.2022

Issued to

M/s. Miraj Products Pvt Ltd
Uper Ki Oden, Nathdwara,
Rajsamand, Rajasthan-313301, India

Customer Ref. No. & Date : Your letter & SSF dated 29.03.2022

Work Order Ref. No. & Date : LARPM/BBS./2022-23/001(C) dated 01.04.2022.

As per Standard : As per part C

PART A: PARTICULARS OF SAMPLE SUBMITTED

- | | |
|--|--|
| a) Name of the Sample | : Miraj Tobacco Rs.15/- (Net wt.18 gm) - as stated by party. |
| b) Grade/Variety/Type/Size/Class etc. | : Nil. |
| c) Code No. | : Nil. |
| d) Quantity (pcs./mtr/gm/mos) | : 1 mtr. |
| e) Mode of packing
(Scaled carton/polypouch/container or not) | : Packed in Envelop. |
| f) Date of receipt of sample | : 31.03.2022. |
| g) Date of Performance of test | : 01.04.2022-08.04.2022. |
| h) Any other information | : Nil |

PART B: SUPPLEMENTARY INFORMATION

- | | |
|---|---------------------------------|
| a) Reference to sampling procedure | : Drawn & supplied by the party |
| b) Supporting documents for
Measurements taken and results derived
like graphs, tables, sketches and/or
photographs as appropriate to test report
If any (to be attached) | : As per part -C |
| c) Deviation from the test methods as
prescribed in relevant ASTM/ISO/BIS/
Work Instructions, If any-- | : Nil |

Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

08.04.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

A.G.M. (P & A)

सिपेट : एस. ए. आर. पि. -पॉलीमैरीक, मटेरीयल में अत्याधुनिक अनुसंधान हेतु प्रयोगशाला

रसायन एवं पेट्रोरसायन विभाग, रसायन एवं उर्वरक मंत्रालय, भारत सरकार

बी/२५, सि.एन.आई.कॉम्प्लेक्स, पटिया, भुवनेश्वर-751024, ओडिशा

CIPET : SARP - LABORATORY FOR ADVANCED RESEARCH IN POLYMERIC MATERIALS

Dept. of Chemical & Petrochemicals, Ministry of Chemicals & Fertilizers, Govt. of India

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TC-5693

ULR-TC569322000000063F

Page : 02 of 02

ANALYSIS REPORT

PART C: TEST RESULTS

Report No. : 00486

Date : 08.04.2022

Sl. No.	Name of the Test	Test Method/ Standard	Unit	Result Obtained	Specified Requirement
1.	Sample Details: Miraj Tobacco Rs.15/- (Net wt.18 gm) -as stated by Party				
a.	FTIR	ASTM E 1252	---	(As per Annexure -I attached)	---
b.	DSC (RT→300°C →RT→300°C) Scan rate:10°C/min	ASTM D 3418	---	(As per Annexure -I attached)	---
c.	TGA (RT→800°C) Scan rate:10°C/min	ASTM E 1868	---	Max. Degradation temp: 380.76 °C with final residue of 36.98 % upto 800 °C. (As per Annexure -I attached)	---

Comments: As per the PWM regulation (notification published in the Gazette of India ,Part-II ,Section-3, Sub-section(i),New Delhi, the 18th March 2016,as amended rules 2022) "Plastic" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, Polybutylene terephthalate. From the above analysis, it may be concluded that the base material of the supplied sample i.e. "Miraj Tobacco Rs.15/- (Net wt.18 gm) " is paper material one side coated with acrylic based dispersion coating and other side ethylene based dispersion coating. There is no plastic film found in the supplied sample.

PART D:- REMARKS:

- Note:**
1. This Test Report / Certificate is issued only for the samples submitted to CIPET:SARP-LARPM.
 2. The results stated above related only to the items tested.
 3. The quality of the subsequent production lot has to be ensured by the purchaser.
 4. This Test Report shall not be reproduced except in full without the written approval of the laboratory.
 5. Any anomaly/discrepancy in this report should be brought to the notice of CIPET:SARP-LARPM within 30 days from the date of issue.
 6. Subcontracted Tests (if any), Nil.

** End of the Report **

Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

08.04.2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

A.G.M. (P & A)

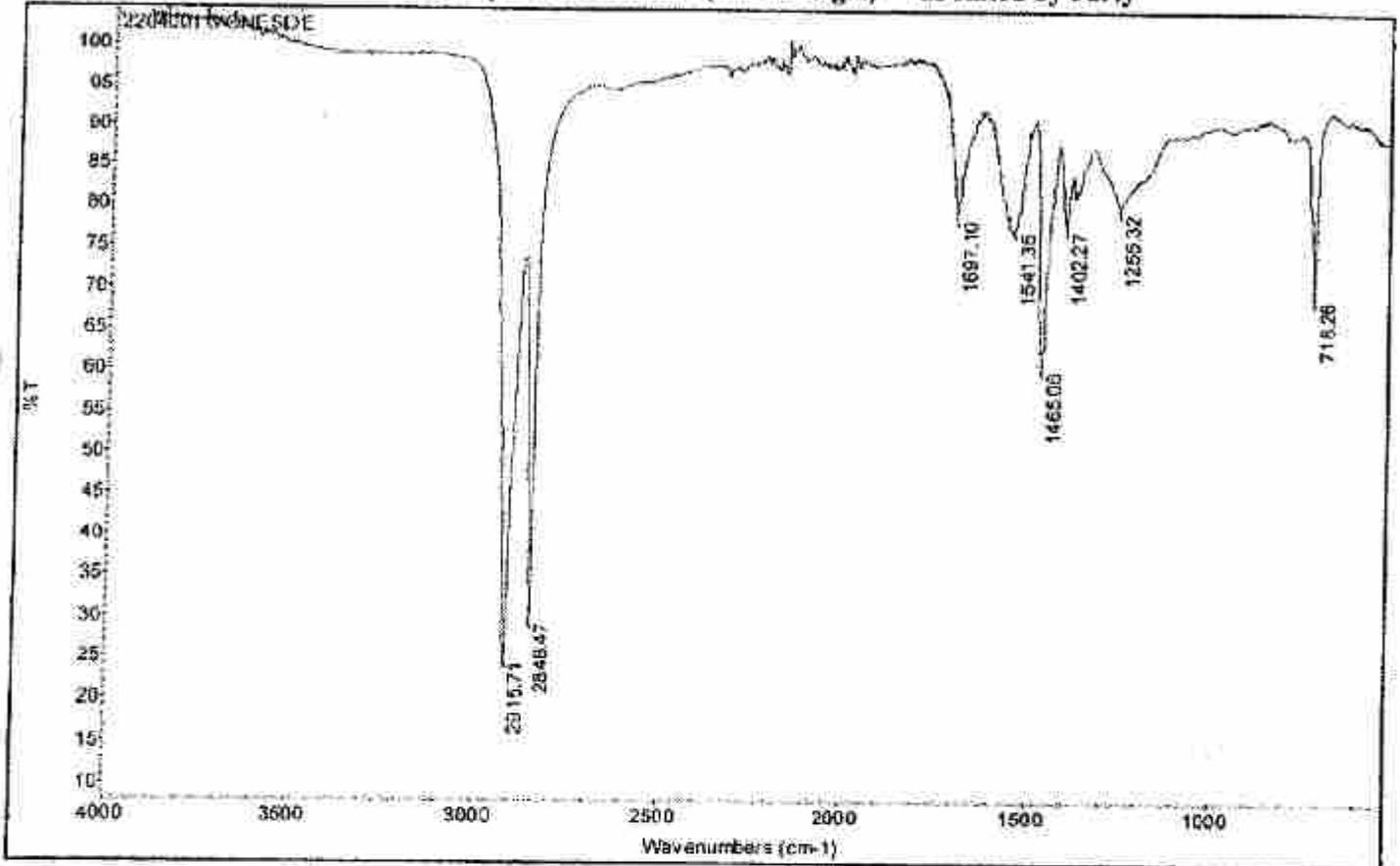
ANALYSIS SHEET

Page: 01 of 04

TEST REPORT NO. -00486

DATE- 08.04.2022

FTIR Analysis: Sample Details: Miraj Tobacco Rs.15/- (Net wt.18 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2915.71 & 2848.47	CH Stretch
1465.06	CH ₂ Bend
718.26	CH ₂ Rock

Pinaki Chatterjee
 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Manoranjan Biswal
 08.04.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
 Director

For Miraj Products Pvt. Ltd.

[Signature]
 A.G.M. (P&F)

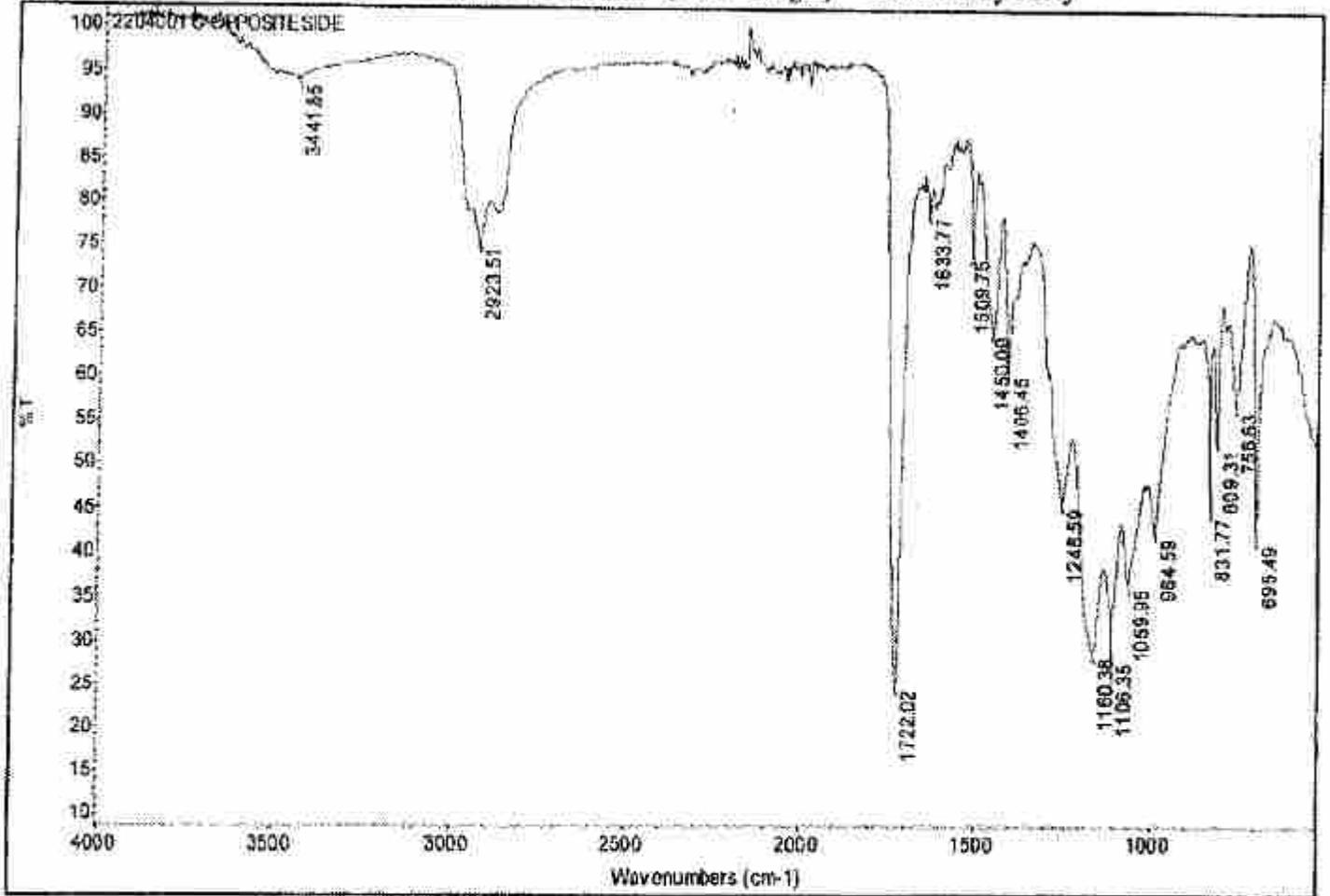
ANALYSIS SHEET

Page: 02 of 04

DATE- 08.04.2022

TEST REPORT NO. -00486

FTIR Analysis: Sample Details: Miraj Tobacco Rs.15/- (Net wt.18 gm) -as stated by Party



Wave Number (cm ⁻¹)	Possible Nature of the Bond
2923.51	CH Stretch
1722.02	C=O Stretch
1450.00	CH ₂ Bend
1160.38	C-O Stretch

Pinaki Chatterjee
 Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
 Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

For Miraj Products Pvt. Ltd.

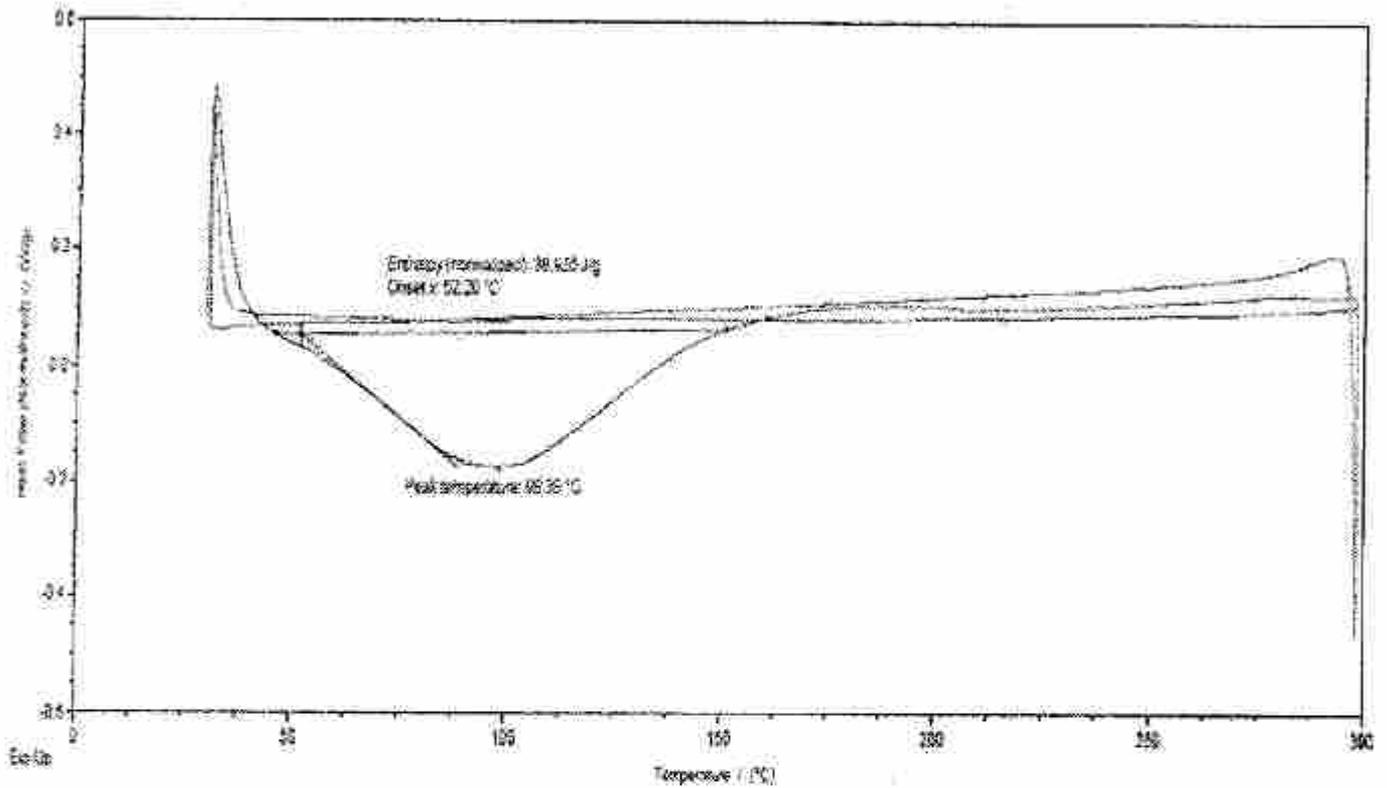
AGM (F&A)

ANALYSIS SHEET

TEST REPORT NO. -00486

DATE- 08.04.2022

DSC Analysis: Sample Details: Miraj Tobacco Rs.15/- (Net wt.18 gm) -as stated by Party



Pinaki Chatterjee
Mr. Pinaki Chatterjee
AUTHORISED SIGNATORY

Manoranjan Biswal
08-04-2022
Dr. Manoranjan Biswal
AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.

[Signature]
Director

For Miraj Products Pvt. Ltd.

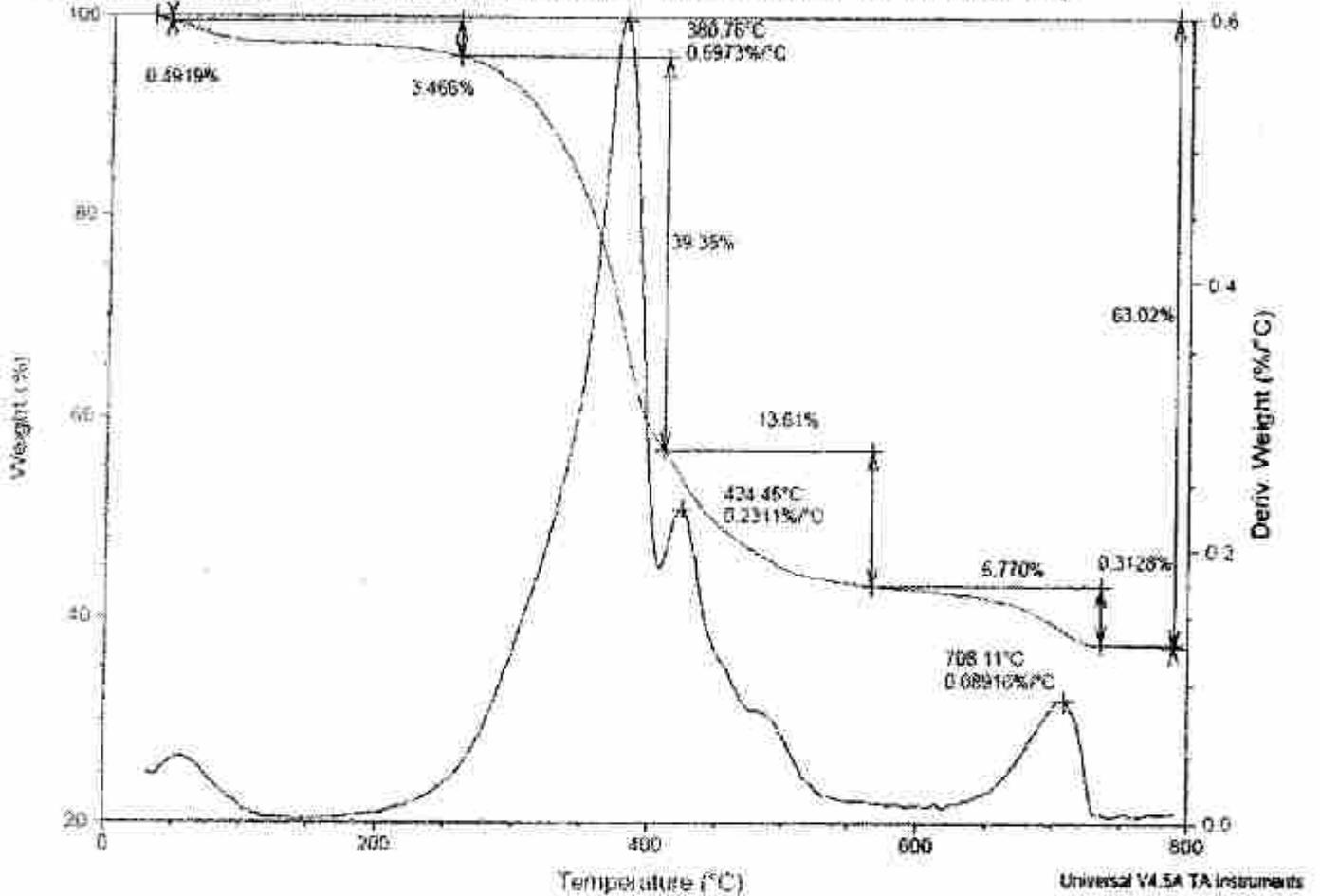
[Signature]
AGM (P & A)

ANALYSIS SHEET

TEST REPORT NO. -00486

DATE- 08.04.2022

TGA Analysis: Sample Details: Miraj Tobacco Rs.15/- (Net wt.18 gm) -as stated by Party



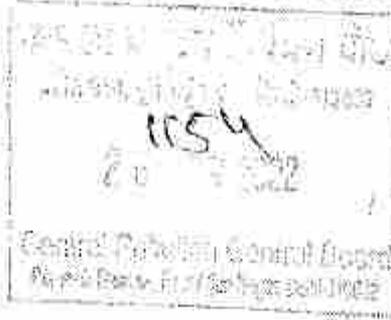
Mr. Pinaki Chatterjee
Mr. Pinaki Chatterjee
 AUTHORISED SIGNATORY

Dr. Manoranjan Biswal
 08.04.2022
Dr. Manoranjan Biswal
 AUTHORISED SIGNATORY

For Miraj Products Pvt. Ltd.
[Signature]
 Director

For Miraj Products Pvt. Ltd.
[Signature]
 AGM (P & A)

PAN BAHAR PRODUCTS PRIVATE LIMITED



Date: 25.04.2022

To,
Divya Sinha
Additional Director & i/c UPC-II,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032

Ref. No. : File No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)/ 14788 Dt. 25.03.2022

Sub: Direction under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

Dear Sir/Madam,

This has reference to the personal hearing held at CPCB on 04.03.2022 regarding above mentioned subject. As per Direction given during the hearing, we are enclosing herewith following Documents:

1. Sample of Packing Material of Pan Masala Brand - Pan Bahar, Bahar Select, Dilruba, Wah, Bahubali & Bahar with analysis report of these packing material from CIPET, Ahmedabad.
2. Affidavit confirming the sample of packing material submitted to CPCB is being used at the plant for packing of Pan Masala manufactured in our plant. The affidavit also confirms the closure of plant in compliance with direction issued by CPCB vide letter dt. 22.10.21.

Kindly acknowledge the receipt.

Yours Faithfully,

For Pan Bahar Products Private Limited.

For: PAN BAHAR PRODUCTS PRIVATE LIMITED


(Sanchit Jain) Director

Director

Enclose as above.



सत्यमेव जयते

317

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL23383006781393U
Certificate Issued Date	: 25-Apr-2022 03:06 PM
Account Reference	: IMPACC (IV)/ d1983903/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL DL98390333659930379881U
Purchased by	: PAN BAHAR PRODUCTS PVT LTD
Description of Document	: Article Undertaking
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: PAN BAHAR PRODUCTS PVT LTD
Second Party	: Not Applicable
Stamp Duty Paid By	: PAN BAHAR PRODUCTS PVT LTD
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please verify or type below this line

UNDERTAKING

This is to certify that **M/s. Pan Bahar Products Pvt. Ltd.** Having its Premises **20, Shivaji Marg, Najafgarh Road, New Delhi-110015** is manufacturing Pan Masala under brand such as:-

- 1 Pan Bahar Pan Masala
- 2 Bahar Select Pan Masala
- 3 Dilruba Pan Masala
- 4 Wah Pan Masala
- 5 Bahubali Pan Masala
- 6 Bahar Pan Masala

For PAN BAHAR PRODUCTS PRIVATE LIMITED

120 APR 2022

[Signature]

Director

Statutory Alert:

1. The authenticity of the Stamp certificate should be verified by the user by scanning e-Stamp with the App on their phone.
- Any discrepancy in the details on this Certificate and its availability in the website of the State e-Stamp should be reported.
2. The exact of marking and legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Controller, e-Stamp.

PAN BAHAR PRODUCTS PRIVATE LIMITED

318

Regd. Office : 20 Shivaji Marg, Najafgarh Road, New Delhi-110015 • Ph.: 011- 46110338
e-mail : panbaharproducts@gmail.com • CIN No. U16008DL2019PTC355979

These Products are sold through authorized Dealer across all India. As per the direction of CPCB Delhi, (Vide File No. P-20/28/2021-UPC-II-HO-CPCB-HO-PART-1/147AA) all the Pouches & Sachets for Pan Masala are made from Non-Plastic Layers.

The sachets / pouches have been tested at CIPET Lab Ahmedabad to ensure its structure. The result obtained indicates that all the Sachets / Pouches does not Contains any Plastic Layers (Reports of CIPET Ahmedabad along with Brand Details is attached herewith).

Thus, fulfilling the provision of PWM 2016, as amended till date.

We ensure that all the Sachets / Pouches would comply with PWM 2016 as amended till date in future.



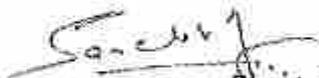
ATTESTED

NOTARY PUBLIC
DELHI (INDIA)

Applicants

For Pan Bahar Products Pvt. Ltd.

For PAN BAHAR PRODUCTS PRIVATE LIMITED


Director

12 6 APR 2022



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक संशोधन, भारत सरकार

प्लॉट नं. 630, फेज 4, जी. आई. डी. सी., वाटवा, अहमदाबाद-382445

टेलीफोन : (079) 40083900-962, 925 फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : भारत, चेन्नई - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G I D C, Vatva, Ahmedabad-382 445

Tele : (079) 40103900-962, 925, Fax : (079) 40083905

E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

5590

Series : A

परिक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to

Pan Bahar Products Private Limited
20, Shivaji Marg,
Najafgarh Road,
New Delhi - 110 015

Test Report No

8470

Dated

15.03.2022

Your Ref. No.

Letter

Test Report as per Standard :

As per part C

Dated

02.03.2022

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material
b) Grade / variety / type / size / class : Brand : Pan Bahar
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 02.03.2022
i) Date of Starting : 03.03.2022
j) Date of Completion : 15.03.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work instructions, if any : Not Applicable

1 of 2

[Signature]

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वडवा, अहमदाबाद - 382445

दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुन्दी, चेन्नै - 600 032



IP

CIPET IIT



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Valva, Ahmedabad-382 445.

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E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web: www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material

Test Report No. : 8470

Dated : 15.03.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	IDC by Braum	---	Paper + Aluminum foil non - VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS	:	Nil
NOTE	:	1. The results related only to the items tested.
	:	2. The report shall not be reproduced in full part without written approval of the laboratory.
	:	3. This Test Report Certificate is issued only for the samples submitted to CIPET.
	:	4. The results stated above related only to the items tested.
	:	5. The quality of the subsequent production lot has to be ensured by the purchaser.

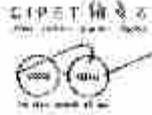
Authorised Signatory

Bharath K. L.

Authorised Signatory

Rajesh Panda

Head Office



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
 टेक्नोलॉजी (आई पी टी)
 (पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
 रसायन एवं पेट्रो-रसायन विभाग
 रसायन एवं उर्वरक मंत्रालय, भारत सरकार
 प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वाटवा, अहमदाबाद-382445.
 दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905
 ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 वेबसाइट : www.cipet.gov.in
 मुख्यालय : सिपेट, गुन्डी, चेन्नै - 600 032

**CIPET : INSTITUTE OF PETROCHEMICALS
 TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
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 E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 Web : www.cipet.gov.in
 Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Section A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

5591

Issued to :

Pan Bahar Products Private Limited
 20, Shivaji Marg,
 Najafgarh Road,
 New Delhi - 110 015

Test Report No :

8469

Dated

15.03.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated

02.03.2022

PART A

PARTICULARS OF SAMPLE SUBMITTED

- | | | |
|--|---|------------------|
| a) Name of Sample (as stated by party) | : | Packing Material |
| b) Grade / variety / type / size / class | : | Brand : Bahar |
| c) Declared value, if any | : | NA |
| d) Code No. | : | NA |
| e) Batch No. and Date of Manufacture | : | NA |
| f) Quantity | : | 01 Nos |
| g) Mode of Packing | : | Packed in bag |
| h) Date of Receipt | : | 02.03.2022 |
| i) Date of Starting | : | 03.03.2022 |
| j) Date of Completion | : | 15.03.2022 |
| k) Sealed or not | : | NA |
| l) Any other information | : | NA |

PART B

SUPPLEMENTARY INFORMATION

- | | | |
|---|---|-------------------------------|
| a) Reference to sampling procedure | : | Samples Supplied by the Party |
| b) Supporting documents for the measurement taken and result derived | : | As per Part C |
| c) Deviation from the test method as prescribed in relevant work Instructions, if any | : | Not Applicable |

1 of 2

[Signature]



CIPET लि.पे.टे



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

एसायन एवं पेट्रो-रसायन विभाग

रसायन एवं खनिज मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुन्डी, चेन्नै - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.

Tele.: (079) 40103900-992, 925, Fax : (079) 40083905

E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material

Test Report No.: 8469

Dated : 15.03.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	IDC by Braun	---	Paper+ Aluminium foil + non VMCII based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- The results related only to the items tested
- The report shall not be reproduced in full/part without written approval of the laboratory
- This Test Report/Certificate is issued only for the samples submitted to CIPET.
- The results stated above related only to the items tested
- The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

Dharath K. L.

Authorised Signatory

2 of 2

R. Rajesh Panda

Technical Officer



323

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
स्वयं एवं अर्थक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वाटवा, अहमदाबाद-382445.
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ईमेल : cipetahmid@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुन्डी, चेन्नै - 600 032



CIPET IN R.E.



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445
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Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

बोधगम्य रिपोर्ट / TEST REPORT

S.L No

5592

Issued to:

Pan Bahar Products Private Limited
20, Shivaji Marg,
Najafgarh Road,
New Delhi - 110 015

Test Report No :

8468

Dated :

15.03.2022

Your Ref. No :

Letter

Dated :

02.03.2022

Test Report as per Standard :

As per part C

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material
b) Grade / variety / type / size / class : Brand : Bahar Select
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 02.03.2022
i) Date of Starting : 03.03.2022
j) Date of Completion : 15.03.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work instructions, if any : Not Applicable

1 of 2



CIPET लि. वे. ए.



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083906

ईमेल : cipetahmc@gmail.com, ahmadabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुण्डी, चेन्नै - 600 032

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Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

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Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material

Test Report No.: 8468

Dated : 15.03.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	IDC by Braun		Paper+ Aluminium foil + non - VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE:

- The results related only to the items tested
- The report shall not be reproduced in full/part without written approval of the laboratory
- This Test Report/Certificate is issued only for the samples submitted to CIPET
- The results stated above related only to the items tested.
- The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory
Bharath K. L.

Signature

Authorised Signatory

2 of 2

Signature

Signature

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
स्वायत्त एवं प्रैक्टिस संस्थान, भारत सरकार
प्लॉट नं. 830, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद 382445
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वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गिन्डी, चेन्नै - 600 032



325
P

CIPET सि पेट
CENTRAL INSTITUTE OF PETROCHEMICALS



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(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
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E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No. 6443

Issued to : Pan Bahar Products Private Limited
20, Shivaji Marg,
Najafgarh Road,
New Delhi - 110 015

Test Report No : 324
Dated : 21.04.2022
Your Ref. No. : Letter
Dated : 12.04.2022

Test Report as per Standard : As per part C

ULR No : TC81642200000355P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material
b) Grade / variety / type / size / class : Brand : Dilruba
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 19.04.2022
i) Date of Starting : 19.04.2022
j) Date of Completion : 20.04.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

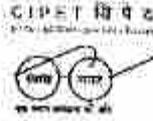
1 of 2



326

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रक्षावन एवं पेट्रो-रक्षावन विभाग
रक्षावन एवं हवरक परिसर, भारत सरकार
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Web : www.cipet.gov.in
Head Office : CIPET, Gulindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material	Test Report No.: 324 Dated : 21.04.2022
------------------	--

PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + foil + non- VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

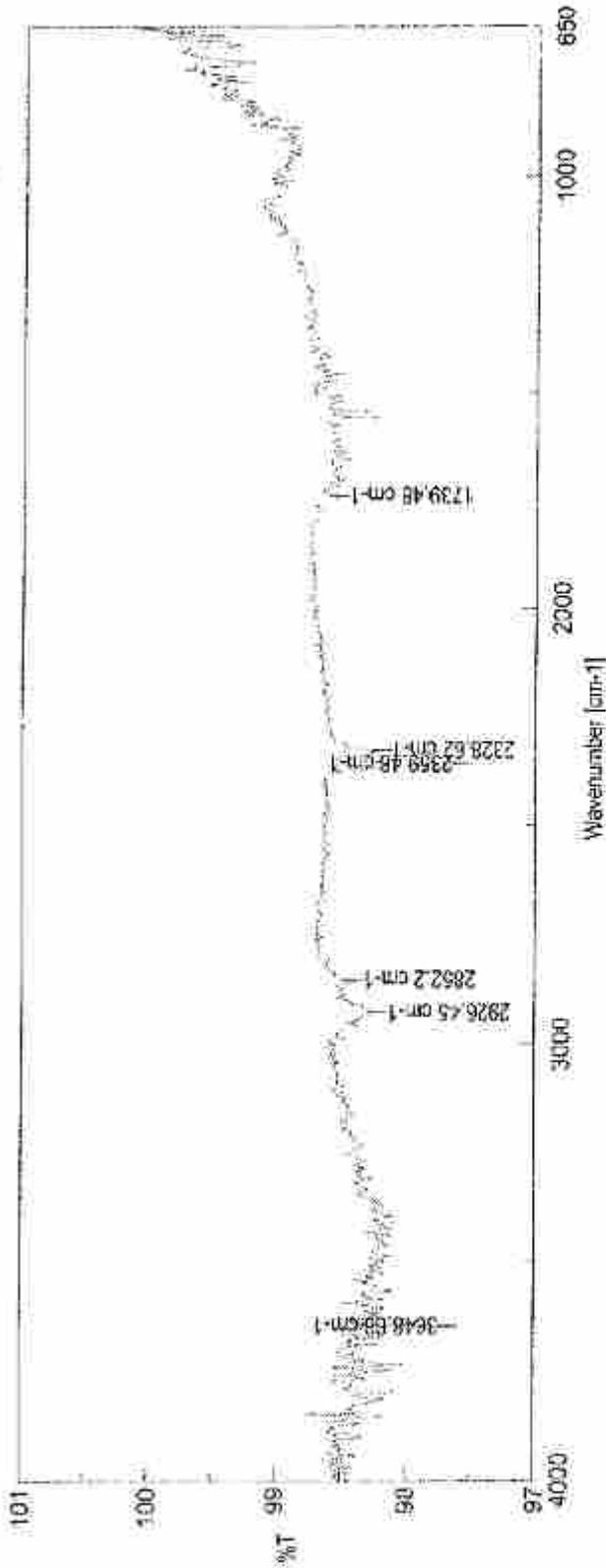
PART D

- REMARKS : Nil
- NOTE
- 1 The results related only to the items tested
 - 2 The report shall not be reproduced in full/part without written approval of the laboratory
 - 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
 - 4 The results stated above related only to the items tested.
 - 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

Authorised Signatory.
2 of 2

254- BLUE OUTER.jvs



[Comments]
 Sample name
 Comment
 User
 Division
 Company

CIPET/PT

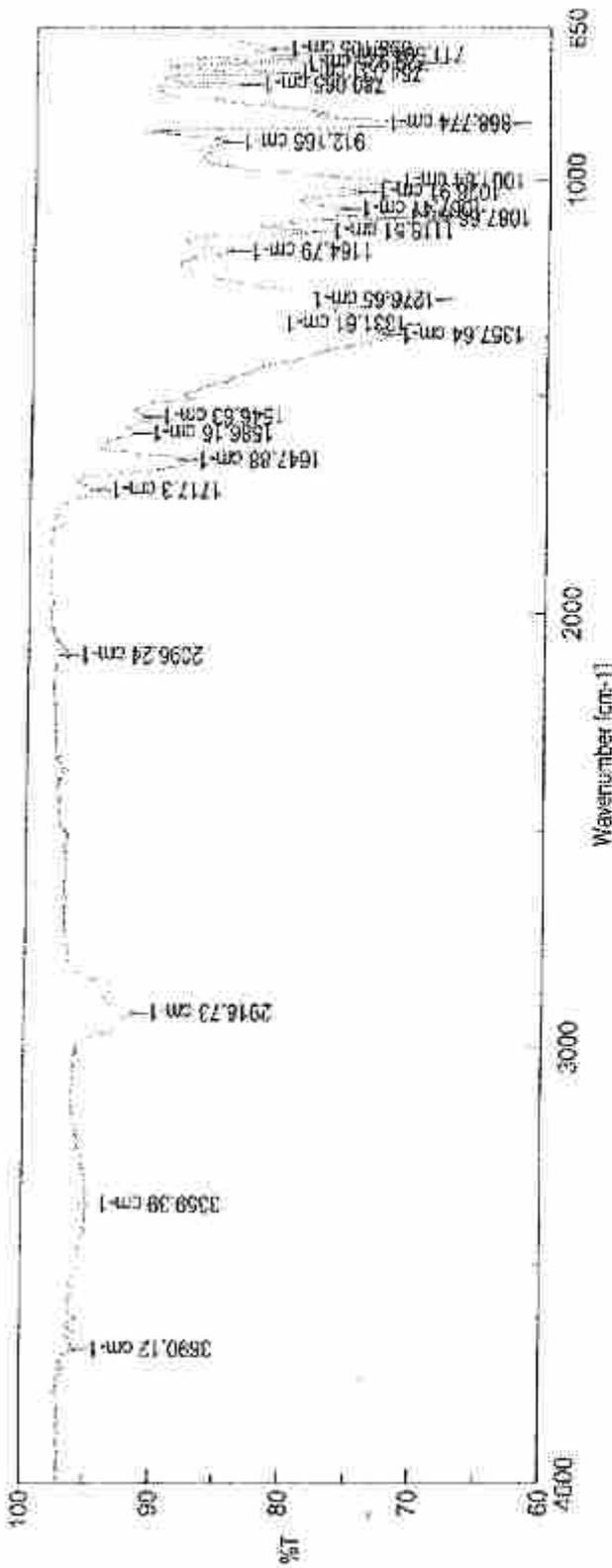
[Measurement Information]
 Model Name FT/IR-4700typeA
 Serial Number D04676178B
 Accessory ATR PRO ONE
 Accessory S/N C138261809
 Incident angle 45 deg
 Measurement Date 20-04-2022 10:41

[Detailed Information]
 Creation date 20-04-2022 10:42
 Data array type Linear data array
 Horizontal axis Wavenumber (cm-1)
 Vertical axis %T
 Start 349.053 cm-1
 End 7800.65 cm-1
 Data interval 0.964233 cm-1
 Data points 7729

Light Source Standard
 Detector TGS
 Accumulation 12
 Resolution 4 cm-1
 Zero Filling On
 Apodization Cosine
 Gain Auto (5)
 Aperture Auto (7.1 mm)
 Scanning Speed Auto (2 mm/sec)
 Filter Auto (30000 Hz)

254- BLUE OUTER.jvs

254 BLUE INNER.jws



(Comments)

Sample name
 Comment
 Use
 Division
 Company

20-04-2022 10:38
 20-04-2022 10:48

Linear data array
 Wavenumber (cm-1)
 %T
 Start
 End
 Data interval
 Data points

20-04-2022 10:35

Light Source
 Detector
 Accumulation
 Resolution
 Zero Filling
 Apodization
 Gain
 Aperture
 Scanning Speed
 Filter

Standard
 TGS
 12
 4 cm-1
 On
 Cosine
 Auto (8)
 Auto (7.1 mm)
 Auto (2 min/scan)
 Auto (30000 Hz)

Measurement Information

Model Name
 Serial Number
 Accessory
 Accessory S/N
 Incident angle

FTIR-4700typeA
 D046761788
 ATR PRO ONE
 C136261809
 45 deg

CIPET/PT

254 BLUE INNER.jws



329

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Department of Chemicals & Petrochemicals
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**सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)**

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सहायक एवं पेट्रो-रासायन विभाग
सहायक एवं उर्वरक मंत्रालय, भारत सरकार
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वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुइन्दी, चेन्नई - 600 032

PLASTICS TESTING CENTRE

Series : A

परिक्षण रिपोर्ट / TEST REPORT

S.L. No.

6445

Issued to : **Pan Bahar Products Private Limited**
20, Shivaji Marg,
Najafgarh Road,
New Delhi - 110 015

Test Report No : 326
Dated : 21.04.2022
Your Ref. No : Letter
Dated : 12.04.2022

Test Report as per Standard : As per part C

ULR No : TC816422000000357P

PART A**PARTICULARS OF SAMPLE SUBMITTED**

- | | | |
|--|---|------------------|
| a) Name of Sample (as stated by party) | : | Packing Material |
| b) Grade / variety / type / size / class | : | Brand : Wah |
| c) Declared value, if any | : | NA |
| d) Code No. | : | NA |
| e) Batch No. and Date of Manufacture | : | NA |
| f) Quantity | : | 01 Nos |
| g) Mode of Packing | : | Packed in bag |
| h) Date of Receipt | : | 19.04.2022 |
| i) Date of Starting | : | 19.04.2022 |
| j) Date of Completion | : | 20.04.2022 |
| k) Sealed or not | : | NA |
| l) Any other information | : | NA |

PART B**SUPPLEMENTARY INFORMATION**

- | | | |
|---|---|-------------------------------|
| a) Reference to sampling procedure | : | Samples Supplied by the Party |
| b) Supporting documents for the measurement taken and result derived | : | As per Part C |
| c) Deviation from the test method as prescribed in relevant work instructions, if any | : | Not Applicable |

1 of 2



330
P

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
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रसायन एवं उर्वरक मंत्रालय, भारत सरकार
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ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुन्दी, चेन्नै - 600 032.

CIPET सि पेट



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Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
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Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material

Test Report No.: 326

Dated : 21.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	--	Paper + foil + non - VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

- NOTE:
- The results related only to the items tested
 - The report shall not be reproduced in full/part without written approval of the laboratory
 - This Test Report/Certificate is issued only for the samples submitted to CIPET.
 - The results stated above related only to the items tested.
 - The quality of the subsequent production lot has to be ensured by the purchaser.

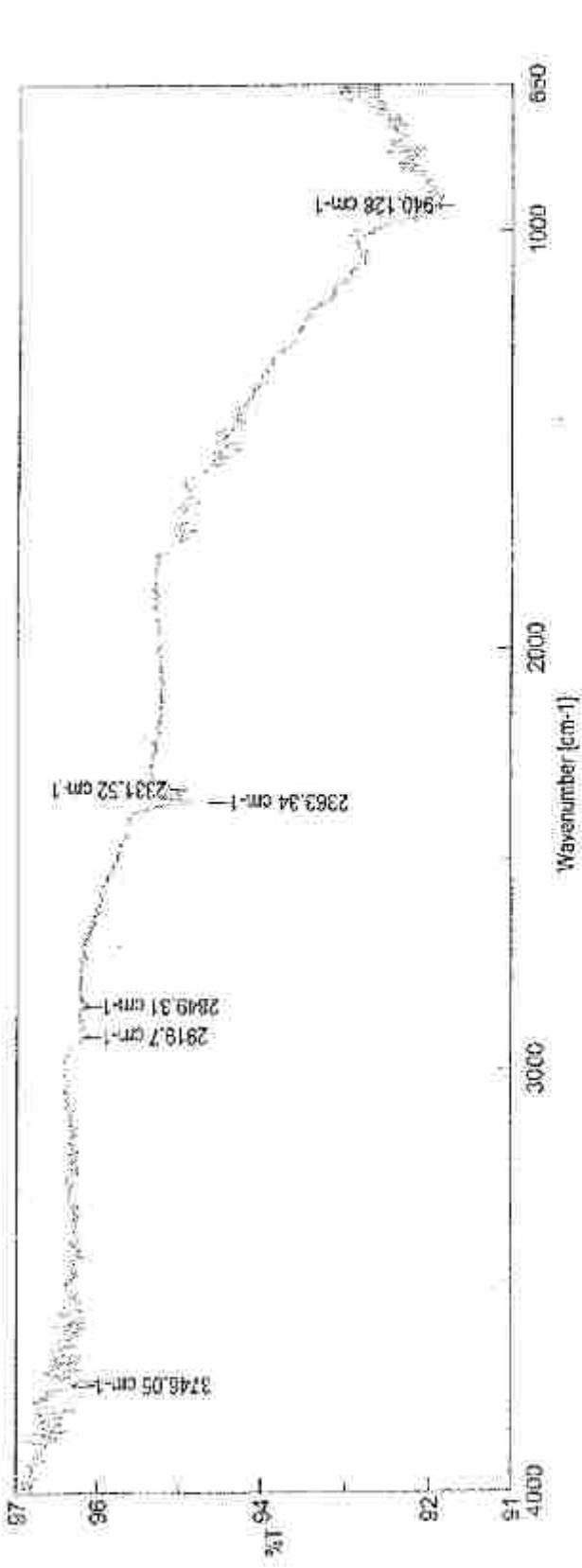
Authorised Signatory

(Signature)
(Name)

Authorised Signatory

2 of 2

255- OUTER SURFACE.jws



255- OUTER SURFACE.jws Yellow

[Comments]
 Sample name
 Comment
 User
 Division
 Company

(CIPET)pat

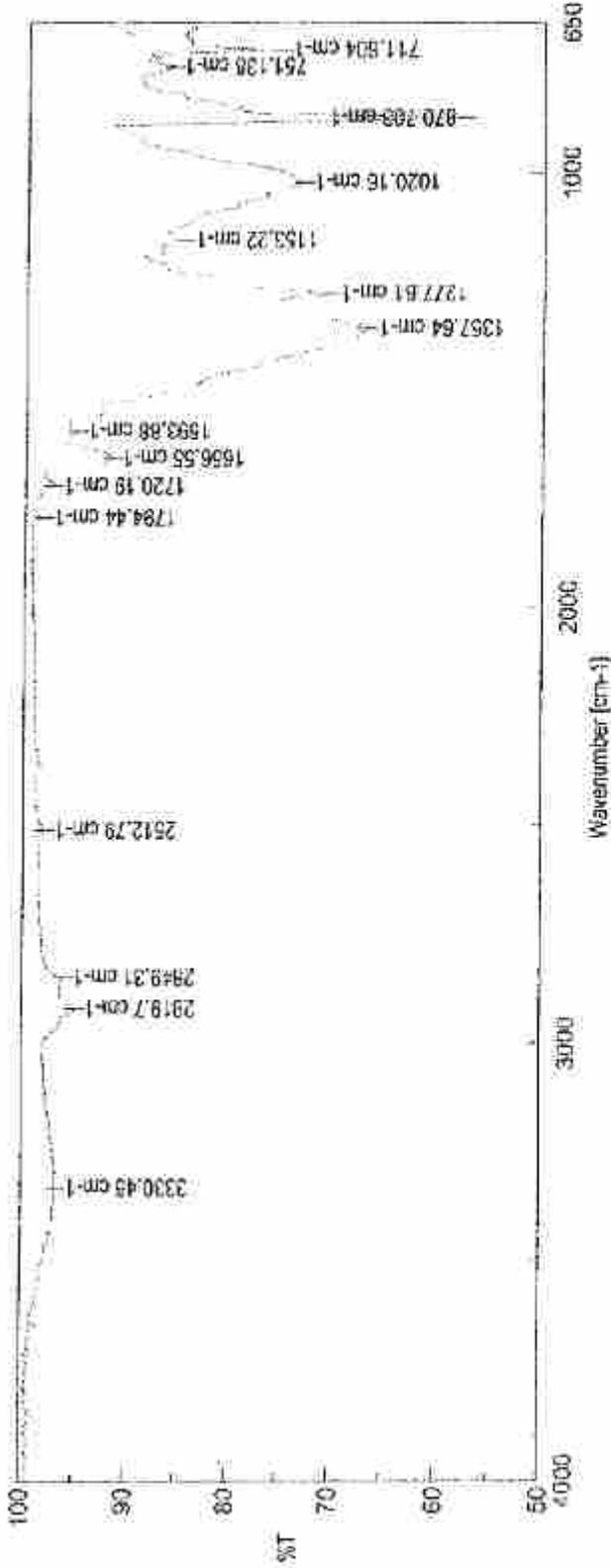
[Measurement Information]
 Model Name FT/IR-4700TypeA
 Serial Number D048751788
 Accessory ATR PRO ONE
 Accessory S/N C138261809
 Incident angle 45 deg

Measurement Date: 20-04-2022 10:25

[Detailed information]
 Creation date 20-04-2022 10:28
 Date array type Linear data array
 Horizontal axis Wavenumber (cm-1)
 Vertical axis %T
 Start 348.053 cm-1
 End 7800.65 cm-1
 Data interval 0.984233 cm-1
 Data points 7729

Light Source Standard
 Detector TGS
 Accumulation 12
 Resolution 4 cm-1
 Zero Filling On
 Apodization Cosine
 Gain Auto (8)
 Aperture Auto (7.1 mm)
 Scanning Speed Auto (2 mm/sec)
 Filter Auto (30000 Hz)

255- INNER SURFACE.iws



[Comments]
 Sample name
 Comment
 User
 Division
 Company

CIPET/PT

[Measurement Information]
 Model Name FT/IR-4700typeA
 Serial Number 0048761788

Accessory ATR PRO/DNE
 Accessory S/N C138261809
 Incident angle 45 deg

Measurement Date 20-04-2022 10:20

[Detailed Information]
 Creation date 20-04-2022 10:21

Data array type Linear data array
 Horizontal axis Wavenumber [cm-1]
 Vertical axis %T
 Start 349.053 cm-1
 End 7906.65 cm-1
 Data interval 0.954233 cm-1
 Data points 7725

Light Source Standard
 Detector TGS
 Accumulation 12
 Resolution 4 cm-1
 Zero Filling On
 Apodization Cosine
 Gain Auto (8)
 Aperture Auto (7.1 mm)
 Scanning Speed Auto (2 mm/sec)
 Filter Auto (30000 Hz)

256- INNER SURFACE.iws



सिंपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
 टेक्नोलॉजी (आई पी टी)
 (पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
 रसायन एवं पेट्रो - रसायन विभाग
 रसायन एवं अंतरिक्ष मंत्रालय, भारत सरकार
 प्लॉट नं. 630, फेज 4, जी आई डी सी, वाटवा, अहमदाबाद-382445
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 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
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 Web : www.cipet.gov.in
 Head Office : CIPET, Gundy, Chennai - 600 032

PLASTICS TESTING CENTRE

परीक्षण रिपोर्ट / TEST REPORT

S.L. No. **6444**

Series : A

Issued to : **Pan Bahar Products Private Limited**
 20, Shivaji Marg,
 Najafgarh Road,
 New Delhi - 110 015

Test Report No : 325
 Dated : 21.04.2022
 Your Ref. No. : Letter
 Dated : 12.04.2022

Test Report as per Standard : As per part C

ULR No : TC816422000000356P

PART A PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material
- b) Grade / variety / type / size / class : Brand : Babubali
- c) Declared value, if any : NA
- d) Code No. : NA
- e) Batch No. and Date of Manufacture : NA
- f) Quantity : 01 Nos
- g) Mode of Packing : Packed in bag
- h) Date of Receipt : 19.04.2022
- i) Date of Starting : 19.04.2022
- j) Date of Completion : 20.04.2022
- k) Scaled or not : NA
- l) Any other information : NA

PART B SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
- b) Supporting documents for the measurement taken and result derived : As per Part C
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2



334
P

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
संशोधन एवं पैट्रो-रसायन विभाग
संस्थान एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., पटवा, अहमदाबाद-382445
दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुन्दी, चेन्नै - 600 032

CIPET लि. लि.
अहमदाबाद, गुन्दी, चेन्नै



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Pkt No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
Tele.: (079) 40103900-902, 925, Fax : (079) 40083905
E-mail, cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web: www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material	Test Report No.: 325 Dated : 21.04.2022
------------------	--

PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + foil + non- VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

PART D

- REMARKS : Nil
- NOTE
- The results related only to the items tested.
 - The report shall not be reproduced in full/part without written approval of the laboratory.
 - This Test Report/Certificate is issued only for the samples submitted to CIPET.
 - The results stated above related only to the items tested.
 - The quality of the subsequent production lot has to be ensured by the purchaser.

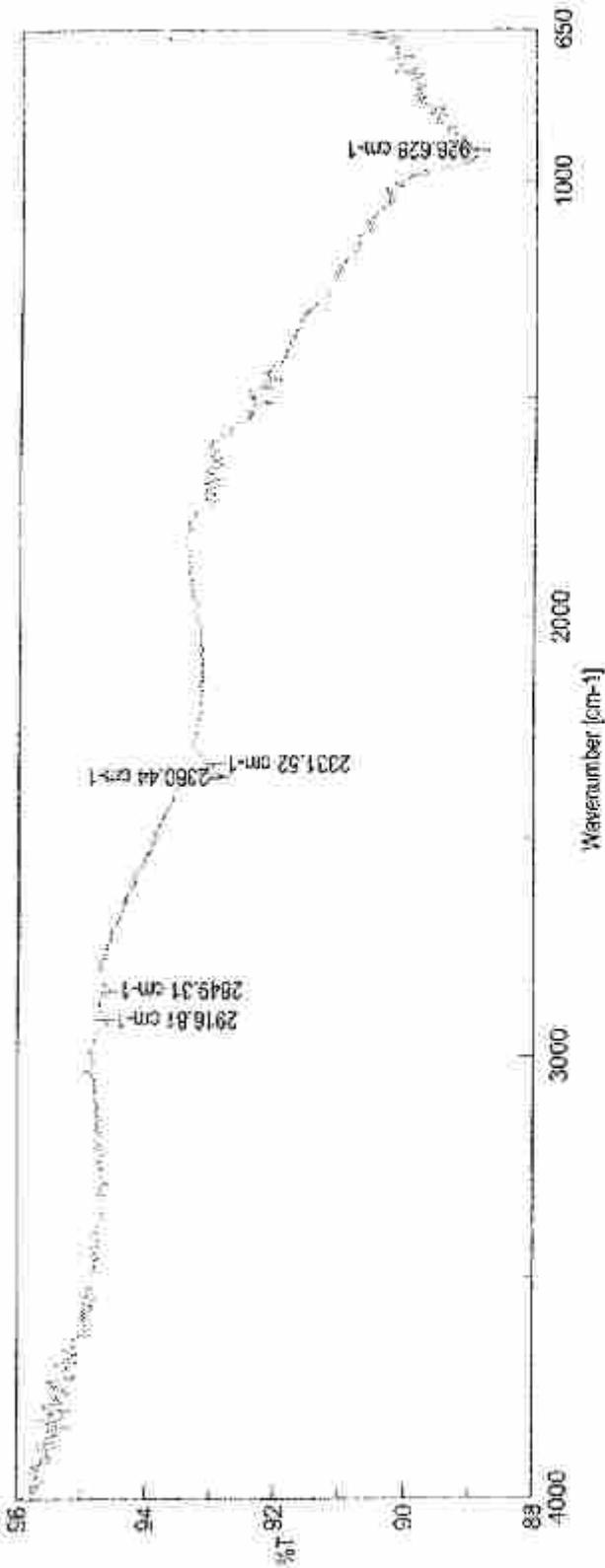
Authorised Signatory

Signature

Authorised Signatory
2 of 2

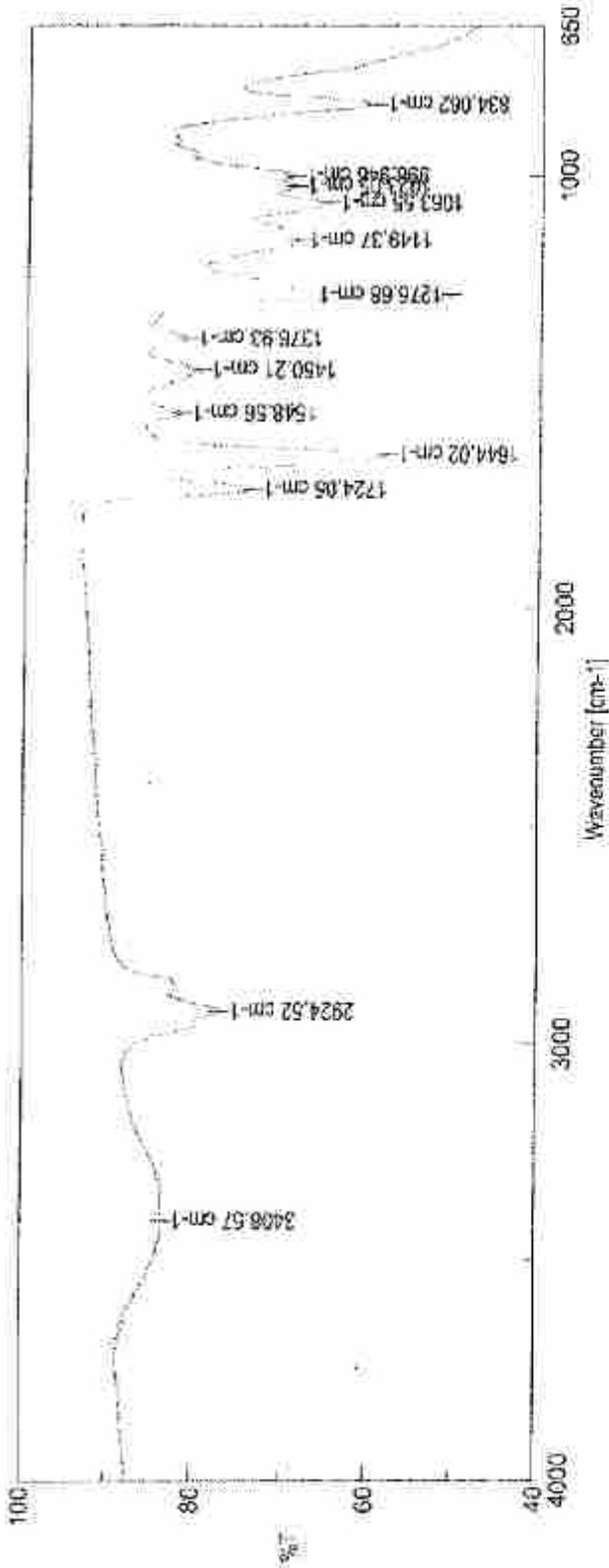
Signature

255- WHITE OUTER.jws



[Comments]		[Measurement Information]		[Detailed Information]	
Sample name	255- WHITE OUTER.jws	Model Name	FT/IR-4700typeA	Creation date	20-04-2022 10:34
Comment		Serial Number	D046761788	Data array type	Linear data array
User		Accessory	ATR PRO ONE	Horizontal axis	Wavenumber (cm-1)
Division	CIPET:PT	Accessory S/N	C136281809	Vertical axis	%T
Company		Incident angle	45 deg	Start	349.053 cm-1
		Measurement Date	20-04-2022 10:33	End	7800.85 cm-1
		Light Source	Standard	Data interval	0.954233 cm-1
		Detector	TGS	Data points	7729
		Accumulation	12		
		Resolution	4 cm-1		
		Zero Filling	On		
		Apodization	Cosine		
		Gain	Auto (8)		
		Aperture	Auto (7.1 mm)		
		Scanning Speed	Auto (2 mm/sec)		
		Filter	Auto (30500 Hz)		

255- WHITE INNER.jws



255- WHITE INNER.jws

[Measurement Information]
 Model Name FT/IR-1700typeA
 Serial Number D046751798
 Accessory ATR PRO ONE
 Accessory S/N C138251806
 Incident angle 45 deg
 Measurement Date 20-04-2022 10:30
 Light Source Standard
 Detector TGS
 Accumulation 12
 Resolution 4 cm-1
 Zero Filling On
 Apodization Cosine
 Gain Auto (8)
 Aperture Auto (7.1 mm)
 Scanning Speed Auto (2 mm/sec)
 Filter Auto (36000 Hz)

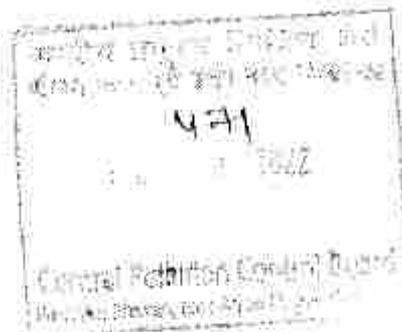
[Comments]
 Sample name CIPETIPT
 Company
 Division
 User
 [Detailed Information]
 Creation date 20-04-2022 10:31
 Data array type Line1 data array
 Horizontal axis Wavenumber (cm-1)
 Vertical axis %T
 Start 349.055 cm-1
 End 7800.65 cm-1
 Date interval 0.964233 cm-1
 Data points 7729

All Subject to Kanpur Jurisdiction only

TRIMURTI FRAGRANCES PVT.LTD.

CIN- U16006UP1994PTC017048

Factory & office: 133/231-A Transport Nagar, Kanpur- 208023 (U.P.)



Date : 11-04-2022

To
Smt Divya Sinha,
Scientist-E
Central Pollution Control Board,
East Arjun Nagar,
Delhi -110032

Subject: Directions under section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules, 2016 for storing, packing or selling Pan Masala Products in all forms- **Regarding withdrawal of closure direction issued to M/s Trimurti Fragrances Private Limited, 133/231-A, Transport Nagar, Kanpur-208023 (U.P.)**

Madam,

Please refer CPCB's letter no P-20/28/2021-UPC-II-HO-CPCB-HO Part (I) dated 25.03.2022 from Sc-E and further E-mail communication dated 07.04.2022 from Sc-B regarding above mentioned subject. Further I am to add here that these communications have been received after the personal hearing held with Chairman CPCB on 04.03.2022 in personal hearing, we have been directed to submit the sample. Therefore without losing much time we had submitted our reply on 25.03.2022 enclosing samples and also undertaking meeting to requirement of personal hearing.

2. Again in context of your referred letter dated 25.03.2022 & 07.04.2022, we are submitting the followings for consideration as per the requirement of CPCB ;

(i) Samples of packing material (to be used as complete range of pan masala in our unit in the form of packing and products) are attached herein. Further as required, these samples have been tested from CIPET (Institute of Petrochemicals Technology), Ahmedabad on 08.04.2022. Test result report is attached as **Annexure-1**.

(ii) Affidavit as per the requirement or commitment in this regard is also attached in **Annexure-2**

Report

3. Through your communication dated 25.03.2022, a testing report from FTIR laboratory was attached. Here I am to say that comparison of testing and plastic parameter should be tested uniformly by the same laboratory. If it changes detection of plastic even present in ink may produce different results. It is also likely that other laboratory might change their criteria, which result ambiguity in taking decision. Earlier we have submitted the testing report from CIPET and now this time, as required, we again submitting the report from CIPET, which is also requirement of CPCB. While reporting above facts, I am to say that we have already communicated vide our letter dated 16-02-2022 that we have been operating our unit based on regular report from CIPET and also based on CTO which was issued by UP Pollution Control Board.

This direction has been pending since long and even after full cooperation with CPCB, we are yet to wave-off this. We are dedicated to make environment plastic free and ready to obey/ follow the law/rule as laid down in PWM Rule, 2016.

4. We are filing this response after personal hearing with the humble request that closure direction may be revoked immediately.

Encl: - Annexure-1 (Test report)

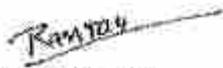
Annexure-2 (Affidavit)

With Regard

Yours Faithfully

Trimurti Fragrances Private Limited

For Trimurti Fragrances Pvt. Ltd.


Authorised Signatory

Authorised Signatory

Copy for information to :

1. ✓ Shri Tanmay Kumar,
Chairman CPCB,
Parivesh Bhawan ,
East Arjun Nagar,
Delhi-110032.

2. Mrs. Leena Nandan,
Secretary ,
Ministry of Environment, Forest & Climate Change,
Jor Bagh , New Delhi-110003.



सत्यमेव जयते

340

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DL17466478887809U
 Certificate Issued Date : 11-Apr-2022 02:20 PM
 Account Reference : IMPACC (IV)/ JF704203/ DELHI/ DL-DLH
 Unique Doc. Reference : SUBIN-DL70420322395337510820U
 Purchased by : TRIMURTI FRAGRANCES PVT LTD
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : TRIMURTI FRAGRANCES PVT LTD
 Second Party : Not Applicable
 Stamp Duty Paid By : TRIMURTI FRAGRANCES PVT LTD
 Stamp Duty Amount (Rs.) : 100
 (One Hundred only)



Please write or type below this line



Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.stampstamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the part of the certificatee.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT (UNDERTAKING)

1. We, M/s Trimurti Fragrances Pvt. Limited, having address at Plot No. 133/231-A, Transport Nagar, Kanpur-208023 (U.P.), hereby confirm that the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of Pan masala manufacture in our plant. Test report of these samples have been submitted to CPCB. Further, it is to submit that plant has been in operation based on our regular testing from recognised/NABL accredited laboratory like CVTET and based on our submission to CPCB. The report in this regard has been submitted to CPCB time to time.

2. We undertake and assure you that we shall not use any plastic material in our packaging of Pan Masala in future.

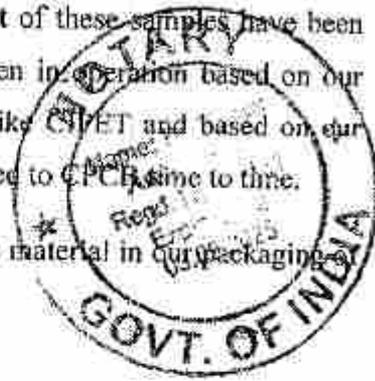
With Regard

Yours Faithfully

Trimurti Fragrances Private Limited

Ranjay

Authorised Signatory



ATTESTED

NOTARY PUBLIC
DELHI (INDIA)

11 APR 2022



CIPET 1979



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
 एच. वी. वेणुगुडु इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स इंजीनियरिंग एंड टेक्नोलॉजी
 एम.ए. एच. रोड - एम.एच. नगर
 एम.ए. एच. नगर, चेन्नई - 600 032
 फोन : (079) 40103900-902, 925 फैक्स : (079) 40083305
 ई-मेल : cipetahmed@gmail.com, ahmedabad@cipet.org.in
 वेबसाइट : www.cipet.gov.in
 (सिपेट) : चेन्नई, भारत - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)

(Formerly Central Institute of Petrochemicals Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase-IV, G.I.D.C., Maiva, Ahmedabad-382 445.
 Tele : (079) 40103900-902, 925, Fax : (079) 40083305
 E-mail : cipetahmed@gmail.com, ahmedabad@cipet.org.in
 Web : www.cipet.gov.in
 Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

6224

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to : **Trimurti Fragrance : Pvt. Ltd.**
 Plot No. 133/23E-A,
 T.P. Nagar,
 Kanpur - 208 023

Test Report No : 97
 Dated : 08.04.2022
 Your Ref. No : Letter
 Dated : 07.04.2022

Test Report as per Standard : As per part C

ULR No : TCS16422000000163P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : **Substrate Shikhar Pan Masala**
- b) Grade / variety / type / size / class : **NA**
- c) Declared value, if any : **NA**
- d) Code No : **NA**
- e) Batch No. and Date of Manufacture : **NA**
- f) Quantity : **01 Nos**
- g) Mode of Packing : **Packed in bag**
- h) Date of Receipt : **07.04.2022**
- i) Date of Starting : **07.04.2022**
- j) Date of Completion : **07.04.2022**
- k) Sealed or not : **NA**
- l) Any other information : **NA**

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : **Samples Supplied by the Party**
- b) Supporting documents for the measurement taken and result derived : **As per Part C**
- c) Deviation from the test method as prescribed in relevant work. Instructions, if any : **Not Applicable**

1 of 2

**सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)**
(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
सिपेट पर्यटन केंद्र - सखारन विमान
भारत सरकार के अखिल भारतीय, भारत सरकार
एन.डी.ए. बिल्डिंग, फेज-4, सी.आई.डी.सी., वावु, अहमदाबाद - 382445
दूरभाष (079) 40103900-902-925 फैक्स: (079)-40001905
ईमेल: ahmedabad@cipet.gov.in, ahmedabad@cipet.gov.in
वेबसाइट: www.cipet.gov.in
मुख्यालय - सिपेट, गुन्डी, चेन्नई - 600 032



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**
(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630 Phase-IV, C.I.D.C., Vava, Ahmedabad-382 445
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E-mail: ahmedabad@cipet.gov.in, ahmedabad@cipet.gov.in
Web: www.cipet.gov.in
Head Office : CIPET, Gundy, Chennai - 600 032

PLASTICS TESTING CENTRE

Substrate Shikhar Pan Masala Test Report No.: 97
Dated : 08.08.2012

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IEC by Braun	---	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

- NOTE:
1. The results related only to the items tested
 2. The report shall not be reproduced in full/part without written approval of the laboratory
 3. This Test Report/Certificate is issued only for the samples submitted to CIPET
 4. The results stated above related only to the items tested
 5. The quality of the subsequent production lot has to be ensured by the purchaser

Bharath K. L.
Authorized Signatory
Bharath K. L.

(Sri D. Trivedi)
Authorized Signatory
(Sri D. Trivedi)
Technical Officer

रिपोर्ट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में संयुक्त इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
एन.ए.ए.स.स. विभाग
एन.ए.ए.स.स. विभाग, एन.ए.स.स.स.
प्लॉट नं. 639, फ़ेज-IV, ग.ई.डी.सी., वटवा, अहमदाबाद-382445.
ए.ए.ए.स.स.स. (079) 40103900-902, 925 फ़ैक्स : (079) 40081806
ईमेल : cipetahmd@gmail.com, ahmadahmed@cipet.gov.in
वेबसाइट : www.cipet.gov.in
फ़ोन नं. : 0412, गिन्दी, चेन्नई - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 639, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
Teh: (079) 40103900-902, 925, Fax: (079) 40081806
E-mail: cipetahmd@gmail.com, ahmadahmed@cipet.gov.in
Web: www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

6225

Issued to :

Trimurti Fragrance Pvt. Ltd.
Plot No. 133/231-A,
T.P. Nagar,
Kamput - 208 023

Test Report No. :

98

Dated :

08.04.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated :

07.04.2022

ULR No : TC816422000000164P

PART A

PARTICULARS OF SAMPLE SUBMITTED

a) Name of Sample (as stated by party) : Sealed Pack Pouch Shikhar Pan Masala
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 07.04.2022
i) Date of Starting : 07.04.2022
j) Date of Completion : 07.04.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

[Signature]

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
 (पूर्व में केन्द्रीय इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase IV, G.I.D.C., Vatva, Ahmedabad-382 445
 India
 Tel: (079) 40103800-902, 925, Fax : (079) 40083903
 E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 Website: www.cipet.gov.in
 Head Office: Guindy, Chennai, India - 600 032



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 E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 Website: www.cipet.gov.in
 Head Office: CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Scaled Pack Pouch Shikhar Pan Masala Test Report No.: 98
Dated : 08.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA
 ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

- NOTE
- The results related only to the items tested
 - The report shall not be reproduced in full or part without written approval of the laboratory
 - This Test Report/Certificate is issued only for the samples submitted to CIPET.
 - The results stated above related only to the items tested.
 - The quality of the subsequent production lot has to be ensured by the purchaser.


 Authorised Signatory
Dharam K. Chaudhary
 Technical Officer


 Authorised Signatory
Jitendra D. Trivedi
 Technical Officer

346

All Subject to Kanpur Jurisdiction only

TRIMURTI FRAGRANCES PVT.LTD.

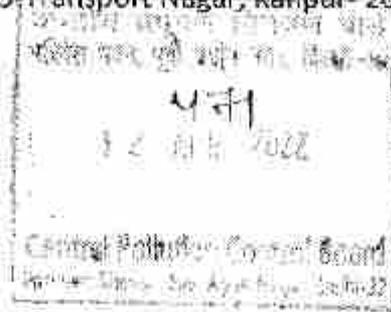
CIN- U16006UP1994PTC017048

Factory & office: 133/233,234,235, Transport Nagar, Kanpur- 208023 (U.P.)

Date : 11-04-2022

To

✓ Smt Divya Sinha,
Scientist-E
Central Pollution Control Board,
East Arjun Nagar,
Delhi -110032



Subject: Directions under section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules, 2016 for storing, packing or selling Pan Masala Products in all forms- **Regarding withdrawal of closure direction issued to M/s Trimurti Fragrances Private Limited, 133/233, 234 & 235 , Transport Nagar, Kanpur-208023 (U.P.)**

Madam,

Please refer CPCB's letter no P-20/28/2021-UPC-II-HO-CPCB-HO Part (1) dated 25.03.2022 from Sc-E and further E-mail communication dated 07.04.2022 from Se-B regarding above mentioned subject. Further I am to add here that these communications have been received after the personal hearing held with Chairman CPCB on 04.03.2022 in personal hearing, we have been directed to submit the sample. Therefore without losing much time we had submitted our reply on 25.03.2022 enclosing samples and also undertaking meeting to requirement of personal hearing.

2. Again in context of your referred letter dated 25.03.2022 & 07.04.2022, we are submitting the followings for consideration as per the requirement of CPCB ;

(i) Samples of packing material (to be used as complete range of pan masala in our unit in the form of packing and products) are attached herein. Further as required, these samples have been tested from CIPET (Institute of Petrochemicals Technology), Ahmedabad on 08.04.2022. Test result report is attached as **Annexure-I**.

(ii) Affidavit as per the requirement or commitment in this regard is also attached in Annexure-2

Report

3. Through your communication dated 25.03.2022, a testing report from FTIR laboratory was attached. Here I am to say that comparison of testing and plastic parameter should be tested uniformly by the same laboratory. If it changes detection of plastic even present in ink may produce different results. It is also likely that other laboratory might change their criteria, which result ambiguity in taking decision. Earlier we have submitted the testing report from CIPET and now this time, as required, we again submitting the report from CIPET, which is also requirement of CPCB. While reporting above facts, I am to say that we have already communicated vide our letter dated 16-02-2022 that we have been operating our unit based on regular report from CIPET and also based on CTO which was issued by UP Pollution Control Board.

This direction has been pending since long and even after full cooperation with CPCB, we are yet to wave-off this. We are dedicated to make environment plastic free and ready to obey/follow the law/rule as laid down in PWM Rule, 2016.

4. We are filing this response after personal hearing with the humble request that closure direction may be revoked immediately.

Encl: - Annexure-1 (Test report)

Annexure-2 (Affidavit)

With Regard

Yours Faithfully

Trimurti Fragrances Private Limited

For Trimurti Fragrances Pvt. Ltd.


Authorised Signatory

Authorised Signatory

Copy for information to :

1. **Shri Tanmay Kumar,**
Chairman CPCB,
Parivesh Bhawan ,
East Arjun Nagar,
Delhi-110032.

2. **Mrs. Leena Nandan,**
Secretary ,
Ministry of Environment, Forest & Climate Change,
Jor Bagh , New Delhi-110003.



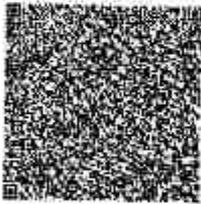
सत्यमेव जयते

349 INDIA NON JUDICIAL

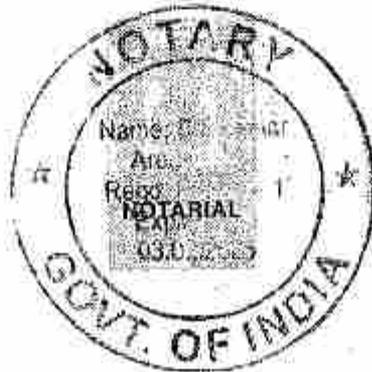
Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL17479732388893U
Certificate Issued Date	: 11-Apr-2022 02:34 PM
Account Reference	: IMPACC (IV) d1704203/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL70420322419291173392U
Purchased by	: TRIMURTI FRAGRANCES PVT LTD
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: TRIMURTI FRAGRANCES PVT LTD
Second Party	: Not Applicable
Stamp Duty Paid By	: TRIMURTI FRAGRANCES PVT LTD
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please write or type below this line

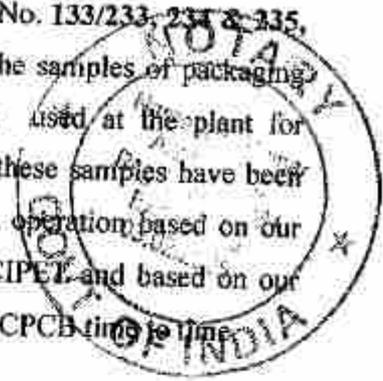


Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.stamptamp.com or using e-Stamp Mobile App of Govt. Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of this certificate.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT (UNDERTAKING)

1. We, M/s Trimurti Fragrances Pvt. Limited, having address at Plot No. 133/233-234 & 235, Transport Nagar, Kanpur-208023 (U.P.), hereby confirm that the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of Pan masala manufacture in our plant. Test report of these samples have been submitted to CPCB. Further, it is to submit that plant has been in operation based on our regular testing from recognised/NABL accredited laboratory like CIPET and based on our submission to CPCB. The report in this regard has been submitted to CPCB.



2. We undertake and assure you that we shall not use any plastic material in our packaging of Pan Masala in future.

With Regard

Yours Faithfully

Trimurti Fragrances Private Limited

Ram Singh

Authorised Signatory



ATTESTED

NOTARY PUBLIC
DELHI (INDIA)

11/1 APR 2023

सिरोट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
 प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी
 भारत एवं विश्व में सर्वोत्तम शिक्षण
 भारत नं. 630, फेज-IV, सी.आई.टी.सी., गुंटुर, आंध्रप्रदेश - 522445.
 टेलीफोन : (079) 40103900-902, 925 फैक्स : (079) 40081905
 ईमेल : cpetahead@ipet.ac.in, ahmadabad@ipet.gov.in
 वेबसाइट : www.ipet.gov.in
 भारतीय पेट्रोलियम, चेन्नई - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase-IV, S.I.T.C., Vellore, ahmadabad-522 445.
 Tel. : (079) 40103900-902, 925, Fax : (079) 40081905
 E-mail : cpetahead@gmail.com, ahmadabad@ipet.gov.in
 Web : www.ipet.gov.in
 Head Office : CIPET, Gundy, Chennai - 600 032

PLASTICS TESTING CENTRE
 परीक्षण रिपोर्ट / TEST REPORT

Series : A

S.L. No. **6222**

Issued to : **Trimurti Fragrances Pvt. Ltd.**
 Plot No. 133/235,
 T.P. Nagar,
 Kanpur - 208 023

Test Report No : **95**
 Dated : **08.04.2022**
 Your Ref. No. : **Letter**
 Dated : **07.04.2022**

Test Report as per Standard : **As per part C**

DLR No : **TC816422000000161P**

PART A
 PARTICULARS OF SAMPLE SUBMITTED

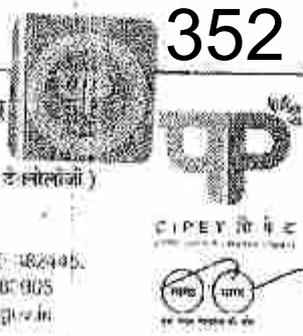
- a) Name of Sample (as stated by party) : **Substrate Shikhar Pan Masala**
- b) Grade / variety / type / size / class : **NA**
- c) Declared value, if any : **NA**
- d) Code No. : **NA**
- e) Batch No. and Date of Manufacture : **NA**
- f) Quantity : **01 Nos**
- g) Mode of Packing : **Packed in bag**
- h) Date of Receipt : **07.04.2022**
- i) Date of Starting : **07.04.2022**
- j) Date of Completion : **07.04.2022**
- k) Sealed or not : **NA**
- l) Any other information : **NA**

PART B
 SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : **Samples Supplied by the Party**
- b) Supporting documents for the measurement taken and result derived : **As per Part C**
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : **Not Applicable**

Signature

सिस्टम : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
 (पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग टेक्नोलॉजी)
 भारतीय रासायनिक प्रयोगशाला, वाटवा, महाराष्ट्र
 प्लॉट नं. 630, फेज-4, जी.आई.डी.सी., वाटवा, महाराष्ट्र-401032
 टेलीफोन : (079) 40103900-902, 925 फैक्स : (079) 40083905
 ई-मेल : cipetindia@gmail.com, info@cipet.gov.in
 वेबसाइट : www.cipet.gov.in
 हेड ऑफिस : वाटवा, महाराष्ट्र - 401032



CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382445.
 Tel: (079) 40103900-902, 925. Fax : (079) 40083905
 E-mail: cipetindia@gmail.com, info@cipet.gov.in
 Web : www.cipet.gov.in
 Head Office : CIPET, Gundy, Chennai - 600 032

PLASTICS TESTING CENTRE

Substrate Shikhar Pan Masala Test Report No. : 95
Dated : 08.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	—	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA
 ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

- NOTE
- 1 The results related only to the items tested
 - 2 The report shall not be reproduced in full/part without written approval of the laboratory.
 - 3 This Test Report/Certificate is issued only for the samples submitted to CIPET
 - 4 The results stated above related only to the items tested
 - 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Bharath K.
 Authorised Signatory
 Bharath K.

Jirti D. T. Medhi
 Authorised Signatory
 2 of 2
 Jirti D. T. Medhi
 Technical Officer

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नॉलॉजी (आई पी टी)
 (पूर्व में केंद्रम इंस्टिट्यूट ऑफ प्लास्टिक्स एंजिनियरिंग एंड टेक्नॉलॉजी)
 एलएन एच रोड, रामयन विमान
 एम.पी.ए.ई. अरिंदक भवन, कृष्ण भवन
 फ्लोर - 6, 600 032, नो.आई.टी.पी. नगर, अहमदाबाद-382445
 फोन : (079) 40103900-902, 925 फैक्स : (079)-4008 8005
 ईमेल : operations@cipet.gov.in, atm@cipet.gov.in
 वेबसाइट : www.cipet.gov.in
 मुद्रण संस्थान : सिरेड, मिर्जा, चे. - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 630, Phase IV, G.I.E.C., Vasva, Ahmedabad-382 445
 Phone : (079) 40103900-902, 925, Fax : (079) 40088005
 E-mail: operations@cipet.gov.in, atm@cipet.gov.in
 Web : www.cipet.gov.in
 Head Office : CIPET, Gundy, Chennai - 600 032

PLASTICS TESTING CENTRE

6223

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to : **Trimurti Fragrances Pvt. Ltd.**
 Plot No. 133/235,
 T.P. Nagar,
 Kampur - 208 023

Test Report No. : **96**
 Dated : **08.04.2022**
 Your Ref. No. : **Letter**
 Dated : **07.04.2022**

Test Report as per Standard : **As per part C**

ULR No : TC816422000000162P

PART A PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : **Sealed Pack Pouch Shikhar Pau Masala**
- b) Grade / variety / type / size / class : **NA**
- c) Declared value, if any : **NA**
- d) Code No. : **NA**
- e) Batch No. and Date of Manufacture : **NA**
- f) Quantity : **01 Nos**
- g) Mode of Packing : **Packed in bag**
- h) Date of Receipt : **07.04.2022**
- i) Date of Starting : **07.04.2022**
- j) Date of Completion : **07.04.2022**
- k) Sealed or not : **NA**
- l) Any other information : **NA**

PART B SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : **Samples Supplied by the Party**
- b) Supporting documents for the measurement taken and result derived : **As per Part C**
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : **Not Applicable**

1 of 2

Signature

**सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)**
(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
एन.एच. 630, प्लॉट IV, वी.ए.डी.ए., वरवा, अहमदाबाद-382 145.
फोन : (079) 40103900-902, 925 फैक्स : (079) 40095 905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
हस्ताक्षर : फोन, फैक्स, वेब - 600 032



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**
(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase IV, G.I.D.C., Varva, Ahmedabad-382 145.
Tele: (079) 40103900-002, 925, Fax: (079) 40095905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web: www.cipet.gov.in
Head Office: CIPET, Gandy, Chennai - 600 032

PLASTICS TESTING CENTRE

Scaled Pack Pouch Shikhar Pan Masala Test Report No.: 96
Dated : 08.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA
PART D

REMARKS : Nil

- NOTE
1. The results related only to the items tested
 2. The report shall not be reproduced in full/part without written approval of the laboratory.
 3. This Test Report/Certificate is issued only for the samples submitted to CIPET.
 4. The results stated above related only to the items tested.
 5. The quality of the subsequent production lot has to be ensured by the purchaser.

Bharath K. P.
Authorised Signatory
Bharath K. P.

Dr. D. Thirugopal
Authorised Signatory
Dr. D. Thirugopal
Technical Officer



Manikchand

Dharius Industries Private Limited

N. H. No. 8, At : Fazalpur, Post : Rayka, Dist. VADODARA - 391 340
Tel. : 0265 - 2841002 / 2841003 Fax : 0265 - 2840144
E-mai : dilbro@manikchandgroup.com

F. No. - SCN/CPCB/2021-22
Date: - 15.04.2022

To,
Mrs. Divya Sinha,
Additional Director,
Central Pollution Control Board,
Ministry of Environment, Forest and Climate change
Government of India, Parivesh Bhavan, East Arjun Nagar,
New Delhi 110032.

Respected Madam,

Subject: - Compliance with Directions under Sec. 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms – reg.-

We invite your kind attention to your letter F. No. P-20/28/2021-UPC-II HO-CPCB-HO-Part (1) dt.25-03-2022 and subsequent corrigendum of even number dt.08-04-2022 on the aforementioned subject and have to submit as under.

As per the discussion/submissions during the personal hearing held on 4th March, 2022 virtually we have already dispatched the samples by Registered post under the cover of our letter of even number dt.09-03-2022. It is also confirmed from the track report of post's site that the samples have been received in your office on 21-03-2022. The samples of packaging material used for packaging the complete range of our product pan masala have been sent.

As directed by you we are enclosing herewith copy of test report SI. No. 19158 dt.13-12-2018 received from CIPET, Chennai by our suppliers M/s Manikchand packaging Ltd; whose packaging material we are using in the packing of our product pan masala.

CORP & REGD. OFFICE :
"Manikchand House", 100-101,
D. Kennedy Road, Pune - 411 001. (India)
Tel. : 020-20057099 (8Lines)
Fax : 020-20051377
E-mail : dilpnq@manikchandgroup.com

GHODNADI OFFICE
"Ashirwad" M. G. Road,
Ghodnadi - 412 210.
Dist. Pune (India)
Tel. : 02138- 222319, 222129
Fax : 02138-222679

BANGALORE OFFICE
Site No. 2, 3 & 4, Singasandra Village,
Heasur Rd, Bangalore South Taluk,
Bangalore - 560 063 (India)
Tel. : 080 - 25730503/94/95
Fax : 080 - 26730592

MUMBAI OFFICE
Sonawala Bldg., 1st Floor
19, Bank Street, Fort
Mumbai - 400 001. (India)
Tel. : 022-22674343
Fax : 022-22675353

We are also enclosing herewith an affidavit confirming the sample of packaging material submitted to your office is being used at our plant for packaging of pan masala in our plant. This should meet with your requirement.

We have been supplied with copy of analysis report of the samples collected from our unit during inspection on 6th July, 2021. It is a single page and does not contain all the details. It appears this analysis does not pertain to our unit as it mentions polyester based laminate. We may be supplied with the entire report. We further request that these submissions may kindly be sympathetically considered and the show cause notice ordered to be dropped.



Yours faithfully,
For Dhariwal Industries Pvt. Ltd;

A handwritten signature in black ink, appearing to be "K.P.", written over a horizontal line.

(Authorised Signatory)

INDIA 357 JUDICIAL
Government of Gujarat

Regd. No.: 196
DATE: 15/04/2022

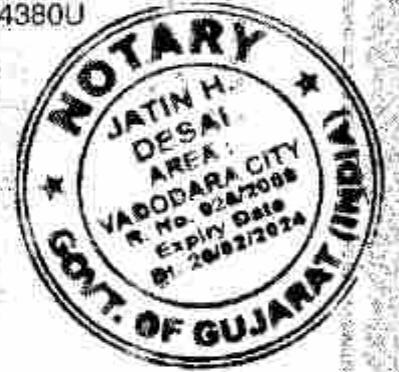


सत्यमेव जयते

Rs.
50

Certificate of Stamp Duty

Certificate No. : IN-GJ42146286880221U
Certificate Issued Date : 13-Apr-2022 01:09 PM
Account Reference : IMPACC (SV)/ gj13209804/ BARODA/ GJ-BA
Unique Doc. Reference : SUBIN-GJGJ1320980416485014364380U
Purchased by : ANIL MAHENDRABHAI PATEL
Description of Document : Article 4 Affidavit
Description : Not Applicable
Consideration Price (Rs.) : 0
(Zero)
First Party : DHARIWAL INDUSTRIES PVT LTD
Second Party : Not Applicable
Stamp Duty Paid By : DHARIWAL INDUSTRIES PVT LTD
Stamp Duty Amount(Rs.) : 50
(Fifty only)



0032088529

Statutory Note

1. The authenticity of this Stamp Certificate should be verified at www.stampcert.gov.in or using e-Stamp 2530/0 App of Stock Exchange.
2. For more details on the details on this Certificate and as available on the website, Mobile App and/or e-Stamp.
3. The terms of issuing the Certificate is on the back of this Certificate.
4. All cases related to stamp duty should be taken to the Computer Activity.

AFFIDAVIT



I, Sefudin Saherwala, son of Gulamhusen Saherwala age 53 an authorized signatory of Dhariwal Industries Pvt. Ltd; N.H. No.8, At Fazalpur, Post. Rayka, Dist. Vadodara - 391340, hereby solemnly affirm as under.

We are using paper based laminate constituting paper, aluminum foil and biodegradable and compostable film as packaging material for packaging of our complete range of pan masala manufactured in our unit. We got this material tested from CIPET Chennai. This is in accordance with the analysis in the test report dt.13-12-2018. Manikchand Packaging, Shirur, is supplying this biodegradable compostable film (ISQ 17088) to Dhariwal Industries Pvt. Ltd; at Vadodara and we are invariably using the same packaging material tested by CIPET in the packing of our product pan masala since then.

Solemnly affirmed today the 15th April, 2022



DHARIWAL INDUSTRIES PVT. LTD.

[Signature]

Sefudin G. Saherwala
Authorized Signatory

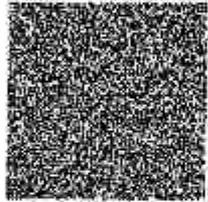
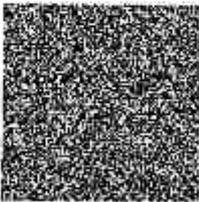
Sefudin Saherwala
Authorized Signatory
Dhariwal Industries Pvt. Ltd;

Solemnly Affirmed/Declared
Swam Before me by... *Sefudin Saherwala*

[Signature]
JATIN H. DESAI
NOTARY (Govt. of Gu)

15 APR 2022



  <p>आधार</p>	  <p>AADHAAR</p>
<p>भारत सरकार Unique Identification Authority of India</p>	<p>सूचना</p> <ul style="list-style-type: none"> ■ आधार पहचान का प्रमाण है, नागरिकता का नहीं। ■ पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें। ■ यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।
<p>Enrolment No.: 0656/03106/00506</p> <p>To Sefudin Gulamhusenbhai Saherwala C/O Gulamhusenbhai Hatimabai Saherwala 103 FF Shafin Residency Ajwa Road B/H Gulistan Apartment, Ram Park Vadodara Ajwa Road Vadodara Gujarat - 390019 9879379359</p> <p>Signature valid</p> 	<p>INFORMATION</p> <ul style="list-style-type: none"> ■ Aadhaar is a proof of identity, not of citizenship. ■ To establish identity, authenticate online. ■ This is electronically generated letter. <div style="border: 1px solid black; padding: 5px;"> <ul style="list-style-type: none"> ■ आधार देश भर में मान्य है। ■ आधार भविष्य में सरकारी और गैर-सरकारी सेवाओं का लाभ उठाने में उपयोगी होगा। ■ Aadhaar is valid throughout the country. ■ Aadhaar will be helpful in availing Government and Non-Government services in future. </div>
<p>आपका आधार क्रमांक / Your Aadhaar No. : 9911 3937 5032 VID : 9196 8584 3536 5818</p> <p>मेरा आधार, मेरी पहचान</p>	
<p>भारत सरकार Government of India</p>  <p>Sefudin Gulamhusenbhai Saherwala Date of Birth/DOB: 21/07/1968 Male/ MALE</p>  <p>9911 3937 5032 VID : 9196 8584 3536 5818</p> <p>मेरा आधार, मेरी पहचान</p>	<p>भारत सरकार Unique Identification Authority of India</p> <p>Address: C/O Gulamhusenbhai Hatimabai Saherwala, 103 FF, Shafin Residency, B/H Gulistan Apartment, Ram Park, Ajwa Road, Vadodara, Vadodara, Gujarat - 390019</p>  <p>9911 3937 5032 VID : 9196 8584 3536 5818</p>



सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स
इंजीनियरिंग एण्ड टेक्नोलॉजी
विभाग एवं लैब्स (प्लास्टिक, धारा चरभार)
एम्प्ली, चण्डी - 600 032.
फोन : 22254701-08 फैक्स : 91-44-22254707



पराक्षण रिपोर्ट
TEST REPORT

CENTRAL INSTITUTE OF PLASTICS
ENGINEERING & TECHNOLOGY
(Ministry of Chemicals & Fertilizers, Govt. of India)
Guindy, Chennai - 600 032, India.
Tel : 22254701-08 Fax : 91 - 44 - 22254707
E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

कौ जारी / Issued to :
M/s. Dhariwal Industries Pvt. Ltd.,
(Div. Manikchand Packaging),
Manikchand House, D. Kennedy Road,
Pune - 411 001

क्र.सं / Sl. No. : 19158
रिपोर्ट सं / REPORT NO. : 56594
Pages.....Nos. Part A,B,C & D
दिनांक / Date : 13.12.2018

संदर्भ / Ref. : Dated: Nil

परीक्षण मानक स्तर के अनुसार परीक्षण रिपोर्ट / TEST REPORT AS PER TEST STANDARD : Refer Part C

भाग - क / PART - A

प्रस्तुत सैमिल का विवरण / PARTICULARS OF SAMPLE SUBMITTED

- अ) सैमिल का नाम / a) Name of the Sample : Biodegradable/Compostable Film Samples -as stated by the party
- आ) सैमिल प्राप्त होने की तारीख / b) Date of Receipt of sample : 12.03.2018
- इ) ग्रेड/प्रकार/आकार/वर्ग / c) Grade / variety / type / size / class : Not applicable
- ई) घोषित मूल्य / d) Declared value, If any : Not applicable
- उ) कोड सं. / e) Code No. : Not applicable
- ऊ) बैच सं. एवं निर्माण तारीख / f) Batch No. and Date of Manufacture: Not applicable
- ऋ) मात्रा / g) Quantity : Not applicable
- ए) पैकिंग का ढाँचा / h) Mode of Packing : 01 Sample
- ऐ) मोहर बंद या नहीं / i) Sealed or not : Packed in A4 envelope cover
- ओ) कोई अन्य सूचना / j) Any other information : -

भाग - ख / PART - B

अनुपूरक सूचनाएँ / SUPPLEMENTARY INFORMATIONS

- अ) सैमिलिंग कार्यवाहियों हेतु संदर्भ / a) Reference to sampling procedure : Sampling not done by this lab
- आ) माप करने हेतु लिए गए सहायक दस्तावेज एवं प्राप्त परिणाम
b) Supporting documents for the measurement taken and result derived : As given in Part C
- इ) संबंधित कार्य अनुदेशों में निर्धारित के अनुसार परीक्षण रीति से कोई परिवर्तन
c) Deviation from the test method as prescribed in relevant work instructions, if any: No deviation from the standard



रिपोर्ट सं / **REPORT NO. : 56594**

**पराक्षण रिपोर्ट
TEST REPORT**

क्र.सं / **Sl. No. 19158**

दिनांक / **Date : 13.12.2018**

भाग - ग / PART - C

परीक्षण परिणाम / TEST RESULTS

Test Duration: 12.03.2018 to 13.12.2018

S.No.	Property	Standard	Unit	Results obtained	Specified Requirements
1.	Material Identification by FTIR	--	--	Blend of Poly Lactic Acid (PLA) and Poly Butylene Adipate co-terephthalate (PBAT)	--
2.	Disintegration (After 12 week) % Passing 2mm sieve	ISO-17088 / IS-17088	%	92.9	Greater than 90
3.	% biodegradation with reference to positive control	ISO-17088 / IS-17088	%	94.28	Greater than 90
4.	Plant Growth study a) Rice i) % Seed emergence ii) % Biomass b) Tomato i) % Seed Emergence ii) % Biomass	ISO-17088 / IS-17088	% % % %	92 93 93 93	Greater than 90 Greater than 90 Greater than 90 Greater than 90

(Contd...)

2 of

K. Prabhakaran
AUTHORISED SIGNATORY



Report No: **56594**

TEST RESULTS

Date: **13.12.2018**

Sl. No.	Property	Standard	Unit	Results obtained	Specified Requirements (In India)*
5.	Heavy metals concentration	ISO-17088 / IS-17088	ppm		
	Arsenic (As)			0.012	20
	Copper (Cu)			0.557	500
	Nickel (Ni)			0.228	100
	Zinc (Zn)			1.901	2500
	Cobalt (Co)			0.115	--
	Chromium (Cr)			0.404	300
	Molybdenum (Mo)			0.024	--
	Mercury (Hg)			BDL (DL: 0.010)	10
	Cadmium (Cd)			BDL (DL: 0.001)	20
	Lead (Pb)			0.223	500
	Fluorine (F) as Fluoride			54	--
	Selenium (Se)			0.010	--

Note: BDL – Below Detection Limit, DL – Detection Limit

*-Based on Municipal waste (Management and Handling) Rules, 1999 notified on 27th September, 1999 by Ministry of Environment and Forests, Government of India. Note that concentration of metals like cobalt, molybdenum, fluorine and selenium is not mentioned in the notification.

PART - D

REMARKS - Nil

NOTE:

1. The results related only to the items tested as supplied by the party.
2. The test certificate shall not be reproduced in full except without the written approval of the laboratory.


AUTHORISED SIGNATORY



BIODEGRADABILITY TEST AS PER IS/ISO 17088

1. Sample detail: Biodegradable / Compostable Film Samples (as declared by the party)

2. Observation

(1) Conditions of reaction mixtures

Origin of compost: Livestock excrement, municipal and vegetable waste

Reaction Temperature : 58°C (± 2°C)

Dry Solid (%) : 52.6

Volatile content (%) : 33.1

CO₂ evolved during first 10days in blank vessels : 55.06 mg/g of volatile content of compost

Test duration (day) : 180 days

Reference material : Cellulose

Volume of reaction vessel : 3000 ml

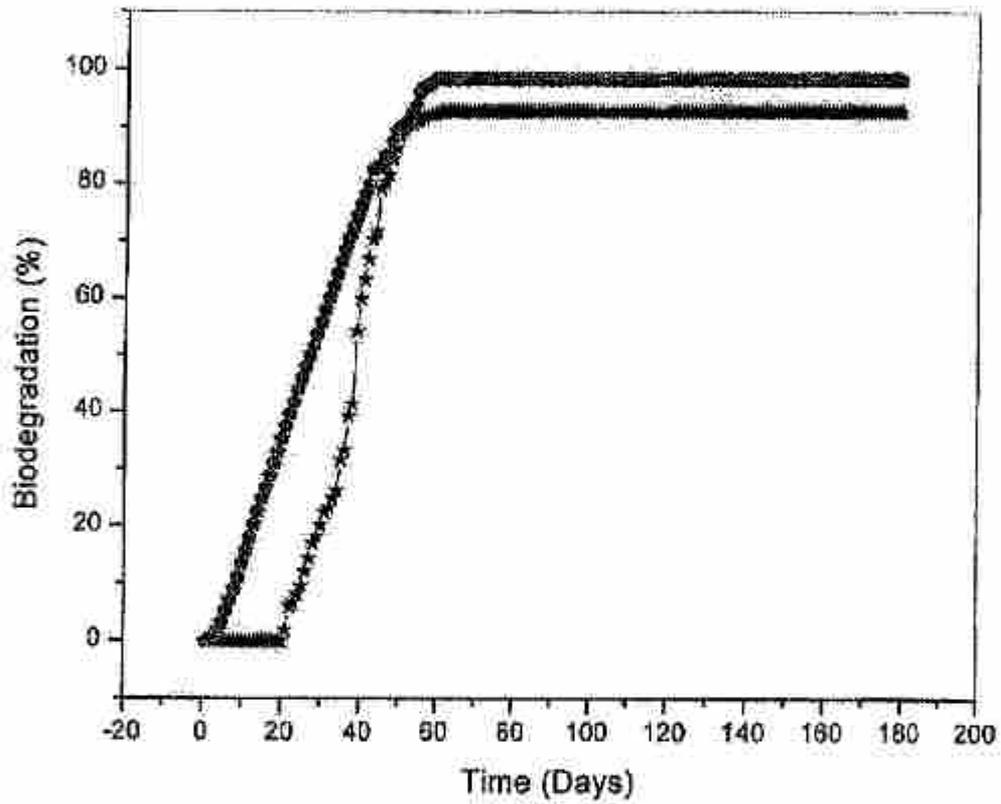
(2) pH of test medium

Composting Vessel (Material with test medium)	pH (before)	pH (after)
1 Sample 1	7.5	7.3
2 Sample 2	7.5	7.2
3 Sample 3	7.5	7.2
4 Blank	7.5	7.4
5 Cellulose 1	7.5	7.2
6 Cellulose 2	7.5	7.2
7 Cellulose 3	7.5	7.3
8 Negative	7.5	7.4





3. Result: Percentage biodegradation relative to positive reference
Sample (Mean of 3 replicates) : 94.28%
Positive reference cellulose (Mean of 3 replicates) : ~ 100 %





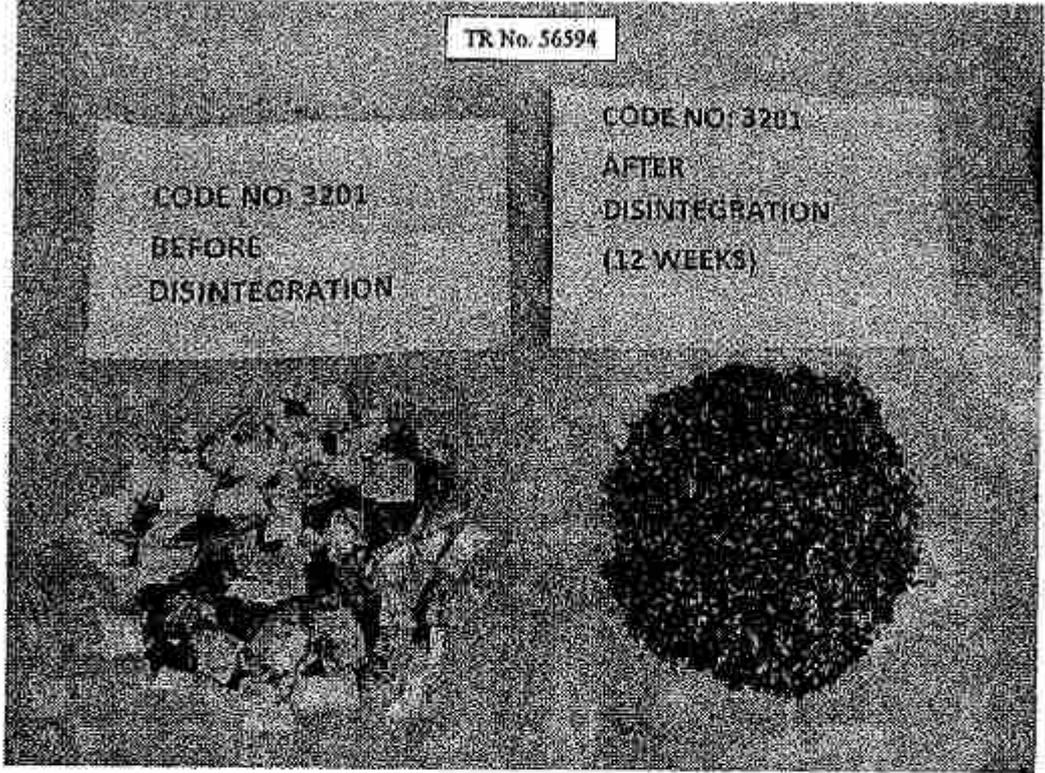
Description	Week 16/17	Week 18/19	Week 20/21	Week 22/23
Structure	Fine Particles	Fine Particles	Fine Particles	Fine Particles
Moisture	Adequate moisture Level	Adequate moisture Level	Adequate moisture Level	Adequate moisture Level
Colour	Dark brown	Dark brown	Dark brown	Dark brown
Fungal Development	Nil	Nil	Nil	Nil
Smell	Organic/dirt like	Organic/dirt like	Organic/dirt like	Organic/dirt like

Description	Week 24/25
Structure	Fine Particles
Moisture	Adequate moisture Level
Colour	Dark brown
Fungal Development	Nil
Smell	Organic/dirt like



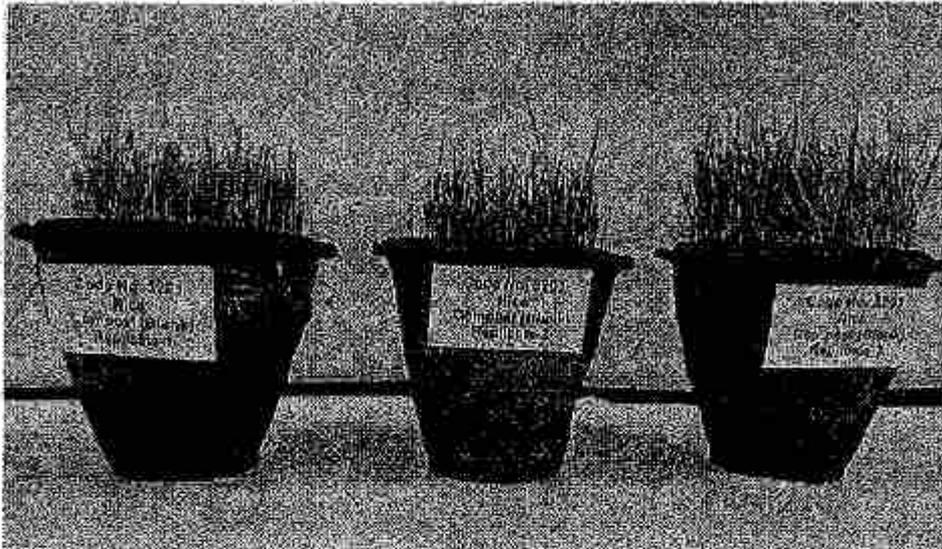


5. Disintegration- After 12 weeks





6. Plant Growth Study



Paddy growth in control compost



Paddy growth in sample degraded compost





Tomato growth in control compost



Tomato growth in sample degraded compost



K. Srinivas
Authorized Signatory



INDIA NON JUDICIAL
Government of Uttar Pradesh

e-Stamp

SUJEET KUMAR KANYAR
 Stamp Vendor
 License No. 130/12413
 E Stamping ACC ID: UP14136404
 Civil Court Compound Kanpur Nagar
 Mobile No. 8758957518

Certificate No.	: IN-UP14738557047441V
Certificate Issued Date	: 22-May-2023 05:25 PM
Account Reference	: NEWIMPACC (SV)/ up14136404/ KANPUR/ UP-KNP
Unique Doc. Reference	: SUBIN-UPUP1413640424062012674652V
Purchased by	: SANJAY ACHARYA MANAGER PAN PARAG INDIA LTD
Description of Document	: Article 4 Affidavit
Property Description	: FOR AFFIDAVIT
Consideration Price (Rs.)	:
First Party	: SANJAY ACHARYA MANAGER PAN PARAG INDIA LTD
Second Party	: Not Applicable
Stamp Duty Paid By	: SANJAY ACHARYA MANAGER PAN PARAG INDIA LTD
Stamp Duty Amount(Rs.)	: 10 (Ten only)

सत्यमेव जयते



Please write or type below this line



Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.indiastamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

Before

Central Pollution Control Board

Parivesh Bhawan, East Arjun Nagar,

Delhi-110032.

AFFIDAVIT

I, Sanjay Acharya S/o. Shri Radhey Shyam Acharya, working for gain as Manager in M/s. PAN PARAG INDIA LIMITED, Office Address 7, Office Block Industrial Area Fazal Ganj Kalpi Road Kanpur Nagar, do hereby solemnly swear and state on oath:

1. That I am an authorised representative of M/s. PAN PARAG INDIA LIMITED and well aware of the facts of the present case and competent to swear upon the present affidavit.
2. That M/s. PAN PARAG INDIA LIMITED, a company duly incorporated under the Companies Act, has permanently stopped/closed manufacturing activity of its business division related to tobacco products/gutkha/pan masala w.e.f. 09/12/2022 in its entirety and that M/s. PAN PARAG INDIA LIMITED will not resume manufacturing activity of the same in future. I state that since 09/12/2022 no manufacturing of gutkha/pan masala and/or tobacco products is being undertaken by M/s. PAN PARAG INDIA LIMITED and the noted company shall not resume manufacturing activity of tobacco products/gutkha/pan masala in future.
3. That the company has already submitted an intimation letter dated 24/12/2022 addressed to SGST Commercial Tax Department Kanpur Nagar and intimation letter dated 12/12/2022 addressed to Regional Officer-U.P. State Pollution Control Board intimating about closure of



manufacturing activity of gutkha/pan masala and/or tobacco products by
M/s. PAN PARAG INDIA LIMITED.

DEPONENT

VERIFICATION:

Verified on this ___ day of ___ 2023 that the contents of this affidavit are true and correct to the best of my knowledge, information and belief and the same is based upon records of the company.



DEPONENT



Handwritten verification text in Hindi, including the name Anil Prakash Singh and a signature.



R K PAN MASALA PRIVATE LIMITED (UNIT - II)

(MFG OF PAN MASALA / MOUTH FRESHNER)

Plot No. 35 & 36, Industrial Estate, Noubad, Bidar - 585 402. (K.S.)

Email: rkpbidar@gmail.com

CIN : U16000TG2021PTC151549 | GSTIN: 29AALCR0073N1ZU | PAN : AALCR0073N

373

o/c

Ref.

Date.

14.03.2023

To

The Chairman

Central Pollution Control Board

Pariyesh Bhavan, East Arjun Nagar

Delhi-110032

Subject-Revocation of your letter no. B-11011/UPC II/PWM/20-21/8289 dated 22/10/21

Sir

This has reference to your letter no B-11011/UPC II/PWM/20-21/8289 dated 22/10/21 to M/s R K Products Co. In this matter, we beg to state that in the meantime we have formed a company under the name and style of M/s R K Pan Masala Private Limited to take over the entire business of M/s R K Products Co. We have however complied with your directions as listed in your said letter and accordingly:-

1. We have deposited the required Environment Compensation of Rs.16.8 lacs on 12.11.2021 vide UTR No: UTIBR52021111200261102 from Axis Bank
2. Our unit is closed since 14/3/2023.
3. The CIPEI report and sample used by us have been submitted.
4. We undertake and assure you, we shall not use any plastic in any form in our packaging of pan masala.
5. An affidavit confirming the above is enclosed.

We have now fulfilled all the conditions as laid down and detailed in your letter dated 22/10/21 and hence request you to revoke and withdraw the said letter.

Thanking you
Yours Faithfully

For M/s. R K Pan Masala Private Limited
(Previously Known as M/s. RK Products Co)

Director
(Surya Prakash Pandey)





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INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	: IN-KA09251848537230V
Certificate Issued Date	: 11-Mar-2023 01:04 PM
Account Reference	: NONACC (FI) / kagcsl08/ BIDAR12/ KA-BD
Unique Doc. Reference	: SUBIN-KAKAGCSL0805657234130646V
Purchased by	: RK PAN MASALA PVT LTD UNIT 2
Description of Document	: Article 12 Bond
Description	: AFFIDAVIT
Consideration Price (Rs.)	: 0 (Zero)
First Party	: RK PAN MASALA PVT LTD UNIT 2
Second Party	: CPCB DELHI
Stamp Duty Paid By	: RK PAN MASALA PVT LTD UNIT 2
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please write or type below this line

AFFIDAVIT (UNDERTAKING)

We M/S R K Pan Masala Pvt Ltd., (Previously Known as R K Products Co) Unit II, having address at Plot No 35 and 36, Naubad Industrial Area, Bidar Taluk & District, Karnataka Pin Code 585402.

This is to confirm that the sample of packing material submitted to the Central Pollution Control Board was being used at the plant for the packing of Pan Masala Manufactured at our plant.

For R.K. PAN MASALA PRIVATE LIMITED

20/03/2023
DIRECTOR

Statutory Alert

1. The authenticity of this Stamp certificate should be verified at www.aholestamp.com or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details in this Certificate and as available on the website / Mobile App renders it invalid.
3. The steps of checking the genuineness is on the users of the certificate.

The test report of the samples tested by CIPET had been submitted to CPCB

We assure you that we shall not use any plastic material in our Packing of Pan Masala in the future.

We confirm that by your direction our factory was closed since 14.03.2023.

It is submitted that we have paid Environment Compensation of Rs. 16.8 Lakhs on 12.11.2021 vide UTR No: UTIBR52021111200261102 from Axis Bank.

With Regards

Yours Faithfully

For M/s. R K Pan Masala Private Limited

(Previously Known as M/s. RK Products Co)

सूर्य प्रकाश पांडेय

Director

(Surya Prakash Pandey)



14 MAR 2023
MOHD IDRIS
ADVOCATE & NOTARY
GOVT. OF INDIA
No. 14, Noorhas Road
Bidar - 587401

WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation of Plastic Waste Management Rules, 2016; and

WHEREAS in compliance of NGT Directions dated Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation (EC) for violation of PWM Rules; and

WHEREAS Hon'ble NGT directions vide order dated 08.01.2021 on the matter directed that EC and penal action regime proposed by the CPCB may be duly implemented by the CPCB, State PCBs/PCGs, State Level Monitoring Committees and all other concerned authorities; and

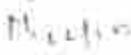
WHEREAS as per the EC Regime prepared by CPCB, Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS as per the information collected by the inspecting officials, approx. 67 tonnes/year of plastic has been used for packaging of plastic since 2016.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs. 16.8 Lacs (Sixteen Lacs, Eighty Thousand) with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikashmarg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issue of this direction till the date of EC deposited by the unit). The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction. The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

You are required to comply with above Directions and submit compliance report within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.


(Tanmay Kumar)
Chairman



M/s. R. K. Products Co. (Unit-II)

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Manufacturers of : Pan-Masala

Plot No. 35 & 36 Industrial Estate
Noida, BIDAR - 585 402 (K.S)
e-mail rkpbidar@gmail.com

GSTIN No. 29AALFR0791A1Z6
PAN No. AALFR0791A

Ref.

Date

Dt.12/11/2021

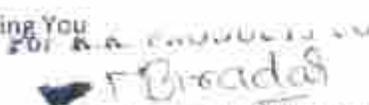
To
The Chairman
Central Pollution Control Board,
(Ministry of Environment, Forest & Climate Change)
Parivesh Bhawan, East Arjun,
Delhi-110032

Subject: Reply to your Reference letter Dt.22/10/21
Ref No.B-11011/UPC II/PWM/2020-21-Reg.

Dear Sir/Madam,

This is with reference to your letter Ref No B-11011/UPC-II/PWM/2020-21, Dt.22/10/2021, Regarding payment of Rs.16,80,000.00 (Rupees Sixteen Lakhs Eighteen thousand only) toward violation of PWM Rules 2015, so we would like to inform you that we have paid the said amount on 12/11/21 through Bank Ref. No. 652358399 of Axis Bank, so we request you to kindly update and acknowledge the same

Thanking You


Enclosed: 1. Copy of your Reference letter Dt.22/10/2021
2. Copy of Bank Payment Receipt

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To

CPCB CENTRAL POLLUTION CONTROL BOARD

Account No: 532702050000164

IFSC Code: UBIN0553271

From

R K PRODUCTS

CO

Bidar

PAYMENT ADVICE

Beneficiary Name: CPCB CENTRAL POLLUTION CONTROL BOARD

Beneficiary Nickname: CPCB

Payment Date: 12-11-2021

Beneficiary Account No: 532702050000164

Beneficiary IFSC Code: UBIN0553271

Amount: 1680000.00

Company Name:

Reference No: 652358399

Remarks: CPCB

Dear Sir / Madam,

We have initiated your payment through Fund Transfer on 12-11-2021 for an amount of INR 1680000.00. In case of any clarification regarding this transaction please get in touch with corporate_ib@axisbank.com.

File No. CP-20/28/2021-UPC-II HO-CPCB HO-Part(I) 23899 Dated, 22-02-2022

To,

M/s. R.K. Products
 M/s. R.K. Products CO. (Unit-II),
 Plot No. 35 & 36 Industrial Estate,
 Naubad, Bidar - 585402, Karnataka

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms. Reg.

Sir,

This has reference to your letter dated 12/11/2021 vide which you had informed that EC of amount Rs. 16.8 Lakhs has been deposited with CPCB in compliance with the directions dated 22-11-2021 issued to your unit. You are further required to confirm closure of your plant and not to resume operation till the production switches over to environment friendly alternative for packaging of gutkha/pan masala products.

You may further note that it has been observed that packaging materials such as paper laminated with aluminium, specialty paper etc. are being used for packaging of gutkha and pan masala products. Feasibility of use of compostable plastic and environment friendly alternative as found feasible may also be considered for packaging of your products.

You were required to submit Action Taken Report as per details given above in this office within 15 days of receipt of this letter which has not yet been received so far. The same may be submitted without any further delay.

This regards with the approval of competent authority.

Yours faithfully

(Signature)

(Divya Sinha)

Additional Director & Ho, UPC-II

सिपेट : स्कूल फार एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिज़ीन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए. पी. डी. डी. आर. एल)
रसायन एवं पेट्रोसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि. हाई टेक रक्ष और एवरोस्पेस पार्क
(आईटी सेक्टर), जलाहोबली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in / apddrbengaluru@gmail.com
मुख्यालय : सिपेट, गिन्डी, चेन्नै- 600032



CIPET सिपेट
create-perform-protect-Plastics



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India

Plot NO. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562149

E-mail : apddrl@cipet.gov.in / apddrbengaluru@gmail.com

Head Office : CIPET, Guindy, Chennai - 600032

CIPET: SARP-APDDRL/BLR/Consul./2022-23/2631

Date: 15.02.2023

M/s. R K Pan Masala Pvt. Ltd.

Unif-II, Plot No.35 & 36 Industrial Estate

Naubad Bidar -585402

Sub.: Test Analysis Report 22CY038(Partial 1) on construction of material in samples-Reg.

Sample ID (As mentioned on the
submitted samples)

- Sample 1: Premium FRIENDS PAN MASALA
- Sample 2: NilOfar PAN MASALA
- Sample 3: Samratt Pan Masala
- Sample 4: Sagar PAN MASALA

CERTIFICATE OF ANALYSIS

Test results Obtained:

Sample Details	Test details	Remarks / Comments
Premium FRIENDS PAN MASALA	Material Analysis of the sample	The submitted sample is the adhesive bonded laminate of Paper and Aluminium foil coated with acrylate and ethylene-based dispersion on outer side. The above laminate does not show presence of materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging.
NilOfar PAN MASALA	Material Analysis of the sample	The submitted sample is the adhesive bonded laminate of Paper and Aluminium foil coated with acrylate and ethylene-based dispersion on outer side. The above laminate does not show presence of materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging.
Samratt Pan Masala	Material Analysis of the sample	The submitted sample is the adhesive bonded laminate of Paper and Aluminium foil coated with acrylate and ethylene-based dispersion on outer side. The above laminate does not show presence of materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging.
Sagar PAN MASALA	Material Analysis of the sample	The submitted sample is the adhesive bonded laminate of Paper and Aluminium foil coated with acrylate and ethylene-based dispersion on outer side. The above laminate does not show presence of materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging.

Detailed Analysis report is enclosed as Annexure - I

Reviewed by
Dr. Wasim Feroze G. S.
Jr. Scientist

Authorized by
Dr. Manoranjan Biswal
Sr. Scientist

केन्द्र : अहमदाबाद, अमृतसर, अंभिकाबाद, अगरतला, बही, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहादून, गुरुग्राम, गुवाहाटी, ग्वालियर, हैदराबाद, हाजीपुर, हल्दिबा, इम्फाल, जयपुर, कोच्ची, कोरबा, लखनऊ, मद्रा, मुम्बई, मैसूर, रायपुर, राँची, बलसाड एवं विजयवाडा.

Centres : Ahmedabad, Amritsar, Ambikabad, Agartala, Badi, Balasore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Koochi, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Raasid & Vijaya

Report on Materials Analysis of the Samples

1. Introduction:

The analyse the material of construction in the samples, various characterization and analysis were carried out. The samples were subjected to delamination and Identification of each layers using Fourier transformed Infrared (FTIR) Spectroscopy, Thermogravimetric Analysis (TGA) and Differential Scanning Calorimetry (DSC). Further, the number of layers and its thickness were estimated using through optical microscopy. Fig. 1 shows the photographs of submitted sample.



Fig.1: Photographs of the submitted samples.

[Handwritten signature]

[Handwritten signature]



2. Thickness Measurement

The samples were immersed in water for separating the layers to analyse each side of layer for the material of construction. In some cases, the complete separation was not possible and traces of paper were still seen on the aluminium foil. The thickness of the layers was determined by observing the cross-section through optical microscopy. The cross-sectional view of the samples observed using optical microscope is shown in Fig. 2.

The results are tabulated as follows

Sl. No.	Layer	Thickness (microns)			
		Premium FRIENDS PAN MASALA	NiOfer PAN MASALA	Samratt Pan Masala	Sagar PAN MASALA
1.	Layer 1: Printed Paper	65	78.62	61.83	68.18
2.	Layer 2: Aluminium foil with coating	8.38	9.59	5.28	9.78



Fig.2: Cross-sectional view of the samples

3. Material Identification

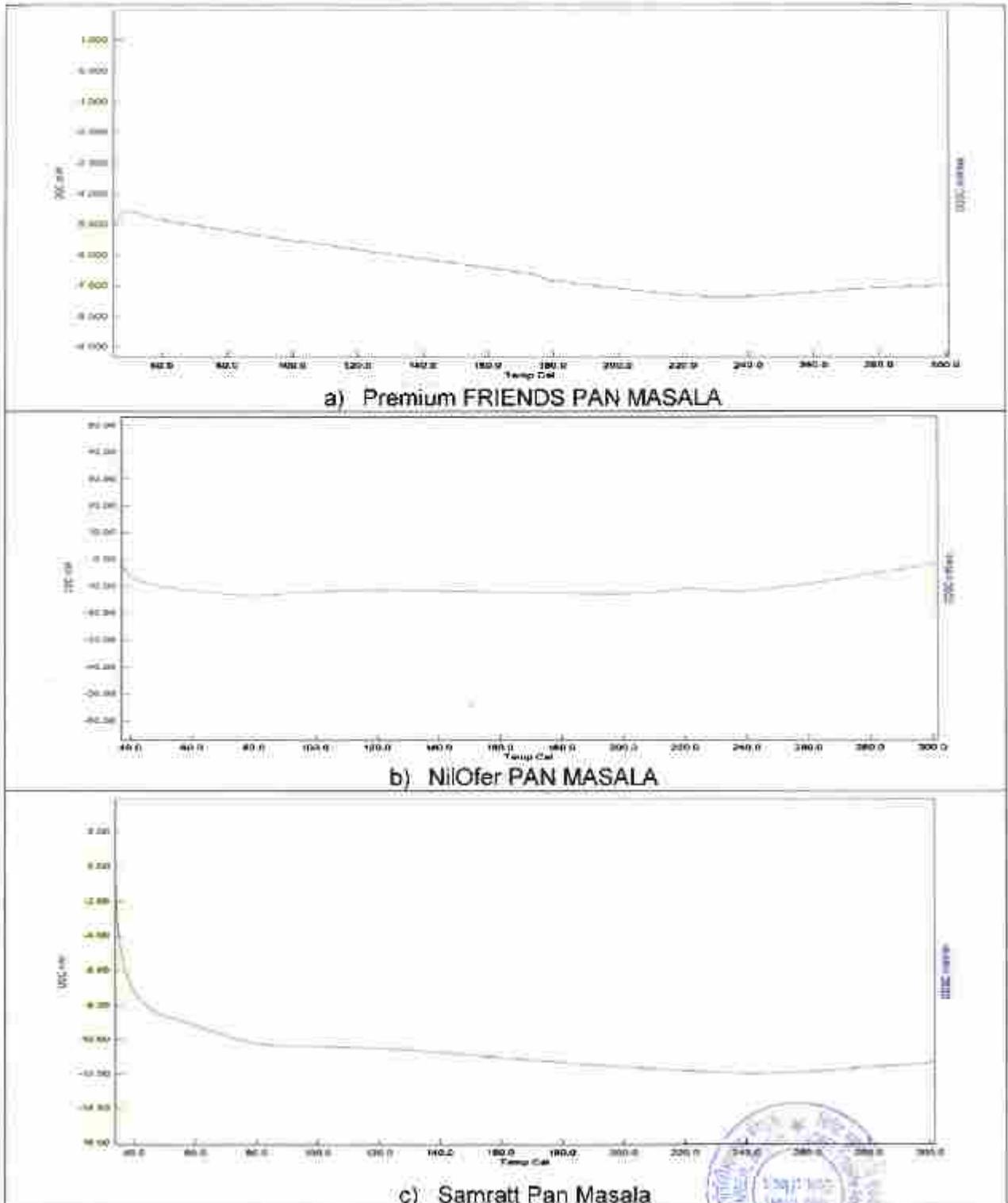
The material was identified using Differential Scanning Calorimetry (DSC), Thermogravimetric Analysis (TGA) and the delaminated structures were subjected to Fourier Transformed Infrared Spectroscopy (FTIR).

(Handwritten signatures)



3.1 Differential Scanning Calorimetry (DSC) Analysis:

All the samples were subjected to DSC analysis in the temperature range of 30°C to 400°C at the heating rate of 10°C / min. Fig. 3 depicts the DSC thermograms (Heat flow versus Temperature), wherein no significant transitions were found for any of the samples in the entire temperature range; generally, the melting of plastics is observed as a transition in the thermograms. Hence, the above analysis does not show the presence of any of the thermoplastic layers such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.



Handwritten signatures in blue ink.



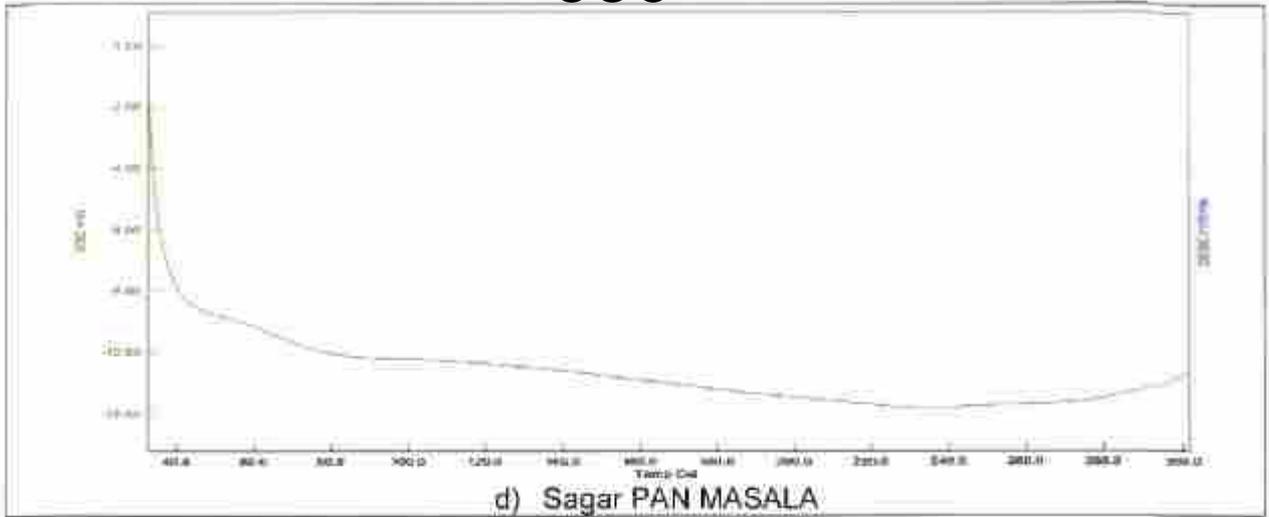
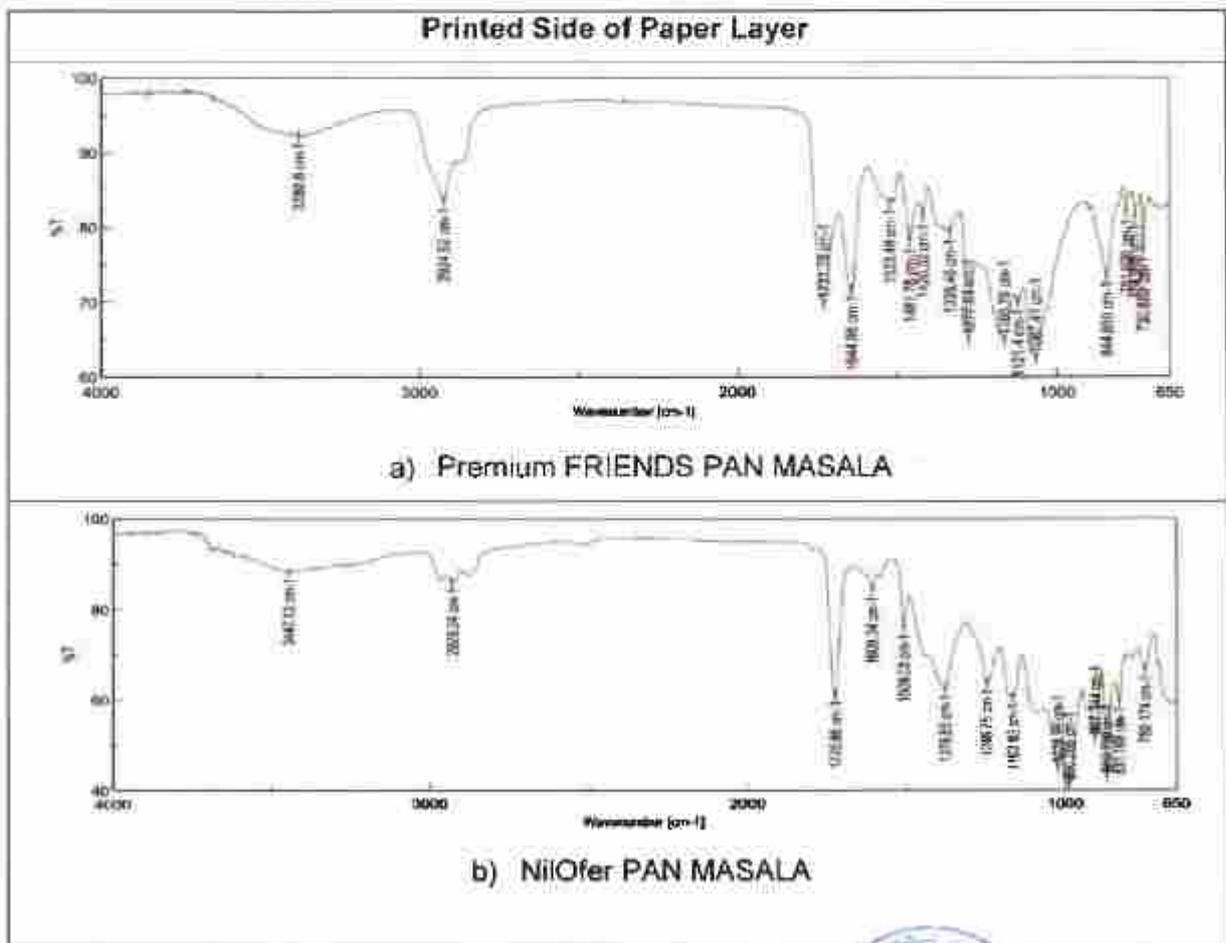


Fig. 3: DSC Thermograms of the samples

3.2 Fourier Transformed Infrared Spectroscopy (FTIR) Analysis:

The separated layers of samples were subjected to FTIR measurement in the frequency range of 650 to 4000 cm^{-1} . FTIR spectrum of both sides of the separated layers are depicted in Fig. 4, Fig. 5, Fig. 6 and Fig. 7. The vibrational frequencies are assigned for the respective functional groups for identification of materials on each side of separated layers.



Handwritten signatures in blue ink.



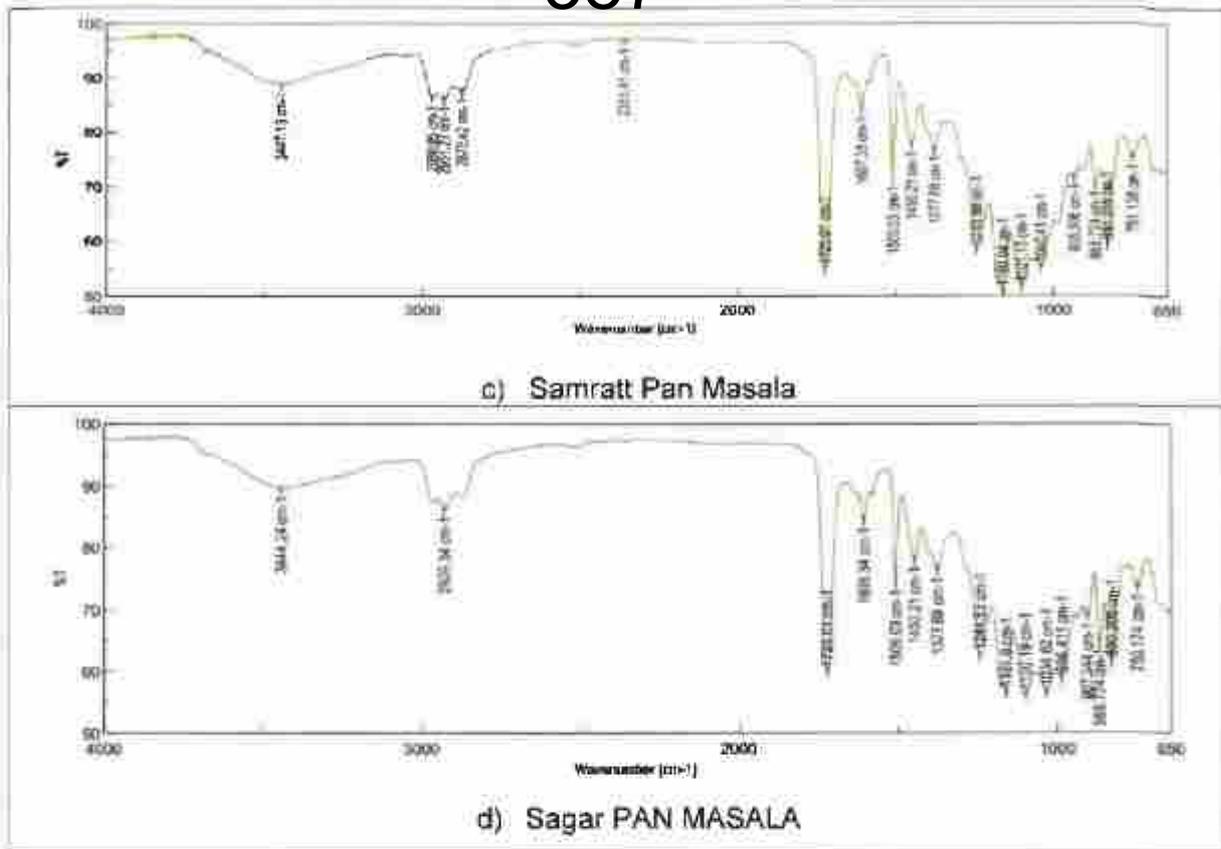


Fig. 4: FTIR spectra of printed side of paper layer of the samples

From the above spectra, it is observed that printed portion of all four samples is identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})				Functional group assignment
	Premium FRIENDS PAN MASALA	NilOfer PAN MASALA	Samratt Pan Masala	Sagar PAN MASALA	
1	2924	2929	2931	2929	CH_2 (asymmetrical stretching)
2	1731	1725	1725	1725	C=O stretching
3	1420	1422	1450	1450	CH and CO stretching
4	1277	1246	1243	1244	CO stretching
5	1165	1163	1160	1161	CO stretching
6	-	990	988	986	C=C stretching (non-substituted)
7	906	907	907	907	C-H bending

From the above analysis, the presence of acrylate based ink is evident on the printed surface of Paper Layer.

(Handwritten signatures)



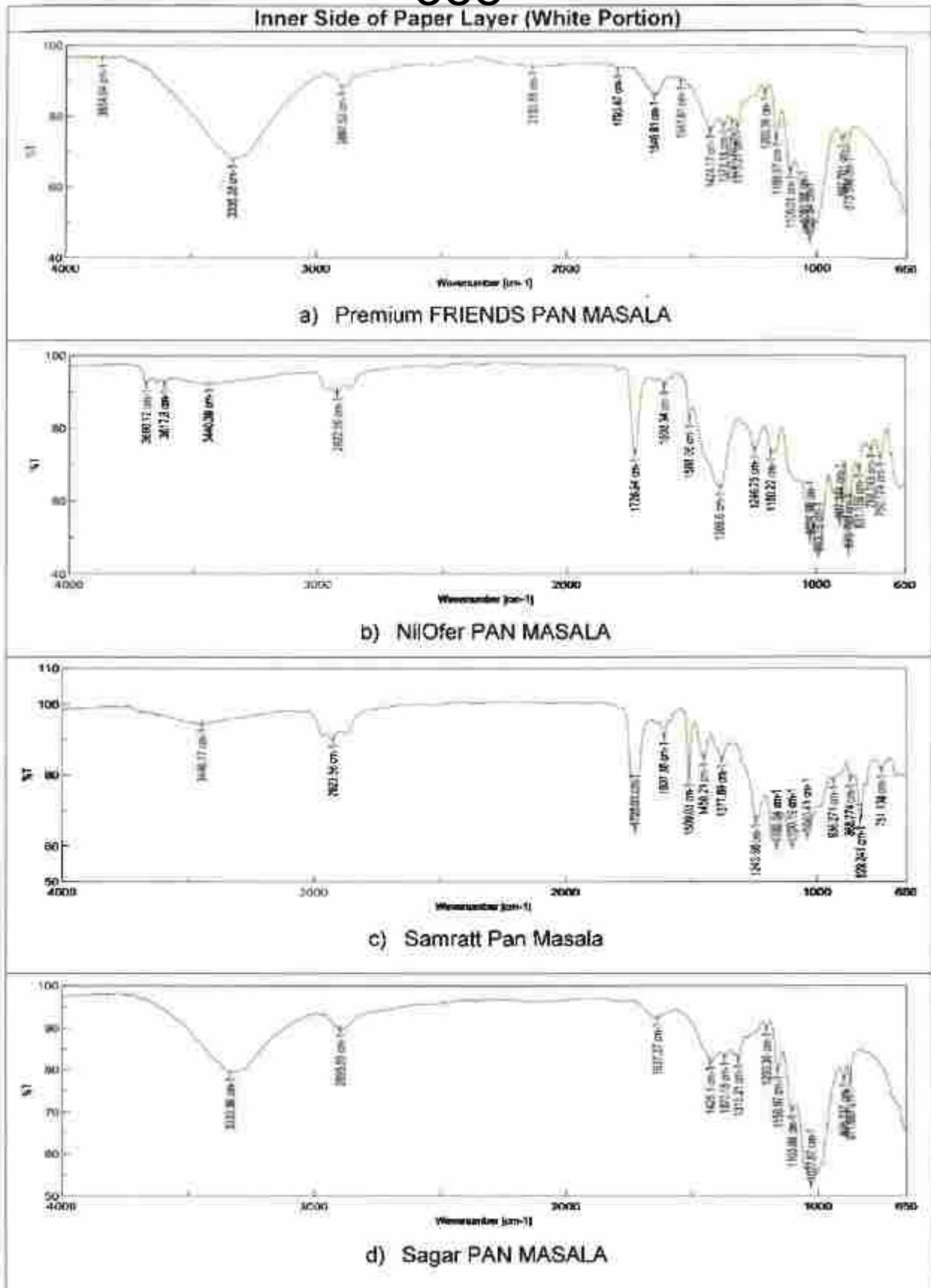
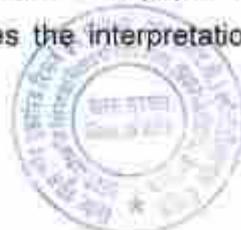


Fig. 5: FTIR spectra of inner side of paper layer of the samples

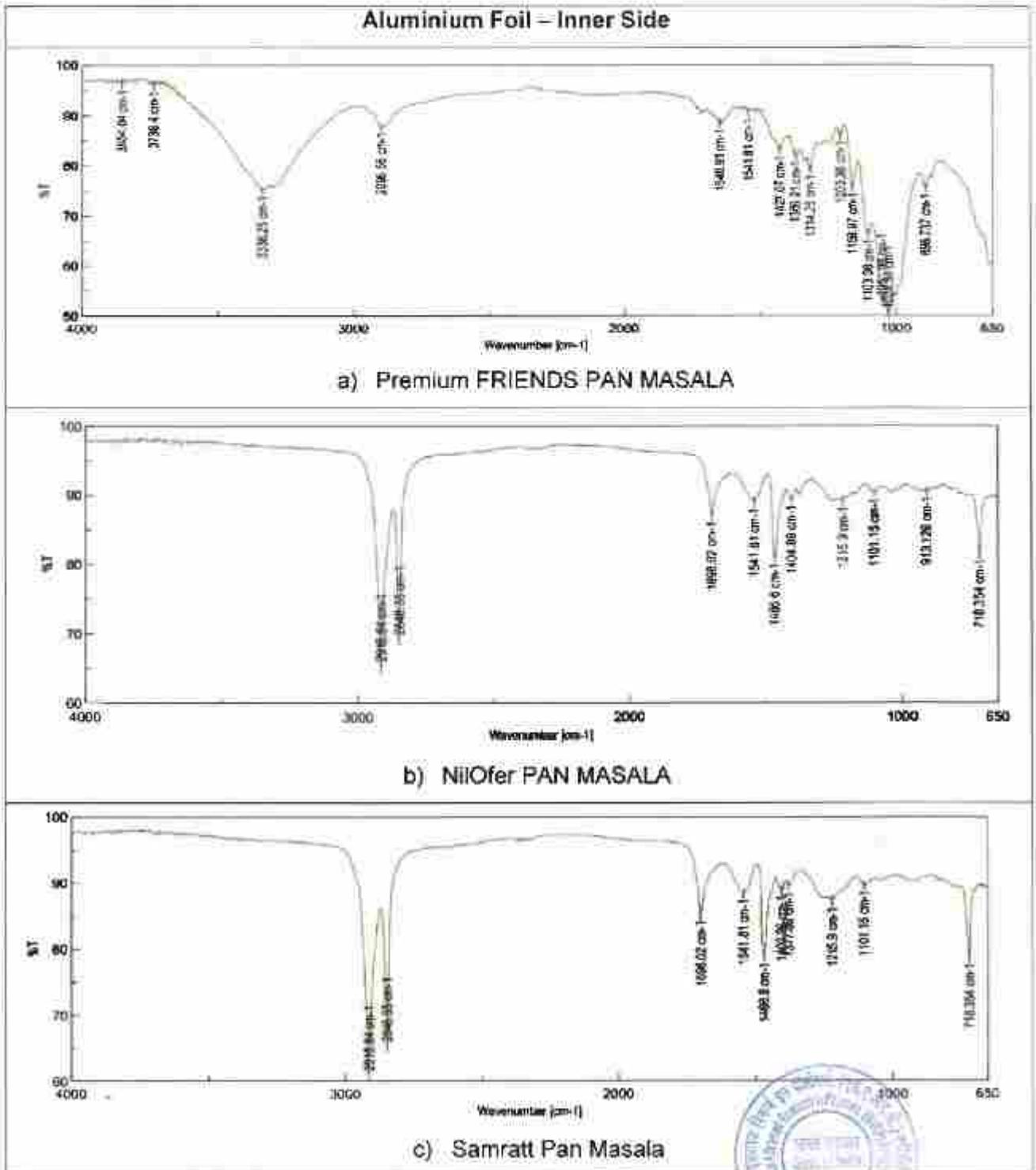
From the above spectra, it is observed that the inner portion of paper layer of all four samples is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

[Handwritten signatures]



Sl. No.	Vibration Frequency (cm^{-1})				Functional group assignment
	Premium FRIENDS PAN MASALA	NilOfer PAN MASALA	Samratt Pan Masala	Sagar PAN MASALA	
1	3335	3440	3446	3333	OH stretching
2	2897	2922	2897, 2923	2895	CH ₂ stretching (asymmetrical)
4	1371	1385	1377	1370	CH and CO vibration
5	1248	1246	1243	1203	C-O stretching
6	1026	1027	1027	1027	C-O-C puranose ring skeletal vibration

From the above analysis, the Cellulose (Paper) is evident on the inner surface of Paper Layer.



Handwritten signatures in blue ink.



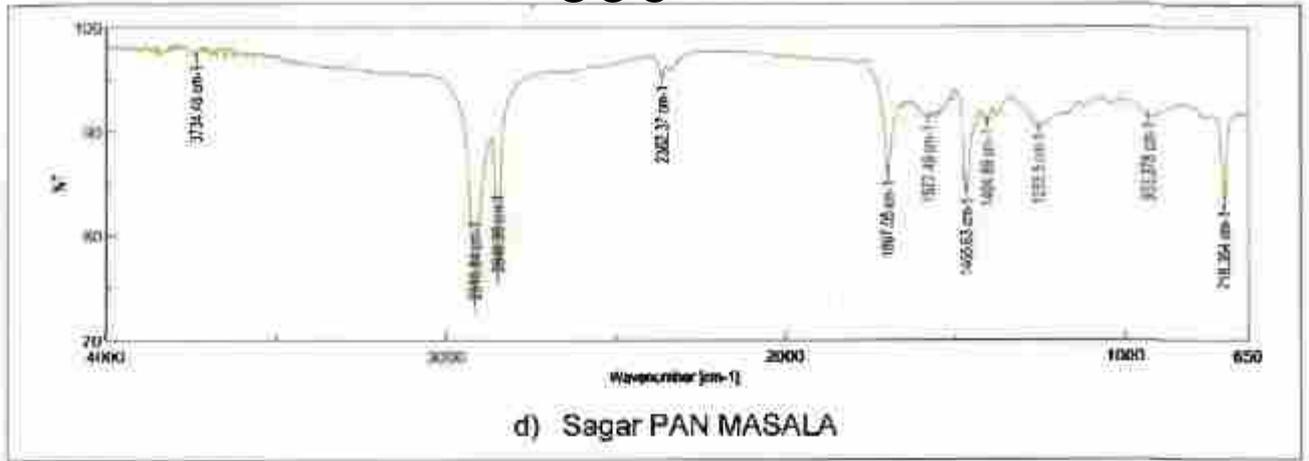


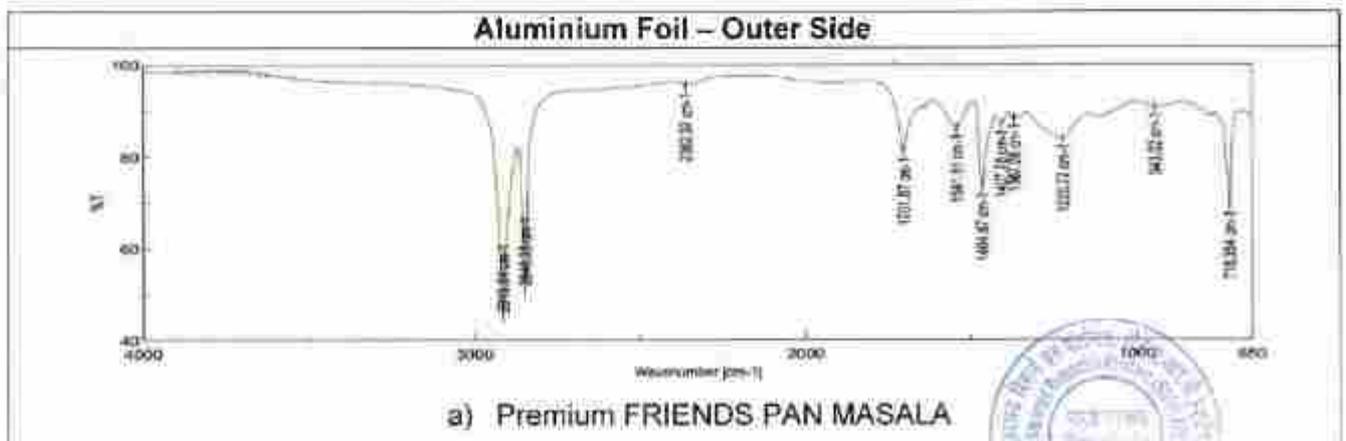
Fig. 6: FTIR spectra of inner side of Aluminium Foil of the samples

From the above spectra, it is observed except for one sample, the outer side of aluminium foil of all the three samples is almost identical; this may be due to the incomplete separation of the layers. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm ⁻¹)		Functional group assignment
	Premium FRIENDS PAN MASALA		
1	3336		OH stretching (Probably due to moisture)
2	2896		CH ₂ (asymmetrical stretching)
3	1735		C=O stretching
4	1646		C=O stretching
5	1541		-NH and C-N vibration
6	950		C=C bending

Sl. No.	Vibration Frequency (cm ⁻¹)			Functional group assignment
	NilOfer PAN MASALA	Samratt Pan Masala	Sagar PAN MASALA	
1	2915	2915	2915	CH ₂ (asymmetrical stretching)
2	2848	2848	2848	CH ₂ (symmetrical stretching)
3	1698	1698	1697	C=O stretching
4	1466	1466	1465	C-H bending
5	1249	1249	1253	C-O stretching
6	718	718	718	C-Cl stretching

From the above analysis, traces of acrylate and ethylene-based dispersion coating are evident on the outer surface of aluminium foil.



(Handwritten signatures)



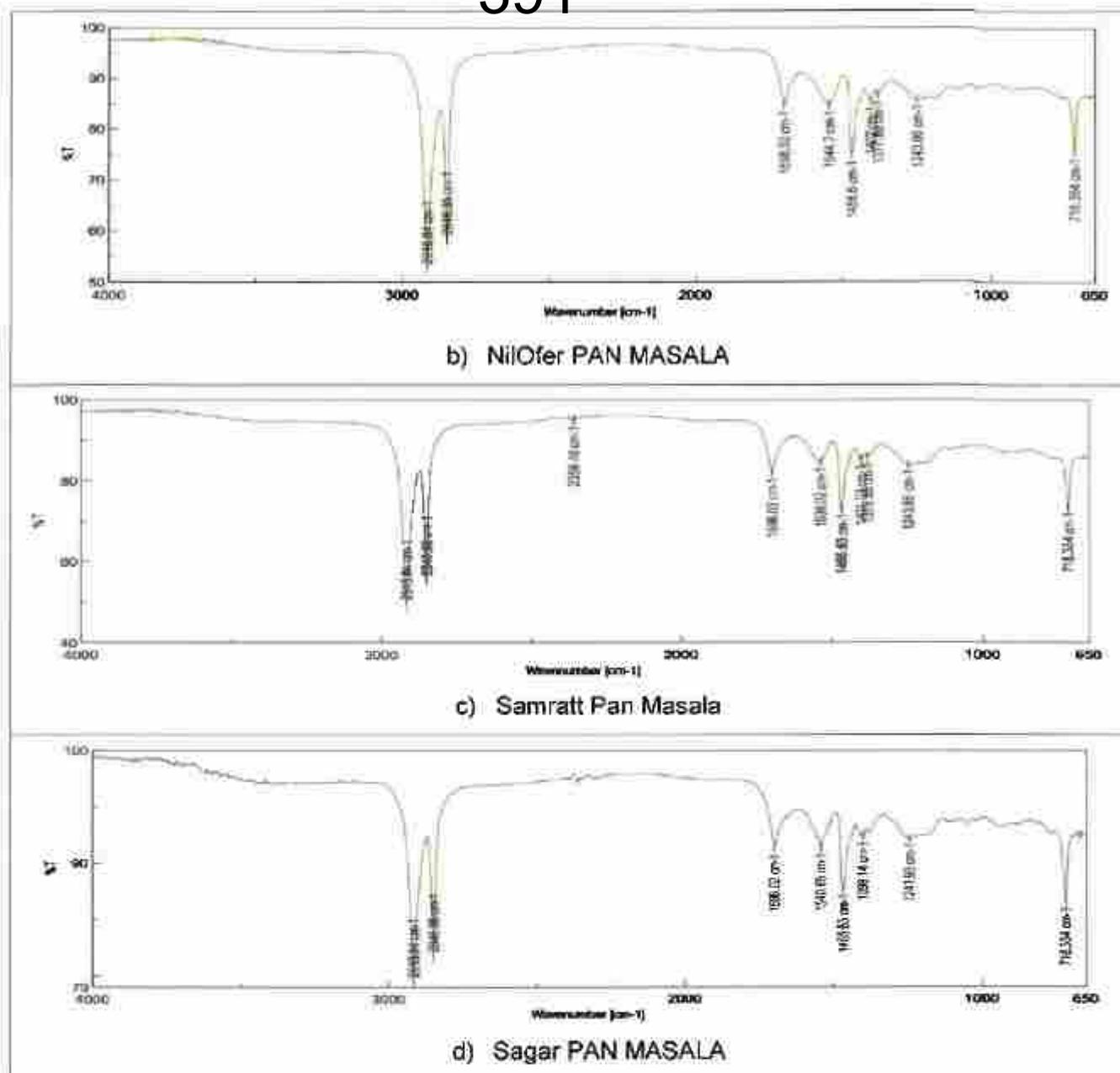


Fig. 7: FTIR spectra of outer side of Aluminium Foil of the samples

From the above spectra, it is observed that outer side of aluminium foil of all the four samples is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})				Functional group assignment
	Premium FRIENDS PAN MASALA	NilOfer PAN MASALA	Samratt Pan Masala	Sagar PAN MASALA	
1	2915	2915	2915	2915	CH_2 (asymmetrical stretching)
2	2848	2848	2848	2848	CH_2 (symmetrical stretching)
3	1701	1698	1698	1698	C=O stretching
4	1464	1466	1465	1465	C-H bending
5	1220	1243	1243	1241	C-O stretching
6	718	718	718	718	C-Cl stretching

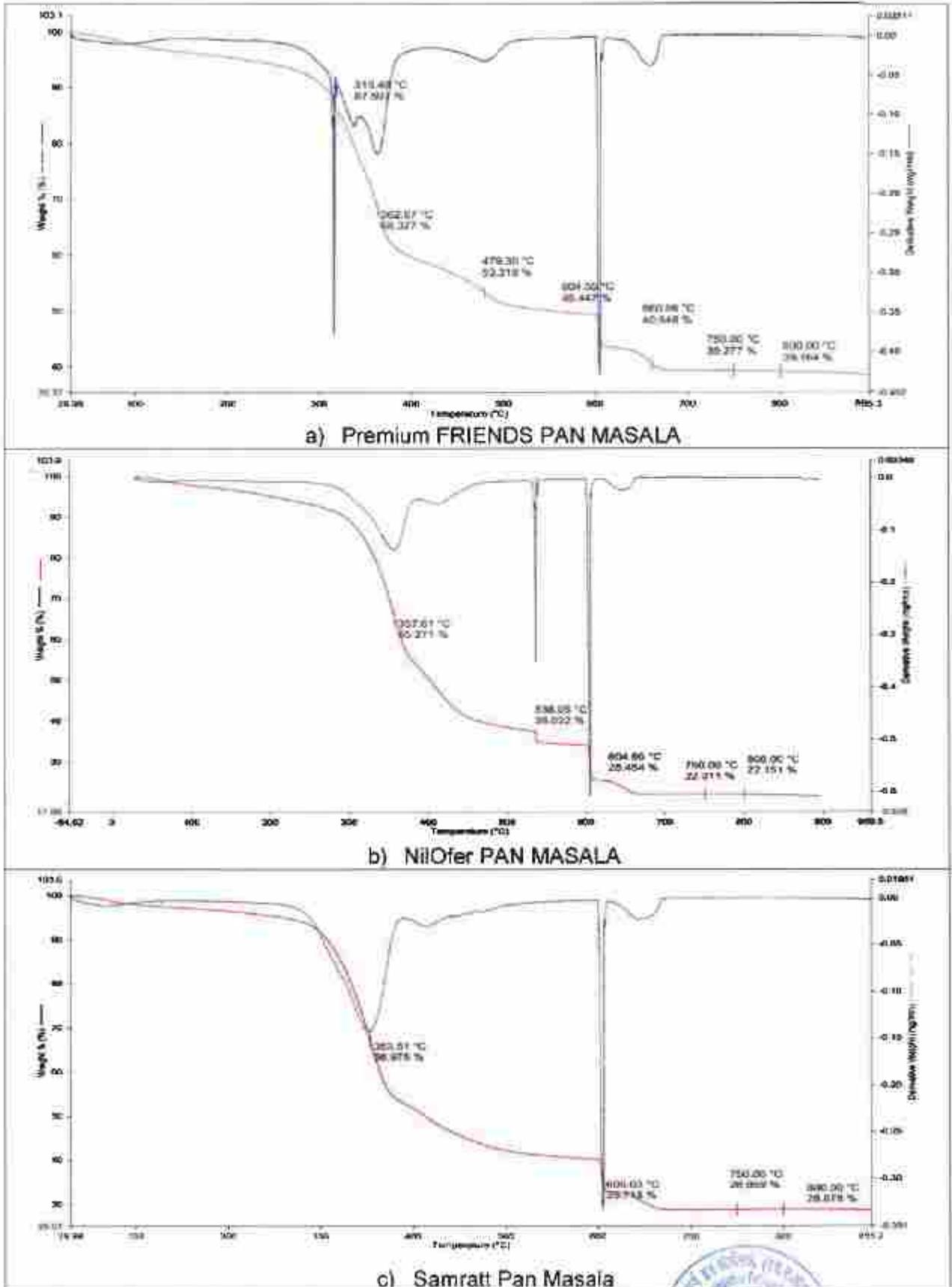
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From the above analysis, traces of acrylate and ethylene-based dispersion coating are evident on the outer surface of aluminium foil.

3.3 Thermogravimetric Analysis (TGA):



(Handwritten signatures)





Fig. 8: TGA data of the samples

The TGA analysis in Fig. 8 for all the samples shows typical behaviour of cellulose based materials with the majority weight loss occurring in the temperature range of 300-400°C and a sharp secondary loss observed beyond 600°C which may be attributed to the decomposition of fillers, clay or oxides. The overall residue in the samples was found to be in the range of 22-39% at 800°C which may be due to the remaining inorganic fillers or ash content from the paper.

4. Conclusion:

From the above analysis of DSC, FTIR and TGA, the submitted samples confirm the following structure.

1. **Premium FRIENDS PAN MASALA:** Comprises of Paper printed with ink on top surface and aluminium foil with acrylate and ethylene-based dispersion coating on outer side.
2. **NiiOfer PAN MASALA:** Comprises of Paper printed with ink on top surface and aluminium foil with acrylate and ethylene-based dispersion coating on outer side.
3. **Samratt Pan Masala:** Comprises of Paper printed with ink on top surface and aluminium foil with acrylate and ethylene-based dispersion coating on outer side.
4. **Sagar PAN MASALA:** Comprises of Paper printed with ink on top surface and aluminium foil with acrylate and ethylene-based dispersion coating on outer side.

Reviewed by
Dr. Wasim Feroze G. S.
Jr. Scientist



Authorized by
Dr. Manoranjan Biswal
Sr. Scientist

***** End of the Report *****

Siddu Packaging Private Limited

Katha No. 2, Megalahalli Road, Bommenahalli Panchayath,
Bheemasamudra - 577 520. Chitradurga Dist.

To,

Date : 01/03/2023

THE CHAIRMAN

Central Pollution Control Board,
Parvesh Bhawan East Arjun Nagar,
Delhi - 110032.

Sub: Request for revocation of closure direction issued to our plant M/s Siddu Packaging Pvt Ltd, Chitradurga, Karnataka under section 5 of Environment (protection) Act, 1986 vide letter dated 22/10/2021 - reg.

Dear Sir,

With the refence to your direction, we have deposited Environment Compensation of Rs.54.75 Lakhs (Rupees Fifty Four Lakhs & Seventy Five Thousand only) to CPCB Account no 532702050000164 today. Also we have enclosed the Affidavit and details of rtgs.

We humbly request your good self to revoke closure direction issued to our plant.

Thanking You

For M/s Siddu Packaging Pvt Ltd

Director

Encls:

1. Affidavit
2. Details of Rtgs
3. Test Report of CIPET

Copy to:

1. The Member Secretary, CPCB, Delhi
2. The Division Head, UPC -II, CPCB, Delhi

*Please put up
the file today*

*Ding
1/3/23*

S. S. (C)

I deponent Prashanth G E, do hereby solemnly affirm and declare as under:

1. That I am ,the Director of M/S Siddu Packaging Pvt Ltd, Katha no.02,Meghalahalli Road, Bommenahalli Panchayath, Bheemasamudra 577520, Chitradurga Dist, Karnataka fully conversant with the facts of the directions U/s 5 of Environment (Protection) Act,1986 against M/S Siddu Packaging Pvt Ltd, Katha no.02, Meghalahalli Road, Bommenahalli Panchayath, Bheemasamudra, 577520, Chitradurga, Karnataka, for enforcement of provisions of plastic waste management rules for storing, packing or selling Gutka/Pan Masala and Tobacco Products in all forms.
2. That it is to inform that the operation of deponent industrial company. In compliance of the directions issued by Central Pollution Control Board, Delhi Vide its letter dated 22/10/2021 are closed On 30/6/2022 pursuant to earlier granted Consent (Water)And Consent (Air) revocation by The Regional Officer, Karnataka Pollution Control Board, Bengaluru, vide its letter no PCB/RO(CTA)/IND/CFO/WDL/2022-23/237 dt 27/06/2022.
3. That as per direction of CPCB, Delhi the deponent company M/s Siddu Packaging Pvt Ltd, Katha No .02, Meghalahalli Road, Bommenahalli panchayath, Bheemasamudra – 577520, Karnataka. Has started using an environmentally sound alternative for packaging of products which does not have any plastic. The company has sent the samples to CIPET for their analysis and verified the same. The company is using the same material which was sent to CIPET for packaging of products at present and in future also.
4. That in compliance of the directions issued by Central Pollution Control Board ,Delhi vide its letter dated 22/10/2021 to deposit of imposed environmental compensation of amount Rs.54.75 Lakhs (Rupees Fifty Four Lakhs & Seventy Five Thousand only) against the deponent unit, The deponent has deposited the amount of Rs.54.75 Lakhs (Rupees Fifty Four Lakhs & Seventy Five Thousand only) with CPCB (A/C NO:532702050000164) Bank Name: Union Bank Of India, Branch: IP Extension Branch, Vikashmarg Extn, Delhi. IFSC: UBIN0553271) through our bank A/C NO:911020065436001,Axis Bank ,Davangere Branch, Transaction UTR No: UTIBR52023030100162230 On 01/03/2023 (Copy Enclosed, herewith)

Place: Delhi

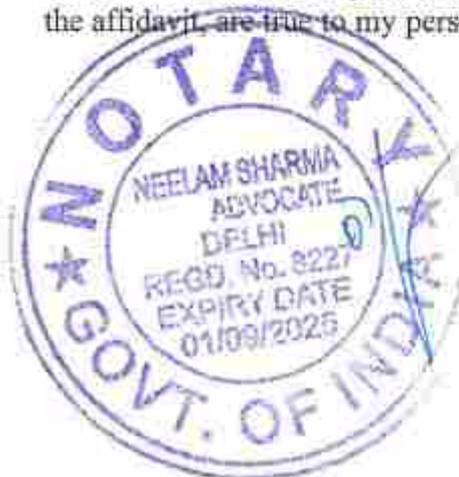
Date:01.03.2023

For Siddu Packaging Private Ltd.


Director

Verification

I, the above named deponent do hereby verify that the above contents under paras 1 to 4 of the affidavit, are true to my personal knowledge and no part of it is false, So help me god.




NOTARY (GOVT OF INDIA)
Neelam Sharma
Advocate
21, No. 165A, Gate No. No.16,
Patila House Courts,
New Delhi-110001
(M: 9904109201)

For Siddu Packaging Private Ltd.


Director

01 MAR 2023

TOTAL NUMBER OF RECORDS : 1

Sr. No.	Date	Transaction Type	Unique Transaction Reference	Sender Account Number	Beneficiary Name	Beneficiary Account Number	Status	Transaction Event Status	Amount
1	01/03/2023	Outward RTGS Payment	UTIBR52023030100162230	911020065436001	CENTRAL POLLUTION CONTROL BOARD	5327020500000164	Settled	Ack Received	5475000.0

« Prev | 1 | Next »

Back



For Siddhu Packaging Private Ltd.

[Signature]
Director

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

स्वातंत्र्य पूर्व केंद्र - स्थापन विभाग

स्वातंत्र्य पूर्व अंतरक संशोधन, भारत सरकार

प्लॉट नं. 830, फेज 4, जी.आई.टी.सी., चटस, अहमदाबाद - 382 445

दूरभाष : (079) 40103900-902, फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय - मिराट, गिन्दी, चेन्नै - 600 032



PP

CIPET वि.ने.के



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 830, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445

Tel : (079) 40103900-902, Fax : (079) 40083905

E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

प्लास्टिक्स परीक्षण केंद्र / PLASTICS TESTING CENTRE

- 1) Sample 1 : Premium Super Gem
- 2) Sample 2 : Super Gem
- 3) Sample 3 : Siddu

Test Report No.: 2719

Dated : 29.07.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + Foil + Non VMCH Polymeric Adhesive
	1) Sample 1 : Premium Super Gem			
	2) Sample 2 : Super Gem			
	3) Sample 3 : Siddu			

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

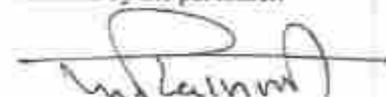
PART D

REMARKS : Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.


Authorised Signatory


Authorised Signatory
2 of 2

सिपेट : केंद्रीय पेट्रोसायन अभियांत्रिक
प्रौद्योगिकी संस्थान (आई पी टी)

(पूर्व में सेंट्रल इंस्टीट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

स्थान एवं पेट्रो-रसायन विभाग

स्थापन एवं विकास परिसर, वटवा, अहमदाबाद

प्लॉट नं. 630, फेज-4, जी.आई.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, फैक्स : (079) 40083903

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय सिपेट, गुन्दी, चेन्नई - 600 032



CIPET सिपेट



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Petrochemicals Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.

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E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office: CIPET, Guindy, Chennai - 600 032

Series : A

PLASTICS TESTING CENTRE

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

9370

Issued to : **Siddu Packaging Private Limited**
Katha No.2, Megalahalli Road,
Bommenahalli Panchayath,
Bheemasamudra - 577 520,
Chitradurga Dist.

Test Report No : **2719**

Dated : **29.07.2022**

Your Ref. No. : **Letter**

Test Report as per Standard :

As per part C

Dated : **18.07.2022**

ULR No : **TC816422000002673P**

PART A

PARTICULARS OF SAMPLE SUBMITTED

- | | |
|--|---|
| a) Name of Sample (as stated by party) : | 1) Sample 1 : Premium Super Gem
2) Sample 2 : Super Gem
3) Sample 3 : Siddu |
| b) Grade / variety / type / size / class : | NA |
| c) Declared value, if any : | NA |
| d) Code No. : | NA |
| e) Batch No. and Date of Manufacture : | NA |
| f) Quantity : | 03 Nos |
| g) Mode of Packing : | Packed in bag |
| h) Date of Receipt : | 21.07.2022 |
| i) Date of Starting : | 26.07.2022 |
| j) Date of Completion : | 27.07.2022 |
| k) Sealed or not : | NA |
| l) Any other information : | NA |

PART B

SUPPLEMENTARY INFORMATION

- | | |
|---|-------------------------------|
| a) Reference to sampling procedure : | Samples Supplied by the Party |
| b) Supporting documents for the measurement taken and result derived : | As per Part C |
| c) Deviation from the test method as prescribed in relevant work Instructions, if any : | Not Applicable |

1 of 2

400

S A AROMATICS PRIVATE LIMITED

ALAN INDUSTRIAL COMPLEX, GATE NO. 1, LANE NO. 108TH, MOHA BANARA, P.S. - DOMJUR,
JANAKPURI, HOWRAH-711141
CIN NO: U16006DL2012PTC244038 GSTIN - 19AA5C52151F125

24.03.2023

To,
The Chairman,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Dehi - 110032.

**Ref No. 1: Letter No. F-No. B-11011/UPC II/PWM/2020-2021 DATED
22.10.2021**

**Ref. No. 2: Closure Order with disconnection of electricity issued by the State
Board to M/s S A Aromatics Pvt Ltd vide Memo No. 481-PCB/HOW/19-2022
dated 29.04.2022**

**Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for
enforcement of provisions of Plastic Waste Management (PWM) Rules for
storing, packing or sealing gutkha/pan masala and tobacco products in all
forms.**

Respected Sir,

Kindly refer to your letter mentioned in reference, we have deposited Rs. 1,27,000/- (Rs. One Lakh Twenty Seven Thousand only) dated 22.03.2023 in the CPCB Account mentioned in the letter. (Copy of the Bank Advice is enclosed herewith for your ready reference.)

Further we are to inform you that we shall not be using any Plastic Content in our packaging.

We have approached M/s Ramdas Green Plas Pvt Ltd situated at F-173, EPIP, RIICO Neemrana Industrial Area, Dist: Alwar - 301709, Rajasthan who are CPCB certified manufacturer of Compostable Plastic Products as IS/ISO:17088:2021 vide your certificate No. CPCB-UPC-II/RGPL/HR/74 for supply of compostable file to us.

We request you to kindly issue necessary instruction to the Director (HR), West Bengal State Electricity Distribution Company Ltd, Bidyut Bhawan, Bidhannagar, Kolkata 700091 for reconnection of Electricity Connection & permit us to start our operations.

Your early action shall be highly solicited.

Thanking You,

With Regards,
For M/s S A Aromatics Pvt. Ltd.

S.A. AROMATICS PRIVATE LIMITED

(Mahesh Prasad, Director) Director

CC: Member Secretary, CPCB

Regd. Off.: A-62/5, G.T. Karnal Road Industrial Area, Delhi 110033 CIN U16009DL2016PLC301216

401

सिपेट : स्कूल फार एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिज़ाइन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए.पी.डी.डी.आर.एल)
रसायन एवं पेट्रोस्सायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हार्ट टेक रक्ष और एयरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलूरु - 562149
ई-मेल : apddrl@cipet.gov.in
मुख्यालय : सिपेट, गिंडी, चेन्नै - 600032

CIPET सिपेट
Plot (Petroleum Products) Road



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562 149

E-mail : apddrl@cipet.gov.in
Head Office : CIPET, Gundy, Chennai - 600032

TO
DIVYA MAM

CIPET:SARP/APDDRL/BLR/Testing/TR 23041/2023-24/3972

Date: 03.05.2023

TO WHOM SOEVER IT AY CONCERN

This is with reference to our test report no. 23041 dtd. 28.04.2023. The samples (Pan Masala/Gutka/Tobacco Sachet Packing" have been submitted by M/s. S A AROMATICS PVT LTD, JALAN INDUSTRIAL COMPLEX, GATE NO.1, LANE NO.RIGHT-6, DOMJUR, JANGALPUR, HOWRAH-711411. However the test requisition has been received by M/s. Ramdas GreenPlas Pvt Ltd., 405P, Shri Ram Bhawan, Sector 31, Gurugram - 122001 on behalf of M/s. S A AROMATICS PVT LTD, JALAN INDUSTRIAL COMPLEX, GATE NO.1, LANE NO.RIGHT-6, DOMJUR, JANGALPUR, HOWRAH-711411 as mentioned in the letter.

Hence, the mentioned test report 23041 shall be considered for M/s. S A AROMATICS PVT LTD, JALAN INDUSTRIAL COMPLEX, GATE NO.1, LANE NO.RIGHT-6, DOMJUR, JANGALPUR, HOWRAH-711411.



JM
03.05.2023
Authorized Signatory

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बही, बालासोर, बेंगलूरु, भोपाल, भुवनेश्वर, चन्दपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर, हैदराबाद, हानीपुर, हल्दिया, इम्फाल, जयपुर, कोच्चि, कोरबा, लखनऊ, मदुरै, मुखल, मैसूरु, रायपुर, राँची, बलसाड एवं विजयवाडा
Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balasore, Bengaluru, Bhopal, Shubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Valsad & Vijayawada

सिपेट : स्कूल फॉर एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एन. ए. आर. पी.)
एडवांस्ड पॉलीमर डिजाइन & डेवेलपमेंट
रिसर्च लैबोरेटोरी, (ए. पी. डी. डी. आर. एल.)
एलाघम एवं पेट्रोप्लास्टिक विभाग
एलाघम एवं उर्वरक संशोधन, भारत सरकार
एलएच नंबर : ७ डि, हाई टेक एका और एअरोस्पेस पार्क
(आईटी सेक्टर), जलहोबली, बंगलुरु - ५६२१४९
ई-मेल : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
मुख्यालय : सिपेट, गुन्डी, चेन्नई - ६०००३३



**CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)**
Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot NO. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562149
E-mail : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
Head Office : CIPET, Guindy, Chennai - 600032

Proforma Invoice

Date : 12.04.2023
Our Ref : CIPET/BLR/PI0035
Cust Ref : Email dtd. 12.04.2023

To
S A AROMATICS PVT LTD
JALAN INDUSTRIAL COMPLEX
GATE NO.1, LANE NO. RIGHT-5
DONDUR, JANGALPUR
HOWRAH-711411

Sub.: Proforma for testing of samples - Reg.

Sl. No.	Test/Description	Test method	No. of samples	Testing & Analysis Charges (Rs.)	Sample Preparation/ Conditioning Charges (Rs.)	Total Charges (Rs.)	Remarks
Material identification							
1	FTIR	ASTM E 1232	1	2000		2000	
2	DSC (Melting transition)	ASTM D 3418	1	2000		2000	
3	TGA	ASTM E 1131	1	2000		2000	
Sub Total						6000	
GST (18%)						1000	
Total Charges						7000	

- Any specific sample conditioning, if required should be clearly mentioned.
- No radioactive, toxic or explosive material will be accepted for analysis.
- Customer should ensure that each package containing samples is accompanied by a letter of request and adequate quantity of sample should be provided for testing.
- This quotation is non-transferable.
- The test result shall be sent after complete exposure of sample.
- The samples has to be sent to the below mentioned address:
- Payment: 100% advance along with the Purchase Order
- Payment can be made through Cheque/Demand Draft/NEFT or RTGS in favour of APDDRL - Bengaluru

Account No. : 38621600398
Bank Name : State Bank of India
Bank Address : State Bank of India
IFSC Code : SBIN0021733
GSTNo. : 29AAAAC0606R3Z1

N.B:- Kindly send the Test requisition letter mentioning test details, sample details and no. of samples for testing, in your company letterhead, along with sample. (Test duration 5-7 working days after receiving of samples and payment)

S/d,
Authorised Signatory

सिपेट : स्कूल फार एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिसेन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए.पी.डी.डी.आर.एल)
रसायन एवं पेट्रोसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हाई टेक रक्ष और एवरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in
मुख्यालय : सिपेट, गिंडी, चेन्नै - 600032

403

CIPET सिपेट
Center for Industrial Petrochemical Education and Training



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 7P Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562 149
E-mail : apddrl@cipet.gov.in

Head Office : CIPET, Gundy, Chennai - 600032

CIPET: SARP-APDDRL/BLR/Testing/2023-24/2866

Dated: 28.04.2023

To
M/s. Ramdas GreenPlas Pvt Ltd.
405P, Shri Ram Bhawan, Sector 31,
Gurugram - 122001

Dear Sir,

Sub.: Test Report – reg.

Ref.: Your letter dtd. 20.04.2023

We are enclosing herewith Test Report No. 23041 dtd. 28.04.2023 pertaining to testing of your submitted sample.

You are requested to kindly fill-in and send back the Customer Feedback Form enclosed herewith.

Thanking you,

With regards,


Authorized Signatory

Encl: As above

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बर्ही, बालासोर, बेंगलुरु, भीपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर,
हैदराबाद, हजोपुर, हल्दिया, इम्फाल, जयपुर, कोच्चि, कोरबा, लखनऊ, मद्रा, मुखल, मैसूर, रायपुर, राँची, बलसाड एवं किनयवाडा
Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balasore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram,
Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Valsad & Vijayawada

सिपेट : स्कूल फार एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
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रिसर्च लॉबोरेटोरी, (ए.पी.डी.डी.आर.एल)
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रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हार्ट टेक रस्त और एयरोस्पेस पार्क
(आईटी सेक्टर), जलाहोबली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in
मुख्यालय : सिपेट, गिंदी, चेन्नै - 600032

404

CIPET सिपेट
Center for Petrochemicals Research & Development



TEST REPORT

CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562 149
E-mail : apddrl@cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600032

Page 1 of 2

Test Report No : 23041

Date : 28.04.2023

Issued to :

To

M/s. Ramdas GreenPlas Pvt Ltd.
405P, Shri Ram Bhawan, Sector 31,
Gurugram - 122001

Ref.: Your letter dtd. 20.04.2023

PART A: PARTICULARS OF SAMPLE SUBMITTED

Nature of Sample : "Pan Masala/ Gutka/ Tobacco Sachet Packing" as declared by the party.
Grade / Variety / type / Size / Class etc. : "Pan Masala/ Gutka/ Tobacco Sachet Packing" as declared by the party.
Brand name, if any : ---
Declared values, if any : ---
Code No. : "GPT-GTK-01" as declared by the party.
Batch No. and date of manufacture : ---
Quantity : 01 Roll
Mode of Packing : Packed
Date of receipt of sample : 24.04.2023
Date (s) of Performance of test : 25.04.2023 - 28.04.2023
Sealed or not : Unsealed
Any other information : ---

PART B: SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Supplied by the party
b) Supporting documents for the measurements taken and results derived like graphs, tables, sketches and / or photographs as appropriate to test report, if any (to be attached) : FTIR Spectrum, DSC & TGA Thermograms
c) Deviation from the test methods as prescribed in relevant IS / Work instructions, if any : Nil

Saamby
28/04/2023

J. K.
28.04.2023

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अमरावती, बही, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर, हैदराबाद, हाजीपुर, हल्दिया, इम्फाल, जयपुर, कोच्चि, कोरबा, लखनऊ, मदुरै, मुम्बई, मुरधल, मैसूरु, रायपुर, राँची, बलसाड एवं विजयवाडा
Centres: Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balasore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Valsad & Vijayawada

सिपेट : स्कूल फार एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिसेन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए.पी.डी.डी.आर.एल)
रसायन एवं पेट्रोसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हार्ट टेक रक्ष और एयरोस्पेस पार्क
(आईटी सेक्टर), जलाहोबली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in
मुख्यालय : सिपेट, गिंडी, चेन्नै - 600032



CIPET : SCHOOL FOR ADVANCED
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Dept. of Chemicals & Petrochemicals.

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562 149

E-mail : apddrl@cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600032

Page 2 of 2

Test Report No : 23041

Date : 28.04.2023

Issued to :

To

M/s. Ramdas GreenPlas Pvt Ltd.
405P, Shri Ram Bhawan, Sector 31,
Gurugram - 122001

Ref.: Your letter dtd. 20.04.2023

TEST REPORT

PART C : TEST RESULTS

Sl. No	Name of the test	Test Method	Unit	Result Obtained
1	Identification of Polymer (FTIR, DSC & TGA Analysis)	ASTM E 1252 ASTM D 3418 ASTM E 1131	--	The base material of the submitted sample is Cellulose (FTIR Spectrum attached). The melting transition observed at 154.6°C from DSC analysis. Maximum degradation temperature observed at 379.5°C with final residue of 2.62% at 750°C. (DSC & TGA Thermogram attached)

PART D : REMARKS - From the above analysis, it may be concluded that the base material of the supplied sample i.e. "Pan Masala/ Gutka/ Tobacco Sachet Packing pertaining sample ID GPT-GTK-01" (as declared by the party) is Cellulose with one side printed and the other side Polyester (may be PLA or PBAT) based laminates.

NB:

- I. The results stated above related only to the items tested.
- II. This Test Report shall not be reproduced except in full without the written approval from CIPET:SARP, APDDRL, Bengaluru.
- III. This Test report is intended for your guidance and is not valid for legal purposes or for advertisement.
- IV. Any anomaly/discrepancy in this report should be brought to the notice of CIPET within 30 days from the date of issue.
- V. Tested Sample will be disposed off after 90 days from the date of test.
- VI. Details of test subcontracted: Nil
- VII. The location of testing is CIPET:SARP-APDDRL, Bengaluru for non-subcontracted samples.

Reviewed By *Sasmita Mishra*
Sasmita Mishra
Technical Officer(Testing)

---End of Report---

Manoranjan Biswal
28.04.2023
Authorized By
Dr. Manoranjan Biswal
Sr. Scientist

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगस्तला, बही, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर, हैदराबाद, हानोपुर, हल्द्विया, इम्फाल, जयपुर, कोच्चि, कोरबा, लखनऊ, मद्रा, मुख्यला, मैसूरु, रायपुर, राँची, बलसाड एवं किलयवाडा

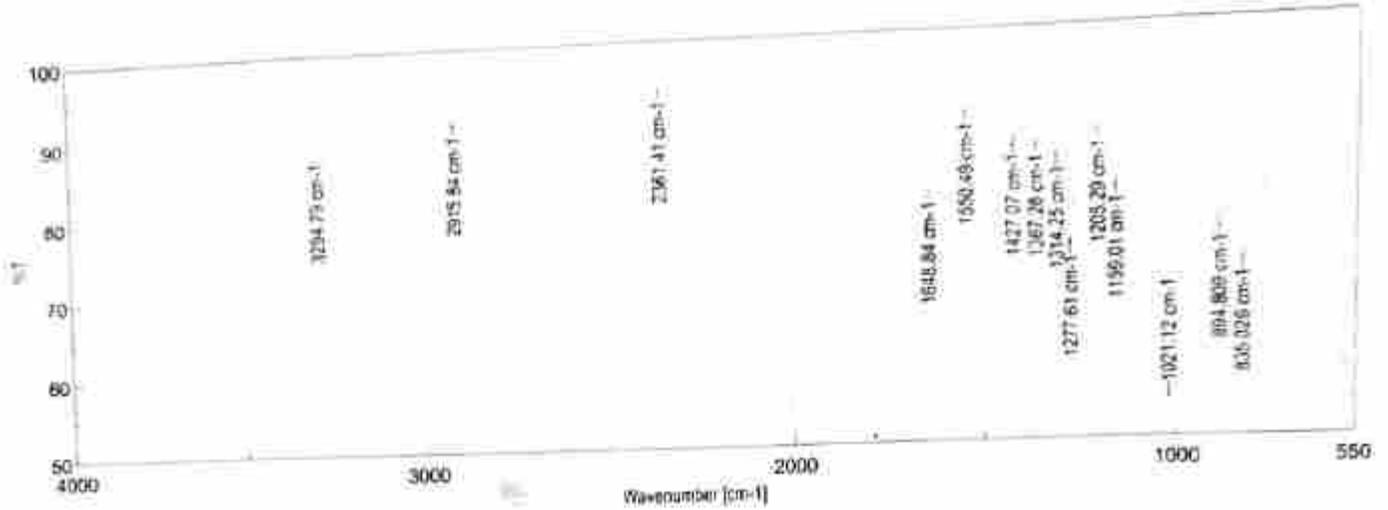
Centres: Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balasore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Vaisad & Vijayawada

FTIR Analysis

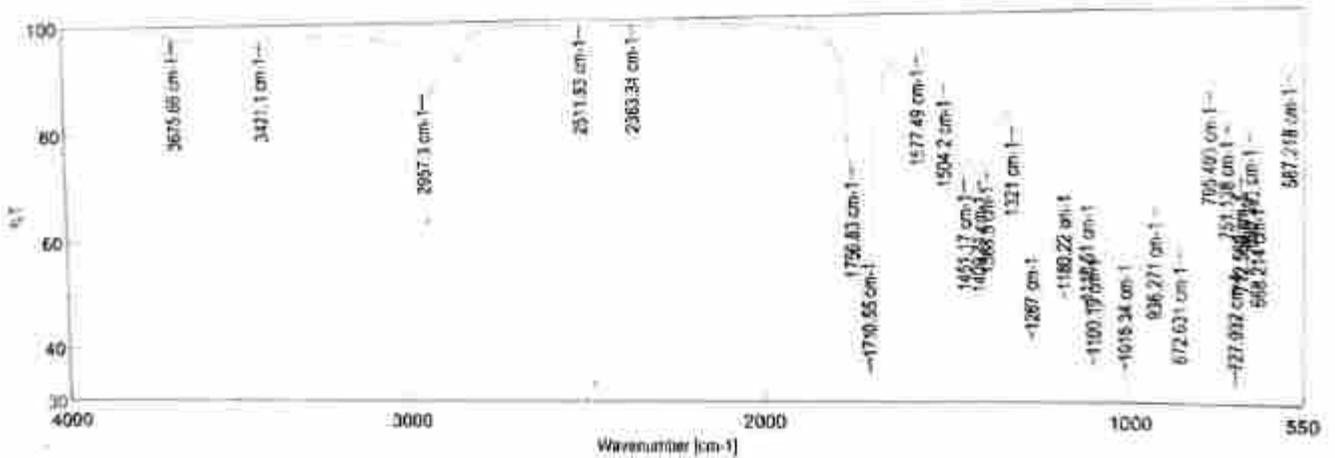
Date : 28.04.2023

Test Report No. 23041

Non-Coated Part



Coated Part



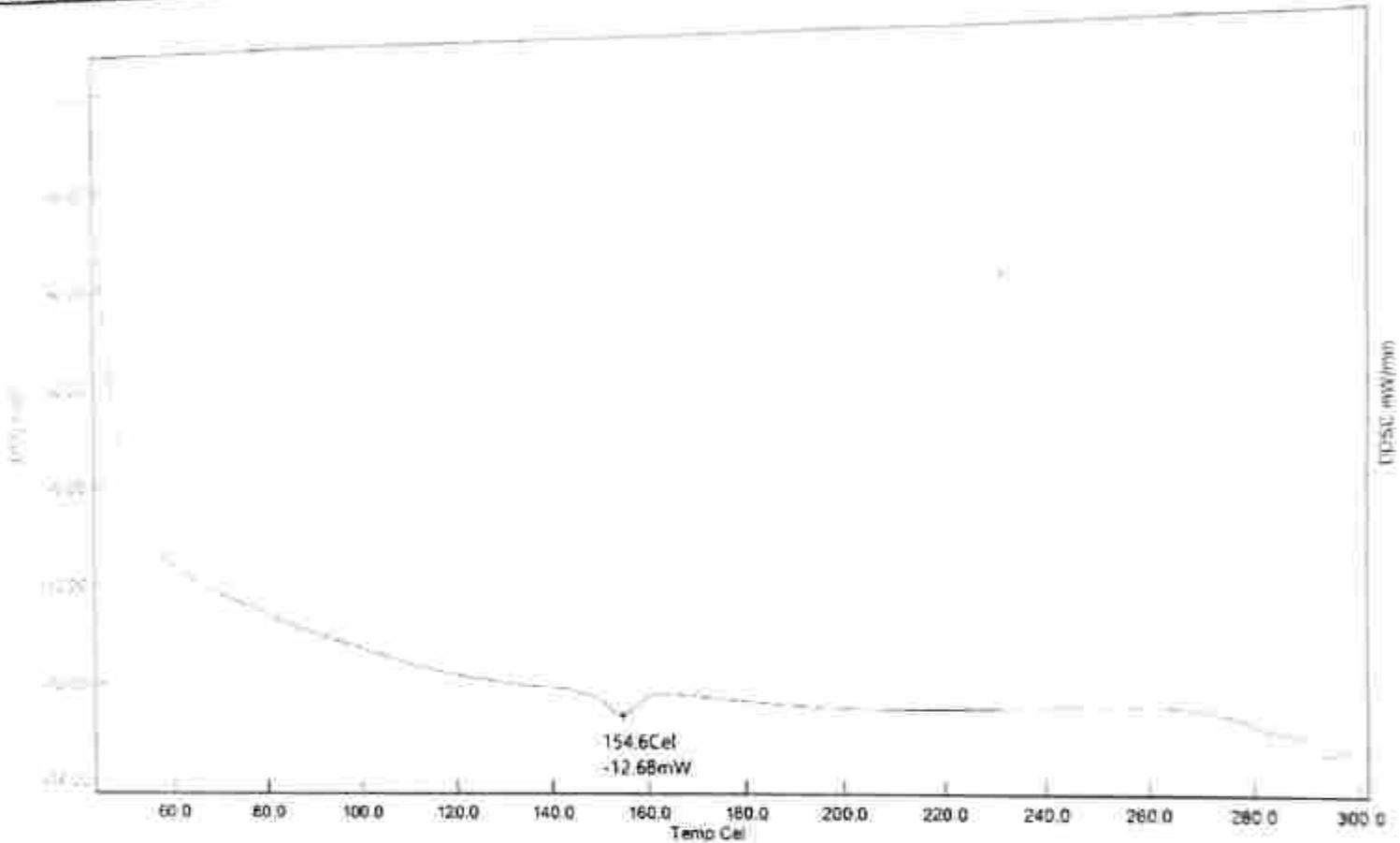
Reviewed By *Sasmita*
 Sasmita Mishra
 Technical Officer (Testing)
 28/04/2023

Manoranjan Biswal
 Authorized By
 Dr. Manoranjan Biswal
 Sr. Scientist
 28.04.2023

DSC Analysis

Date : 28.04.2023

Test Report No. 23041



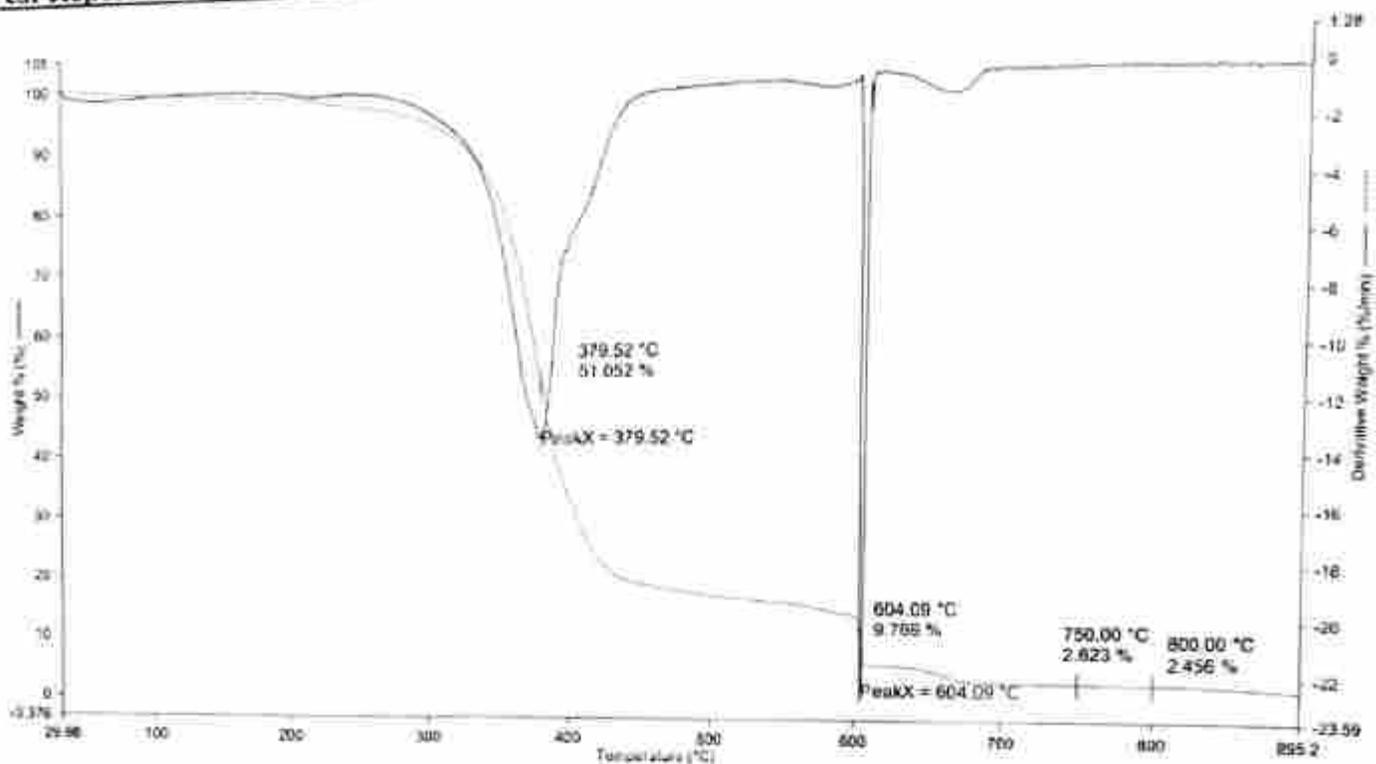
Sasmita
Reviewed By *28/04/2023*
Sasmita Mishra
Technical Officer(Testing)

[Signature]
28.04.2023
Authorized By
Dr. Manoranjan Biswal
Sr. Scientist

TGA Analysis

Test Report No. 23041

Date : 28.04.2023




 Reviewed By 28/04/2023
Sasmitha Mishra
 Technical Officer(Testing)


 Authorized By 28.04.2023
Dr. Manoranjan Biswal
 Sr. Scientist

409

TEST REPORT CERTIFICATE OF THE SAMPLE OF PAN MASALA/GUTKHA/TOBACCO
SACHET PACKING OF M/S S A AROMATICS PVT LTD

From: saarp1@yahoo.com (saarp1@yahoo.com)
To: ccb.cpcb@nic.in; mscb.cpcb@nic.in
Date: Thursday, 4 May 2023 at 10:47 am GMT+5:30

Dear Sir,

Please find herewith the Test Report Certificate of The Sample of Pan Masala/Gutkha/Tobacco Sachet Packing submitted by M/s S A Aromatics Pvt Ltd.

THANKS & REGARDS

Director, Mahesh Prasad

M/S S A AROMATICS PVT LTD
JALAN INDUSTRIAL COMPLEX
GATE NO.1, LANE NO RIGHT-6
JANGALPUR, HOWRAH-711411



Letter.pdf
871.4kB



TR 23041.pdf
4.2MB

410

Transaction Maintenance - Part Transaction List

Initiating SOL ID: 12591
 Transaction Date: 22-03-2023
 Transaction Remarks:

Function: Modify
 Transaction ID: AA430034
 Transaction Type/Subtype: T/CI - Customer Induced

Begin Srl. No. [redacted]

Part Tran. Srl. No.	A/c ID	Instrument No Instrument Date	Status Particulars	Transaction Debit Amt	Transaction Credit Amt	Rate	Ref CCY	Re
1	125911100001866 A AROMATICS PVT LTD	33088950 22-03-2023	ENTERED CPCB CAC 164	1,27,000.00			1.0000INR	1,27,0
2	532702050000164 BY CPCB		ENTERED S A AROMATICS PVT LTD CAC 1866		1,27,000.00		1.0000INR	

Entered Debit/Credit 1/1
 Posted Dr./Cr. 0/0
 Total Part Transaction Entered 2
 Total Part Transaction Posted 0
 Part Transaction Deleted
 Part Transaction Purged



सिपेट : स्कूल फॉर एडवांस्ड
 रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
 एडवांस्ड पॉलीमर डिजाइन & डेवलपमेंट
 रिसर्च लैबोरेटोरी, (ए. पी. डी. आर. एल)
 रसायन एवं पेट्रोकेमिकल विभाग
 रसायन एवं जलैविक संज्ञात्मक, भारत सरकार
 प्लॉट नंबर : ७ पि, हाई टेक पार्क और एरोस्पेस पार्क
 (आईटी सेक्टर), जलाहोबली, बंगलुरु - 562149
 ई-मेल : apddri@cipet.gov.in / apddribengaluru@gmail.com
 दूरभाष : सिपेट, मिडी, केई- 600032



**CIPET : SCHOOL FOR ADVANCED
 RESEARCH IN PETROCHEMICALS (SARP)-
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 Dept. of Chemicals & Petrochemicals,
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot NO. 7P, Hi Tech Defence and Aerospace Park
 (IT Sector), Jala Hobli, Bengaluru - 562149
 E-mail : apddri@cipet.gov.in / apddribengaluru@gmail.com
 Head Office : CIPET, Guindy, Chennai - 600032

Proforma Invoice

Date : 12.04.2023
 Our Ref : CIPET/BLR/PI0035
 Cust Ref : Email dtd. 12.04.2023

To
 S A AROMATICS PVT LTD
 JALAN INDUSTRIAL COMPLEX
 GATE NO.1, LANE NO,RIGHT-6
 DOMJUR, JANGALPUR
 HOWRAH-711411

Sub.: Proforma for testing of samples - Reg.

Sl. No.	Test/Description	Test method	No. of samples	Testing & Analysis Charges (Rs.)	Sample Preparation/Conditioning Charges (Rs.)	Total Charges (Rs.)	Remarks
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2	DSC (Melting transition)	ASTM D 3418	1	2000		2000	
3	TGA	ASTM E 1131	1	2000		2000	
Sub Total						6000	
GST (18%)						1080	
Total Charges						7080	

- Any specific sample conditioning, if required should be clearly mentioned.
- No radioactive, toxic or explosive material will be accepted for analysis.
- Customer should ensure that each package containing samples is accompanied by a letter of request and adequate quantity of sample should be provided for testing.
- This quotation is non-transferable.
- The test result shall be sent after complete exposure of sample.
- The samples has to be sent to the below mentioned address:
- Payment: 100% advance along with the Purchase Order
- Payment can be made through Cheque/Demand Draft/NEFT or RTGS in favour of APDDRL - Bengaluru

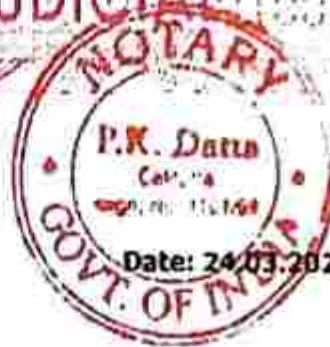
Account No. : 38621600398
 Bank Name : State Bank of India
 Bank Address : State Bank of India
 IFSC Code : SBIN0021723
 GSTIN : 29AAAAC0606R323

N.B:- Kindly send the Test requisition letter mentioning test details, sample details and no. of samples for testing, in your company letterhead, along with sample. (Test duration 5-7 working days after receiving of samples and payment)

S/d.
 Authorised Signatory



पश्चिम बंगाल पश्चिम बंगाल WEST BENGAL



AH 856818

To,
The Chairman,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi - 110032.

Ref. No. 1: Letter No. F-No. 8-11011/UPC II/PWM/2020-2021 DATED 22.10.2021

Ref. No. 2: Closure Order with disconnection of electricity issued by the State Board to M/s S A Aromatics Pvt Ltd vide Memo No. 481-PCB/HOW/19-2022 dated 29.04.2022

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or sealing gutkha/pan masala and tobacco products in all forms.

Respected Sir,

Kindly refer to your letter mentioned in reference, we have deposited Rs. 1,27,000/- (Rs. One Lakh Twenty Seven Thousand only) dated 22.03.2023 in the CPCB Account mentioned in the letter. (Copy of the Bank Advice is enclosed herewith for your ready reference.)

Further we are to inform you that we shall not be using any Plastic Content in our packaging.

P. K. Datta
Notary
Regn. No. 1101/08
C.M.J.'s Court
2 & 3, Narayana Street
Calcutta - 700 007

S.A. AROMATICS PRIVATE LIMITED

30 MAR 2023

Director



We have approached M/s Ramdas Green Plas Pvt Ltd situated at F-173, EPIR, RICO
Neemrana Industrial Area, Dist: Alwar - 301709, Rajasthan who are CPCB certified
manufacturer of Compostable Plastic Products as IS/ISO:17088:2021 vide your
certificate No. CPCB-UPC-11/RGPL/HR/74 for supply of compostable file to us.

We request you to kindly issue necessary instruction to the Director (HR), West Bengal
State Electricity Distribution Company Ltd, Bidyut Bhawan, Bidhannagar, Kolkata 700091
for reconnection of Electricity Connection & permit us to start our operations.

Your early action shall be highly solicited.

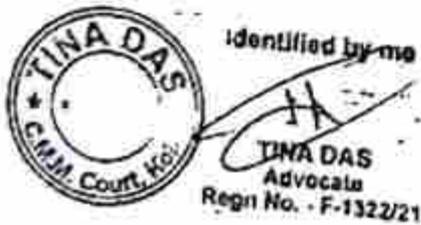
Thanking You,

With Regards,
For M/s S A Aromatics Pvt. Ltd.

S.A. AROMATICS PRIVATE LIMITED

MH
(Manish Prasad) - Director

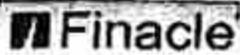
CC: Member Secretary, CPCB



Signature Attached by me
as Identifying Advocate
[Signature]
P. K. Datta
Notary

30 MAR 2023

P. K Datta
Notary
Regn. No.: 1101/94
C.M.N.'s Court
2 & J, Bankswal Street
Calcutta - 700 004



Menu Show Memo Pad CCY Converter

Universal Banking Solution from Infosys ²² March, 2023 | User | 12591 | Menu Shortcut: | Go

Transaction Maintenance - Part Transaction List

Function Modify Initiating SOL ID 12591
 Transaction ID AA439934 Transaction Date 22-03-2023
 Transaction Type/Subtype 1/CI - Customer Induced Transaction Remarks

Begin Srl. No. Go

Part Tran. Srl. No.	A/c ID	Instrument No Instrument Date	Status Particulars	Transaction Debit Amt	Transaction Credit Amt	Rate	Ref CCY	Re
1	125911100001866 A AROMATICS PVT LTD	33088959 22-03-2023	ENTERED CPCB CAC 164	1,27,000.00			1.0000INR	1,27,000.00
2	532702050000164 BY CPCB		ENTERED S A AROMATICS PVT LTD CAC 1866		1,27,000.00	1.0000INR		

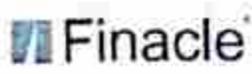
Entered Debit/Credit 1/1
 Total Part Transaction Entered 2
 Part Transaction Deleted
 Posted Dr./Cr. 0/0
 Total Part Transaction Posted 0
 Part Transaction Purged

Back



415

Menu Show Memo Pad CCY Converter



Universal Banking Solution from Infosys March 22, 2023 | User | 12591 | Menu Shortcut: Go

Transaction Maintenance - Part Transaction List

Function Modify Initiating SOL ID 12591
 Transaction ID AA439934 Transaction Date 22-03-2023
 Transaction Type/Subtype T/CI - Customer Induced Transaction Remarks

Begin Srl. No. Go

Part Tran. Srl No.	Acct ID	Instrument No.	Status	Transaction Date	Particulars	Transaction Debit Amt	Transaction Credit Amt	Rate	Ref. CCY	Re
1	125911100001866	33088959	ENTERED	22-03-2023	CPCB CAC 164	1,27,000.00			1.0000INR	127.0
2	532702050000164		ENTERED		S A AROMATICS PVT LTD CAC 1866		1,27,000.00		1.0000INR	

* Entered Debit/Credit	1/1	* Total Part Transaction Entered	2	* Part Transaction Deleted	
* Posted Dr./Cr.	0/0	* Total Part Transaction Posted	0	* Part Transaction Purged	

Back



DIR (HR) /
WBSEDC

97/11/03/28/023

Secy (Commercial)
(2) Secy (HR)



West Bengal Pollution Control Board
Department of Environment, Government of West Bengal
Park Road, Bhubaneswar, 751 014, Bhubaneswar
Sector III, Salt Lake, Kolkata 700 061, India
Tel: 2225 6730, 2225 2610/2225 2611, 2225 2612, 2225 2613
Fax: 2225 2611

Memo No. 122 - 102/WBPCB/2019

Date: 21/03/23

To
The Director (HR)
West Bengal State Electricity Distribution Company Ltd. (WBSEDCL)
Bidyut Bhawan, Bidhannagar
Kolkata - 700 091

Handwritten signature and date
21/03/23

Sub: Direction under Section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling ~~plastic~~ ~~and~~ ~~tobacco~~ products in all forms.

Ref: Closure order with disconnection of electricity issued by the State Board to M/s. S.A. Aromatics Pvt. Ltd. vide Memo No. 421-PCB(HCW)/19-2022 dated 29/04/2022.

Sir,

With reference to the above, it is further requested to disconnect the electricity connection of M/s. S.A. Aromatics Pvt. Ltd. located at Lane No. 06, Gate No. 1, Jalan Industrial Complex, Jaagajpore, P.O - Bejni, P.S - Domjur, Howrah-711 411. The unit is operating violating the said closure order as observed during inspection by the State Board official during inspection of the unit on 16/02/2023. You are also requested to send an action taken report in compliance of Direction under Section 5 of Environment (Protection) Act, 1986. Previous closure order is enclosed herewith for your ready reference.

Your early action is highly solicited.

Yours faithfully,

Signature
Chief Engineer
Operation & Inspection Cell
West Bengal Pollution Control Board

Encl: As stated

CENTRAL COMMERCIAL DEPARTMENT, WBSEDC
AGE - I
DEPUTY CE - *Handwritten initials*
S.E. - *Handwritten initials*
S.E. - Q.M. (F & A) -
S.E. - MGR. (F & A) -

Handwritten notes:
It mail it
Kolkata 21/03/23

S.E. - AE (T & C)

AE - III
H ASSTT

6072

DATE - 21/3/23



417

F.No. B-11011/UPC II/PWM/ 2020-21

To,

M/s. S A Aromatics (P) Ltd.
Lane no Right 6, Gate No. 1,
Jalan Industrial Complex,
Mouja- Banihara, Jangalpur,
Howrah - 711 411

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS Under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS Under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS In view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS vide letter dated 01-03-21, the unit has contested that that the unit has unit has contested that the samples collected during market survey were not manufactured in their unit

WHEREAS your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS the test reports confirmed that plastic material was being used for packaging of Guthkha/ pan masala in your industry; and

Contd.

WHEREAS Plastic waste management rules were notified in 2016, wherein the use of plastics is prohibited for packaging of tobacco products in all forms, however, plastic is still being used by your industry in packaging of gutkha/pan masala; and

WHEREAS usage of plastic for packaging of gutkha/pan masala is in violation Plastic Waste Management Rules, 2016; and

WHEREAS in compliance of NGT Directions dated Sep 10, 2020 in O.A. 247/2017, CPCB framed the Guidelines for levying Environment Compensation(EC) for violation of PWM Rules; and

WHEREAS Hon'ble NGT directions vide order dated 08.01.2021 on the matter , directed that EC and penal action regime proposed by the CPCB may be duly implemented by the CPCB, State PCBs/PCCs, State Level Monitoring Committees and all other concerned authorities; and

WHEREAS as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS as per the information collected by the inspecting officials, approx. 10 tonnes/year of plastic has been used for packaging of plastic since 2019.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs.1.0 Lacs (One Lac only) with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikashmarg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction till the date of EC deposited by the unit).The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

You are required comply with above Directions and submit compliance report within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

15/2/2021
(Tanmay Kumar)
Chairman

SOM GLOBAL PAN MASALA PRIVATE LIMITED

C-123, Naraina Industrial Area, Phase-I, New Delhi-110028

Phone : +91-11-48490000, Fax: +91-11-48490003

E-mail : somglobalpanmasalapvtltd@gmail.com

CIN No : U16001DL2017PTC323107

To,

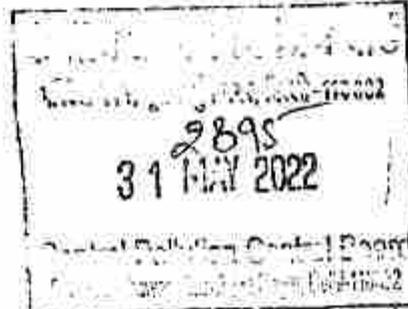
Shri Yogesh Chandra

Scientist - B,

Central Pollution Control Board,

Parivesh Bhawan, East Arjun Nagar,

Delhi - 110 032.



31.05.2022

Subject : Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling Gutkha/Pan Masala and Tobacco products in all forms- **Regarding withdrawal of closure direction issued to M/s Som Global Pan Masala Pvt. Ltd. Plot No - 123, Block - C, Naraina Ind. Area Ph-1, New Delhi -110028**

Respected Sir,

Please refer CPCB's Letter No. CP-20/28/2021-UPC-II-HO-CPCB-HO Part (1) dated 25.05.2022 from Scientist-B and further e-mail communication dated 26.05.2022 regarding above mentioned subject. Further I am to add here that these communications have been received after the personal hearing held with Chairman CPCB on 04.03.2022 attended by our Representative Mr. Jitendra Singh & Mr. Bhanu Pratap Pandey.

2. Again in context of your referred letter dated 25.05.2022 we are submitting the followings for consideration as per the requirement of CPCB :

UPC-II (i) Samples of packing material (to be used as complete range of gutkha/pan masala in our unit in the form of packing and products) are attached herein. Further as required, these samples have been tested from CIPET (Institute of Petrochemicals Technology), Ahmedabad on 13.04.2022. Test result report is attached as **Annexure - 1**.

(ii) Revised Affidavits as per the requirement or commitment in this regard is also attached in **Annexure - 2**.

3. Through your communication dated 25.03.2022, a testing report from FTIR laboratory was attached. Here I am to say that comparison of testing and plastic

Page 1 of 2

parameter should be tested uniformly by the same laboratory. If it changes detection of plastic even present in ink may produce different results. It is also likely that other laboratory might change their criteria, which result ambiguity in taking decision. Earlier we have submitted the testing report from CIPET and now this time, as required, we again submitting the report from CIPET, which is also requirement of CPCB. While reporting above facts, I am to say that we have already communicated vide our letter dated 07.03.2022 that we have been operating our unit based on regular report from CIPET and also based on CTO which was issued by Delhi Pollution Control Committee .

4. Further to Personal Hearing as per requirement, unit has been closed on 31.05.2022. This direction has been pending since long and even after full cooperation with CPCB, we are yet to wave-off this. We are dedicated to make environment plastic free and ready to obey/ follow the law/rule as laid down in PWM Rule, 2016.

5. Further we also certify that Plant / Unit situated at C 123, Naraina Industrial Area, Phase I, New Delhi - 110023 has been closed as per the direction of Central Pollution Control Board and this may be placed on record that presently the plant is closed. Further to inform you that as result of closure of this Unit, about 1200 to 1500 approximately, workers and there families are now jobless / all the staff and hawkers attached to our distributors and dealers have lost there business.

6. We are filing this response after personal hearing with the humble request that closure direction may be revoked immediately.

With Regards

Yours Sincerely,

For **Som Global Pan Masala Pvt. Ltd.**



Director

Encls. : As above

Annexure - 1 (Test Reports) and Annexure - 2 (Revised Affidavits)

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वाटवा, अहमदाबाद-382445.
दूरभाष : (079) 40103900-902, 925 फॅक्स : (079)-40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाईट : www.cipet.gov.in
मुख्यालय : सिपेट, गुन्डी, चेन्नै - 600 032



421
IP



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vaiva, Ahmedabad-382 445.
Tele.: (079) 40103900-902, 925, Fax : (079) 40083905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No. 6316

Issued to :

Som Global Pan Masala Private Limited.
C-123, Naraina Industrial Area,
Phase - I,
New Delhi - 110 028

Test Report No :

240

Dated :

13.04.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated :

10.04.2022

ULR No : TC816422000000260P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material (Pouches)
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : Dilbagh
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 11.04.2022
i) Date of Starting : 12.04.2022
j) Date of Completion : 13.04.2022
k) Sealed or not : NA
l) Any other information : Dilbagh

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

Signature

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

रखमन एवं पेट्रो-रसायन विभाग

रखमन एवं टेक्निक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुण्डी, चेन्नै - 600 032.



CIPET सिपेट



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.J.D.C., Vatva, Ahmedabad-382 445.

Tele.: (079) 40103900-902, 925, Fax : (079) 40083905

E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web. : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material (Pouches)

Test Report No.: 240

Dated : 13.04.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + Foil ÷ Non VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

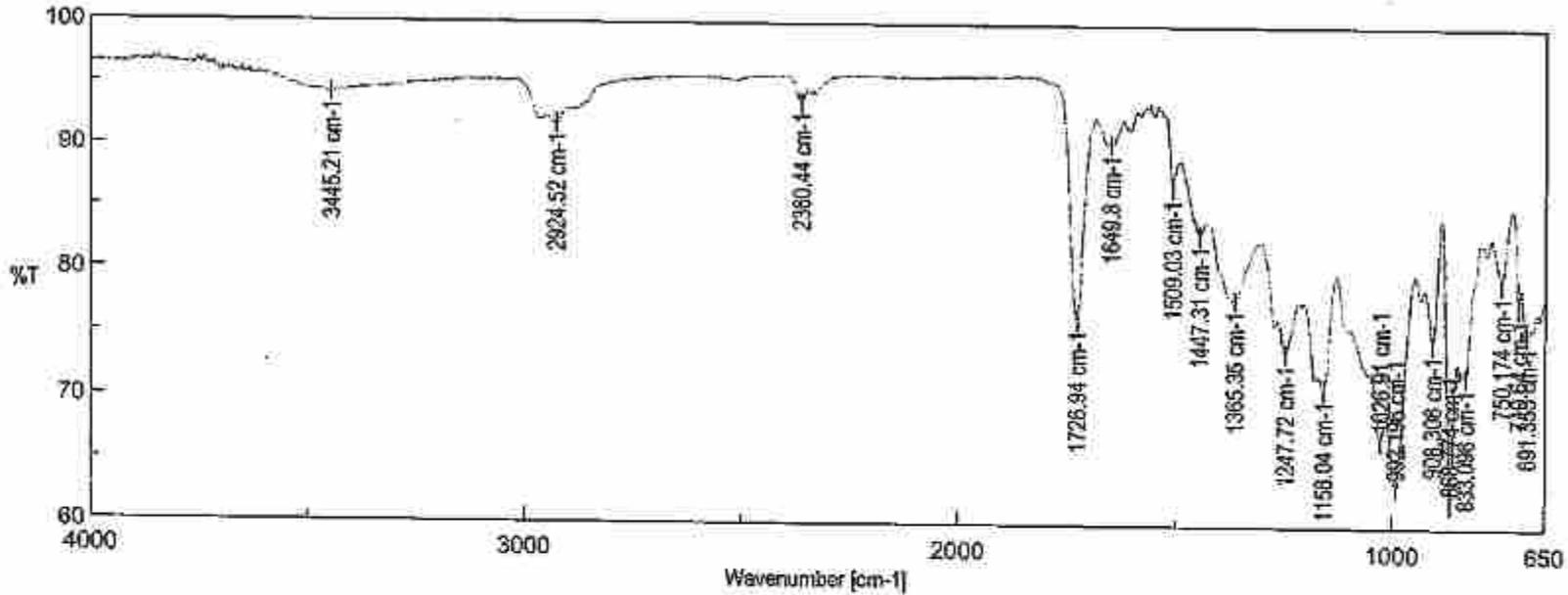
Bharath K. P.

(Signature)

Authorised Signatory
2 of 2

(Technical Officer)

423



[Comments]
 Sample name
 Comment
 User
 Division
 Company

CIPET:IPT

[Measurement Information]

Model Name FT/IR-4700typeA
 Serial Number D046761788
 Accessory ATR PRO ONE
 Accessory S/N C138261809
 Incident angle 45 deg

206 OUTSIDE.JWS

[Detailed Information]

Creation date 12-04-2022 18:36
 Data array type Linear data array
 Horizontal axis Wavenumber [cm-1]
 Vertical axis %T
 Start 349.053 cm-1
 End 7800.65 cm-1
 Data interval 0.984233 cm-1
 Data points 7729

Measurement Date 12-04-2022 18:35
 Light Source Standard
 Detector TGS
 Accumulation 12
 Resolution 4 cm-1
 Zero Filling On
 Apodization Cosine
 Gain Auto (9)
 Aperture Auto (7.1 mm)
 Scanning Speed Auto (2 mm/sec)
 Filter Auto (30000 Hz)

Musolig



FARELABS

Science | Technology | Innovation

424

FITR Laboratory



FARE LABS Private Limited

L-17/3, DLF Phase-II, IFFCO Chowk, M.G. Road,

Gurgaon-122002, Haryana, INDIA

Phone : +91-124-4223207, 4034205

Fax : +91-124-4036038, Call : +91-95992 21227

E-mail : farelabs@farelabs.com

Website : www.farelabs.com

TEST REPORT

Issued to: M/s. Som Global Pan Masala Private Limited
Plot No 123, Block-C, Naraina Industrial Area, Phase-I,
New Delhi 110028

J.O. No.: FL/PL/SL/09042022-003
Report Date: 11/04/2022
Sample Receipt Date: 09/04/2022
Account Manager: Yathagiri Supraja
Credit Manager: Saptesh

Customer Provided Information:

Nature/Name of the Sample : Dilbagh

Laboratory Provided Information:

Sample Quantity : 1 Piece
Date of Performance of Test : 09th - 11th April, 2022
Method of Sampling : FL/SOP/B/D-3
Sample Collected By : Mr. Mohd. Zahid (FARE Labs Representative)

Analysis Report

S. No.	Parameter	Test Result	Protocol
1	Poly Propylene (PP),	Absent	FL/SOP/PHARMA-052
2	Polyethylene (PE),	Absent	FL/SOP/PHARMA-052
3	Polyvinylchloride (PVC),	Absent	FL/SOP/PHARMA-052
4	Polystyrene (PS)	Absent	FL/SOP/PHARMA-052

Remarks: Above four materials are absent.

Reviewed By

Page 1 of 1

D. Mathur, Director

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report pertains only to the sample tested. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance and not for legal purpose or for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaint about this report should be communicated in writing within 7 days of issue of this report. Total liability of FARELABS Pvt. Ltd. is limited to invoiced amount only.

If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at feedback@farelabs.com and call at +91 9599221227.

****End of Report****

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(संयुक्त एवं उर्वरक विभाग, भारत सरकार)

गिण्टी, चेन्नै - 600 032.

फोन : 91-44-2225 4701-6 फैक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



पेट्रोकेमिकल्स
CIPET : INSTITUTE OF PLASTICS TECHNOLOGY

(Ministry of Chemicals & Fertilizers, Govt. of India)

Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

को जारी /
Issued to :

Som Global Pan Masala Pvt. Ltd.

Regd. Office : C-123, Naraina Industrial Area,

Phase - 1, New Delhi - 110 028

परीक्षण रिपोर्ट / TEST REPORT

क्र.सं / SI. No. **28329**

रिपोर्ट सं / REPORT NO. : **67472**

दिनांक / Date : **08-12-2021**

09-11-2021 Pages...02...Nos. Part A,B,C & D

संदर्भ / Customer Let. Ref :

परीक्षण मानक स्तर के अनुसार परीक्षण रिपोर्ट / TEST REPORT AS PER TEST STANDARD : Refer Part C



भाग - क / PART - A

प्रस्तुत सैंपल का विवरण / PARTICULARS OF SAMPLE SUBMITTED

- अ) सैंपल का नाम / a) Name of the Sample : Packing Material (Pouches) - as stated by the party
- आ) सैंपल प्राप्त होने की तारीख / b) Date of Receipt of sample : 17-11-2021
- इ) ग्रेड/प्रकार/आकार/वर्ग / c) Grade / variety / type / size / class : Nil
- ई) घोषित मूल्य / d) Declared value, if any : Nil
- उ) कोड सं. / e) Code No. : Dilbagh - as stated by the party
- ऊ) श्रेण सं. एवं निर्माण तारीख / f) Batch No. and Date of Manufacture: Nil
- ऋ) मात्रा / g) Quantity : 1 Sample
- ए) पैकिंग की रीति / h) Mode of Packing : Packed in envelope
- ऐ) मोहर बंद या नहीं / i) Sealed or not : Not Sealed
- ओ) कोई अन्य सूचना / j) Any other information : --

भाग - ख / PART - B

21111686

अनुपूरक सूचनाएँ / SUPPLEMENTARY INFORMATIONS

- अ) सैंपलिंग कार्यवाहियों हेतु संदर्भ / a) Reference to sampling procedure : Sampling not done by this lab
- आ) माप करने हेतु लिए गए सहायक दस्तावेज एवं प्राप्त परिणाम
b) Supporting documents for the measurement taken and result derived : As given in Part C
- इ) संबंधित कार्य अनुदेशों में निर्धारित के अनुसार परीक्षण रीति से कोई परिवर्तन
c) Deviation from the test method as prescribed in relevant work instructions, if any : No deviation from the standard

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(संशोधन एवं प्रदर्शन संस्थान, भारत सरकार)

गुण्डी, चेन्नै - 600 032.

फोन : 91-44-2225 4701-6 फैक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



CIPET वि.पे.ट.
polymer - plastic - Petro

पेट्रोकेमिकल्स
CIPET : INSTITUTE OF PLASTICS TECHNOLOGY

(Ministry of Chemicals & Fertilizers, Govt. of India)

Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

परीक्षण रिपोर्ट / TEST REPORT

रिपोर्ट सं / REPORT NO. : 67472

08-12-2021



क्र.सं / Sl. No.

28329

दिनांक / Date :

Test Duration: 17-11-2021 To 08-12-2021

भाग - ग / PART - C

परीक्षण परिणाम / TEST RESULTS

S.no.	Test Name	Test Method / Standard	Unit	Test Value Obtained
1	Polymer Identification	DSC & FTIR	-	Phenol formaldehyde coating on printed side and ethylene emulsion coating on plain side of cellulose sheet

Part-D

REMARKS

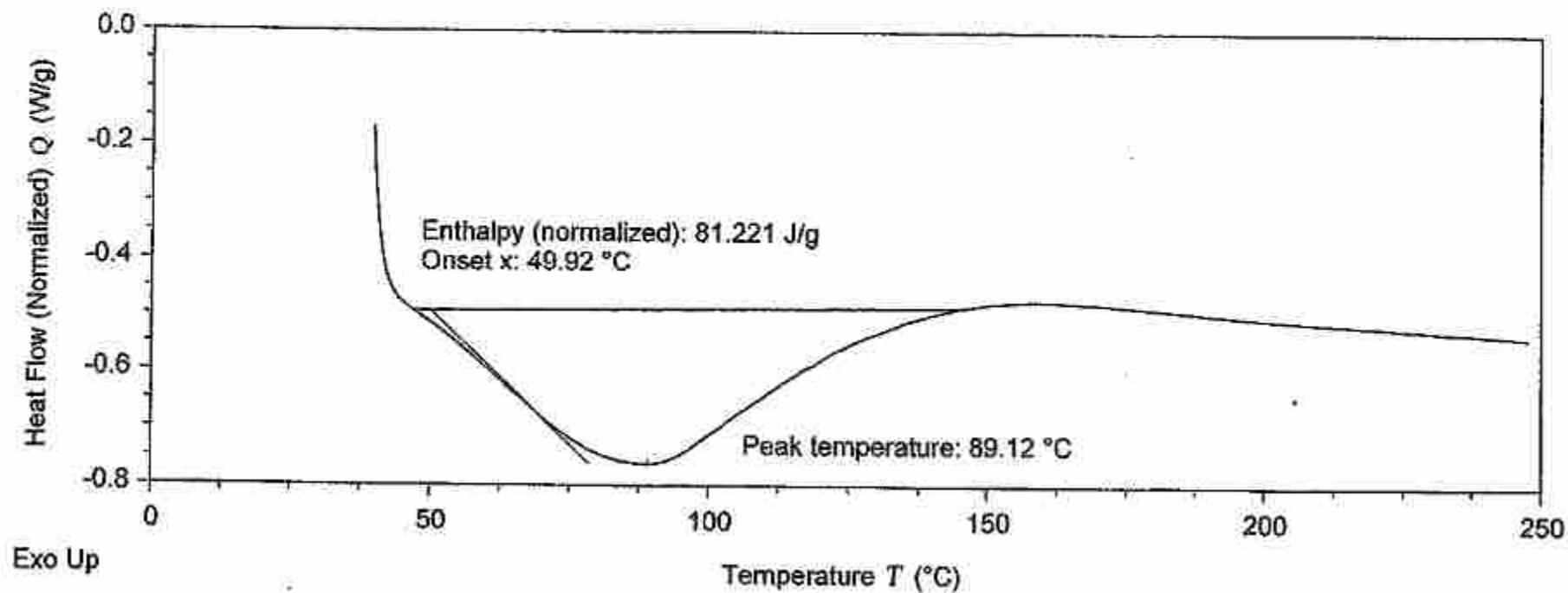
1. This Test report/Certificate is issued only for the samples submitted to CIPET
2. The Results stated above related only to the items tested.
3. The Quality of the subsequent production lot has to be ensured by the purchaser.
4. This report, in full or part, shall not be reproduced, published, advertised, used for any legal action, Unless prior permission has been secured.
5. Selection of samples for individual test has been done in accordance with respective clauses of IS.
6. Details of test sub-contracted: Nil

End Of Report

2021-11=-1666

DSC25, 12/7/2021 12:50:47 PM
5.00000 mg
Tzero Aluminumcipet.chn
C:\DSC Data\2021-11=-1666.txi

2021-11=-1666



TA Instruments Trios V4.3.0.38388



428
CIPET

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो- रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.
दूरध्वनि : (079) 40103900-902, 925 फैक्स : (079)-40683905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुइन्दी, चेन्नै - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)
(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
Tele.: (079) 40103900-902, 925, Fax : (079) 40083905
E-mail: cipeahmd@gmail.com, ahmedabad@cipet.gov.in
Web.: www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

6317

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to : **Som Global Pan Masala Private Limited.**
C-123, Naraina Industrial Area,
Phase - 1,
New Delhi - 110 028

Test Report No : **241**
Dated : **13.04.2022**
Your Ref. No. : **Letter**
Dated : **10.04.2022**

Test Report as per Standard : **As per part C**

ULR No : TC816422000000261P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : **Packing Material (Pouches)**
- b) Grade / variety / type / size / class : **NA**
- c) Declared value, if any : **NA**
- d) Code No. : **Signature**
- e) Batch No. and Date of Manufacture : **NA**
- f) Quantity : **01 Nos**
- g) Mode of Packing : **Packed in bag**
- h) Date of Receipt : **11.04.2022**
- i) Date of Starting : **12.04.2022**
- j) Date of Completion : **13.04.2022**
- k) Sealed or not : **NA**
- l) Any other information : **Dilbagh**

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : **Samples Supplied by the Party**
- b) Supporting documents for the measurement taken and result derived : **As per Part C**
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : **Not Applicable**

Amish

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजिनियरिंग एण्ड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुन्डी, चेन्नई - 600 032



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एच आर डिपार्टमेंट ऑफ सी

CIPET : INSTITUTE OF PETROCHEMICALS
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(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Valva, Ahmedabad-382 445.

Tele.: (079) 40103900-902, 925, Fax : (079) 40083905

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Web. : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material (Pouches)

Test Report No.: 241

Dated : 13.04.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braum	---	Paper + Foil + Non VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

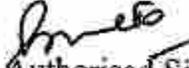
ii) Opinion & Interpretation : NA

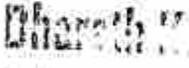
PART D

REMARKS : Nil

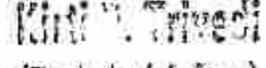
NOTE

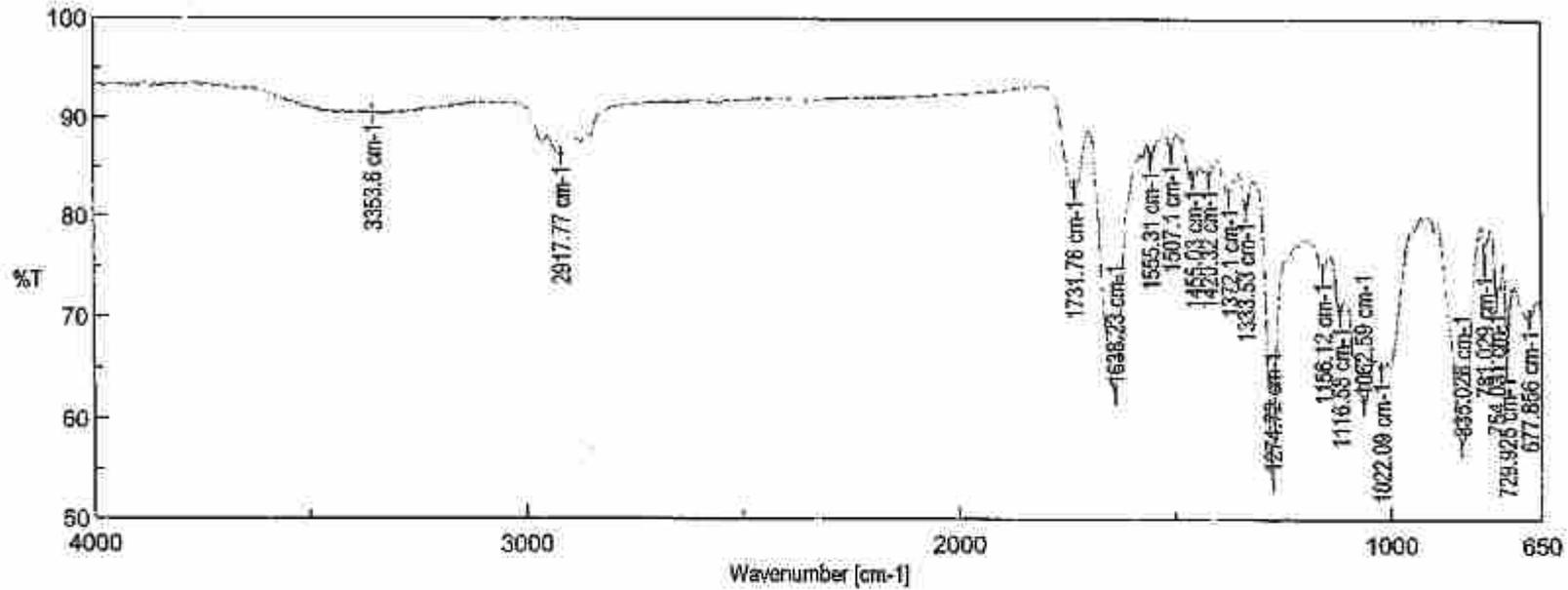
- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.


Authorised Signatory


Authorised Signatory


Authorised Signatory
2 of 2


(Technical Officer)



[Comments]
Sample name
Comment
User
Division
Company

CIPET:PT

[Measurement Information]

Model Name FT/IR-4700typeA
Serial Number D046761788
Accessory ATR PRO ONE
Accessory S/N C138261809
Incident angle 45 deg

207 OUTSIDE.jvs

Measurement Date: 12-04-2022 16:39

[Detailed Information]

Creation date 12-04-2022 16:39
Data array type Linear data array
Horizontal axis Wavenumber [cm-1]
Vertical axis %T
Start 349.053 cm-1
End 7800.65 cm-1
Data interval 0.964233 cm-1
Data points 7729

Light Source Standard
Detector TGS
Accumulation 12
Resolution 4 cm-1
Zero Filling On
Apodization Cosine
Gain Auto (8)
Aperture Auto (7.1 mm)
Scanning Speed Auto (2 mm/sec)
Filter Auto (30000 Hz)

Handwritten signature



FARELABS

Science | Technology | Innovation

431



FARE LABS Private Limited

L-17/3, DLF Phase-II, IFFCO Chowk, M.G. Road,

Gurgaon-122002, Haryana, INDIA

Phone : +91-124-4223207, 4034205

Fax : +91-124-4036038, Cell : +91-95992 21227

E-mail : farelabs@farelabs.com

Website : www.farelabs.com

TEST REPORT

Issued to: M/s. Som Global Pan Masala Private Limited
Plot No 123, Block-C, Naraina Industrial Area, Phase-I,
New Delhi 110028

J.O. No.: FL/PL/SL/09042022-002
Report Date: 11/04/2022
Sample Receipt Date: 09/04/2022
Account Manager: Yathagiri Supraja
Credit Manager: Saptesh

Customer Provided Information:

Nature/Name of the Sample

: Dilbagh Signature

Laboratory Provided Information:

Sample Quantity

: 1 Piece

Date of Performance of Test

: 09th - 11th April, 2022

Method of Sampling

: FL/SOP/B/D-3

Sample Collected By

: Mr. Mohd. Zahid (FARE Labs Representative)

Analysis Report

S. No.	Parameter	Test Result	Protocol
1	Poly Propylene (PP),	Absent	FL/SOP/PHARMA-052
2	Polyethylene (PE),	Absent	FL/SOP/PHARMA-052
3	Polyvinylchloride (PVC),	Absent	FL/SOP/PHARMA-052
4	Polystyrene (PS)	Absent	FL/SOP/PHARMA-052

Remarks: Above four materials are absent.

Reviewed By

Page 1 of 1

Authorised Signatory
D Mathur, Director

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report pertains only to the sample tested. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance and not for legal purpose or for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaint about this report should be communicated in writing within 7 days of issue of this report. Total liability at FARELABS Pvt. Ltd. is limited to invoiced amount only.

If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at feedback@farelabs.com and call at +91 9599221227.

****End of Report****

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(एन एन ईवक मंत्रालय, भारत सरकार)

गिन्दी, चेन्नै - 600 032.

फ़ोन : 91-44-2225 4701-6 फ़ैक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in

432
पिपेट

CIPET लिमिटेड

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(Ministry of Chemicals & Fertilizers, Govt. of India)

Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

परीक्षण रिपोर्ट / TEST REPORT

को जारी /
Issued to :

Som Global Pan Masala Pvt. Ltd.

Regd. Office : C-123, Naraina Industrial Area,
Phase - 1, New Delhi - 110 028

क्र.सं / SI. No. 28361

रिपोर्ट सं / REPORT NO. : 67473

दिनांक / Date : 20-12-2021

09-11-2021 Pages...02...Nos. Part A B C & D

संदर्भ / Customer Let. Ref :

परीक्षण मानक स्तर के अनुसार परीक्षण रिपोर्ट / TEST REPORT AS PER TEST STANDARD : Refer Part C

भाग - क / PART - A



प्रस्तुत सैंपल का विवरण / PARTICULARS OF SAMPLE SUBMITTED

- अ) सैंपल का नाम / a) Name of the Sample : Packing Material (Pouches) - as stated by the party
- आ) सैंपल प्राप्त होने की तारीख / b) Date of Receipt of sample : 17-11-2021
- इ) ग्रेड/प्रकार/आकार/वर्ग / c) Grade / variety / type / size / class : Nil
- ई) घोषित मूल्य / d) Declared value, if any : Nil
- उ) कोड सं. / e) Code No. : Signature - Dilbagh - as stated by the party
- क) बैच सं. एवं निर्माण तारीख / f) Batch No. and Date of Manufacture : Nil
- ख) मात्रा / g) Quantity : 1 Sample
- ए) पैकिंग की रीति / h) Mode of Packing : Packed in envelope
- ऐ) मोहर बंद या नहीं / i) Sealed or not : Not Sealed
- ओ) कोई अन्य सूचना / j) Any other information : -

भाग - ख / PART - B

21111667

अनुपूरक सूचनाएँ / SUPPLEMENTARY INFORMATIONS

- अ) सैंपलिंग कार्यवाहियों हेतु संदर्भ / a) Reference to sampling procedure : Sampling not done by this lab
- आ) माप करने हेतु लिए गए सहायक दस्तावेज एवं प्राप्त परिणाम / b) Supporting documents for the measurement taken and result derived : As given in Part C
- इ) संबंधित कार्य अनुदेशों में निर्धारित के अनुसार परीक्षण से कि कोई परिवर्तन / c) Deviation from the test method as prescribed in relevant work instructions, if any : No deviation from the standard

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(एन एन ई सी, चेंनी - 600 032)

फोन : 91-44-2225 4701-6

फैक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



CIPET सि.पि.ई.

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Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

परीक्षण रिपोर्ट / TEST REPORT

रिपोर्ट सं / REPORT NO. : 67473

20-12-2021

दिनांक / Date :

क्र.सं / Sl. No.

28361

Test Duration: 17-11-2021 To 20-12-2021

भाग - प / PART - C



परीक्षण परिणाम / TEST RESULTS

S.no.	Test Name	Test Method / Standard	Unit	Test Value Obtained
1	Material Identification by DSC and FTIR	-	-	Acrylic based coating on printed side and ethlene based emulsion coating on plain side of cellulose sheet

Part-D

REMARKS

1. This Test report/Certificate is issued only for the samples submitted to CIPET
2. The Results stated above related only to the items tested.
3. The Quality of the subsequent production lot has to be ensured by the purchaser.
4. This report, in full or part, shall not be reproduced, published, advertised, used for any legal action, Unless prior permission has been secured.
5. Selection of samples for individual test has been done in accordance with respective clauses of IS.
6. Details of test sub-contracted: Nil

End Of Report

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.
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वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुिन्दी, चेन्नै - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS
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(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
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Tele.: (079) 40103900-902, 925, Fax : (079) 40083905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

6315

Issued to :

Som Global Pan Masala Private Limited.
C-123, Naraina Industrial Area,
Phase - 1,
New Delhi - 110 028

Test Report No :

239

Dated

: 13.04.2022

Your Ref. No. :

Letter

Dated

: 10.04.2022

Test Report as per Standard :

As per part C

ULR No : TC816422000000259P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material (Pouches)
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : DB Royal
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 11.04.2022
i) Date of Starting : 12.04.2022
j) Date of Completion : 13.04.2022
k) Sealed or not : NA
l) Any other information : Dilbagh

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

Signature

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं ज्वैलक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.
दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुण्डी, चेन्नै - 600 032



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(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
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E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web.: www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Packing Material (Pouches)

Test Report No.: 239
Dated : 13.04.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
I	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + Foil + Non VMCH based Adhesive

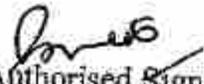
Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

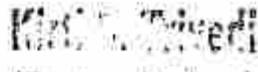
NOTE

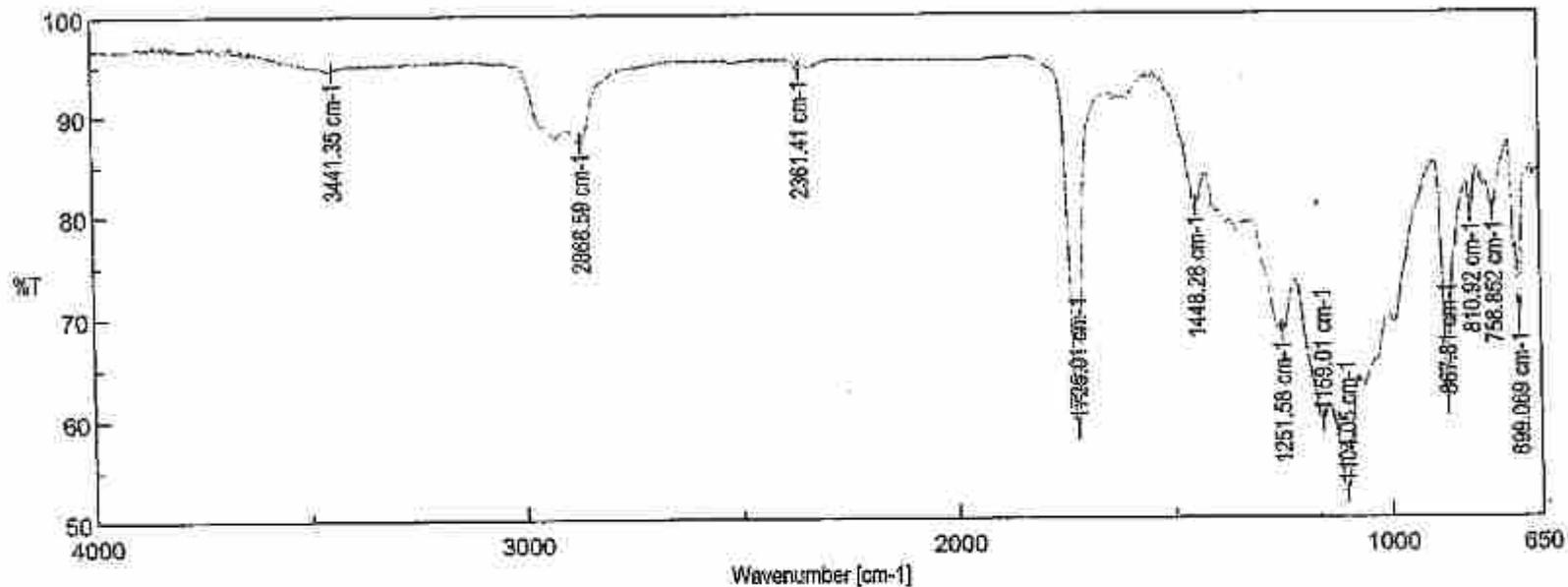
- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.


Authorized Signatory

Bharati


Authorized Signatory
2 of 2


(Technical Officer)



[Comments]
Sample name
Comment
User
Division
Company

CIPET:IPT

[Measurement Information]

Model Name FT/IR-4700typeA
Serial Number D046761788
Accessory ATR PRO ONE
Accessory S/N C138251809
Incident angle 45 deg

205 OUTSIDE jws

[Detailed Information]

Creation date 12-04-2022 16:34
Data array type Linear data array
Horizontal axis Wavenumber [cm-1]
Vertical axis %T
Start 349.053 cm-1
End 7800.65 cm-1
Data interval 0.964233 cm-1
Data points 7729

Measurement Date 12-04-2022 16:33

Light Source Standard
Detector TGS
Accumulation 12
Resolution 4 cm-1
Zero Filling On
Apodization Cosine
Gain Auto (8)
Aperture Auto (7.1 mm)
Scanning Speed Auto (2 mm/sec)
Filter Auto (30000 Hz)

Revised

TEST REPORT

Issued to: M/s. Som Global Pan Masala Private Limited
 Plot No-123, Block-C, Naraina Industrial Area, Phase-I,
 New Delhi 110028

J.O. No.: FL/PL/SL/09042022-001
 Report Date: 11/04/2022
 Sample Receipt Date: 09/04/2022
 Account Manager: Yathagiri Supraja
 Credit Manager: Saptesh

Customer Provided Information:

Nature/Name of the Sample

: **Dilbagh DB Royal**

Laboratory Provided Information:

Sample Quantity

: 1 Piece

Date of Performance of Test

: 09th - 11th April, 2022

Method of Sampling

: FL/SOP/B/D-3

Sample Collected By

: Mr. Mohd. Zahid (FARE Labs Representative)

Analysis Report

S. No.	Parameter	Test Result	Protocol
1	Poly Propylene (PP),	Absent	FL/SOP/PHARMA-052
2	Polyethylene (PE),	Absent	FL/SOP/PHARMA-052
3	Polyvinylchloride (PVC),	Absent	FL/SOP/PHARMA-052
4	Polystyrene (PS)	Absent	FL/SOP/PHARMA-052

Remarks: Above four materials are absent.

J. Srinivasa

Reviewed By

Page 1 of 1

[Signature]
Authorised Signatory
 D Mathur, Director

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report pertains only to the sample tested. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance and not for legal purpose or for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaint about this report should be communicated in writing within 7 days of issue of this report. Total liability at FARELABS Pvt. Ltd. is limited to invoiced amount only.

If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at feedback@farelabs.com and call at +91 9599221227.

****End of Report****

सिपेट : इन्स्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(संयोजन एवं लॉक मंत्रालय, भारत सरकार)

गिण्टी, चेन्नै - 600 032.

फ़ोन : 91-44-2225 4701-6 फ़ैक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



CIPET सिनेट

CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY

(Ministry of Chemicals & Fertilizers, Govt. of India)

Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

को जारी /
Issued to :

Som Global Pan Masala Pvt. Ltd.

**Regd. Office : C-123, Naraina Industrial Area,
Phase - 1, New Delhi - 110 028**

परीक्षण रिपोर्ट / TEST REPORT

क्र.सं / Sl. No. 28331

रिपोर्ट सं / REPORT NO. 67474

दिनांक / Date: 08-12-2021

09-11-2021 Pages...03...Nos.

संदर्भ / Customer Let. Ref :

परीक्षण मानक स्तर के अनुसार परीक्षण रिपोर्ट / TEST REPORT AS PER TEST STANDARD : Refer Part C

भाग - क / PART - A



प्रस्तुत सैंपल का विवरण / PARTICULARS OF SAMPLE SUBMITTED

- ज) सैंपल का नाम / a) Name of the Sample : Packing Material (Pouches) - as stated by the party
- आ) सैंपल प्राप्त होने की तारीख / b) Date of Receipt of sample : 17-11-2021
- इ) ग्रेड/प्रकार/आकार/वर्ग / c) Grade / variety / type / size / class : Nil
- ई) घोषित मूल्य / d) Declared value, If any : Nil
- उ) कोड सं. / e) Code No. : DB Royal - Dilbagh - as stated by the party
- क) बैच सं. एवं निर्माण तारीख / f) Batch No. and Date of Manufacture: Nil
- घ) मात्रा / g) Quantity : 1 Sample
- ए) पैकिंग की रीति / h) Mode of Packing : Packed in envelope
- ऐ) मोहर बंद या नहीं / i) Sealed or not : Not Sealed
- ओ) कोई अन्य सूचना / j) Any other information : --

भाग - ख / PART - B

21111668

अनुपूरक सूचनाएँ / SUPPLEMENTARY INFORMATIONS

- अ) सैंपलिंग कार्यवाहियों हेतु संदर्भ / a) Reference to sampling procedure : Sampling not done by this lab
- आ) माप करने हेतु लिए गए सहायक दस्तावेज एवं प्राप्त परिणाम
b) Supporting documents for the measurement taken and result derived : As given in Part C
- इ) संबंधित कार्य अनुदेशों में निर्धारित के अनुसार परीक्षण रीति से कोई परिवर्तन
c) Deviation from the test method as prescribed in relevant work instructions, if any : No deviation from the standard

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी
(रिसर्च एंड डेवेलपमेंट, गान्धी भवन)
गिण्डी, चेंनै - 600 032.
फोन : 91-44-2225 4701-8 फॅक्स : 91-44-22254707
ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



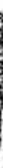
CIPET : INSTITUTE OF PLASTICS TECHNOLOGY
(Ministry of Chemicals & Fertilizers, Govt. of India)
Guindy, Chennai - 600 032.
Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707
E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

परीक्षण रिपोर्ट / TEST REPORT

रिपोर्ट सं / REPORT NO. : 67474

क्र.सं / Sl. No. 28331

दिनांक / Date : 08-12-2021



Test Duration: 17-11-2021 To 08-12-2021

भाग - ग / PART - C

परीक्षण परिणाम / TEST RESULTS

S.no.	Test Name	Test Method / Standard	Unit	Test Value Obtained
1	Polymer Identification	DSC & FTIR	-	Acrylic based coating on printed side and ethylene emulsion coating on plain side of cellulose sheet

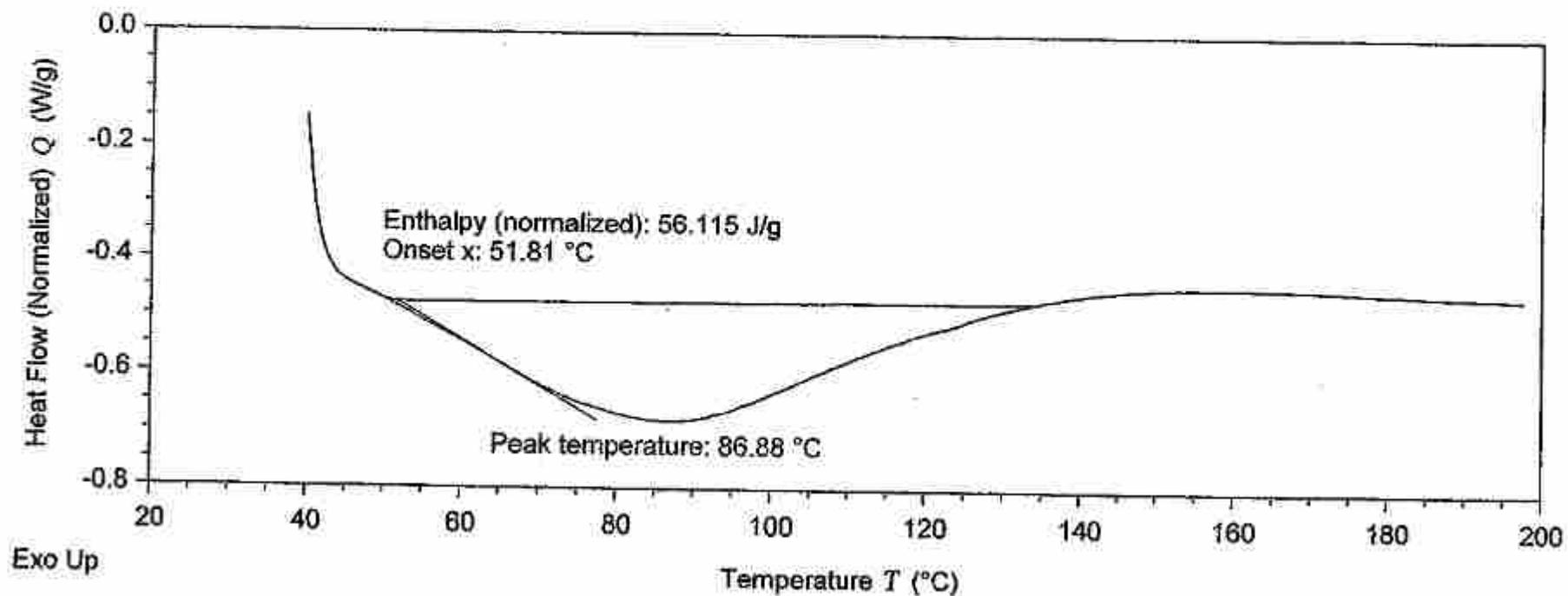
Part-D	REMARKS
1.	This Test report/Certificate is issued only for the samples submitted to CIPET
2.	The Results stated above related only to the items tested.
3.	The Quality of the subsequent production lot has to be ensured by the purchaser.
4.	This report, in full or part, shall not be reproduced, published, advertised, used for any legal action, Unless prior permission has been secured.
5.	Selection of samples for individual test has been done in accordance with respective clauses of IS.
6.	Details of test sub-contracted: Nil

End Of Report

2021-11-1668

DSC25,12/7/2021 2:57:41 PM
5.00000 mg
Tzero Aluminumcipet.chn
C:\DSC Data\2021-11-1668.tri

2021-11-1668



TA Instruments Trios V4.3.0.38368

441
CIPET

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्दुल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गिण्डी, चेन्नै - 600 032

CIPET क्वि पेट

2000 (plastics testing centre)

CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.

Tel.: (079) 40103900-902, 925, Fax : (079) 40083905

E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

6314

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to :

Som Global Pan Masala Private Limited.

C-123, Naraina Industrial Area,

Phase - 1,

New Delhi - 110 028

Test Report No :

238

Dated :

13.04.2022

Your Ref. No. :

Letter

Dated :

10.04.2022

Test Report as per Standard :

As per part C

ULR No : TC816422000000258P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Packing Material (Pouches)
- b) Grade / variety / type / size / class : NA
- c) Declared value, if any : NA
- d) Code No. : A Plus
- e) Batch No. and Date of Manufacture : NA
- f) Quantity : 01 Nos
- g) Mode of Packing : Packed in bag
- h) Date of Receipt : 11.04.2022
- i) Date of Starting : 12.04.2022
- j) Date of Completion : 13.04.2022
- k) Sealed or not : NA
- l) Any other information : Dilbagh

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
- b) Supporting documents for the measurement taken and result derived : As per Part C
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2



442



CIPET सि.पे.टे

**CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 830, Phase-IV, G.J.D.C., Valva, Ahmedabad-382 445.
 Tele.: (079) 40103900-802, 925, Fax : (079) 40083905
 E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 Web : www.cipet.gov.in
 Head Office : CIPET, Guindy, Chennai - 600 032

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
 रसायन एवं पेट्रो-रसायन विभाग
 रसायन एवं उर्वरक मंत्रालय, भारत सरकार
 प्लॉट नं. 830, फेज 4, जी.आई.डी.सी., बटवा, अहमदाबाद-382445.
 दूरभाष : (079) 40103900-802, 925 फैक्स : (079)-40083905
 ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
 वेबसाइट : www.cipet.gov.in
 मुख्यालय : सिपेट, गुण्डी, चेन्नै - 600 032

PLASTICS TESTING CENTRE

Packing Material (Pouches)

Test Report No.: 238

Dated : 13.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + Foil + Non VMCH based Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

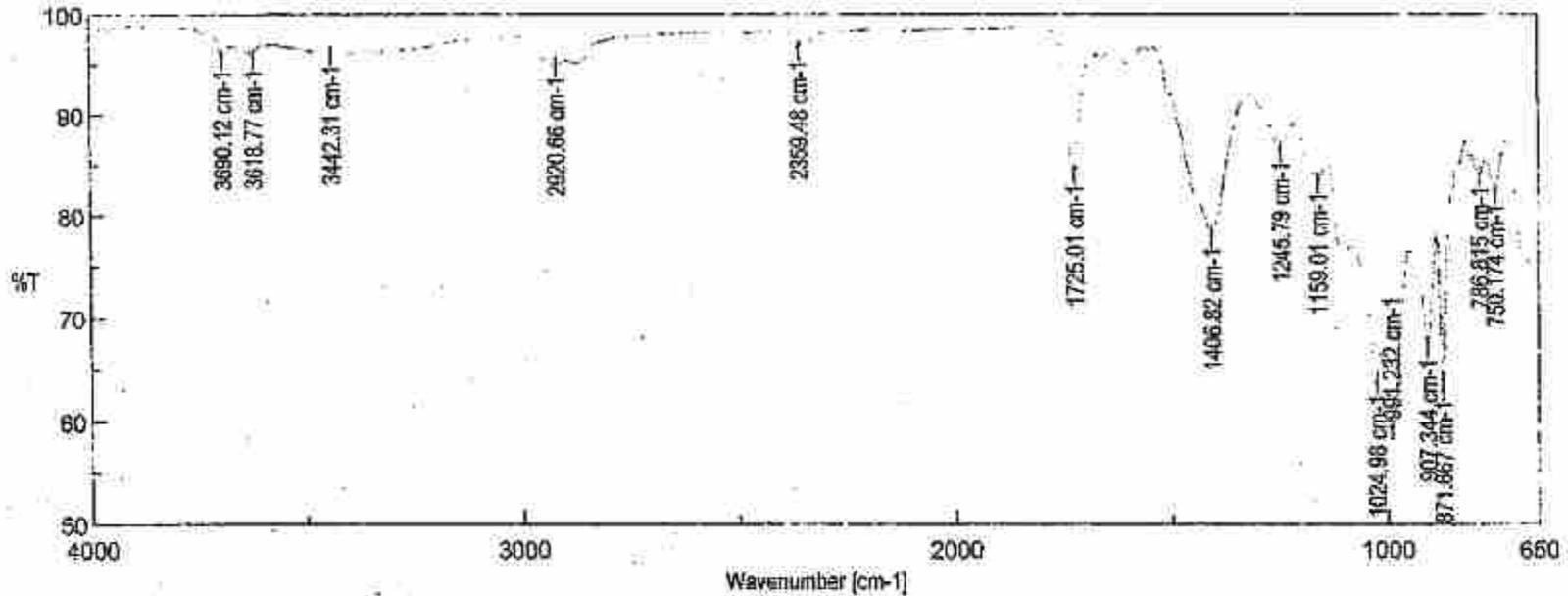
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- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

Bharath K.

Authorised Signatory
2 of 2

Kirti D. Trivedi
(Technical Officer)



[Comments]
Sample name
Comment
User
Division
Company

CIPET:IPT

[Measurement Information]

Model Name FT/IR-4700typeA
Serial Number D046761788
Accessory ATR PRO ONE
Accessory S/N C138261809
Incident angle 45 deg

Measurement Date 12-04-2022 16:24

[Detailed Information]

Creation date 12-04-2022 16:28
Data array type Linear data array
Horizontal axis Wavenumber [cm-1]
Vertical axis %T
Start 349.053 cm-1
End 7800.65 cm-1
Date interval 0.964233 cm-1
Data points 7729

Light Source Standard
Detector TGS
Accumulation 12
Resolution 4 cm-1
Zero Filling On
Apodization Cosine
Gain Auto (8)
Aperture Auto (7.1 mm)
Scanning Speed Auto (2 mm/sec)
Filter Auto (30000 Hz)

204 OUTSIDE.jws

missal



FARELABS

Science | Technology | Innovation

444



FARE LABS Private Limited

L-17/3, DLF Phase-II, UFCO Chowk, M.G. Road,
Gurgaon-122002, Haryana, INDIA
Phone : +91-124-4223207, 4034205
Fax : +91-124-4036038, Cell : +91-95992 21227
E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: M/s. Som Global Pan Masala Private Limited
Plot No 123, Block-C, Naraina Industrial Area, Phase-I,
New Delhi 110028

J.O. No.: FL/PL/SL/09042022-004
Report Date: 11/04/2022
Sample Receipt Date: 09/04/2022
Account Manager: Yathagiri Supraja
Credit Manager: Saptesh

Customer Provided Information:

Nature/Name of the Sample : **Dilbagh A Plus**

Laboratory Provided Information:

Sample Quantity : 1 Piece
Date of Performance of Test : 09th - 11th April, 2022
Method of Sampling : FL/SOP/B/D-3
Sample Collected By : Mr. Mohd. Zahid (FARE Labs Representative)

Analysis Report

S. No.	Parameter	Test Result	Protocol
1	Poly Propylene (PP),	Absent	FL/SOP/PHARMA-052
2	Polyethylene (PE),	Absent	FL/SOP/PHARMA-052
3	Polyvinylchloride (PVC),	Absent	FL/SOP/PHARMA-052
4	Polystyrene (PS)	Absent	FL/SOP/PHARMA-052

Remarks: Above four materials are absent.

Signature
Reviewed By

Page 1 of 1

Signature
Authorized Signatory
D Mathur, Director

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report pertains only to the sample tested. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance and not for legal purpose or for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaint about this report should be communicated in writing within 7 days of issue of this report. Total liability at FARELABS Pvt. Ltd. is limited to invoiced amount only.

If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at feedback@farelabs.com and call at +91 9599221227.

****End of Report****

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी
(राज्य एवं उद्योग मंत्रालय, भारत सरकार)
गिण्टी, चेन्नई - 600 032.
फोन : 91-44-2225 4701-6 फैक्स : 91-44-22254707
ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



पेट्रोकेमिकल्स
CIPET : INSTITUTE OF PLASTICS TECHNOLOGY
(Ministry of Chemicals & Fertilizers, Govt. of India)
Guindy, Chennai - 600 032.
Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707
E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

को जारी /
Issued to :

परीक्षण रिपोर्ट / TEST REPORT

क्र.सं / Sl. No. 28328

Som Global Pan Masala Pvt. Ltd.
Regd. Office : C-123, Naraina Industrial Area,
Phase - 1, New Delhi - 110 028

रिपोर्ट सं / REPORT NO. : 67471

दिनांक / Date : 08-12-2021

संदर्भ / Customer Let. Ref :

परीक्षण मानक स्तर के अनुसार परीक्षण रिपोर्ट / TEST REPORT AS PER TEST STANDARD : Refer Part C

09-11-2021 Pages... 02Nos. Part A,B,C & D



भाग - क / PART - A

प्रस्तुत सैपल का विवरण / PARTICULARS OF SAMPLE SUBMITTED

- अ) सैपल का नाम / a) Name of the Sample : Packing Material (Pouches) - as stated by the party
- आ) सैपल प्राप्त होने की तारीख / b) Date of Receipt of sample : 17-11-2021
- इ) ग्रेड/प्रकार/आकार/वर्ग / c) Grade / variety / type / size / class : Nil
- ई) घोषित मूल्य / d) Declared value, if any : Nil
- उ) कोड सं. / e) Code No. : A Plus - Dilbagh - as stated by the party
- ऊ) बैच सं. एवं निर्माण तारीख / f) Batch No. and Date of Manufacture: Nil
- ज) मात्रा / g) Quantity : 1 Sample
- घ) पैकिंग की रीति / h) Mode of Packing : Packed in envelope
- चे) मोहर बंद या नहीं / i) Sealed or not : Not Sealed
- ओ) कोई अन्य सूचना / j) Any other information : -

भाग - ख / PART - B

21111865

अनुपूरक सूचनाएँ / SUPPLEMENTARY INFORMATIONS

- अ) सैपलिंग कार्यवाहियों हेतु संदर्भ / a) Reference to sampling procedure : Sampling not done by this lab
- आ) माप करने हेतु लिए गए सहायक दस्तावेज एवं प्राप्त परिणाम
b) Supporting documents for the measurement taken and result derived : As given in Part C
- इ) संबंधित कार्य अनुदेशों में निर्धारित के अनुसार परीक्षण रीति से कोई परिवर्तन
c) Deviation from the test method as prescribed in relevant work instructions, if any : No deviation from the standard

सिपेट : इंस्टिट्यूट ऑफ प्लास्टिक्स टेक्नोलॉजी

(खान एव वरिष्क मंत्रालय, भारत सरकार)

गिण्डो, चेन्नै - 600 032.

फोन : 91-44-2225 4701-6 फॅक्स : 91-44-22254707

ई-मेल : chennai@cipet.gov.in वेबसाइट : www.cipet.gov.in



CIPET सि पेट
poly-plastics institute

CIPET : INSTITUTE OF PLASTICS TECHNOLOGY

(Ministry of Chemicals & Fertilizers, Govt. of India)

Guindy, Chennai - 600 032.

Tel : 91-44-2225 4701-6 Fax : 91 - 44 - 22254707

E-mail : chennai@cipet.gov.in Website : www.cipet.gov.in

परीक्षण रिपोर्ट / TEST REPORT

रिपोर्ट सं / REPORT NO. : 67471

08-12-2021

दिनांक / Date :



क्र.सं / Sl. No. 28328

Test Duration: 17-11-2021 To 08-12-2021

भाग - ग / PART - C

परीक्षण परिणाम / TEST RESULTS

S.no.	Test Name	Test Method / Standard	Unit	Test Value Obtained
1	Polymer Identification	DSC & FTIR	-	Phenol formaldehyde coating on printed side and ethylene emulsion coating on plain side of cellulose sheet

Part-D

REMARKS

1. This Test report/Certificate is issued only for the samples submitted to CIPET
2. The Results stated above related only to the items tested.
3. The Quality of the subsequent production lot has to be ensured by the purchaser.
4. This report, in full or part, shall not be reproduced, published, advertised, used for any legal action, Unless prior permission has been secured.
5. Selection of samples for individual test has been done in accordance with respective clauses of IS.
6. Details of test sub-contracted: Nil

End Of Report

2 of 2

AUTHORISED SIGNATORY

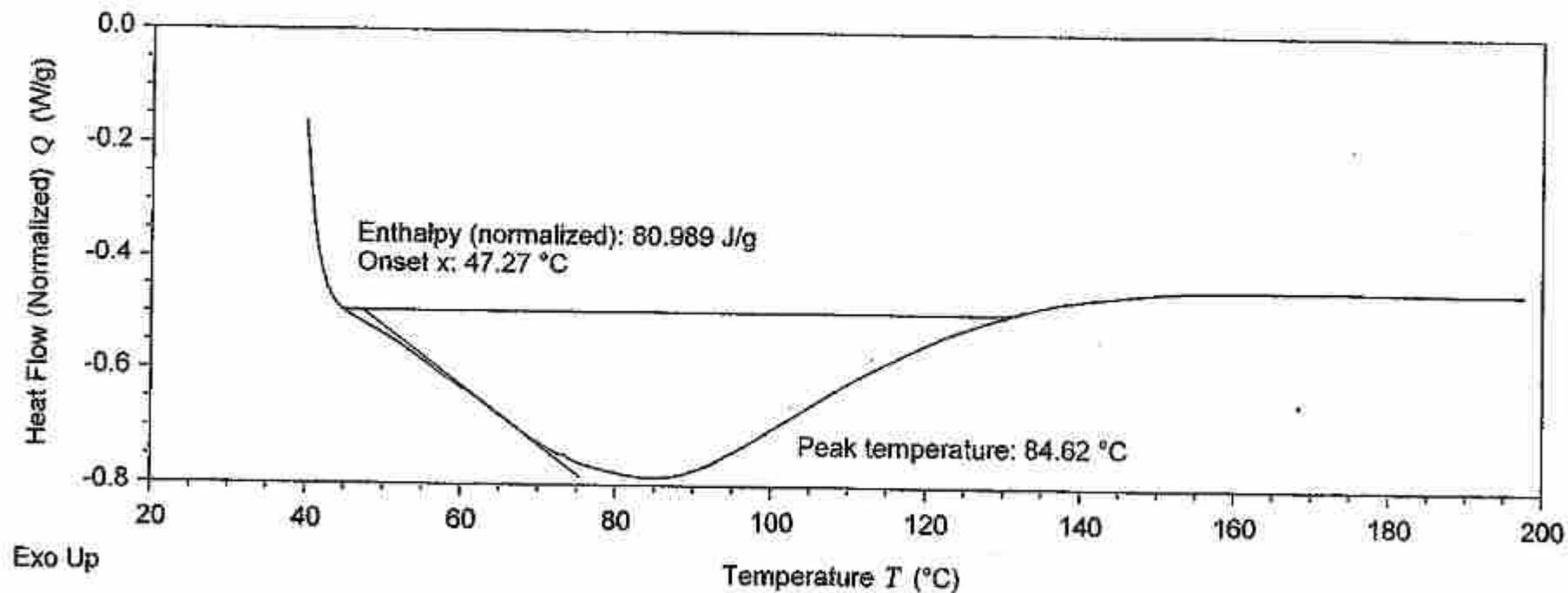
AUTHORISED SIGNATORY

320

2021-11-1665

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5.00000 mg
Tzero Aluminumcipet chn
C:\DSC Data\2021-11-1665.tri

2021-11-1665



TA Instruments Trios V4.3.0.38388



सत्यमेव जयते

Government of National Capital Territory of Delhi

₹100

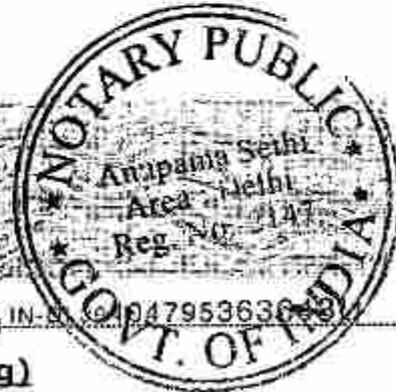
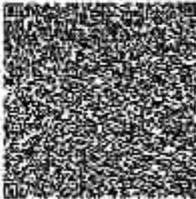
e-Stamp

₹100₹100₹100₹100

Certificate No.	: IN-DL39404795363643U
Certificate Issued Date	: 30-May-2022 02:03 PM
Account Reference	: IMPACC (M) 0173903/ DELHI/ DL/DH
Unique Doc. Reference	: SUBIN-DL/DL7390363855142670066U
Purchased by	: SOM GLOBAL PAN MASALA PVT LTD
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: SOM GLOBAL PAN MASALA PVT LTD
Second Party	: CENTRAL POLLUTION CONTROL BOARD
Stamp Duty Paid By	: SOM GLOBAL PAN MASALA PVT LTD
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)

सत्यमेव जयते

₹100


AFFIDAVIT (Undertaking)

We, Som Global Pan Masala Pvt. Ltd., C-123, Naraina Industrial Area, Phase - I, New Delhi - 110028, hereby confirm and declare as under:

1. That the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of Dilbagh Pan Masala manufacture in our plant.

1

For Som Global Pan Masala Pvt Ltd

Director

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shclsestamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

2. We undertake and assure you that we shall not use any plastic material in our packing of Dilbagh Pan Masala or Tobacco in future.
3. We also certify that Plant / Unit situated at C 123, Naraina Industrial Area, Phase I, New Delhi - 110023 has been closed as per the direction of Central Pollution Control Board and this may be placed on record that presently the plant is closed. Further to inform you that as result of closure of this unit, about 1200 to 1500 approximately, workers and there families are now jobless / all the staff and hawkers attached to our distributors and dealers have lost there business. This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 19.04.2022 to Central Pollution Control Board will be used in future for packaging the complete range of products.

For Som Global Pan Masala Pvt. Ltd

[Signature]
Director

Deponent

Verification:

Verified at New Delhi on this 31st day of May, 2022 that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

For Som Global Pan Masala Pvt. Ltd

[Signature]
Director

Deponent



[Signature]
Notary Public, Delhi

31 MAY 2022

450

INDIA NON JUDICIAL



सत्यमेव जयते

Government of National Capital Territory of Delhi

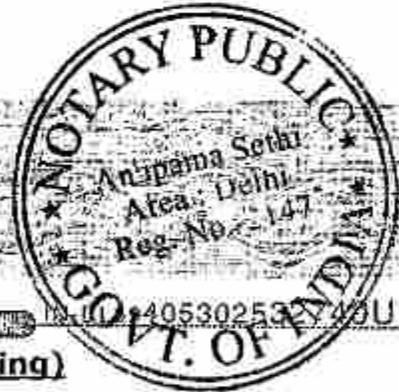
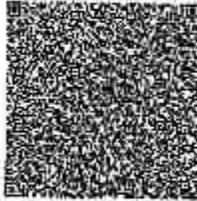
₹100

e-Stamp

Certificate No.	: IN-DL39405302532740U
Certificate Issued Date	: 30-May-2022 02:04 PM
Account Reference	: IMPACC (M) d/79903/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL-DL-7390353854640515247U
Purchased by	: SOM GLOBAL PAN MASALA PVT LTD
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: SOM GLOBAL PAN MASALA PVT LTD
Second Party	: CENTRAL POLLUTION CONTROL BOARD
Stamp Duty Paid By	: SOM GLOBAL PAN MASALA PVT LTD
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)

सत्यमेव जयते

₹100



AFFIDAVIT (Undertaking)

We, Som Global Pan Masala Pvt. Ltd., C-123, Naraina Industrial Area, Phase - I, New Delhi - 110028, hereby confirm and declare as under:

1. That the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of Signature Pan Masala manufacture in our plant.

1

For Som Global Pan Masala Pvt. Ltd

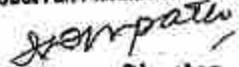
[Signature]
Director

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shoestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

324

2. We undertake and assure you that we shall not use any plastic material in our packing of Dilbagh Pan Masala or Tobacco in future.
3. We also certify that Plant / Unit situated at C 123, Naraina Industrial Area, Phase I, New Delhi - 110023 has been closed as per the direction of Central Pollution Control Board and this may be placed on record that presently the plant is closed. Further to inform you that as result of closure of this unit, about 1200 to 1500 approximately, workers and there families are now jobless / all the staff and hawkers attached to our distributors and dealers have lost there business. This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 19.04.2022 to Central Pollution Control Board will be used in future for packaging the complete range of products.

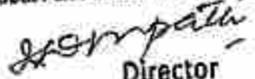
For Som Global Pan Masala Pvt. Ltd .

 Director

Deponent

Verification:

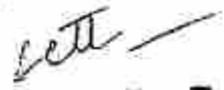
Verified at New Delhi on this 31st day of May, 2022 that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.



For Som Global Pan Masala Pvt. Ltd

 Director

Deponent

ATTESTED


 Notary Public, Delhi

31 MAY 2022

452

INDIA NON JUDICIAL



सत्यमेव जयते

Government of National Capital Territory of Delhi

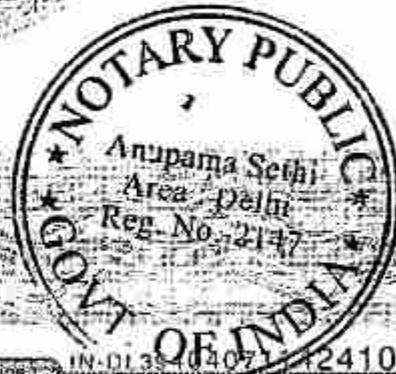
₹100

e-Stamp

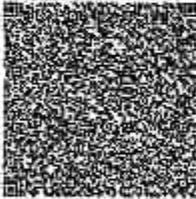
Certificate No.	: IN-DL39404071142410U
Certificate Issued Date	: 30-May-2022 02:03 PM
Account Reference	: IMPACC (IV) d773903/ DELHI/ DL/DLH
Unique Doc. Reference	: SUBIN-DL/DL7390363656149772042U
Purchased by	: SOM GLOBAL PAN MASALA PVT LTD
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: SOM GLOBAL PAN MASALA PVT LTD
Second Party	: CENTRAL POLLUTION CONTROL BOARD
Stamp Duty Paid By	: SOM GLOBAL PAN MASALA PVT LTD
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)

₹100 ₹100 ₹100 ₹100

सत्यमेव जयते



₹100



IN-DL39404071142410U

AFFIDAVIT (Undertaking)

We, Som Global Pan Masala Pvt. Ltd., C-123, Naraina Industrial Area, Phase - I, New Delhi - 110028, hereby confirm and declare as under:

1. That the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of DB Royal manufacture in our plant.

1 For Som Global Pan Masala Pvt. Ltd
Sompath
Director

Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at 'www.shdtestamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

2. We undertake and assure you that we shall not use any plastic material in our packing of Dilbagh Pan Masala or Tobacco in future.
3. We also certify that Plant / Unit situated at C 123, Naraina Industrial Area, Phase I, New Delhi - 110023 has been closed as per the direction of Central Pollution Control Board and this may be placed on record that presently the plant is closed. Further to inform you that as result of closure of this unit, about 1200 to 1500 approximately, workers and there families are now jobless / all the staff and hawkers attached to our distributors and dealers have lost there business. This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 19.04.2022 to Central Pollution Control Board will be used in future for packaging the complete range of products.

For Som Global Pan Masala Pvt. Ltd

Sompati
Director

Deponent

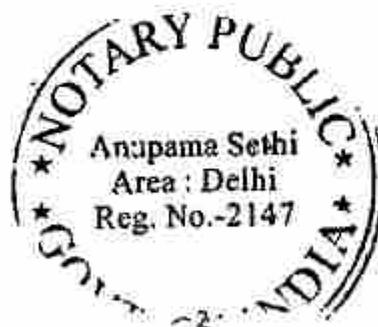
Verification:

Verified at New Delhi on this 31st day of May, 2022 that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

For Som Global Pan Masala Pvt. Ltd

Sompati
Director

Deponent



ATTESTED

Sethi
Notary Public, Delhi

31 MAY 2022

454

INDIA NON JUDICIAL



सत्यमेव जयते

Government of National Capital Territory of Delhi

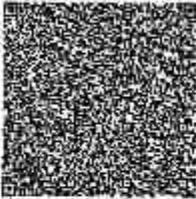
₹100

e-Stamp

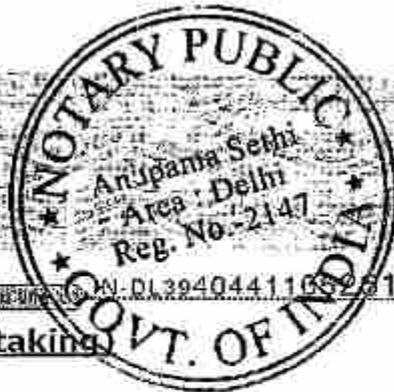
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Certificate Issued Date	: 30-May-2022 02:03 PM
Account Reference	: IMPACC (MAY) 0776903 / DELHI / DL-DLH
Unique Doc. Reference	: SUBIN-DL DL 739036385574184676U
Purchased by	: SOM GLOBAL PAN MASALA PVT LTD
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: SOM GLOBAL PAN MASALA PVT LTD
Second Party	: CENTRAL POLLUTION CONTROL BOARD
Stamp Duty Paid By	: SOM GLOBAL PAN MASALA PVT LTD
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)

सत्यमेव जयते

₹100 ₹100 ₹100 ₹100



₹100



AFFIDAVIT (Undertaking)

We, Som Global Pan Masala Pvt. Ltd., C-123, Naraina Industrial Area, Phase - I, New Delhi - 110028, hereby confirm and declare as under:

1. That the samples of packaging materials submitted to Central Pollution Control Board is being used at the plant for packaging of A Plus manufacture in our plant.

1 For Som Global Pan Masala Pvt. Ltd

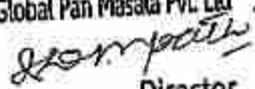
Kompathi Director

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.chilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

2. We undertake and assure you that we shall not use any plastic material in our packing of Dilbagh Pan Masala or Tobacco in future.

3. We also certify that Plant / Unit situated at C 123, Naraina Industrial Area, Phase I, New Delhi - 110023 has been closed as per the direction of Central Pollution Control Board and this may be placed on record that presently the plant is closed. Further to Inform you that as result of closure of this unit, about 1200 to 1500 approximately, workers and there families are now jobless / all the staff and hawkers attached to our distributors and dealers have lost there business. This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 19.04.2022 to Central Pollution Control Board will be used in future for packaging the complete range of products.

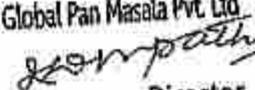
For Som Global Pan Masala Pvt. Ltd.

 Director

Deponent

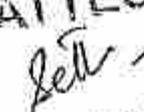
Verification:

Verified at New Delhi on this 31st day of May, 2022 that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

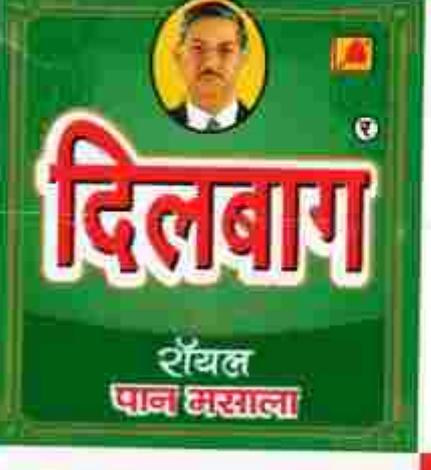
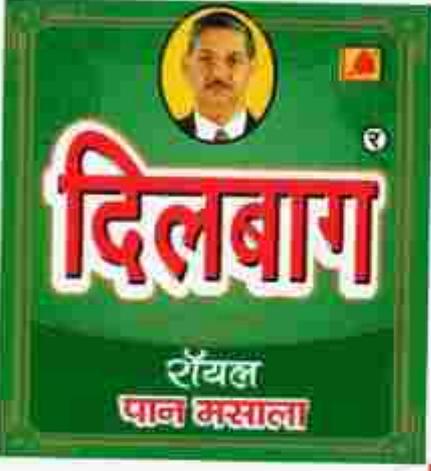
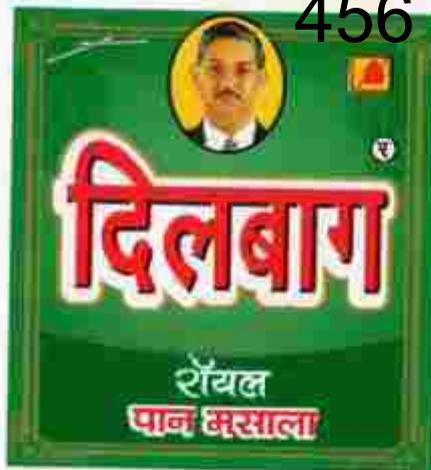


For Som Global Pan Masala Pvt. Ltd.

 Director

Deponent

ATTESTED

 Notary Public, Delhi

31 MAY 2022



457

TRIMURTI FRAGRANCES PRIVATE LIMITED

Regd. Off.: - 133/231, Transport Nagar, Kanpur-208023 (U.P)

Phone: 0512-2614341; Email: info@shikhargroup.in

Dated 31-05-2022

To,

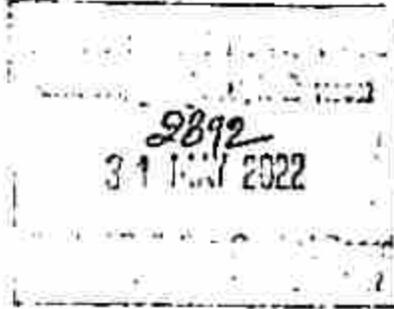
Divya Singh

Additional Director & I/C UPC-II

Parivesh Bhawan,

East Arjun Nagar,

Delhi-110032.



Subject:- Directions issued by CPCB for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling Pan masala products in all forms- regarding withdrawal of closure direction issued to M/s Trimurti Fragrances Private Limited, 133/231, Transport Nagar, Kanpur-208023 (U.P.)

Respected Sir,

This refers to letter dated 25.05.2022 no. CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) and our earlier letters on the same subject is to inform, that the UP power had disconnected our Power supply on 21.04.2022 & power restored on 12.05.2022 of our unit. Our Unit Closed 6-7 days due to power.

Which has been closed as per the direction of CPCB and this may be placed on record that at present the plant is closed. Further to inform you that as result of closure of this unit, 1,400 workers are now jobless. resulting in huge loss of revenue, This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 11.04.2022 to CPCB will be used in future for packaging the complete range of products, the samples and a copy of the CIPET is again submitted for your ready reference.

You are requested to revoke the said letter at the earliest and oblige
With Regard.

You're faithfully

For Trimurti Fragrances Private Limited

For Trimurti Fragrances Pvt. Ltd

Ramraj

Authorised Signatory

Authorised Signatory

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
1 मंजूर एच पेट्रो-सदस्य विभाग
राज्य एच प्रोडक्शन, भारत सरकार
प्लॉट नं. 630, फेज 4, गी.डी.सी. वाहा, अहमदाबाद-382445
दूरध्वनि (079) 40103900-902, 925 फैक्स (079) 40083905
ईमेल cpeta@nd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट www.cipet.gov.in
मुख्यालय सिपेट, गुन्दी, चेन्नई - 600 032



IP
CIPET वि. व. स.
वि. वि. वि. वि. वि.



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C. Vahva, Ahmedabad-382 445
Tele : (079) 40103900-902, 925, Fax : (079) 40083905
E-mail: cpeta@nd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office: CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

6224

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to : Trimurti Fragrances Pvt. Ltd.
Plot No. 133/231-A,
T.P. Nagar,
Kannur - 208 023

Test Report No : 97
Dated : 08.04.2022
Your Ref. No. : Letter

Test Report as per Standard : As per part C

Dated : 07.04.2022

ULR No : TC816422000000163P

PART A

PARTICULARS OF SAMPLE SUBMITTED

a) Name of Sample (as stated by party) : Substrate Shikhar Puri Masala
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 07.04.2022
i) Date of Starting : 07.04.2022
j) Date of Completion : 07.04.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work instructions, if any : Not Applicable

1 of 2

Amish

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नॉलॉजी)

गठन एवं पेट्रो-सहाय विभाग

संयोजन एवं उद्योग मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.एल.सी. वावा, अहमदाबाद-382445

दूरभाष (079) 40103900-902, 925 फैक्स (079) 40083905

ईमेल: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट: www.cipet.gov.in

मुख्यालय गिन्दी, चण्डी, चेन्नै - 600 032



CIPET लि. र. क.



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.L.C., Vaiva, Ahmedabad-382 445

Tele. (079) 40103900-902, 925, Fax (079) 40083905

E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office - CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Substrate Shikhar Pan Masala

Test Report No.: 97

Dated : 08.04.2022

PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The result is related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET
- 4 The result is stated above related only to the items tested
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

Bharath K. L.

Authorised Signatory

(Irti D. Trivedi

Technical Officer)

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
गठन एवं पेट्रो विभाग विभाग
संस्थापक एवं अध्यक्ष महाराष्ट्र, पाली गांधी
प्लॉट नं. 630, फ़ेज 4, नई आई पी टी, वाटवा, अहमदाबाद-382445
दूरभाष : (079) 40103900-902, 925 फ़ैक्स : (079) 40083905
ईमेल : cpetaahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिंदूर, गुन्दी, चेन्नई - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445
Tele : (079) 40103900-902, 925, Fax : (079) 40083905
E-mail: cpetaahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

6225

Series : A

परिक्षण रिपोर्ट / TEST REPORT

S.L. No.

Issued to :

Trimurti Fragrances Pvt. Ltd.
Plot No. 133/23E-A,
T.P. Nagar,
Kanpur - 208 023

Test Report No :

98

Dated :

08.04.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated :

07.04.2022

ULR No : TC816422000000164P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Sealed Pack Pouch Shikhar Pnn Masala
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 07.04.2022
i) Date of Starting : 07.04.2022
j) Date of Completion : 07.04.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

Signature



CIPET IN R E C



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ पेट्रोकेमिकल इंजीनियरिंग एंड टेक्नोलॉजी)

संस्थान एवं परीक्षण विभाग

राज्य एवं उर्वरक विभाग, प्लांट मंत्रालय

फ्लॉर 1, बिल्डिंग 4, सी आई पी टी, गुन्दी, अहमदाबाद - 382445

दूरभाष : (079) 40103900-902, 925 फैक्स : (079)-40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : गुन्दी, गुन्दी, चेन्नई - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Petrochemicals Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 632, Phase-IV, G.I.D.C. Vahva, Ahmedabad-382 445

Tele. (079) 40103900-902, 925, Fax : (079) 40083905

E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Sealed Pack Pouch Shikhar Pan Masala

Test Report No.: 98

Dated : 08.04.2022

PART C TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report Certificate is issued only for the samples submitted to CIPET
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser

Authorised Signatory

Bharath K. I.

Authorised Signatory

Arti D. Trivedi

Technical Officer

462

INDIA NON JUDICIAL

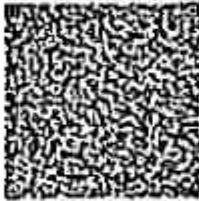


सत्यमेव जयते

Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DL40041708481812U
Certificate Issued Date : 31-May-2022 02:00 PM
Account Reference : IMPACC (IV)/ d1828003/ DELHI/ DL-DLH
Unique Doc. Reference : SUBIN-DL82800365022795671023U
Purchased by : TRIMURTI FRAGRANCES PRIVATE LIMITED
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
(Zero)
First Party : TRIMURTI FRAGRANCES PRIVATE LIMITED
Second Party : Not Applicable
Stamp Duty Paid By : TRIMURTI FRAGRANCES PRIVATE LIMITED
Stamp Duty Amount(Rs.) : 10
(Ten only)



10

Please write or type below this line



31 MAY 2022

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.indiastamp.com or using e-Stamp Mobile App of State Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT (UNDERTAKING)

I. We M/S Trimurti Fragrances Private Limited Having Address at Plot No. 133/231-A, Transport Nagar, Kanpur-208023(U.P.) This Is to Confirm That the Samples of Packaging Material Submitted to Central Pollution Control Board Was Being Used at The Plant for The Packaging of Pan Masala Manufactured at Our Plant.

The Test Report of The Samples Tested by CIPET Had Been Submitted To CPCB.

We Undertake And Assure That We Shall Not Use Any Plastic Material In Any Form In Our Packaging Of Pan Masala In Future.

It Is Submitted That At Present The Plant Is Closed.

With Regards

You're faithfully

For Trimurti Fragrances Private Limited

Ramraj

Authorized Signatory



ATTESTATION
R.K. Gupta
 Notary Public
 Govt. of India

31 MAY 2022

464



To,
Diriya Singh
Additional Dir
Parivesh B
East A

465

TRIMURTI FRAGRANCES PRIVATE LIMITED

Regd. Off.: - 133/233, 234 & 235 Transport Nagar, Kanpur-208023 (U.P)

Phone: 0512-2614341; Email: info@shikhargroup.in

Dated 31-05-2022

To,

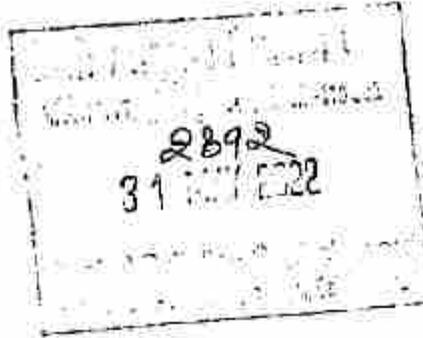
Divya Singh

Additional Director & I/C UPC-II

Parivesh Bhawan,

East Arjun Nagar,

Delhi-110032.



Subject:- Directions Issued by CPCB for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling Pan masala products in all forms- **regarding withdrawal of closure direction issued to M/s Trimurti Fragrances Private Limited, 133/233, 234 & 235 Transport Nagar, Kanpur-208023 (U.P.)**

Respected Sir,

This refers to letter dated 25.05.2022 no. CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) and our earlier letters on the same subject is to inform, that the UP power had disconnected our Power supply on 21.04.2022 & power restored on 12.05.2022 of our unit. Our Unit Closed 6-7 days due to power.

Which has been closed as per the direction of CPCB and this may be placed on record that at present the plant is closed. Further to inform you that as result of closure of this unit, 1,400 workers are now jobless. resulting in huge loss of revenue, This undertaking is in addition to the earlier commitment that the packaging material for which the sample along with the testing report from CIPET was submitted vide communication dated 11.04.2022 to CPCB will be used in future for packaging the complete range of products, the samples and a copy of the CIPET is again submitted for your ready reference.

You are requested to revoke the said letter at the earliest and oblige
With Regard.

You're faithfully

For Trimurti Fragrances Private Limited

For Trimurti Fragrances Pvt. Ltd

Ram ray

Authorised Signatory

Authorised Signatory

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वावा, अहमदाबाद-382446

दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40081905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुन्डी, चेन्नै - 600 032



CIPET सिपेट



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Valva, Ahmedabad-382 446.

Tel. : (079) 40103900-902, 925, Fax : (079) 40083905

E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web. : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

Series : A

PLASTICS TESTING CENTRE

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

6222

Issued to :

Trimurti Fragrances Pvt. Ltd.

Plot No. 133/235.

T.P. Nagar,

Kanpur - 208 023

Test Report No :

95

Dated :

08.04.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated :

07.04.2022

ULR No : TC816422000000161P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Substrate Shikhar Pan Masala
- b) Grade / variety / type / size / class : NA
- c) Declared value, if any : NA
- d) Code No. : NA
- e) Batch No. and Date of Manufacture : NA
- f) Quantity : 01 Nos
- g) Mode of Packing : Packed in bag
- h) Date of Receipt : 07.04.2022
- i) Date of Starting : 07.04.2022
- j) Date of Completion : 07.04.2022
- k) Sealed or not : NA
- l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
- b) Supporting documents for the measurement taken and result derived : As per Part C
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

Signature

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वाटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुल्दी, चेन्नै - 600 032



CIPET सि ३ ५



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.

Tele: (079) 40103900-902, 925, Fax: (079) 40083905

E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web: www.cipet.gov.in

Head Office : CIPET, Gulndy, Chennai - 600 032

PLASTICS TESTING CENTRE

Substrate Shikhar Pan Masala

Test Report No.: 95

Dated : 08.04.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	—	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The result is related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory
Bharath K. I.

Authorised Signatory
2 of 2
(Irti D. Trivedi
Technical Officer)

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)
(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वल्लुवा, अहमदाबाद-382445.
दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुइन्दी, चेन्नै - 600 032



CIPET सिपेट
Institute of Petrochemicals Engineering & Technology



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Petrochemicals Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Valluwa, Ahmedabad-382 445.
Tel : (079) 40103900-902, 925, Fax : (079) 40083905
E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

Series : A

PLASTICS TESTING CENTRE

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

6223

Issued to : Trimurti Fragrances Pvt. Ltd.
Plot No. 133/235,
T.P. Nagar,
Kanpur - 208 023

Test Report No : 96
Dated : 08.04.2022
Your Ref. No. : Letter
Dated : 07.04.2022

Test Report as per Standard : As per part C

ULR No : TC816422000000162P

PART A

PARTICULARS OF SAMPLE SUBMITTED

a) Name of Sample (as stated by party)	:	Sealed Pack Pouch Shikhar Pan Masala
b) Grade / variety / type / size / class	:	NA
c) Declared value, if any	:	NA
d) Code No.	:	NA
e) Batch No. and Date of Manufacture	:	NA
f) Quantity	:	01 Nos
g) Mode of Packing	:	Packed in bag
h) Date of Receipt	:	07.04.2022
i) Date of Starting	:	07.04.2022
j) Date of Completion	:	07.04.2022
k) Sealed or not	:	NA
l) Any other information	:	NA

PART B

SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure	:	Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived	:	As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any	:	Not Applicable

1 of 2

Signature



CIPET



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)

राज्य एवं पेट्रो-रसायन विभाग

राज्य एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.ओ.सी., वटवा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गिण्डी, चेन्नै - 600 032

CIPET : INSTITUTE OF PETROCHEMICALS
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Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

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Web: www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Sealed Pack Pouch Shikhar Pan Masala

Test Report No.: 96

Dated : 08.04.2022

PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	—	Printed Paper (No Plastic Material)

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory
Bharath K. I.

Authorised Signatory
Jirti D. Tripathi
Technical Officer

470

INDIA NON JUDICIAL



सत्यमेव जयते

Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DL40042132237162U
Certificate Issued Date : 31-May-2022 02:08 PM
Account Reference : IMPACC (IV)/ di828038/ DELHI/ DL-DLH
Unique Doc. Reference : SUBIN-DL DL82800365022446138434U
Purchased by : TRIMURTI FRAGRANCES PRIVATE LIMITED
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
(Zero)
First Party : TRIMURTI FRAGRANCES PRIVATE LIMITED
Second Party : Not Applicable
Stamp Duty Paid By : TRIMURTI FRAGRANCES PRIVATE LIMITED
Stamp Duty Amount(Rs.) : 10
(Ten only)



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31 MAY 2022

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.e-stamp.com or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and its availability on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT (UNDERTAKING)

I. We M/S Trimurti Fragrances Private Limited Having Address At Plot No. 133/233, 234 & 235, Transport Nagar, Kanpur-208023(U.P.) This Is To Confirm That The Samples Of Packaging Material Submitted To Central Pollution Control Board Was Being Used At The Plant For The Packaging Of Pan Masala Manufactured At Our Plant.

The Test Report Of The Samples Tested By CIPET Had Been Submitted To CPCB.

We Undertake And Assure That We Shall Not Use Any Plastic Material In Any Form In Our Packaging Of Pan Masala In Future.

It Is Submitted That At Present The Plant Is Closed.

With Regards

You're faithfully

For Trimurti Fragrances Private Limited

Ramron

Authorized Signatory



ATTESTATION
R. K. Gupta
Notary Public
Govt. of India

31 MAY 2022





UNICORN PACKAGING LLP

(Regd. with Limited Liability)

473

Regd. Office : "Umin House", Ground Floor, Sindhu Bhawan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, INDIA.
LLP Registration No. AAG-0046 • Email: office@urmingroup.com • Web: www.urmingroup.com • Tel.: +91 79 29706912 • M.: +91 98791 05030

By Speed Post.

Date: 06-06-2022

To,
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
NEW DELHI- 110032

Ref: F No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) 14782.

Sub: Letter dated 25.03.2022 received for Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of Provisions of Plastic Waste Management (PWM) Rules for storing, packaging or selling of chewing tobacco products in all forms.

Respected Madam,

This is in reference to the personal hearing held at CPCB on March 04, 2022 Regarding above mentioned subject. As Per Directions received therein and followed by letter dated 25-03-2022, we submit the following in compliance with the aforesaid directions:

1. Samples of packaging materials used for packaging the complete Range of chewing tobacco products being manufactured in our unit and sent to CIPET : SARP - APDDRL, Bengaluru.

For your ready reference and record set of samples sent for testing has been enclosed herewith as **Annexure-1**.

The samples of packaging materials are tabulated as follows:

S No.	Description of Packaging Sample	Annexure
1.	Baghban 138 (Paper & foil Laminate)	1.1
2.	Baghban 47 (Paper & foil Laminate)	1.2
3.	Baghban BG (Paper & foil Laminate)	1.3

2. Affidavit confirming the samples of packaging materials being submitted to CPCB and being used at the plant for packaging of the chewing tobacco products manufactured at our unit Situated at 19 - A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

For your ready reference and record the said affidavit has been enclosed herewith as **Annexure-2**.

1



UNICORN PACKAGING LLP

(Regd. with Limited Liability)

474

Regd. Office : "Urmin House", Ground Floor, Sindhu Bhavan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, INDIA.
LLP Registration No. AAG - 0046 • Email : office@umingroup.com • Web : www.umingroup.com • Tel. : +91 79 29706912 • M. : +91 88791 05030

3. The test reports dated 01 June, 2022 being received from CIPET : SARP – APDDRL, Bengaluru.

For your ready reference and record the said reports has been enclosed herewith as **Annexure-3**.

We therefore request your good office to acknowledge and take the above information and data on records and thereby revoke the aforesaid Show Cause Notice being issued under section 5 of Environment (Protection) Act, 1986.

We shall be obliged to get the revocation order at your earliest.

Thanking you,

Yours Truly,
For Unicorn Packaging LLP

Ashish Darak

(Legal Head & Authorised Signatory)

Enclosed: A/a

1.1 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.
Baghban 138 (Paper & foil Laminated)
DES. : Small pouch Orange Stripes.



1.2 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.

Baghban 47 (Paper & foil Laminate)

DES. : Small green pouch Orange Stripes.



1.3 UNICORN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin- 382213.

Baghban BG (Paper & foil Laminate)

DES. : Small grey pouch Orange Stripes.



IN THE MATTER OF SHOW CAUSE NOTICE ISSUED UNDER SECTION 5 OF ENVIRONMENT PROTECTION ACT 1986

BEFORE THE CENTRAL POLLUTION CONTROL BOARD, DELHI 110032



04 JUN 2022

IN THE MATTER OF SHOW CAUSE NOTICE

Affidavit of Kaushik N. Majithia, aged about 58 years, son of Nanubhai V. Majithia, resident of Urmi Kunj Near Sataya Greens Society, Behind Rajpath Club Bodakdev Thaltej, Thaltej.

I, the deponent above-named, do hereby solemnly declare as under: -

1. That the show cause notice no. B-11011/UPC II/PWM/2020-21/8264 dated 22/10/2021 has been issued to Unicorn Packaging LLP, 19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.
2. That the letter dated 25-3-22 in furtherance of the said notice was received from Central Pollution Control Board for the submission of the samples of the packaging material to CIPET for their analysis report.
3. That the samples of the packaging material submitted to CIPET are being used for the packaging of the chewing tobacco at the plant situated at 19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.

K.S.R. Majithia
DESIGNATED PARTNER
DEPONENT

I, the above-named deponent, declare and verify that the contents of paras 1 to 3 are true to my official knowledge and nothing has been concealed and no part of it is false.

Serial No. 118 /2022

Mital M. Savaliya
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

Date: 04-06-2022
Place: Ahmedabad

K.S.R. Majithia
DEPONENT



SOLEMNLY AFFIRMED
BEFORE ME
Mital M. Savaliya
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA



UNION OF INDIA Driving Licence (GJ) (NT)
GUJARAT STATE
GJ01-20090188366

Date of First Issue 13-08-2009 **Validity** 23-10-2024
CDCE 18/10/2019 **State of Birth** 24-10-1964 **Blood Group** O+VE

Name
KAUSHIK M MAJITHIA
 Son/Daughter/Wife of
MANUBHAI

To CPCB Submission.

GJ01 20090188366 **Vehicle No.** GJ07DL0004788807

LMV 13-08-2009 **MCWG** 13-08-2009

Present Address
 URMKUNJ NR. SATATYA GREEN BODANDEV
 AHMEDABAD CITY, AHMEDABAD 380059, GJ

Holder's Signature **Emergency Contact No.**

CPD (Family Licensing Authority)
 AHMEDABAD RTO

CPD



THIS DOCUMENT IS BEING SUBMITTED TO, *CPCB*
 FOR, *Sample Submission Affidavit*
 THIS DOCUMENT SHOULD NOT BE USED FOR ANY OTHER PURPOSE.

Z. R. Nigam

480

सिपेट : स्कूल फॉर एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिजाइन रिसर्च & डेवेलपमेन्ट
रिसर्च लॉबोरेटोरी, (ए. पी. डी. डी. आर. एल)
रसायन एवं पेट्रोकेमिकल विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हाई टेक रक्षा और एयरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलुरु - 582149
ई-मेल : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
मुख्यालय : सिपेट, गिन्दी, चेन्नै- 600032



CIPET सिपेट
Advanced Petrochemicals Park



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India
Plot NO. 7P, HI Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 582149
E-mail : apddrl@cipet.gov.in / apddrlbengaluru@gmail.com
Head Office : CIPET, Guindy, Chennai - 600032

CIPET:SARP-APDDRL/BLR/CP/UP/2022-23/ 1691

1st June, 2022

M/s. Unicom Packaging LLP
19-A, Swastik Industrial Estate
Opp Aarvee Denim
Sari, Sanand
Ahmedabad - 382213

Sub.: Revised Report on Analysis of construction of Material in Paper Foil Laminate -Reg.

Sample ID (As stated by party) : • Sample 1: Baghban 138 (Paper & Foil Laminate)
• Sample 2: Baghban 47 (Paper & Foil Laminate)
• Sample 3: Baghban BG (Paper & Foil Laminate)

Sample Submitted on : 20.04.2022

Date of completion : 30.05.2022

CERTIFICATE OF ANALYSIS

Test results Obtained:

Sample Details	Test details	Remarks / Comments
Baghban 138 (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 47 (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban BG (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.

Detailed Analysis report is enclosed as Annexure - I

[Signature]
Authorized Signatory

[Signature]
Authorized Signatory

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, बदी, बिलासपुर, बंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहादून, गुन्नाम, गुवाहाटी, जबलपुर,
इंदौर, इलाहाबाद, इन्दौर, इम्फाल, जयपुर, कोयंबूर, कोरबा, लखनऊ, मद्रास, मुंबई, रायपुर, राँची, बलसाड एवं विजयवाड़ा

Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Badi, Bilsaipur, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gunagam,
Guwahati, Gwalior, Hyderabad, Jaipur, Koda, Korba, Lucknow, Madurai, Murthal, Mysuru, Raipur, Ranchi, Raised & Vijayawada

Report on Analysis of construction of Material in Laminated structure

1. Introduction:

The submitted laminates were subjected to Analysis and Characterization in order to confirm the construction of Materials of the laminated structure. The laminates were subjected to delamination and Identification of each layers using Fourier transformed Infrared (FTIR) Spectroscopy and Differential Scanning Calorimetry (DSC). Further, the number of layers and its thickness were estimated using optical microscopy. Fig. 1 shows the photographs of submitted sample.



Fig.1: Photographs of submitted samples of Laminates

2. Delamination / Separation of Layers:

The laminates were immersed in water for separating the layers and even after prolonged time the complete separation was not possible; traces of paper were still seen on the aluminium foil. Two different layers were separated and the photographs of the separated layers are shown in Fig. 2.



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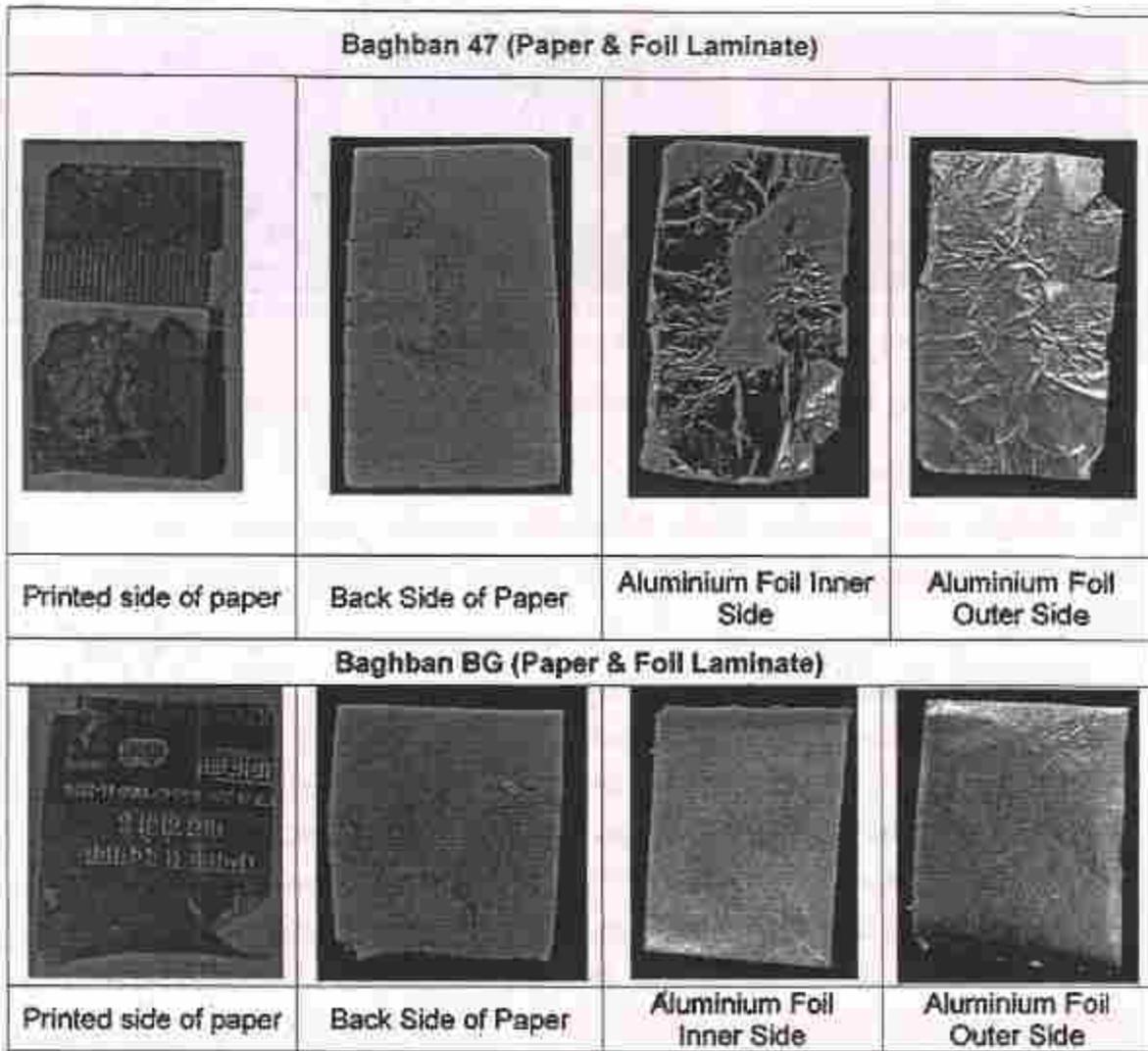


Fig. 2: Photographs of separated layers from the laminates

3. Thickness Measurement

As mentioned in the previous section, the complete and intact separation of the paper layer was not possible and hence the thickness of the layers was determined through thickness gauge and optical microscopy. The cross-sectional view of the paper and foil laminates, observed using optical microscope are shown in Fig. 3. The results are tabulated as follows.

S.No.	Layer	Thickness (microns)		
		Baghban 138 (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)
1.	Layer 1: Printed Paper	85.42	54.84	77.21
2.	Layer 2: Aluminium foil with coating	7.23	7.51	10.3

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04/04/2022



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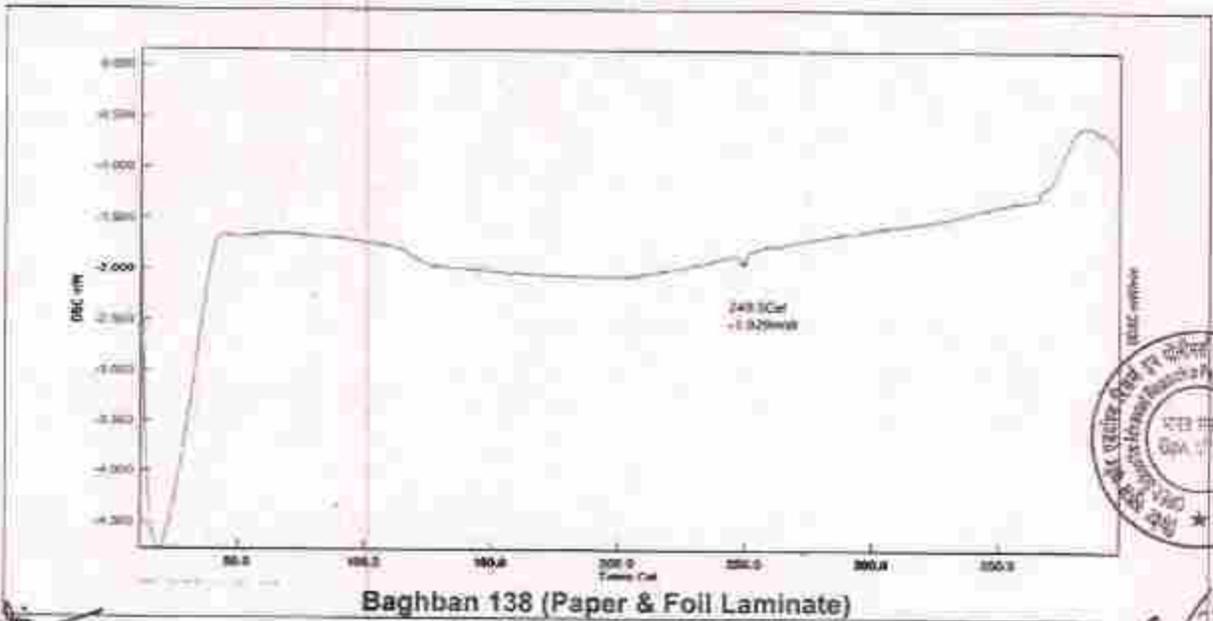
Fig.3: Cross-sectional view of the paper & foil laminates

4. Material Identification

The material was identified using Differential Scanning Calorimetry (DSC) and the delaminated structures were subjected to Fourier Transformed Infrared Spectroscopy (FTIR).

4.1 Differential Scanning Calorimetry (DSC) Analysis:

The complete structure of laminate was subjected to DSC analysis. Fig. 4 depicts the DSC thermograms (Heat flow versus Temperature) of the laminates measured in the temperature range of 30°C to 400°C at the heating rate of 10°C / min. The DSC thermograms shows a significant transition at 352°C and 346.5°C for Baghban 47 (Paper & Foil Laminate) and Baghban BG (Paper & Foil Laminate), respectively. The transition might be corresponding to the Electron Beam (EB) cured printing ink. Also, the peaks at 247 to 249°C in all the laminates may correspond to the melting transition of polyvinyl alcohol which is commonly used in adhesives. No other peaks correspond to melt / glass transition temperature of thermoplastics are observed. From the above analysis, it is confirmed that the laminate *does not contain any thermoplastic layers such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC)* which are commonly used in multilayer packaging formats.



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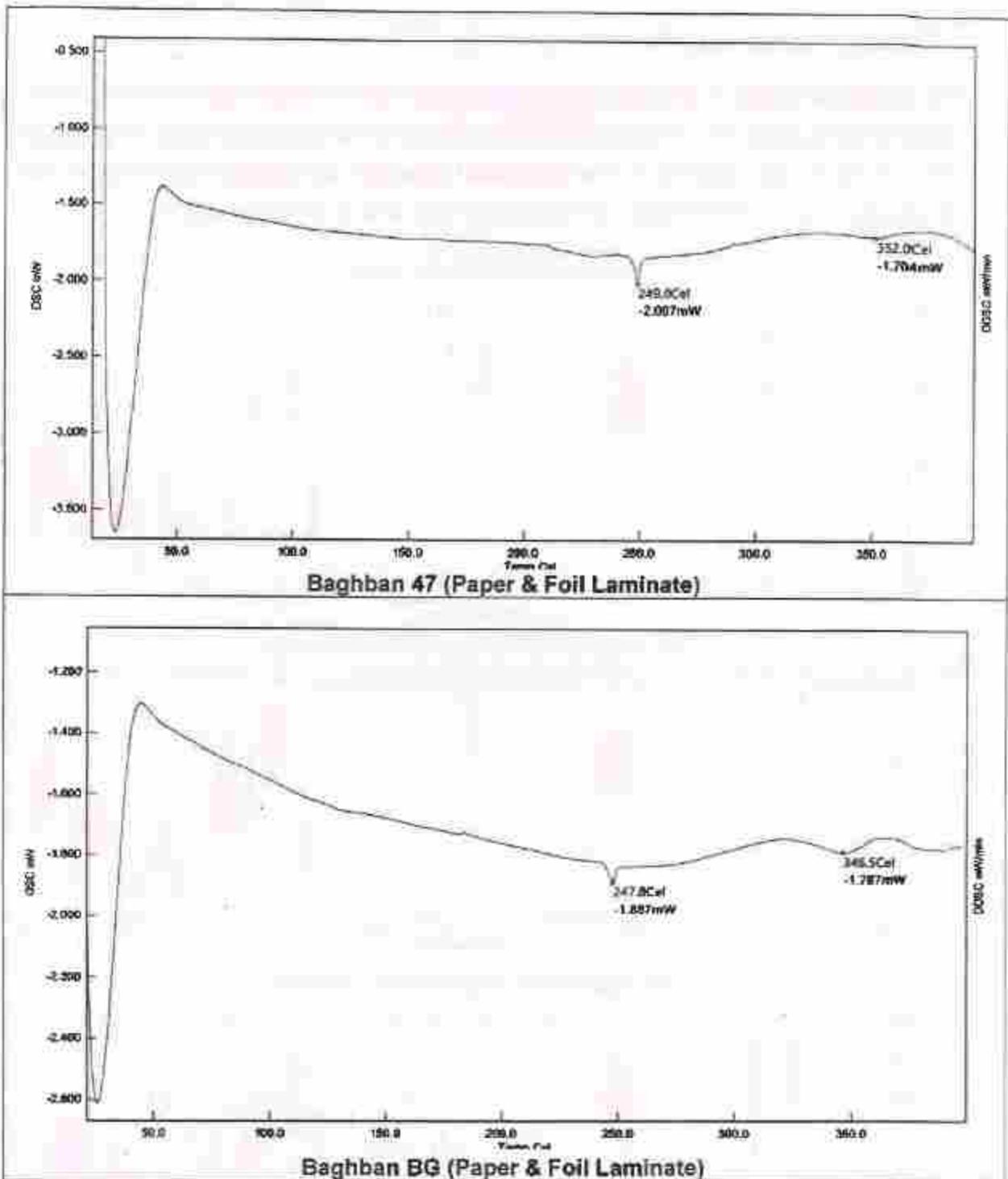


Fig. 4: DSC Thermograms of the paper & foil laminates

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01/02/22



4/20

4.2 Fourier Transformed Infrared Spectroscopy (FTIR) Analysis:

The separated layers of laminate were subjected to FTIR measurement in the frequency range of 650 to 4000 cm^{-1} . FTIR spectrum of both sides of the separated layers are depicted in Fig. 5, Fig. 6, Fig. 7 and Fig. 8. The vibrational frequencies are assigned for the respective functional groups for identification of materials on each side of separated layers.

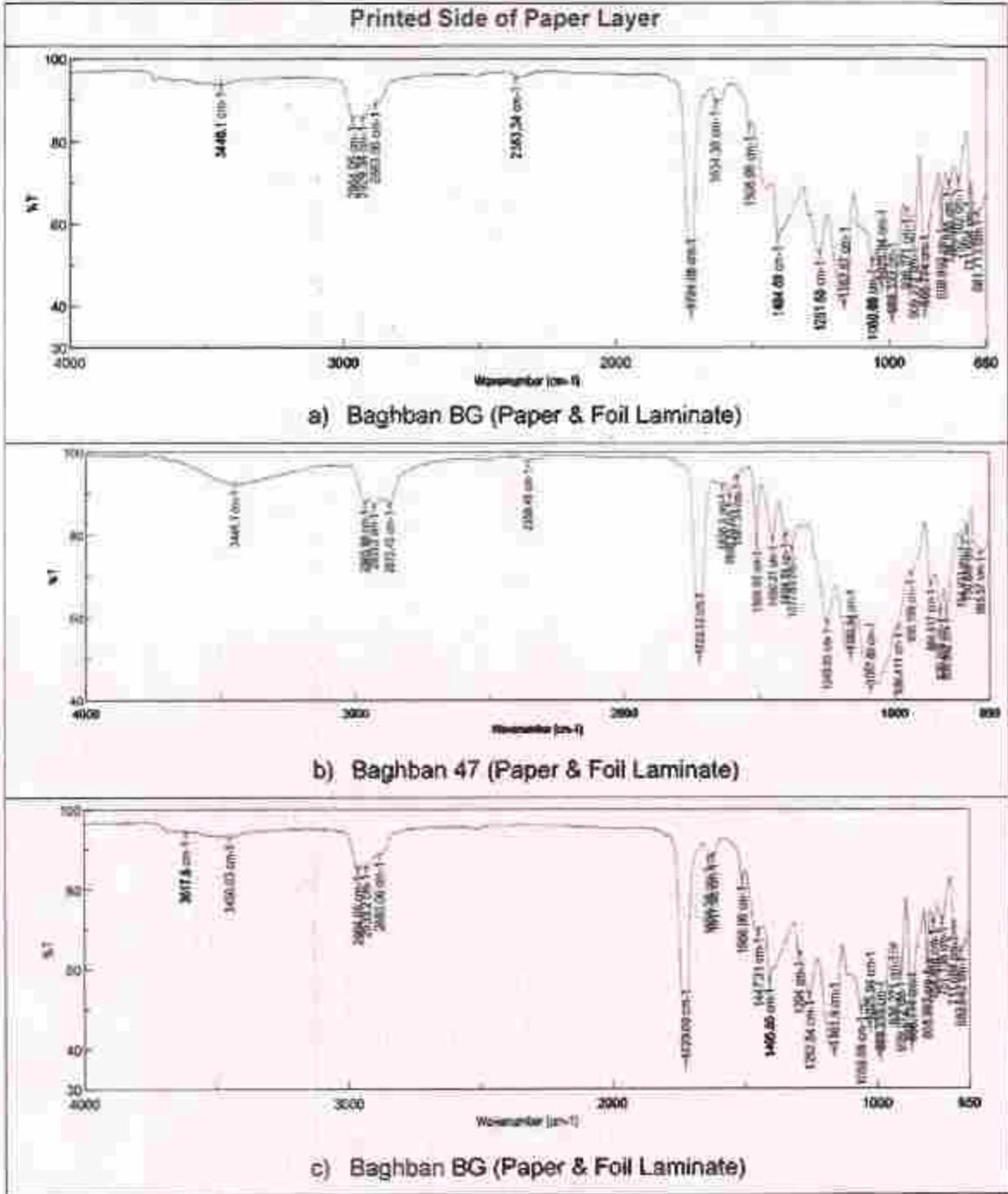


Fig. 5: FTIR spectra of printed side of paper layer of the laminates

Samiha
01/06/2022



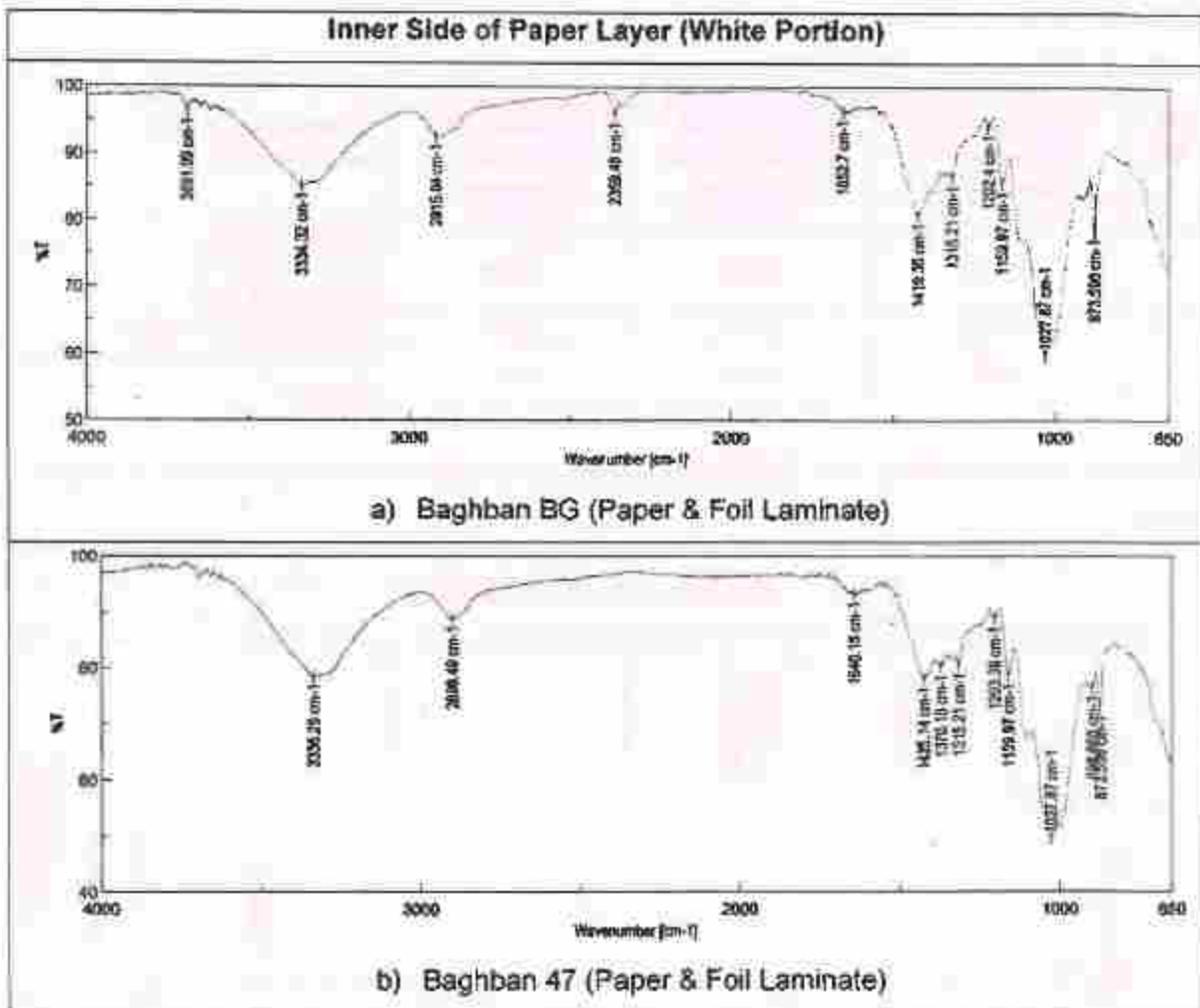
S. S. Srinivas

5/20

From the above spectra, it is observed that printed portion of all three laminates is identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	2929	2933	2933	CH_2 (asymmetrical stretching)
2	1724	1724	1723	C=O stretching
3	1405	1405	1405	CH and CO stretching
4	1251	1252	1252	CO stretching
5	1162	1162	1161	CO stretching
6	988	988	988	C=C stretching (non-substituted)
7	909	909	909	C-H bending

From the above analysis, the **acrylate based unsaturated EB coated ink** is evident on the printed surface of Paper Layer.



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01/06/2012



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01/06/12

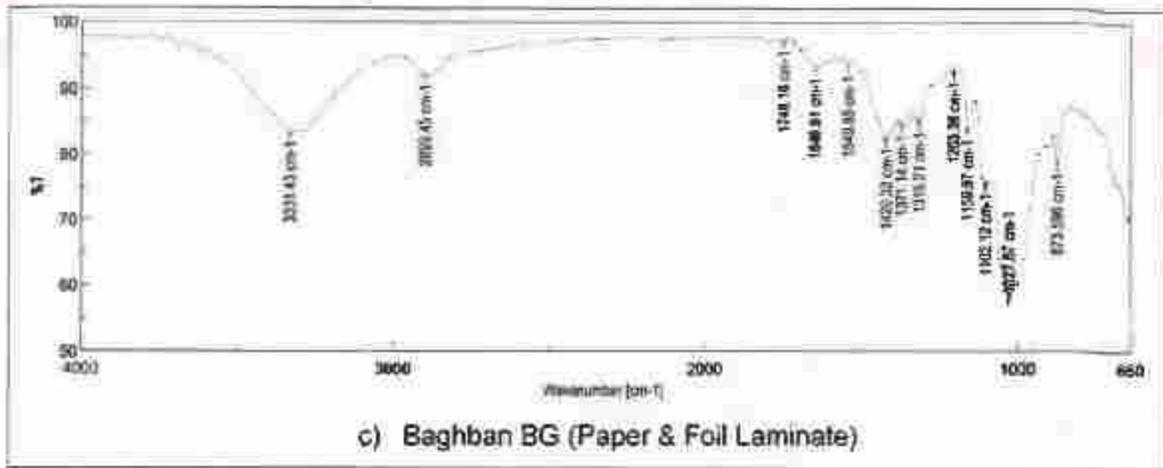
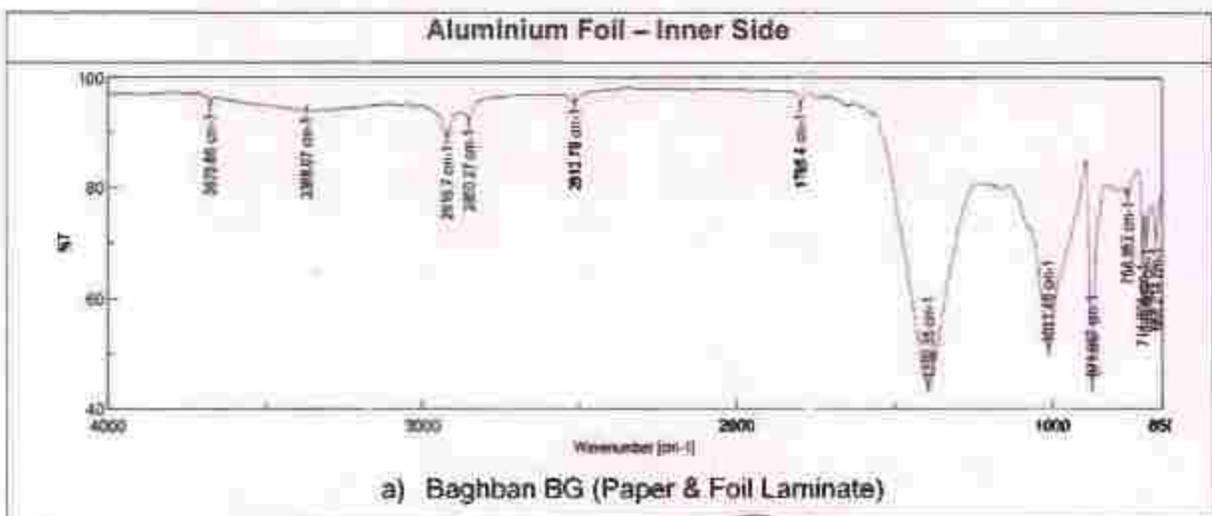


Fig. 6: FTIR spectra of inner side of paper layer of the laminates

From the above spectra, it is observed that the inner portion of paper layer of all three laminates is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	3334	3336	3331	OH stretching
2	2915	2998	2899	CH ₂ stretching (asymmetrical)
3	1370	1370	1371	CH and CO vibration
4	1027	1027	1027	C-O-C puranose ring skeletal vibration

From the above analysis, the *Cellulose (Paper)* is evident on the inner surface of Paper Layer.



Signature
01/06/2022



Signature
01/06/22

7/30

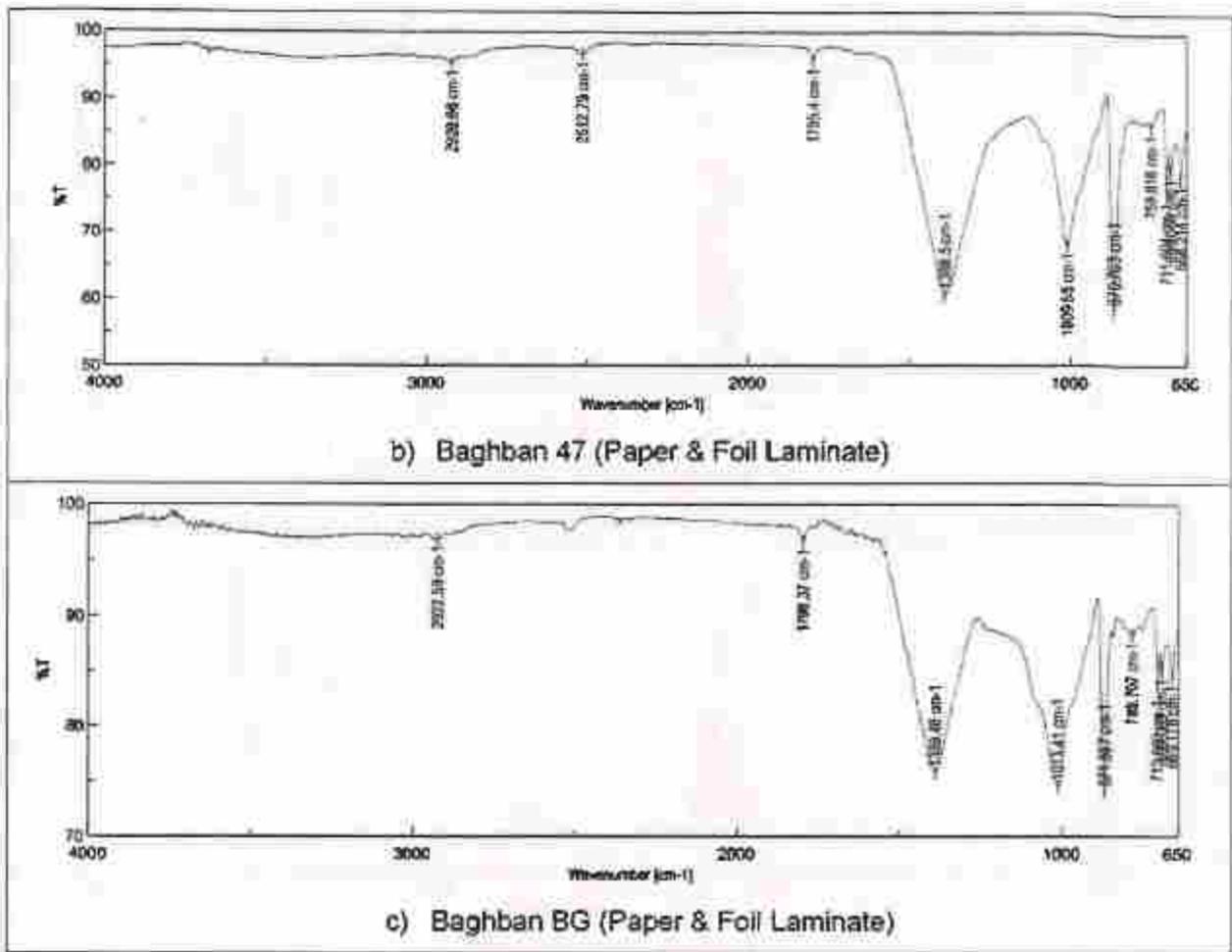
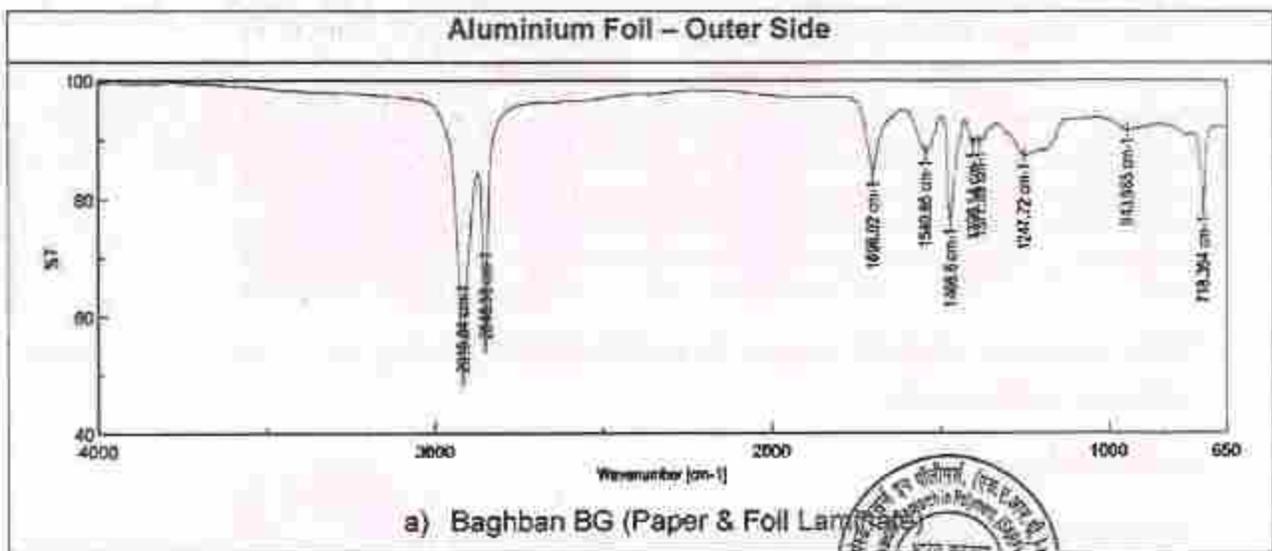


Fig. 7: FTIR spectra of inner side of Aluminium Foil of the laminates

From the above spectra, it is observed that inner side of aluminium foil of all three laminates is almost identical. The peaks observed do not correspond to materials such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC).



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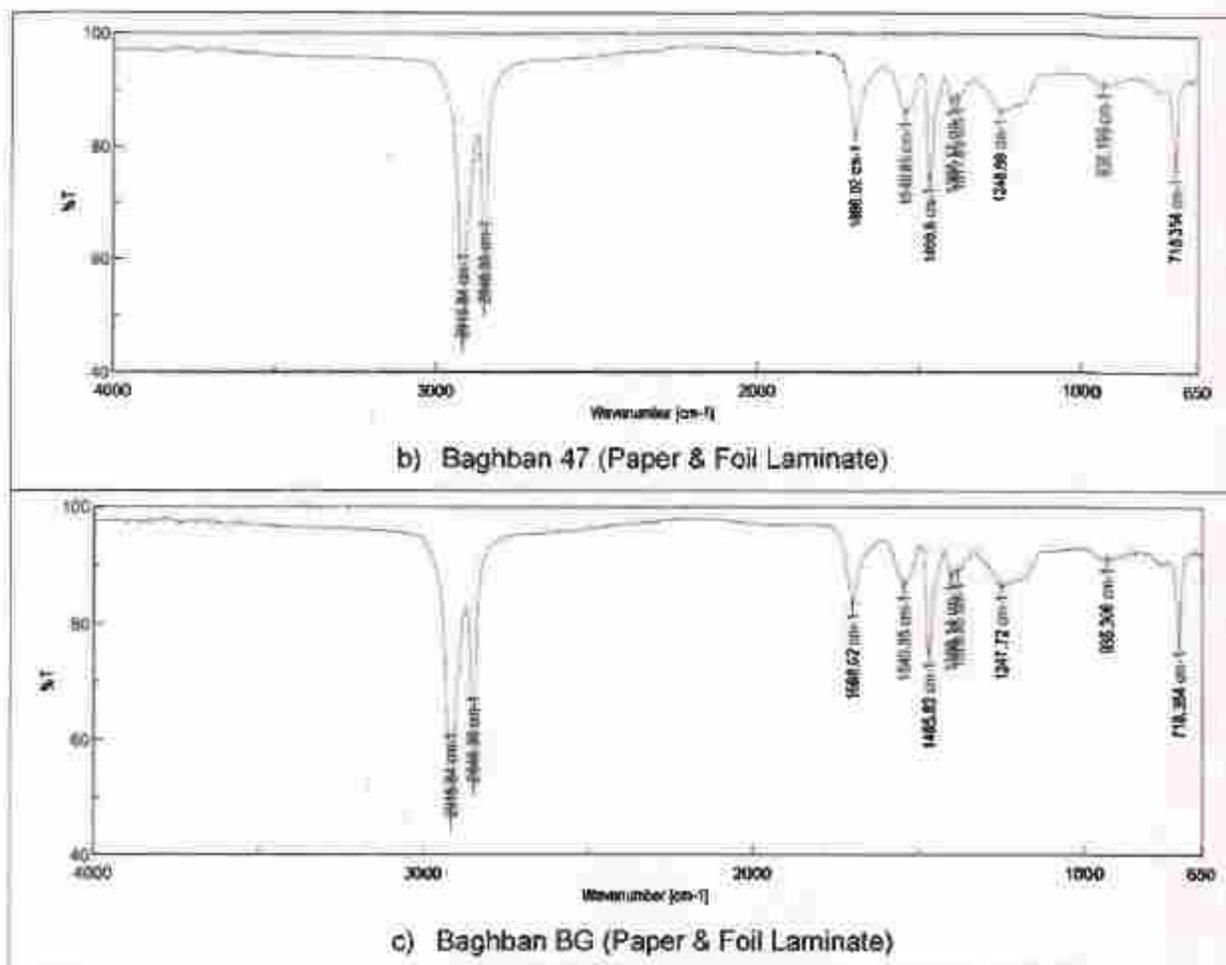


Fig. 8: FTIR spectra of outer side of Aluminium Foil of the laminates

From the above spectra, it is observed that outer side of aluminium foil of all three laminates is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})			Functional group assignment
	Baghban BG (Paper & Foil Laminate)	Baghban 47 (Paper & Foil Laminate)	Baghban BG (Paper & Foil Laminate)	
1	2915	2915	2915	CH_2 (asymmetrical stretching)
2	2848	2848	2848	CH_2 (symmetrical stretching)
3	1698	1698	1698	C=O stretching
4	1466	1466	1465	C-H bending
5	1247	1248	1247	C-O stretching
6	718	718	718	C-Cl stretching

From the above analysis, **traces of acrylate-based coating** are evident on the outer surface of aluminium foil.

5. Conclusion:

From the above analysis of DSC and FTIR, the submitted sample of laminate confirms the following structure.

Aswini
01/02/2022



Chaitanya
9/10

1. **Baghban BG (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
2. **Baghban 47 (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
3. **Baghban BG (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.

Sharma
01/02/2019
Authorized Signatory

G. Joshi
01/02/2019
Authorized Signatory

***** End of the Report *****



20/20



BAGHBAN PACKAGING LLP

(Regd. with Limited Liability)

Regd. Office : "Urmin House", Ground Floor, Sindhu Bhavan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, (India)
LLP Registration No. AAG - 0085 • E-mail : office@umingroup.com • Web : www.umingroup.com • Tel. : +91 79 29706912 • M. : +91 98791 05030

By Speed Post

Date: 06-06-2022

To,
Central Pollution Control Board
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
NEW DELHI- 110032

Ref: F No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) 14784.

Sub: Letter dated 25.03.2022 received for Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of Provisions of Plastic Waste Management (PWM) Rules for storing, packaging or selling of chewing tobacco products in all forms.

Respected Madam,

This is in reference to the personal hearing held at CPCB on March 04, 2022 Regarding above mentioned subject. As Per Directions received therein and followed by letter dated 25-03-2022, we submit the following in compliance with the aforesaid directions:

1. Samples of packaging materials used for packaging the complete Range of chewing tobacco products being manufactured in our unit and sent to CIPET : SARP – APDDRI, Bengaluru.

For your ready reference and record set of samples sent for testing has been enclosed herewith as **Annexure-1**.

The samples of packaging materials are detailed as follows:

S No.	Description of Packaging Sample	Annexure
1.	Baghban 138 ANYTIME (Paper & foil Laminate)	1.1
2.	Baghban 47 BIG POUCH (Paper & foil Laminate)	1.2
3.	Baghban 138 WS (Paper & foil Laminate)	1.3
4.	Baghban 138 WOS (Paper & foil Laminate)	1.4

2. Affidavit confirming the samples of packaging materials being submitted to CPCB and being used at the plant for packaging of the chewing tobacco products manufactured at our unit Situated at 19 - B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

For your ready reference and record the said affidavit has been enclosed herewith as **Annexure-2**.

@

1

SARI PLANT : Plot No. 19B, Swastik Industrial Estate, Sarkhej - Bavla Highway, Village Sari, Ta-Sanand, Dist. Ahmedabad - 382 213. Gujarat, INDIA.



BAGHBAN PACKAGING LLP

(Regd. with Limited Liability)

Regd. Office : "Urmin House", Ground Floor, Sindhu Bhavan Road, Off S. G. Highway, Bodakdev, Ahmedabad - 380 059, Gujarat, (India)
LLP Registration No. AAG - 0065 • E-mail : office@urmingroup.com • Web : www.urmingroup.com • Tel. : +91 79 29706912 • M. : +91 98791 05030

3. The test reports dated 01 June, 2022 being received from CIPET : SARP – APDDRL, Bengaluru.

For your ready reference and record the said reports has been enclosed herewith as **Annexure-3**.

We therefore request your good office to acknowledge and take the above information and data on records and thereby revoke the aforesaid Show Cause Notice being issued under section 5 of Environment (Protection) Act, 1986.

We shall be obliged to get the revocation order at your earliest.

Thanking you,

Yours Truly,
For Baghban Packaging LLP

Ashish Darak

(Legal Head & Authorised Signatory)

Enclosed: A/a

1.1 BAGHBAN PACKAGING LLP

19 A Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 138 ANYTIME (Paper & foil Laminate)

DES. : Small pouch Orange Stripes.



1.2 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sarl, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 47 BIG POUCH (Paper & foil Laminate)

DES. : BIG Green Pouch.

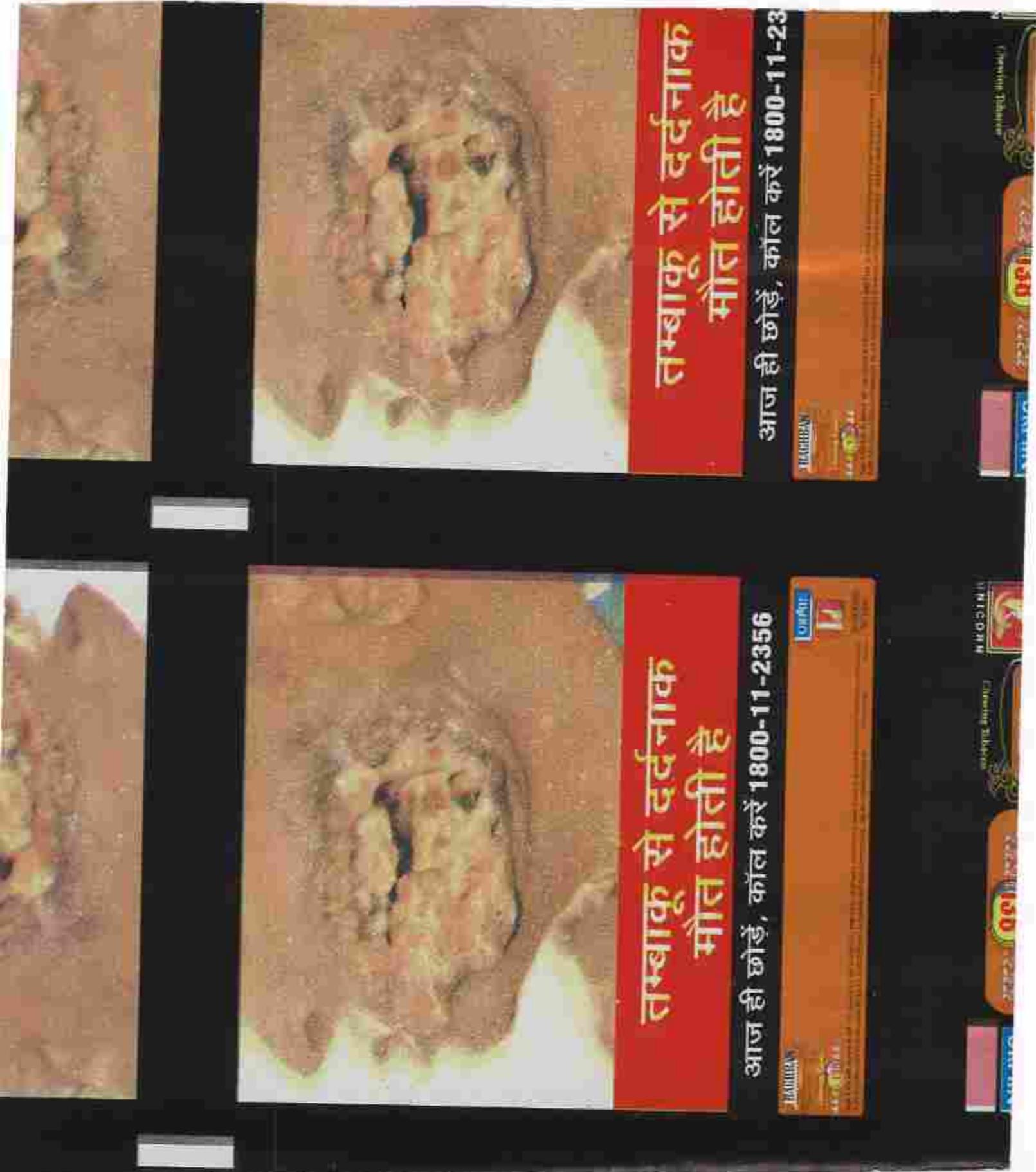


1.3 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 138 WS (Paper & foil Laminate)

DES. : Big black pouch with silver.



1.4 BAGHBAN PACKAGING LLP

19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin-382213.

Baghban 138 WOS (Paper & foil Laminate)

DES. : Big black pouch without silver.



IN THE MATTER OF SHOW CAUSE NOTICE ISSUED UNDER SECTION 5 OF ENVIRONMENT PROTECTION ACT 1986

BEFORE THE CENTRAL POLLUTION CONTROL BOARD, DELHI 110032



04 JUN 2022

IN THE MATTER OF SHOW CAUSE NOTICE

Affidavit of TEJAS N. MAJITHIA, aged about 49 years, son of Nanubhai V. Majithia, resident of Urmi Kunj Near Sataya Greens Society, Behind Rajpath Club Bodakdev Thaltej, Thaltej.

I, the deponent above-named, do hereby solemnly declare as under: -

1. That the show cause notice no. B-11011/UPC11/PWM/2020-21/8266 dated 22/10/2021 has been issued to Baghban Packaging LLP, 19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.
2. That the letter dated 25-3-22 in furtherance of the said Show Cause Notice was received from Central Pollution Control Board for the submission of the samples of the packaging material to CIPET for their analysis report.
3. That the samples of the packaging material submitted to CIPET are being used for the packaging of chewing tobacco at the plant situated at 19 B Swastik Industrial Estate, Village Sari, Tal. Sanand, District Ahmedabad Gujarat Pin 382213.

FOR. BAGHBAN PACKAGING LLP

Serial No. 119 /2022

M
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

Tejas N. Majithia
DEPONENT PARTNER

I, the above-named deponent, declare and verify that the contents of paras 1 to 3 are true to my knowledge and nothing has been concealed and no part of it is false.

Date: 04-06-2022
Place: Ahmedabad

Tejas N. Majithia
DEPONENT



SOLEMNLY AFFIRMED
BEFORE ME
M
MITAL M. SAVALIYA
NOTARY
GOVT. OF INDIA

for CPCB Submission.

NOTARY
M. SAVALI
GUJARAT STATE
AHMEDABAD

UNION OF INDIA Driving Licence (GJ) (NT)
GUJARAT STATE
GJ01-20060043735

Date of First Issue: 27-02-2006
Validity: 05-08-2023
CDL: 09/03/2017
Date of Birth: 06-08-1973
Blood Group: B+ve

Name: **TEJAS N MAJITHIA**
Son/Daughter/Wife of
NANUBHAI



FORM 7 Rule 10(2)



GJ01 20060043735

LMV
27-02-2006

Permanent Address
URMIKUNJ,
NR. SATYAGREEN BH
RAJPATH CLUB, BODAKDEV
AHMEDABAD 380059

Holder's Signature: *Tejas N Majithia*

Emergency Contact No.: 9825307138

Licencing Authority
AHMEDABAD

Form 7 Rule 10(2)

THIS DOCUMENT IS BEING SUBMIT
TO, *CPCB*
FOR, *Sample Submission Affidavit*
THIS DOCUMENT SHOULD NOT BE
USED FOR ANY OTHER PURPOSE.

499

सिपेट : स्कूल फॉर एडवांस्ड
रिसर्च इन पेट्रोकेमिकल्स (एस. ए. आर. पी)
एडवांस्ड पॉलीमर डिज़ीन रिसर्च & डेवेलपमेंट
रिसर्च लॉबोरेटोरी, (ए. पी. डी. डी. आर. एल)
स्वायन एवं पेट्रोस्वायन विभाग
स्वायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नंबर : ७ पि, हाई टेक रक्षा और एरोस्पेस पार्क
(आईटी सेक्टर), जलाहोवली, बेंगलुरु - 562149
ई-मेल : apddrl@cipet.gov.in / apddrbengaluru@gmail.com
मुख्यालय : सिपेट, गुन्डी, चेन्नै- 600032



CIPET सिपेट
petro-polymer studies-Plastics



CIPET : SCHOOL FOR ADVANCED
RESEARCH IN PETROCHEMICALS (SARP)-
ADVANCED POLYMER DESIGN & DEVELOPMENT
RESEARCH LABORATORY (APDDRL)

Dept. of Chemicals & Petrochemicals,
Ministry of Chemicals & Fertilizers, Govt. of India

Plot NO. 7P, Hi Tech Defence and Aerospace Park
(IT Sector), Jala Hobli, Bengaluru - 562149.

E-mail : apddrl@cipet.gov.in / apddrbengaluru@gmail.com

Head Office : CIPET, Guindy, Chennai - 600032

CIPET:SARP-APDDRL/BLR/CP/UP/2022-23/ 1692-

1st June, 2022

M/s. Baghban Packaging LLP
19-B, Swastik Industrial Estate
Opp Aarves Denim
Sari, Sanand
Ahmedabad - 382213

Sub.: Revised Report on Analysis of construction of Material in Paper Foil Laminate -Reg.

Sample ID (As stated by party) : • Sample 1: Baghban 138 ANYTIME (Paper & Foil Laminate)
• Sample 2: Baghban 47 BIG POUCH (Paper & Foil Laminate)
• Sample 3: Baghban 138 WS (Paper & Foil Laminate)
• Sample 4: Baghban 138 WOS (Paper & Foil Laminate)

Sample Submitted on : 20.04.2022
Date of completion : 30.05.2022

CERTIFICATE OF ANALYSIS

Test results Obtained:

Sample Details	Test details	Remarks / Comments
Baghban 138 ANYTIME (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 47 BIG POUCH (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 138 WS (Paper & Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.
Baghban 138 WOS (Paper and Foil Laminate)	Analysis of construction of Material in Laminated structure	The submitted sample is the adhesive bonded laminate of Paper (Printed with organic ink on one side) and Aluminium foil coated with acrylate-based coating on outer side. The above laminate does not contain materials such as Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC) which are commonly used in multilayer packaging formats.

Detailed Analysis report is enclosed as Annexure - I


Authorized Signatory


Authorized Signatory

केन्द्र : अहमदाबाद, अमृतसर, औरंगाबाद, अगरतला, बही, बालासोर, बेंगलुरु, भोपाल, भुवनेश्वर, चन्द्रपुर, चेन्नै, देहरादून, गुरुग्राम, गुवाहाटी, ग्वालियर, इंदौराबाद, हाजीपुर, हल्द्वी, इम्फाल, जयपुर, कोयंब, कोरबा, लखनऊ, मद्रा, मुम्बई, मैसूर, रायपुर, राँची, बलसाड एवं विक्रमगढा.

Centres : Ahmedabad, Amritsar, Aurangabad, Agartala, Baddi, Balesore, Bengaluru, Bhopal, Bhubaneswar, Chandrapur, Chennai, Dehradun, Gurugram, Guwahati, Gwalior, Hyderabad, Hajipur, Haldia, Imphal, Jaipur, Kochi, Korba, Lucknow, Madurai, Murhal, Mysuru, Raipur, Ranchi, Valsad & Vijayawada.

2. Delamination / Separation of Layers:

The laminates were immersed in water for separating the layers and even after prolonged time the complete separation was not possible; traces of paper were still seen on the aluminium foil. The photographs of the separated layers are shown in Fig. 2.

Baghban 138 ANYTIME (Paper & Foil Laminate)			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 47 BIG POUCH (Paper & Foil Laminate)			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 138 WS (Paper & Foil Laminate)			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side
Baghban 138 WOS (Paper & Foil Laminate)			
Printed side of paper	Back Side of Paper	Aluminium Foil Inner Side	Aluminium Foil Outer Side

Fig. 2: Photographs of separated layers from the laminates

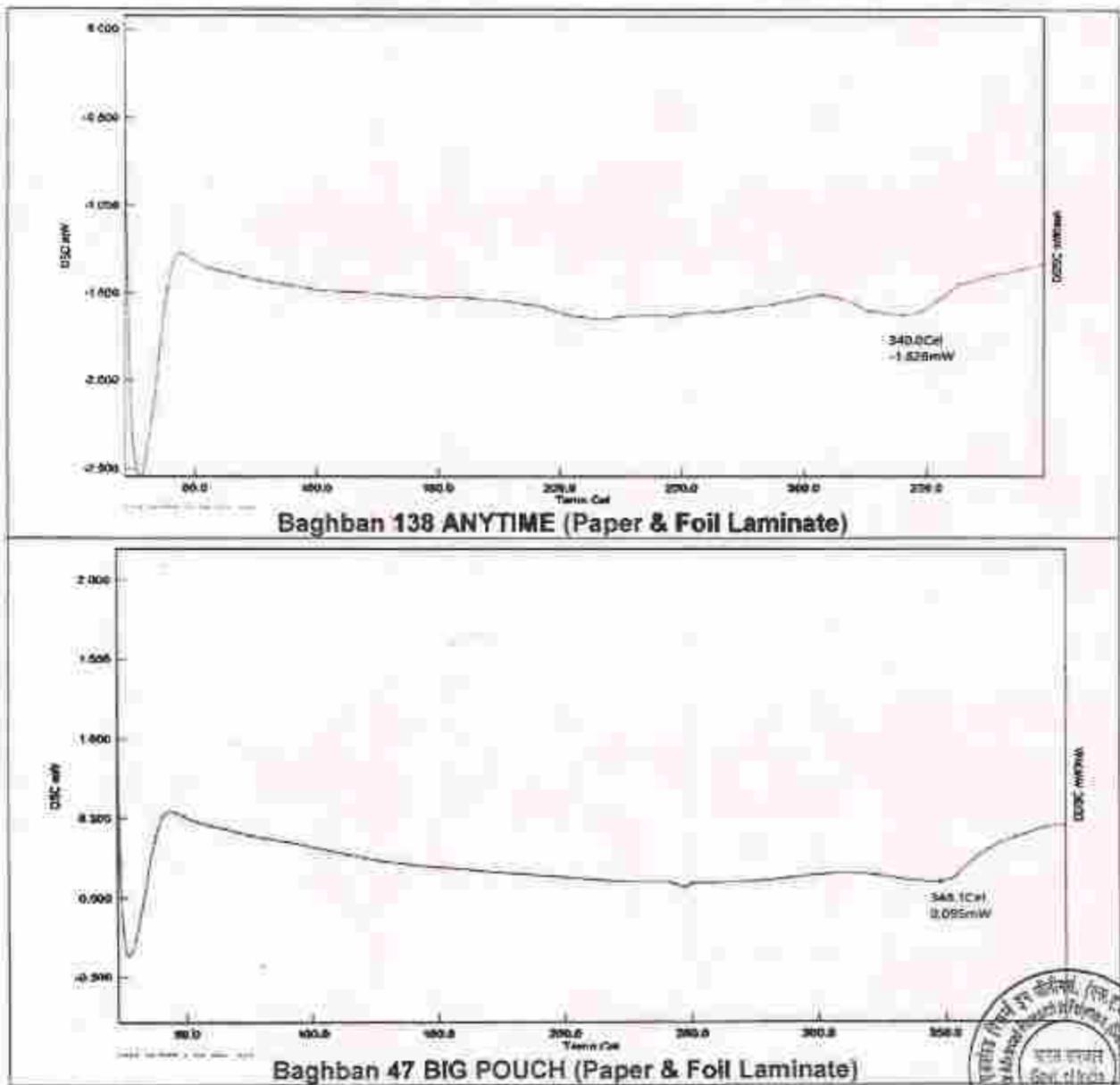
Samir
21/06/2022



2/12

4.1 Differential Scanning Calorimetry (DSC) Analysis:

The complete structure of laminate was subjected to DSC analysis. Fig. 4 depicts the DSC thermogram (Heat flow versus Temperature) of the laminates measured in the temperature range of 30°C to 400°C at the heating rate of 10°C / min. DSC thermogram reveals a broad transition at around 90°C in all three laminates, which corresponds to cellulose (Paper). Also, the thermogram shows a significant transition at 340°C, 348.1°C, 339.7°C and 332.1°C in the laminates of Baghban 138 ANYTIME, Baghban 47 BIG POUCH, Baghban 138 WS and Baghban 138 WOS, respectively. The transition might be corresponding to the Electron Beam (EB) cured printing ink. No other peaks correspond to melt / glass transition temperature of thermoplastics are observed. From the above analysis, it is confirmed that the laminate **does not contain any thermoplastic layers such as Polyethylene (PE), Polypropylene (PP), Polyethylene Terephthalate (PET), Polystyrene (PS) and Polyvinyl Chloride (PVC)** which are commonly used in multilayer packaging formats.



Sasmita
04/06/2022



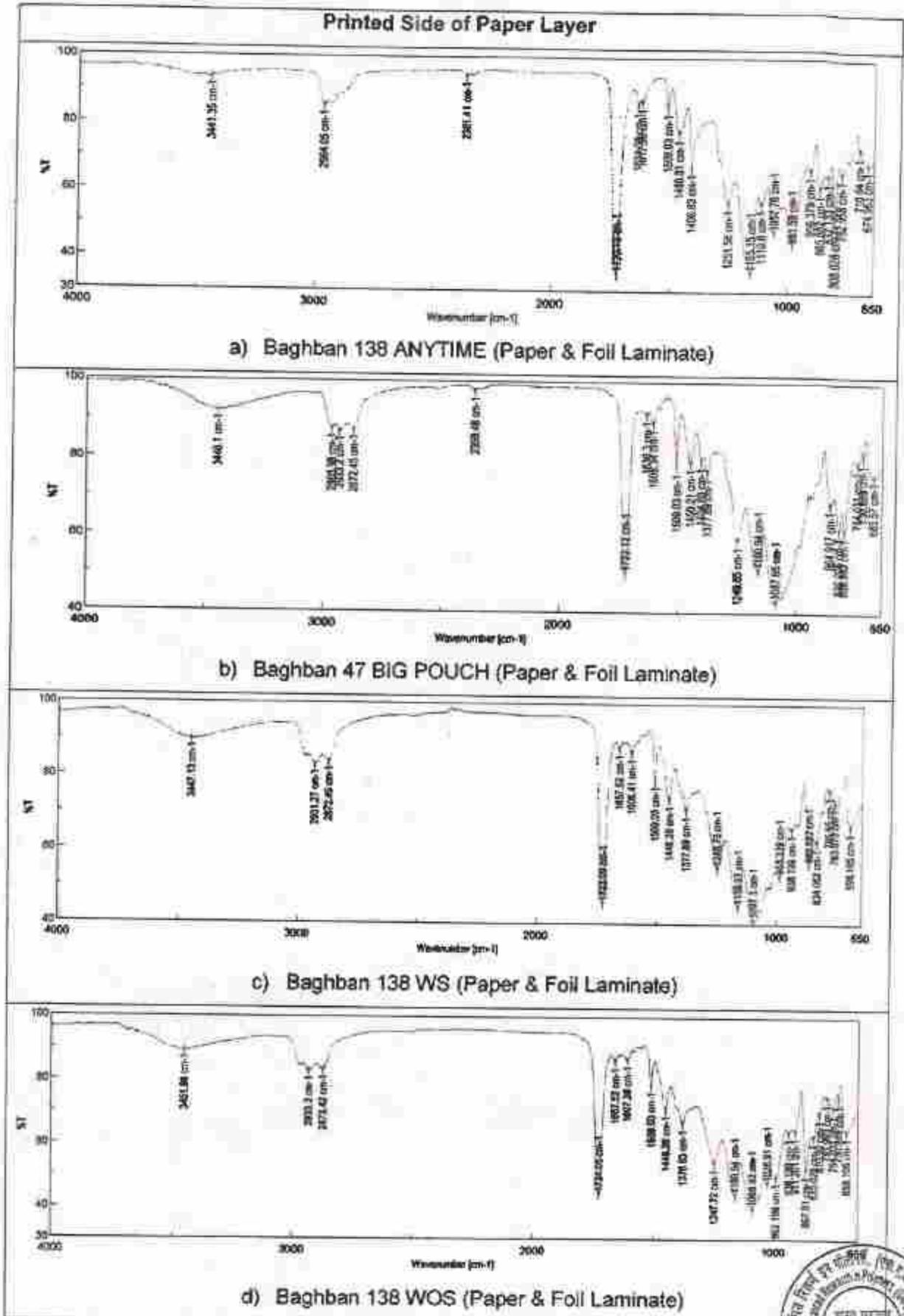


Fig. 5: FTIR spectra of printed side of paper layer of the laminates

Signature
01/06/2022



6/12

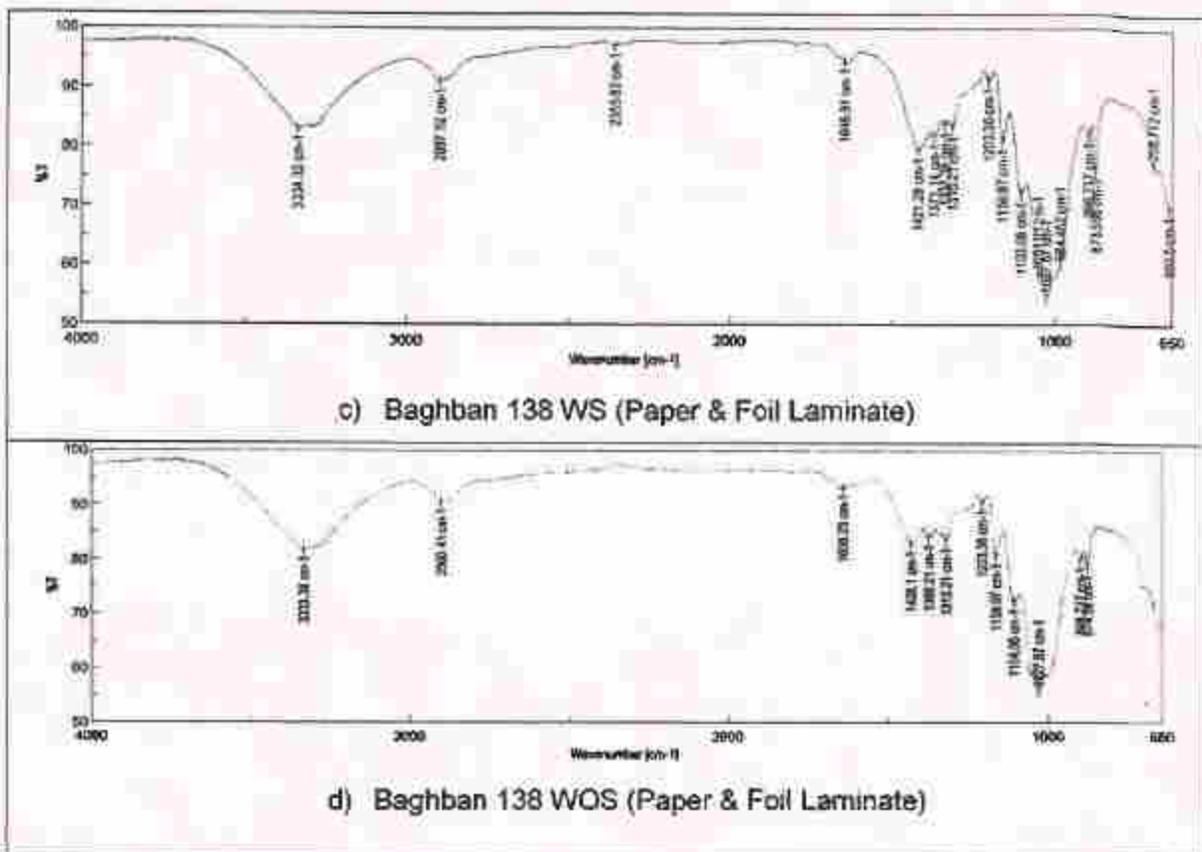


Fig. 6: FTIR spectra of inner side of paper layer of the laminates

From the above spectra, it is observed that the inner portion of paper layer of all three laminates is almost identical. The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm^{-1})				Functional group assignment
	Baghban 138 ANYTIME (Paper & Foil Laminate)	Baghban 47 BIG POUCH (Paper & Foil Laminate)	Baghban 138 WS (Paper & Foil Laminate)	Baghban 138 WOS (Paper & Foil Laminate)	
1	3327	3334	3334	3333	OH stretching
2	2894	2997	2897	2900	CH ₂ stretching (asymmetrical)
4	1370	-	1371	1369	CH and CO vibration
5	1026	1027	1027	1027	C-O-C puranose ring skeletal vibration

From the above analysis, the **Cellulose (Paper)** is evident on the inner surface of Paper Layer.

Nasrini
01/04/2022

G
01/04/22

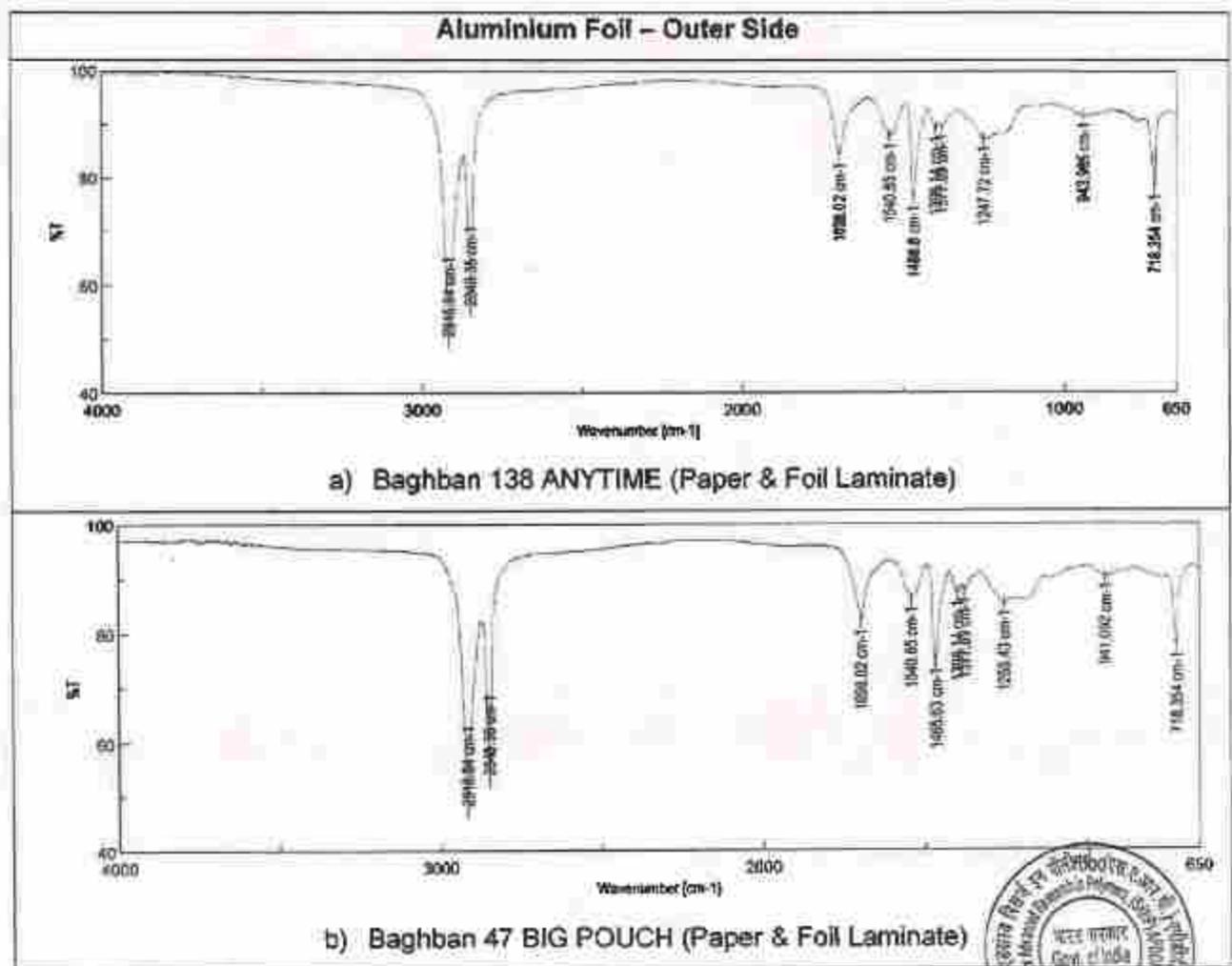


8/12

The following table describes the interpretation of the above spectra in order to identify the material.

Sl. No.	Vibration Frequency (cm ⁻¹)				Functional group assignment
	Baghban 138 ANYTIME (Paper & Foil Laminate)	Baghban 47 BIG POUCH (Paper & Foil Laminate)	Baghban 138 WS (Paper & Foil Laminate)	Baghban 138 WOS (Paper & Foil Laminate)	
1	2923	2922	2922	2925	CH ₂ (asymmetrical stretching)
2	2853	2853	-	2850	CH ₂ (symmetrical stretching)
3	1000-1100	1000-1100	1000-1100	1000-1100	C-O-C ring skeletal vibration
4	1415	1413	-	1416	CH and CO stretching
5	871	876	871	875	β-glycosidic linkage linkage between glucose units in cellulose

From the above analysis, *traces of cellulose* is evident on the inner surface of aluminium foil. This may be because of incomplete separation of paper from the aluminium foil.



Handwritten signature: Shashik
01/02/2022

2. **Baghban 47 BIG POUCH (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
3. **Baghban 138 WS (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.
4. **Baghban 138 WOS (Paper & Foil Laminate):** Comprise of Paper printed with organic ink on top surface and aluminium foil with acrylate-based coating on outer side.

dasuki
01/06/2022
Authorized Signatory

01/06/22
Authorized Signatory

***** End of the Report *****



12/22

506

Subject to Ahmedabad Jurisdiction

VCT PRODUCTS

Survey No. 269/P, 212P/P2, Xcelon Ind. Park-2, Village-Chacharavadi Veena, Ta. Sanand, Dist. Ahmedabad, Gujarat-382213

Date :

To,

The Chairman CPCB,
Parivesh Bhavan,
East Arjun Nagar,
Delhi - 110032

Sub:- Revocation of your letter No. B-11011/UPC II/PWM/2020-21 Dated 22.10.2021

Sir,

This is further to and in continuation of our letter dated 05.03.2023 submitted to your office on 07.03.2023 regarding the above.

We beg to state that despite the stay order of ADJ Delhi dated 13.12.2021. We have in deference to your instruction closed our unit from 08.03.2023, the affidavit regarding the same is also enclosed.

Thus we have fulfilled all the following conditions as required by you

1. We have deposited the compensation amount via UTR No. ... and dated
2. The CIPET report along with the sample being used by us has been submitted vide our letter dated 05.03.2023
3. Our unit is closed since 08.03.2023
4. We undertake and assure that we shall not use any plastic in any form in our packaging of jarda scented tobacco.
5. An affidavit confirming the above is enclosed herewith.

We have now fulfilled all the conditions as laid down and detailed in your letter dated 22/10/2021 and hence request you to revoke and withdraw the said letter.

VCT PRODUCTS

Thanking You



GST :- 24AARFV4173E1ZY Mail I'd :- vctproducts2021@gmail.com



INDIA NON JUDICIAL
Government of Gujarat



सत्यमेव जयते

Rs.
100

Certificate of Stamp Duty

Certificate No. : IN-GJ21170710961795V
 Certificate Issued Date : 09-Mar-2023 01:02 PM
 Account Reference : CSCACC (GV)/ gjcscceg07/ GJ-AHPAR0966/ GJ-AH
 Unique Doc. Reference : SUBIN-GJGJCSECG0789531464315336V
 Purchased by : VCT PRODUCTS
 Description of Document : Article 14 Bond
 Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : VCT PRODUCTS
 Second Party : Not Applicable
 Stamp Duty Paid By : VCT PRODUCTS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



SERIAL NO.: HCC 2023
[Signature]
 DINESH KUMAR K. VAGHARIA
 NOTARY
 GOVT. OF INDIA

9 MAR 2023



KC 0031558529

1. The seal of the Notary Public is compulsory to be affixed on the certificate.
 2. In case of any discrepancy please inform the Competent Authority.



INDIA NON JUDICIAL
Government of Gujarat



सत्यमेव जयते

Rs.
100

Certificate of Stamp Duty

Certificate No. : IN-GJ21121848633646V
 Certificate Issued Date : 09-Mar-2023 12:31 PM
 Account Reference : CSCACC (GV)/ gjcsaccg077/GJ-AHPAR0066/ GJ-AH
 Unique Doc. Reference : SUBIN-GJGJCSCEG0789435369505031V
 Purchased by : VCT PRODUCTS
 Description of Document : Article 14 Bond
 Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : VCT PRODUCTS
 Second Party : Not Applicable
 Stamp Duty Paid By : VCT PRODUCTS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



KC 0031558528

Stamping App
 1. The genuineness of the Stamp Certificate should be verified at www.gujaratstamp.com or using e-stamp mobile App of State having any discrepancy in the details of the Certificate and send us a screenshot of the website. (Stamp 220 number is visible)
 2. The user of creating the Stamp Certificate is the owner of the Certificate.
 3. In case of any discrepancy please inform the Compliance Officer.



INDIA NON JUDICIAL
Government of Gujarat



सत्यमेव जयते

Rs.
100

Certificate of Stamp Duty

Certificate No. : IN-GJ21172806973349V
 Certificate Issued Date : 09-Mar-2023 01:03 PM
 Account Reference : CSCACC (GV)' gjcscg07/ GJ-AHPAR0966/ GJ-AH
 Unique Doc. Reference : SUBIN-GJGJCSCEG0769536204872921V
 Purchased by : VCT PRODUCTS
 Description of Document : Article 14 Bond
 Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : VCT PRODUCTS
 Second Party : Not Applicable
 Stamp Duty Paid By : VCT PRODUCTS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



ICC 0031558530

Security Alert:
 1. The authenticity of this Stamp Certificate should be verified at www.india.gov.in or www.gujarat.gov.in.
 2. Any discrepancy in the details of this Certificate will not be valid as per the website. Mobile App features it better.
 3. The price of printing this Stamp Certificate is in the form of the website.
 4. In case of any discrepancy please inform the concerned Authority.



AFFIDAVIT

I Deepak Rawat, an Indian, aged 41 years, son of Sh. Krishan Kumar Rawat is partner of VCT Products, situated at – Survey no. 269P/ 212 P/P2, Xcelon Industrial Park-2, Village- Chacharvdi Vasna, Taluka- Sarand, Dist- Ahmedabad- 382213 do hereby solemnly affirm as under :

1. We have deposited the compensation amount via UTR No. HDPCR52022080185085458 and dated 01.08.2022
2. The CIPET report along with the sample being used by us has been submitted vide our letter dated 06.03.2023
3. Our unit is closed since 08.03.2023
4. We undertake and assure that we shall not use any plastic in any form in our packaging of jarda scented tobacco.

VCT PRODUCTS
Deepak Rawat
PARTNER

Solemnly affirmed on this day 09th March 2023 at Ahmedabad.

NOTE: This document should be duly signed, stamped and countersigned by the person/advocate at any place in India and submitted to my Notary Public.

IDENTIFIED BY ME
 PERSON / ADVOCATE
Name :
Serial No.
L.D. No.



SOLEMNLY AFFIRMED
BEFORE ME
Dr. Prakash Kumar K. Vagharia
DR. PRAKASH KUMAR K. VAGHARIA
NOTARY
GOVT. OF INDIA

9 MAR 2023

VCT PRODUCTS

511

Survey No. 289/P, 212P/P2, Xcelon Ind. Park-2, Village-Chacheravadi Vasna, Ta. Sanand, Dist. Ahmedabad, Gujarat-382213.

Date :

06.03.2023

To
Shri Tanmay Kumar,
Chairman,
Central Pollution Control Board,
Parivesh Bhavan,
East, Arjun Nagar,
Delhi-110032

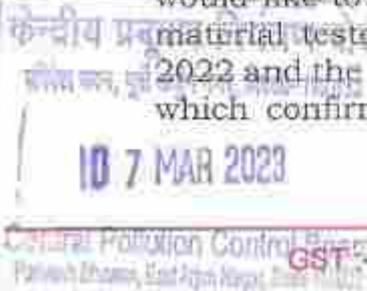
Sir,

Sub : Directions under Section 5 of Environment (Protection) Act, 1986 for environment of Provisions of Plastic Waste Management (PWM) Rules for storing packing or selling Gutkha/pan masala and tobacco products in all forms. Reg.

This has reference to your letter No.CP-20/1372021-UPC-II-HO-CPCB-HO, dated 08.07.2022, under which, we have been asked to submit deposit of Environment Compensation amount of Rs.5.5 lacs to CPCB in compliance of directions dated 22.10.2021 and an affidavit confirming the date of closure of plant.

In this connection, we wish to submit that immediately on receipt of directions dated 22.10.2021, we had submitted that the said directions were passed in violation of natural justice and therefore it was requested that we may be heard before any decision is taken in the matter. It was also submitted by us that after the introduction of Plastic Waste Management Rules, 2016, we had discontinued the usage of plastics in packing of finished products and switched over to paper based packaging material for packing of our finished product. Thereafter, the said paper based packaging material was tested from CIPET and a test report dated 11.05.2022 was submitted to you. The report of the CIPET confirmed that no plastic was being used in packing of our finished product.

It is to submit that vide our letter dated 31.05.2022, we have filed a detailed representation along with the report of CIPET, Ahmedabad. A copy of the said letter dated 31.05.2022 is enclosed herewith. It is also submitted that vide our letter dated 31.05.2022, we had submitted an affidavit of our partner affirming that the sample of packaging material submitted to CPCB was being used at our plant for packaging of said tobacco manufactured by us. Here, we would like to submit that we have been getting our samples of our packing material tested regularly from CIPET. The samples were tested in August, 2022 and the Test Report No2966, dated 17.08.2022 was received from CIPET which confirmed that the packing material used was paper, foil and non



VMCH polymeric adhesive. Thereafter, again we got the samples of packing material tested and CIPET vide it's Test Report No.4430, dated 22.11.2022 reported that the material tested was of paper, foil and non-VMCH adhesive. Copies of the said Test Reports are enclosed herewith.

As regards payment of Environment Compensation Cess, it is submitted that the said Cess has been imposed as per the directions of the Hon'ble National Green Tribunal, based on the principle that polluters to pay. As stated above, we do not use any plastic material for packing of our finished product and therefore, prima-facie, Environment Compensation Cess is not required to be paid by us.

Without prejudice to the above, the contentions, it is submitted that the said directions dated 22.10.2021 has been stayed by the Hon'ble Additional District Judge, Delhi vide his Order dated 13.12.2021. In view of above order of the Addl. District Judge, we were not required to close our factory which would have been against the said order dated 13.12.2021, of Hon'ble Additional District Judge.

As regards payment of Environment Compensation Cess of Rs.5,50,000/- directed to be paid vide directions dated 22.10.2021. It may be submitted that after the inception of PWM Rules, 2016, as amended, we had never used plastic packaging material for packing of our finished product. We have already submitted a test report from CIPET, Ahmedabad to the effect that no plastic packaging material is being used by us. We have also submitted a sample of packaging material and affidavit as desired by you. However, in order to co-operate with the directions of the department, we have deposited the sum of Rs.5,50,000/- vide UTR No.HDFCR52022080186085458, dated 01.08.2022. The said amount has been deposited by us **UNDER PROTEST**. We would like to submit that the payment of the desired Environment Compensation Cess amount, may not be construed of having been deposited for violation of PWM Rules by using plastic packaging material for packing of our finished product.

We have thus fulfilled all the conditions laid down by CPCB, which are summarised as follows:

(i) The compensation cess amount as mentioned in the letter dated 22.10.2021 of CPCB, has been paid by us in full;

(ii) The CIPET Test report along with the samples of packaging material being used in our factory has also been enclosed;

(iii) We shall not use plastic material in any form in the packing of our finished goods; and

(iv) The required affidavit is enclosed herewith.

In view of above facts, we earnestly request you to kindly revoke the Orders issued vide letter No. B-11011/UPC II/PWM/2020-21, dated 22.10.2021.

Thanking you,

Encl : As above.

Yours faithfully,
For VCT Products
VCT PRODUCTS

Partner
PARTNER

VCT PRODUCTS

Survey No. 269/P, 212P/P2, Xcelon Ind. Park-2, Village-Chacharavadi Vasna, Ta. Sanand, Dist. Ahmedabad, Gujarat-382213.

Date :

01.08.2022

To
Shri Yogesh Chandra,
Scientist-B,
CPCB,
Parvesh Bhavan,
Delhi.

Sir,

Sub : Directions under Section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing packing or selling gutkha/pan masala and tobacco products in all forms Reg.

This has reference to your letter No.CP-20/1372021-UPC-II-HO-CPCB-HO, dated 08.07.2022, under which, we have been asked to submit deposit of Environment Compensation amount of Rs.5.5 lacs to CPCB in compliance of directions dated 22.10.2021 and an affidavit confirming the date of closure of plant.

In this connection, we wish to submit that immediately on receipt of directions dated 22.10.2021, we had submitted that the said directions were passed in violation of natural justice and therefore it was requested that we may be heard before any decision is taken in the matter. It was also submitted by us that after the introduction of Plastic Waste Management Rules, 2016, we had discontinued the usage of plastics in packing of finished products and switched over to paper based packaging material for packing of our finished product. Thereafter, the said paper based packaging material was tested from CIPET and a test report dated 11.05.2022 was submitted to you. The report of the CIPET confirmed that no plastic was being used in packing of our finished product.

It is to submit that vide our letter dated 31.05.2022, we have filed a detailed representation along with the report of CIPET, Ahmedabad. A copy of the said letter dated 31.05.2022 is enclosed herewith. It is also submitted that vide our letter dated 31.05.2022, we had submitted an affidavit of our partner affirming that the sample of packaging material submitted to CPCB was being used at our plant for packaging of said tobacco manufactured by us.

As regards payment of Environment Compensation Cess, it is submitted that the said Cess has been imposed as per the directions of the Hon'ble National Green Tribunal, based on the principle that polluters to pay. As stated above, we do not use any plastic material for packing of our finished product and therefore, prima-facie, Environment Compensation Cess is not required to be paid by us.

Without prejudice to the above, the contentions, it is submitted that the said directions dated 22.10.2021 has been stayed by the Hon'ble Additional District Judge, Delhi vide his Order dated 13.12.2021. In view of above order of the Addl. District Judge, we were not required to close our factory which would have been against the said order dated 13.12.2021, of Hon'ble Additional District Judge.

Lastly, as regards payment of Environment Compensation Cess of Rs.5,50,000/- directed to be paid vide directions dated 22.10.2021. It may be submitted that after the inception of PWM Rules, 2016, as amended, we had never used plastic packaging material for packing of our finished product. We have already submitted a test report from CIPET, Ahmedabad to the effect that no plastic packaging material is being used by us. We have also submitted a sample of packaging material and affidavit as desired by you. However, in order to co-operate with the directions of the department, we have deposited the sum of Rs.5,50,000/- vide UTR No.HDFCR52022080186085458, dated 01.08.2022. The said amount has been deposited by us **UNDER PROTEST**. We would like to submit that the payment of the desired Environment Compensation Cess amount, may not be construed of having been deposited for violation of PWM Rules by using plastic packaging material for packing of our finished product.

Thanking you,

Encl : As above.

Yours faithfully,
For VCT Products
VCT PRODUCTS

PARTNER

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Subject to Ahmedabad Jurisdiction

VCT PRODUCTS

Survey No. 289/P, 212P/P2, Xcelon Ind. Park-2, Village-Chaoharavadi Vaana, Ta. Sarand, Dist. Ahmedabad, Gujarat-382213.

Date :

Dated: 31.05.2022

To,
Shri Tanmay Kumar IAS
Chairman
CPCB, Parivesh Bhawan
Delhi-110032

Respected sir,

Sub: Direction under Section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic waste Management (PWM) Rules for storing, packing or selling gutkha/Pan Masala and tobacco products in all forms -Reg.

We are in receipt of letter vide No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part(1) dated 25.03.2022 of the Additional Director & I/c UPC-II, under which, we have been asked to submit the details as per direction given during personal hearing. We had requested for time to submit the said information/ details, till 31.05.2022.

As desired, in the above-mentioned letter, we are enclosing herewith the samples of packing being used by us in packaging of Scented Tobacco. Here it may be submitted that the sample of pouches/sachets (Packing material) were sent to CIEPT at Ahmedabad, for testing and receipt of the test report, the same would be submitted to you. It was also urged that no action may be initiated against our company till the test result and undertaking were submitted by us.

Now, we have received the test report from CIEPT, Ahmedabad, for the samples sent by us. The test report bearing No. S.L. No. 6995 dated 11.05.2022, inter alia provides as under:

PART C

TEST RESULTS

S.No.	Test	Test Method	Unit	Result obtained.
1.	Material Identification	ASTM L 1252	—	Paper, Foil: Non VMCH Adhesive

A copy of the said test report dated 11.05.2022 is annexed hereto and marked as ANNEXURE-1.

VCT PRODUCTS

Survey No. 289/P, 212P/P2, Xcelon Ind. Park-2, Village-Chacharvedi Vasna, Ta. Sarand, Dist. Ahmedabad, Gujarat-382213

Date :

We are also enclosing herewith an undertaking in form of an Affidavit, affirming that the sample of packing material submitted by us to CPCB, is only material being used by us in packing of Scented Tobacco and is marked as ANNEXURE-II.

In so far as affidavit confirming the closure of plant in compliance with the directions dated 22.10.2021, is concerned, it is to be noted our representation dated 17.11.2021, had represented as under:

"In view of above, it is kindly requested us an opportunity of personal hearing and also the evidence on the basis of which above mentioned directions have been issued. We request your good self that till we are heard by your good self, the operation of the direction dated 22.10.2021 may not be implemented and be kept in abeyance."

Based on the above representation, you were pleased to grant us a virtual personal hearing on 04.03.2022, virtually. During the course of hearing, a specific request was made to provide with the copy of test report of our samples, which was agreed upon and have been provided to us.

Sir, from the entire sequence of representation made by us, our prayer was two fold, viz; to provide the evidence and a personal hearing and to keep the said directions dated 22.10.2021 in abeyance, till the finalization of the issue. After the personal hearing, we have been asked to provide some further details, which lead to bonafide belief that the proceedings have started afresh from March-2022, that the said Direction dated 22.10.2021 for closure of plant, has been kept under abeyance, till the final findings are arrived at on the basis of proceedings commence afresh from March-2022.

It will not be out of place to mention here that we filed an application before the Additional District Judge, Rohini Delhi, against the said directions dated 22.10.2021. The hon'ble court was pleased to pass an interim order dated 13.12.2021, where under, the following order was passed.

"That defendant is restrained from taking any coercive action against the plaintiff pursuant to the order bearing No.8-11011/UPC II/PWH/20-21 dated 22.10.2021, till next date of hearing."

A copy of the said order is annexed hereto and marked as ANNEXURE III.

The above explanation tendered by us may be considered as a compliance of all the directions issued by you to us.

All documents will be posted.

Thanking you

Enclosure: As above

Your's faithfully

For VCT products

VCT PRODUCTS

PARTNER

VSG Pan Industries Pvt.Ltd. Vs. Central Pollution Control Board

13.12.2021

Present: Sh. Dushant Kumar Mishra, Counsel for the plaintiffs.
Let the case be checked and registered as per files.

Heard: Record seen

It is stated by the Counsel for the plaintiffs that the present suit the order bearing no.B-11011/UPC, II / PWM/2020-21 dated 22.10.2021 has been challenged as the same being passed illegally and in sheer violation of Principles of natural justice passed without providing the plaintiffs with an opportunity to present their case or granting any hearing to explain and the said order of the defendant is going to significantly affect the livelihood of the plaintiffs. That the plaintiffs had also given their reply to the defendant but they are not considering the same and now the plaintiffs have apprehension of their handoverness at the hands of defendant.

In the light of the above as well as after going through the document placed on record by the plaintiffs, the defendant is restrained from taking any coercive action against the plaintiffs pursuant to the order bearing no.B-11011/UPC, II / PWM/2020-21 dated 22.10.2021 till the date of hearing.

Compliance of Order 39 Rule 4 CPC be done as per rules.
Copy of order be given dasti.

Issue notice of the suit as well as of the interim application to the defendant on filing of PF/RC through all modes for 24.01.2022.


Sunil Kumar
ADJ-03, Rohini Courts
North District, Delhi
13.12.2021

Address: Sec-14, Rohini-III (North)
Ad. District Court, North District, Delhi
110085, Delhi

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty



सत्यमेव जयते

₹300

3300330033003300

Certificate No. : IN-GJ69005598884637U

Certificate Issued Date : 31-May-2022 04:32 PM

Account Reference : IMPACC (FI)/ gjellmp10/ SANAND/ GJ-AH

Unique Doc. Reference : SUBIN-GJGJELIMP1067438992568214U

Purchased by : VCT PRODUCTS

Description of Document : Article 14 Bond

Description : FOR DECLARATION

Consideration Price (Rs.) : 0
(Zero)

First Party : VCT PRODUCTS

Second Party : Not Applicable

Stamp Duty Paid By : VCT PRODUCTS

Stamp Duty Amount(Rs.) : 300
(Three Hundred only)

SERIAL NO. 608/22

DINESH K. ...
NOTARY
GOVT. OF INDIA

31 MAY 2022



0024064793

Statutory Alert:

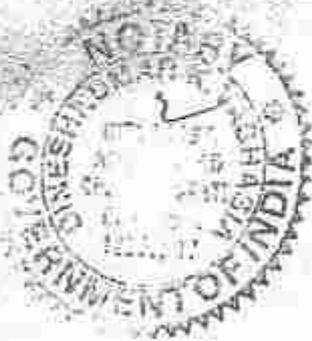
1. The authenticity of this Stamp certificate should be verified at 'www.shiltestamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the integrity is on the signee of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT

I, Deepak Rawat, as Indian, aged 40 Years, son of Sh. Kishan Kumar Rawat is partner of VCT products, situated at Survey No. 269/P/212/P/P2, Xcelon Industrial Park-2 village Chacharavadi Vasna, Tehsil Sanad, Ahmedabd-382213, do hereby solemnly affirm as under:

1. That I am conversant with the facts and am competent to file this affirmation.
2. That M/s VCT Products is engaged in the manufacturing and supply of Jarda Scented Tobacco.
3. That it is confirmed that the sample of packaging material submitted to CPCB is being used at the plant for packaging of scented Tobacco manufactured by us.

Solemnly affirmed on this day, 31st, May, 2022 at Ahmedabad.



[Signature]
Deponent



IDENTIFIED BY ME

[Signature]
PERSON / ADVOCATE

Name
Sard No.
I.D. No.

SOLEMNLY AFFIRMED
BEFORE ME
[Signature]
DINESHKUMAR K. VAGHASIA
NOTARY
GOVT. OF INDIA

31 MAY 2022

522

सिपेट : केंद्रीय पेट्रोसायन अभियांत्रिकी
प्रौद्योगिकी संस्थान (आई पी टी)
(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445,
दूरभाष : (079) 40103900-902, फैक्स : (079) 40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुइन्दी, चेन्नै - 600 032



CIPET : INSTITUTE OF PETROCHEMICAL
TECHNOLOGY
(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382445
Tele.: (079) 40103900-902, Fax : (079) 40083905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No.

9662

Issued to :

VCT Products
Survey No. 269/P, 212P/P2,
Xcelon Ind. Park-2,
Village - Chacharavadi Vasna,
Ta : Sanand, Dist : Ahmedabad 382 213

Test Report No :

2966

Dated

17.08.2022

Your Ref. No. :

Letter

Test Report as per Standard :

As per part C

Dated

01.08.2022

ULR No : TC816422000002927P

PART A

PARTICULARS OF SAMPLE SUBMITTED

- | | | |
|--|---|--|
| a) Name of Sample (as stated by party) | : | Packing material of V1 Jarda Scented Tobacco |
| b) Grade / variety / type / size / class | : | NA |
| c) Declared value, if any | : | NA |
| d) Code No. | : | NA |
| e) Batch No. and Date of Manufacture | : | NA |
| f) Quantity | : | 01 Nos |
| g) Mode of Packing | : | Packed in bag |
| h) Date of Receipt | : | 05.08.2022 |
| i) Date of Starting | : | 10.08.2022 |
| j) Date of Completion | : | 17.08.2022 |
| k) Sealed or not | : | NA |
| l) Any other information | : | NA |

PART B

SUPPLEMENTARY INFORMATION

- | | | |
|---|---|-------------------------------|
| a) Reference to sampling procedure | : | Samples Supplied by the Party |
| b) Supporting documents for the measurement taken and result derived | : | As per Part C |
| c) Deviation from the test method as prescribed in relevant work Instructions, if any | : | Not Applicable |

1 of 2

**सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)**

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज-4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.
दूरभाष : (079) 40103900-902, फैक्स : (079)-40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुण्डी, चेन्नै - 600 032



CIPET सिपेट
अहमदाबाद - गुण्डी, चेन्नै



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
Tele.: (079) 40103900-902, Fax : (079) 40083905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web. : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

प्लास्टिक्स परीक्षण केन्द्र / PLASTICS TESTING CENTRE

Packing material of V1 Jarda Scented Tobacco

Test Report No.: 2966

Dated : 17.08.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper + foil + Non VMCH Polymeric Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS

: Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.



Authorised Signatory





Authorised Signatory

2 of 2

524

सिपेट : केंद्रीय पेट्रोसायन अभियांत्रिकी
प्रौद्योगिकी संस्थान (आई पी टी)
(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
रसायन एवं पेट्रो-रसायन विभाग
रसायन एवं उपकरण संशोधन, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वटवा, अहमदाबाद-382445.
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ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुइन्दी, चेन्नई - 600 032



CIPET वि.पे.इ.



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
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Web. : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परीक्षण रिपोर्ट / TEST REPORT

S.L. No. 11486

Issued to: **VCT Products**
Survey No. 269/P, 212P/P2,
Xcelon Ind. Park-2,
Village - Chacharavadi Vasna,
Ta : Sanand, Dist : Ahmedabad - 382 213

Test Report No : 4430
Dated : 22.11.2022
Your Ref. No. : Letter
Dated : 14.11.2022

Test Report as per Standard : As per part C

ULR No : TCS16422000004428P

PART A
PARTICULARS OF SAMPLE SUBMITTED

a) Name of Sample (as stated by party) : Packing material of VI Jarda Scented Tobacco
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 16.11.2022
i) Date of Starting : 17.11.2022
j) Date of Completion : 22.11.2022
k) Sealed or not : NA
l) Any other information : NA

PART B
SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)

रसायन एवं पेट्रो-रसायन विभाग

रसायन एवं उर्वरक मंत्रालय, भारत सरकार

प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वेट्रा, अहमदाबाद-382445.

दूरभाष : (079) 40103900-9022, फैक्स : (079) 40083905

ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in

वेबसाइट : www.cipet.gov.in

मुख्यालय : सिपेट, गुन्दी, चेन्नै - 600 032



प

CIPET सिपेट



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)

Department of Chemicals & Petrochemicals

Ministry of Chemicals & Fertilizers, Govt. of India

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E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in

Web : www.cipet.gov.in

Head Office : CIPET, Guindy, Chennai - 600 032

प्लास्टिक्स परीक्षण केंद्र / PLASTICS TESTING CENTRE

Packing material of VI Jarda Scented Tobacco

Test Report No.: 4430

Dated : 22.11.2022

PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	--	Paper + foil + Non VMCH Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS : Nil

NOTE

- 1 The results related only to the items tested
- 2 The report shall not be reproduced in full/part without written approval of the laboratory
- 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
- 4 The results stated above related only to the items tested.
- 5 The quality of the subsequent production lot has to be ensured by the purchaser.

Authorised Signatory

Authorised Signatory

2 of 2

526



IN-GJ20316317104240V

INDIA NON JUDICIAL Government of Gujarat



सत्यमेव जयते

Rs.
100

Certificate of Stamp Duty

Certificate No. : IN-GJ20316317104240V

Certificate Issued Date : 06-Mar-2023 05:07 PM

Account Reference : CSCACC (GV)/ gjcsceg07/ GJ-AHPAR0966/ GJ-AH

Unique Doc. Reference : SUBIN-GJGJCSCEG0767851201447855V

Purchased by : VCT PRODUCTS

Description of Document : Article 14 Bond

Description : Not Applicable

Consideration Price (Rs.) : 0
(Zero)

First Party : VCT PRODUCTS

Second Party : Not Applicable

Stamp Duty Paid By : VCT PRODUCTS

Stamp Duty Amount(Rs.) : 100
(One Hundred only)



SERIAL NO. 458/2023

DINESHCHAND K. VAGHASIA

NOTARY
GOVT. OF INDIA

6 MAR 2023



- 6 MAR 2023

0031558522

NOTARIAL

Use of using e-Stamp Mobile App of Stick Holding
Mobile App renders it invalid.

528



IN-GJ20317939328261V

INDIA NON JUDICIAL
Government of Gujarat



सत्यमेव जयते

Rs.

100

Certificate of Stamp Duty

Certificate No. : IN-GJ20317939328261V
 Certificate Issued Date : 06-Mar-2023 05:08 PM
 Account Reference : CSCACC (GV)/ gjcsceg07/ GJ-AHPAR0966/ GJ-AH
 Unique Doc. Reference : SUBIN-GJGJCSCEG0767854192683746V
 Purchased by : VCT PRODUCTS
 Description of Document : Article 14 Bond
 Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : VCT PRODUCTS
 Second Party : Not Applicable
 Stamp Duty Paid By : VCT PRODUCTS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



IKC 0031558523

VOID VOID VOID

Statutory Alert

1. The authenticity of this Stamp Certificate should be verified at: www.ahcestamp.com or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and ascertainable on the website / Mobile App renders it invalid.
3. In case of any discrepancy, please inform the Competent Authority.



In continuation to Stamp Duty Certificate No.IN-GJ20319810620768V, IN-GJ20317939328261V, and IN-GJ20316317104240V, all dated 06.03.2023

AFFIDAVIT

I, Deepak Rawat, son of Shri Kishan Kumar Rawat, aged about 41 years, is partner of VCT Products having its premises at Survey No.269/P/212/P/P2, Xcelon Industrial Park-2, Village Chacharavadi Vasna, Taluka Sanand, Ahmedabad – 382213, do hereby solemnly affirm as under :-

That I am conversant of the facts of the matter and am competent to file this affirmation;

That M/s VCT Products is engaged in the manufacture and supply of Jarda Scented Tobacco from the above-mentioned premises;

That the test report of the samples being used by CIPET has been submitted along with our request letter;

That the samples of packaging material have also been submitted with our request letter;

That the compensation cess amounting to Rs. 5,50,000/ (Rupees Five lacs fifty thousand has been paid by us on 01.08.2022;

That we confirm and undertake that we shall not use any plastic material in any form in our packaging of Jarda Scented Tobacco in future.

Solemnly affirmed on this day of ____ March, 2023 at Ahmedabad.

- 6 MAR 2023

DEPONENT

IDENTIFIED BY ME

PERSON / ADVOCATE

Name :

Stamp No.

ID. No.



Notary Public, Gujarat State, Ahmedabad, India. I hereby certify that the identity of the deponent is verified and the document is true and correct.

SOLEMNLY AFFIRMED BEFORE ME

DINESH KUMAR K. VAGHASIA
NOTARY
GOVT. OF INDIA

- 6 MAR 2023

530
VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, B, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana
Email: vsghanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

Date: 13.03.2023

To,

The Chairman
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Subject-Revocation of your letter No.B.11011/UPC II/PWH/20-21

Sir,

In continuation of our letters dated 06.03.2023 & 10.03.2023

1. It is submitted that we have paid Environment Compensation of Rs.76.35 Lakhs on 10.03.2023 vide RTGS No. KKBKR22023031008055727 from Kotak Mahindra Bank.
2. Our unit is closed since 10.03.2023.
3. The CIPET report and the sample used by us have been submitted vide our letter dated 06.03.23.
4. We undertake and assure you that we shall not use any plastic in any form in our packaging of pan masala.
5. An affidavit confirming the above is enclosed herewith.

We have now fulfilled all the conditions as laid down and detailed in your letter dated 22/10/21 and hence request you to revoke and withdraw the said letter.

Thanking You

Yours Faithfully,

For VSG Pan Industries Pvt. Ltd.


Sumit Kumar
(Director)



Non Judicial



Indian-Non Judicial Stamp
Haryana Government



Date : 13/03/2023

Certificate No. TOM2023C11

TOM2023C11

Stamp Duty Paid : ₹ 101

GRN No. 100044527

100044527

Penalty : ₹ 0

(The Zero Only)

Seller / First Party Detail

Name: Vsg Pan industries Pvt ltd

H.No/Floor : X

Sector/Ward : X

LandMark : X

City/Village : Jhundpur

District : Sonipat

State : Haryana

Phone: 81*****98



Buyer / Second Party Detail

Name : Other

H.No/Floor : X

Sector/Ward : X

LandMark : X

City/Village: X

District : X

State : X

Phone : 81*****98

267
13/03/2023

Purpose : UNDERTAKING

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>

AFFIDAVIT (UNDERTAKING)

Name A.K. Dahiya
Area Dist. SNP
Regn. No. 6049

WE M/S VSG PAN INDUSTRIES PRIVATE LIMITED having an address at Khasra No. 52/67, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonipat-131023, Haryana.

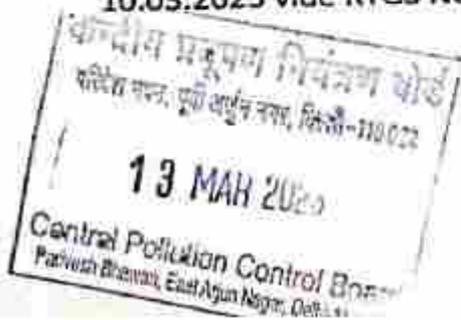
This is to confirm that the sample of packing material submitted to the Central Pollution Control Board was being used at the plant for the packing of Pan Masala Manufactured at our plant.

The test report of the samples tested by CIPET had been submitted to CPCB

We assure you that we shall not use any plastic material in our Packing of Pan Masala in the future.

We confirm that by your direction our factory is closed since 10.03.2023.

It is submitted that we have paid Environment Compensation of Rs.76.35 Lakhs on 10.03.2023 vide RTGS No. KKBKR22023031088055727 from Kotak Mahindra Bank.



ATTESTED

NOTARY
13/03/2023



DEPONENT

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhindpur, Tehsil Rai, Sonapat-131023, Haryana

Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

532

To,

Date: 06.03.2023

Shri Tanmay Kumar
The Chairman CPCB,
Parivesh Bhawan,
East Arjun Nagar,
Delhi-110032.

Subject: Directions under section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules, 2016 for storing, packing or selling Gutkha / Pan masala and Tobacco Products in all forms

In this connection, we wish to submit that immediately on receipt of direction dated 22.10.2021, we had submitted that the said directions were passed in violation of natural justice and therefore it was requested that we may be heard before any decision is taken in the matter. It was also submitted by us that after the introduction of Plastic Waste Management Rule, 2016, we had discontinued the usage of plastic in packing of finished products and switched over to paper based packaging material for packing of our finished product. Thereafter, the said paper based packaging material was tested from CIPET and a test report dated 11.05.2022 was submitted to you. The report of the CIPET confirmed that no plastic was being used in packing of our finished products.

It is submitted that vide our letters dated 31.05.2022 & 27.04.2022, 24.03.2022, 08.03.2022, 17.02.2022, 06.12.2021, 16.11.2021 we have filed detailed representation along with the report of CIPET, Ahmedabad copies of the said letters, are enclosed herewith, it is also submitted that vide our letter dated 31.05.2022, we had submitted an affidavit of our partner affirming that the sample of packaging material submitted to CPCB was being used at our plant for packaging said Pan Masala manufacture by us. Here, we would like to submit that we have been getting our samples of our packing material tested regularly from CIPET. The samples were tested in February 2022 and the Test Report No. 7941 dated 16.02.2022 were received from CIPET which confirmed that the packing material used was paper, foil and non VMCH Polymeric adhesive. Thereafter, again we got tested the sample of packing material and CIPET vide Its Test Report No. 788 dated 11.05.2022 and Test Report No. 3147 dated 22.08.2022, reported that the material tested was of paper, Foil and non VMCH adhesive. Copies of the said Test Report are enclosed

herewith.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
अरविना भवन, पूर्वी अर्जुन नगर, दिल्ली-110032

07 MAR 2023

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52/76/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana

Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087847

As regards payment of Environment compensation Cess, it is submitted that the said Cess has been imposed as per the directions of the Hon'ble Green Tribunal based on the principle that polluters to pay. As stated above, we do not use any plastic material for packaging of our finished product and therefore, prima-facie Environment Compensation Cess is not required to be paid by us.

Without prejudice to the above, the contentions, it is submitted that the said directions dated 22.10.2021 has been stayed by the Hon'ble Additional District Judge, Delhi vide his order dated 13.12.2021, in view of above order of the Addl. District Judge, we were not required to close our factory which would have been against the said orders dated 13.12.2021 of Hon'ble Additional District Judge.

Lastly, as regards payment of Environment Compensation Cess, it is submitted that after the inception of PWM Rules, 2016 as amended, we had never used plastic packaging material for packing of our finished product, we have already a Test Report from CIPET, Ahmedabad to the effect that no plastic packaging material is being used by us. We are again submitting a sample of packaging material and affidavit as desired by you.

We therefore fulfilled all the conditions laid down by CPCB as followings: -

CIPET Report is enclosed with sample.

We confirm that we shall not use any plastic in any form in our packaging in future.

The required affidavit is enclosed.

Hence we request you to revoke the orders issued vide letter dated 21.10.2021.

Thanking You,

Yours Faithfully,

For VSG Pan Industries Pvt. Ltd.


Sunil Kumar
Director



Certificate No. T0F2023C868
GRN No. 100043922Stamp Duty Paid : ₹ 101
(Rs. Only)
Penalty : ₹ 0
(Rs. Zero Only)**Seller / First Party Detail**Name: Vsg pan Industries Pvt ltd
H.No/Floor : X Sector/Ward : X LandMark : X
City/Village : Jhundpur District : Sonapat State : Haryana
Phone: 81*****98**Buyer / Second Party Detail**Name : Other
H.No/Floor : X Sector/Ward : X LandMark : X
City/Village : X District : X State : X
Phone : 81*****98

Purpose : ARTICLE 14 BOND

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>
AFFIDAVIT

I Sunil Kumar s/o Shri Kanwar Singh Antil aged about 42 years, is Director of VSG Pan Industries Pvt. Ltd. having its premises at Khasra No. 52//6/2, Jhundpur, Tehsil Rai, Sonapat – 131023 Haryana, do hereby declare solemnly affirm as under :-

That I am conversant of the facts of the matter and am competent to file this affirmation.

That M/s VSG Pan Industries Pvt. Ltd. is engaged in the manufacturing and supply of Pan Masala from the above mentioned premises.

That the samples of packaging material submitted to the CPCB is being used by us at our above mentioned manufacturing premises for packaging of Pan Masala.

That the sample of packaging material are got tested by us from CIPET and the Test Report of the sample testing have been submitted to the CPCB.

That the test report of the samples being used by CIPET has been submitted along with request

That the samples of packaging material have also been submitted with our request letter.

That we undertake and assure that we shall not use any plastic material in any form in our packaging of Pan Masala in future.

Solemnly affirm on the day of 6th March, 2023 at Sonapat.

ATTEST

NOTARY

6/3/2023



DEPONENT

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundur, Tehsil Rai, Sonapat-131023, Haryana
Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

To,

Date: 31-05-2022

Shri Tanmay Kumar, IAS,
Chairman,
CPCB, Parvash Bhavan, Delhi 110032

Respected Sir,

Subject: Directions under Section 5 of the Environment (Protection) Act, 1986, for enforcement of provisions of Plastics Waste Management (PWM) Rules for storing, packing or selling Gutkha/Pan Masala and Tobacco products in all forms.

We are in receipt of letter F. No. P-20/28/2021-UPC-II-HO-CPCB-HO, dated 25.03.2022 of the Additional Director & I/c UPC-II, under which, we have been asked to submit the details as per directions given during personal hearing. We had requested for time to submit the said information / details, till 31.05.2022.

As desired, in the above mentioned letter, we are enclosing herewith the samples of packaging being used by us in packaging of Pan Masala. Here, it may be submitted that vide our letter dated 27.04.2022, it was informed that the samples of pouches/sachets (packaging materials) were sent to CIPET at Ahmedabad, for testing and on receipt of the test report, the same would be submitted to you. It was also urged that no action may be initiated against our company till the test result and undertaking were submitted by us.

Now, we have received the test report from CIPET, Ahmedabad, for the samples sent by us. The test report bearing No. 788, dated 11.05.2022, inter alia provides as under:

Part C Test result

S. No.	Test	Test Method	Unit	Result Obtained
1	Material Identification	ASTM E 1252	---	Paper, Foil: Non VMCH Adhesive

A copy of the said test report dated 11.05.2022 is annexed hereto and marked as ANNEXURE 1.

We are also enclosing herewith as undertaking in form of an Affidavit, affirming that the sample of packaging material submitted by us to CPCB, is only material being used by us in packaging of Pan Masala and is marked as annexure II.

In so far as affidavit conforming the closure of plant in compliance with the directions dated 22.10.2021 is concerned, it is to submit that we vide our representation dated 17.11.2021, had represented as under:

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khaura No. 52//6/2, 7/2, B, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana

Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

"In view of above, it is kindly requested to provide us an opportunity of personal hearing and also the evidence on the basis of which above mentioned directions have been issued. We request your goods self that till we are heard by your goods self, the operation of the direction dated 22.10.2021 may not be implemented and be kept in abeyance".

Based on the above representation, you were pleased to grant us a personal hearing on 04.03.2022, virtually. During the course of hearing, a specific request was made to provide with the copy of test report of our samples, which was agreed upon and have been provided to us.

Sir, from the entire sequence of representations made by us, our prayer was twofold, to provide the evidence and a personal hearing and to keep the said directions dated 22.10.2021 in abeyance, till the finalization of the issue. After, the personal hearing, we have been asked to provide some further details, which lead to bonafide belief that the proceedings have started afresh from March, 2022, that the said Directions dated 22.10.2021 for closure of plant, has been kept under abeyance, till the final findings are arrived at on the basis of proceedings commenced afresh from march, 2022.

It will not be out of place to mention here that we filed an application before the Additional District Judge, Rohini Delhi, against the said directions dated 22.10.2021. The Hon'ble court was pleased to pass an interim order dated 13.12.2021, where under, the following order was passed:

"The defendant is restrained from taking any coercive action against the Plaintiff pursuant to the Order bearing No. B-11011/UPC II/PWH/20- 21, dated 22.10.2021, till next date of hearing"

A copy of the said order is annexed hereto and marked as ANNEXURE III.

The above explanation tendered by us may be considered as a compliance of all the directions issued by you to us.

Thanking You,

Enclosure: As above

EN0895220251H IVR:672689522025
SP BAWALGARH 50 (131021)
Computer No:1,01/06/2022, 11:17
To: SUNIT KUMAR, J.C.P.C. BAWAL DELHI
PIN:110002, Shadara 50
From: VSG PAN IND., JHUNDPUR
Wt:45ms
Rate:48.30(Cash)Tax:6.30
Click on www.indiapost.gov.in



Yours faithfully,
For VSG Pan Industries P. Ltd.


Sunil Kumar
Director



सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
स्थापन एवं प्रबंधन विभाग
स्थापन एवं अर्थिक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, वी.आई.टी.सी., चतुर्था, अहमदाबाद-382445
दूरभाष : (079) 40103900-902, 925 फैक्स : (079) 40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
सूचनात्मक : सिपेट, गुन्टी, चेन्नई - 600 032



IP

CIPET लि. १८



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.I.D.C., Vatva, Ahmedabad-382 445.
Tels : (079) 40103900-902, 925, Fax : (079) 40083905
E-mail : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

S.L. No. **6998**

Series : A

परीक्षण रिपोर्ट / TEST REPORT

Issued to :

VSG Pan Industries Private Limited
Khasra No. 52/6/2, 7, 2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 20
Jhundpur, Tehsil Rail,
Sonapat - 131 023, Haryana.

Test Report No : 788

Dated : 11.05.2022

Your Ref. No. : Letter

Dated : 02.05.2022

Test Report as per Standard :

As per part C

ULR No : TC816422000000824P

PART A

PARTICULARS OF SAMPLE SUBMITTED

a) Name of Sample (as stated by party)	: Sample of Vimal Pan Masala
b) Grade / variety / type / size / class	: NA
c) Declared value, if any	: NA
d) Code No.	: NA
e) Batch No. and Date of Manufacture	: NA
f) Quantity	: 01 Nos
g) Mode of Packing	: Packed in bag
h) Date of Receipt	: 05.05.2022
i) Date of Starting	: 10.05.2022
j) Date of Completion	: 11.05.2022
k) Sealed or Not	: NA
l) Any other Information	: NA

PART B

SUPPLEMENTARY INFORMATION

a) Reference to sampling procedure	: Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived	: As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any	: Not Applicable

Of 2

[Signature]

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स टेक्नोलॉजी (आई पी टी)
 (पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
 एकात्म एण्ड पेट्रो-एकतम विभाग
 एकात्म एण्ड पेट्रोकेमिकल विभाग, भारत सरकार
 प्लॉट नं. 830, फेज-4, जी.आई.डी.सी. बिल्डिंग, महानगर-382445
 दूरध्वनि : (079) 40103900-902, 925 फैक्स : (079) 40083905
 ईमेल : cipetahmd@gmail.com, ahmedshahji@cipet.gov.in
 वेबसाइट : www.cipet.gov.in
 मुख्यालय : सिपेट, गुंदी, चेन्नई - 800 032



CIPET : INSTITUTE OF PETROCHEMICALS TECHNOLOGY (IPT)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 830, Phase-IV, G.I.D.C., Vafra, Ahmedabad-382 445.
 Tele.: (079) 40103000-902, 925, Fax : (079) 40083905
 E-mail: cipetahmd@gmail.com, ahmedshahji@cipet.gov.in
 Web: www.cipet.gov.in
 Head Office : CIPET, Guindy, Chennai - 800 032

PLASTICS TESTING CENTRE

Sample of Vimal Pan Masala Test Report No.: 788
Dated : 11.05.2022

**PART C
TEST RESULTS**

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252	---	Paper+Tol - Non VMCTH Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA
 ii) Opinion & Interpretation : NA
PART D

- REMARKS :** Nil
- NOTE :**
- 1. The results related only to the items tested
 - 2. The report shall not be reproduced in full part without written approval of the laboratory
 - 3. This Test Report/Certificate is issued only for the samples submitted for test
 - 4. The results stated above related only to the items tested.
 - 5. The quality of the subsequent production lot has to be ensured by the purchaser.

Bharath K. L.
 Authorised Signatory
Bharath K. L.
 (Signature)

Rajesh
 Authorised Signatory
Rajesh
 (Signature)

**Indian-Non Judicial Stamp
Haryana Government**

Affidavit Date: 24/03/2022

Certificate No. T0X2022C79  Stamp Duty Paid: ₹ 101

GRN No. B8576489  Penalty: ₹ 0
(Rs. Zero Only)

Deponent

Name: Vsg pan industries Pvt Ltd
 H.No/Floor: X Sector/Ward: X Landmark: X
 City/Village: Jhundpur District: Sonapat State: Haryana
 Phone: 70*****92 

Purpose: GENERAL to be submitted at Other

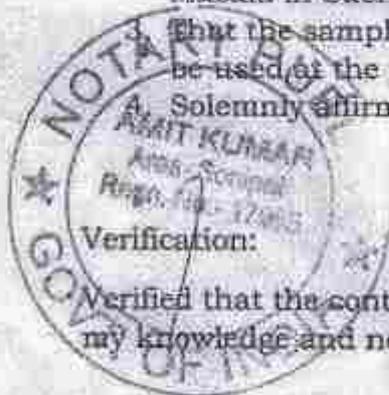
The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>

AFFIDAVIT

I, Sunil Kumar an Indian aged 41 years, son of Shri Kanwar Singh is working as Director in VSG Pan Industries Pvt. Ltd. situated at Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26 Vill: Jhundpur, Teh; Rai, Distt. Sonapat- 131023 Haryana, do hereby solemnly affirm as under:-

1. That VSG Pan Industries Pvt. Ltd is engaged in the manufacture and supply of Pan Masala.
2. That we have already submitted an affidavit dated 24/3/2022, affirming that we shall not use any plastic material for packing Pan Masala in Sachets/ pouches in future.

That the sample of packaging submitted to CPCB is being confirmed to be used at the plant for packaging of Pan Masala Manufactured by us. Solemnly affirmed on this day of 31 May 2022 at Sonapat



Verification:

Verified that the contents of above affidavit are true and correct to the best of my knowledge and nothing has been concealed therein.

Sunil Kumar
Deponent

Sunil Kumar
Deponent

ATTESTED

[Signature]
NOTARY
Distt. Sonapat

CS No. 672/21

VSG Pan Industries Pvt.Ltd. Vs. Central Pollution Control Board

13.12.2021

Present: Sh Dushant Kumar Mahant, Counsel for the plaintiffs.
Let the case be checked and registered as per rules.

Heard: Record seen.

It is stated by the Counsel for the plaintiffs that by the present suit the order bearing no B-11011/UFC-II / PWM/2020-21 dated 22.10.2021 has been challenged as the same being issued arbitrarily, illegally and in sheer violation of Principles of Natural Justice having been passed without providing the plaintiffs with an opportunity to present its case or granting any hearing to explain and the said act of the defendant is going to significantly affect the livelihood of the plaintiffs. That the plaintiffs had also given their reply to the defendant but they are not considering the same and now the plaintiffs have apprehension of high handedness at the hands of defendant.

In the light of the above as well as after going through the document placed on record by the plaintiffs, the defendant is restrained from taking any coercive action against the plaintiffs pursuant to the order bearing no B-11011/UFC-II / PWM/2020-21 dated 22.10.2021 till next date of hearing.

Compliance of Order 39 Rule 4 CPC be done as per rules.
Copy of order be given dasti.

Issue notice of the suit as well as of the interim application to the defendant on filing of RF / RC through all modes for 24.01.2022.


Sunil Kumar
ADJ-03, Rohini Courts
North District, Delhi
13.12.2021

सुनील कुमार
अदालत रोहिणी कोर्ट
उत्तर जिला दिल्ली
13.12.2021



541

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
स्थापन एवं प्रबंधन : स्थापन विभाग
स्वायत्त एवं उर्वरक मंत्रालय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.आई.डी.सी., वाटवा, अहमदाबाद-382445.
दूरध्वनि : (079) 40103900-902, 925 फैक्स : (079)-40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipst.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिनेट, गुन्डी, चेन्नै - 600 032



CIPET निर्रेट



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
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Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परिक्षण रिपोर्ट / TEST REPORT

S.L. No.

4657

Issued to : **VSG Pan Industries Private Limited**
Rhasra No. 52 // 6/2,7/2,8,9/1,13,14,15/2,16/1,17,18/1,26
Jhundpur, Tehsil Rail,
Sonipat - 131 029, Haryana.

Test Report No : 7941
Dated : 16.02.2022
Your Ref. No. : Letter
Dated : 09.02.2022

Test Report as per Standard : As per part C

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Sample of Sachet of Vimal Pan Masala
- b) Grade / variety / type / size / class : NA
- c) Declared value, if any : NA
- d) Code No. : NA
- e) Batch No. and Date of Manufacture : NA
- f) Quantity : 01 Nos
- g) Mode of Packing : Packed in bag
- h) Date of Receipt : 10.02.2022
- i) Date of Starting : 15.02.2022
- j) Date of Completion : 16.02.2022
- k) Sealed or not : NA
- l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
- b) Supporting documents for the measurement taken and result derived : As per Part C
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

542

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)

(पूर्व में सेंट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एण्ड टेक्नोलॉजी)
इसरो एण्ड पेट्रो-इंसायन विभाग
स्थापन एवं नियंत्रण निकाय, भारत सरकार
प्लॉट नं. 630, फेज 4, जी.एल.डी.सी., वडवा, अहमदाबाद-382445.
दूरभाष : (079) 40103900-922, 925 फैक्स : (079) 40083905
ईमेल : cipetahmd@gmail.com, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुन्दी, चेन्नै - 600 032



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 630, Phase-IV, G.L.D.C., Vadva, Ahmedabad-382 445.
Tele: (079) 40103900-922, 925, Fax : (079) 40083905
E-mail: cipetahmd@gmail.com, ahmedabad@cipet.gov.in
Web : www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Sample of Sachet of Vimal Pan Masala

Test Report No.: 7941
Dated : 16.02.2022

PART C TEST RESULTS

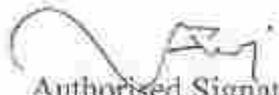
Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Braun	---	Paper+ Aluminium foil + non - VMCH based Polymeric Adhesive

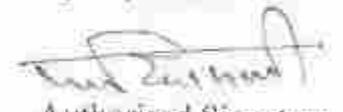
Note : i) Statement of Conformity & Decision Rule (if any) : NA

ii) Opinion & Interpretation : NA

PART D

REMARKS	:	Nil
NOTE	:	1 The results related only to the items tested 2 The report shall not be reproduced in full/part without written approval of the laboratory 3 This Test Report/Certificate is issued only for the samples submitted to CIPET. 4 The results stated above related only to the items tested. 5 The quality of the subsequent production lot has to be ensured by the purchaser.


Authorised Signatory
Kirti D. Trivedi
(Technical Officer)


Authorised Signatory
P.P. Diwasahi
(Manager TS)
2 of 2

543

विश्वविद्यालय अभियांत्रिकी एवं
 प्रौद्योगिकी संशोधन संस्थान
 (एन.सी.ई.टी.)
 एन.सी.ई.टी. (एन.सी.ई.टी.एच.)
 एन.सी.ई.टी.एच. (एन.सी.ई.टी.एच.)



**CIPET : INSTITUTE OF PETROCHEMICALS
 TECHNOLOGY (IPT)**
 (Formerly Central Institute of Plastic Engineering & Technology)
 Department of Chemicals & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Head Quarters, Plot No. 21/1 D.C., Vittal, Ahmedabad-382 015
 India. (Ph: 079-4003890-902, Fax: 079-4003900
 E-mail: cipet@nic.nic.in, ahmedabad@cipet.gov.in
 Web: www.cipet.gov.in
 Head Office: CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

परीक्षण रिपोर्ट / TEST REPORT

S.L. No. **9792**

VSG Pan Industries Private Limited	Test Report No.	3147
Khasra No. 52/16/2,7/2,8,9/1,13,14,15/2,16/1,17,18/1,26	Date	22.08.2022
Dhundpur, Tehsil Rail,	Year Ref. No.	Letter
Sonapat - 131 023, Haryana.	Date	10.08.2022
As per part C		

ULR No : TC816422000003050P

**PART A
 PARTICULARS OF SAMPLE SUBMITTED**

- a) Name of Sample (as stated by party) : Sample of Vimal Pan Masala
- b) Grade / variety / type / size / class : NA
- c) Declared value, if any : NA
- d) Code No. : NA
- e) Batch No. and Date of Manufacture : NA
- f) Quantity : 01 Nos
- g) Mode of Packing : Packed in bag
- h) Date of Receipt : 16.08.2022
- i) Date of Startling : 18.08.2022
- j) Date of Completion : 22.08.2022
- k) Sealed or not : NA
- l) Any other information : NA

**PART B
 SUPPLEMENTARY INFORMATION**

- a) Reference to sampling procedure : Samples Supplied by the Party
- b) Supporting documents for the measurement taken and result derived : As per Part C
- c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

10/08/2022

Head Office: CIPET, Guindy, Chennai - 600 032

सिस्टम ऑफ पेट्रोकेमिकल्स
सिस्टम ऑफ पेट्रोकेमिकल्स
सिस्टम ऑफ पेट्रोकेमिकल्स
 (आई पी टी)
 (Formerly Central Institute of Plastics Engineering & Technology)
 Department of Chemistry & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
 Plot No. 828, Phase IV of I.I.C.T., Vashi, Maharashtra-401 301
 India. Tel: (022) 81143000/903, Fax: (022) 40083000
 E-mail: cipet@rediffmail.com, info@cipet.gov.in
 Web: www.cipet.gov.in
 Head Office: CIPET, Sector 12, Noida - 201 302



CIPET : INSTITUTE OF PETROCHEMICALS
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 Department of Chemistry & Petrochemicals
 Ministry of Chemicals & Fertilizers, Govt. of India
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 India. Tel: (022) 81143000/903, Fax: (022) 40083000
 E-mail: cipet@rediffmail.com, info@cipet.gov.in
 Web: www.cipet.gov.in
 Head Office: CIPET, Sector 12, Noida - 201 302

प्लास्टिक परीक्षण केंद्र / PLASTICS TESTING CENTRE

Sample of Vimal Pan Masala	Test Report No.: 3147 Dated : 22.08.2022
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PART C
TEST RESULTS

Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IOC by Braun	---	Paper+ foil + Non VMCH Polymeric Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA
 ii) Opinion & Interpretation : NA

PART D

- REMARKS** : Nil
- NOTE**
1. The results related only to the items tested.
 2. The report shall not be reproduced in full/part without written approval of the laboratory.
 3. This Test Report/Certificate is issued only for the samples submitted to CIPET.
 4. The results stated above related only to the items tested.
 5. The quality of the subsequent production lot has to be ensured by the purchaser.

Authorized Signatory

Authorized Signatory

2 of 2

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana
Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

To,
Shri. Tanmay Kumar I.A.S
Chairman,
CPCB, Parvesh Bhawan,
Delhi - 110032

Dated 27.04.2022

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

Respected Sir,

This has reference to CPCB letter vide File No. P-20/28/2021-UPC-II-HO-CPCB-HO-Part (1) 14780-790, Dated: 25.03.2022 regarding submission of information with regard to para 1 & 2. of the said letter.

We would like to submit that we could not receive the above said letter on time due to which we could not respond on time to your good office. Subsequently on request to CPCB vide email dated 23.04.2022, we received a copy of the letter through email on 26.04.2022.

We would further like to inform that we are sending all the samples of Pouches / Sachets of PAN MASALA to CIPET Ahmedabad for material testing. As soon as the results are obtained from CIPET Ahmedabad, we will submit the test result as well as undertaking as mentioned in the letter.

We humbly urge your good self not to initiate any action against our company till sample reports and undertaking are submitted to your good office.

We hope to get favourable support in this matter, for which we shall be obliged.

Thanking You,

Yours Faithfully.

For VSG Pan Industries Pvt. Ltd.


27/04/22
Sunil Kumar
Director



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VSG PAN INDUSTRIES PRIVATE LIMITED

By Speed Post

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana
Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16008HR2020PTC087447

To,
Shri Tanmay Kumar
Chairman CPCB,
Pravesh Bhawan,
East Arjun Nagar,
New Delhi-110032

Date: 24.03.2022

Subject-Direction under Section 5 of Environment (Protection) Act, 1986 for enforcement of provision of Plastic Waste management (PWM) Rules, 2016 for storing, Packing of selling of Gutka/Pan Masala and Tobacco Products in all forms:-
Regarding withdrawal of closure direction issued to M/s VSG Pan Industries Private Limited, Khasra No-52//6/2,7/2,8,9/1,13,14,15/2,16/1,17,18/1,26, Jhundpur, Tehsil-Rai, Sonipat-131023, Haryana

Dear Sir,

Please find the enclosed affidavit as required. We request you to withdraw the notice in the interest of justice and of the industry.

Thanking You

Yours Faithfully,

For VSG Pan Industries Private Limited


Director



Affidavit



Indian-Non Judicial Stamp
Haryana Government



Date: 24/03/2022

Certificate No. TOX2022C79



Stamp Duty Paid : ₹ 101

GRN No. 88575489



(Per. Copy)

Penalty : ₹ 0

(Per. Copy)

Deponent

Name: VSG Pan Industries Pvt Ltd
H.No/Floor: X Sector/Ward: X Landmark: X
City/Village: Jhundpur District: Sonapat State: Haryana
Phone: 70****92



Purpose: GENERAL to be submitted at Other

The authenticity of this document can be verified by scanning this QR Code through smart phone or on the website (<http://agm.gov.in>)

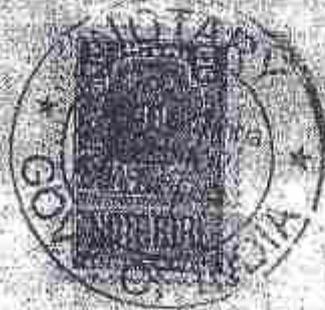
AFFIDAVIT

I, Sunil Kumar an Indian, aged 41 years, Son of Shri Kanwar Singh is working, as Director in VSG Pan Industries Private Limited situated at Khasra no S2//6/2, 7/2, 8,9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26 Vill. Jhundpur Teh Rai, Distt Sonapat Haryana -131023 do hereby solemnly affirm as under:-

That VSG Pan Industries Private Limited is engaged in the manufacture and supply of Pan Masala.

We undertake and assure that we shall not use any plastic material in our packing of Pan Masala in Sachets/Pouches in future.

Solemnly affirmed on this day of 24th of March 2022 at Sonapat.



Sunil Kumar
24/03/22
DEPONENT

[Signature]
NOTARY
Distt. Sonapat

24/03/2022



ED950531893IN IVR:6968950531893
 SP POS COUNTER RmS BHAWAN (110006)
 Counter No:1, 24/03/2022, 20:59
 To:THE CHAIRMAN, EKST ARJUN NAGAR
 PIN:110032, Shandara SJ
 From:VSS PAK INDUS. P LTD, RAI
 Wt:30gms
 Amt:17.70 (Cash) Tax:2.70
 <Track on www.indiapost.gov.in>
 <Dial 18002666868> <wear Masks, Stay Safe>



VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana
Email: vsgpanindustries@gmail.com, Contact No. +91 9896938268, CIN No. - U16006HR2020PTC387447

To,

Date: 08.03.2022

Shri Tanmay Kumar,
Chairman CPCB,
Parivesh Bhawan,
East Arjun Nagar,
Delhi-110032.

Subject: Directions under section 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules, 2016 for storing, packing or selling Gutkha / Pan masala and Tobacco Products in all forms - Regarding withdrawal of closure direction Issued to M/s VSG Pan Industries Pvt. Ltd.

Respected Sir,

This refers to closure notice dated 22nd October, 2021 (received on 3rd December, 2021) issued to VSG Pan Industries P. Ltd. listed at serial no. 12 on attached list of Gutkha / Pan Masala manufactures on the above-mentioned subject.

2. In this regard kindly refer to my earlier letter dated 17.02.2022 vide which company had filed a reply & thereafter we had also submitted testing report of our samples, after meeting with you in MoEF&CC. These samples were got tested by certified Accredited Laboratory.

3. In this process, the company was further called for personal hearing on 04.03.2022 under your chairmanship wherein we have explained our points based on previous referred communications to CPCB. After deliberation, finally CPCB has directed that company shall submit their own samples being used for storing, packing or selling pan masala products. Now following this instruction, the company is hereby submitting the samples, which are attached with this letter.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अरजुन नगर, दिल्ली-88

08 MAR 2022

Central Pollution Control Board

4. Sir, this direction has been pending since long and even after full cooperation with CPCB, we are yet to wave-off this. We are dedicated to make environment plastic free and ready to obey/ follow the law/rule as laid down in PWM Rule, 2016.

5. We are filing this response after personal hearing with the humble request that closure direction may be revoked immediately.

Thanking You,

Yours Faithfully,

For VSG Pan Industries Pvt. Ltd.


08/03/22
Sunil Kumar
Director



VSG PAN INDUSTRIES PRIVATE LIMITED

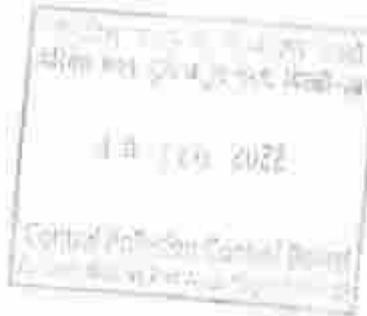
Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur Tehsil Rai
Sonapat-131023, Haryana GST No. 06AAHCV3675L1ZG, CIN No. U1600BHRT020P100874A7
Email Address: vsgpanindustries@gmail.com, Mobile No. +91 9896438268 (Office)

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01/2

To,

Shri Tanmay Kumar
Chairman CPCB,
Parivesh Bhawan,
East Arjun Nagar,
Delhi-110032.



Date: 17.02.2022

Subject: Directions under section 5 of Environment (Protection) Act, 1986 for enforcement of provision of Plastic Waste Management (PWM) Rules, 2016 for storing, packing or selling gutkha/pan masala and tobacco products in all forms-

Regarding withdrawal of closure direction issued to M/s VSG PAN Industries Private Limited, Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana.

Respected Sir,

This refers to closure notice dated 22.10.2021 vide F. No. B-11011/UPC II/PWM/2020-21/8278 and dated 22.10.2021 vide F. No. B-11011/UPC II/PWM/2020-21/ dated 22/10/2021 issued to M/s VSG Pan Industries Private Limited on attached list of Gutkha/ Pan Masala manufactures on the above-mentioned subject.

1. Vide above referred direction, it is stated that our unit was inspected on 6th July, 2021 by CPCB Officers and samples of packing material for gutkha/pan masala were collected for testing. In this regard, it is to say that a team of CPCB had visited our unit located at Khasra No. 52//6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Rai, Sonapat-131023, Haryana and they collected the sample at packing points where the rolls were installed. (4 samples at different locations). With due respect, we have fully Cooperated with team in collecting the samples. At the same time, we had also requested visiting team to have joint signatures on the collected samples so as to follow the protocol or stipulations as given in the relevant Acts of Water/Air including Environment (Protection) Act 1986 as being followed in

cases of industrial/other units and copy of sealed samples was not given to us, so as to make transparency/authenticity in the matter. However, the visiting officers of CPCB did not undertake this procedure.

2. Also vide this closure notice, it is noted that CPCB found plastic ingredient in collected samples based on test report. However, test reports of the samples collected by the officers are not attached. It is hard to believe that without using plastic material, CPCB has confirmed the use of plastic. We are confident that we are not using in any form of plastic as laid down in Rule 4(i) of PWM Rule 2016, it is surprising to note that plastic is detected in our sample. It would be appropriate that CPCB may please provide the Test report. It is to refer here that by knowing the importance of matter, the company had also sent samples to CIPET accredited laboratories at Ahmedabad for testing. These test reports are attached.
3. We are surprised to note that we have been issued closure direction despite the fact that our company have been using the packing material which is free from any plastic traces.
4. Earlier, prior to this direction CPCB had collected the sample from the market and based on CPCB test results/assessment and show cause notice was issued under section 5 of Environment (Protection) Act, 1986 vide CPCB letter dated 22nd October, 2021. In this response, we filed our reply on 06th December, 2021 with the request that the samples collected from market do not belong to our company. In this connection, we have separately sent the testing report confirming that no traces of plastic material were being used for packaging of pan masala.
5. Now while extending the cooperation to the visiting team of CPCB and also at our request to take sample from the unit, we find unusual report of CPCB that confirm plastic material is found through our packaging unit. Sir, we had separately sent our sample to CIPET, Accredited Laboratory for testing which have confirmed no plastic (copy attached).
6. Apart from above, I am also attaching a copy of consent order vide number Ref No.- HSPCB/Consent/ :913111121SONCTO8902070 DATED - 10.02.2021 Wherein validity of CTO has been granted from 05/02/2021 up to 31/03/2025.
7. Sir, it may be noted that HSPCB team made visit to our unit and based on their visit they have issued the CTO for operation till the period from 05/02/2021 to

31/03/2025 By finding no use of plastic in packing material in our unit, they have issued consent order.

8. Sir, we are in business since long and catering employment to thousands of people directly or indirectly. We are also contributing in country economy in term of Excise duty/taxes. We are dedicated to make environment plastic free and ready to obey/follow the law/rule as laid down in PWM Rule, 2016.
9. We are filling this response with the humble request that closure direction may be revoked and we are also ready to comply the closure directions, if a copy of test result is provided at the earliest, based on which CPCB issued the direction. If required, we are ready for personal hearing to have justice in the matter.
10. At the outset, we are thankful to you giving us a chance to place our view point before you. When we had meeting with you on 21.01.2022 It is again requested that closure direction may kindly be revoked and allow us to operate the unit by following PWM Rule 2016.

With Regard,

Yours Faithfully,

For VSG Pan Industries Private Limited

VSG PAN INDUSTRIES PVT. LTD.


17/02/22

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)
(पूर्व में सेक्टर इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स इंडिया टेक्नोलॉजी)

घासना हॉल बिल्डिंग - गुण्डुय चिन्नाम
सिपेट हॉल अडिबक मंडलाय, घासना मासला
फ्लोर नं. 030, फेज 4, सी.आई.डी.सी., गुण्डुय, अहमदाबाद - 382445
दूरध्वनि : (079) 4010300-002, 020 फेक्स : (079) -40083005
ईमेल : cipet@ipet.gov.in, ahmedabad@cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुख्यालय : सिपेट, गुण्डुय, चेन्नई - 600 032



CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)

(Formerly Central Institute of Plastics Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 030, Phase-IV, C.I.D.C., Vetro, Ahmedabad-382 445
Telle: (079) 4010300-002, 020, Fax: (079) 40083005
E-mail: cipet@ipet.gov.in, ahmedabad@cipet.gov.in
Web: www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Series : A

परिक्षण रिपोर्ट / TEST REPORT

S.L. No.

4657

Issued to :

VSG Pan Industries Private Limited

Test Report No :

7941

Rhasra No. 52 // 6/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26

Dated :

16.02.2022

Jhundpur, Tehsil Raii,

Your Ref. No. :

Letter

Sonapat - 131 029, Haryana,

Test Report as per Standard :

As per part C

Dated :

09.02.2022

PART A

PARTICULARS OF SAMPLE SUBMITTED

- a) Name of Sample (as stated by party) : Sample of Sachet of Vimal Pan Masala
b) Grade / variety / type / size / class : NA
c) Declared value, if any : NA
d) Code No. : NA
e) Batch No. and Date of Manufacture : NA
f) Quantity : 01 Nos
g) Mode of Packing : Packed in bag
h) Date of Receipt : 10.02.2022
i) Date of Starting : 15.02.2022
j) Date of Completion : 16.02.2022
k) Sealed or not : NA
l) Any other information : NA

PART B

SUPPLEMENTARY INFORMATION

- a) Reference to sampling procedure : Samples Supplied by the Party
b) Supporting documents for the measurement taken and result derived : As per Part C
c) Deviation from the test method as prescribed in relevant work Instructions, if any : Not Applicable

1 of 2

सिपेट : इंस्टिट्यूट ऑफ पेट्रोकेमिकल्स
टेक्नोलॉजी (आई पी टी)
(पूर्व में सेन्ट्रल इंस्टिट्यूट ऑफ प्लास्टिक्स इंजीनियरिंग एंड टेक्नोलॉजी)
राज्य पत्रिका विभाग
राज्य पत्रिका विभाग, पारा 40/445
प्लॉट नं. 530, फेज-IV, सी.ए.डी.सी., वेला, अरुणाचलप्रदेश-781045.
दूरभाष : (079) 4010390-902, 925, फैक्स : (079) 40013805
ईमेल : cipet@nic.gov.in, www.cipet.gov.in
वेबसाइट : www.cipet.gov.in
मुद्रांकन : दिल्ली, भारत, पिन - 600 032



**CIPET : INSTITUTE OF PETROCHEMICALS
TECHNOLOGY (IPT)**

(Formerly Central Institute of Petrochemicals Engineering & Technology)
Department of Chemicals & Petrochemicals
Ministry of Chemicals & Fertilizers, Govt. of India
Plot No. 530, Phase-IV, C.I.D.C., Vellore, Andhra Pradesh-522 445.
Tels. : (079) 4010390-902, 925, Fax : (079) 40013805
E-mail : cipet@nic.gov.in, www.cipet.gov.in
Head Office : CIPET, Guindy, Chennai - 600 032

PLASTICS TESTING CENTRE

Sample of Sachet of Vimal Pan Masala

Test Report No.: 7941

Dated : 16.02.2022

PART C TEST RESULTS

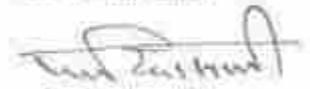
Sr. No.	Test	Test Method	Unit	Results Obtained
1	Material Identification	ASTM E 1252 IDC by Resun	---	Paper+ Aluminium foil + non - VMCH based Polymeric Adhesive

Note : i) Statement of Conformity & Decision Rule (if any) : NA
ii) Opinion & Interpretation : NA

PART D

- REMARKS : Nil
- NOTE
- 1 The results related only to the items tested.
 - 2 The report shall not be reproduced in full/part without written approval of the laboratory.
 - 3 This Test Report/Certificate is issued only for the samples submitted to CIPET.
 - 4 The results stated above related only to the items tested.
 - 5 The quality of the subsequent production lot has to be ensured by the purchaser.


Authorized Signatory
Kirti D. Trivedi
(Technical Officer)


Authorized Signatory
P.P. Divanshi
(Manager TS)
2 of 2


HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,
Sonepat Ph. 0130-2236119(O) Email:-
hspcbrosr@gmail.com
E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/: 313111121SONCTO8903070

Dated:10/02/2021

To,

M/s :VSG PAN INDUSTRIES PVT LTD
KHASRA NO 52/16/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, VILLAGE
JHUNDPUR, TEHSIL RAJ, SONIPAT

Subject: Grant of consent to operate to M/s-VSG PAN INDUSTRIES PVT LTD.

Please refer to your application no. 8902070 received on dated 2021-01-18 in regional office Sonipat. With reference to your above application for consent to operate, M/s VSG PAN INDUSTRIES PVT LTD is here by granted consent as per following specification/Terms and conditions:

Consent Under	BOTH HARYANA STATE
Period of consent	05/02/2021 - 31/03/2025
Industry Type	Food and food processing including fruits and vegetable processing
Category	ORANGE
Investment(In Lakh)	3512.0
Total Land Area(Sq. meter)	31717.0
Total Building Area(Sq. meter)	9300.0
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	42.0 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	STP (Gardening, Sanitation and Floor Washing)
2. Trade	-
Domestic Effluent Parameters	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. Ph	5.59.0 mg/l
5. O&G	10 mg/l
6. Total Nitrogen	10 mg/l
7. Faecal Nitrogen	100
Trade Effluent Parameters	
1. NA	

Number of stacks	2
Height of stack	
1. 13 no stack attached to dust collector type 1	21 metre
2. 13 no stack attached to dust collector type 2	21 metre
Emission parameters	
1. SPM	150 mg/m ³
Product Details	
1. Pan Masala	20.5 Metric Tonnes/day
2. Processing of elaichi	2.4 Metric Tonnes/day
Capacity of boiler	
1. NA	Ton/hr
Type of Furnace	
1. NA	
2. NA	
Type of Fuel	
1. Diesel	1.0 KL/day
Raw Material Details	
ARECANUTS 17 Metric Tonnes / Day	Metric Tonnes/Day
COMPOUND 600 Kg/Day	
LIME 400 Kg/Day	
KATTHA 3 Metric Tonnes/Day	
Elaichi 2.5 Metric Tonnes / Day	
FLAVOURS 100 Kg/Day	
SPICES 200 Kg/Day	

ARYANA STATE

Regional Officer, Sonipet
 Haryana State Pollution Control Board
 Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /her part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.

5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. That the unit will submit the analysis report of STP and APCM provided by the unit within the period 3 months after obtaining first consent to operate from the board and will submit the analysis report each year to ascertain the adequacy of Pollution control device provided by the unit.
2. That the unit will operate its APCM and STP regularly and effectively and will comply with the provisions of Water Act, 1974 and Air Act, 1981.
3. That the unit will provide separate energy meter, flow meter at the inlet and outlet of STP.
4. That the unit will provide flow meter at the source of water supply and will maintain the log book for the same.
5. That the unit will provide energy meter on its APCM.

6. That the unit will maintain the log book of STP and APCM installed by the unit.
7. That the unit will adopt cleaner technology thereby reducing pollution load of unit.
8. That the unit will not increase its production capacity and will not made any expansion within existing plant without prior permission of the Board
9. That the unit will made agreement with GEPIL/authorized service provider for disposal of hazardous waste generated by the unit.
10. That the unit will deposit the balance consent fee as per schedule, if any.
11. That the unit will submit the compliance of the conditions of consent to operate granted by the Board yearly.
12. That your unit will comply with the direction issued by Government of India vide letter no. 10-158/NWR/Court case/NGT/OA No.639/18-215 dated 27.03.20019 to install shallow water Piezometers/Ground water level and quality monitoring stations by the industries inside the premises and nearby for periodical monitoring (Pre and post mansoon) of ground quality in consultation with CGWA.
13. That your unit will apply for renewal of consent 90 days earlier before expiry previous consent obtained from the board.
14. That concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Water Act, 1974 and Air Act, 1981.
15. That the unit will comply with the direction issued by the HSPCB/CPCB/NGT/MoEF&CC time by time.

HARYANA STATE

Regional Officer, Sonapat

Haryana State Pollution Control Board.

VSG PAN INDUSTRIES PRIVATE LIMITED

Registered Office & Factory:

Khasra No. 52/16/2, 7/2, 8, 9/1, 13, 14, 15/2, 16/1, 17, 18/1, 26, Jhundpur, Tehsil Raj, Sonapat-131029, Haryana

Email: vsgpanindustries@gmail.com, Contact No. =91 9896938268, CIN No. -U16008HR2020PTC087447

06.12.2021

To

The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Ministry of Environment, Forest & Climate Change,
Government of India
Delhi- 110032.

Subject: Direction under section 5 of Environment (Protection) Act 1986 for enforcement of provisions of Plastic Waste Management Rules, 2016 as amended, for storing, Packing and selling Gutkha / Pan Masala and Tobacco products in all forms, regarding.

Respected Sir,

We are in receipt of Direction under section 5 of the Environment (Protection) Act, 1986, issued vide F. No. B-11011/UPC-2/PWM/2020-21/8278, dated 22.10.2021, under which, the following Directions have been issued. **The said directions were received by us on 02.12.2021.**

1. That the industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives;
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives;
3. The industry shall deposit EC of 76.35Lacs (seventy six lacs thirty five thousand) with CPCB (A/c No. 532702050000164,), bank name: Union bank of India, I P Extension Branch Vikas Marg Extn. Delhi IFSC (UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period(delay period shall be calculated after fifteen days of issues of this directions till the date EC deposited by the unit). The unit shall provide details of the EC amount deposited to CPCB within 15 days from the

date of receipt of the the direction. The EC deposited in CPCB amount will be spent by CPCB as per EC utilisation policy as approved by Hon'ble NGT.

Without Prejudice, we hereby affirm that we have NOT been using plastic in any form including in storing, packing or selling of Pan Masala as per Rule 4(i) of Plastic Waste (Management and Handling) Rules 2016 (PWM) & amended. Therefore, there is no contravention of the provisions of PWM Rules and accordingly the action proposed vide the said directions against us are not justified.

The said directions refer to and alleged that samples of Gutkha / Pan Masala manufactured by us were collected during market survey and it was observed that the plastic was being used in packaging of Gutkha / Pan Masala. We may like to clarify that we do not undertake manufacturing of Gutkha and are engaged in the manufacture and supply of Pan Masala only. Further the details of samples collected for during market survey have not been provided so as to offer explanation on the genuineness and authenticity of the said samples. We may submit that a large number of spurious and duplicate manufacturers are using our brand name, for which we have been filing FIRs before the competent authorities. Thus, the samples collected during market survey could not be conclusively be related and connected to us, without seeking our explanation.

The said direction refers to a show cause notice dated 05.02.2021, issued to M/s Vishnu Aromatics Ltd. situated at Liwaspur, Bahalgarh, Rai, Sonapat. In the said directions, it has been referred as under:

"Whereas Show cause Notice dated 05.02.2021 was issued to your industry (M/s Vishnu Aromatics Ltd.),5/1 to 4/2/1/1/1 Liwaspur, Bahalgarh, Rai, Sonapat, Haryana 131021)"

At the very outset, we may like to submit that we are not in any way directly or indirectly concerned with M/s Vishnu Aromatics Ltd. We

commenced our production from December, 2020 at the address given in the said directions dated 22.10.2021. Therefore, it is not correct to consider us as connected with M/s Vishnu Aromatics Ltd., in any way. We are an independent industry and have nothing to do with the activities of M/s Vishnu Aromatics Ltd.

It may also be submitted that we had not sent any letter dated 23.02.2021, contesting the authenticity of the samples drawn and tested by CPCB. We are also not aware contents of the said letter dated 23.02.2021.

The said directions also refer to the inspection of our unit by the officers of CPCB on 06.07.2021, collection of samples of packaging material for Pan Masala for testing by CPCB. Here, we would like to submit that although the samples were collected but no samples duly signed and sealed by the said officers were handed over to our representative. The provisions of Rule 6 of the EP Rules are reproduced below for your ready reference.

“-----
The Central Government or the officer empowered shall dispose of the samples so collected as follows:-
(i) One portion shall be handed over to the person from whom the sample is taken under acknowledgement; and
(ii) The other portion shall be sent forthwith to the environmental laboratory for analysis.12”

Ongoing through the above provisions, it is revealed that one portion of the samples was required to be given to us under acknowledgement. Admittedly, the said procedure has not been followed in our case and as such the entire procedure of drawl of samples is vitiated and not in accordance with the law. Thus, no adverse inference based on the above samples can be drawn against us.

Without prejudice to aforesaid contention, even the mandate of Rule 8(4) of the EP Rules has been violated since till date, we are not in receipt of the alleged reports of the findings of Government Analyst, which is mandatorily required to be sent by officer to the person from whom the sample was taken for analysis. Non supply of the test report has deprived us of the manner and method of testing and thus the said action is in violation of principles of natural justice.

It is also submitted that the analytical report of the sample would have afforded us an opportunity to contest the said report. In absence of any details, drawing adverse inference against us would be against the basic principles of natural justice and fair play.

Without prejudice to aforesaid contentions, the impugned directions have been passed without seeking any explanation from us or granting the opportunity of personal hearing to explain our case. The above action has seriously prejudiced our rights and contentions to defend the allegations and therefore the said directions are in violation of principles of natural justice.

As regards, directions at Serial No. 1 and 2 of the said direction dated 22.10.2021, it is submitted that we do not use any plastic material in packaging of our final product and therefore the said 2 directions are not relevant for us at this stage.

At serial no. 3 of the said direction we have been asked deposit an amount of Rs. 76.35 lacs with CPCB. The said amount is required to be deposited as Environmental Compensation (EC). Here, we would like to submit the EC is recoverable as compensation from the polluter for the damage caused to the Environment. Thus, the EC is required to be paid only if we are a polluter or have contravened the provisions of PWM Rules. We at no stage having used plastics for packaging of our finished product, cannot be considered as a polluter or having acted in contravention with the

provisions of PWM Rules and therefore the demand of EC from us vide the said directions are not justified.

Without prejudice to the aforesaid, we deny your allegation that *"test reports confirm that plastic material was being used for packaging of Pan Masala in our unit"* and that *"plastic is still being used by your industry in packaging of pan masala"* or that *"as per information collected by the inspecting officials, approx. 30 tonnes/year of plastic has been used for packaging of plastic since December, 2020"*. Firstly, we are only manufacturing pan masala. We further state that we being a leading manufacturer of Pan Masala, have taken precautions while procuring the packaging materials that we do not procure packaging material containing plastic in any form.

Sir, it will be pertinent to bring to your kind notice that passing of such an ex-parte order will deprive thousands of workers of their livelihood and would also have an adverse impact on the Government Exchequer of hundreds of crores of revenue.

We therefore submit that thus there being absolutely no use of plastic in any form in our packaging materials and hence, even on merits, the Directions are unwarranted, harsh and unjustified against us. We are already compliant with the provisions of the EP Rules and PWM Rules and therefore, there is no violation of any of the norms as prescribed, and therefore, the action as proposed for compliance in your afore mentioned direction are not warranted against us. In view of above, the direction to pay such a huge amount of Environmental Compensation (EC), is not justified as the said amount is required to be paid only if there is a proved violation or contravention of any of the Provisions of Environmental Laws.

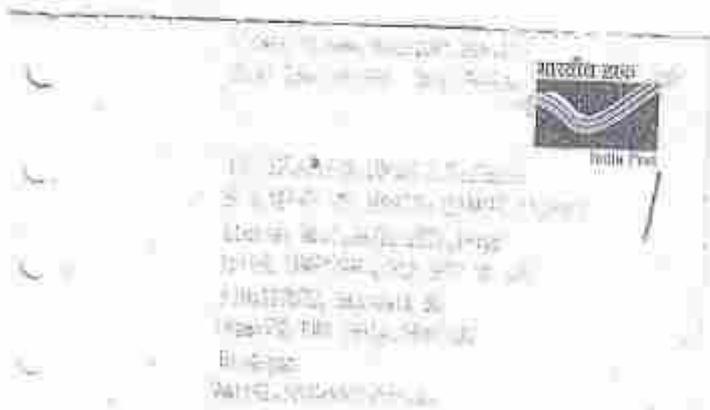
In view of above, it is kindly requested to provide us an opportunity of personal hearing and also the evidence on the basis of which above mentioned directions have been passed. It is also requested that the

directions of NGT dated 10.09.2020 and 08.01.2021 as referred, may also be provided to us. We request your good self that till we are heard by your good self, the operation of the direction dated 22.10.2021 may not be implemented and be kept in abeyance. We shall be pleased to provide any other information which will enhance our assertion that we are in compliance with applicable environment laws.

With warm regards, and in anticipation of receiving any early reply from you with regard above mentioned request.

Yours sincerely
For: VSG Pan Industries Pvt Ltd.

Sunil Kumar
6/10/21
Sunil Kumar
Director



Dated 16/11/21

To,

The Chairman
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Ministry of Environment, Forest & Climate Change, Government of India
Delhi-110082

Subject: Direction under section 5 of Environment (Protection) Act 1986 for enforcement of provisions of Plastic Waste Management Rules, 2016 as amended, for storing, packing and selling Gutkha/Pan Masala and Tobacco products in all forms, regarding.

Respected/Sir,

We are in receipt of Direction under section 5 of the Environment (Protection) Act 1986, issued vide F. No. B-11011/UPC-2/PWM/2020-21, dated 21.10.2021, under which the following Directions have been issued.

1. That the industry shall close down its operations till it switches over to environmentally sound alternatives;
2. The industry shall submit a time bound action plan to switch over to environmentally sound alternatives;
3. The industry shall deposit EC

The said direction refers to a show cause notice dated 05.02.2021, issued to us which was not received by our company M/S VSG Pan Industries Pvt Ltd. However we got to know from our association about the matter. Here we would like to reiterate that we are engaged in manufacture and supply of Pan Masala only.

Ongoing through the said directions, it is observed that the samples of Pan Masala have been manufactured by us, were collected during marked survey and it was alleged that plastic was being used in packaging of Pan Masala.

The said directions also refer to the inspection of our unit i.e. M/S VSG pan Industries Pvt Ltd by the officers of CPCB on 05.07.2021 and samples were drawn by the concerned officers, in presence of our representative for checking of Plastic content. The analytical reports of the said samples have not been provided to us till date and therefore we are not in a position to ascertain their nature and the method of testing adopted on the samples drawn by the officers. It is also submitted that the analytical report of the sample would have afforded us an opportunity to contest the said report. In absence of any details, drawing of a reference against us would be

violation of the basic principle of natural justice of 'audi alteram partem'

Warranted, prejudice to aforesaid contents, the impugned directions have been passed without seeking any explanation from us or granting the opportunity of personal hearing to caption our case. The above action has seriously prejudiced our rights and contentions to defend the allegations and therefore the said directions are in violation of principles of natural justice.

As regards directions at Serial No. 1 and 2 of the said direction dated 22.10.2021, it is submitted that we do not use any plastic material in packaging of our final product and therefore the said 2 directions are not relevant for us at this stage.

Sir, it will be pertinent to bring to your kind notice that passing of such an ex-parte order will deprive thousands of workers of their livelihood and would also have an adverse impact on the Government Exchequer of hundreds of crores of revenue.

In view of above, it is kindly requested to provide us an opportunity of personal hearing and also the evidence on the basis of which above mentioned directions have been passed. We request your good self that if we are heard by your goodness the operation of the direction dated 22.10.2021 may not be implemented and be kept in abeyance.

With warm regards, and in anticipation of receiving any early reply from you with regard above mentioned request.

Your sincerely,

VSC. PAM INDUSTRIES PVT. LTD.
[Signature]
Director

Annexure-VII 368



F-No.B-11011/UPCII/PWM/2020-21

6161

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

November, 15 2022

To,

M/s. AMP Pan Products Pvt. Ltd.
1679/80, Jabrauli, Mohanlalganj,
Lucknow, U.P – 221716

Sub: - Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - sachets using plastic material cannot be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4(i) of PWM Rules 2016– Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, cannot be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry as to why action including levying Environmental Compensation and/or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, No response to the Show Cause Unit was received from unit; and

WHEREAS, inspection of your unit was conducted on July 06, 2021 and samples were taken by CPCB officials; and

Contd.

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 4,00,000/- (Four lakhs only) and closure of its operation with immediate effect and not to resume operations till you switch over to environmentally sound alternatives; and

WHEREAS, vide letter dated 22.12.2022 unit has informed that the Environmental Compensation of Rs. 4,00,000/- (Four lakhs only) has been submitted to CPCB. However no details regarding shifting to an environmental sound alternative and closure of unit was provided by the unit; and

WHEREAS, vide letter dated 22.02.2022 and 25.05.2022 the unit was informed to submit the requisite documents in compliance of directions; and

WHEREAS, vide letter dated 13.04.2022 Uttar Pradesh Pollution Control Board has revoked the consent order for your unit; and

WHEREAS, the unit vide letter dated 04.08.2022 and 31.08.2022 has submitted the affidavit confirming closure of the plant w.e.f 16.04.2022, submission of Environmental Compensation of Rs. 4,00,000/- (Four lakhs only) and CIPET report of the samples which confirmed usage of non-plastic material used by their unit for packaging of products at unit; and

WHEREAS, CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. AMP Pan Products Pvt. Ltd.** is allowed to resume its manufacturing operations with following conditions

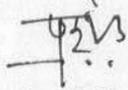
- i. Unit shall intimate the date of resumption of manufacturing operation to CPCB.
- ii. Unit should not start its manufacturing operation without obtaining valid Consent to Operate from Uttar Pradesh Pollution Control Board.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

(Tanmay Kumar)
Chairman

Copy to:

1. The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary : To ensure compliance of Directions
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V VibhutiKhand, Gomti
Nagar Lucknow-226 010
3. The Regional Director
Regional Directorate - Lucknow,
PICUP Bhawan, Vibhuti Khand, Gomti Nagar,
Lucknow - 226010
4. Incharge , IT Division


(Prashant Gargava)
Member Secretary 



F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. Ghodawat Freshner LLP
Kotagondahunsi Village, Adargunchi Post,
Dharwad, Karnataka 580028

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 23.02.2021, the unit has contested that the unit is manufacturing tobacco product namely pan masala (not containing Tobacco) and packaging of the pan masala does not contain plastic material.

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, following confirmed directions dated 22.10.21 was issued to your industry:

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs. 8.3 Lacs with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit). The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction. The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

WHEREAS, vide letter dated 15.07.2022, unit has submitted affidavit confirming test report for environmentally sound alternatives, submission of Environmental Compensation Rs. 8.3 Lacs and confirmed closure of operations from 30.06.2022.

WHEREAS, vide letter dated 04.08.2022 CPCB has issued revocation direction to your unit.

WHEREAS, as per Rule 18 of PWM Rules "The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board"; and

WHEREAS, as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS, the unit has remained operational during the period **November, 2021 to June, 2022** (0.58 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. The industry shall deposit balance EC of Rs. 2,40,000/- (Rupees Two Lacs and Forty Thousands only) as per aforementioned details.

NOW, THEREFORE, in view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall deposit balance EC of **Rs. 2,40,000/- (Rupees Two Lacs and Forty Thousands only)** as per aforementioned details

You are required comply with above Directions and submit compliance details within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

(Naresh Parangwar)
Chairman *dy*

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Karnataka State Pollution Control Board,
Parisara Bhavan, 4th & 5th Floor,
49, Church St., Bangalore-560 001
3. The Regional Director
Regional Directorate - Bengaluru
A-Block, Nisarga Bhavan, 1st and 2nd Floors,
7th D Cross, Thimmaiah Road, Shivanagar,
Bengaluru-560079
4. Incharge , IT Division

: To ensure compliance of
Directions

Prashant
(Prashant Gargava)
Member Secretary *dy*



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

**M/s. Ghodawat Packers
Kotagondhuni Village,
Adargunchi Post Hubli Taluk,
Dharwad District, Karnataka – 580028**

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016– Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, inspection of your unit was conducted on July 06, 2021 and samples were taken from CPCB officials; and

WHEREAS, based on the findings of the sample reports, show cause notice dated 22.10.21 were issued to your industry as to why action including levying Environmental Compensation of Rs. 45,000/- (Forty Five Thousands only) and closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, no response received by CPCB from your unit; and

‘परिवेश भवन’ पर्यी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

WHEREAS, confirmed directions dated 22.02.2022 was issued to your industry submission of Environmental Compensation of Rs. 45 ,000/- (Forty five thousands only) and closure of its operation with immediate effect and not to resume till you switch over to environmentally sound alternatives; and

WHEREAS, the unit vide letter dated 15.07.2022 has submitted the affidavit and confirming closure of the plant w.e.f 27.06.2022, submitted of Environmental Compensation of Rs. 45,000/- (Forty Five Thousands only) and CIPET report of the samples which confirmed usage of non-plastic material used by their unit for packaging of products at unit; and

WHEREAS, vide letter dated 04.08.2022, CPCB has issued revocation direction to your unit.

WHEREAS, as per Rule 18 of PWM Rules "The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board"; and

WHEREAS, as per the EC Regime prepared by CPCB, Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS, the unit has remained operational during the period **February 2022 to June 2022** (0.3 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Accordingly, additional EC of Rs. 8,000/- (Rupees Eight Thousands only) is to be paid by the Unit.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall deposit balance EC of **Rs. 8,000/- (Rupees Eight Thousands only)** as per aforementioned details.

You are required comply with above Directions and submit compliance details within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

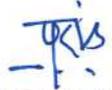
(Naresh Pal Gangwar)
Chairman

576

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, Jor Bagh Road,
New Delhi -110003
2. The Member Secretary
Karnataka State Pollution Control Board,
Parisara Bhavan, 4th & 5th Floor,
49, Church St., Bangalore-560 001
3. The Regional Director
Regional Directorate - Bengaluru
A-Block, Nisarga Bhavan, 1st and 2nd Floors,
7th D Cross, Thimmaiah Road, Shivanagar,
Bengaluru-560079
4. Incharge , IT Division

: To ensure compliance of
Directions


(Prashant Gargava)
Member Secretary

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CM-12016/2/2023-LAW-HO-CPCB-HO

To,

04 July, 2023

M/s. Kaipai Pouches Pvt. Ltd.
B1/1 Amuasi, Industrial Area,
Nadarganj, Lucknow, U.P. – 226008

Sub: Revocation directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 02.03.2021 unit contested that the packaging of the pan masala does not contain plastic material.

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit

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Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the collected samples were tested at CPCB using FTIR and it was reported that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, the unit has submitted representation dated 28.02.2023 wherein it was informed that it was not using plastic for packaging of its products and submitted the CIPET test report for the same ; and

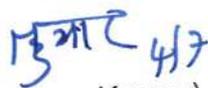
WHEREAS, in view of the representation submitted by the unit, the samples collected by CPCB during inspection were sent to CIPET for testing; and

WHEREAS, CIPET conducted tests in addition to FTIR test, including ASTM D 348 (Differential Scanning Calorimetry) and ASTM E 1868 (Thermogravimetry) on the test samples and concluded that the base material of the test sample is paper and metallized foil -ethylene acrylic based dispersion coating was found on the metallized foil and acrylic based coating was found on the printed side;

NOW THEREFORE, in view of the aforementioned points and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. Kaipai Pouches Pvt. Ltd**, allowed to resume its manufacturing operations with following conditions:

- i. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from Uttar Pradesh Pollution Control Board.
- ii. Industry shall continue to use plastic-free material as reported for packaging of its products

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.


(Tanmay Kumar)
Chairman

Copy to:

1. The Additional Secretary (CP Division) : for information, please
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary : To ensure compliance of
Uttar Pradesh Pollution Control Board, Directions
Building.No. TC-12V VibhutiKhand,
Gomti Nagar, Lucknow-226 010
3. The Regional Director : for follow up with SPCB
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti
Nagar, Lucknow – 226010
4. Incharge , IT Division : for uploading on CPCB's
website



(Prashant Gargava)
Member Secretary

o/c



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Environment



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CM-12016/2/2023-LAW-HO-CPCB-HO

04 July, 2023

To,

M/s Kay Flavours Pvt. Ltd. (Kamla Pasand)
B-2, Amausi Industrial Area
Naderganj, Lucknow,
Uttar Pradesh - 226008

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry Kamla Pasand 28/114, Pheel Khana; Kanpur, Uttar Pradesh-208001 vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 25.02.2021 unit has claimed that they are not using plastic for packaging of its products.

WHEREAS, inspection of your unit was to be conducted on July 06, 2021. However inspecting CPCB officials were informed by locals and confirmed by RO Kanpur that

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Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

manufacturing unit has shifted to Lucknow i.e. "KAY FLAVOURS PVT LTD, B-2 Amausi Industrial Area, Naderganj, Lucknow (UP)"

WHEREAS, your unit as per aforementioned details was inspected by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit; and

WHEREAS, the collected samples were tested at CPCB using FTIR and it was reported that plastic material was being used for packaging of Guthkha/ pan masala in your industry; and

WHEREAS, the unit has submitted representation dated 28.02.2023 unit wherein it was informed that it was not using plastic for packaging of its products and submitted the CIPET test report for the same ; and

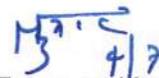
WHEREAS, in view of the representation submitted by the unit, the samples collected by CPCB during inspection were sent to CIPET for testing; and

WHEREAS, CIPET conducted tests in addition to FTIR test, including ASTM D 348 (Differential Scanning Calorimetry) and ASTM E 1868 (Thermogravimetry) on the test samples and concluded that the base material of the test sample is paper and metallized foil -ethylene acrylic based dispersion coating was found on the metallized foil and acrylic based coating was found on the printed side;

NOW THEREFORE, in view of the aforementioned points and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s Kay Flavours Pvt. Ltd.**, allowed to resume its manufacturing operations with following conditions

- i. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from Uttar Pradesh Pollution Control Board.
- ii. Industry shall continue to use plastic-free material as reported for packaging of its products

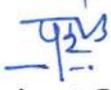
In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.


(Tanmay Kumar)
Chairman

D.Y.

Copy to:

1. The Additional Secretary (CP Division) : for information, please
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary : To ensure compliance of
Uttar Pradesh Pollution Control Board, Directions
Building.No. TC-12V VibhutiKhand,
Gomti Nagar, Lucknow-226 010
3. The Regional Director : for follow up with SPCB
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti
Nagar, Lucknow – 226010
4. Incharge , IT Division : for uploading on CPCB's
website


(Prashant Gargava)
Member Secretary

o/c

1000

1. The first part of the document is a letter from the Secretary of the State to the Governor, dated 10th March 1874. It contains a report on the progress of the work done during the year.

2. The second part is a report on the work done during the year, dated 10th March 1874. It contains a list of the names of the persons who have been appointed to various offices during the year.

3. The third part is a report on the work done during the year, dated 10th March 1874. It contains a list of the names of the persons who have been appointed to various offices during the year.

4. The fourth part is a report on the work done during the year, dated 10th March 1874. It contains a list of the names of the persons who have been appointed to various offices during the year.

5. The fifth part is a report on the work done during the year, dated 10th March 1874. It contains a list of the names of the persons who have been appointed to various offices during the year.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

20 June, 2023

To,

M/s. Maa Vindhyavasini Tobacco Pvt Ltd.
133/173, Transport Nagar, Kanpur,
Uttar Pradesh 208023

Sub: Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016 - Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 08-03-2021, the unit has contested that samples have been collected without their knowledge and same are not manufactured by the company.

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Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.2021 was issued to your industry for submission of Environmental Compensation of **Rs. 46.54 Lacs (Rupees Forty Six Lacs and Fifty Four Thousand)** and closure of its operations with immediate effect and not to resume operations till you switch over to environmentally sound alternatives; and

WHEREAS, vide letter dated 10.04.2023, unit has submitted CIPET test report of sample used for packaging material, affidavit confirming closure of unit and submission of Environmental Compensation levied.

WHEREAS, the unit has remained operational during the period November 2021 to April 2022 (1.4 years), which is in violation of Directions dated 22.10.21 as is evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on **23.12.2022**. Hence, interest on the EC levied as per the said Directions for the intervening period is payable. Accordingly, additional EC of **Rs. 4.65 Lacs (Rupees Four Lacs and Sixty Five Thousand Only)** and interest of **Rs. 6 Lacs (Rupees Six Lacs only)** is to be paid by the Unit. The industry shall deposit balance EC of **Rs. 10.65 Lacs (Rupees Ten Lacs and Sixty Five Thousand Only)** as per aforementioned details.

WHEREAS, CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. Maa Vindhavasini Tobacco Pvt Ltd.** is allowed to resume its manufacturing operations with following conditions:

- i. The industry shall deposit balance EC of **Rs. 10.65 Lacs (Rupees Ten Lacs and Sixty Five Thousand Only)** as per aforementioned details within 15 days of issue of this letter.
- ii. Industry shall intimate the date of resumption of manufacturing operations to CPCB.

- iii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from Uttar Pradesh Pollution Control Board.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

15/2/23
 (Tanmay Kumar)
 Chairman *DP*

Copy to:

1. The Additional Secretary (CP Division)
 Ministry of Environment, Forests & Climate Change
 Indira Paryavaran Bhawan, JorBagh Road,
 New Delhi -110003
2. The Member Secretary : To ensure compliance
 Uttar Pradesh Pollution Control Board, of Directions
 Building.No. TC-12V VibhutiKhand,
 Gomti Nagar, Lucknow-226 010
3. The Regional Director
 Regional Directorate - Lucknow
 PICUP Bhawan, Vibhuti Khand, Gomti
 Nagar, Lucknow – 226010
4. Incharge , IT Division

PRG
 (Prashant Gargava)
 Member Secretary

o/c

UPC-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

20 June, 2023

To,

M/s. Pan Parag India Limited (Kothari Products)
Factory Nos. 6 & 7 Industrial Estate,
Fazalganj, Kapil Road, Kanpur

Sub: Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated December 07, 2020 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated December 12, 2021, Sh. S. N. Shukla, Advocate on behalf of M/s Kothari products Limited informed that unit was not manufacturing Gutkha/Pan Masala/ tobacco products.

‘परिवेश भवन’ पर्यी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, proposed Directions for levying Environmental compensation was issued on February 05, 2021.

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 1.09 Crores and closure of its operations with immediate effect and not to resume operations till it switches over to environmentally sound alternatives; and

WHEREAS, vide letter dated 22.05.2023 unit informed that the Environmental Compensation has been submitted and vide letter dated 23.5.23 submitted affidavit confirming confirmed closure of operations and further informing that the Unit shall not be operating production of gutkha and Pan Masala in future.

WHEREAS, the unit has remained operational during the period November 2021 to December 2022 (1.08 years), which is in violation of Directions dated 22.10.2021 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on **31-0-3-2023**. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of **Rs. 21.9 Lacs (Rupees Twenty One Lacs and Ninety Thousand Only)** and interest of **Rs. 17 Lacs (Rupees Seventeen Lacs only)** is to be paid by the Unit. The industry has to deposit balance EC of **Rs. 38.9 Lacs (Thirty Eight Lacs and Ninety Thousand Only)** as per aforementioned details.

WHEREAS CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. Pan Parag India Limited (Kothari Products)** is allowed to resume its manufacturing operations with following conditions:

- i. The industry shall deposit balance EC of **Rs. 38.9 Lacs (Thirty Eight Lacs and Ninety Thousand Only)** as per aforementioned details within 15 days of issue of this letter.

- ii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from **Uttar Pradesh Pollution Control Board**.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.


(Tanmay Kumar)
Chairman 

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V VibhutiKhand,
Gomti Nagar, Lucknow-226 010
: To ensure compliance
of Directions
3. The Regional Director
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti
Nagar, Lucknow – 226010
4. Incharge , IT Division


(Prashant Gargava)
Member Secretary

o/c

UPC-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

20 June, 2023

To,

M/s. Pan Parag India Limited (Kothari Products)
Factory Nos. 6 & 7 Industrial Estate,
Fazalganj, Kapil Road, Kanpur

Sub: Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated December 07, 2020 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated December 12, 2021, Sh. S. N. Shukla, Advocate on behalf of M/s Kothari products Limited informed that unit was not manufacturing Gutkha/Pan Masala/ tobacco products.

‘परिवेश भवन’ पर्यी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, proposed Directions for levying Environmental compensation was issued on February 05, 2021.

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 1.09 Crores and closure of its operations with immediate effect and not to resume operations till it switches over to environmentally sound alternatives; and

WHEREAS, vide letter dated 22.05.2023 unit informed that the Environmental Compensation has been submitted and vide letter dated 23.5.23 submitted affidavit confirming confirmed closure of operations and further informing that the Unit shall not be operating production of gutkha and Pan Masala in future.

WHEREAS, the unit has remained operational during the period November 2021 to December 2022 (1.08 years), which is in violation of Directions dated 22.10.2021 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on **31-0-3-2023**. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of **Rs. 21.9 Lacs (Rupees Twenty One Lacs and Ninety Thousand Only)** and interest of **Rs. 17 Lacs (Rupees Seventeen Lacs only)** is to be paid by the Unit. The industry has to deposit balance EC of **Rs. 38.9 Lacs (Thirty Eight Lacs and Ninety Thousand Only)** as per aforementioned details.

WHEREAS CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. Pan Parag India Limited (Kothari Products)** is allowed to resume its manufacturing operations with following conditions:

- i. The industry shall deposit balance EC of **Rs. 38.9 Lacs (Thirty Eight Lacs and Ninety Thousand Only)** as per aforementioned details within 15 days of issue of this letter.

- ii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from **Uttar Pradesh Pollution Control Board**.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.


(Tanmay Kumar)
Chairman 

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V VibhutiKhand,
Gomti Nagar, Lucknow-226 010
: To ensure compliance
of Directions
3. The Regional Director
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti
Nagar, Lucknow – 226010
4. Incharge , IT Division


(Prashant Gargava)
Member Secretary

o/c



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

20 June, 2023

To,

M/s. R.K. Products CO. (Unit-II),
Plot No. 35 & 36 Industrial Estate,
Naubad, Bidar, Karnataka- 585402

Sub: Revocation Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016 - Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 01.03.2021, the unit has contested that the samples collected during market survey were not manufactured in their unit.

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthka / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of **Rs. 16.8 Lakhs (Rupees Sixteen Lacs and Eighty Thousand)** and closure of operations with immediate effect and not to resume operations till it switches over to environmentally sound alternatives; and

WHEREAS, vide letter dated 14.03.2023 unit has submitted CIPET test report of sample used for packaging material, affidavit confirming closure of the unit and submission of Environmental Compensation levied.

WHEREAS, the unit has remained operational during the period November 2021 to March 2023 (1.25 years), as is evident from the affidavit confirming the actual date of closure submitted by the unit, which is in violation of Directions dated 22.10.2021.

Accordingly, industry has to deposit balance EC of **Rs. 4.2 Lacs (Rupees Four Lacs and Twenty Thousand only)** as per aforementioned details.

WHEREAS, CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. R.K. Products CO. (Unit-II)**, is allowed to resume its manufacturing operations with following conditions:

- i. The industry shall deposit balance EC of **Rs. 4.2 Lacs (Rupees Four Lacs and Twenty Thousand only)** as per aforementioned details within 15 days of issue of this letter.
- ii. Industry shall intimate the date of resumption of manufacturing operations to CPCB.
- iii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from **Karnataka Pollution Control Board**.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

(Tanmay Kumar)
Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Karnataka State Pollution Control Board,
ParisaraBhavan, 4th & 5th Floor,
49, Church St., Bangalore-560 001
: To ensure compliance
of Directions
3. The Regional Director
Regional Directorate - Bengaluru
A-Block, Nisarga Bhavan, 1st and 2nd Floors,
7th D Cross, Thimmaiah Road, Shivanagar,
Bengaluru-560079
4. Incharge , IT Division

(Prashant Gargava)
Member Secretary

o/c



597

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

20 June, 2023

To,

M/s. S A Aromatics (P) Ltd.
Lane no Right 6, Gate No. 1,
Jalan Industrial Complex,
Mouja- Banihara, Jangalpur,
Howrah – 711 411

Sub: Revocation Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016 - Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it was observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 01.03.21, the unit has contested that that no plastic is used for packaging of products.

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of **Rs. 1 Lac (Rupees One Lakh)** and closure of its operation with immediate effect and not to resume operations till it switches over to environmentally sound alternatives; and

WHEREAS, vide letter dated 30.03.2023 (received on May 08,2023) unit has submitted CIPET test report of sample used for packaging material, affidavit confirming closure of unit and submission of Environmental Compensation levied.

WHEREAS, the unit has remained operational during the period November 2021 to April 2022 (0.4 years), as is evident from the affidavit confirming the actual date of closure submitted by the unit, which is in violation of Directions dated 22.10.2021. Also, the Unit has paid EC as per Directions dated 22.10.2021 on **22-03-2023**. Hence, interest on the EC levied as per the said Directions for the intervening period is payable. Accordingly, additional EC of Rs. **20,000/- (Rupees Twenty Thousand Only)** and interest of Rs. **16,000/- (Rupees Sixteen Thousand Only)** is to be paid by the Unit. The industry has to deposit balance EC of Rs. 36,000/- (Thirty Six Thousand Only) as per aforementioned details.

WHEREAS, CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986, **M/s. S A Aromatics (P) Ltd.** is allowed to resume its manufacturing operations with following conditions:

- i. The industry shall deposit balance EC of **Rs. 36,000/- (Thirty Six Thousand Only)** as per aforementioned details within 15 days of issue of this letter.
- ii. Industry shall intimate the date of resumption of manufacturing operations to CPCB.

- iii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from **West Bengal Pollution Control Board.**

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

13/06/23
(Tanmay Kumar)
Chairman *dy*

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi - 110003
2. The Member Secretary
West Bengal Pollution Control Board,
Paribesh Bhavan, 10A, Block-L.A., Sector III,
Bidhan Nagar, Kolkata - 700 106
: To ensure compliance
of Directions
3. The Regional Director
Regional Directorate – Kolkata
'South end Conclave' Block-502, 5th & 6th Floor,
1582, Razidanga, Main Road,
Kolkata- 700107
4. Incharge , IT Division

Prashant
(Prashant Gargava)
Member Secretary

o/c



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. Siddhu Packaging Pvt. Ltd.
Khatha No. 2 MegalaHalli Road,
Bammenahalli Panchayath, Chitradurga,
Karnataka - 575520

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, no response has been received from the unit.

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, following confirmed directions dated 22.10.21 was issued to your industry

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs.54.75 Lacs with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit). The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction. The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

WHEREAS, vide letter dated 01.03.2023 unit has submitted affidavit confirming test report for environmentally sound alternatives, submission of Environmental Compensation Rs. 54.75 lakhs and confirmed closure of operations from 30.06.2022.

WHEREAS, vide letter dated 20.03.2023 CPCB has issued revocation direction to your unit.

WHEREAS, as per Rule 18 of PWM Rules "The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board"; and

WHEREAS, as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS, the unit has remained operational during the period **November 2021 to June 2022** (0.58 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on 01.03.2023. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of Rs 6.3 Lakhs (Rupees Six Lacs Thirty Thousands only) and interest of Rs. 8.2 lakhs (Rupees Eight Lacs and Twenty Thousand only) is to be

paid by the Unit. The industry shall deposit balance EC of **Rs. 14.5 lakhs** (Fourteen Lacs and Fifty Thousand only) as per aforementioned details.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall deposit balance EC of **Rs. 14.5 lakhs (Fourteen Lacs and 50 Thousand only)** as per aforementioned details.

You are required comply with above Directions and submit compliance details within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

(Naresh Pal Gangwar)
Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Karnataka State Pollution Control Board,
Parisara Bhavan, 4th & 5th Floor,
49, Church St., Bangalore-560 001
3. The Regional Director
Regional Directorate - Bengaluru
A-Block, Nisarga Bhavan, 1st and 2nd Floors,
7th D Cross, Thimmaiah Road, Shivanagar,
Bengaluru-560079
4. Incharge , IT Division

: To ensure compliance of
Directions

(Prashant Gargava)
Member Secretary



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F.No. B-11011/UPC II/PWM/ 2022-23 6933

12th December 2022

To,

M/s Som Global Pan Masala Pvt. Ltd.
Plot No.-123, Block-C
Naraina Industrial Area,
New Delhi -110028

Sub: Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS under Rule 4(f) of PWM Rules 2016 - sachets using plastic material cannot be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, cannot be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS samples of gutkha/pan masala manufactured by your industry were collected during market survey and it was observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS Show cause notice dated February 05, 2021 was issued to your industry as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS vide letter dated 19.02.2021 unit contested that the samples of Gutkha/Pan masala had been collected without their knowledge and same were not manufactured by your company; and

WHEREAS inspection of your unit was conducted on July 06, 2021 and samples were taken by CPCB officials; and

WHEREAS based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 44,50,000/- (Forty four lakhs fifty thousand only) and closure of its operation with immediate effect and not to resume operations till you switch over to environmentally sound alternatives; and

WHEREAS vide letter dated 07.01.2022 unit contested that the Report of the finding were not provided to the unit and requested for personal hearing; and

WHEREAS personal hearing was provided to you vide letter dated 22.02.22 which held on 04.03.2022; and

WHEREAS CPCB issued letter dated 25.03.2022, 25.04.2022 & 14.07.2022 to the unit to submit affidavit to confirm closure of the plant, submit samples use by their unit for packaging of products along with CIPET test report of the same and submit EC levied. Test report of the samples collected during inspection was also provided; and

WHEREAS vide letter dated 31.05.2022 submitted the affidavit and confirmed closure of the plant, submitted the samples used by their unit for packaging of products at unit along with CIPET test report of the same which confirmed usage of non-plastic material for Gutkha/ Pan masala manufactured in your unit; and

WHEREAS vide email dated 29.11.2022 unit has submitted Environmental Compensation levied of Rs. 44, 50,000/-.

WHEREAS CPCB has constituted three member Committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. Som Global Pan Masala Pvt. Ltd** is allowed to resume its manufacturing operations with following conditions

- i. Unit shall intimate the date of resumption of manufacturing operation to CPCB.
- ii. Unit should not start its manufacturing operation without obtaining valid Consent to Operate from Delhi Pollution Control Committee.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in

accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

/

(Tanmay Kumar)
Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003

2. The Member Secretary
Delhi Pollution Control Committee
4th and 5th Floor, ISBT Building,
Kashmere Gate, Delhi-06

: To ensure compliance of Directions

3. Incharge, IT Division


(Prashant Gargava)
Member Secretary 



F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. Trimurti Fragrances Pvt.Ltd.
133/233, 234 & 235,
Transport Nagar, Kanpur U.P. 208023

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016– Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 26-02-2021, the unit has contested that samples have been collected without their knowledge and same are not manufactured by the company.

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, following confirmed directions dated 22.10.21 was issued to your industry

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs.21.8 Lakhs with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit).The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

WHEREAS, vide letter dated **29.11.2022** unit has submitted affidavit confirming test report for environmentally sound alternatives, submission of Environmental Compensation Rs. 21.8 lakhs and confirmed closure of operations from 21.04.2022

WHEREAS, vide letter 12.12.2022 dated CPCB has issued revocation direction to your unit.

WHEREAS, as per Rule 18 of PWM Rules "The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board"; and

WHEREAS, as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS, the unit has remained operational during the period **November 2021 to April 2022** (0.4 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit

has paid EC as per Directions dated 22.10.2021 on 28.11.2022. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of Rs. 2.1 Lakhs (Rupees Two Lakhs Ten Thousand only) and interest of Rs. **2.6 Lakhs** (Rupees Two Lakhs Sixty Thousand only) is to be paid by the Unit. The industry shall deposit balance EC of **Rs. 4.7 Lakhs** (Four Lakhs Seventy Thousand only) as per aforementioned details.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall deposit balance EC of **Rs. 4.7 lakhs (Four Lakhs Seventy Thousand only)** as per aforementioned details.

You are required comply with above Directions and submit compliance details within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

(Naresh Pal Gangwar)
Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V VibhutiKhand, Gomti
Nagar Lucknow-226 010
3. The Regional Director
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti Nagar,
Lucknow - 226010
4. Incharge , IT Division

: To ensure compliance of
Directions

(Prashant Gargava)
Member Secretary



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. Trimurti Fragrances Pvt. Ltd.
133/231-A, Transport Nagar, Kanpur,
Uttar Pradesh 208023

Sub:- Directions under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016– Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 26-02-2021, the unit has contested that samples have been collected without their knowledge and same are not manufactured by the company.

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, the test reports confirmed that plastic material was being used for packaging of Guthka/ pan masala in your industry; and

WHEREAS, based on the findings of the sample reports, following confirmed directions dated 22.10.21 was issued to your industry

1. The industry shall close down its operations with immediate effect and not resume its operations till it switches over to environmentally sound alternatives.
2. The industry shall submit a time bound action plan to switchover to environmentally sound alternatives.
3. The industry shall deposit EC of Rs.1.7 Crores with CPCB (A/c No. 532702050000164, Bank Name: Union Bank Of India, IP Extension Branch, Vikash marg Ext, Delhi, IFSC: UBIN0553271). In case of delay, simple interest @12% shall be levied for the delay period (delay period shall be calculated after 15 days of issues of this direction *till* the date of EC deposited by the unit).The unit shall provide details of the EC amount deposited to CPCB within 15 days from the date of receipt of the direction The EC deposited in the CPCB account will be spent by CPCB as per EC utilization policy as approved by Hon'ble NGT.

WHEREAS, vide letter dated **29.11.2022** unit has submitted affidavit confirming test report for environmentally sound alternatives, submission of Environmental Compensation Rs. 1.7 Crores and confirmed closure of operations from 21.04.2022

WHEREAS, vide letter 12.12.2022 dated CPCB has issued revocation direction to your unit.

WHEREAS, as per Rule 18 of PWM Rules "The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board"; and

WHEREAS, as per the EC Regime prepared by CPCB , Environmental Compensation @Rs.5000/- per ton of plastic used is to be levied in packaging of tobacco products; and

WHEREAS the unit has remained operational during the period **November 2021 to April 2022** (0.4 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on 28.11.2022. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of Rs. 13.6 Lakhs (Rupees Thirteen Lakhs Sixty Thousands only) and interest of Rs. 20.4 lakhs (Rupees Twenty Lakhs Forty Thousand only) is to be paid by the Unit. The industry shall deposit balance EC of Rs. 34 lakhs (Thirty four lakhs only) as per aforementioned details.

NOW THEREFORE In view of above and in exercise of powers vested under Section 5 of EPA, the following directions are issued to your industry:

1. The industry shall deposit balance EC of **Rs. 34 lakhs (Thirty Four Lakhs only)** as per aforementioned details.

You are required comply with above Directions and submit compliance details within 15 days of issue of this Directions, failing which CPCB shall be constrained to take action as deemed fit under Section 5 of EPA.

(Naresh Pal Gangwar)

Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V VibhutiKhand, Gomti
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3. The Regional Director
Regional Directorate - Lucknow
PICUP Bhawan, Vibhuti Khand, Gomti Nagar,
Lucknow - 226010
4. Incharge , IT Division

: To ensure compliance of
Directions

(Prashant Gargava)
Member Secretary



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. VCT Products
Survey No. 269/P, 212 P/P2,
Xcelon Industrial Park-2,
Village Chacharvadi Vasna,
Sanand, Ahmedabad- 382213

Sub: - Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS, vide letter dated 23.02.2021, the unit claims that it is engaged in manufacture and supply of scented tobacco and are not in any way directly or indirectly concerned with manufacture of pan masala.

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Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

WHEREAS, your unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS, based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 5,50,000/- (Five lakhs and fifty thousand only) and closure of its operation with immediate effect and not to resume operations till you switch over to environmentally sound alternatives; and

WHEREAS, vide letter dated 17.11.2021 unit contested that the Report of the finding were not provided to the unit and requested for personal hearing; and

WHEREAS, Personal hearing was provided to you vide letter dated 22.02.22 which held on 04.03.2022; and

WHEREAS, CPCB issued letter dated 25.03.202 to the unit to submit affidavit to confirm closure of the plant, submit samples use by their unit for packaging of products along with CIPET test report of the same and submit EC levied. Test report of the samples collected during inspection was also provided; and

WHEREAS, vide letter dated 31.05.2022 unit submitted the samples used by their unit for packaging of products at unit along with CIPET test report of the same which confirmed usage of non-plastic material for Guthkha/ Pan masala manufactured in your unit. However details regarding closure of plant and EC were not provided; and

WHEREAS, vide letter dated 01.08.2022 unit informed that the Environmental Compensation have been submitted However details regarding closure of plant were not provided; and

WHEREAS, CPCB has convened meetings on September 12,2022 & November 14, 2022 respectively to deliberate upon the requirements for compliance of direction issued on October 22,2021;and

WHEREAS, vide letter dated 08.03.2023, the unit submitted the affidavit and confirmed closure of the plant, submitted the CIPET test report of the samples used by their unit for packaging of products and confirmed usage of non-plastic material for Guthkha/ Pan masala manufactured in your unit and submission of Environmental Compensation levied; and

WHEREAS, the unit has remained operational during the period **November 2021 to February 2023** (1.25 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 on 01.08.2022. Hence, interest on the EC levied as per the said Directions for the intervening period is payable.

Accordingly, additional EC of Rs. 43,00000/- (Rupees Forty Three Lacs) and interest of Rs. 38,000/- (Rupees Thirty Eight Thousands only) is to be paid by the Unit. The industry shall deposit balance EC of Rs. 43,38000/- (Forty Three Lacs and Thirty Eight Thousand Only) as per aforementioned details.

WHEREAS CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986, **M/s. VCT Products** is allowed to resume its manufacturing operations with following conditions

- i. The industry shall deposit balance EC of Rs 43,38000 (Forty Three Lacs and Thirty Eight Thousand Only) as per aforementioned details
- ii. Industry shall intimate the date of resumption of manufacturing operations to CPCB.
- iii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from Gujarat Pollution Control Board.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

(Naresh Pal Gangwar)
Chairman

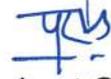
Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Gujarat Pollution Control Board
Paryavan Bhavan, Sector 10- A
Gandhinagar – 382 043
3. The Regional Director
Regional Directorate - Vadodara
Parivesh Bhawan, Opp. Ward No. 10 VMC

: To ensure compliance of
Directions

Office Subhanpura, Vadodara – 390 023

4. Incharge , IT Division



(Prashant Gargava)
Member Secretary



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/28/2021-UPC-II-HO-CPCB-HO-Part(1)

26 May, 2023

To,

M/s. VSG Pan Industries Pvt. Ltd.
Khasra No. 52/6/2, /2,8,9/1,13,14,15/2,16/1,17,18/1,26
Village Jhundpur, Tehsil rai, Sonipat -131029

Sub: - Revocation of Directions issued under Sec 5 of Environment (Protection) Act, 1986 for enforcement of provisions of Plastic Waste Management (PWM) Rules for storing, packing or selling gutkha/pan masala and tobacco products in all forms.

WHEREAS, in exercise of Powers under Section 6, 8 and 25 of the Environment (Protection) Act, 1986, Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management (PWM) Rules vide Notification no. G.S.R 320(E) dated March 18, 2016; and

WHEREAS, under Rule 4(f) of PWM Rules 2016 - sachets using plastic material cannot be used for storing, packing or selling gutkha, tobacco and pan masala in all forms; and

WHEREAS, under Rule 4 (i) of PWM Rules 2016- Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, cannot be used in any package for packaging gutkha, pan masala and tobacco in all forms; and

WHEREAS, in view of above, gutkha/pan masala manufacturers are prohibited from usage of plastics in any form in packaging of their products; and

WHEREAS, samples of gutkha/pan masala manufactured by your industry were collected during market survey and it has been observed that plastic is being used in packaging of gutkha/pan masala; and

WHEREAS, Show cause notice dated February 05, 2021 was issued to your industry (M/s. Vishnu Aromatics Ltd., 5/1 To 4/2/1/1/1 Liwaspur, Bahalgarh Rai Sonapat, Haryana 131021) vide as to why action including levying Environmental Compensation and / or closure of gutkha/pan masala manufacturing operations should not be taken against the unit for violation of PWM Rules; and

WHEREAS vide letter dated 23-02-2021, the unit has claims that no plastic is used for packaging of products.

WHEREAS inspection of your unit was to be conducted on July 06, 2021. However inspecting CPCB officials were informed by locals and HPCB RO Sonipat that the unit is

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

the franchise of Vimal Pan Masala is now with M/s VSG Pan Industries Ltd. and operating at Khasra No. 52/6/2, /2,8,9/1,13,14,15/2,16/1,17,18/1,26 Village Jhundpur, Tehsil rai, Sonipat -131029

WHEREAS, unit was inspected on July 06, 2021 by CPCB and samples of packaging material for Guthkha / pan masala were collected from your unit and tested by CPCB; and

WHEREAS based on the findings of the sample reports, confirmed directions dated 22.10.21 was issued to your industry for submission of Environmental Compensation of Rs. 76,35,000/- (Seventy six lakhs and thirty five thousands only) and closure of its operation with immediate effect and not to resume operations till you switch over to environmentally sound alternatives; and

WHEREAS, vide letter dated 06.12.2021 unit contested that the Report of the finding were not provided to the unit and requested for personal hearing; and

WHEREAS, Personal hearing was provided to you vide letter dated 22.02.22 which held on 04.03.2022; and

WHEREAS, CPCB issued letter dated 25.03.202 to the unit to submit affidavit to confirm closure of the plant, submit samples use by their unit for packaging of products along with CIPET test report of the same and submit EC levied. Test report of the samples collected during inspection was also provided; and

WHEREAS, vide letter dated 31.05.2022 unit submitted the samples used by their unit for packaging of products at unit along with CIPET test report of the same which confirmed usage of non-plastic material for Gutkha/ Pan masala manufactured in your unit. However details regarding closure of plant and EC were not provided; and

WHEREAS, vide letter dated 31.05.2022 Unit also informed that unit has filed an application before the Additional District Judge, Rohini Delhi against the direction dated 22.10.21. The court has passed an interim order dated 13.12.2021 that " the defendant is restrained from taking any coercive action against the plaintiff pursuant to the order bearing No B-0-11011/UPC-II/PWM/20-21 dated 22.10.2021".

WHEREAS, vide order dated 22.08.2022 on the directions passed by CPCB against VSG Pan the Hon'ble Court has vacated/recalled the interim stay; and

WHEREAS, CPCB has convened meetings on September 12, 2022 & November 14, 2022 respectively to deliberate upon the requirements for compliance of direction issued on October 22, 2021.

WHEREAS, vide email dated 13.03.2023 unit has submitted affidavit confirming closure of unit and submission of Environmental Compensation levied.

WHEREAS, the unit has remained operational during the period **November 2021 to February 2023** (1.25 years), which is in violation of Directions dated 22.10.21 as evident from the affidavit confirming the actual date of closure submitted by the unit. Also, the Unit has paid EC as per Directions dated 22.10.2021 **on 10.03.2023**. Hence, interest on the EC levied as per the said Directions for the intervening period is payable. Accordingly, additional EC of Rs. 1,90,00000/- (One Crore and Ninety Lacs) and interest of Rs 1,140,000 (Rupees Eleven Lacs Forty Thousands only) is to be paid by the Unit. The industry shall deposit balance EC of Rs. 2,02,00000/- (Rupees Two Crores and Two Lacs only) as per aforementioned details.

WHEREAS, CPCB has constituted three members committee to evaluate the documents submitted by the Unit. The Committee has verified the documents and recommended to revocation of closure directions issued to the unit; and

NOW, THEREFORE, in view of the above compliance made by unit to direction issued by CPCB and in exercise of the powers vested under Section 5 of EPA, 1986 **M/s. VSG Pan Industries Pvt. Ltd.** is allowed to resume its manufacturing operations with following conditions

- i. The industry shall deposit balance EC of **Rs. 2,02,00000/- (Rupees Two Crores and Two Lacs only)** as per aforementioned details.
- ii. Industry shall intimate the date of resumption of manufacturing operations to CPCB.
- iii. Industry should not start its manufacturing operations without obtaining valid Consent to Operate from Haryana Pollution Control Board.

In case the unit fails to comply with the above conditions, CPCB will be constrained to initiate further action against the unit including withdrawal of revocation direction, in accordance with provisions of Environmental (Protection) Act, 1986, without any further notice.

(Naresh Pal Gangwar)
Chairman

Copy to:

1. The Additional Secretary (CP Division)
Ministry of Environment, Forests & Climate
Change
Indira Paryavaran Bhawan, JorBagh Road,
New Delhi -110003
2. The Member Secretary
Haryana State Pollution Control Board, C-11, : To ensure compliance of
Directions

Sector-6. Panchkula-134109, Haryana,

3. The Regional Director
Regional Directorate - Chandigarh
BSNL Telephone Exchange, 2nd Floor,
Sector -49 C, Chandigarh – 160047
4. Incharge , IT Division



(Prashant Gargava)
Member Secretary